COURT NO. 01
DIVISION BENCH- I
HON'BLE THE CHIEF JUSTICE
HON'BLE MR.JUSTICE TUSHAR RAO GEDELA

NOTE 1: NO PASSOVER WILL BE GIVEN IN THE FIRST FIVE CASES IN SUPPLEMENTARY LIST”

NOTE 2: ALL COUNSEL APPEARING THROUGH VC ARE REQUESTED TO MAINTAIN A PROPER DECORUM WHILE APPEARING THROUGH VIRTUAL MODE, I.E., ENSURE THE VIDEO IS ON WHEN THE MATTER IS TAKEN UP, APPEAR IN COURT ATTIRE AND WITHOUT ANY BACKGROUND NOISE/ DISTURBANCE.
NOTE 3: COUNSELS ARE ALSO REQUIRED TO PUT THE ITEM NUMBER BESIDES THEIR NAME.

NOTE 4: COUNSEL SHALL ALSO REFRAIN FROM APPEARING WHILE IN A MOVING VEHICLE OR FROM A PUBLIC PLACE.
NOTE 5: COUNSELS JOINING VC SHOULD WRITE THEIR APPEARANCE IN CHATBOX AND UNMUTE THEMSELVES ONLY WHEN THEIR MATTER IS CALLED UP, SO THAT THE COURT PROCEEDINGS IN PROGRESS ARE NOT DISRUPTED.
NOTE 6: COUNSELS JOINING VC THROUGH MOBILE PHONES ARE REQUESTED TO TAKE SUFFICIENT MEASURES SO AS NOT TO CAUSE ANY DISTURBANCE WHILE JOINING OR OTHERWISE IN THE WORKING OF COURT PROCEEDINGS.

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MEETING NO. 25125678824

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
TOP OF THE BOARD				
1	LPA-114/2024 CM APPL. 8345/2024 CM APPL. 8346/2024 CM APPL. 8347/2024 CM APPL. 4608/2025 CM APPL. 4609/2025	DELHI DEVELOPMENT AUTHORITY V/s RAHEJA DEVELOPERS LTD. & ANR.	GAGANMEET SINGH SACHDEVA, ANUPAM VARMA, KARANJAWALA & CO	
		OTHER DETAILS OF ADVOCATES: GAGANMEET SINGH SACHDEVA (GAGANMEET3@GMAIL.COM)(9582055425)(PETITIONER) GAGANMEET SINGH SACHDEVA(GAGANMEET3@GMAIL.COM)(9582055425)(PETITIONER) MANMEET KAUR (MANMEETKAUR@KARANJHAWALA.COM, MANISH@KDUTTA.IN)()(RESPONDENT) MANMEET KAUR(MANMEET.KAUR@KARANJAWALA.IN)()(RESPONDENT) J SAGAR ASSOCIATES(KRISHAN@JSALAW.COM, ANUPAM@JSALAW.COM, ADITYA@JSALAW.COM)(9818644755)(RESPONDENT) GAGANMEET(GAGANMEET3@GMAIL.COM)(0)(RESPONDENT) ()()(RESPONDENT)		
FRESH MATTERS & APPLICATIONS				
2	FAO(OS) (COMM)-58/2025 CM APPL. 22578/2025 CM APPL. 22579/2025	MR JITENDER KUMAR MITTAL & ORS. V/s MR. PAWAN KUMAR & ORS.	RAKESH KUMAR	
		OTHER DETAILS OF ADVOCATES: RAKESH KUMAR (INFO@CREDENCELAW.COM)(0)(PETITIONER) THEVIVAAN(MD@THEVIVAAN.COM)(0)(RESPONDENT) PELICANMOTELS(PELICANMOTEL188@GMAIL.COM)(0)(RESPONDENT)		

		PELICANMOTEL(PELICANMOTELS@GMAIL.COM)(0)(RESPONDENT) IBC(IBC.PELICAN.GRANDMOTELS@GMAIL.COM)(0)(RESPONDENT) PPELICANBANQUET(PPELICANBANQUET@GMAIL.COM)(0)(RESPONDENT) YOGEEGUPTA(YOGEEGUPTA@YMAIL.COM)(0)(RESPONDENT) HOSD(HOSD@PNB.CO.IN)(0)(RESPONDENT)		
3	LPA-249/2025 CM APPL. 21891/2025 CM APPL. 21892/2025	OZAR HOMES LLP THROUGH ITS PARTNER MR NITIN KUMAR LILA V/s DELHI DEVELOPMENT AUTHORITY AND ANR	FANISH KUMAR JAIN	
		OTHER DETAILS OF ADVOCATES:		
4	CM APPL. 20382/2025 CM APPL. 20383/2025 In W.P.(C)-5661/2015(Disposed off case)	RIAZUDDIN V/s GOVT. OF NCT OF DELHI & ORS	P.K. SACHDEVA, SATISH KUMAR TRIPATHI, PUJA SINGH, JYOTI TYAGI, YEESHU JAIN, SUNITA OJHA	
		OTHER DETAILS OF ADVOCATES: ACHARYA JURIS CONSULTANCY(ACHHARYAJC@GMAIL.COM)(9625683475)(PETITIONER) SANTOSH KUMAR TIRPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) SUNITA OJHA(SUNIETA.OJHA@GMAIL.COM)(8800237326)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
5	LPA-1231/2024	UNION OF INDIA & ORS. V/s RACHITA FRANCIS XAVIER	ABHIGYAN SIDDHANT, NIDHI RAMAN	
		OTHER DETAILS OF ADVOCATES: ABHIGYAN SIDDHANT(MAIL@ABHIGYANSIDDHANT.COM)(9999999045)(PETITIONER) BSI(OFFICEOFBSI@GMAIL.COM)(0)(RESPONDENT) ABSIYENGAR(ABSIYENGAR@GMAIL.COM)(0)(RESPONDENT) NIDHI RAMAN(NIDHIRAMAN.OFFICE@GMAIL.COM)(9555672532)(PETITIONER)		
6	W.P.(C)-14780/2023 CM APPL. 58816/2023 CM APPL. 21413/2025	AWANISH KUMAR V/s BAR COUNCIL OF INDIA AND ANR.	RAJESH RANJAN SINGH, WASEEM FIROZ, SAJJAN KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: RAJEEV RANJAN KUMAR(RRKUMARADVOCATE@GMAIL.COM)(8826018275)(PETITIONER) ANJU(ANJULDWIVEDI25@YAHOO.CO.IN)()(RESPONDENT) BAR COUNCIL OF DELHI(BARCOUNCILOFDELHI@REDIFFMAIL.COM, BCIINFO21@GMAIL.COM)()(RESPONDENT) SHASHANK DEO SUDHI(ASSOCIATES.SOLICITORS@GMAIL.COM)(9810615050)(PETITIONER) BAR COUNCIL OF DELHI(BARCOUNDILOFDELHI@REDIFFMAIL.COM)(0)(RESPONDENT) SAJJAN KUMAR SINGH(VENKATSINGHLAWOFFICE@GMAIL.COM)(9810810483)(RESPONDENT)		
CONNECTED MATTERS (ANMM)				
7	W.P.(C)-3125/2021 CM APPL. 9491/2021 CM APPL. 18918/2021 WITH W.P.(C) 3659/2021 W.P.(C) 5973/2021 W.P.(C) 3483/2021	FOUNDATION FOR INDEPENDENT JOURNALISM & ORS. V/s UNION OF INDIA & ANR.	PRASANNA S, PRASANNA S	
		OTHER DETAILS OF ADVOCATES: PRASANNA S AND VINOOTHNA VINJAM AND BHARAT GUPTA(MAIL@ADVOCATEPRASANNA.IN)(8750350762)(PETITIONER) PRASANNAS(MAIL@ADVOCATEPRASANNA.IN)(8750350762)(PETITIONER) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) PRASANNA S(MAIL@ADVOCATEPRASANNA.IN)(8750350762)(PETITIONER) PRASANNAS(MAIL@ADVOCATEPRASANNA.IN)(8750350762)(PETITIONER) MOHD MUQEEM (MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)		
8	W.P.(C)-3483/2021 CM APPL. 27226/2021	SANJAY KUMAR SINGH V/s UNION OF INDIA & ORS.	DIVYANK TIWARI, DIVYANK TIWARI	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR SINGH(JUSTICIALAWFIRM@GMAIL.COM)(9818842877)(RESPONDENT) SANJAY KUMAR SINGH(JUSTICIALAWFIRM@GMAIL.COM)(9818842877)(RESPONDENT) SANJAY KUMAR SINGH AND TUSHAR SAINI()(9818842877)(PETITIONER) DIVYANKTIWARI(DIVITIWARI08@GMAIL.COM)(9873795401)(PETITIONER) MINISTRY OFLAW AND JUSTICE(ANVITA.SINHA@NIC.IN)(9910770311)(PETITIONER) MINISTRY OFLAW AND JUSTICE(ANVITA.SINHA@NIC.IN)(9910770311)(PETITIONER) UNION OF INDIA (MOHAMMEDMUQEEM@GMAIL.COM)(9818030700)(PETITIONER) MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY(S.CHAUDHARY@GOV.IN)(9811418995)(PETITIONER) MINISTRY OF INFORMATION AND BROADCASTING(SPNA-MOIB@GOV.IN)(9810079901)(PETITIONER) UNION OF INDIA (MOHAMMEDMUQEEM@GMAIL.COM)(9818030700)(PETITIONER) MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY(S.CHAUDHARY@GOV.IN)(9811418995)(PETITIONER) MINISTRY OF INFORMATION AND BROADCASTING(SPNA-MOIB@GOV.IN)(9810079901)(PETITIONER) MINISTRY OF INFORMATION()(9810079901)(RESPONDENT) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)		

		MINISTRY OF LAW AND JUSTICE(ANVITA.SINHA@NIC.IN)(9910770311)(RESPONDENT) SANJAY KUMAR SINGH(DIVYANKTIWARI0010@GMAIL.COM)(9873795401)(PETITIONER) VIKRAM SAHAY(JSPNA-MOIB@GOV.IN, ANVITA.SINHA@NIC.IN)()(RESPONDENT) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) S.CHAUDHARY(S.CHAUDHARY@GOV.IN)()(RESPONDENT)		
9	W.P.(C)-3659/2021 CM APPL. 11097/2021 CM APPL. 18916/2021	QUINT DIGITAL MEDIA LIMITED & ANR. V/s UNION OF INDIA & ANR.	PRASANNA S, PRASANNA S	
		OTHER DETAILS OF ADVOCATES: PRASANNA S AND VINOOTHNA VINJAM AND BHARAT GUPTA(MAIL@ADVOCATEPRASANNA.IN)(8750350762)(PETITIONER) PRASANNAS(MAIL@ADVOCATEPRASANNA.IN)(8750350762)(PETITIONER) UNION OF INDIA(SECRETARY@MEITY.GOV.IN)()(PETITIONER) SECRETARY INFORMATION AND BROADCASTING(SECY.INB@NIC.IN)()(PETITIONER) UNION OF INDIA(SECRETARY@MEITY.GOV.IN)()(PETITIONER) SECRETARY INFORMATION AND BROADCASTING(SECY.INB@NIC.IN)()(PETITIONER) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) PRASANNAS(MAIL@ADVOCATEPRASANNA.IN)(8750350762)(PETITIONER) PRASANNA S(MAIL@ADVOCATEPRASANNA.IN)(8750350762)(PETITIONER) MOHD MUQEEM (MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)		
10	W.P.(C)-5973/2021 CM APPL. 18880/2021	PRAVDA MEDIA FOUNDATION V/s UNION OF INDIA & ANR.	AADITYA VIJAY KUMAR	
		OTHER DETAILS OF ADVOCATES: AADITYAKUMAR(RAHULARYA744@GMAIL.COM)(9711131164)(PETITIONER) AADITYA VIJAYKUMAR(AADITYAVK@GMAIL.COM)(9711131164)(PETITIONER) MOHD. MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) MINISTRY OF INFORMATION AND BROADCASTING(MINISTER.INB@GOV.IN)()(RESPONDENT)		
11	W.P.(C)-6188/2021 CM APPL. 19591/2021	THE PRESS TRUST OF INDIA LIMITED V/s UNION OF INDIA & ANR.	SWARNENDU CHATTERJEE, SWARNENDU CHATTERJEE, RINKU	
		OTHER DETAILS OF ADVOCATES: SWARNENDUCHATTERJEE(CHATTERJEEAOR@SWARNENDU.CO)(7838714096)(PETITIONER) WASIM BEG, SWARNENDU CHATTERJEE(SWARNENDUC@LUTHRA.COM)(7838714096)(PETITIONER) DEEPAK MAHARAJ(ADVOCATEMAHARAJDEEPAK@GMAIL.COM)(9811760072)(PETITIONER) UNION OF INDIA(SECRETARY@MEITY.GOV.IN)()(RESPONDENT) SECRETARTY(SECY.INB@NIC.IN)()(RESPONDENT) MOHD MUQEEM (MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) RINKU (ADV.RINKUU92271@GMAIL.COM)(9899499121)(PETITIONER)		
12	W.P.(C)-7281/2021 CM APPL. 22944/2021 CM APPL. 46798/2024 WITH W.P.(C) 7284/2021	FACEBOOK INC. V/s UNION OF INDIA	GAUHAR MIRZA, GAUHAR MIRZA, SANDEEP ARYA	
		OTHER DETAILS OF ADVOCATES: FACEBOOK INC.(GAUHAR.MIRZA@AMSSHARDUL.COM)(7042398844)(RESPONDENT) FACEBOOK INC.(GAUHAR.MIRZA@AMSSHARDUL.COM)(7042398844)(RESPONDENT) MR. AJIT WARRIER(AJIT.WARRIER@AMSSHARDUL.COM)(7042398844)(PETITIONER) UNION OF INDIA(SECRETARY@MEITY.GOV.IN)()(PETITIONER) UNION OF INDIA(WEBMASTER@MEITY.GOV.IN)()(PETITIONER) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)		
13	W.P.(C)-7284/2021 CM APPL. 22951/2021 CM APPL. 46558/2024 WITH W.P.(C) 677/2021 W.P.(C) 1355/2021 W.P.(C) 2947/2021 W.P.(C) 7281/2021	WHATSAPP LLC V/s UNION OF INDIA	SANDEEP ARYA	
		OTHER DETAILS OF ADVOCATES: WHATSAPP LLC(PAVIT.KATOCH@AMSSHARDUL.COM)()(RESPONDENT) WHATSAPP LLC(PAVIT.KATOCH@AMSSHARDUL.COM)()(RESPONDENT) TEJAS KARIA(TEJAS.KARIA@AMSSHARDUL.COM)(9871790539)(PETITIONER) UNION OF INDIA(WEBMASTER@MEITY.GOV.IN)()(PETITIONER) UNION OF INDIA(SECRETARY@MEITY.GOV.IN)()(PETITIONER) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) SANDEEP ARYA(SAANDEEPARYA@MASTTERSCHAMBERS.COM)(9818104248)(PETITIONER) KIRTIMAN SINGH, PAVIT(KIRTIMANSINGH.OFFICE@GMAIL.COM, PAVIT.KATOCH@AMSSHARDUL.COM)(0)(RESPONDENT) AJIT(AJIT.WARRIER@AMSSHARDUL.COM)(0)(RESPONDENT)		
14	W.P.(C)-4912/2024 CM APPL. 20090/2024 CM APPL. 20091/2024	T.V. TODAY NETWORK LIMITED AND ANR. V/s UNION OF INDIA AND ORS.	VINOD MALHOTRA, HRISHIKESH BARUAH, VINOD MALHOTRA	
		OTHER DETAILS OF ADVOCATES: VINOD MALHOTRA(LITIGATION@TMTLAW.CO.IN)(997153888)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		

		HRISHIKESH BARUAH(OFFICE@HBARUAH.COM)(9810671087)(PETITIONER) HRISHIKESH BARUAH(OFFICE@HBARUAH.COM)(9810671087)(PETITIONER) VINOD MALHOTRA(VINOD.MALHOTRA49@GMAIL.COM)(9873637071)(PETITIONER)		
15	W.P.(C)-6219/2024	LIVE LAW MEDIA PRIVATE LIMITED AND ORS V/s UNION OF INDIA AND ANR	AS DIRECTED, VRINDA BHANDARI	
		OTHER DETAILS OF ADVOCATES: VRINDA BHANDARI(VRINDABHANDARI89@GMAIL.COM)(9711680348)(PETITIONER)		
16	W.P.(C)-6220/2024	BHAKTA TRIPATHY V/s UNION OF INDIA AND ORS.	AS DIRECTED	
		OTHER DETAILS OF ADVOCATES:		
17	W.P.(C)-6375/2024	T M KRISHNA V/s UNION OF INDIA ANR	THROUGH COURT, VRINDA BHANDARI	
		OTHER DETAILS OF ADVOCATES: VRINDA BHANDARI(VRINDABHANDARI89@GMAIL.COM)(9711680348)(PETITIONER)		
18	W.P.(C)-6390/2024	THE NEWS BROADCASTERS ASSOCIATION AND ORS. V/s MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY AND ANR.	THROUGH COURT, RAJAT ARORA	
		OTHER DETAILS OF ADVOCATES: RAJAT ARORA(RAJATARORA1984@GMAIL.COM)(9958593888)(PETITIONER) RAJAT ARORA(RAJATARORA1984@GMAIL.COM)(9958593888)(PETITIONER)		
19	W.P.(C)-6391/2024	DIGITAL NEWS PUBLISHERS ASSOCIATION V/s UNION OF INDIA AND ANR	THROUGH COURT, SHIVEK TREHAN	
		OTHER DETAILS OF ADVOCATES: SHIVEK TREHAN(SATENDER0430@GMAIL.COM)(9311611900)(PETITIONER)		
20	W.P.(C)-6393/2024	TRUTH PRO FOUNDATION INDIA V/s UNION OF INDIA	THROUGH COURT	
		OTHER DETAILS OF ADVOCATES:		
21	W.P.(C)-7376/2024	AGIJ PROMOTION OF NINETTENONEA MEDIA PVT. LTD AND ORS V/s UNION OF INDIA AND ANR	TRANSTER PETITION, SRISATYA MOHANTY, ASTHA SHARMA	
		OTHER DETAILS OF ADVOCATES: SRISATYA MOHANTY(SRISATYAMOHANTY7@GMAIL.COM)(9911016428)(PETITIONER) ASTHA SHARMA(ASTHA.AOR@GMAIL.COM)(9811788754)(PETITIONER) ASTHA SHARMA(ASTHA.AOR@GMAIL.COM)(9811788754)(PETITIONER) ASTHA SHARMA(ASTHA.AOR@GMAIL.COM)(9811788754)(PETITIONER)		
22	W.P.(C)-7377/2024	NIKHIL MANGESH WAGLE V/s UNION OF INDIA	THROUGH COURT, KRISHAN KUMAR	
		OTHER DETAILS OF ADVOCATES: KRISHAN KUMAR(KRISHENKUMAR@GMAIL.COM)(9910577700)(PETITIONER)		
23	W.P.(C)-7528/2024 CM APPL. 31345/2024 CM APPL. 31346/2024	AMOL PALEKAR V/s UNION OF INDIA AND ANR.	MRIGANK PRABHAKAR	
		OTHER DETAILS OF ADVOCATES: MRIGANK PRABHAKAR(PRABHAKARMRIGANK@GMAIL.COM)(9953068680)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		
24	W.P.(C)-9137/2024	PRAVEEN ARIMBRATHODIYIL V/s UNION OF INDIA AND ANR	AS DIRECTED	
		OTHER DETAILS OF ADVOCATES:		
25	W.P.(C)-11055/2024	SAYANTI SENGUPTA V/s UNION OF INDIA AND ANR	ANAMIKA PANDEY	
		OTHER DETAILS OF ADVOCATES:		
26	W.P.(C)-17024/2024	INDIAN BROADCASTING AND DIGITAL FOUNDATION AND ORS V/s UNION OF INDIA AND ANR.	THROUGH COURT, RISHABH RAO	
		OTHER DETAILS OF ADVOCATES: RISHABH RAO(RISHABHRAOADV@GMAIL.COM)(7676612211)(PETITIONER)		
27	W.P.(C)-17025/2024	INDIAN BROADCASTING AND DIGITAL FOUNDATION AND ORS. V/s UNION OF INDIA	THROUGH COURT	
		OTHER DETAILS OF ADVOCATES:		

28	**W.P.(CRL)-2415/2024 WITH W.P.(C) 7281/2021 W.P.(C) 7284/2021 W.P.(C) 4912/2024 W.P.(C) 7528/2024**	**WHATS APP LLC V/s UNION OF INDIA AND ORS.**	**THROUGH COURT, SWATI AGARWAL**	
		OTHER DETAILS OF ADVOCATES: SWATI AGARWAL(SWATI.AGARWAL@AMSSHARDUL.COM)(9311956218)(PETITIONER)		
29	**W.P.(CRL)-2766/2024 WITH W.P.(CRL) 2415/2024 W.P.(C) 7281/2021 W.P.(C) 7284/2021**	**WHATSAPP LLC V/s UNION OF INDIA**	**AS DIRECTED, SWATI AGARWAL**	
		OTHER DETAILS OF ADVOCATES: SWATI AGARWAL(SWATI.AGARWAL@AMSSHARDUL.COM)(9311956218)(PETITIONER)		
FOR COMPLIANCE				
30	**CM APPL. 1633/2023 In W.P.(C)-15444/2022(Disposed off case)**	**SANJEEV KUMAR TIWARI V/s UNION OF INDIA AND ORS**	**SANJEEV TIWARI**	
		OTHER DETAILS OF ADVOCATES: SANJEEV KUMAR TIWARI(FOUNDATIONGRAMUDAY@GMAIL.COM)(8920197333)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) SVKZEROX(SCKZEROX@GMAIL.COM)()(RESPONDENT)		
31	**W.P.(C)-16714/2023(Disposed off case) REVIEW PET. 276/2024 CM APPL. 42224/2024 CM APPL. 42225/2024**	**SMT. POONAM & ORS. V/s GOVT. OF NCT OF DELHI & ORS.**	**JYOTI NAMBIAR, SHYAM SUNDER, PRASHANT DIWAN**	
		OTHER DETAILS OF ADVOCATES: JYOTI NAMBIAR(COUNSELJYOTI@GMAIL.COM)(8076297373)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) JYOTI(COUNSELJYOTI@GMAIL.COM)(0)(PETITIONER) S.S. DALAL(SUNDERSHYAMDALAL@GMAIL.COM)(0)(RESPONDENT) PRASHANT DIWAN(ADVDIWANPRASHANT@GMAIL.COM)(9811937371)(RESPONDENT)		

COURT NO. 37
HON'BLE MR. JUSTICE VIBHU BAKHRU
HON'BLE MR. JUSTICE PRATEEK JALAN
HON'BLE MR.JUSTICE SANJEEV NARULA

[NOTE: IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED,, PLEASE CONTACT, MS.MRIDULA SHARMA(PH 9650908783) COURT MASTER TO HON'BLE MR.JUSTICE VIBHU BAKHRU]

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cmnandansingh.dhc@gov.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CONNECTED MATTERS (ANMM)				
1.	ST.REF.-4/2004 WITH ST.REF. 1/2015 ST.REF. 2/2015 ST.REF. 3/2015 ST.REF. 1/2022	AIR INDIA LTD. V/s COMMISSIONER OF SALES TAX	SUMIT BATRA, SANJOY GHOSE, TUSHAR GUPTA	
		OTHER DETAILS OF ADVOCATES: TUSHAR GUPTA(TUSHAR@MGLAW.IN)(9871550054)(PETITIONER)		
2.	ST.REF.-1/2015	M/S AIR INDIA (FORMERLY KNOWN AS INDIAN AIRLINES) V/s COMMISSIONER OF SALES TAX DELHI	AS ORDER BY ATVAT, VIBHOR GARG, SANJOY GHOSH, PATISHTHA VIJ, TUSHAR GUPTA, SUVARNA KASHYAP, TUSHAR GUPTA	
		OTHER DETAILS OF ADVOCATES: VIBHOR GARG(VIBHOR@BAVLEGAL.IN)(9811352998)(PETITIONER) TUSHAR GUPTA(TUSHAR@MGLAW.IN)(9871550054)(PETITIONER)		
3.	ST.REF.-2/2015	M/S AIR INDIA (FORMERLY KNOWN AS INDIAN AIRLINES) V/s COMMISSIONER OF SALES TAX DELHI	AS ORDER BY ATVAT, SANJOY GHOSH, PRATISHTHA VIJ, TUSHAR GUPTA, SUVARNA KASHYAP, VIBHOR GARG, TUSHAR GUPTA	
		OTHER DETAILS OF ADVOCATES: VIBHOR GARG(VIBHOR@BAVLEGAL.IN)(9811352998)(PETITIONER) TUSHAR GUPTA(TUSHAR@MGLAW.IN)(9871550054)(PETITIONER)		
4.	ST.REF.-3/2015	M/S AIR INDIA (FORMERLY KNOWN AS INDIAN AIRLINES) V/s COMMISSIONER OF SALES TAX DELHI	AS ORDER BY ATVAT, SANJOY GHOSH, PRATISHTHA VIJ, TUSHAR GUPTA, SUVARNA KASHYAP, VIBHOR GARG, TUSHAR GUPTA	
		OTHER DETAILS OF ADVOCATES: VIBHOR GARG(VIBHOR@BAVLEGAL.IN)(9811352998)(PETITIONER) TUSHAR GUPTA(TUSHAR@MGLAW.IN)(9871550054)(PETITIONER)		
5.	ST.REF.-1/2022	COURT OF ITS OWN MOTION V/s	AS DIRECTIED, TUSHAR GUPTA	
		OTHER DETAILS OF ADVOCATES: TUSHAR GUPTA(TUSHAR@MGLAW.IN)(9871550054)(PETITIONER)		

COURT NO. 37
HON'BLE MR. JUSTICE VIBHU BAKHRU
HON'BLE MR. JUSTICE PRATEEK JALAN
HON'BLE MR.JUSTICE GIRISH KATHPALIA

[NOTE: IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED,, PLEASE CONTACT, MS.MRIDULA SHARMA(PH 9650908783) COURT MASTER TO HON'BLE MR.JUSTICE VIBHU BAKHRU]

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cmmridulasharma.dhc@gov.in
sanjoyojha73@gmail.com
manish.prasad@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
AFTER NOTICE MISC. MATTERS				
1	W.P.(C)-6300/2015 CM APPL. 11471/2015	M/S. RISHABH AGRO INDUSTRIES LTD. V/s UNION OF INDIA AND ORS.	PURTI MARWAHA AND HENNA GEORGE	
		OTHER DETAILS OF ADVOCATES:		

COURT NO. 37
HON'BLE MR. JUSTICE VIBHU BAKHRU
HON'BLE MR. JUSTICE PURUSHAINDRA KUMAR KAURAV
HON'BLE MR.JUSTICE AMIT MAHAJAN

[NOTE: IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED,, PLEASE CONTACT, MS.MRIDULA SHARMA(PH 9650908783) COURT MASTER TO HON'BLE MR.JUSTICE VIBHU BAKHRU]

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
AFTER NOTICE MISC. MATTERS				
1	CM APPL. 6093/2023 In W.P.(C)-1268/2015 (Disposed off case)	TINNA RUBBER & INFRASTRUCTURE LIMITED V/s UNION OF INDIA & ANR.	ADITYA BHATTACHARYA, YOGENDRA ALDAK, V. LUXMI KUMARAN	
		OTHER DETAILS OF ADVOCATES: V. LAKSHMIKUMARAN (YOGENDRA.ALDAK@LAKSHMISRI.COM)(9560712505)(PETITIONER) V. LAKSHMIKUMARAN(YOGENDRA.ALDAK@LAKSHMISRI.COM)(9560712505)(PETITIONER) ANURAG (ANURAGCGSC@GMAIL.COM)()(RESPONDENT) ANURAG(ANURAGCGSC@GMAIL.COM)()(RESPONDENT)		

COURT NO. 37
HON'BLE MR. JUSTICE VIBHU BAKHRU
HON'BLE MR.JUSTICE JASMEET SINGH

[NOTE: IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED,, PLEASE CONTACT, MS.MRIDULA SHARMA(PH 9650908783) COURT MASTER TO HON'BLE MR.JUSTICE VIBHU BAKHRU]

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FOR ADMISSION				
1	CONT.CAS(C)-844/2023 CM APPL. 62118/2023	RAKESH KUMAR KHER V/s DEPUTY COMMISSIONER & ORS.	NANDITA RAO, KAMLESH KUMAR MISHRA, CHETANYA SINGH	
		OTHER DETAILS OF ADVOCATES: JAI SHANKAR (JAI.25KPUC@GMAIL.COM)(7838096941)(PETITIONER) JAI SHANKAR , NANDITA RAO(JAI.25KPUC@GMAIL.COM)(7838096941)(PETITIONER) TUSHAR SANNU(ADV.TUSHARSANNU@GMAIL.COM)()(RESPONDENT) CLO MCD(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) JAI(JAI.25KPUC@GMAIL.COM)()(RESPONDENT) KAMLESH KUMAR MISHRA(CORPUSJURISINDIA@GMAIL.COM)(9650082100)(RESPONDENT) CHETANYA SINGH(CHETANYA@CRLEGAL.IN)(9810388850)(RESPONDENT)		

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FOR ADMISSION				
2	REVIEW PET. 132/2022 In W.P.(C)-375/2021 (Disposed off case) WITH CONT.CAS(C) 844/2023	1. PRAVEEN KUMAR & ORS. V/s NORTH DELHI MUNICIPAL CORPORATION & ANR.	JAI SHANKAR	
		OTHER DETAILS OF ADVOCATES: 1. PRAVEEN KUMAR & ORS.(JAI.25.KPUC@GMAIL.COM)(7838096941)(RESPONDENT) O P SAXENA AND KUMKUM SARIN()(7042552727)(PETITIONER) JAISHANKAR(JAI.25.KPUC@GMAIL.COM)(7838096941)(PETITIONER) 1. NORTH DELHI MUNICIPAL CORPORATION(RAVINDERCLOMCD@GMAIL.COM)(9212504099)(PETITIONER) 2. STATION HOUSE OFFICER(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(PETITIONER) SDMC(CLOSDMC@GMAIL.COM)()(RESPONDENT) BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) JAI SHANKAR(JAI.25.KPUC@GMAIL.COM)(7838096941)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) NDMC(LAW.DEPTT.NDMC@GMAIL.COM)()(RESPONDENT) NDMC(CLO-NDMC@MCD.GOV.IN)(9212504099)(RESPONDENT)		

COURT NO. 37
HON'BLE MR. JUSTICE VIBHU BAKHRU
HON'BLE MR. JUSTICE TUSHAR RAO GEDELA

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
1	CM APPL. 20603/2025 CM APPL. 20604/2025 CM APPL. 20605/2025 REVIEW PET. 208/2025 In LPA-1247/2024(Disposed off case)	MANISH DABAS V/s DELHI DEVELOPMENT AUTHORITY AND ORS.	DHRUV CHAWLA	
		OTHER DETAILS OF ADVOCATES: DHRUV CHAWLA (DCLAWOFFICES9408@GMAIL.COM)(9815312248)(PETITIONER) DDA(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) DHRUV CHAWLA(DCLAWOFFICES9408@GMAIL.COM)(9815312248)(PETITIONER) DDA(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) NISHANT(NISHANTSK9595@GMAIL.COM)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT)		

COURT NO. 37
HON'BLE MR. JUSTICE VIBHU BAKHRU
HON'BLE MR.JUSTICE SACHIN DATTA

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CONNECTED MATTERS (ANMM)				
1.	W.P.(C)-15783/2022 CM APPL. 49098/2022 CM APPL. 2466/2023 CM APPL. 27611/2023 WITH W.P.(C) 6355/2023 W.P.(C) 7987/2023 W.P.(C) 9764/2023 W.P.(C) 17111/2022	TATA POWER RENEWABLE ENERGY LIMITED V/s UNION OF INDIA & ORS.	V M KANNAN, SAMIKSHA GODIYAL	
		OTHER DETAILS OF ADVOCATES: V.M. KANNAN(VMK.AOR@GMAIL.COM, MANSHARAMANIMOHIT@GMAIL.COM)(8130634740)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) ANURAG DULAW(ANURAGDULAW@GMAIL.COM, ADV.ASHOKARYA@GMAIL.COM)()(RESPONDENT) RSECY(RSECY@NIC.IN, CHMN-CBIC@GOV.IN, NCHCONTRACTCELL@GMAIL.COM)()(RESPONDENT) VMK AOR(VMK.AOR@GMAIL.COM)()(PETITIONER) MANSHA RAMAN MOHIT(MANSHARAMANMOHIT@GMAIL.COM)()(RESPONDENT) HARPREET SINGH(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) HARPREET SINGH(SAMIKSHA.GODIYAL87@GMAIL.COM)(9910005408)(RESPONDENT) JATIN(JATIN.GHULIANI@GMAIL.COM, MANSHARAMANIMOHIT@GMAIL.COM)()(PETITIONER) HARPREET(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) HARPREET SINGH(SAMIKSHA.GODIYAL87@GMAIL.COM)(9910005408)(RESPONDENT)		
2.	W.P.(C)-17111/2022 CM APPL. 54330/2022 CM APPL. 26607/2023	M/S. RENEW SURYA ROSHNI PRIVATE LIMITED V/s CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS & ORS. & ORS.	SUJIT KUMAR GHOSH, SATISH KUMAR, CHANDRASHEKARA BHARATHI VENKATARAMAN, MANNAT WARAICH	
		OTHER DETAILS OF ADVOCATES: SUJIT GHOSH()(9871706348)(PETITIONER) SUJIT GHOSH(SUBH@LAWCHAMBERSOFAG.COM)(9871706348)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) SATISH LAW(SATISHLAW@YAHOO.COM)(9810419742)(RESPONDENT) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT) SATISH KUMAR(SATISHLAW@YAHOO.COM)(9810419742)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) SATISH KUMAR(SATISHLAW716@GMAIL.COM)(9810419742)(RESPONDENT) CHANDRASHEKARA BHARATHI VENKATARAMAN(VCSB.DEL@GMAIL.COM)(9790787854)(RESPONDENT) MANNAT WARAICH(UMESH@LAWCHAMBERSOFSG.COM)(9871706348)(PETITIONER) SUJIT KUMAR GHOSH(DHARMENDRATHAUR019@GMAIL.COM)(9650894136)(PETITIONER)		
3.	W.P.(C)-6355/2023 CM APPL. 24969/2023 WITH W.P.(C) 15783/2022	AYANA RENEWABLE POWER PRIVATE LIMITED & ANR. V/s UNION OF INDIA THROUGH MINISTRY OF FINANCE & ORS.	HARSHITA AGARWAL, HARSHITA AGARWAL, SHIKHA OHRI, VIKSIT ARORA, ADITYA SINGLA	
		OTHER DETAILS OF ADVOCATES: ATUL SHARMA(HARSHITA.AGARWAL@LINKLEGAL.IN)(9761763198)(PETITIONER) PIYUSH GUPTA(PIYUSH.GUPTA@SECI.CO.IN, SANJAYSHARMA@SECI.CO.IN)()(RESPONDENT) SONIA S LAW, ANURAG(ANURAGDULAW@GMAIL.COM, SONIASLAW@HOTMAIL.COM, MANAS@SECI.CO.IN)()(RESPONDENT) HARSHITA AGARWAL(HARSHITA.AGARWAL291@GMAIL.COM)(9761763198)(PETITIONER) SHIKHA OHRI(SHIKHA@PRAXISCOUNSEL.COM)(9818109377)(RESPONDENT) VIKSIT ARORA(VIKSITARORA@GMAIL.COM)(9911440400)(RESPONDENT) ADITYA SINGLA(ADITYA_SINGLA@HOTMAIL.COM)(9818601006)(RESPONDENT)		

4.	W.P.(C)-7987/2023	TATA POWER RENEWABLE ENERGY LIMITED V/s UNION OF INDIA	ANANT SINGH UBEJA	
		OTHER DETAILS OF ADVOCATES: ADITYA SHARMA(JATIN.GHULANI@GMAIL.COM)(8130634740)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM, RSECY@NIC.IN)(1123384193)(RESPONDENT)		
5.	W.P.(C)-9764/2023 CM APPL. 37467/2023 WITH W.P.(C) 6355/2023 W.P.(C) 15783/2022	AMP ENERGY GREEN PRIVATE LIMITED & ANR. V/s UNION OF INDIA THROUGH SECRETARY, MINISTRY OF FINANCE & ORS.	PRIYA DHANKHAR, SHIKHA OHRI, VIKSIT ARORA, ADITYA SINGLA	
		OTHER DETAILS OF ADVOCATES: ANIKET PRASOON(ANKET.PRASOON@PLEGAL.COM)(9871012051)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) SHIKHA OHRI(SHIKHA@PRAXISCOUNSEL.COM)(9818109377)(PETITIONER) VIKSIT ARORA(VIKSITARORA@GMAIL.COM)(9911440400)(RESPONDENT) ADITYA SINGLA(ADITYA_SINGLA@HOTMAIL.COM)(9818601006)(RESPONDENT)		
6.	W.P.(C)-17082/2022 CM APPL. 54165/2022 CM APPL. 26643/2023	M/S. RENEW SURYA PRATAP PRIVATE LIMITED V/s CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS & ORS.	SUJIT KUMAR GHOSH, SATISH KUMAR, MANNAT WARAICH, CHANDRASHEKARA BHARATHI VENKATARAMAN	
		OTHER DETAILS OF ADVOCATES: SHIVANG BANSAL(RAMPANDIT1987@GMAIL.COM)(9899203727)(PETITIONER) SUJIT GHOSH(TECHMUSICG40@GMAIL.COM)(9871706348)(PETITIONER) SATISH LAW(SATISHLAW@YAHOO.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) SATISH KUMAR(SATISHLAW716@GMAIL.COM)(9810419742)(RESPONDENT) MANNAT WARAICH(UMESH@LAWCHAMBERSOFSG.COM)(9871706348)(PETITIONER) CHANDRASHEKARA BHARATHI VENKATARAMAN(VCSB.DEL@GMAIL.COM)(9790787854)(RESPONDENT) SUJIT KUMAR GHOSH(DHARMENDRATHAUR019@GMAIL.COM)(9650894136)(PETITIONER)		
7.	W.P.(C)-17085/2022 CM APPL. 54218/2022 CM APPL. 26623/2023	IB VOGT SOLAR SEVEN PVT LTD. V/s CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS & ORS.	SUJIT KUMAR GHOSH, SATISH KUMAR, CHANDRASHEKARA BHARATHI VENKATARAMAN, MANNAT WARAICH	
		OTHER DETAILS OF ADVOCATES: SUJIT GHOSH(TECHMUSICG40@GMAIL.COM)(9871706348)(PETITIONER) SATISH LAW(SATISHLAW@YAHOO.COM)(9810419742)(RESPONDENT) SATISH KUMAR(SATISHLAW716@GMAIL.COM)(9810419742)(RESPONDENT) CHANDRASHEKARA BHARATHI VENKATARAMAN(VCSB.DEL@GMAIL.COM)(9790787854)(RESPONDENT) MANNAT WARAICH(UMESH@LAWCHAMBERSOFSG.COM)(9871706348)(PETITIONER) SUJIT KUMAR GHOSH(DHARMENDRATHAUR019@GMAIL.COM)(9650894136)(PETITIONER)		
8.	W.P.(C)-17088/2022 CM APPL. 54224/2022 CM APPL. 26645/2023	M/S. RENEW SURYA JYOTI PRIVATE LIMITED V/s CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS & ORS.	SUJIT KUMAR GHOSH, SATISH KUMAR, CHANDRASHEKARA BHARATHI VENKATARAMAN, MANNAT WARAICH	
		OTHER DETAILS OF ADVOCATES: SUJIT GHOSH(TECHMUSICG40@GMAIL.COM)(9871706348)(PETITIONER) SATISH LAW(SATISHLAW@YAHOO.COM)(9810419742)(RESPONDENT) UMESH(UMESH@LAWCHAMBERSOFSG.COM)()(RESPONDENT) SATISH KUMAR(SATISHLAW716@GMAIL.COM)(9810419742)(RESPONDENT) CHANDRASHEKARA BHARATHI VENKATARAMAN(VCSB.DEL@GMAIL.COM)(9790787854)(RESPONDENT) MANNAT WARAICH(UMESH@LAWCHAMBERSOFSG.COM)(9871706348)(PETITIONER)		
9.	W.P.(C)-17093/2022 CM APPL. 54240/2022 CM APPL. 26586/2023	M/S. RENEW SURYA VIHAAN PRIVATE LIMITED V/s CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS & ORS.	SUJIT KUMAR GHOSH, SATISH KUMAR, MANNAT WARAICH, CHANDRASHEKARA BHARATHI VENKATARAMAN	
		OTHER DETAILS OF ADVOCATES: SUJIT GHOSH(TECHMUSICG40@GMAIL.COM)(9871706348)(PETITIONER) SATISH LAW(SATISHLAW@YAHOO.COM)(9810419742)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) SATISH KUMAR(SATISHLAW716@GMAIL.COM)(9810419742)(RESPONDENT) MANNAT WARAICH(UMESH@LAWCHAMBERSOFSG.COM)(9871706348)(PETITIONER) SUJIT KUMAR GHOSH(DHARMENDRATHAUR019@GMAIL.COM)(9650894136)(PETITIONER) CHANDRASHEKARA BHARATHI VENKATARAMAN(VCSB.DEL@GMAIL.COM)(9790787854)(RESPONDENT)		
10.	W.P.(C)-17094/2022 CM APPL. 54243/2022 CM APPL. 26592/2023	M/S. RENEW DINKAR JYOTI PRIVATE LIMITED V/s CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS & ORS.	SUJIT KUMAR GHOSH, SATISH KUMAR, CHANDRASHEKARA BHARATHI VENKATARAMAN, MANNAT WARAICH	
		OTHER DETAILS OF ADVOCATES: SUJIT GHOSH(TECHMUSICG40@GMAIL.COM)(9871706348)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) SATISH LAW(SATISHLAW@YAHOO.COM)()(RESPONDENT) SATISH KUMAR(SATISHLAW716@GMAIL.COM)(9810419742)(RESPONDENT) CHANDRASHEKARA BHARATHI VENKATARAMAN(VCSB.DEL@GMAIL.COM)(9790787854)(RESPONDENT) MANNAT WARAICH(UMESH@LAWCHAMBERSOFSG.COM)(9871706348)(PETITIONER)		
11.	W.P.(C)-17108/2022 CM APPL. 54319/2022 CM APPL. 26590/2023	M/S. RENEW DINKAR URJA PRIVATE LIMITED V/s CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS & ORS.	SUJIT KUMAR GHOSH, SATISH KUMAR, MANNAT WARAICH, CHANDRASHEKARA BHARATHI VENKATARAMAN	
		OTHER DETAILS OF ADVOCATES: SUJIT GHOSH'(TECHMUSICG40@GMAIL.COM)(9871706348)(PETITIONER)		

		SUJIT GHOSH()(9871706348)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) SATISH KUMAR(SATISHLAW@YAHOO.COM)()(RESPONDENT) SATISH(SATISHLAW@YAHOO.COM)(9810419742)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) SATISH KUMAR(SATISHLAW716@GMAIL.COM)(9810419742)(RESPONDENT) MANNAT WARAICH(UMESH@LAWCHAMBERSOFSG.COM)(9871706348)(PETITIONER) CHANDRASHEKARA BHARATHI VENKATARAMAN(VCSB.DEL@GMAIL.COM)(9790787854)(RESPONDENT) SUJIT KUMAR GHOSH(DHARMENDRATHAUR019@GMAIL.COM)(9650894136)(PETITIONER)		
12.	W.P.(C)-17109/2022 CM APPL. 54324/2022 CM APPL. 26605/2023	M/S. RENEW SURYA RAVI PRIVATE LIMITED V/s CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS & ORS.	SUJIT KUMAR GHOSH, SATISH KUMAR, CHANDRASHEKARA BHARATHI VENKATARAMAN, MANNAT WARAICH	
		OTHER DETAILS OF ADVOCATES: SUJIT GHOSH(TECHMUSICG40@GMAIL.COM)(9871706348)(PETITIONER) SUJIT GHOSH()(9871706348)(PETITIONER) SATISH LAW(SATISHLAW@YAHOO.COM)()(RESPONDENT) SATISH KUMAR(SATISHLAW@YAHOO.COM)(9810419742)(RESPONDENT) SATISH LAW(SATISHLAW@YAHOO.COM)(9810419742)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) SATISH KUMAR(SATISHLAW716@GMAIL.COM)(9810419742)(RESPONDENT) CHANDRASHEKARA BHARATHI VENKATARAMAN(VCSB.DEL@GMAIL.COM)(9790787854)(RESPONDENT) SUJIT KUMAR GHOSH(DHARMENDRATHAUR019@GMAIL.COM)(9650894136)(PETITIONER) MANNAT WARAICH(UMESH@LAWCHAMBERSOFSG.COM)(9871706348)(PETITIONER)		
13.	W.P.(C)-17110/2022 CM APPL. 54327/2022 CM APPL. 26584/2023	M/S. RENEW SOLAR PHOTOVOLTAIC PRIVATE LIMITED V/s CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS & ORS.	SUJIT KUMAR GHOSH, SATISH KUMAR, CHANDRASHEKARA BHARATHI VENKATARAMAN, MANNAT WARAICH	
		OTHER DETAILS OF ADVOCATES: SUJIT GHOSH(TECHMUSICG40@GMAIL.COM)(9871706348)(PETITIONER) SUJIT GHOSH()(9871706348)(PETITIONER) SATISH LAW(SATISHLAW@YAHOO.COM)(9810419742)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT) SATISH KUMAR(SATISHLAW@YAHOO.COM)(9810419742)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) SATISH KUMAR(SATISHLAW716@GMAIL.COM)(9810419742)(RESPONDENT) CHANDRASHEKARA BHARATHI VENKATARAMAN(VCSB.DEL@GMAIL.COM)(9790787854)(RESPONDENT) MANNAT WARAICH(UMESH@LAWCHAMBERSOFSG.COM)(9871706348)(PETITIONER)		
14.	W.P.(C)-17116/2022 CM APPL. 54338/2022 CM APPL. 26650/2023	M/S. RENEW HANS URJA PRIVATE LIMITED V/s CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS & ORS.	SUJIT KUMAR GHOSH, SATISH KUMAR, MANNAT WARAICH, CHANDRASHEKARA BHARATHI VENKATARAMAN	
		OTHER DETAILS OF ADVOCATES: SUJIT GHOSH(TECHMUSICG40@GMAIL.COM)(9871706348)(PETITIONER) SUJIT GHOSH()(9871706348)(PETITIONER) SATISH KUMAR(SATISHLAW@YAHOO.COM)(9810419742)(RESPONDENT) SATISH LAW'(SATISHLAW@YAHOO.COM)(9810419742)(RESPONDENT) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) SATISH KUMAR(SATISHLAW716@GMAIL.COM)(9810419742)(RESPONDENT) MANNAT WARAICH(UMESH@LAWCHAMBERSOFSG.COM)(9871706348)(PETITIONER) SUJIT KUMAR GHOSH(DHARMENDRATHAUR019@GMAIL.COM)(9650894136)(PETITIONER) CHANDRASHEKARA BHARATHI VENKATARAMAN(VCSB.DEL@GMAIL.COM)(9790787854)(RESPONDENT)		
15.	W.P.(C)-12993/2023 CM APPL. 51236/2023	PROJECT TEN RENEWABLE POWER PRIVATE LIMITED V/s UNION OF INDIA & ORS.	RAVNEET SINGH, VIKSIT ARORA, ADITYA SINGLA	
		OTHER DETAILS OF ADVOCATES: MILANKA CHAUDHARTY(HARSHITA.AGARWAL@TRILEGAL.COM)(9761763198)(PETITIONER) SOLAR ENERGY CORPORATION OF INDIA LIMITED(MANAS@SECI.CO.IN, PIYUSH.GUPTA@SECI.CO.IN, SANJAYSHARMA@SECI.CO.IN)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM, SONIASLAW@HOTMAIL.COM, SATISHLAW@YAHOO.COM)()(RESPONDENT) VIKSIT ARORA(VIKSITARORA@GMAIL.COM)(9911440400)(RESPONDENT) ADITYA SINGLA(ADITYA_SINGLA@HOTMAIL.COM)(9818601006)(RESPONDENT)		

COURT NO. 37
HON'BLE MR. JUSTICE VIBHU BAKHRU
HON'BLE MR.JUSTICE AMIT MAHAJAN

[NOTE: IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED,, PLEASE CONTACT, MS.MRIDULA SHARMA(PH 9650908783) COURT MASTER TO HON'BLE MR.JUSTICE VIBHU BAKHRU]

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FOR ADMISSION				
1.	CM APPL. 6135/2025 CM APPL. 6136/2025 REVIEW PET. 53/2025 In LPA-564/2019(Disposed off case)	UDAY J DESAI & ORS V/s UNION OF INDIA & ORS	NEEHA NAGPAL, SUDARSH MENON, ARUN AGGARWAL, SAURABH KIRPAL, ANSHUMAN NANDI, RAVI PRAKASH, EKTA SINGH, KARAN KHANNA, SIDDHESH KOTWAL, ARUN AGGARWAL	
		OTHER DETAILS OF ADVOCATES: NEEHA NAGPAL()(9810030834)(PETITIONER) ARUN AGGARWAL(ADVARUN36@GMAIL.COM)(9811087995)(PETITIONER)		

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
AFTER NOTICE MISC. MATTERS				
2.	CO.APP.-1/2020 CAV 27/2020 CM APPL. 31577/2022 CM APPL. 37437/2022 CM APPL. 56123/2023	ROMMEL INVESTMENT PVT. LTD. V/s SPECIAL COMMITTEE, THOUGH ITS CHAIRMAN & ORS.	AVNEESH GARG, BHUVAN GUGNANI, BHUVAN GUGNANI, SUMIT NAGPAL, ABHISHEK BAID, SHIVANI KHANDEKAR	
		OTHER DETAILS OF ADVOCATES: AVNEESH GARG(GARGAVNEESH@GMAIL.COM)(9818479699)(PETITIONER) BHUVAN GUGNANI(INFO@AFFINITYLEGAL.IN)(9810126664)(PETITIONER) AVNEESH(AVNEESH.LEGAL@GMAIL.COM)()(RESPONDENT) AVNEESH GARG(AVNEESH.GARG@GMAIL.COM)(9818479699)(PETITIONER) AFFINITY LEGAL(BG.AFFINITYLEGAL@GMAIL.COM)()(RESPONDENT) EXPLETUS LEGAL(EXPLETUSLEGAL@GMAIL.COM)()(RESPONDENT) SUMIT(SUMIT.NAGPAL@KESARDASS.ORG)()(RESPONDENT) AVNEESH GARG(AVNEESH.LEGAL@GMAIL.COM)(9818479699)(PETITIONER) AVNEESH GARG(AVNEESH.LEGAL@GMAIL.COM)(9818479699)(PETITIONER) CRBTRUSTEESSC(CRBTRUSTEESSC@GMAIL.COM)()(RESPONDENT) EXPLETUSLEGAL(EXPLETUSLEGAL@GMAIL.COM)()(RESPONDENT) SUMIT NAGPAL(ADVOCATENAGPAL17@GMAIL.COM)(9811051285)(RESPONDENT) ABHISHEK BAID(ABHIJ81@GMAIL.COM)(9999469777)(RESPONDENT) ABHISHEK BAID(ABHIJ81@GMAIL.COM)(9999469777)(PETITIONER) SHIVANI KHANDEKAR(GHOLANI@SNRLAW.IN)(9755435063)(RESPONDENT)		
3.	CM APPL. 3582/2024 CM APPL. 1299/2025 REVIEW PET. 22/2024 In LPA-471/2023(Disposed off case)	SHALINI SINGH V/s UNITED INDIA INSURANCE COMPANY LIMITED & ORS.	RAVI KUMAR	
		OTHER DETAILS OF ADVOCATES: RAVI KUMAR(RKKUMARRAVI@GMAIL.COM)()(PETITIONER) AKDE_ADVOCATE(AKDE_ADVOCATE@YAHOO.CO.IN)()(RESPONDENT) NIKHIL JAIN (OFFICEOFNIKHILJAIN@GMAIL.COM)()(RESPONDENT) ANANAYA16DE(ANANAYA16DE@GMAIL.COM)()(RESPONDENT) RAVI KUMAR (RKUMARAVI@GMAIL.COM)(9910009728)(PETITIONER) ANANYA DE(ANANYA16DE@GMAIL.COM)()(RESPONDENT) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT) OFFICEOFNIKHILJAIN(OFFICEOFNIKHILJAIN@GMAIL.COM)()(RESPONDENT) RAVINDER AGARWAL(RAVINDERAGAR@GMAIL.COM)()(RESPONDENT) AKDE(AKDE_ADVOCATE@YAHOO.CO.IN)()(RESPONDENT) ARNAV(ARNAV@DGLAW.CO.IN)()(RESPONDENT)		

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
AFTER NOTICE MISC. MATTERS				
4.	W.P.(C)-12512/2021 WITH W.P.(C) 17538/2022	M/S KANIKA EXPORTS V/s UNION OF INDIA & ORS.	NAND KISHORE SHARMA	
		OTHER DETAILS OF ADVOCATES: N.K. SHARMA(ADVOCATENKS393@GMAIL.COM)(9810256796)(PETITIONER) AE CGST DELHI SOUTH(AE.CGSTDELHISOUTH@GOV.IN)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) HARPEET SINGH(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(9811253531)(RESPONDENT) DINESH MEENA(DINESHMEENA.IRS@GOV.IN)()(RESPONDENT)		
5.	W.P.(C)-17538/2022	M/S MALIK SEASONING AND SPICES PRIVATE LIMITED V/s COMMISSIONER OF GOODS AND SERVICE TAX	DINESH PARASHAR	
		OTHER DETAILS OF ADVOCATES: PULKIT PANDEY (DELHINORTH-LEGAL@GMAIL.COM)()(RESPONDENT)		

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CONNECTED MATTERS(ANMM)				
6.	LPA-130/2017	RAMAKRISHNA SR SEC SCHOOL & ANR V/s COMMITTEE FOR REVIEW OF SCHOOL FEES & ANR	R K SAINI, SONIA SHARMA, S.K. TRIPATHI	
		OTHER DETAILS OF ADVOCATES:		
7.	W.P.(C)-7777/2009(Disposed off case) CM APPL. 5957/2018 CM APPL. 23567/2018 CM APPL. 38143/2022 WITH W.P.(C) 7997/2014 W.P.(C) 6337/2020	DELHI ABHIKBHAVAK MAHASANGH & ORS. V/s GOVT. OF NCT OF DELHI & ORS.	ASHOK AGARWAL, SANTOSH KUMAR TRIPATHI, VIKAS K. CHADHA, ANKUR CHHIBER, RAMESH SINGH, M.QAYAM-UD-DIN, PD GUPTA, RAJIV BANSAL, PRAMOD GUPTA, GOEL & ASSOCIATES, SUNIL GUPTA (SR. ADV.), SURENDER SINGH HOODA, KHAGESH B. JHA	
		OTHER DETAILS OF ADVOCATES: ASHOK AGARWAL()(9811101923)(PETITIONER) SANTOSH KUMAR TRIPATHI(SANTOSHTRIPATHIOFFICE@GMAIL.COM)(9818112250)(PETITIONER) KAMAL(KAMALGUPTAANDCOMPANY@GMAIL.COM)()(RESPONDENT) ASHOK AGGARWAL(AGGARWAL.ASHOK98@GMAIL.COM, INDUSLAW77@GMAIL.COM)()(RESPONDENT) SURENDER SINGH HOODA(SSHOODA65@GMAIL.COM)(9868280166)(RESPONDENT) KHAGESH B. JHA(ADVOCATE@KBJANDCO.COM)(8826456565)(PETITIONER)		
8.	W.P.(C)-7997/2014(Disposed off case) CM APPL. 21993/2023(CM For Restoration) WITH W.P.(C) 5734/2017 W.P.(C) 5744/2017 LPA 130/2017	SUMMER FIELDS SCHOOL V/s DIRECTORATE OF EDUCATION	KAMAL GUPTA, SATYAKAM	
		OTHER DETAILS OF ADVOCATES: KAMAL GUPTA(KAMALGUPTAANDCOMPANY@GMAIL.COM)(9810988094)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SATYAKAM(SATYAKAMASC@GMAIL.COM)()(RESPONDENT)		
9.	W.P.(C)-6337/2020 CM APPL. 22496/2020	MANAVA BHARATI INDIA INTERNATIONAL SCHOOL V/s DIRECTORATE OF EDUCATION	KAMAL GUPTA, SAMEER VASHISHT	
		OTHER DETAILS OF ADVOCATES: KAMALGUPTA(KAMALGUPTAANDCOMPANY@GMAIL.COM)(9810988094)(PETITIONER) KAMAL GUPTA(KAMALGUPTAANDCOMPANY@GMAIL.COM)(9810988094)(PETITIONER) KAMAL GUPTA(KAMALGUPTAANDCOMPANY@GMAIL.COM)(9810988094)(RESPONDENT) BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)(9818280821)(RESPONDENT)		
10.	W.P.(C)-5734/2017(Disposed off case) CM APPL. 22620/2023	K.R. MANGALAM WORLD SCHOOL V/s DIRECTORATE OF EDUCATION	KAMAL GUPTA	
		OTHER DETAILS OF ADVOCATES: KAMAL GUPTA AND CO(KAMALGUPTAANDCOMPANY@GMAIL.COM)(9810988094)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
11.	W.P.(C)-5744/2017(Disposed off case) CM APPL. 22621/2023	K.R. MANGALAM WORLD SCHOOL V/s DIRECTORATE OF EDUCATION	KAMAL GUPTA	
		OTHER DETAILS OF ADVOCATES:		
12.	W.P.(C)-3547/2015	KIIT WORLD SCHOOL V/s DIRECTOR OF EDUCATION	B C PANDEY & S P KAMRAH, SATYAKAM	
		OTHER DETAILS OF ADVOCATES:		

13.	W.P.(C)-6946/2016	SADHU VASWANI INTERNATIONAL SCHOOL FOR GIRLS V/s GOVT. OF NCT DELHI & ANR	MS. SONAKSHI MALHAN, NAUSHAD AHMED KHAN	
		OTHER DETAILS OF ADVOCATES:		
14.	W.P.(C)-9624/2016	GURU NANAK PUBLIC SCHOOL V/s GOVT. OF NCT OF DELHI & ORS	BIMLESH KUMAR, INDRA CHAND PRAJAPAT	
		OTHER DETAILS OF ADVOCATES: INDRA CHAND PRAJAPAT(FILING.LEXNTAX@GMAIL.COM)(9811605247)(PETITIONER)		
15.	W.P.(C)-5221/2017 CM APPL. 4786/2018 CM APPL. 39818/2023	BHARTIYA VIDYA BHAVAN MEHTA VIDYALAYA V/s GOVERNMENT OF NCT OF DELHI & ORS	KAPIL KHER, MANUJ AGGARWAL, KUNAL KAKUMANU	
		OTHER DETAILS OF ADVOCATES: MANUJ AGGARWAL()(9818809431)(PETITIONER) KAPIL KHER (ANILKHER@GMAIL.COM)(9891072729)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) KUNAL KAKUMANU(KUNALKAKUMANU@GMAIL.COM)(9953308141)(PETITIONER)		
16.	W.P.(C)-5239/2017	NEW ERA PUBLIC SCHOOL V/s GOVERNMENT OF NCT OF DELHI & ANR.	PRATYUSH SHARMA AND TARANG GUPTA, NAUSHAD AHMED KHAN	
		OTHER DETAILS OF ADVOCATES:		
17.	W.P.(C)-5270/2017	SANSKRITI SCHOOL V/s DIRECTORATE OF EDUCATION (ACT-1 BRANCH)	KHAITAN & PARTNERS, NAUSHAD AHMED KHAN, P S SUDHEER, ANURADHA DUTT, SRIJAN SINHA	
		OTHER DETAILS OF ADVOCATES: SRIJAN SINHA(SRIJANSINHA@OUTLOOK.COM)(9818628999)(PETITIONER)		
18.	W.P.(C)-5288/2017	SETH BHAGWAN DASS SENIOR SECONDARY PUBLIC SCHOOL & ANR. V/s GOVT OF NCT AND ORS.	NARESH GUPTA, ANKIT JAIN AND SHANTANU AGGARWAL, NAUSHAD AHMED KHAN	
		OTHER DETAILS OF ADVOCATES:		
19.	W.P.(C)-5313/2017	MANAV MANGAL PUBLIC SCHOOL V/s DIRECTOR OF EDUCATION	S C RANA, ANUJ AGGARWAL	
		OTHER DETAILS OF ADVOCATES:		
20.	W.P.(C)-5314/2017 CM APPL. 46025/2017	RAJ MODERN SENIOR SECONDARY PUBLIC SCHOOL V/s DIRECTOR OF EDUCATION	S C RANA, ANUJ AGGARWAL	
		OTHER DETAILS OF ADVOCATES:		
21.	W.P.(C)-5503/2017	RUKMANI DEVI JAIPURIA PUBLIC SCHOOL AND ANR V/s GOVT. OF NCT OF DELHI & ANR	ISHAAN AGGARWAL	
		OTHER DETAILS OF ADVOCATES:		
22.	W.P.(C)-5742/2017	DAV PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION	KAMAL GUPTA	
		OTHER DETAILS OF ADVOCATES:		
23.	W.P.(C)-5743/2017	BHARAT NATIONAL PUBLIC SCHOOL V/s THE DIRECTOR OF EDUCATION	B C PANDEY	
		OTHER DETAILS OF ADVOCATES:		
24.	W.P.(C)-5765/2017	UNIVERSAL PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION	KAMAL GUPTA	
		OTHER DETAILS OF ADVOCATES:		
25.	W.P.(C)-6162/2017	VASUNDHARA PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION, GOVERNMENT OF NCT OF DELHI	K.P. SUNDAR RAO & ASSOCIATES	
		OTHER DETAILS OF ADVOCATES:		
26.	W.P.(C)-6219/2017 CM APPL. 9969/2019	DELHI PUBLIC SCHOOL AND ANR V/s GOVT OF NCT OF DELHI AND ANR	AMITEJ KUMAR NAGAR, VASUDHA BAJAJ, NAUSHAD AHMED KHAN	
		OTHER DETAILS OF ADVOCATES: VASUDHA BAJAJ()(9811696877)(PETITIONER)		
27.	W.P.(C)-6248/2017	HOLY HEART PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION	PRAMOD GUPTA	
		OTHER DETAILS OF ADVOCATES:		
28.	W.P.(C)-6255/2017	HAPPY CHILD MODEL SCHOOL V/s DIRECOTRATE OF EDUCATION	PRAMOD GUPTA	
		OTHER DETAILS OF ADVOCATES:		

29.	**W.P.(C)-6257/2017**	**JESUS AND MARRY PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION**	**PRAMOD GUPTA**	
		OTHER DETAILS OF ADVOCATES:		
30.	**W.P.(C)-6258/2017**	**PUJA CONVENT SCHOOL V/s DIRECOTRATE OF EDUCATION**	**PRAMOD GUPTA**	
		OTHER DETAILS OF ADVOCATES:		
31.	**W.P.(C)-6356/2017**	**NEW BAL VAISHALI PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION**	**K P SUNDAR RAO & ASSOCIATES, NAUSHAD AHMED KHAN**	
		OTHER DETAILS OF ADVOCATES:		
32.	**W.P.(C)-6366/2017**	**NEW NALANDA PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION**	**K P SUNDAR RAO & ASSOCIATES, ANUJ AGGARWAL**	
		OTHER DETAILS OF ADVOCATES:		
33.	**W.P.(C)-6372/2017**	**MIDFIELDS SENIOR SECONDARY SCHOOL V/s DIRECTORATE OF EDUCATION**	**K P SUNDAR RAO & ASSOCIATES**	
		OTHER DETAILS OF ADVOCATES:		
34.	**W.P.(C)-6426/2017**	**VIDYA MEMORIAL PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION**	**K P SUNDAR RAO & ASSOCIATES**	
		OTHER DETAILS OF ADVOCATES:		
35.	**W.P.(C)-6443/2017**	**HEERA LAL PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION**	**K P SUNDAR RAO & ASSOCIATES**	
		OTHER DETAILS OF ADVOCATES:		
36.	**W.P.(C)-6445/2017**	**BAL VAISHALI PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION**	**K P SUNDAR RAO & ASSOCIATES, NAUSHAD AHMED KHAN**	
		OTHER DETAILS OF ADVOCATES:		
37.	**W.P.(C)-6627/2017**	**DELHI PUBLIC SCHOOL DWARKA AND ANR V/s GOVT OF NCT OF DELHI AND ANR**	**PRATIMA K GUPTA**	
		OTHER DETAILS OF ADVOCATES:		
38.	**W.P.(C)-6647/2017**	**DELHI PUBLIC SCHOOL VASANT KUNJ & ANR V/s GOVT. OF NCT OF DELHI & ANR**	**PRATIMA K. GUPTA AMITEJ KUMAR NAGAR**	
		OTHER DETAILS OF ADVOCATES:		
39.	**W.P.(C)-6676/2017**	**DELHI PUBLIC SCHOOL AND ANR V/s GOVT OF NCT OF DELHI AND ANR**	**AMITEJ KUMAR NAGAR, MONI CINMOY**	
		OTHER DETAILS OF ADVOCATES:		
40.	**W.P.(C)-6713/2017**	**NATIONAL PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION**	**KP SUNDAR RAO AND ASSOCIATES**	
		OTHER DETAILS OF ADVOCATES:		
41.	**W.P.(C)-6764/2017**	**THE ADARSH MODEL SCHOOL V/s DIRECTORATE OF EDUCATION**	**K P SUNDAR RAO & ASSO, NAUSHAD AHMED KHAN**	
		OTHER DETAILS OF ADVOCATES:		
42.	**W.P.(C)-6765/2017**	**CH BALDEV SINGH MODEL SCHOOL V/s DIRECTORATE OF EDUCATION**	**KP SUNDAR RAO AND ASSOCIATES, ANUJ AGGARWAL**	
		OTHER DETAILS OF ADVOCATES:		
43.	**W.P.(C)-6772/2017**	**SPRING MEADOWS PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION**	**K P SUNDAR RAO & ASSO**	
		OTHER DETAILS OF ADVOCATES:		
44.	**W.P.(C)-6806/2017**	**B M BHARTI MODEL SCHOOL V/s DIRECTORATE OF EDUCATION**	**K P SUNDAR RAO**	
		OTHER DETAILS OF ADVOCATES:		
45.	**W.P.(C)-6810/2017**	**DEEP MODERN PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION**	**K P SUNDAR RAO, NAUSHAD AHMED KHAN**	
		OTHER DETAILS OF ADVOCATES:		
46.	**W.P.(C)-6811/2017**	**GYANODAYA SENIOR SCONDARY PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION**	**K P SUNDAR RAO**	
		OTHER DETAILS OF ADVOCATES:		
47.	**W.P.(C)-6812/2017**	**KENNEDY PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION**	**K P SUNDAR RAO, KUNAL BAWA**	

		OTHER DETAILS OF ADVOCATES: KUNAL BAWA(KUNALBAWAB1@GMAIL.COM)(9953168401)(PETITIONER)		
48.	W.P.(C)-6813/2017	PIONEER KAMAL CONVENT SCHOOL V/s DIRECTORATE OF EDUCATION	K P SUNDAR RAO & ASSOCIATES, SAMEER VASHISHT	
		OTHER DETAILS OF ADVOCATES: SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)(9818280821)(RESPONDENT)		
49.	W.P.(C)-6814/2017	KRISHNA MODEL SECONDARY SCHOOL V/s DIRECTORATE OF EDUCATION	K P SUNDAR RAO	
		OTHER DETAILS OF ADVOCATES:		
50.	W.P.(C)-6817/2017	OSTEL PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION	K P SUNDAR RAO, ANUJ AGGARWAL	
		OTHER DETAILS OF ADVOCATES:		
51.	W.P.(C)-6818/2017	HIGH RISE PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION	K P SUNDAR RAO & ASSOCIATES	
		OTHER DETAILS OF ADVOCATES:		
52.	W.P.(C)-6820/2017	BSM PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION	K P SUNDAR RAO & ASSOCIATES	
		OTHER DETAILS OF ADVOCATES:		
53.	W.P.(C)-6845/2017	N K BAGRODIA PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION	KAMAL GUPTA	
		OTHER DETAILS OF ADVOCATES:		
54.	W.P.(C)-6850/2017	GURU TEG BAHADUR 3RD CENTENARY PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION	KAMAL GUPTA	
		OTHER DETAILS OF ADVOCATES:		
55.	W.P.(C)-6861/2017	MAHAVIR SR. MODEL SCHOOL V/s DIRECTORATE OF EDUCATION	KAMAL GUPTA	
		OTHER DETAILS OF ADVOCATES:		
56.	W.P.(C)-6862/2017(Disposed off case) CM APPL. 12387/2020(CM For Restoration)	KAMAL PUBLIC SR SECONDARY SCHOOL V/s DIRECTORATE OF EDUCATION	PRAMOD GUPTA	
		OTHER DETAILS OF ADVOCATES: PRAMOD GUPTA(INDUSLAW@GMAIL.COM)(9810083370)(PETITIONER) BHAWNA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(858889272)(RESPONDENT)		
57.	W.P.(C)-6863/2017	NORTH DELHI PUBLIC SCHOOL V/s DIRCTORATE OF EDUCATION	KAMAL GUPTA	
		OTHER DETAILS OF ADVOCATES:		
58.	W.P.(C)-6864/2017	MAHARAJA AGRASEN PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION	KAMAL GUPTA, PRAMOD GUPTA	
		OTHER DETAILS OF ADVOCATES: PRAMOD GUPTA(INDUSLAW@GMAIL.COM)(9810083370)(PETITIONER)		
59.	W.P.(C)-6875/2017	NAVEEN PUBLIC SHOOL V/s DIRECTORATE OF EDUCATION	K P SUNDAR RAO & ASSO	
		OTHER DETAILS OF ADVOCATES:		
60.	W.P.(C)-6876/2017(Disposed off case) CM APPL. 40351/2022	GOODLEY PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION	K P SUNDAR RAO & ASSO, SHIKHA SHARMA, SATINTER SINGH MATHUR	
		OTHER DETAILS OF ADVOCATES: K P SUNDAR RAO(KPSRASSOCIATES@GMAIL.COM)()(PETITIONER) ABHIMANTRAN LEGAL LLP(ABHIMANTRANLEGAL@GMAIL.COM)()(PETITIONER) K P SUNDAR RAO(KPSRASSOCIATES@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SATINTER SINGH MATHUR(ASSOCIATESMATHUR@GMAIL.COM)(9811727905)(PETITIONER)		
61.	W.P.(C)-6877/2017	CENTURY PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION	K P SUNDAR RAO & ASSO, NAUSHAD AHMED KHAN	
		OTHER DETAILS OF ADVOCATES:		
62.	W.P.(C)-6881/2017	JAIN BHARATI MRIGAVATI VIDYALAYA & ANR V/s DIRECTORATE OF EDUCATION	ATUL JAIN	
		OTHER DETAILS OF ADVOCATES:		

63.	W.P.(C)-6882/2017	ST FROEBEL SCHOOL V/s DIRECTORATE OF EDUCATION	K P SUNDAR RAO & ASSO, SHIKHA SOOD AND PUSHKAR SOOD	
		OTHER DETAILS OF ADVOCATES:		
64.	W.P.(C)-6884/2017	HOLY INNOCENTS PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION	K P SUNDAR RAO & ASSO	
		OTHER DETAILS OF ADVOCATES:		
65.	W.P.(C)-6885/2017	NORTH EX PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION	K P SUNDAR RAO & ASSO	
		OTHER DETAILS OF ADVOCATES:		
66.	W.P.(C)-6886/2017	SHADLEY PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION	K P SUNDAR RAO & ASSO, SAMEER VASHISHT	
		OTHER DETAILS OF ADVOCATES: SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)(9818280821)(RESPONDENT)		
67.	W.P.(C)-6887/2017	KSK ACADEMY V/s DIRECTORATE OF EDUCATION	K P SUNDAR RAO & ASSO	
		OTHER DETAILS OF ADVOCATES:		
68.	W.P.(C)-6888/2017	BAL VAISHALI MODEL PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION	KP SUNDAR RAO AND ASSOCIATES	
		OTHER DETAILS OF ADVOCATES:		
69.	W.P.(C)-6889/2017	JEEWAN PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION	KP SUNDAR RAO AND ASSOCIATES, ANUJ AGGARWAL	
		OTHER DETAILS OF ADVOCATES:		
70.	W.P.(C)-6897/2017	NEW HOLY PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION	K P SUNDAR RAO & ASSO	
		OTHER DETAILS OF ADVOCATES:		
71.	W.P.(C)-6898/2017	BHARAT SHAKTI PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION	K P SUNDAR RAO & ASO	
		OTHER DETAILS OF ADVOCATES:		
72.	W.P.(C)-6899/2017	G B M PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION	K P SUNDAR RAO & ASSO	
		OTHER DETAILS OF ADVOCATES:		
73.	W.P.(C)-7013/2017	NAV BHARTI PUBLIC SCHOOL AND ANR V/s DIRECTORATE OF EDUCATION	ATUL JAIN	
		OTHER DETAILS OF ADVOCATES:		
74.	W.P.(C)-7018/2017	NAV BHARTI SR SEC SCHOOL AND ANR V/s DIRECTORATE OF EDUCATION	ATUL JAIN	
		OTHER DETAILS OF ADVOCATES:		
75.	W.P.(C)-7043/2017	DELHI INTERNATIONAL PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION	KAMAL GUPTA, NAUSHAD AHMED KHAN	
		OTHER DETAILS OF ADVOCATES:		
76.	W.P.(C)-7044/2017 CM APPL. 33924/2020	TAGORE PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION	KAMAL GUPTA, KAMAL GUPTA, ANUJ AGGARWAL	
		OTHER DETAILS OF ADVOCATES: KAMAL GUPTA(KAMALGUPTAANDCOMPANY@GMAIL.COM)(9810988094)(PETITIONER) KAMALGUPTA(KAMALGUPTAANDCOMPANY@GMAIL.COM)(9810988094)(PETITIONER) BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT)		
77.	W.P.(C)-7047/2017	THE ADARSH SCHOOL V/s DIRECTORATE OF EDUCATION	KAMAL GUPTA	
		OTHER DETAILS OF ADVOCATES:		
78.	W.P.(C)-7079/2017	ST. VIVEKANAND SR. SECONDARY SCHOOL V/s DIRECTORATE OF EDUCATION	NAUSHAD AHMED KHAN	
		OTHER DETAILS OF ADVOCATES:		
79.	W.P.(C)-7085/2017 CM APPL. 44161/2022	BAL BHARATI PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION	KAMAL GUPTA	
		OTHER DETAILS OF ADVOCATES: KAMAL GUPTA AND CO(KAMALGUPTAANDCOMPANY@GMAIL.COM)(9810988094)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SATYAKAM(SATYAKAMASC@GMAIL.COM)()(RESPONDENT)		

80.	**W.P.(C)-7089/2017**	**MAHARAJA AGARSAIN PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION**	**KAMAL GUPTA**	
		OTHER DETAILS OF ADVOCATES:		
81.	**W.P.(C)-7126/2017**	**RED ROSES PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION**	**KAMAL GUPTA, UDAY BEDI**	
		OTHER DETAILS OF ADVOCATES: UDAY BEDI(UDAY.BEDI@OUTLOOK.COM)(9810600533)(PETITIONER)		
82.	**W.P.(C)-7130/2017**	**HAPPY SENIOR SCHOOL V/s DIRECTORATE OF EDUCATION**	**KAMAL GUPTA**	
		OTHER DETAILS OF ADVOCATES:		
83.	**W.P.(C)-7169/2017 CM APPL. 38521/2017**	**DELHI PUBLIC SCHOOL MATHURA ROAD AND ANR V/s GOVT OF NCT OF DELHI AND ANR**	**AMITEJ KUMAR NAGAR, SUMIT KUMAR**	
		OTHER DETAILS OF ADVOCATES:		
84.	**W.P.(C)-7188/2017**	**BHAI JOGA SINGH PUBLIC SCHOOL V/s DIRECOTRATE OF EDUCATION**	**PRAMOD GUPTA**	
		OTHER DETAILS OF ADVOCATES:		
85.	**W.P.(C)-7194/2017**	**ADASH PUBLIC SCHOOL V/s DIRECOTRATE OF EDUCATION**	**PRAMOD GUPTA, GUDIPATI GAYATRI KASHYAP**	
		OTHER DETAILS OF ADVOCATES: GUDIPATI GAYATRI KASHYAP(KASHYAP.GUDIPATI@GMAIL.COM)(9958832068)(PETITIONER)		
86.	**W.P.(C)-7231/2017**	**MODERN ERA CONVENT V/s DIRECTORATE OF EDUCATION**	**PRAMOD GUPTA**	
		OTHER DETAILS OF ADVOCATES:		
87.	**W.P.(C)-7232/2017**	**JOHNS SCHOOL V/s DIRECOTRATE OF EDUCATION**	**PRAMOD GUPTA**	
		OTHER DETAILS OF ADVOCATES:		
88.	**W.P.(C)-7233/2017**	**ADARSH PUBLIC SCHOOL, VIKAS PURI V/s DIRECTORATE OF EDUCATION**	**PRAMOD GUPTA, GUDIPATI GAYATRI KASHYAP**	
		OTHER DETAILS OF ADVOCATES: GUDIPATI GAYATRI KASHYAP(KASHYAP.GUDIPATI@GMAIL.COM)(9958832068)(PETITIONER)		
89.	**W.P.(C)-7247/2017**	**MANAV STHALI V/s DIRECTORATE OF EDUCATION**	**PRAMOD GUPTA, ANUJ AGGARWAL**	
		OTHER DETAILS OF ADVOCATES:		
90.	**W.P.(C)-7255/2017**	**BHATNAGAR INTERNATIONAL SCHOOL V/s DIRECTORATE OF EDUCATION**	**PRAMOD GUPTA**	
		OTHER DETAILS OF ADVOCATES:		
91.	**W.P.(C)-7298/2017**	**THE CAMBRIDGE INTERNATIONAL SCHOOL V/s GOVERNMENT OF NCT OF DELHI & ANR**	**ANAND YADAV**	
		OTHER DETAILS OF ADVOCATES:		
92.	**W.P.(C)-7304/2017**	**INDRAPRASTHA INTERNATIONAL SCHOOL DWARKA V/s DIRECTORATE OF EDUCATION**	**KAMAL GUPTA**	
		OTHER DETAILS OF ADVOCATES:		
93.	**W.P.(C)-7311/2017**	**AGNEL CHARITIES (ANGEL SEWA SANGH) & ANR V/s DIRECTORATE OF EDUCATION**	**M. TARIQUE SIDDIQUI**	
		OTHER DETAILS OF ADVOCATES:		
94.	**W.P.(C)-7327/2017**	**R.D. RAJPAL SCHOOL V/s DIRECTORATE OF EDUCATION**	**KAMAL GUPTA, NAUSHAD AHMED KHAN**	
		OTHER DETAILS OF ADVOCATES:		
95.	**W.P.(C)-7328/2017**	**SAAI MEMORIAL GIRLS SCHOOL V/s DIRECTORATE OF EDUCATION**	**KAMAL GUPTA, ANUJ AGGARWAL**	
		OTHER DETAILS OF ADVOCATES:		
96.	**W.P.(C)-7329/2017**	**INDRAPRASHTA WORLD SCHOOL V/s DIRECTORATE OF EDUCATION**	**KAMAL GUPTA**	
		OTHER DETAILS OF ADVOCATES:		
97.	**W.P.(C)-7333/2017**	**JINVANI BHARTI PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION AND ORS**	**ONKAR PRASAD**	
		OTHER DETAILS OF ADVOCATES:		

98.	**W.P.(C)-7375/2017**	**PUNEET PUBLIC SCHOOL V/s THE GOVT OF NCT OF DELHI AND ANR**	**AYUSH SHARMA**	
		OTHER DETAILS OF ADVOCATES:		
99.	**W.P.(C)-7443/2017**	**GAGAN BHARTI SR. SEC. PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION**	**K P SUNDAR RAO & ASSO**	
		OTHER DETAILS OF ADVOCATES:		
100.	**W.P.(C)-7444/2017**	**DELHI INTERNATIONAL SCHOOL V/s DIRECTORATE OF EDUCATION**	**KAMAL GUPTA, NAUSHAD AHMED KHAN**	
		OTHER DETAILS OF ADVOCATES:		
101.	**W.P.(C)-7829/2017**	**ST. PRAYAG PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION**	**KAMAL GUPTA**	
		OTHER DETAILS OF ADVOCATES:		
102.	**W.P.(C)-7830/2017**	**MAXFORT SCHOOL V/s DIRECTORATE OF EDUCATION**	**KAMAL GUPTA, NAUSHAD AHMED KHAN**	
		OTHER DETAILS OF ADVOCATES:		
103.	**W.P.(C)-7831/2017**	**BIRLA VIDYA NIKETAN V/s DIRECTORATE OF EDUCATION**	**KAMAL GUPTA, ANUJ AGGARWAL**	
		OTHER DETAILS OF ADVOCATES:		
104.	**W.P.(C)-7832/2017**	**BAL MANDIR PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION**	**KAMAL GUPTA, ANUJ AGGARWAL**	
		OTHER DETAILS OF ADVOCATES:		
105.	**W.P.(C)-7858/2017**	**ST. SOPHIAS SR. SECONDARY SCHOOL V/s DIRECTORATE OF EDUCATION, GOVT. OF NCT OF DELHI & ANR**	**SHYAM D NANADAN**	
		OTHER DETAILS OF ADVOCATES:		
106.	**W.P.(C)-7860/2017**	**SAVITI PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION**	**K P SUNDAR RAO & ASSO**	
		OTHER DETAILS OF ADVOCATES:		
107.	**W.P.(C)-7901/2017**	**LOVELY PUBLIC SR. SEC. SCHOOL V/s DIRECTORATE OF EDUCATION, GOVERNMENT OF NCT OF DELHI**	**K.P. SUNDAR RAO & ASSOCIATES, ANUJ AGGARWAL**	
		OTHER DETAILS OF ADVOCATES:		
108.	**W.P.(C)-7918/2017**	**CONVENT OF GAGAN BHARTI V/s DIRECTORATE OF EDUCATION**	**K P SUNDAR RAO & ASSO**	
		OTHER DETAILS OF ADVOCATES:		
109.	**W.P.(C)-7919/2017**	**MD MEMORIAL PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION**	**KP SUNDAR RAO AND ASSOCIATES, NAUSHAD AHMED KHAN**	
		OTHER DETAILS OF ADVOCATES:		
110.	**W.P.(C)-7947/2017**	**HOLY CONVENT SENIOR SECONDARY SCHOOL V/s DIRECTORATE OF EDUCATION**	**K P SUNDAR RAO AND ASSO, NAUSHAD AHMED KHAN**	
		OTHER DETAILS OF ADVOCATES:		
111.	**W.P.(C)-8097/2017**	**NAV GIAN DEEP PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION**	**KP SUNDAR RAO AND ASSOCIATES**	
		OTHER DETAILS OF ADVOCATES:		
112.	**W.P.(C)-8102/2017**	**GOLDEN VALLEY SENIOR SECONDARY PUBLIC SCHOL V/s DIRECTORATE OF EDUCATION**	**K.P.SUNDAR RAO, NAUSHAD AHMED KHAN**	
		OTHER DETAILS OF ADVOCATES:		
113.	**W.P.(C)-8132/2017**	**HOLY CONVENT SCHOOL V/s DIRECTORATE OF EDUCATION**	**K P SUNDAR RAO, ANUJ AGGARWAL**	
		OTHER DETAILS OF ADVOCATES:		
114.	**W.P.(C)-8193/2017**	**MODERN PUBLIC SCHOOL V/s THE DIRECTOR OF EDUCATION**	**B C PANDEY**	
		OTHER DETAILS OF ADVOCATES:		
115.	**W.P.(C)-8250/2017**	**GYAN BHARTI SCHOOL V/s DIRECTORATE OF EDUCATION**	**TANMAYA MEHTA, ROHIT GUPTA**	
		OTHER DETAILS OF ADVOCATES: ROHIT GUPTA(ROHITGUPTA51@GMAIL.COM)(9953589611)(PETITIONER)		

116.	**W.P.(C)-8349/2017**	**RICH HARVEST PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION**	**K P SUNDAR RAO, NAUSHAD AHMED KHAN**	
		OTHER DETAILS OF ADVOCATES:		
117.	**W.P.(C)-8358/2017**	**SHIVANI PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION**	**K P SUNDAR RAO, ANUJ AGGARWAL**	
		OTHER DETAILS OF ADVOCATES:		
118.	**W.P.(C)-8393/2017**	**SHRI RAM SHIKSHA MANDIR, JINDPUR V/s DIRECTOR OF EDUCATION GOVERNMENT OF NCT OF DELHI**	**PARVINDER CHAUHAN**	
		OTHER DETAILS OF ADVOCATES:		
119.	**W.P.(C)-8415/2017 CM APPL. 25987/2023**	**MATA SHIV DEVI PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION**	**KAMAL GUPTA**	
		OTHER DETAILS OF ADVOCATES: KAMAL GUPTA(KAMALGUPTAANDCOMPANY@GMAIL.COM)(9810988094)(PETITIONER) SANTOSH KUMAR TRIPATHI(SCGNCTD@GMAIL.COM)()(RESPONDENT)		
120.	**W.P.(C)-8429/2017**	**ABHINAV PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION**	**ASHWINI K SAKHIJA**	
		OTHER DETAILS OF ADVOCATES:		
121.	**W.P.(C)-8434/2017 CM APPL. 42148/2017**	**SEVTI DEVI MEMORIAL SR. SECONDARY VIDYA MANDIR V/s DIRECTORATE OF EDUCATION**	**PRAMOD GUPTA**	
		OTHER DETAILS OF ADVOCATES:		
122.	**W.P.(C)-8445/2017**	**NATIONAL VICTOR PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION**	**PRAMOD GUPTA, NAUSHAD AHMED KHAN**	
		OTHER DETAILS OF ADVOCATES:		
123.	**W.P.(C)-8453/2017**	**SAM INTERANTIONAL SCHOOL V/s DIRECTORATE OF EDUCATION**	**PRAMOD GUPTA**	
		OTHER DETAILS OF ADVOCATES:		
124.	**W.P.(C)-8477/2017**	**NATIONAL VICTOR PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION**	**PRAMOD GUPTA**	
		OTHER DETAILS OF ADVOCATES:		
125.	**W.P.(C)-8488/2017**	**GREENWAY MODERN SR. SEC. SCHOOL V/s DIRECTORATE OF EDUCATION**	**PRAMOD GUPTA**	
		OTHER DETAILS OF ADVOCATES:		
126.	**W.P.(C)-8501/2017**	**TAGOR MODERN PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION**	**KAMAL GUPTA**	
		OTHER DETAILS OF ADVOCATES:		
127.	**W.P.(C)-8573/2017**	**TINU PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION**	**K P SUNDAR RAO**	
		OTHER DETAILS OF ADVOCATES:		
128.	**W.P.(C)-8617/2017**	**G.L.T. SARASWATI BAL MANDIR & ANR V/s GOVT. OF NCT OF DELHI & ANR**	**RAKESH MAHAJAN & CO., NAUSHAD AHMED KHAN**	
		OTHER DETAILS OF ADVOCATES:		
129.	**W.P.(C)-8631/2017**	**KRISHAN LAL KOHLI SARASWATI BAL MANDIR & ANR V/s GOVT. OF NCT OF DELHI & ANR**	**RAKESH MAHAJAN & CO.**	
		OTHER DETAILS OF ADVOCATES:		
130.	**W.P.(C)-8802/2017**	**VICTOR PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION**	**K P SUNDAR RAO AND ASSO, NAUSHAD AHMED KHAN**	
		OTHER DETAILS OF ADVOCATES:		
131.	**W.P.(C)-8899/2017 CM APPL. 43978/2017**	**SIDDHARTH INTERNATIONAL PUBLIC SCHOOL V/s GOVERNMENT OF NCT OF DELHI DIRECTORATE OF EDUCATION**	**R. M. SINHA, NAUSHAD AHMED KHAN**	
		OTHER DETAILS OF ADVOCATES:		
132.	**W.P.(C)-8913/2017 CM APPL. 36466/2017**	**AMRITA PUBLIC SCHOOL V/s GOVERNMENT OF NCT OF DELHI DIRECTORATE OF EDUCATION**	**PRATEEK MOHAN SINHA**	
		OTHER DETAILS OF ADVOCATES:		

133.	W.P.(C)-8950/2017 CM APPL. 36580/2017	SONA MODERN PUBLIC SCHOOL V/s GOVERNMENT OF NCT OF DELHI DIRECTORATE OF EDUCATION	PRATEEK MOHAN SINHA	
		OTHER DETAILS OF ADVOCATES:		
134.	W.P.(C)-8951/2017 CM APPL. 36583/2017	MODERN NEW DELHI PUBLIC SCHOOL V/s GOVERNMENT OF NCT OF DELHI DIRECTORATE OF EDUCATION	R. M. SINHA	
		OTHER DETAILS OF ADVOCATES:		
135.	W.P.(C)-9002/2017	S.D.M MODEL SCHOOL V/s DIRECTORATE OF EDUCATION	K.P.SUNDAR RAO	
		OTHER DETAILS OF ADVOCATES:		
136.	W.P.(C)-9024/2017	ADAERSH BHARTI PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION	K. P. SUNDAR RAO	
		OTHER DETAILS OF ADVOCATES:		
137.	W.P.(C)-9038/2017	NUTAN VIDYA MANDIR SCHOOL V/s GOVERNMENT OF NCT OF DELHI, DIRECTORATE OF EDUCATION	R.M. SINHA	
		OTHER DETAILS OF ADVOCATES:		
138.	W.P.(C)-9041/2017	HIMALAYA PUBLIC SR. SEC. SCHOOL V/s DIRECTORATE OF EDUCATION	AMBUJ AGARWAL, NAUSHAD AHMED KHAN, PRAMOD GUPTA	
		OTHER DETAILS OF ADVOCATES: PRAMOD GUPTA(INDUSLAW@GMAIL.COM)(9810083370)(PETITIONER)		
139.	W.P.(C)-9052/2017	BHAGIRATHI BAL SHIKSHA SADAN V/s DIRECTORATDE OF EDUCATION	K.P. SUNDAR RAO, NAUSHAD AHMED KHAN	
		OTHER DETAILS OF ADVOCATES:		
140.	W.P.(C)-9076/2017	INDER PUBLIC SCHOOL V/s DIRECTOTRATE OF EDUCATION	K P SUNDAR RAO	
		OTHER DETAILS OF ADVOCATES:		
141.	W.P.(C)-9122/2017	ABHIVAV BHARTI BHAWAN SCHOOL V/s DIRECTORATE OF EDUCATION	K. P. SUNDAR RAO	
		OTHER DETAILS OF ADVOCATES:		
142.	W.P.(C)-9136/2017	KONARK PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION	K.P. SUNDAR RAO	
		OTHER DETAILS OF ADVOCATES:		
143.	W.P.(C)-9161/2017 CM APPL. 37476/2017	MODERN GYAN DEEP PUBLIC SCHOOL V/s GOVERNMENT OF NCT OF DELHI, DIRECTORATE OF EDUCATION	R.M. SINHA & PRATEEK MOHAN SINHA, NAUSHAD AHMED KHAN	
		OTHER DETAILS OF ADVOCATES:		
144.	W.P.(C)-9168/2017	SHIV MANDIR SARASWATI BAL VIDYALAYA V/s DIRECTORATE OF EDUCATION	K P SUNDAR RAO AND ASSO, NAUSHAD AHMED KHAN	
		OTHER DETAILS OF ADVOCATES:		
145.	W.P.(C)-9208/2017 CM APPL. 37655/2017	ABHINAV MODEL SCHOOL V/s DIRECTORATE OF EDUCATION GOVT OF NCT OF DELHI	KEDAR NATH TRIPATHY	
		OTHER DETAILS OF ADVOCATES:		
146.	W.P.(C)-9218/2017 CM APPL. 37669/2017 CM APPL. 40733/2017	AMAR JEEVAN PUBLIC SCHOOL V/s STATE OF NCT OF DELHI AND ORS	AARZOO ANEJA, NAUSHAD AHMED KHAN	
		OTHER DETAILS OF ADVOCATES:		
147.	W.P.(C)-9277/2017	DIAMOND PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION	K P SUNDAR RAO AND ASSO	
		OTHER DETAILS OF ADVOCATES:		
148.	W.P.(C)-9323/2017	MOUNT CARMEL SCHOOL DWARKA AND ANR V/s DIRECTORATE OF EDUCATION	VEDANTA VARMA	
		OTHER DETAILS OF ADVOCATES:		
149.	W.P.(C)-9350/2017	SUNHILL PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION	K.P. SUNDAR RAO & ASSOCIATES	
		OTHER DETAILS OF ADVOCATES:		

150.	**W.P.(C)-9357/2017**	**ARWACHIN SHIKSHA V/s DIRECTORATE OF EDUCATION**	**K.P. SUNDAR RAO & ASSOCIATES**	
		OTHER DETAILS OF ADVOCATES:		
151.	**W.P.(C)-9363/2017**	**S.M. PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION**	**K. P. SUNDAR RAO**	
		OTHER DETAILS OF ADVOCATES:		
152.	**W.P.(C)-9366/2017**	**CHAUDHARY CHHOTURAM MEMORIAL PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION**	**K.P. SUNDAR RAO**	
		OTHER DETAILS OF ADVOCATES:		
153.	**W.P.(C)-9368/2017**	**TAGORE PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION, GOVT. OF NCT OF DELHI**	**K.P. SUNDAR RAO & ASSOCIATES**	
		OTHER DETAILS OF ADVOCATES:		
154.	**W.P.(C)-9369/2017**	**INDRAPRASTHA CONVENT SR. SEC. SCHOOL V/s DIRECTORATE OF EDUCATION**	**K.P. SUNDAR RAO & ASSOCIATES**	
		OTHER DETAILS OF ADVOCATES:		
155.	**W.P.(C)-9941/2017 CM APPL. 40513/2017**	**GYAN DEEP VIDYA MANDIR PUBLIC SCHOOL V/s GOVERNMENT OF NCT OF DELHI DIRECTORATE OF EDUCATION.**	**PRATEEK MOHAN SINHA**	
		OTHER DETAILS OF ADVOCATES:		
156.	**W.P.(C)-10367/2017**	**WEST POINT MODEL SCHOOL V/s DIRECTORATE OF EDUCATION**	**PRAMOD GUPTA**	
		OTHER DETAILS OF ADVOCATES:		
157.	**W.P.(C)-10609/2017**	**PRAKASH MODEL SCHOOL V/s DIRECTORATE OF EDUCATION**	**K.P. SUNDAR RAO, USHAD AHMED KHAN**	
		OTHER DETAILS OF ADVOCATES:		
158.	**W.P.(C)-11126/2017**	**B. V. M. MODEL SR. SECONDARY SCHOOL V/s GOVT. OF NCT OF DELHI DIRECTORATE OF EDUCATION**	**ARUN DHIMAN**	
		OTHER DETAILS OF ADVOCATES:		
159.	**W.P.(C)-11239/2017**	**PT.YAD RAM SEC.PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION**	**K.P.SUNDAR RAO & ASSOCIATES**	
		OTHER DETAILS OF ADVOCATES:		
160.	**W.P.(C)-11290/2017**	**BHAGIRATHI BAL SHIKAHA SADAN SEC. SCHOOL V/s DIRECTORATE OF EDUCATION**	**K.P. SUNDAR, NAUSHAD AHMED KHAN**	
		OTHER DETAILS OF ADVOCATES:		
161.	**W.P.(C)-527/2018**	**ARUN MODERN SR. SEC. PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION**	**K. P. SUNDAR RAO, NAUSHAD AHMED KAHN**	
		OTHER DETAILS OF ADVOCATES: K. P. SUNDAR RAO()(9811089906)(PETITIONER)		
162.	**W.P.(C)-532/2018**	**BAL NIKETAN PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION, GOVERNMENT OF NCT OF DELHI**	**K.P. SUNDAR RAO & ASSOCIATES, NAUSHAD AHMED KHAN**	
		OTHER DETAILS OF ADVOCATES: K.P. SUNDAR RAO & ASSOCIATES()(9811089906)(PETITIONER)		
163.	**W.P.(C)-533/2018**	**ANGLO INDIAN PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION**	**K P SUNDAR RAO**	
		OTHER DETAILS OF ADVOCATES: K P SUNDAR RAO()(9811089906)(PETITIONER)		
164.	**W.P.(C)-1642/2018**	**THE INDIAN SCHOOL V/s DIRECTORATE OF EDUCATION**	**PRAMOD GUPTA**	
		OTHER DETAILS OF ADVOCATES: PRAMOD GUPTA()(9810083370)(PETITIONER)		
165.	**W.P.(C)-2089/2018**	**SHAHEED BISHEN SINGH MEMORIAL SENIOR SECONDARY SCHOOL V/s DIRECTORATE OF EDUCATION AND ANR.**	**SHEKAHR NANAVATY, SAMEER VASHISHT**	
		OTHER DETAILS OF ADVOCATES: SHEKAHR NANAVATY()(8860166368)(PETITIONER) SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)(9818280821)(RESPONDENT)		

166.	**W.P.(C)-2742/2018**	**AADHARSHILA VIDYA PEECH V/s DIRECTORATE OF EDUCATION**	**KAMAL GUPTA**	
		OTHER DETAILS OF ADVOCATES: KAMAL GUPTA()(9810988094)(PETITIONER)		
167.	**W.P.(C)-5904/2018**	**SALWAN PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION**	**PRAMOD GUPTA**	
		OTHER DETAILS OF ADVOCATES: PRAMOD GUPTA()(9810083370)(PETITIONER)		
168.	**W.P.(C)-6217/2018 CM APPL. 24000/2018**	**RISHABH PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION**	**KAMAL GUPTA**	
		OTHER DETAILS OF ADVOCATES: KAMAL GUPTA()(9810988094)(PETITIONER)		
169.	**W.P.(C)-6275/2018 CM APPL. 24210/2018**	**NEW GREEN FIELD SCHOOL V/s GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI**	**PRANAV RISHI**	
		OTHER DETAILS OF ADVOCATES: PRANAV RISHI()(9873311087)(PETITIONER)		
170.	**W.P.(C)-6289/2018 CM APPL. 24231/2018**	**NEW GREEN FIELD SCHOOL V/s GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI**	**PRAVAN RISHI**	
		OTHER DETAILS OF ADVOCATES: PRAVAN RISHI()(9873311087)(PETITIONER)		
171.	**W.P.(C)-6845/2018 CM APPL. 26005/2018 CM APPL. 47449/2018**	**ST. MARK'S SENIOR SECONDARY PUBLIC SCHOOL JANAN PURI AND ORS V/s GOVT. OF NCT OF DELHI**	**AWANTIKA MANOHAR**	
		OTHER DETAILS OF ADVOCATES: AWANTIKA MANOHAR()(9868938797)(PETITIONER) AWANTIKA MANOHAR()(9868938197)(PETITIONER)		
172.	**W.P.(C)-6965/2018 CM APPL. 28406/2018 WITH W.P.(C) 6978/2018 W.P.(C) 6992/2018 W.P.(C) 6993/2018**	**APEEJAY SCHOOL V/s DIRECTORATE OF EDUCATION**	**YASHMEET KAUR**	
		OTHER DETAILS OF ADVOCATES: YASHMEET KAUR()(9899875487)(PETITIONER) YASHMEET KAUR()(9899875487)(PETITIONER)		
173.	**W.P.(C)-6978/2018**	**HAPPY ENGLISH SCHOOL (NO. 2) V/s DIRECTORATE OF EDUCATION**	**PRAMOD GUPTA**	
		OTHER DETAILS OF ADVOCATES: PRAMOD GUPTA()(9810083370)(PETITIONER)		
174.	**W.P.(C)-6992/2018**	**SACHDEVA PUBLIC SCHOOL, PITAMPURA V/s DIRECTORATE OF EDUCATION**	**PRAMOD GUPTA**	
		OTHER DETAILS OF ADVOCATES: PRAMOD GUPTA()(9810083370)(PETITIONER)		
175.	**W.P.(C)-6993/2018**	**NALANDA MODERN PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION**	**PRAMOD GUPTA**	
		OTHER DETAILS OF ADVOCATES: PRAMOD GUPTA()(9810083370)(PETITIONER)		
176.	**W.P.(C)-9098/2018 CM APPL. 35118/2018**	**AMITY INTERNATIONAL SCHOOL V/s DIRECTORATE OF EDUCATION AND ANR.**	**AMITESH KUMAR**	
		OTHER DETAILS OF ADVOCATES: AMITESH KUMAR()(9811034115)(PETITIONER)		
177.	**W.P.(C)-11226/2018 WITH W.P.(C) 11245/2018**	**MANAGEMENT OF JHABBAN LAL D.A.V. SR. SEC. SCHOOL V/s DIRECTORATE OF EDUCATION**	**LAKHOTA & ASSOCIATES**	
		OTHER DETAILS OF ADVOCATES: LAKHOTA & ASSOCIATES()(9628064848)(PETITIONER)		
178.	**W.P.(C)-11245/2018**	**KULACHI HANSRAJ MODEL SCHOOL V/s GOVT. OF NCT OF DELHI AND ANR.**	**LAKHOTI AND ASSO**	
		OTHER DETAILS OF ADVOCATES: LAKHOTI AND ASSO()(9910081392)(PETITIONER)		
179.	**W.P.(C)-11752/2018 CM APPL. 45522/2018 CM APPL. 45523/2018**	**NAVJEEVAN ADARSH PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION**	**KAMAL GUPTA**	
		OTHER DETAILS OF ADVOCATES: KAMAL GUPTA()(9810888094)(PETITIONER)		

180.	W.P.(C)-11855/2018 CM APPL. 45920/2018	PRESIDIUM SCHOOL, ASHOK VIHAR V/s GOVT. OF N.C.T OF DELHI	RAVI CHAWLA	
		OTHER DETAILS OF ADVOCATES: RAVI CHAWLA()(9810072679)(PETITIONER)		
181.	W.P.(C)-13673/2018	ST. MARK'S GIRLS SENIOR SECONDARY SCHOOL V/s GOVT. OF NCT OF DELHI	AWANTIKA MANOHAR	
		OTHER DETAILS OF ADVOCATES: AWANTIKA MANOHAR()(9868938797)(PETITIONER)		
182.	W.P.(C)-42/2019 CM APPL. 23325/2023	SPRINGDALES SCHOOL V/s DIRECTORATE OF EDUCATION	DIYA KAPUR, SHUBHANKAR CHOUDHARY	
		OTHER DETAILS OF ADVOCATES: DIYA KAPUR()(9650893374)(PETITIONER) DIYA KAPUR(ADITYA.LADHA@LAWCHAMBERS.IN, RAGHAV.KUMAR@LAWCHAMBERS.IN)(8178322908)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SHUBHANKAR CHOUDHARY(SHUBHANKAR.CHOUDHARY96@GMAIL.COM)(8800429179)(PETITIONER)		
183.	W.P.(C)-1430/2019 CM APPL. 6559/2019	APEEJAY SCHOOL V/s DIRECTORATE OF EDUCATION	YASHMEET KAUR	
		OTHER DETAILS OF ADVOCATES: YASHMEET KAUR()(9818933150)(PETITIONER)		
184.	W.P.(C)-1543/2019 CM APPL. 7127/2019	PANACEA NATIONAL PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION	PRAMOD GUPTA	
		OTHER DETAILS OF ADVOCATES: PRAMOD GUPTA()(9810083370)(PETITIONER)		
185.	W.P.(C)-1588/2019 CM APPL. 7324/2019	SARASWATI MODEL SCHOOL V/s DIRECTORATE OF EDUCATION	PRAMOD GUPTA	
		OTHER DETAILS OF ADVOCATES: PRAMOD GUPTA()(9810083370)(PETITIONER)		
186.	W.P.(C)-2495/2019	FLORENCE PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION	K P SUNDER	
		OTHER DETAILS OF ADVOCATES: K P SUNDER()(9811089906)(PETITIONER)		
187.	W.P.(C)-3114/2019	R. M. CONVENT SCHOOL V/s DIRECTORATE OF EDUCATION	K P SUNDAR RAO	
		OTHER DETAILS OF ADVOCATES: K P SUNDAR RAO()(981089906)(PETITIONER)		
188.	W.P.(C)-3120/2019	SAINT RAMAN SCHOOL V/s DIRECTORATE OF EDUCATION	K P SUNDAR RAO	
		OTHER DETAILS OF ADVOCATES: K P SUNDAR RAO()(9811089906)(PETITIONER)		
189.	W.P.(C)-7710/2019	ASTER PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION	PRAMOD GUPTA	
		OTHER DETAILS OF ADVOCATES: PRAMOD GUPTA()(9810083370)(PETITIONER)		
190.	W.P.(C)-8989/2019 CM APPL. 50778/2019	MAMTA MODERN SR. SEC SCHOOL V/s DIRECTORATE OF EDUCATION	PRAMOD GUPTA	
		OTHER DETAILS OF ADVOCATES: PRAMOD GUPTA()(9810083370)(PETITIONER) PRAMOD GUPTA()(9810083370)(PETITIONER)		
191.	W.P.(C)-8994/2019 CM APPL. 50903/2019	LAXMI PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION	PRAMOD GUPTA	
		OTHER DETAILS OF ADVOCATES: PRAMOD GUPTA()(9810083370)(PETITIONER) PRAMOD GUPTA()(9810083370)(PETITIONER)		
192.	W.P.(C)-9111/2019	MOUNT ABU PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION	PRAMOD GUPTA	
		OTHER DETAILS OF ADVOCATES: PRAMOD GUPTA()(9810083370)(PETITIONER)		
193.	W.P.(C)-11439/2019 CM APPL. 47031/2019 CM APPL. 47032/2019	SUMERMAL JAIN PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION	KAMAL GUPTA	
		OTHER DETAILS OF ADVOCATES: KAMAL GUPTA()(9810988094)(PETITIONER)		

194.	W.P.(C)-12361/2019 CM APPL. 50590/2019	SACHDEVA PUBLIC SCHOOL, ROHINI V/s DIRECTORATE OF EDUCATION	PRAMOD GUPTA	
		OTHER DETAILS OF ADVOCATES: PRAMOD GUPTA()(9810083370)(PETITIONER)		
195.	W.P.(C)-12616/2019	KALKA PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION GOVERNMENT OF NCT OF DELHI	K P SUNDAR RAO	
		OTHER DETAILS OF ADVOCATES: K P SUNDAR RAO()(9811089906)(PETITIONER)		
196.	W.P.(C)-12622/2019	JEEVAN PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION	K P SUNDAR RAO	
		OTHER DETAILS OF ADVOCATES: K P SUNDAR RAO()(9811089906)(PETITIONER)		
197.	W.P.(C)-12628/2019	BAL STHALI PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION GOVERNMENT OF NCT OF DELHI	K P SUNDAR RAO	
		OTHER DETAILS OF ADVOCATES: K P SUNDAR RAO()(9811089906)(PETITIONER)		
198.	W.P.(C)-12654/2019 CM APPL. 51656/2019 CM APPL. 51657/2019	BHAI PARMANAND VIDYA MANDIR V/s DIRECTORATE OF EDUCATION GOVERNMENT OF NCT OF DELHI	KAMAL GUPTA	
		OTHER DETAILS OF ADVOCATES: KAMAL GUPTA()(9810988094)(PETITIONER)		
199.	W.P.(C)-12665/2019	DEV SAMAJ MODERN SCHOOL V/s DIRECTORATE OF EDUCATION	K P SUNDAR RAO	
		OTHER DETAILS OF ADVOCATES: K P SUNDAR RAO()(9811089906)(PETITIONER)		
200.	W.P.(C)-12702/2019	ADARSH VIDYA NIKETAN V/s DIRECTORATE OF EDUCATION	K P SUNDAR RAO	
		OTHER DETAILS OF ADVOCATES: K P SUNDAR RAO()(9811089906)(PETITIONER)		
201.	W.P.(C)-12703/2019	S D PUBLIC SECONDARY SCHOOL V/s DIRECTORATE OF EDUCATION	K P SUNDAR RAO	
		OTHER DETAILS OF ADVOCATES: K P SUNDAR RAO()(9811089906)(PETITIONER)		
202.	W.P.(C)-12790/2019	DELHI INTERNATIONAL SECONDARY SCHOOL V/s DIRECTORATE OF EDUCATION	K P SUNDAR RAO	
		OTHER DETAILS OF ADVOCATES: K P SUNDAR RAO()(9811089906)(PETITIONER)		
203.	W.P.(C)-12798/2019	ST. MARK'S GLOBAL SCHOOL (EARLIER KNOWN AS BHANDARI MODERN PUBLIC SCHOOL) V/s DIRECTORATE OF EDUCATION	K P SUNDAR RAO	
		OTHER DETAILS OF ADVOCATES: K P SUNDAR RAO()(9811089906)(PETITIONER)		
204.	W.P.(C)-13381/2019 CM APPL. 54313/2019	HAPPY SCHOOL V/s DIRECTORATE OF EDUCATION	PRAMOD GUPTA	
		OTHER DETAILS OF ADVOCATES: PRAMOD GUPTA()(9810083370)(PETITIONER)		
205.	W.P.(C)-822/2020	JAIN BHARTI MODEL SCHOOL V/s DIRECTORATE OF EDUCATION OLD SECRETARIAT BUILDING	AKHILESH KUMAR	
		OTHER DETAILS OF ADVOCATES: AKHILESH KUMAR()(7428318383)(PETITIONER)		
206.	W.P.(C)-3476/2020 CM APPL. 12337/2020	QUEEN'S CONVENT SCHOOL V/s DIRECTORATE OF EDUCATION	KAMAL GUPTA	
		OTHER DETAILS OF ADVOCATES: KAMAL GUPTA (KAMALGUPTAANDCOMPANY@GMAIL.COM)(9810988094)(PETITIONER) BHAWANA KATARIA (STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT)		
207.	W.P.(C)-6571/2020 CM APPL. 22963/2020	GENERAL RAJ S SCHOOL AND ANR & ANR. V/s GOVT OF NCT OF DELHI	VEDANTA VARMA	
		OTHER DETAILS OF ADVOCATES: VEDANTAVARMA(VEDANTA@VEDANTAVARMA.COM)(9811121363)(PETITIONER) VEDANTA VARMA(VEDANTA@VEDANTAVARMA.COM)(9811121363)(PETITIONER) GOVT OF NCT OF DELHI(STANDINGCOUNSELGNCTD@GMAIL.COM)()(PETITIONER) BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT)		

208.	**W.P.(C)-7231/2020** **CM APPL. 24417/2020** **CM APPL. 24418/2020**	**THE FRANK ANTHONY PUBLIC SCHOOL & ANR.** **V/s GOVERNMENT OF NCT OF DELHI**	**AKHIL KUMAR GOLA**	
		OTHER DETAILS OF ADVOCATES: **VEDANTA VARMA(VEDANTA@VEDANTAVARMA.COM)(9811121363)(PETITIONER)** **VEDANTA VARMA(VEDANTA@VEDANTAVARMA.COM)(9811121363)(PETITIONER)** **AKHILGOLA(ADVAKHILKMRGOLA@GMAIL.COM)(9811121363)(PETITIONER)** **GOVERNMENT OF NCT OF DELHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(PETITIONER)** **PANKAJ NARANG(PANKAJ.HARBERT@GMAIL.COM)()(RESPONDENT)** **MS. BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT)** **PANKAJ NARANG(PANKAJ.HARBERT@GMAIL.COM)()(RESPONDENT)**	
209.	**W.P.(C)-10275/2020** **CM APPL. 32529/2020** **CM APPL. 32530/2020**	**ARMY PUBLIC SCHOOL DHAULA KUAN** **V/s GOVERNMENT OF NCT DELHI**	**SANTOSH KUMAR PANDEY**	
		OTHER DETAILS OF ADVOCATES: **SANTOSHPANDEY(SANTOSH1108@GMAIL.COM)(9871206374)(PETITIONER)** **SANTOSH KUMAR PANDEY(SANTOSH1108@GMAIL.COM)(9871206374)(PETITIONER)** **MS. BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT)**		
210.	**W.P.(C)-207/2021** **CM APPL. 561/2021**	**NUTAN VIDYA MANDIR SENIOR SECONDARY SCHOOL** **V/s THE GOVT OF NCT OF DELHI & ANR.**	**PARV PASSI, PARV PASSI, RAJAT SRIVASTAVA**	
		OTHER DETAILS OF ADVOCATES: **NUTAN VIDYA MANDIR SENIOR SECONDARY SCHOOL(SKKHATRIADV@GMAIL.COM)(9250778228)(RESPONDENT)** **PARVPASSI(SKKHATRIADV@GMAIL.COM)(9250778228)(PETITIONER)** **KHATRI & ASSOCIATES(SKKHATRIADV@GMAIL.COM)(9250778228)(PETITIONER)** **BHAWANA KATARIAS(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT)** **RAJAT SRIVASTAVA(RJTSRIVASTAVA11@YAHOO.COM)(9811920714)(RESPONDENT)**	
211.	**W.P.(C)-1875/2021** **CM APPL. 5446/2021** **CM APPL. 10413/2021**	**CAMBRIDGE FOUNDATION SCHOOL** **V/s DIRECTORATE OF EDUCATION**	**PRAMOD GUPTA, PRAMOD GUPTA**	
		OTHER DETAILS OF ADVOCATES: **PRAMOD GUPTA(INDUSLAW77@GMAIL.COM)(9810083370)(PETITIONER)** **SUNIL SAHA(STANDINGCOUNSELGNCTD@GMAIL.COM)(9911999547)(RESPONDENT)** **PRAMODGUPTA(INDUSLAW@GMAIL.COM)(9810083370)(PETITIONER)** **PRAMOD GUPTA (INDUSLAW77@GMAIL.COM)(9810083370)(PETITIONER)** **BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT)**	
212.	**W.P.(C)-10573/2021** **CM APPL. 32609/2021**	**VISHWA BHARTI PUBLIC SCHOOL** **V/s DIRECTOR OF EDUCATION & ORS.**	**SHEKHAR DASI, SHEKHAR DASI**	
		OTHER DETAILS OF ADVOCATES: **H.L. DASI AND ASSOCIATES(DASI.SHEKHAR@GMAIL.COM)(9871655327)(PETITIONER)** **SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)**		
213.	**W.P.(C)-13728/2021** **CM APPL. 43378/2021**	**ST. MARY S SCHOOL** **V/s GOVERNMENT OF NCT OF DELHI**	**VARUN MUDGAL, SAMEER VASHISHT**	
		OTHER DETAILS OF ADVOCATES: **SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)(9818280821)(RESPONDENT)**		
214.	**W.P.(C)-13914/2021** **CM APPL. 43916/2021**	**NOTRE DAME SCHOOL** **V/s GOVT OF NCT OF DELHI**	**VARUN MUDGAL**	
		OTHER DETAILS OF ADVOCATES: **ROMY CHACKO(ROMYCHACKO@REDIFFMAIL.COM)(9810125529)(PETITIONER)** **SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)**		
215.	**W.P.(C)-1524/2022** **CM APPL. 4367/2022** **CM APPL. 4368/2022**	**HANSRAJ MODEL SCHOOL** **V/s DIRECTORATE OF EDUCATION, THROUGH GOVT OF NCT OF DELH**	**ANURAG LAKHOTIA**	
		OTHER DETAILS OF ADVOCATES: **ANURAG LAKHOTIA(ANURAGLAKHOTIA@GMAIL.COM)(9910081392)(PETITIONER)** **SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)** **HANSRAJ (INFO@HANSRAJMODELSCHOOL.ORG)()(RESPONDENT)**		
216.	**W.P.(C)-6082/2022**	**G.D. GOENKA PUBLIC SCHOOL, ROHINI** **V/s DIRECTORATE OF EDUCATION**	**KAMAL GUPTA**	
		OTHER DETAILS OF ADVOCATES: **KAMAL GUPTA AND CO(KAMALGUPTAANDCOMPANAY@GMAIL.COM)(9810988094)(PETITIONER)** **SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)**		
217.	**W.P.(C)-11257/2022** **CM APPL. 33053/2022**	**HANSRAJ SAMARAK SR. SEC. SCHOOL** **V/s DIRECTORATE OF EDUCATION**	**PRAMOD GUPTA**	
		OTHER DETAILS OF ADVOCATES: **PRAMOD GUPTA(INDUSLAW77@GMAIL.COM)(9810083370)(PETITIONER)**		

		SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
218.	W.P.(C)-11509/2022 CM APPL. 34042/2022	SHANTI GYAN NIKETAN SR SEC PUB SCHOOL V/s DIRECTORATE OF EDUCATION	PRAMOD GUPTA	
		OTHER DETAILS OF ADVOCATES: PRAMOD GUPTA(INDUSLAW77@GMAIL.COM)(9810083370)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
219.	W.P.(C)-11658/2022 CM APPL. 34618/2022 CM APPL. 34619/2022	UNIVERSAL PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION	PRAMOD GUPTA	
		OTHER DETAILS OF ADVOCATES: PRAMOD GUPTA(INDUSLAW77@GMAIL.COM)(9810083370)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
220.	W.P.(C)-11736/2022 CM APPL. 34908/2022	SHIKSHA BHARATI GLOBAL SCHOOL V/s DIRECTORATE OF EDUCATION	PRAMOD GUPTA	
		OTHER DETAILS OF ADVOCATES: PRAMOD GUPTA(INDUSLAW77@GMAIL.COM)(9810083370)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) DIRECTOR OF EDUCATION(DL.HC-ED@GOV.IN)()(RESPONDENT)		
FOR FINAL HEARING (CONNECTED)				
221.	W.P.(C)-7982/2013 CM APPL. 18654/2015 CM APPL. 300/2016	9X MEDIA PVT. LTD. & ORS V/s TELECOM REGULATORY AUTHORITY OF INDIA	NIDHI JAIN, SNIGDHA SHARMA, VIVEK SARIN, SAKET SINGH, RAJAT ARORA, PRASHANT BEZBORUAH, MANEESHA DHIR, K & T LAW OFFICES, SURENDRA KUMAR, SHWETA SHARMA, NITI JAIN	
		OTHER DETAILS OF ADVOCATES: NITI JAIN(NITI339@GMAIL.COM)(9899944170)(PETITIONER) NITI JAIN(NITI339@GMAIL.COM)(9899944170)(PETITIONER)		
222.	W.P.(C)-7983/2013	B4U BROADBAND (INDIA) PVT. LTD. & ORS V/s TELECOM REGULATORY AUTHORITY OF INDIA	NIDHI JAIN, SAKET SINGH, PRASHANT BEZBORUAH, MANEESHA DHIR, NITI JAIN	
		OTHER DETAILS OF ADVOCATES: NITI JAIN(NITI339@GMAIL.COM)(9899944170)(PETITIONER)		
223.	W.P.(C)-7984/2013	TV VISION LIMITED & ORS V/s TELECOM REGULATORY AUTHORITY OF INDIA	NIDHI JAIN, SAKET SINGH, PRASHANT BEZBORUAH, MANEESHA DHIR, NITI JAIN	
		OTHER DETAILS OF ADVOCATES: NITI JAIN(NITI339@GMAIL.COM)(9899944170)(PETITIONER)		
224.	W.P.(C)-7985/2013	SUN TV NETWORKS LIMITED V/s TELECOM REGULATORY AUTHORITY OF INDIA	ABHISHEK MALHOTRA, SAKET SINGH, PRASHANT BEZBORUAH, MANEESHA DHIR	
		OTHER DETAILS OF ADVOCATES:		
225.	W.P.(C)-7987/2013	E 24 GLAMORU LIMITED V/s TELECOM REGULATORY AUTHORITY OF INDIA	ABHISHEK MALHOTRA, SAKET SINGH, PRASHANT BEZBORUAH, MANEESHA DHIR, ASHUTOSH SHUKLA	
		OTHER DETAILS OF ADVOCATES: ASHUTOSH SHUKLA(ASHUTOSHS701@GMAIL.COM)(9205659057)(PETITIONER)		
226.	W.P.(C)-7988/2013	PIONEER CHANNEL FACTORY PVT. LTD V/s TELECOM REGULATORY AUTHORITY OF INDIA	NIDHI JAIN, SAKET SINGH, PRASHANT BEZBORUAH, MANEESHA DHIR	
		OTHER DETAILS OF ADVOCATES:		
227.	W.P.(C)-7989/2013 CM APPL. 4541/2014 WITH W.P.(C) 4307/2021	M/S NEWS BRADCASTER ASSOCIATION & ORS V/s TELECOM REGULATORY AUTHORITY OF INDIA	NISH BHAMBHANI, LAKSHITA SETHI, SAKET SINGH, NISHA BHAMBHANI, PRASHANT BEZBORUAH, MANEESHA DHIR, RAHUL BHATIA, SHWETA SHARMA, RAJAT ARORA	
		OTHER DETAILS OF ADVOCATES: RAJAT ARORA(RAJATARORA1984@GMAIL.COM)(9958593888)(PETITIONER)		
228.	W.P.(C)-4307/2021 CM APPL. 20632/2021 WITH W.P.(C) 7989/2013	NEWS BROADCASTERS ASSOCIATION ORS V/s UNION OF INDIA	RAHUL BHATIA, MANEESHA DHIR, RAJAT ARORA	
		OTHER DETAILS OF ADVOCATES: RAHUL BHATIA(RAHULBHATIA@LLBLAWFIRM.IN)(9899365332)(PETITIONER) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) MANEESHADHIR(MAHIPAL16.SINGH@GMAIL.COM)(9899804788)(PETITIONER) MANEESHA DHIR(ABHISHEK.KUMAR@DHIRASSOCIATES.COM)(9891138990)(PETITIONER) RAHUL(RAHULBHATIA@LLBLAWFIRM.IN)()(RESPONDENT) RAJAT ARORA(RAJATARORA1984@GMAIL.COM)(9958593888)(PETITIONER)		
229.	W.P.(C)-276/2014 CM APPL. 5897/2014 WITH W.P.(C) 544/2014	SARTHAK ENTERTAINMENT PVT. LTD. V/s TELECOM REGULATROY AUTHORITY OF INDIA	ANKUR SOOD, PRASHANT BEZBORUAH, MANEESHA DHIR	
		OTHER DETAILS OF ADVOCATES:		

230.	**W.P.(C)-544/2014**	**CELEBRITIES MANAGEMENT PVT LTD & ANR. V/s TELECOM REGULATORY AUTHORITY OF INDIA**	**SAMIR SAGAR SASISHTA, SAKET SINGH, PRASHANT BEZBORUAH, MANEESHA DHIR**	
		OTHER DETAILS OF ADVOCATES:		
231.	**W.P.(C)-312/2014**	**KALAIGNAR TV PVT. LTD. V/s TELECOM REGULATORY AUTHORITY OF INDIA**	**G.S. MANI, PRASHANT BEZBORUAH, MANEESHA DHIR**	
		OTHER DETAILS OF ADVOCATES:		
232.	**W.P.(C)-724/2014**	**EENADU TELEVISION PRIVATE LIMITED V/s TELECOM REGULATORY AUTHORITY OF INDIA AND ANR**	**BALAJI SRINIVASAN, SAKET SINGH, JASMEET SINGH, PRASHANT BEZBORUAH, MANEESHA DHIR**	
		OTHER DETAILS OF ADVOCATES:		
233.	**W.P.(C)-739/2014**	**RAJ TELEVISION PRIVATE LIMITED V/s TELECOM REGULATORY AUTHORITY OF INDIA & ANR**	**BALAJI SRINIVASAN, VIKRAM JETLEY, PRASHANT BEZBORUAH, MANEESHA DHIR, MAANAV KUMAR, MANAV**	
		OTHER DETAILS OF ADVOCATES:		
234.	**W.P.(C)-1150/2014 CM APPL. 2408/2014**	**M/S. MAA TELEVISION NETWORK LIMITED V/s TELECOM REGULATORY AUTHORITY OF INDIA**	**Y. RAJA GOPALA RAO, PRASHANT BEZBORUAH, MANEESHA DHIR**	
		OTHER DETAILS OF ADVOCATES:		
235.	**W.P.(C)-2944/2014**	**MEDIAWATCH - INDIA (A REGISTERED SOCIETY) V/s TELECOM REGULATORY AUTHORITY OF INDIA (TRIA)**	**GAURAV KUMAR BANSAL, SAKET SINGH, PRASHANT BEZBORUAH, MANEESHA DHIR**	
		OTHER DETAILS OF ADVOCATES:		
236.	**W.P.(C)-3804/2014 CM APPL. 7659/2014**	**M/S. NDTV LIFESTYLE LIMITED AND ANR. V/s TELECOM REGULATORY AUTHORITY OF INDIA**	**RRG & ASSO., SAKET SINGH, PRASHANT BEZBORUAH, MANEESHA DHIR**	
		OTHER DETAILS OF ADVOCATES:		
237.	**W.P.(C)-6602/2014**	**ODISHA TELEVISION LIMITED V/s TELECOM REGULATORY AUTHORITY OF INDIA**	**ANUPAM PRAKASH, SAKET SINGH, PRASHANT BEZBORUAH, MANEESHA DHIR**	
		OTHER DETAILS OF ADVOCATES:		

COURT NO. 37
DIVISION BENCH - II
HON'BLE MR. JUSTICE VIBHU BAKHRU
HON'BLE MR. JUSTICE TEJAS KARIA

[NOTE: IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED,, PLEASE CONTACT, MS.MRIDULA SHARMA(PH 9650908783) COURT MASTER TO HON'BLE MR.JUSTICE VIBHU BAKHRU]

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harikishan.berwa@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
1	FAO(OS) (COMM)-50/2025 CM APPL. 19732/2025 CM APPL. 19733/2025 CM APPL. 19734/2025 CM APPL. 19735/2025	FOCUS ENERGY LTD & ORS. V/s GAIL (INDIA) LIMITED & ORS.	SWAPNIL GUPTA	
		OTHER DETAILS OF ADVOCATES: SWAPNIL GUPTA (CONTACT@CAPTIALLAW.IN)(9999836766)(PETITIONER) SWAPNIL GUPTA (CONTACT@CAPITALLAW.IN)(9999836766)(PETITIONER) PURNIMA (ADVPURNIMA111@GMAIL.COM)(0)(RESPONDENT) SDEEPMAHAPATRA(SDEEPMAHAPATRA@GMAIL.COM)(0)(RESPONDENT) ANISH (ANISHCHAWLA89@GMAIL.COM)(0)(RESPONDENT) NEETIKA BAJAJ(ADVOCATENEETIKABAJAJ@GMAIL.COM)(0)(RESPONDENT) ONGC(SECRETARIAT@ONGC.CO.IN)(0)(RESPONDENT) ANISH(ANISHCHAWLA89@GMAIL.COM)(0)(RESPONDENT) ONGC(SECRETARIAT@ONGC.CO.IN)(0)(RESPONDENT) PURNIMA(ADVPURNIMA111@GMAIL.COM)(0)(RESPONDENT) SDEEP(SDEEPMAHAPATRA@GMAIL.COM)(0)(RESPONDENT) NEETIKA(ADVOCATENEETIKABAJAJ@GMAIL.COM)(0)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
2	FAO (COMM)-253/2024 CM APPL. 76619/2024	DEEPAK GOYAL V/s M/S VALLABH SAREE EMPORIUM & ANR.	ROHIT GOSWAMI	
		OTHER DETAILS OF ADVOCATES:		
3	FAO (COMM)-51/2025 CM APPL. 9982/2025 WITH FAO (COMM) 52/2025	DEVIKA SHARMA & ORS. V/s NIRA INFRASTRUCTURES ENGINEERS PVT LTD & ORS.	JAY KISHOR SINGH	
		OTHER DETAILS OF ADVOCATES:		
4	FAO (COMM)-52/2025 CM APPL. 9985/2025	DEVIKA SHARMA & ORS. V/s NIRA INFRASTRUCTURES ENGINEERS PVT LTD & ORS.	JAY KISHOR SINGH	
		OTHER DETAILS OF ADVOCATES:		
5	ITA-11/2021 WITH ITA 76/2021 ITA 77/2021	PR. COMMISSIONER OF INCOME TAX V/s M/S G L LITMUS EVENTS PVT LTD	ZOHEB HOSSAIN, SAHIL RAVEEN	
		OTHER DETAILS OF ADVOCATES: ZOHEB HOSSAIN(HOSSAINZOHEB@GMAIL.COM)(9999711099)(PETITIONER) ANSHU KUMAR AGGARWAL(ANSHUKUMARAGGARWAL@GMAIL.COM)()(RESPONDENT) SANAD(SANAND@MEROFORMINDIA.COM)()(RESPONDENT) SAHIL RAVEEN(SAHILRAVEEN1@GMAIL.COM)(9620015280)(RESPONDENT) SAHIL RAVEEN(SAHILRAVEEN1@GMAIL.COM)(9620015280)(RESPONDENT)		
6	ITA-76/2021	PR. COMMISSIONER OF INCOME TAX (CENTRAL)- 2 V/s G.L .LITMUS EVENTS PVT.LTD	ZOHEB HOSSAIN, SAHIL RAVEEN	
		OTHER DETAILS OF ADVOCATES: ZOHEB HOSSAIN(HOSSAINZOHEB@GMAIL.COM)(9999711099)(PETITIONER) S ANAND(SANAND@MEROFORMINDIA.COM)()(RESPONDENT) SAHIL RAVEEN(SAHILRAVEEN1@GMAIL.COM)(9620015280)(RESPONDENT)		

7	ITA-77/2021	PR. COMMISSIONER OF INCOME TAX (CENTRAL)- 2 V/s G.L .LITMUS EVENTS PVT.LTD	ZOHEB HOSSAIN, SAHIL RAVEEN	
		OTHER DETAILS OF ADVOCATES: ZOHEB HOSSAIN(HOSSAINZOHEB@GMAIL.COM)(999971099)(PETITIONER) G L LITMUS EVENTS PVT LTD(SANAND@MEROFONNINDIA.COM)(9818681936)(RESPONDENT) SAHIL RAVEEN(SAHILRAVEEN1@GMAIL.COM)(9620015280)(RESPONDENT)		
8	RFA(COMM)-52/2023	PICCADILY HOTELS PRIVATE LIMITED V/s ASHISH RATHI & ANR.	ARUN SHARMA, ARUN SHARMA, PUJA DEWAN	
		OTHER DETAILS OF ADVOCATES: AKJ LAW ASSOCIATES(CONTACTUS@AKJLAW.IN)(9810236867)(PETITIONER) ASHISH (ASHISH.MAHESHWARI24@YAHOO.CO.IN)()(RESPONDENT) ARUN SHARMA(ADVOCATEARUNSHARMA2022@GMAIL.COM)(9716803611)(PETITIONER) PUJA DEWAN(PUJADEWAN5@GMAIL.COM)(9891595923)(RESPONDENT) PUJA DEWAN(PUJADEWAN5@GMAIL.COM)(9891595923)(PETITIONER)		
9	RFA(COMM)-55/2024	M/S DIGITEK GRAPHICS & ANR. V/s M/S PROFESSIONAL COURIERS NETWORK LIMITED	SABIKA AHMAD, SABIKA AHMAD, FIROZ ALAM	
		OTHER DETAILS OF ADVOCATES: SABIKA AHMAD (AHUJA.SARTHAK04@GMAIL.COM)(9953188626)(PETITIONER) DELZO(DELZO@TPCGLOBE.CO.IN)()(RESPONDENT) SABIKA AHMAD(SABIKALAW@GMAIL.COM)(9953188626)(PETITIONER) FIROZ ALAM(AALAMFIROZ@GMAIL.COM)(9891453875)(PETITIONER)		
10	RFA(COMM)-179/2024 CM APPL. 28095/2024 CM APPL. 28097/2024	SIKKA LOCOMOTIVE PVT. LTD. V/s M/S. SOLOMAN ENGINEERS PVT. LTD.	RISHI KUMAR AWSTHI, ARCHER JURISTS LLP, UDAIBIR SINGH KOCHAR	
		OTHER DETAILS OF ADVOCATES: SIKKA LOCOMOTIVE(GMLEGAL@HEMKUNDHYUNDAI.COM)(9810448342)(PETITIONER) RISHI K AWASTHI(RISHIKAWASTHI@YAHOO.CO.IN)(9891920235)(PETITIONER) SOLOMAN ENGINEERS(RAHUL.RAKEJA@GMAIL.COM)(9212321129)(RESPONDENT) ()()(RESPONDENT) UDAIBIR SINGH KOCHAR(UDAIBIR.KOCHAR@GMAIL.COM)(9250611261)(PETITIONER)		
11	W.P.(C)-4442/2022	NEHA SETH V/s ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE INT TAX, 3(1), (2), DELHI & ORS.	AMOL SINHA	
		OTHER DETAILS OF ADVOCATES: AMOL SINHA AND ASHVINI KUMAR(AMILSINHA.ASSOCIATES@GMAIL.COM)(9910847958)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9999971690)(RESPONDENT)		
12	W.P.(C)-12561/2022	RAJESH CHOPRA V/s INCOME TAX OFFICER, WARD 62(1) DELHI	ANANYA KAPOOR, KUNAL SHARMA	
		OTHER DETAILS OF ADVOCATES: SALIL KAPOOR(SUMIT@SALILKAPOOR.CO)(9810868180)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9999971690)(RESPONDENT) KUNAL SHARMA (KUNALSHARMALAWYER@GMAIL.COM)(9910200911)(RESPONDENT)		
END OF THE BOARD MATTERS				
13	W.P.(C)-6728/2024 CM APPL. 27987/2024 CM APPL. 13954/2025 WITH W.P.(C) 1503/2021	JASMOHAN SINGH V/s DY DIRECTOR OF INCOME TAX INVESTIGATION UNIT 4 4 NEW DELHI	MAYANK NAGI, DEBESH PANDA	
		OTHER DETAILS OF ADVOCATES: MAYANK NAGI, TARUN SINGH(MAYANKNAGI@GMAIL.COM)(9818656669)(PETITIONER) DIRECTOR OF INCOME TAX INVESTIGATION UNIT 4 4 NEW DELHI(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)()(RESPONDENT) MAYYANK NAGI(MAYANKNAGI@GMAIL.COM)(0)(PETITIONER) DEBESH PANDA(MAIL@ADPCHAMBERS.IN)(9873547805)(RESPONDENT)		

COURT NO. 38
HON'BLE MS.JUSTICE PRATHIBA M. SINGH
HON'BLE MR.JUSTICE NAVIN CHAWLA
HON'BLE MR.JUSTICE C.HARI SHANKAR

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
1	CM APPL. 14007/2025 In W.P.(C)-10363/2021(Disposed off case)	LALIT SHARMA AND ORS V/s UNION OF INDIA AND ORS	LALIT SHARMA, SUMIT MISRA, PARMESH BALI, ASHISH, AVADH BIHARI KAUSHIK	
		OTHER DETAILS OF ADVOCATES: M C PREMI(MEHARCHANDPREMI@GMAIL.COM)(9818121512)(PETITIONER) SOUTH DISTRICT, GOVT OF NCT OF DELHI(DCSOUTH@HUB.NIC.IN)()(RESPONDENT) UMESH JOSHI(ADVUMESHJOSHI@GMAIL.COM)()(RESPONDENT) BAR COUNCIL OF DELHI(BARCOUNCILOFDELHI@REDIFFMAIL.COM)()(RESPONDENT) ROUSE AVENUE DISTRICT COURT BAR ASSOCIATION(EXECUTIVE.RABA@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SUMIT MISRA(ADVSUMITMISRA@GMAIL.COM)(9871166013)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) PARMEESH BALI AND MANAV BHALLA(PARMESHBALI.ADVOCAATE@GMAIL.COM)(9868111965)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) ASHISH (ASHISHCHANDRA339@GMAIL.COM)(9540557294)(PETITIONER) AVADH BIHARI KAUSHIK(AVADHKAUSHIK@GMAIL.COM)(9811455431)(RESPONDENT)		

COURT NO. 38
HON'BLE MS.JUSTICE PRATHIBA M. SINGH
HON'BLE MS. JUSTICE MANMEET PRITAM SINGH ARORA

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
AFTER NOTICE MISC. MATTERS				
1	W.P.(C)-3903/2017 CM APPL. 18718/2017 CM APPL. 19134/2017 CM APPL. 27526/2018 WITH W.P.(C) 8548/2017	COURT ON ITS OWN MOTION V/s UNION OF INDIA & ORS	SIDDARTH AGARWAL, SAGAR SAXENA, VIJAYINDER SINGH RANA, SANJOY GHOSH	
		OTHER DETAILS OF ADVOCATES: SIDDARTH AGARWAL()(9971172176)(PETITIONER)		
2	W.P.(C)-8548/2017 CM APPL. 985/2024 CM APPL. 50101/2024	COURT ON ITS OWN MOTION V/s UNION OF INDIA AND ORS	ASHOK AGARWAL, KIRTIMAN SINGH, KUMAR UTKARSH, SATYAKAM, AJJAY ARORAA	
		OTHER DETAILS OF ADVOCATES: ASHOK AGARWAL(JURISTASHOK@GMAIL.COM, KUMARUTKARSHJI@GMAIL.COM)(9811101923)(PETITIONER) KIRTIMAN SINGH, SATYAKAMA(KIRTIMANSINGH.CGSC@GMAIL.COM, SATYAKAMADVOCATE@GMAIL.COM, SATYAKAMASC@GMAIL.COM)()(RESPONDENT) MUNICIPAL CORPORATION OF DELHI , AJAY ARORA(CLOMCDHQ@GMAIL.COM, AJAY_ARORA124@YAHOO.CO.IN)()(RESPONDENT) ASHOK AGARWAL(JURISTASHOK@GMAIL.COM)(9811101923)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) KIRTI MAN SINGH(KIRTIMANSINGH.OFFICE@GMAIL.COM)(0)(RESPONDENT) SATYAKAM (SATYAKAMADVOCATE@GMAIL.COM)(9868219633)(PETITIONER)		

COURT NO. 38
HON'BLE MS.JUSTICE PRATHIBA M. SINGH
HON'BLE MR.JUSTICE AMIT SHARMA

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FOR FINAL HEARING (CONNECTED)				
1	W.P.(CRL)-697/2022 WITH W.P.(CRL) 997/2022 W.P.(CRL) 1044/2022 W.P.(CRL) 1067/2022 W.P.(CRL) 299/2024 W.P.(CRL) 2835/2024	BUDHI SINGH V/s STATE OF NCT OF DELHI	AMAN PANWAR (DHCLSC)	
	W.P.(CRL) 2835/2024	OTHER DETAILS OF ADVOCATES: AMAN PANWAR OFFICE(APLAW.DELHI@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MURAD NAGAR-141/1987) CRL.A. 574/2015 FILED BY ZULFIKAR NASIR & ORS (DISPOSED ON : 2018-10-31) CRL.A. 659/2015 FILED BY STATE OF U.P. (D. OF HEARING : 2015-05-29) CRL.L.P. 491/2015 FILED BY STATE OF U P (DISPOSED ON : 2015-08-14) W.P.(CRL) 2447/2019 FILED BY HAMVIR SINGH (DISPOSED ON : 2019-09-25) W.P.(CRL) 1827/2019 FILED BY BASANT VALLABH (DISPOSED ON : 2019-08-09) W.P.(CRL) 496/2020 FILED BY SARWAN KUMAR (DISPOSED ON : 2020-02-18) W.P.(CRL) 3270/2019 FILED BY MAHESH PRASAD (DISPOSED ON : 2019-11-26) W.P.(CRL) 3534/2019 FILED BY BASANT VALLABH (DISPOSED ON : 2019-12-19) W.P.(CRL) 574/2020 FILED BY RAM DHAYAN (DISPOSED ON : 2020-03-02) W.P.(CRL) 931/2020 FILED BY JAIPAL SINGH (DISPOSED ON : 2020-07-07) W.P.(CRL) 1220/2022 FILED BY HAMBIR SINGH (DISPOSED ON : 2023-11-16) W.P.(CRL) 1067/2022 FILED BY JAI PAL SINGH (D.

				OF HEARING : 2025-04-25) W.P.(CRL) 1044/2022 FILED BY SURESH CHAND SHARMA (D. OF HEARING : 2025-04-25) W.P.(CRL) 997/2022 FILED BY BASANT VALLABH (D. OF HEARING : 2025-04-25) P.S.-FIR NO. :(MURAD NAGAR-141/1987)
2	W.P.(CRL)-1044/2022	SURESH CHAND SHARMA V/s STATE OF NCT OF DELHI	ROHAN JOACHIM ALVA (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: ROHAN ALVA(ROHANLVA5@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MURAD NAGAR-141/1987) CRL.A. 574/2015 FILED BY ZULFIKAR NASIR & ORS (DISPOSED ON : 2018-10-31) CRL.A. 659/2015 FILED BY STATE OF U.P. (D. OF HEARING : 2015-05-29) CRL.L.P. 491/2015 FILED BY STATE OF U P (DISPOSED ON : 2015-08-14) W.P.(CRL) 2447/2019 FILED BY HAMVIR SINGH (DISPOSED ON : 2019-09-25) W.P.(CRL) 1827/2019 FILED BY BASANT VALLABH (DISPOSED ON : 2019-08-09) W.P.(CRL) 496/2020 FILED BY SARWAN KUMAR (DISPOSED ON : 2020-02-18) W.P.(CRL) 3270/2019 FILED BY MAHESH PRASAD (DISPOSED ON : 2019-11-26) W.P.(CRL) 3534/2019 FILED BY BASANT VALLABH (DISPOSED ON : 2019-12-19) W.P.(CRL) 574/2020 FILED BY RAM DHAYAN (DISPOSED ON : 2020-03-02) W.P.(CRL) 931/2020 FILED BY JAIPAL SINGH (DISPOSED ON : 2020-07-07) W.P.(CRL) 1220/2022 FILED BY HAMBIR SINGH (DISPOSED ON : 2023-11-16) W.P.(CRL) 1067/2022 FILED BY JAI PAL SINGH (D. OF HEARING : 2025-04-25) W.P.(CRL) 697/2022 FILED BY BUDHI SINGH (D. OF HEARING : 2025-04-25) W.P.(CRL) 997/2022 FILED BY BASANT VALLABH (D. OF HEARING : 2025-04-25) P.S.-FIR NO. :(MURAD NAGAR-141/1987)
3	W.P.(CRL)-1067/2022 WITH W.P.(CRL) 997/2022 W.P.(CRL) 1044/2022	JAI PAL SINGH V/s STATE OF NCT OF DELHI	ARJUN MALIK (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: MALIK ASSOCIATES ADVOCATE(MALIKADVOCATE05@GMAIL.COM)(9873503295)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MURAD NAGAR-141/1987) CRL.A. 574/2015 FILED BY ZULFIKAR NASIR & ORS (DISPOSED ON : 2018-10-31) CRL.A. 659/2015 FILED BY STATE OF U.P. (D. OF HEARING : 2015-05-29) CRL.L.P. 491/2015 FILED BY STATE OF U P (DISPOSED ON : 2015-08-14) W.P.(CRL) 2447/2019 FILED BY HAMVIR SINGH (DISPOSED ON : 2019-09-25) W.P.(CRL) 1827/2019 FILED BY BASANT VALLABH (DISPOSED ON : 2019-08-09) W.P.(CRL) 496/2020 FILED BY SARWAN KUMAR (DISPOSED ON : 2020-02-18) W.P.(CRL) 3270/2019 FILED BY MAHESH PRASAD (DISPOSED ON : 2019-11-26) W.P.(CRL) 3534/2019 FILED BY BASANT VALLABH (DISPOSED ON : 2019-12-19) W.P.(CRL) 574/2020 FILED BY RAM DHAYAN (DISPOSED ON : 2020-03-02) W.P.(CRL) 931/2020 FILED BY JAIPAL SINGH (DISPOSED ON : 2020-07-07) W.P.(CRL) 1220/2022 FILED BY HAMBIR SINGH (DISPOSED ON : 2023-11-16) W.P.(CRL) 1044/2022 FILED BY SURESH CHAND SHARMA (D. OF HEARING : 2025-04-25) W.P.(CRL) 697/2022 FILED BY BUDHI SINGH (D. OF HEARING : 2025-04-25) W.P.(CRL) 997/2022 FILED BY BASANT VALLABH (D. OF HEARING : 2025-04-25) P.S.-FIR NO. :(MURAD NAGAR-141/1987)

4	W.P.(CRL)-997/2022 WITH W.P.(CRL) 697/2022 W.P.(CRL) 1067/2022 W.P.(CRL) 32/2023	BASANT VALLABH V/s STATE OF NCT OF DELHI	ZEESHAN DIWAN (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: ZEESHAN DIWAN(DIWAN.ZEESHAN@GMAIL.COM)(9810999490)(PETITIONER) VISHAL SINGH(VISHALSNGH05200@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MURAD NAGAR-141/1987) CRL.A. 574/2015 FILED BY ZULFIKAR NASIR & ORS (DISPOSED ON : 2018-10-31) CRL.A. 659/2015 FILED BY STATE OF U.P. (D. OF HEARING : 2015-05-29) CRL.L.P. 491/2015 FILED BY STATE OF U P (DISPOSED ON : 2015-08-14) W.P.(CRL) 2447/2019 FILED BY HAMVIR SINGH (DISPOSED ON : 2019-09-25) W.P.(CRL) 1827/2019 FILED BY BASANT VALLABH (DISPOSED ON : 2019-08-09) W.P.(CRL) 496/2020 FILED BY SARWAN KUMAR (DISPOSED ON : 2020-02-18) W.P.(CRL) 3270/2019 FILED BY MAHESH PRASAD (DISPOSED ON : 2019-11-26) W.P.(CRL) 3534/2019 FILED BY BASANT VALLABH (DISPOSED ON : 2019-12-19) W.P.(CRL) 574/2020 FILED BY RAM DHAYAN (DISPOSED ON : 2020-03-02) W.P.(CRL) 931/2020 FILED BY JAIPAL SINGH (DISPOSED ON : 2020-07-07) W.P.(CRL) 1220/2022 FILED BY HAMBIR SINGH (DISPOSED ON : 2023-11-16) W.P.(CRL) 1067/2022 FILED BY JAI PAL SINGH (D. OF HEARING : 2025-04-25) W.P.(CRL) 1044/2022 FILED BY SURESH CHAND SHARMA (D. OF HEARING : 2025-04-25) W.P.(CRL) 697/2022 FILED BY BUDHI SINGH (D. OF HEARING : 2025-04-25) P.S.-FIR NO. :(MURAD NAGAR-141/1987)
5	W.P.(CRL)-2835/2024	RAMESH @ GUDDU V/s STATE OF NCT OF DELHI	ARJUN MALIK	
		OTHER DETAILS OF ADVOCATES: VIVEK PUNIA (VIVEK_27@HOTMAIL.COM)(0)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(BINDAPUR-356/2012) CRL.A. 1105/2017 FILED BY RAMESH @ GUDDU (DISPOSED ON : 2018-09-10) W.P.(CRL) 3013/2023 FILED BY RAMESH @ GUDDU (DISPOSED ON : 2024-01-24) P.S.-FIR NO. :(BINDAPUR-356/2012)
6	W.P.(CRL)-299/2024	LOKESH V/s STATE (G.N.C.T. OF DELHI)	TANYA AGARWAL (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: ANKUR CHOUDHARY(ADV.ANKURCHAUDHARY@GMAIL.COM)(9911044818)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(LODHI COLONY-253/1995) CRL.A. 143/2004 FILED BY PARMOD KUMAR (DISPOSED ON : 2015-09-23) CRL.A. 371/1998 FILED BY STATE (DISPOSED ON : 2015-09-24) W.P.(CRL) 674/2016 FILED BY RAJEEV @ BOBBY (DISPOSED ON : 2016-02-29) W.P.(CRL) 672/2016 FILED BY LOKESH (DISPOSED ON : 2016-02-29) W.P.(CRL) 2775/2016 FILED BY PREM SHANKAR (DISPOSED ON : 2016-09-21) W.P.(CRL) 3009/2016 FILED BY LOKESH (DISPOSED ON : 2016-11-08) W.P.(CRL) 744/2017 FILED BY RAJEEV @ BOBBY (DISPOSED ON : 2017-03-09) W.P.(CRL) 47/2018 FILED BY RAJEEV @ BOBBY (DISPOSED ON : 2018-01-08) W.P.(CRL) 2646/2017 FILED BY LOKESH (DISPOSED ON : 2017-11-28) W.P.(CRL) 2594/2017 FILED BY PREM SHANKAR (DISPOSED ON : 2017-12-13) W.P.(CRL) 128/2019 FILED BY PREM SHANKAR (DISPOSED ON : 2019-02-11) W.P.(CRL) 2700/2018 FILED BY PREM SHANKAR (DISPOSED ON : 2018-09-11) W.P.(CRL) 2970/2018 FILED BY LOKESH (DISPOSED ON : 2018-10-29) W.P.(CRL) 2068/2019 FILED BY PREM SHANKAR (DISPOSED ON : 2019-09-06) W.P.(CRL) 2888/2019 FILED BY LOKESH (DISPOSED

				ON : 2019-12-05) W.P.(CRL) 323/2020 FILED BY RAJEEV @ BOBBY (DISPOSED ON : 2020-03-02) W.P.(CRL) 965/2020 FILED BY RAJEEV @ BOBBY (DISPOSED ON : 2020-08-13) W.P.(CRL) 509/2021 FILED BY PREM SHANKAR (DISPOSED ON : 2021-03-05) W.P.(CRL) 1492/2021 FILED BY RAJIV @ BOBBY (DISPOSED ON : 2021-08-11) W.P.(CRL) 290/2021 FILED BY PREM SHANKAR (DISPOSED ON : 2021-02-11) W.P.(CRL) 1004/2022 FILED BY RAJEEV @ BOBBY (DISPOSED ON : 2022-06-03) W.P.(CRL) 98/2022 FILED BY RAJIV @ BOBBY (DISPOSED ON : 2022-02-16) W.P.(CRL) 706/2024 FILED BY RAJEEV @ BOBBY (DISPOSED ON : 2024-02-29) P.S.-FIR NO. :(LODHI COLONY-253/1995)
7	W.P.(CRL)-1861/2023	KARAMBIR V/s STATE OF NCT OF DELHI	ROHAN JOACHIM ALVA (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: ABHAS MISHRA (ABHAS.MISHRA@GMAIL.COM)()(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NARNAUND HARYANA-166/2010) CRL.L.P. 599/2013 FILED BY STATE & ANR (D. OF HEARING : 2013-10-25) W.P.(CRL) 1286/2019 FILED BY SANJAY (DISPOSED ON : 2019-09-18) W.P.(CRL) 1284/2019 FILED BY PRADEEP (DISPOSED ON : 2019-09-18) W.P.(CRL) 1283/2019 FILED BY SATYAWAN (DISPOSED ON : 2019-09-18) W.P.(CRL) 528/2020 FILED BY PRADEEP (DISPOSED ON : 2020-07-09) W.P.(CRL) 820/2020 FILED BY SANJAY @ HANDA (DISPOSED ON : 2020-05-22) W.P.(CRL) 958/2020 FILED BY PAWAN (DISPOSED ON : 2020-08-11) W.P.(CRL) 923/2020 FILED BY SANJAY @ HANDA (DISPOSED ON : 2020-06-16) W.P.(CRL) 1128/2022 FILED BY SANJAY (DISPOSED ON : 2022-08-03) W.P.(CRL) 638/2022 FILED BY PRADEEP (DISPOSED ON : 2022-07-26) W.P.(CRL) 1021/2022 FILED BY SATYAWAN (DISPOSED ON : 2022-11-22) W.P.(CRL) 1434/2022 FILED BY DHARAMBIR (DISPOSED ON : 2022-07-05) W.P.(CRL) 1927/2022 FILED BY JOGAL @ JOGENDER (DISPOSED ON : 2022-08-26) W.P.(CRL) 2389/2023 FILED BY PRADEEP (DISPOSED ON : 2024-08-01) P.S.-FIR NO. :(NARNAUND HARYANA-166/2010)
8	W.P.(CRL)-18/2024	KISHAN LAL V/s STATE	BISWAJIT KUMAR PATRA	
		OTHER DETAILS OF ADVOCATES: ABHAS MISHRA(ABHAS.MISHRA@GMAIL.COM)(9811673672)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ALIPUR-190/1984) CRL.A. 353/2009 FILED BY TEJ PAL (DISPOSED ON : 2013-08-02) CRL.A. 354/2009 FILED BY KISHAN LAL (DISPOSED ON : 2013-08-02) CRL.A. 352/2009 FILED BY GOPI CHAND @ PAPPU (DISPOSED ON : 2013-08-02) W.P.(CRL) 14/2014 FILED BY TEJPAL (DISPOSED ON : 2014-07-11) W.P.(CRL) 203/2014 FILED BY KISHAN LAL (DISPOSED ON : 2014-02-05) W.P.(CRL) 41/2014 FILED BY GOPI CHAND @ PAPPU (DISPOSED ON : 2014-03-13) W.P.(CRL) 7/2015 FILED BY KISHAN LAL (DISPOSED ON : 2015-01-05) W.P.(CRL) 248/2015 FILED BY GOPI CHAND @ PAPPU (DISPOSED ON : 2015-03-23) W.P.(CRL) 743/2015 FILED BY TEJPAL (DISPOSED ON : 2015-08-12) W.P.(CRL) 1031/2016 FILED BY GOPI CHAND @ PAPPU (DISPOSED ON : 2016-03-30) W.P.(CRL) 2839/2018 FILED BY KISHAN LAL (DISPOSED ON : 2018-09-19)

				W.P.(CRL) 1310/2021 FILED BY KISHAN LAL (DISPOSED ON : 2021-07-23) W.P.(CRL) 2493/2024 FILED BY GOPI CHAND @ PAPPU (DISPOSED ON : 2024-08-16) P.S.-FIR NO. :(ALIPUR-190/1984)
9	W.P.(CRL)-2257/2024	HAMBIR SINGH V/s STATE OF NCT OF DELHI	SARTHAK MAGGON	
		OTHER DETAILS OF ADVOCATES: SARTHAK MAGGON()(7045654395)(PETITIONER) SARTHAK MAGGON()(7045654395)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
10	W.P.(CRL)-2363/2024 CRL.M.A. 23063/2024	INDERJEET V/s STATE NCT OF DELHI	ARCHIT UPADHAYAY(DHCLSC)	
		OTHER DETAILS OF ADVOCATES: ANUSHKAA ARORA(AORARCHIT@GMAIL.COM)(9990323136)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(VASANT VIHAR-139/2011) CRL.A. 1197/2013 FILED BY INDERJEET (DISPOSED ON : 2018-10-30) CRL.A. 1534/2013 FILED BY VIKAS TOKAS @ VICKY (DISPOSED ON : 2018-10-30) W.P.(CRL) 3565/2019 FILED BY INDERJEET (DISPOSED ON : 2020-01-27) W.P.(CRL) 1010/2023 FILED BY VIKAS TOKAS (DISPOSED ON : 2023-12-01) W.P.(CRL) 1174/2024 FILED BY VIKAS TOKAS @ VICKY (DISPOSED ON : 2024-05-08) W.P.(CRL) 2659/2024 FILED BY VIKAS TOKAS @ VICKY (DISPOSED ON : 2024-09-02) W.P.(CRL) 3175/2024 FILED BY VIKAS TOKAS @ VICKY (DISPOSED ON : 2024-11-07) W.P.(CRL) 530/2025 FILED BY VIKAS TOKAS ALIAS VICKY (DISPOSED ON : 2025-02-14) P.S.-FIR NO. :(VASANT VIHAR-139/2011)
11	W.P.(CRL)-4080/2024	YOGESH SHARMA @YOGI V/s STATE (NCT OF DELHI)	SIDDHARTH YADAV	
		OTHER DETAILS OF ADVOCATES: SIDDHARTH YADAV (SIDDHARTHYADAV21@GMAIL.COM)(9899284083)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SARAI ROHILLA-96/2012) CRL.A. 227/2019 FILED BY VINAY KUMAR MAURIYA (D. OF HEARING : 2020-03-12) CRL.A. 620/2019 FILED BY YOGESH SHARMA @YOGI (DISPOSED ON : 2023-05-10) W.P.(CRL) 2739/2023 FILED BY YOGESH SHARMA @YOGI (DISPOSED ON : 2023-09-26) W.P.(CRL) 78/2024 FILED BY YOGESH SHARMA @YOGI (DISPOSED ON : 2024-01-08) W.P.(CRL) 3669/2024 FILED BY YOGESH SHARMA @YOGI (DISPOSED ON : 2024-11-25) P.S.-FIR NO. :(SARAI ROHILLA-96/2012)

COURT NO. 38
DIVISION BENCH- III
HON'BLE MS.JUSTICE PRATHIBA M. SINGH
HON'BLE MR.JUSTICE RAJNEESH KUMAR GUPTA

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
1	W.P.(C)-3533/2025 CM APPL. 16550/2025 CM APPL. 16551/2025	SHIVAM IRON STORE THROUGH PROPRIETOR JAGDISH BANSAL V/s UNION OF INDIA & ORS.	AKSHAY SINGH	
		OTHER DETAILS OF ADVOCATES: PRABHAT KUMAR & UTKARSH KUMAR(OFFICE@RKLEGAL.ORG)(9312315121)(PETITIONER) INCOME TAX, UNION OF INDIA, CTT DELHI(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, UOIDHC@GMAIL.COM, CTT.DELHI@NIC.IN)(1123384193)(RESPONDENT) HARPREET SINGH, SANTOSH KUMAR TRIPATHI(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM, STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) CGST WEST DELHI, DGCEI ADJ(CGSTDELHIWESTLEGAL@GMAIL.COM, DGCEIADJ@GMAIL.COM)(0)(RESPONDENT)		
2	W.P.(C)-3820/2025 CM APPL. 17785/2025 WITH W.P.(C) 2665/2025	M/S ACME INDIA V/s DEPT OF TRADE AND TAXES DELHI GST	KUNWAR GANGESH SINGH	
		OTHER DETAILS OF ADVOCATES: KUNWAR GANGESH SINGH(KUNWARGANGESHSINGH@OUTLOOK.COM)(8700704504)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
3	W.P.(C)-2665/2025 CM APPL. 12736/2025 WITH W.P.(C) 3820/2025	M/S SIDDHIDATRI INFRATECH V/s GOVT. OF NCT OF DELHI AND ORS	SHYAM	
		OTHER DETAILS OF ADVOCATES: SHYAM SUMAN SINGH & ABHAY SINGH(TLO@THAKURLAWOFFICE.IN)(9810731604)(PETITIONER) CGST DELHI SOUTH, UNION OF INDIA(LEGAL.CGSTDELHISOUTH@GOV.IN,		

		UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
FOR ADMISSION				
4	CM APPL. 18269/2025 In W.P.(C)-4415/2024	GAURAV TYAGI V/s DIRECTORATE GENERAL OF GOODS AND SERVICES TAX AND ORS	JATIN TEOTIA, ANIMESH TYAGI	
		OTHER DETAILS OF ADVOCATES: ANIMESH TYAGI(ADV.ANIMESHTYAGI@GMAIL.COM)(8700141525)(PETITIONER) DIRECTORATE GENERAL OF GOODS(GSTI-GRU@GOV.IN, GSTDELHIEAST.LEGAL@GMAIL.COM)()(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
5	W.P.(C)-6435/2016 CM APPL. 37136/2022 CM APPL. 37137/2022	DR SP PARASHAR V/s REGISTRAR COOPERATIVE SOCIETIES AND ORS	RAJIV NANDA, MANISH KUMAR VIKKEY, SUMEER KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: MANISH KUMAR(MANISHADV.VIKKEY@YAHOO.IN)(9968435537)(PETITIONER) SANTOSH TIRPATHI(SANTOSHTRIPATHIOFFICE@GMAIL.COM)()(RESPONDENT) MANISH KUMAR VIKKEY(MANISHADV.VIKKEY@YAHOO.IN)(9968435537)(PETITIONER) SUMEER KUMAR SHARMA(ADVOCATESUMEER@GMAIL.COM)(9873262092)(PETITIONER)		
6	W.P.(C)-13848/2021	ROHIT VIJ PROPRIETOR OF M/S RRR ENTERPRISES V/s THE COMMISSIONER OF GST	CHINMAYA SETH	
		OTHER DETAILS OF ADVOCATES: CHINMAYA SETH(ONFLUENCELEGAL.LAW@GMAIL.COM)(9911610547)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
7	W.P.(C)-2469/2024 CM APPL. 32308/2024	SIMLA HOLDINGS V/s THE ASSISTANT COMMISSIONER CENTRAL TAX DIVISION ROHINI, DELHI WEST AND ORS	PRADEEP SINGH RAWAT	
		OTHER DETAILS OF ADVOCATES: GIRISH CHANDRA AND PRADEEP SINGH RAWAT AND VIKRAMADITYA BHASKAR(ADVGIRISHUPADHYAY@GMAIL.COM)(9811931217)(PETITIONER) THE ASSISTANT COMMISSIONER (LEGALSTDELHI3@GMAIL.COM,)()(RESPONDENT) GIRISH CHANDRA(ADVGIRISHUPADHYAY@GMAIL.COM)(9811931217)(PETITIONER) LEGAL DELHI(LEGALSTDELHI3@GMAIL.COM)()(RESPONDENT) PRADEEP SINGH RAWAT(PRADEEP@LAWTMADVISORS.COM)(8424058557)(PETITIONER)		
8	W.P.(C)-4674/2024 CM APPL. 19168/2024	M/S AADI GARMENTS V/s SALES TAX OFFICER CLASS II/AVATO & ORS.	RAMAKANT GAUR	
		OTHER DETAILS OF ADVOCATES: LAW CHAMBERS OF RAMAKANT GAUR(RAMAKANTGAUR@GMAIL.COM)(24336265)(PETITIONER)		
9	W.P.(C)-5884/2024 CM APPL. 24285/2024	POOJA SIKAND - PROPRIETOR PARAS INC V/s ASSISTANT COMMISSIONER CENTRAL EXCISE GOODS AND SERVICE TAX MODEL TOWN DELHI NORTH COMMISSIONERATE & ANR.	ABHISHEK GARG	
		OTHER DETAILS OF ADVOCATES: ABHISHEK GARG(ABHISHEK@AGSLEGAL.COM)(9056299999)(PETITIONER) SHASHANK SHARMA(SHASHANK_SHARMA1@OUTLOOK.COM, DELHINORTH-LEGAL@GOV.IN)()(RESPONDENT)		
10	W.P.(C)-7835/2024	MAYANK ARC AND ELECTRODES PRIVATE LIMITED & ANR. V/s ASSISTANT COMMISSIONER CGST LAXMI NAGAR DIVISION & ORS.	ANURAG RAJPUT	
		OTHER DETAILS OF ADVOCATES: ANURAG RAJPUT(ADVANURAGRAJPUT07@GMAIL.COM)(9953029394)(PETITIONER) GST(GSTDELHIEAST.LEGAL@GMAIL.COM)()(RESPONDENT)		
11	W.P.(C)-11434/2024 CM APPL. 10578/2025	KING IMPEX THROUGH PARTNER RISHI GUPTA V/s COMMISSIONER OF DELHI GOODS AND SERVICES TAX & ANR.	RAJESH JAIN	
		OTHER DETAILS OF ADVOCATES:		

		RAJESH JAIN, VIRAG TIWARI(INFOTAX@REDIFFMAIL.COM)(9810042928)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT) GST(LEGAL.CGSTDELHISOUTH@GOV.IN)(0)(RESPONDENT) RAJESHF JAIN(INFOTAX@REDIFFMAIL.COM)(9810042928)(PETITIONER)		
12	W.P.(C)-15139/2024 CM APPL. 63532/2024	M/S PERNOD RICARD INDIA PRIVATE LIMITED V/s UNION OF INDIA & ORS.	HEMLATA RAWAT	
		OTHER DETAILS OF ADVOCATES: PUNEET AGRAWAL(PUNEET@ALALEGAL.IN)(9891898911)(PETITIONER) ABHISHEK SANDILLYA(ABHISHEK.SANDILLYA18@GMAIL.COM)(7827288178)(PETITIONER) HARPREET SINGH, GZU, UNION OF INDIA(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM, DGGI.GZU@GOV.IN, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) DZU REPORTING(SIO.DZUREPORTING1@GOV.IN)(0)(RESPONDENT)		
13	W.P.(C)-708/2025 CM APPL. 3516/2025	ARVIND KUMAR BAJORIA, PROPRIETOR, M/S. BAJORIA PLAST (INDIA) V/s GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI THROUGH DEPARTMENT OF TRADE AND TAXES & ORS.	VIPIN SINGHANIA	
		OTHER DETAILS OF ADVOCATES: VIPIN SINGHANIA(VIPINSINGHANIA@GMAIL.COM)(9811175818)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
14	W.P.(C)-1614/2025	SAKSHI MARKFIN PRIVATE LIMITED V/s COMMISSIONER OF DELHI GOODS AND SERVICES TAX AND ANR.	SHIVASHISH KARNANI	
		OTHER DETAILS OF ADVOCATES: SHIVASHISH KARNANI(SHIVASHISH.ADVOCATE@GMAIL.COM)(9818472772)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
15	W.P.(C)-2252/2025 CM APPL. 10627/2025	ALLIANCE POLYCHEM PRIVATE LIMITED V/s DEPUTY COMMISSIONER, CGST, MUNDKA DIVISION, DELHI WEST AND ORS	CHINMAYA SETH	
		OTHER DETAILS OF ADVOCATES: A.K. SETH & CHINMAYA SETH(CONFLUENCELELGAL.LAW@GMAIL.COM)(9911610547)(PETITIONER) HARPREET SINGH, GST WEST(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM, COMMR.GSTDELWEST@GOV.IN)(0)(RESPONDENT) GST WEST(GSTWEST.MUN@GOV.IN)(0)(RESPONDENT) CGST DELHI WEST(CGSTDELHIWESTLEGAL@GMAIL.COM)(0)(RESPONDENT)		
16	W.P.(C)-2306/2025 CM APPL. 10944/2025	SMT SHIVANI JAIN WIFE OF LATE SH VIKRAM KUMAR JAIN PROPRIETOR OF GRACE INTERNATIONAL V/s SUPERINTENDENT RANGE 53 NARAINA DIVISION DELHI SOUTH COMMISSIONERATE CENTRAL GST & ANR.	SAHIL SHARMA	
		OTHER DETAILS OF ADVOCATES: SAHIL SHARMA/ PULKIT VERMA(REACHSAHILSHARMA@GMAIL.COM)(9899651919)(PETITIONER) SAHIL SHARMA/ PULKIT VERMA(REACHSAHILSHARMA@GMAIL.COM)(9899651919)(PETITIONER) ANURAG, CGST DELHI SOUTH, DGGI(ANURAGDULAW@GMAIL.COM, LEGAL.CGSTDELHISOUTH@GOV.IN, DGGI.GZU@GOV.IN)(0)(RESPONDENT) ANURAG, CGST DELHI SOUTH, DGGI(ANURAGDULAW@GMAIL.COM, LEGAL.CGSTDELHISOUTH@GOV.IN, DGGI.GZU@GOV.IN)(0)(RESPONDENT)		
17	W.P.(C)-2909/2025 CM APPL. 13824/2025	AVA RESOURCES PVT LTD V/s ADDITIONAL COMMISSIONER CGST DELHI WEST COMMISSIONERATE & ORS.	ABHISHEK GARG	
		OTHER DETAILS OF ADVOCATES: ABHISHEK GARG(ABHISHEK@AGSLEGAL.COM)(9056299999)(PETITIONER) SHASHANK SHARMA, CGST WEST ADJUCIATION(SHASHANK_SHARMA1@OUTLOOK.COM, CGSTWESTADJUDICATION.ADC@GMAIL.COM)(0)(RESPONDENT) CGST DELHI WEST, CHAMBERS OF MB(CGSTDELHIWESTLEGAL@GMAIL.COM, CHAMBERSOFMB@GMAIL.COM)(0)(RESPONDENT) DGGI GZU(DGGI.GZU@GOV.IN)(0)(RESPONDENT)		
18	W.P.(C)-3527/2025	PRIKSHITH JHAVER V/s COMMISSIONER OF CUSTOMS TERMINAL 3 & ORS.	CHETAN RAI WAHI	
		OTHER DETAILS OF ADVOCATES:		

		AAKASH WAL(BHAWANISHANKARDOB27@GMAIL.COM)(9871425794)(PETITIONER) IGI LEGAL DELHI(IGILEGALDELHI@GMAIL.COM)(0)(RESPONDENT)		
CONNECTED MATTERS (ANMM)				
19	W.P.(C)-7899/2023 CM APPL. 30505/2023 WITH W.P.(C) 8218/2023 W.P.(C) 9456/2023 W.P.(C) 9684/2023 W.P.(C) 11733/2023 W.P.(C) 14300/2023	M/S CANON INDIA PRIVATE LIMITED V/s COMMISSIONER OF TRADE AND TAXES DELHI & ANR.	KARAN SACHDEV	
		OTHER DETAILS OF ADVOCATES: V. LAKSHMIKUMARAN (KARAN.SACHDEV@LAKSHMISRI.COM)(9560712505)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)		
20	W.P.(C)-11733/2023 CM APPL. 45828/2023 WITH W.P.(C) 7899/2023	M/S CANON INDIA PRIVATE LIMITED V/s COMMISSIONER OF TRADE AND TAXES DELHI & ANR.	AGRIM ARORA	
		OTHER DETAILS OF ADVOCATES:		
21	W.P.(C)-14300/2023 CM APPL. 56661/2023	M/S KONICA MINOLTA BUSINESS SOLUTION INDIA PRIVATE LIMITED V/s COMMISSIONER OF TRADE AND TAXES DELHI & ANR.	AGRIM ARORA	
		OTHER DETAILS OF ADVOCATES: KARAN (KARAN.SACHDEV@LAKSHMISRI.COM)(9560712505)(PETITIONER) STANDING COUNSEL(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT)		
22	W.P.(C)-8218/2023 CM APPL. 31544/2023	M/S KONICA MINOLTA BUSINESS SOLUTION INDIA PRIVATE LIMITED V/s COMMISSIONER OF TRADE AND TAXES DELHI & ANR.	KARAN SACHDEV	
		OTHER DETAILS OF ADVOCATES: V.LAKSHMIKUMARAN(KARAN.SACHDEV@LAKSHMISRI.COM, AGRIM.ARORA@LAKSHMISRI.COM)(9560712505)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
23	W.P.(C)-9456/2023 CM APPL. 36085/2023 WITH W.P.(C) 7899/2023 W.P.(C) 9684/2023	XEROX INDIA LTD V/s COMMISSIONER OF TRADE AND TAXES DELHI & ANR.	YOGENDRA ALDAK	
		OTHER DETAILS OF ADVOCATES: V.LAKSHMIKUMARAN(KARAN.SACHDEV@LAKSHMISRI.COM, AGRIM.ARORA@LAKSHMISRI.COM)(9560712505)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
24	W.P.(C)-9684/2023 CM APPL. 37117/2023	INGRAM MICRO INDIA PVT LTD V/s COMMISSIONER OF TRADE AND TAXES DELHI & ANR.	YOGENDRA ALDAK	
		OTHER DETAILS OF ADVOCATES: V. LAKSHMIKUMARAN (CHARANYA.1@LAKSHMISRI.COM, KARAN.SACHDEV@LAKSHMISRI.COM)(9560712505)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
FOR FINAL HEARING				
25	W.P.(C)-5088/2024	MATRIX CELLULAR (INTERNATIONAL) SERVICES PVT LTD V/s THE PRINCIPAL COMMISSIONER STATE TAX DELHI & ANR.	ANURAG SOAN	
		OTHER DETAILS OF ADVOCATES: ANURAG SOAN(ANURAGSOAN@GMAIL.COM)(7709512446)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250602)(RESPONDENT) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)		

COURT NO. 42
HON'BLE MR.JUSTICE NAVIN CHAWLA
HON'BLE MR.JUSTICE C.HARI SHANKAR
HON'BLE MS. JUSTICE MANMEET PRITAM SINGH ARORA

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rajesh.malhotra@dhc.nic.in
cmpraveenkumar.dhc@gov.in

courtmaster09@gmail.com

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FOR ADMISSION				
1	O.REF.-1/2024	COURT ON ITS OWN MOTION V/s NEMO	AS DIRECTED	
		OTHER DETAILS OF ADVOCATES:		

COURT NO. 42
HON'BLE MR.JUSTICE NAVIN CHAWLA
HON'BLE MR. JUSTICE AMIT BANSAL

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rajesh.malhotra@dhc.nic.in

devender@dhc.nic.in

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
AFTER NOTICE MISC. MATTERS				
1	REVIEW PET. 364/2024 In MAT.APP.(F.C.)-154/2020 (Disposed off case)	MRS. JASBIR KAUR SOHAL V/s FL. LT. GURCHARAN SINGH (RETD) & ORS.	VIJAY CHANDRA JOSHI, OM PRAKASH, OM PRAKASH	
		OTHER DETAILS OF ADVOCATES: MRS. JASBIR KAUR SOHAL(JASSKAUR49@GMAIL.COM)(9811041585)(RESPONDENT) VIJAY JOSHI & ASSOCIATES(ADVOCATEVIJAYJOSHI@GMAIL.COM)(9873677817)(PETITIONER) VIJAY JOSHI & ASSOCIATES(ADVOCATEVIJAYJOSHI@GMAIL.COM)(9873677817)(PETITIONER) FL. LT. GURCHARAN SINGH (RETD)(GURCHARANSINGHSOHAL1946@GMAIL.COM)(9818296836)(PETITIONER) GURCHARAN SINGH(GURCHARANSINGHSOHAIL1946@GMAIL.COM)(9818296836)(RESPONDENT) GUCHARAN SINGH(GURCHARANSINGHSOHAIL1946@GMAIL.COM)(9818296836)(RESPONDENT) VIAY JOSHI(ADVOCATEVIJAYJOSHI@GMAIL.COM)(0)(PETITIONER) OM PRAKASH(ADV.OMPRAKASH392@GMAIL.COM)(9810794902)(RESPONDENT) JASSKAUR(JASSKAUR49@GMAIL.COM)(0)(RESPONDENT) OM PRAKASH(OM_PRKASHMV@YAHOO.CO.IN)(9810794902)(RESPONDENT)		

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
AFTER NOTICE MISC. MATTERS				
2	REVIEW PET. 141/2021 In W.P.(C)-2852/2021 (Disposed off case)	DINESH SINGH V/s DR. AJAY BHUSHAN PANDEY & ORS.	ABHAY SHARAN SINGH, R V SINHA	
		OTHER DETAILS OF ADVOCATES: DINESH SINGH(SINHAADVOCATE@HOTMAIL.COM)(8178023458)(RESPONDENT) A S SINGH AND SHARANYA SINHA(SINHAADVOCATE@OTMAIL.COM)(8178023458)(PETITIONER) ABHAYSINGH(ABHAYADVOCATE123@GMAIL.COM)(7982841287)(PETITIONER) DR. AJAY BHUSHAN PANDEY(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(PETITIONER) SHRI PRAMOD CHANDRA MODY(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(PETITIONER) DR.C. CHANDRAMOULI(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(PETITIONER) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) DINESH SINGH(SINHAADVOCATE@HOTMAIL.COM)(8178023458)(RESPONDENT) A S SINGH , SHARANYA SINHA(SINHAADVOCATE@OUTLOOK.COM)(8178023458)(PETITIONER) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)		

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HON'BLE MR.JUSTICE SUBRAMONIUM PRASAD

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FOR ADMISSION				
1	CM APPL. 2290/2024 CM APPL. 2291/2024 REVIEW PET. 11/2024 In W.P.(C)-7612/2015 (Disposed off case)	FIROZ BAKHT AHMED V/s GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI & ORS	M. ATYAB SIDDIQUI, ANUPAM SRIVASTAVA, SANJAY GHOSE, ARJUN PANT, RAJIV BANSAL, MANOJ RANJAN SINHA, DIWAN SINGH CHAUHAN, MONIKA ARORA & ASSOCIATES, WAJEEH SHAFIQ, MONIKA ARORA, SAYED SAIFALI JAFRI, TUSHAR SANNU DAHIYA, PARITOSH BUDHIRAJA	
		OTHER DETAILS OF ADVOCATES: DDA CHAMBER, SAHAY K (DDACHAMBERHC@YAHOO.COM, SAHAYK@GMAIL.COM, 1208129AS@GMAIL.COM)()(RESPONDENT) ANUPAM SRIVASTAVA(ANUPAM@TCL-INDIA.NET)(9310283790)(RESPONDENT) TUSHAR SANNU, MOHABBAT(ADV.TUSHARSANNU@GMAIL.COM, J9810559536@GMAIL.COM, MOHABBAT690@GMAIL.COM)()(RESPONDENT) SAYED SAIFALI JAFRI(SAYEDSAIF591@GMAIL.COM)(9540336973)(PETITIONER) TUSHAR SANNU DAHIYA(ADV.TUSHARSANNU@GMAIL.COM)(9171677488)(RESPONDENT) PARITOSH BUDHIRAJA(PARITOSHBUDHIRAJA@GMAIL.COM)(9810100237)(RESPONDENT)		

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prakash.aggarwal@dhc.nic.in

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
1	CM APPL. 16743/2025 REVIEW PET. 167/2025 In W.P.(C)-3526/2019(Disposed off case)	AMIT KUMAR SHARMA AND ORS. V/s GOVT. OF NCT DELHI AND ORS.	U. SRIVASTAVA, AVNISH AHLAWAT	
		OTHER DETAILS OF ADVOCATES: SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
AFTER NOTICE MISC. MATTERS				
2	CM APPL. 68666/2024 In W.P.(C)-3275/2023(Disposed off case)	ALKA NIMBHORKAR V/s UNION OF INDIA AND ORS.	MAHESH KUMAR BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: M.K. BHARDWAJ(MAHESHKB75@GMAIL.COM)(9213781975)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) M K BHARDWAJ(MAHESHKB75@GMAIL.COM)(9213781975)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) KIRTIMAN SINGH(KIRTIMANSINGH.OFFICE@GMAIL.COM)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
1	CM APPL. 20106/2025 CM APPL. 20107/2025 REVIEW PET. 207/2025 In W.P.(C)-7241/2020(Disposed off case)	VIJAY KAUSHIK V/s COMMISSIONER OF POLICE	SAAHILA LAMBA, ANKUR CHHIBBER	
		OTHER DETAILS OF ADVOCATES: SAAHILA LAMBA(SAAHILALAMBA@GMAIL.COM)(9818153010)(PETITIONER) SAAHILA LAMBA (SAAHILALAMBA@GMAIL.COM)(9818153010)(PETITIONER) SAAHILA LAMBA(SAAHILALAMBA@GMAIL.COM)(9818153010)(PETITIONER) MS. AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(9810134741)(RESPONDENT) MS. AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(9810134741)(RESPONDENT)		

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
AFTER NOTICE MISC. MATTERS				
1	CM APPL. 1231/2025 REVIEW PET. 9/2025 In W.P.(C)-12208/2023(Disposed off case)	SANTOSH KUMAR SAHU, EX CPL 742598-N V/s UNION OF INDIA & ORS.	SHAILJA KULSHRESHTHA, RISHABH CHARANLAL SAHU	
		OTHER DETAILS OF ADVOCATES: SURESH TRIPATHY(SURESHTRIPATHY65@GMAIL.COM)(9810269115)(PETITIONER) VIPIN SHARMA(SHARMAVIPIN1086@GMAIL.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) RISHABH SAHU(RISHABH@SAHULEGAL.COM)(9910055066)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
2	CM APPL. 16468/2025 REVIEW PET. 157/2025 In W.P.(C)-12284/2023(Disposed off case)	RADHA KRISHAN SAHOO, EX CPL 742467-A V/s UNION OF INDIA & ORS.	SHAILJA KULSHRESHTHA, VIDUR DWIVEDI, VIDUR DWIVEDI, ANSHUMAN MEHROTRA	
		OTHER DETAILS OF ADVOCATES: SURESH TRIPATHY(SURESHTRIPATHY65@GMAIL.COM)(9810269115)(PETITIONER) VIPIN SHARMA(SHARMAVIPIN1086@GMAIL.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) AMIT GUPTA(AMITGUPTA0764@GMAIL.COM)(9711326509)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) VIDUR DWIVEDI(VIDUR.DWIVEDI91@GMAIL.COM)(9717116963)(PETITIONER) ANSHUMAN MEHROTRA(ADVANSHUMANMEHROTRA@GMAIL.COM)(9582597616)(PETITIONER)		
PART-HEARD MATTERS				
3	CRL.A.-600/2023 CRL.M.A. 875/2025	SHABIR AHMED SHAH V/s NATIONAL INVESTIGATION AGENCY	MUGDHA, ATUL KUMAR SRIVASTAV	
		OTHER DETAILS OF ADVOCATES: MUGDHA (ADVMUGDHA98@GMAIL.COM)(9810025572)(PETITIONER) AKSHAI MALIK(AKSHAIMALIK.SPP.NIA@GMAIL.COM)()(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NIA-10/2017) W.P.(CRL) 2707/2018 FILED BY NAVAL KISHORE KAPOOR (DISPOSED ON : 2018-09-11) CRL.A. 768/2018 FILED BY ZAHOOR AHMAD SHAH WATALI (DISPOSED ON : 2018-09-13) CRL.A. 615/2019 FILED BY NAVAL KISHORE KAPOOR (DISPOSED ON : 2019-05-28) CRL.A. 2/2020 FILED BY NAVAL KISHORE KAPOOR (DISPOSED ON : 2025-03-12) CRL.A. 369/2022 FILED BY MASARAT ALAM BHAT (D. OF HEARING : 2025-05-14) W.P.(CRL) 2321/2022 FILED BY ALTAF AHMAD SHAH (DISPOSED ON : 2022-10-03) CRL.A. 27/2023 FILED BY SHABIR AHMED SHAH (DISPOSED ON : 2023-01-09)

				CRL.A. 118/2023 FILED BY NAYEEM AHMAD KHAN (DISPOSED ON : 2025-04-09) **CRL.A. 276/2023 FILED BY ZAHOOR AHMAD SHAH WATALI (D. OF HEARING : 2025-05-14)** **CRL.A. 379/2023 FILED BY NAYEEM AHMAD KHAN (D. OF HEARING : 2025-05-14)** **CRL.A. 478/2023 FILED BY NAYEEM AHMAD KHAN (DISPOSED ON : 2024-12-19)** **CRL.A. 436/2023 FILED BY STATE (NATIONAL INVESTIGATION AGENCY) (D. OF HEARING : 2025-05-08)** **W.P.(CRL) 363/2024 FILED BY MOHAMMAD YASIN MALIK (DISPOSED ON : 2024-02-14)** **CRL.A. 933/2024 FILED BY BASHIR AHMAD BHAT (D. OF HEARING : 2025-04-29)** **W.P.(CRL) 3510/2024 FILED BY MOHAMMAD YASIN MALIK (D. OF HEARING : 2025-07-30)** **W.P.(CRL) 3651/2024 FILED BY SHABBIR SHAH (D. OF HEARING : 2025-05-22)** **CRL.A. 1154/2024 FILED BY MEHRAJUDDIN KALWAL (D. OF HEARING : 2025-04-23)** **CRL.REV.P. 1374/2024 FILED BY STATE (THROUGH DIRECTOR GENERAL, PRISONS) (D. OF HEARING : 2025-04-25)** **W.P.(CRL) 233/2025 FILED BY ABDUL RASHID SHEIKH (DISPOSED ON : 2025-02-24)** **CRL.A. 299/2025 FILED BY ABDUL RASHID SHEIKH (DISPOSED ON : 2025-03-25)** **P.S.-FIR NO. :(NIA-10/2017)**
4	**W.P.(C)-7381/2024**	**MAJ GEN H DHARMARAJAN, PVSM AVSM, SM VSM (RETD.) V/s UNION OF INDIA & ORS.**	**SUDHANSHU SHEKHAR PANDEY, DHRUV DWIVEDI**	
		OTHER DETAILS OF ADVOCATES: S S PANDEY(SSPANDEYASSOCIATES@GMAIL.COM)(9968319917)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) DHRUV DWIVEDI(DHRUV.DWIVEDI@GMAIL.COM)(9999653945)(PETITIONER)		
5	**W.P.(C)-7597/2024 CM APPL. 31559/2024**	**UNION OF INDIA AND ORS V/s HAV KEDAR KIRANKUMAR UDHAV(RETD)**	**NAND KISHORE AGGARWAL**	
		OTHER DETAILS OF ADVOCATES: N. K. AGARWAL(ADVNKAGARWAL@GMAIL.COM)(9818342898)(PETITIONER) MANOK GUPTA(MANOJKRGUPTA@YAHOO.COM)()(RESPONDENT)		
6	**W.P.(C)-14414/2024 CM APPL. 60437/2024**	**UNION OF INDIA & ORS. V/s SGT KAMAL KUMAR (RETD) (SERVICE NO 797331)**	**PREMTOSH KUMAR MISHRA**	
		OTHER DETAILS OF ADVOCATES: PREMTOSH KUMAR MISHRA(PREMTOSH@GMAIL.COM)(9818727744)(PETITIONER) KAMAL KUMAR PAL(KAMALKUMARPAL13@GMAIL.COM)(0)(RESPONDENT)		
7	**W.P.(C)-16618/2024 CM APPL. 70341/2024 CM APPL. 72802/2024**	**HARVINDER SINGH SIKKA & ORS. V/s UNION OF INDIA & ORS.**	**HARSHIT KHANDUJA**	
		OTHER DETAILS OF ADVOCATES: DEVIKA MOHAN(DEVIKAMOHAN6@GMAIL.CO)(9560044698)(PETITIONER) UNION OF INDIA, SECY EXP, SECY MCA, IBBI(UOIDHC@GMAIL.COM, SECYEXP@NIC.IN, SECY.MCA@NIC.IN, CHAIRPERSON@IBBI.GOV.IN)(1123384193)(RESPONDENT) SIKKA, ASIA PRAGATI, ORBIS FINANCIAL(CS@SIKKA.IN, CONTACT@ASIAPRAGATI.COM, TRUSTEESHIP@ORBISFINANCIAL.IN)(0)(RESPONDENT) DEVIKA MOHAN AND HARSHIT KHANDUJA D(DEVIKAMOHAN6@GMAIL.COM)(9560044698)(PETITIONER) SECY EXP (SECYEXP@NIC.IN,SECY.MCA@NIC.IN, CHAIRPERSON@IBBI.GOV.IN, CS@SIKKA.IN)(0)(RESPONDENT)		

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FOR ADMISSION				
1	FAO(OS)-28/2025 CM APPL. 12652/2025	KRISHAN KUMAR ANR ANR V/s M/S SHAKUNTLA AGENCY PVT LTD AND ORS	PRAVEEN SURI	
		OTHER DETAILS OF ADVOCATES:		
2	MAT.APP.(F.C.)-64/2025 CM APPL. 9514/2025 CM APPL. 9515/2025 CM APPL. 9516/2025 CM APPL. 9562/2025	SMT. MADHU BALA V/s SHRI NAFAY SINGH	KANHAIYA SINGHAL	
		OTHER DETAILS OF ADVOCATES: NIVEDITA TIWARI(PRASANASINGHAL@GMAIL.COM)(9718648725)(PETITIONER) DVANSHIKA(DVANSHIKA@GMAIL.COM)(0)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
3	EFA(OS)-22/2017 CM APPL. 13308/2023	DWIPANJALI ROY V/s DR. BISWAJIT CHAUDHURI & ORS	M L SHARMA, SARBAJIT ROY, VISHAL BAKSHI, P K AGRAWAL, AKUL MEHANDRU, AJAY KOHLI, ZAMEER AHMAD, MAULIK KHURANA	
		OTHER DETAILS OF ADVOCATES: SARBAJIT ROY(SROY.MB@GMAIL.COM)(9953586513)(PETITIONER) TANMAYA MEHTA (TANMAYAMEHTA@GMAIL.COM)()(RESPONDENT) PJAUHAR(PJAUHAR2009@GMAIL.COM)()(RESPONDENT) AKUL MEHANDRU(AKUL.MEHANDRU@GMAIL.COM)()(RESPONDENT) MANOHAR LAL SHARMA(MLSCOURT2@GMAIL.COM)()(RESPONDENT) KIRTIMAN SINGH(KIRTIMANSINGH.OFFICE@GMAIL.COM)()(RESPONDENT) CHIRAJIT ROY(CHIRAJIT.ROY@GMAIL.COM)()(RESPONDENT) REYHANCHAUDHURI(REYHANCHAUDHURI@HOTMAIL.COM)()(RESPONDENT) HC(HC@HIMAVAT.COM)()(RESPONDENT) SUIPOTENS(SUIPOTENS@YAHOO.CO.IN)()(RESPONDENT) NEW ZEALAND NOMAD(NEWZEALANDNOMAD@GMAIL.COM)()(RESPONDENT) SUDEEP SINGH(SUDEEP.SINGH1983@GMAIL.COM)()(RESPONDENT) AKUL MEHANDRU(AKUL.MEHANDRU@GMAIL.COM)(9873730409)(PETITIONER) AJAY KOHLI(KOHLIAJAY1@GMAIL.COM)(9910087765)(PETITIONER) AJAY KOHLI(KOHLIAJAY1@GMAIL.COM)(9910087765)(PETITIONER) AJAY KOHLI(KOHLIAJAY1@GMAIL.COM)(9910087765)(PETITIONER) ZAMEER AHMAD (ZAMEERLEGAL9@GMAIL.COM)(9873039149)(PETITIONER) MAULIK KHURANA(MAULIKKHURANA.OFFICE@GMAIL.COM)(9871221149)(RESPONDENT)		

4	FAO(OS)-289/2016 WITH RFA(OS) 258/2017 RFA(OS) 82/2016	HEMANT KUMAR & ANR V/s SATYA DEV BHARREL & ORS	MADAN LAL SHARMA, GHAN SHYAM VASISHT, M K VASISHT, GHAN SHYAM VASISHT AND M K VASISHT, GHAN SHYAM VASHIST, M K VASHIT	
		OTHER DETAILS OF ADVOCATES:		
5	RFA(OS)-82/2016 WITH FAO(OS) 289/2016 FAO(OS) 258/2017	HEMANT KUMAR & ANR V/s SATYA DEV BHARREL & ORS	MADAN LAL SHARMA, GHAN SHYAM VASISHT AND M K VASISHT, GHAN SHYAM VASISHT, M K VASHISHT	
		OTHER DETAILS OF ADVOCATES:		
6	FAO(OS)-258/2017	SATYA DEV BHARAL V/s KRISHN DEV BHARAL & ORS	MADAN LAL SHARMA, S K BHADURI, GHAN SHYAM VASISHT, M K VASISHT	
		OTHER DETAILS OF ADVOCATES:		
7	MAT.APP.(F.C.)-73/2024 CM APPL. 13640/2024	GUNJAN JAIN V/s NITIN JAIN	SIDDHARTH CHAUDHARY, RAMNEEK MISHRA	
		OTHER DETAILS OF ADVOCATES: SIDDHARTH CHAUDHARY (ADVOCATESIDDARTHCHAUDHARY@GMAIL.COM)(9999778262)(PETITIONER) RAMNEEK MISHRA(RAMNEEK87MISHRA@GMAIL.COM)(9811945115)(RESPONDENT)		
8	MAT.APP.(F.C.)-334/2024 CM APPL. 60642/2024	SMT POONAM GUPTA V/s SH PARVEEN KUMAR GUPTA	ASHOK KUMAR DHIRYAN	
		OTHER DETAILS OF ADVOCATES: ASHOK KUMAR DHIRYAN(ASHOK111182@GMAIL.COM)(9871773326)(PETITIONER)		
9	MAT.APP.(F.C.)-39/2025 CM APPL. 5207/2025	SAKSHI NAGRATH V/s TARUN ARORA	PRASHANT MENDIRATTA	
		OTHER DETAILS OF ADVOCATES: PRASHANT MENDIRATTA (PMLAWCHAMBERS@GMAIL.COM)(9811182500)(PETITIONER) TARUN(TARUNARORA@HOTMAIL.CO.UK)(0)(RESPONDENT)		
10	RFA(OS)-41/2024 CM APPL. 45935/2024 CM APPL. 45937/2024	VIJENDER SINGH & ORS. V/s SANTOSH YADAV & ORS.	SANTOSH KUMAR SAHU, AAKANKSHA KAUL	
		OTHER DETAILS OF ADVOCATES: VIKAS GOYAL & MUKESH(ADV.VIKAS73@GMAIL.COM)(8588827669)(PETITIONER) DEFCOL(A445DEFCOL@GMAIL.COM)(0)(RESPONDENT) VIDIT(ADV_VIDITGUPTA@YAHOO.COM)(0)(RESPONDENT) ABHIMANY(ABHIMANYUWALIA@GMAIL.COM)(0)(RESPONDENT) AAKANKSHA KAUL(AAKANKSHAKAUL154@GMAIL.COM)(9818131566)(RESPONDENT)		
11	W.P.(C)-2735/2011	STATE OF GUJRAT V/s KULDIP N SHARMA & ORS	ARUN BHARDWAJ, HEMANTIKA WAHI, S.M. ARIF, VARINDER KR SHARMA, SUNIL FERNANDES, NUPUR KUMAR	
		OTHER DETAILS OF ADVOCATES: NUPUR KUMAR(NUPURKUMAR01@GMAIL.COM)(8860692939)(RESPONDENT)		
12	W.P.(C)-7917/2018	UNION OF INDIA & ORS V/s NAVNEET KUMAR	ARUN BHARDWAJ, RV SINHA	
		OTHER DETAILS OF ADVOCATES: ARUN BHARDWAJ()(9990390260)(PETITIONER)		
13	W.P.(C)-11882/2019 CM APPL. 46946/2024	TRISH PAL AND ORS. V/s UNION OF INDIA AND ORS.	MRS. KAWALJIT KOCHAR, DEEPANSHU, ARIJEET SINGH	
		OTHER DETAILS OF ADVOCATES: MRS. KAWALJIT KOCHAR()(9810391911)(PETITIONER) KAWALJIT KOCHAR(KAWALJITKOCHAR@GMAIL.COM)(9810391911)(PETITIONER) M.F. PHILIP, ARJEET SINGH, UNION OF INDIA(PHILIPMATHEW123@GMAIL.COM, ARIJEETSINGH@OUTLOOK.COM, UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
14	W.P.(C)-14470/2024 CM APPL. 60656/2024	GOVT OF NCT OF DELHI & ANR. V/s ANKIT KUMAR	PREMTOSH KUMAR MISHRA	
		OTHER DETAILS OF ADVOCATES: PREMTOSH KUMAR MISHRA(PREMTOSH@GMAIL.COM)(9818727744)(PETITIONER) RAJESH(RAJESH.CHAUHAN1107@GMAIL.COM)(0)(RESPONDENT)		
15	W.P.(C)-16727/2024 CM APPL. 70733/2024	DELHI SUBORDINATE SERVICES SELECTION BOARD (DSSSB) AND ANR. V/s PARAS GOEL	SUJEET KUMAR MISHRA	
		OTHER DETAILS OF ADVOCATES: SUJEET KUMAR		

		MISHRA(SKMISHRALEGALASSOCIATES@GMAIL.COM)(0)(PETITIONER) AMIT ANAND(AMITANANDADVOCATE@GMAIL.COM)(0)(RESPONDENT)		
FOR FINAL HEARING				
16	**W.P.(C)-12493/2022** **CM APPL. 37718/2022**	**MOHAN JHA** **V/s UNION OF INDIA & ORS.**	**RAGHAVENDRA MOHAN BAJAJ**	
		OTHER DETAILS OF ADVOCATES: **RAGHAVENDRA MOHAN** **BAJAJ(OFF.RMB@GMAIL.COM)(9810048083)(PETITIONER)** **UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)**		

COURT NO. 05
HON'BLE MR.JUSTICE C.HARI SHANKAR
HON'BLE MS.JUSTICE JYOTI SINGH
HON'BLE MR.JUSTICE AJAY DIGPAUL

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cmnijeshnair@gmail.com

vikram.224@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CONNECTED MATTERS (ANMM)				
1.	W.P.(C)-84/2019 WITH W.P.(C) 382/2019 W.P.(C) 383/2019 W.P.(C) 386/2019 W.P.(C) 387/2019 W.P.(C) 3448/2019 W.P.(C) 3464/2019 W.P.(C) 390/2019 W.P.(C) 388/2019 W.P.(C) 389/2019 W.P.(C) 3425/2019 W.P.(C) 85/2019 W.P.(C) 87/2019 W.P.(C) 104/2019 W.P.(C) 108/2019 W.P.(C) 174/2019 W.P.(C) 368/2019 W.P.(C) 372/2019 W.P.(C) 381/2019	JAI MANGAL RAI V/s UNION OF INDIA AND ORS.	ANKUR CHHIBBER	
		OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER()(9810082847)(PETITIONER)		
2.	W.P.(C)-104/2019	INSPECTOR (GD) LAXMAN V/s UNION OF INDIA AND ORS.	ANKUR CHHIBBER	
		OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER()(9810082847)(PETITIONER)		
3.	W.P.(C)-108/2019	INSPECTOR (GD) SANJAY KUMAR PANDEY V/s UNION OF INDIA AND ORS.	ANKUR CHHIBBER	
		OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER()(9810082847)(PETITIONER)		

4.	W.P.(C)-174/2019	INSPECTOR (GD) MANOJ KUMAR SINGH V/s UNION OF INDIA AND ORS.	ANKUR CHHIBBER	
		OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER()(9810082847)(PETITIONER)		
5.	W.P.(C)-3425/2019	INSP (GD) JYOTIRMOY PAUL V/s UNION OF INDIA AND ORS.	ANKUR CHHIBBER	
		OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER()(9810082847)(PETITIONER)		
6.	W.P.(C)-3448/2019	INSPECTOR (GD) RAM CHANDRA CHAUDHARY V/s UNION OF INDIA AND ORS.	ANKUR CHHIBBER	
		OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER()(9810082847)(PETITIONER)		
7.	W.P.(C)-3464/2019	INSP (GD) AMBIKESH CHOUDHARY V/s UNION OF INDIA AND ORS.	ANKUR CHHIBBER	
		OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER()(9810082847)(PETITIONER)		
8.	W.P.(C)-368/2019	INSPECTOR (GD) MUKESH KUMAR SINHA V/s UNION OF INDIA AND ORS.	ANKUR CHHIBBER	
		OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER()(9810082847)(PETITIONER)		
9.	W.P.(C)-372/2019	INSPECTOR (GD) NARSU NAIDU BHAIRI V/s UNION OF INDIA AND ORS.	ANKUR CHHIBBER	
		OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER()(9810082847)(PETITIONER)		
10.	W.P.(C)-381/2019	INSPECTOR (GD) SANJAY KUMAR V/s UNION OF INDIA AND ORS.	ANKUR CHHIBBER	
		OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER()(9810082847)(PETITIONER)		
11.	W.P.(C)-382/2019	INSPECTOR (GD) SANDEEP SIYAG V/s UNION OF INDIA & ORS	ANKUR CHHIBBER	
		OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER()(9810082847)(PETITIONER)		
12.	W.P.(C)-383/2019	INSPECTOR (GD) RANJEET KUMAR V/s UNION OF INDIA & ORS	ANKUR CHHIBBER	
		OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER()(9810082847)(PETITIONER)		
13.	W.P.(C)-386/2019	INSPECTOR (GD) ASHISH KHARI V/s UNION OF INDIA AND ORS.	ANKUR CHHIBBER	
		OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER()(9810082847)(PETITIONER)		
14.	W.P.(C)-387/2019	INSPECTOR (GD) RAJENDRA SINGH V/s UNION OF INDIA AND ORS.	ANKUR CHHIBBER	
		OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER()(9810082847)(PETITIONER)		
15.	W.P.(C)-388/2019	INSPECTOR (GD) RAM PRAVESH SINGH V/s UNION OF INDIA & ORS	ANKUR CHHIBBER	
		OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER()(9810082847)(PETITIONER)		
16.	W.P.(C)-389/2019	INSPECTOR (GD) DHARAM PAL V/s UNION OF INDIA AND ORS.	ANKUR CHHIBBER	
		OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER()(9810082847)(PETITIONER)		
17.	W.P.(C)-390/2019	INSPECTOR (GD) ASHUTOSH OJHA V/s UNION OF INDIA AND ORS.	ANKUR CHHIBBER	
		OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER()(9810082847)(PETITIONER)		
18.	W.P.(C)-85/2019	INSPECTOR (GD) ARUN KUMAR SINGH V/s UNION OF INDIA AND ORS.	ANKUR CHHIBBER	
		OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER()(9810082847)(PETITIONER)		
19.	W.P.(C)-87/2019	INSPECTOR (GD) PRABHAT KR. SHAHI V/s UNION OF INDIA AND ORS.	ANKUR CHHIBBER	

		OTHER DETAILS OF ADVOCATES: **ANKUR CHHIBBER()(9810082847)(PETITIONER)**		
20.	**W.P.(C)-3427/2019**	**INSPECTOR (GD)MAHENDRA MANDIWAL** **V/s UNION OF INDIA AND ORS.**	**ANKUR CHHIBBER**	
		OTHER DETAILS OF ADVOCATES: **ANKUR CHHIBBER()(981082847)(PETITIONER)**		

COURT NO. 05
HON'BLE MR.JUSTICE C.HARI SHANKAR
HON'BLE MR.JUSTICE AMIT MAHAJAN

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cmpooja.dhc@gov.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FOR ADMISSION				
1	CM APPL. 8497/2025 In W.P.(C)-60/2025 (Disposed off case)	NAVODAYA VIDYALAYA SAMITI V/s NIDHI RANI AND ORS	ASHOK KUMAR PODDAR, AVINASH	
		OTHER DETAILS OF ADVOCATES: ASHOK KUMAR PODDAR(AKPODDAR.ADV@GMAIL.COM)(9999916638)(PETITIONER) NIDHI, KAPIL, VISHAL(RANINIDHI531@GMAIL.COM, KAPILNCERT29@GMAIL.COM, VISHALJANAGIDALOD@GMAIL.COM)(0)(RESPONDENT) RASHMI, SHREYA, PRATIBHA(RASHMIGANG123@GMAIL.CO, SHREYAMALVIYA1996@GMAIL.CO, PRATIBHA94168@GMAIL.COM)(0)(RESPONDENT) RITU SHARMA, DEEPTY, SAVAN(RITUSHARMA12SEP@GMAIL.COM, DEEPTY.MAHAWAR.52@GMAIL.COM, SAVANJMD@GMAIL.COM)(0)(RESPONDENT) ANNU RAI, AVINASH PATEL(ANNURAI0007@GMAIL.COM, AVINASH4068@GMAIL.COM)(0)(RESPONDENT)		

COURT NO. 05
HON'BLE MR.JUSTICE C.HARI SHANKAR
HON'BLE MR. JUSTICE ANISH DAYAL

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cmatishgoel@gmail.com

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
AFTER NOTICE MISC. MATTERS				
1	CM APPL. 28104/2024 REVIEW PET. 209/2024 In W.P.(C)-6466/2013 (Disposed off case)	SANGAM VIHAR VIKAS MANCH V/s UNION OF INDIA & ORS	RAMA SHANKER, UDIT MALIK, S.K.TRIPATHI, DHANESH RELAN	
		OTHER DETAILS OF ADVOCATES: RAMA SHANKER(RAMASHANKER15@YAHOO.COM)()(PETITIONER) UDIT MALIK(UDITGNCTD@GMAIL.COM)(9811981128)(RESPONDENT) SR LAW(SRLAWOADMN@DDA.ORG.IN)()(RESPONDENT) UNION OF INDIA, PSTOLG, DIRDHS, DIVCOM(UOIDHC@GMAIL.COM, PSTOLG.DELHI@NIC.IN, DIRDHS@NIC.IN, DIVCOM@NIC.IN)()(RESPONDENT)		

COURT NO. 05
HON'BLE MR.JUSTICE C.HARI SHANKAR
HON'BLE MR.JUSTICE GIRISH KATHPALIA

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manish.prasad@dhc.nic.in

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FOR ADMISSION				
1	CM APPL. 1395/2025 CM APPL. 1396/2025 CM APPL. 1397/2025 REVIEW PET. 13/2025 In LPA-889/2024(Disposed off case)	DELHI TRANSPORT CORPORATION V/s ASHOK KUMAR	MANISHA TYAGI	
		OTHER DETAILS OF ADVOCATES: MANISHA TYAGI(MANISHATYAGI_LAW@YAHOO.COM)(9811007270)(PETITIONER) KAMLESH(KAMLESH.LEGALAID@GMAIL.COM)(0)(RESPONDENT) MANISHA TYAGI(MANISHKAUSHIK.LAW@GMAIL.COM)(9811007270)(PETITIONER) KAMLESH(KAMLESH.LEGALAID@GMAIL.COM)(0)(RESPONDENT)		

COURT NO. 05
DIVISION BENCH-V
HON'BLE MR.JUSTICE C.HARI SHANKAR
HON'BLE MR.JUSTICE AJAY DIGPAUL

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1	RFA(OS)(COMM)-35/2019 CM APPL. 40896/2019	M/S R S SALES CORPORATION V/s ADITYA BIRLA NUVO LTD & ORS	B P SINGH DHAKRAY, CHIRAG AHLUWALIA	
		OTHER DETAILS OF ADVOCATES: B P SINGH DHAKRAY()(9910928996)(PETITIONER) CHIRAG AHLUWALIA(ADVCHIRAGAHLUWALIA@GMAIL.COM)(9369857033)(RESPONDENT)		
2	CM APPL. 50127/2019 REVIEW PET. 478/2019 In W.P.(C)-10877/2016(Disposed off case)	N. SHYAMCHAND MEETEI V/s UNION OF INDIA & ORS	ANKUR CHHIBBER, RAJESH KUMAR	
		OTHER DETAILS OF ADVOCATES: RAJESH KUMAR()(9891235156)(RESPONDENT)		
3	W.P.(C)-6286/2018	EX. CT./DVR. BANSI LAL V/s UNION OF INDIA AND ORS.	U. SRIVASTAVA, SANGITA RAI	
		OTHER DETAILS OF ADVOCATES: U. SRIVASTAVA()(9312220571)(PETITIONER)		
4	W.P.(C)-13145/2018 CM APPL. 34142/2024	BHATERI DEVI V/s UNION OF INDIA AND ORS.	SAAHILA LAMBA, SHRAM VIR VATS	
		OTHER DETAILS OF ADVOCATES: SAAHILA LAMBA()(9818153010)(PETITIONER) SHRAM VIR VATS(VATSADVOCATE1978@GMAIL.COM)(9818365011)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) SHRAM VIR VATS(VATSADVOCATE1978@GMAIL.COM)(9711881260)(PETITIONER)		
5	W.P.(C)-3256/2021	PAWAN KUMAR V/s UNION OF INDIA & ORS	AMIT NAHATA	
		OTHER DETAILS OF ADVOCATES: AMITNAHATA(ADVAMITNAHATA@GMAIL.COM)(9212545664)(PETITIONER)		

		AMIT NAHATA()(9212545664)(PETITIONER) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)		
6	W.P.(C)-2758/2022	JAGDISH KAUR V/s UNION OF INDIA AND ORS	MAHESH KUMAR BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: M.K. BHARDWAJ(MAHESHKB75@GMAIL.COM)(9210951550)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
7	W.P.(C)-10517/2022	EX. CONST (CREW) SHARAD DIXIT V/s UNION OF INDIA AND ORS	AJIT KUMAR KAKKAR	
		OTHER DETAILS OF ADVOCATES: AJIT KAKKAR AND ASSOCIATES(ADMIN@AJITKAKKAR.COM)(9958006409)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) HSHSO(HSHSO@NIN.IN, EDPDTE@BSF.NIC.IN)()(RESPONDENT)		
8	W.P.(C)-5067/2023	KULDEEP SAINI V/s UNION OF INDIA, THROUGH SECRETARY, MINISTRY OF HOME AFFAIRS & ORS.	MOHIT SAINI, MOHIT SAINI	
		OTHER DETAILS OF ADVOCATES: MOHIT SAINI(MOHITSAINI.ADVOCATE@GMAIL.COM)(8808924303)(PETITIONER)		
9	W.P.(C)-12774/2023	RANBIR SINGH DAGAR AND OTHERS V/s UNION OF INDIA AND OTHERS	SUNIL KUMAR	
		OTHER DETAILS OF ADVOCATES: SUNIL KUMAR & ASSOCIATES(SUNIL.LAWYER@GMAIL.COM)(9811092792)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		
10	W.P.(C)-14332/2023	M GADIGACHALAM V/s UNION OF INDIA & ORS.	ABHAY KUMAR BHARGAVA	
		OTHER DETAILS OF ADVOCATES: MR. ABHAY KUMAR BHARGAVA (ABHAYBHARGAVA84@GMAIL.COM)(9015543437)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT)		
11	W.P.(C)-14552/2023	RAMESH CHANDER V/s UNION OF INDIA & ANR.	SURENDER SINGH HOODA	
		OTHER DETAILS OF ADVOCATES: SURENDER SINGH HOODA(SSHOODA65@GMAIL.COM)(9868280166)(PETITIONER) UNION OF INDIA, BSF(UOIDHC@GMAIL.COM, JSCPG-MHA@NIC.IN, DGBSF@BSF.NIC.IN)(1123384193)(RESPONDENT)		
12	W.P.(C)-16453/2023	SHATRUGHANA PINGUA V/s UNION OF INDIA & ORS.	SAAHILA LAMBA	
		OTHER DETAILS OF ADVOCATES: SAAHILA LAMBA(SAAHILALAMBA@GMAIL.COM)(9818153010)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT)		
13	W.P.(C)-3518/2024	AWANISH CHANDRA MISHRA V/s DELHI HIGH COURT THROUGH ITS REGISTRAR GENERAL AND ANR	ANKUR CHHIBBER	
		OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER(ANKURCHHIBER@GMAIL.COM)(9810082847)(PETITIONER) GNCTD(SCSERVICESGNCTD@GMAIL.COM)()(RESPONDENT) ANU(ANU@BAGAI.CO.IN)()(RESPONDENT)		
14	W.P.(C)-4828/2024	RAJESH KUMAR V/s UNION OF INDIA AND ORS	ANKUR CHHIBBER	
		OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER(ANKURCHHIBER@GMAIL.COM)(9810082847)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		
15	W.P.(C)-4897/2024	RAVI KUMAR V/s UNION OF INDIA AND ORS	ANKUR CHHIBBER	
		OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER(ANKURCHHIBER@GMAIL.COM)()(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		
16	W.P.(C)-5601/2024	AJAY SHARMA V/s UNION OF INDIA, MINISTRY OF HOME AFFAIRS & ORS.	BHANU GUPTA	
		OTHER DETAILS OF ADVOCATES: BHANU GUPTA()(9811957277)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		

17	W.P.(C)-10041/2024	MEENA DEVI V/s UNION OF INDIA AND ANOTHER	AZAD KHOKHER	
		OTHER DETAILS OF ADVOCATES: AZAD KHOKHER(ADVAZAD95@GMAIL.COM)(9891650809)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) PRAVEEN DOONGA(EKIOSK15DHC@GMAIL.COM)(0)(RESPONDENT)		
18	W.P.(C)-15554/2024	COMMODORE PRAVEEN KUMAR SINGH (RETD) (50935 K) V/s UNION OF INDIA AND ORS	AJIT KUMAR KAKKAR	
		OTHER DETAILS OF ADVOCATES: AJIT KAKKAR & ASSOCIATES(ADMIN@AJITKAKKAR.COM)(9958006409)(PETITIONER) UNION OF INDIA, PRONAVY(UOIDHC@GMAIL.COM, PRONAVY.DPRMOD@NIC.IN)(1123384193)(RESPONDENT)		
PART-HEARD MATTERS				
19	W.P.(C)-11725/2016	AZAD SINGH KHANDSAIYA & ORS. V/s UNION OF INDIA & ORS.	TINU BAJWA, ARJUN NATARAJAN, NAVEEN R NATH, HETU ARORA SETHI	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: HETU ARORA SETHI(HETUARORASETHIADV@GMAIL.COM)(9810368590)(PETITIONER)		
20	W.P.(C)-183/2018	DELHI TRANSPORT CORPORATION V/s SHIV RAJ MEENA	L.K. PASSI & RAVI KUMAR, SRIPARNA CHATTERJEE	Listing Remarks: AT 2:30PM
		OTHER DETAILS OF ADVOCATES: L.K. PASSI & RAVI KUMAR()(9910893865)(PETITIONER)		
21	W.P.(C)-7078/2019 CM APPL. 29481/2019 CM APPL. 11064/2025	THE GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI & ORS V/s MADAN PAL	ZOHEB HOSSAIN, VINAY YADAV	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: ZOHEB HOSSAIN()(9999711099)(PETITIONER) VINAY YADAV(ADVOCATEVINAY.SPC@GMAIL.COM)(8447735510)(PETITIONER) ANIL SINGHAL(ANILSINGALWPN@YAHOO.COM)(0)(RESPONDENT)		
22	W.P.(C)-2117/2025 CM APPL. 10024/2025 CM APPL. 10025/2025 CM APPL. 10026/2025 WITH W.P.(C) 2146/2025 W.P.(C) 2148/2025 W.P.(C) 2174/2025	PAWAN SHARMA AND ORS. V/s GOVERNMENT OF NCT OF DELHI AND ORS.	HETVI K PATEL	Listing Remarks: AT 2:30PM
		OTHER DETAILS OF ADVOCATES: HETVI PATEL(HETVI75@GMAIL.COM)(9925553000)(PETITIONER) AVNISH AHLAWAT, GNCTD, UNION OF INDIA(AVNISH@AHLAWATASSOCIATIES.IN, SCSERVICESGNCTD@GMAIL.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
23	W.P.(C)-2146/2025 CM APPL. 10096/2025 CM APPL. 10097/2025 CM APPL. 10098/2025	NARENDRA SHARMA AND ORS. V/s GOVERNMENT OF NCT DELHI AND ANR.	HETVI K PATEL	Listing Remarks: AT 2:30PM
		OTHER DETAILS OF ADVOCATES: HETVI PATEL(HETVI75@GMAIL.COM)(9925553000)(PETITIONER) AVNISH AHLAWAT, GNCTD, UNION OF INDIA(AVNISH@AHLAWATASSOCIATIES.IN, SCSERVICESGNCTD@GMAIL.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
24	W.P.(C)-2148/2025 CM APPL. 10101/2025 CM APPL. 10102/2025 CM APPL. 10103/2025	VIKAS YADAV AND ORS V/s GOVERNMENT OF NCT DELHI AND ANR	HETVI K PATEL	Listing Remarks: AT 2:30PM
		OTHER DETAILS OF ADVOCATES: HETVI PATEL(HETVI75@GMAIL.COM)(9925553000)(PETITIONER) AVNISH, GNCTD, UNION OF INDIA(AVNISH@AHLAWATASSOCIATIES.IN, SCSERVICESGNCTD@GMAIL.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
25	W.P.(C)-2174/2025 CM APPL. 10277/2025 CM APPL. 10278/2025 CM APPL. 10279/2025	ANGOM SUNANDA DEVI AND ORS. V/s GOVERNMENT OF NCT DELHI AND ANR.	HETVI K PATEL	Listing Remarks: AT 2:30PM
		OTHER DETAILS OF ADVOCATES: HETVI PATEL/ PAUL KALAI(HETVI75@GMAIL.COM)(9925553000)(PETITIONER) SANTOSH KUMAR TRIPATHI, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT)		

COURT NO. 34
DIVISION BENCH-VI
HON'BLE MR.JUSTICE SUBRAMONIUM PRASAD
HON'BLE MR.JUSTICE HARISH VAIDYANATHAN SHANKAR

NOTE: IN CASE LEARNED COUNSELS FOR THE PARTIES WISH TO RELY UPON SOME PLEADINGS/DOCUMENTS/SUBMISSIONS/JUDGMENTS, THEY ARE DIRECTED TO FILE THE SAME DURING THE COURT WORKING HOURS ATLEAST A DAY PRIOR TO THE DATE OF LISTING OF SUCH MATTERS. ANY PLEADINGS/DOCUMENTS/SUBMISSIONS/JUDGEMENTS FILED BEYOND THE AFORESAID PRESCRIBED PERIOD SHALL NEITHER BE FORWARDED TO THE COURT NOR BE ENTERTAINED.

NOTE: COUNSEL APPEARING THROUGH VIDEO CONFERENCING ARE REQUESTED TO GIVE THEIR APPERANCES IN THE CHAT BOX ALONGWITH THEIR MOBILE NUMBERS.

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pankaj.shukla@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
TOP OF THE BOARD				
1	CRL.A.-91/2015 WITH CRL.A. 130/2015	SANTOSHANAND AVADHUT @ GHANSHYAM PRASAD & ANR V/s CENTRAL BUREAU OF INVESTIGATION	SIMA GULATI, SIMA GULATI	
		OTHER DETAILS OF ADVOCATES: SIMA GULATI(SIMAGULATI@GMAIL.COM)(9810048243)(PETITIONER)		P.S.-FIR NO. :(CBI-13-75)
2	CRL.A.-130/2015 CRL.M.A. 15461/2021 WITH CRL.A. 91/2015	SUDEVANAND AVADHOOT @ RAMCHANDRA @ BHARAT @ DOCTOR @ MISRI LAL YADAV V/s CENTRAL BUREAU OF INVESTIGATION (CBI)	R S SHARMA, BHANU SANORIYA, MAHESH SRIVASTAVA	
		OTHER DETAILS OF ADVOCATES: MAHESH SRIVASTAVA(MAHESHVIBHA1984@GMAIL.COM)(9873983822)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-1-75) CRL.A. 91/2015 FILED BY SANTOSHANAND AVADHUT @ GHANSHYAM PRASAD & ANR (D. OF HEARING : 2025-04-25) CRL.A. 128/2015 FILED BY RAM JANAM DWIVEDI @ RANJAN DWIVEDI (DISPOSED ON : 2021-10-27) P.S.-FIR NO. :(CBI-1-75)
SUSPENSION OF SENTENCE				
3	CRL.M.(BAIL) 1741/2024 In CRL.A.-974/2024	ROBIN MASSEY @ MONU V/s STATE NCT OF DELHI	BADRINATH B (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: KSHITIJ MITTAL (BADRINATH@BADRINATHB.IN)(9810320384)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(MEHAM ROHTAK-1883/2014)
4	CRL.M.(BAIL) 1854/2024 In CRL.A.-1043/2024	NAVEEN SINGH V/s THE STATE GOVT. OF NCT OF DELHI AND ANR.	SUNIL BAINSLA (DHCLSC), SUNITA ARORA	
		OTHER DETAILS OF ADVOCATES: KSHITIJ MITTAL (SUNIL.CHB80@GMAIL.COM)(9899750209)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SUNITA ARORA(SUNITA_KUMAR1@YAHOO.COM)(9871791271)(RESPONDENT)		P.S.-FIR NO. :(FATEHPUR BERI-93/2019)
5	CRL.M.(BAIL) 377/2025 In CRL.A.-226/2025	SUMAN FALIYA V/s STATE (GOVT OF NCT DELHI)	INDERJEET K SIDHU (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: IJKSIDHU ASSOCIATES(IJKSIDHUASSOCIATES@GMAIL.COM)(9810587998)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(GOVIND PURI-65/2020)

				BAIL APPLN. 2617/2022 FILED BY SHIV KUMAR (DISPOSED ON : 2022-09-12) CRL.A. 954/2024 FILED BY SHIV KUMAR (D. OF HEARING : 2025-04-25) P.S.-FIR NO. :(GOVIND PURI-65/2020)
6	CRL.M.(BAIL) 572/2025 In CRL.A.-311/2025	ANIRUDDHA MONDOL V/s STATE OF NCT OF DELHI	AMRITA JAISWAL	
		OTHER DETAILS OF ADVOCATES: AMIRTA JAISWAL ()(8800989222)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(MALVIYA NAGAR-414/2016)
FRESH MATTERS & APPLICATIONS				
7	CRL.A.-315/2025 CRL.M.(BAIL) 584/2025	JAGDISH GUPTA @ JAGGI V/s STATE (NCT OF DELHI)	DHRUVA BHAGAT (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: ANUSHKAA ARORA(AVI.SHIV189@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(SANGAM VIHAR-727/2015)
8	W.P.(CRL)-1185/2025 CRL.M.A. 11300/2025	G V/s GOVT. OF NCT DELHI AND ORS	LOKENDER KAUSHIK	
		OTHER DETAILS OF ADVOCATES: KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(S.P. BADLI-728/2021)
9	W.P.(CRL)-1253/2025	MANINDER SINGH V/s STATE OF NCT OF DELHI & ORS.	SHASHANK MANGAL	
		OTHER DETAILS OF ADVOCATES: SHASHANK (OFFICE.SHASHANKMANGALANDCO.IN)(9999031928)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
FOR ADMISSION				
10	FAO(OS) (COMM)-162/2023 CM APPL. 39824/2023	DELHI TRANSCO LTD V/s KEC INTERNATIONAL LTD	AVNISH AHLAWAT, PAYAL CHANDRA	
		OTHER DETAILS OF ADVOCATES: AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)(9810134741)(PETITIONER) BHALE(BHALEKARS@KECRPG.COM)()(RESPONDENT) PAYAL CHANDRA(PAYAL.CHANDRA0@GMAIL.COM)(9818907098)(RESPONDENT)		
11	FAO(OS) (COMM)-288/2024 CM APPL. 73709/2024	VASISHTA MANTENA NH04 JV & ORS. V/s BLACKLEAD INFRATECH PVT. LTD.	BALASUBRAMANIAN RAMESH	
		OTHER DETAILS OF ADVOCATES:		
12	W.P.(CRL)-2028/2024 CRL.M.A. 19723/2024 CRL.M.A. 20087/2024	DEEPAK MANSUKHLAL KOTHARI V/s INCOME TAX OFFICE THROUGH DEPUTY DIRECTOR OF INCOME INVESTIGATION & ORS.	SHIVANI RAJINDERKUMAR VIJ	
		OTHER DETAILS OF ADVOCATES: SHIVANI VIJ(SHIVANIVIJ.ADV@GMAIL.COM)(9630339000)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) SHIVANI VIJ(SHIVANIVIJ.ADV@GMAIL.COM)(9630339000)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
13	W.P.(CRL)-3029/2024 CRL.M.A. 29390/2024	PANKAJ DHINGRA V/s STATE OF NCT OF DELHI & ANR.	AMAN NAQVI	
		OTHER DETAILS OF ADVOCATES: AMAN NAQVI(INFO@FARASATLAW.COM)(7524814779)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
14	CONT.CAS.(CRL)-8/2007 CRL.M.A. 7077/2014	ASHOK AGGARWAL V/s NEERAJ KUMAR & ORS.	AMAN VACHHER, KIRTIMAN SINGH, YASHRAJ SINGH DEORA, SANJAY GHOSE, ARVIND K.NIGAM, WAIZE ALI NOOR	
		OTHER DETAILS OF ADVOCATES: WAIZE ALI NOOR(WAIZEALI.OFFICE@GMAIL.COM)(8527837602)(RESPONDENT) WAIZE ALI NOOR(WAIZEALI.OFFICE@GMAIL.COM)(8527837602)(PETITIONER)		
15	CRL.A.-135/2003	STATE V/s OM PRAKASH	MUKTA GUPTA, BHARAT SHARMA, K.K. MEHROTRA, SAHIL JAIN	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()()(PETITIONER) SAHIL JAIN(JAINSAHIL1991@YAHOO.COM)(8168396161)(RESPONDENT)		P.S.-FIR NO. :(SULTAN PURI-270/1996)

16	CRL.M.(BAIL) 579/2025 In CRL.A.-536/2020 WITH CRL.A. 537/2020	MEENU KUMAR @ MONU V/s STATE	PADAMKANT, CHARU DALAL	
		OTHER DETAILS OF ADVOCATES: PADAM KANT SAXENA(PADAMKSAXENA@GMAIL.COM)(9910384668)(PETITIONER) PADAMKANT(PADAMKSAXENA@GMAIL.COM)(9910384668)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) CHARU DALAL(CHAMBERSOFCHARUDALAL@GMAIL.COM)(9958091776)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) CHARU DALAL (DALALCHARU@GMAIL.COM)(9958091776)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(JANAKPURI-276/2012) BAIL APPLN. 1269/2013 FILED BY BABITA (DISPOSED ON : 2013-07-22) BAIL APPLN. 1482/2013 FILED BY BABITA (DISPOSED ON : 2013-09-18) BAIL APPLN. 690/2013 FILED BY BABITA (DISPOSED ON : 2013-05-21) BAIL APPLN. 2198/2017 FILED BY MEENU KUMAR (DISPOSED ON : 2018-03-20) CRL.A. 537/2020 FILED BY BABITA (D. OF HEARING : 2024-03-19) P.S.-FIR NO. :(JANAKPURI-276/2012)
17	CRL.A.-523/2024	ANIL YADAV V/s THE STATE(NCT OF DELHI)	AKSHAY SRIVASTAVA	
		OTHER DETAILS OF ADVOCATES: RAJESH KUMAR SINGH(KUMAR.ASSOCIATES014@GMAIL.COM)(9891645828)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(TUGLAQ ROAD-99/2014) BAIL APPLN. 1073/2016 FILED BY ANIL YADAV (DISPOSED ON : 2016-07-28) P.S.-FIR NO. :(TUGLAQ ROAD-99/2014)
18	CRL.A.-624/2024	MOHD SAHEEZ @ SAHIN V/s THE STATE (GOVT OF NCT) DELHI	SUNIL BAINSLA (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: ANKUR CHAUDHARY(ADV.ANKURCHAUDHARY@GMAIL.COM)(9911044818)(PETITIONER)		P.S.-FIR NO. :(KOTLA MUBARAKPUR-263/2019)
19	CRL.M.(BAIL) 1703/2024 In CRL.A.-954/2024	SHIV KUMAR V/s STATE (NCT) OF DELHI.	DHRUVA BHAGAT (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: ANIL JARYAL THAKUR(ANILJARYAL07@GMAIL.COM)(9871277207)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(GOVIND PURI-65/2020) BAIL APPLN. 2617/2022 FILED BY SHIV KUMAR (DISPOSED ON : 2022-09-12) CRL.A. 226/2025 FILED BY SUMAN FALIYA (D. OF HEARING : 2025-04-25) P.S.-FIR NO. :(GOVIND PURI-65/2020)
20	FAO (COMM)-186/2023 CM APPL. 47862/2023	HOTEL NEEDS INDIA V/s AVM CARGO PVT LTD AND ORS.	SUSHIL K TEKRIWAL	
		OTHER DETAILS OF ADVOCATES: MAMTA TEKRIWAL(TEKADVO@GMAIL.COM)(9811108123)(PETITIONER) AVM CARGO PVT LTD(DHEERAJ@AVMCARGO.COM, ACCOUNTS@SEATRANSAGENCIES.COM, POOJA.BATRA@HLAG.COM)()(RESPONDENT)		
21	FAO (COMM)-155/2024 CM APPL. 51616/2024	WOODLAND (AERO CLUB) PVT. LTD. V/s M/S. AMBIENCE COMMERCIAL DEVELOPERS PVT. LTD.	ABHIJIT MITTAL	
		OTHER DETAILS OF ADVOCATES: ABHIJEIT MITTAL , ANUKALP JAIN(ABHIJIT@LEGALSCRIPTURES.COM)(9971005414)(PETITIONER) AMBIENCEISLAND(COMPLIANCE@AMBIENCEISLAND.COM)(0)(RESPONDENT)		

22	FAO(OS) (COMM)-42/2024 CM APPL. 27669/2018	ANJAN MUKHERJEE V/s M/S NATIONAL BUILDINGS CONSTRUCTION CORPORATION LTD & ORS	RAGINI, SHILPI CHAUDHARY, SIRISITI CHURIWAL, RAHUL SAGAR SAHAY	
		OTHER DETAILS OF ADVOCATES: RAHUL SAGAR SAHAY(RAHUL.SAHAY@SAHAYCHAMBERS.COM)(9958867445)(PETITIONER)		
23	LPA-76/2020 CM APPL. 5194/2020	EMPLOYEES STATE INSURANCE CORPORATION V/s BABY DEVANANDA D (MINOR) THR HER NATURAL MOTHER DEEPA S & ANR	V K SINGH, ASHOK AGGARWAL, PREMA PRIYADARSHINI	
		OTHER DETAILS OF ADVOCATES: V K SINGH()(9811645002)(PETITIONER) PREMA PRIYADARSHINI(PREMAPRIYADARSHINI@GMAIL.COM,PRADYOT.PRAVASH@GMAIL.COM)(9818107970)(PETITIONER)		
24	MISC. APPEAL(PMLA)-9/2024	JM FINANCIAL ASSET RECONSTRUCTION COMPANY LIMITED V/s DEPUTY DIRECTOR, DIRECTORATE OF ENFORCEMENT, MUMBAI & ANR.	SAMUDRA SARANGI	
		OTHER DETAILS OF ADVOCATES: SAMUDRA SARANGI(SAMUDRA@PBLAWOFFICES.COM)()(PETITIONER) DSK(DSKMOTORSLIQUIDATION@GMAIL.COM)()(RESPONDENT)		
25	MISC. APPEAL(PMLA)-27/2024 CM APPL. 55500/2024	STATE BANK OF INDIA V/s THE DEPUTY DIRECTOR DIRECTORATE OF ENFORCEMENT AND ORS	AKSHIT KAPUR	
		OTHER DETAILS OF ADVOCATES: R P KAPUR & CO()(9716076533)(PETITIONER) R P KAPUR & CO()(9716076533)(PETITIONER) CS(CS@ARSSGROUP.IN)(0)(RESPONDENT) SD(SD.HQ-ENFORCE@GOV.IN)(0)(RESPONDENT) ANIL(ANILCONSTRUCTION@GMAIL.COM)(0)(RESPONDENT) SUBAS(SUBASHAGARWAL@GMAIL.COM)(0)(RESPONDENT)		
26	RFA(COMM)-109/2023 CM APPL. 29985/2023 CM APPL. 29987/2023	M/S SAHARA INDIA ROADLINES V/s ORIENTAL INSURANCE COMPANY LIMITED & ANR.	RAJIV BAHL, APOORV SARVARIA	
		OTHER DETAILS OF ADVOCATES: RAJIV BAHL & S P SRIVASTAVA(BAHLRAJIV@YAHOO.COM)(9899000888)(PETITIONER) M/S HAVELS INDIA LTD(MARKETING@HAVELLS.COM)()(RESPONDENT) ORIENTAL INSURANCE CO LTD(TANUJA.AGRAWAL@ORIENTALINSURANCE.CO.IN)()(RESPONDENT) APOORV SARVARIA(SARVARIA@GMAIL.COM)(8527291395)(RESPONDENT)		
27	RFA(COMM)-188/2023 CM APPL. 44726/2023 CM APPL. 44730/2023	SMT SHANTI BHANDARI V/s CANARA BANK	NAZIA PARVEEN, VIVEK KUMAR GAURAV	
		OTHER DETAILS OF ADVOCATES: NAZIA PARVEEN(NAAZANSARI81@GMAIL.COM)(9278693021)(PETITIONER) CANARA BANK(PRADEEP@RADNPARTNERS.COM)()(RESPONDENT) VIVEK KUMAR GAURAV (ADV.VKG.DELHI@GMAIL.COM)(9717073987)(RESPONDENT)		
28	RFA(COMM)-298/2023	RIZWAN V/s YASHODHARA & ORS.	AKASH SWAMI	
		OTHER DETAILS OF ADVOCATES:		
FOR FINAL HEARING				
29	CRL.A.-235/2023	STATE V/s JAMSHED ALI	ASHISH DUTTA	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(PRASHANT VIHAR-329/2013)
30	CRL.M.(BAIL) 1265/2024 In CRL.A.-674/2024	PAWAN KUMAR GUPTA V/s STATE NCT OF DELHI	INDERJEET K SIDHU(DHCLSC)	
		OTHER DETAILS OF ADVOCATES: SANDEEP KHAIRWAL (SK.ADV30@GMAIL.COM)(9999861361)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(BADARPUR-94/2017)

COURT NO. 06
HON'BLE MR. JUSTICE AJAY DIGPAUL
HON'BLE MR.JUSTICE RAJNEESH KUMAR GUPTA

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MEETING NUMBER: 1763 05 1581

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CONNECTED MATTERS (ANMM)				
1	CONT.CAS(C)-1174/2023 CM APPL. 44360/2023 WITH W.P.(CRL) 437/2018 W.P.(CRL) 2469/2023	SEEMA SAPRA V/s SANJAY ARORA & ANR	PET IN PERSON	
	W.P.(CRL) 2469/2023	OTHER DETAILS OF ADVOCATES: SEEMA SAPRA(SEEMA.SAPRA@GMAIL.COM)(9582716748)(PETITIONER) SANJAY ARORA(CP.SANJAYARORA@DELHIPOLICE.GOV.IN)()(RESPONDENT) SEEMA SAPRA (SEEMA.SAPRA@GMAIL.COM)(9582716748)(PETITIONER) SANJAY ARORA (CP.SANJAYARORA@DELHIPOLICE.GOV.IN)()(RESPONDENT)		
2	W.P.(CRL)-437/2018 CRL.M.A. 32362/2023 CRL.M.A. 33885/2023	SEEMA SAPRA V/s UNION OF INDIA & ORS	TRANSFER PETITION, SEEMA SAPRA, INTIL	
		OTHER DETAILS OF ADVOCATES: SEEMA SAPRA(SEEMA.SAPRA@GMAIL.COM)(9582716748)(PETITIONER) HM(HM@NIC.IN)()(RESPONDENT) RG DHC(RG.DHC@NIC.IN)()(RESPONDENT) LGGC(LGGC.DELHI@NIC.IN)()(RESPONDENT) CP SANJAY ARORA (CP.SANJAYARORA@DELHIPOLICE.GOV.IN)()(RESPONDENT)		
3	W.P.(CRL)-2469/2023 CRL.M.A. 23597/2023 CRL.M.A. 24698/2023 CRL.M.A. 27152/2023 WITH CONT.CAS(C) 636/2024	SEEMA SAPRA V/s DELHI POLICE COMMISSIONER AND ORS	SEEMA SAPRA(PETITIONER IN PERSON)	
		OTHER DETAILS OF ADVOCATES: SEEMA SAPRA(SEEMA.SAPRA@GMAIL.COM)(9582716748)(PETITIONER) HM(HM@NIC.IN)()(RESPONDENT) CP SANJAY ARORA (CP.SANJAYARORA@DELHIPOLICE.GOV.IN)()(RESPONDENT) SEEMA SAPRA (SEEMA.SAPRA@GMAIL.COM)(9582716748)(PETITIONER) DCP(DCP-NEWDELHI-DL@NIC.IN)()(RESPONDENT) RG DHC(RG.DHC@NIC.IN)()(RESPONDENT) CP SANJAY ARORA (CP.SANJAYARORA@DELHIPOLICE.GOV.IN)()(RESPONDENT) DCP(DCP-SOUTHWEST-DL@NIC.IN)()(RESPONDENT) HM(HM@NIC.IN)()(RESPONDENT)		
4	CONT.CAS(C)-382/2024	SEEMA SAPRA V/s ROHIT MEENA, IPS AGMUT 2012 & ANR.	IN PERSON	
		OTHER DETAILS OF ADVOCATES: SEEMA(SEEMA.SAPRA@GMAIL.COM)()(PETITIONER) CP SANJAY ARORA (CP.SANJAYARORA@DELHIPOLICE.GOV.IN)()(RESPONDENT) DCP(DCP-SOUTHWEST-DL@NIC.IN)()(RESPONDENT)		
5	CONT.CAS(C)-391/2024	SEEMA SAPRA V/s MANOJ C. IPS AGMUT 2011	IN PERSON	
		OTHER DETAILS OF ADVOCATES: SEEMA SAPRA(SEEMA.SAPRA@GMAIL.COM)(9582716748)(PETITIONER) DCP(DCP-SOUTHWEST-DL@NIC.IN)()(RESPONDENT) CP SANJAY ARORA (CP.SANJAYARORA@DELHIPOLICE.GOV.IN)()(RESPONDENT) HM(HM@NIC.IN)()(RESPONDENT)		
6	CONT.CAS(C)-408/2024	SEEMA SAPRA V/s ROHIT MEENA IPS AGMUT 2012 AND ANR	IN PERSON	
		OTHER DETAILS OF ADVOCATES:		

7	CONT.CAS(C)-409/2024	SEEMA SAPRA V/s MANOJ C, IPS AGMUT 2011	IN PERSON	
		OTHER DETAILS OF ADVOCATES:		
8	CONT.CAS(C)-417/2024	SEEMA SAPRA V/s MANOJ C. IPS AGMUT 2011	IN PERSON	
		OTHER DETAILS OF ADVOCATES: SEEMA SAPRA(SEEMA.SAPRA@GMAIL.COM)(9582716748)(PETITIONER) SANJAY(CP.SANJAYARORA@DELHIPOLICE.GOV.IN)()(RESPONDENT) DCP(DCP-SOUTHWEST-DL@NIC.IN)()(RESPONDENT)		
9	CONT.CAS(C)-418/2024	SEEMA SAPRA V/s MANOJ C. IPS AGUMUT 2011	IN PERSON	
		OTHER DETAILS OF ADVOCATES: SEEMA SAPRA(SEEMA.SAPRA@GMAIL.COM)(9582716748)(PETITIONER) SANJAY(CP.SANJAYARORA@DELHIPOLICE.GOV.IN)()(RESPONDENT) DCP(DCP-SOUTHWEST-DL@NIC.IN)()(RESPONDENT)		
10	CONT.CAS(C)-419/2024	SEEMA SAPRA V/s ROHIT MEENA IPS AGMUT 2012 AND ANR	IN PERSON	
		OTHER DETAILS OF ADVOCATES: SEEMA SAPRA(SEEMA.SAPRA@GMAIL.COM)(9582716748)(PETITIONER) CP SANJAY (CP.SANJAYARORA@DELHIPOLICE.GOV.IN)()(RESPONDENT) DCP(DCP-SOUTHWEST-DL@NIC.IN)()(RESPONDENT)		
11	CONT.CAS(C)-636/2024	SEEMA SAPRA V/s PRANAV TAYAL IPS AGMUT 2011	SEEMA SAPRA	
		OTHER DETAILS OF ADVOCATES: SEEMA SAPRA(SEEMA.SAPRA@GMAIL.COM)(9582716748)(PETITIONER) SANJAY(CP.SANJAYARORA@DELHIPOLICE.GOV.IN,)()(RESPONDENT) DCP(DCP-NEWDELHI-DL@NIC.IN)()(RESPONDENT) RG(RG.DHC@NIC.IN)()(RESPONDENT) DCP(DCP-NEWDELHI-DL@NIC.IN)()(RESPONDENT)		
12	CONT.CAS(C)-683/2024	SEEMA SAPRA V/s SANJAY ARORA IPS TAMIL NADU CADRE 1988	IN PERSON	
		OTHER DETAILS OF ADVOCATES: SEEMA SAPRA(SEEMA.SAPRA@GMAIL.COM)(9582716748)(PETITIONER) SANJAY(CP.SANJAYARORA@DELHIPOLICE.GOV.IN)()(RESPONDENT)		
13	CONT.CAS(C)-684/2024	SEEMA SAPRA V/s ROHIT MEENA IPS AGMUT 2012	IN PERSON	
		OTHER DETAILS OF ADVOCATES: SEEMA SAPRA(SEEMA.SAPRA@GMAIL.COM)(9582716748)(PETITIONER) SANJAY(CP.SANJAYARORA@DELHIPOLICE.GOV.IN)()(RESPONDENT)		
CONNECTED MATTERS (ANMM)				
14	CONT.CAS(C)-557/2024 WITH CONT.CAS(C) 558/2024 CONT.CAS(C) 559/2024 CONT.CAS(C) 560/2024 CONT.CAS(C) 561/2024	SEEMA SAPRA V/s PRANAV TAYAL IPS AGMUT 2011	IN PERSON	
		OTHER DETAILS OF ADVOCATES: SEEMA SAPRA(SEEMA.SAPRA@GMAIL.COM)(9582716748)(PETITIONER) CP SANJAY ARORA (CP.SANJAYARORA@DELHIPOLICE.GOV.IN)()(RESPONDENT)		
15	CONT.CAS(C)-558/2024	SEEMA SAPRA V/s INSPECTOR SAHDEV KUMAR RANA	IN PERSON	
		OTHER DETAILS OF ADVOCATES: SEEMA SAPRA(SEEMA.SAPRA@GMAIL.COM)(9582716748)(PETITIONER) CP SANJAY ARORA (CP.SANJAYARORA@DELHIPOLICE.GOV.IN)()(RESPONDENT)		
16	CONT.CAS(C)-559/2024	SEEMA SAPRA V/s SUB-INSPECTOR CHETAN RANA	IN PERSON	
		OTHER DETAILS OF ADVOCATES: SEEMA SAPRA(SEEMA.SAPRA@GMAIL.COM)(9582716748)(PETITIONER) CP SANJAY ARORA (CP.SANJAYARORA@DELHIPOLICE.GOV.IN)()(RESPONDENT)		
17	CONT.CAS(C)-560/2024	SEEMA SAPRA V/s MANOJ C. IPS AGMUT 2011	IN PERSON	
		OTHER DETAILS OF ADVOCATES: SEEMA SAPRA(SEEMA.SAPRA@GMAIL.COM)(9582716748)(PETITIONER) CP SANJAY ARORA (CP.SANJAYARORA@DELHIPOLICE.GOV.IN)()(RESPONDENT)		

18	CONT.CAS(C)-561/2024	SEEMA SAPRA V/s ADDITIONAL DCP ALOK KUMAR DANIPS 2010	IN PERSON	
		OTHER DETAILS OF ADVOCATES: SEEMA SAPRA(SEEMA.SAPRA@GMAIL.COM)(9582716748)(PETITIONER) CP SANJAY ARORA (CP.SANJAYARORA@DELHIPOLICE.GOV.IN)()(RESPONDENT)		
19	CONT.CAS(C)-720/2024 WITH CONT.CAS(C) 721/2024 CONT.CAS(C) 557/2024	SEEMA SAPRA V/s ROHIT MEENA IPS AGMUT 2012	IN PERSON	
		OTHER DETAILS OF ADVOCATES: SEEMA SAPRA(SEEMA.SAPRA@GMAIL.COM)(9582716748)(PETITIONER) DCP(DCP-SOUTHWEST-DL@NIC.IN)()(RESPONDENT) DCP(DCP-NEWDELHI-DL@NIC.IN)()(RESPONDENT) CP SANJAY ARORA (CP.SANJAYARORA@DELHIPOLICE.GOV.IN)()(RESPONDENT)		
20	CONT.CAS(C)-721/2024	SEEMA SAPRA V/s DEVESH KUMAR MAHLA IPS AGMUT 2012	IN PERSON	
		OTHER DETAILS OF ADVOCATES: SEEMA SAPRA(SEEMA.SAPRA@GMAIL.COM)(9582716748)(PETITIONER) DCP (DCP-NEWDELHI-DL@NIC.IN)()(RESPONDENT) CP SANJAY ARORA (CP.SANJAYARORA@DELHIPOLICE.GOV.IN)()(RESPONDENT) DCP SOUTH WEST(DCP-SOUTHWEST-DL@NIC.IN)()(RESPONDENT)		
21	CONT.CAS(C)-897/2024	SEEMA SAPRA V/s KANWAL JEET ARORA, AN OFFICER OF DHJS	IN PERSON	
		OTHER DETAILS OF ADVOCATES: SEEMA SAPRA (SEEMA.SAPRA@GMAIL.COM)(9582716748)(PETITIONER) RG DHC(RG.DHC@NIC.IN)()(RESPONDENT)		
22	CONT.CAS(C)-1177/2024	SEEMA SAPRA V/s AMIT KAUSHIK DANIPS 2010	IN PERSON	
		OTHER DETAILS OF ADVOCATES: SEEMA SAPRA(SEEMA.SAPRA@GMAIL.COM)(9582716748)(PETITIONER) DCP(DCP-SPLCELL-DL@NIC.IN)(0)(RESPONDENT) SANJAY(CP.SANJAYARORA@DELHIPOLICE.GOV.IN)(0)(RESPONDENT)		
23	CONT.CAS.(CRL)-3/2012 CRL.M.A. 15203/2013	COURT ON ITS OWN MOTION V/s SEEMA SAPRA	RESP. IN PERSON	
		OTHER DETAILS OF ADVOCATES:		
24	W.P.(C)-13604/2023 CM APPL. 54952/2023 CM APPL. 56683/2023 CM APPL. 56684/2023 CM APPL. 57150/2023 CM APPL. 58182/2023 CM APPL. 59187/2023 CM APPL. 62254/2023 CM APPL. 17491/2024 CM APPL. 18558/2024 WITH W.P.(C) 11618/2024	SEEMA SAPRA V/s CP, MR. SANJAY ARORA AND ORS.	SEEMA SAPRA, PIYUSH BERIWAL	
		OTHER DETAILS OF ADVOCATES: SEEMA SAPRA(SEEMA.SAPRA@GMAIL.COM)(9582716748)(PETITIONER) CP, MR. SANJAY ARORA AND ORS.(CP.SANJAYARORA@DELHIPOLICE.GOV.IN, HM@NIC.IN, RG.DHC@NIC.IN,LGGC.DELHI@NIC.IN)()(RESPONDENT) SEEMA SAPRA(SEEMA.SAPRA@GMAIL.COM)(9582716748)(PETITIONER) RG DHC(RG.DHC@NIC.IN)()(RESPONDENT) LGGC(LGGC.DELHI@NIC.IN)()(RESPONDENT) HM(HM@NIC.IN)()(RESPONDENT) CP SANJAY ARORA (CP.SANJAYARORA@DELHIPOLICE.GOV.IN)()(RESPONDENT) SEEMA SAPRA(SEEMA.SAPRA@GMAIL.COM)(9582716748)(PETITIONER) SANJAY ARORA(CP.SANJAYARORA@DELHIPOLICE.GOV.IN)()(RESPONDENT) LGGC(LGGC.DELHI@NIC.IN)()(RESPONDENT) HM(HM@NIC.IN)()(RESPONDENT) RG DHC(RG.DHC@NIC.IN)()(RESPONDENT) SEEMA SAPRA(SEEMA.SAPRA@GMAIL.COM)(9582716748)(PETITIONER) RG DHC(RG.DHC@NIC.IN)()(RESPONDENT) LGGC(LGGC.DELHI@NIC.IN)()(RESPONDENT) CP SANJAY ARORA (CP.SANJAYARORA@DELHIPOLICE.GOV.IN)()(RESPONDENT) HM(HM@NIC.IN)()(RESPONDENT) SEEMA SAPRA(SEEMA.SAPRA@GMAIL.COM)(9582716748)(PETITIONER) SANJAY		

		ARORA(CP.SANJAYARORA@DELHIPOLICE.GOV.IN)()(RESPONDENT) SEEMA SAPRA(SEEMA.SAPRA@GMAIL.COM)(9582716748)(PETITIONER) HM(HM@NIC.IN)()(RESPONDENT) RG DHC(RG.DHC@NIC.IN)()(RESPONDENT) CP SANJAY ARORA (CP.SANJAYARORA@DELHIPOLICE.GOV.IN)()(RESPONDENT) LGGC(LGGC.DELHI@NIC.IN)()(RESPONDENT) SEEMA SAPRA (SEEMA.SAPRA@GMAIL.COM)(9582716748)(PETITIONER) LGGC(LGGC.DELHI@NIC.IN)()(RESPONDENT) CP SANJAY ARORA (CP.SANJAYARORA@DELHIPOLICE.GOV.IN)()(RESPONDENT) RG DHC(RG.DHC@NIC.IN)()(RESPONDENT) HM(HM@NIC.IN)()(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)()(RESPONDENT) SEEMA SAPRA(SEEMA.SAPRA@GMAIL.COM)(9582716748)(PETITIONER) CP SANJAY ARORA (CP.SANJAYARORA@DELHIPOLICE.GOV.IN)()(RESPONDENT) LGGC(LGGC.DELHI@NIC.IN)()(RESPONDENT) RG DHC(RG.DHC@NIC.IN)()(RESPONDENT) HM(HM@NIC.IN)()(RESPONDENT) SEEMA SAPRA(SEEMA.SAPRA@GMAIL.COM)(9582716748)(PETITIONER) DELHI POLICE(CP.SANJAYARORA@DELHIPOLICE.GOV.IN)()(RESPONDENT) DELHI POLICE(DCP-SOUTHWEST-DL@NIC.IN)()(RESPONDENT) SEEMA SAPRA(SEEMA.SAPRA@GMAIL.COM)(9582716748)(PETITIONER) DELHI PIOLICE(CP.SANJAYARORA@DELHIPOLICE.GOV.IN, DCP-SOUTHWEST-DL@NIC.IN)()(RESPONDENT) PIYUSH BERIWAL(BERIWAL.LAWYER@GMAIL.COM)(9910396352)(RESPONDENT)		
25	W.P.(C)-11618/2024 WITH W.P.(C) 11164/2024	SEEMA SAPRA V/s AMIT KAUSHIK DANIPS 2010 AND OTHERS	SEEMA SAPRA	
		OTHER DETAILS OF ADVOCATES:		
26	W.P.(C)-5565/2024	SEEMA SAPRA V/s DELHI HIGH COURT THROUGH THE REGISTRAR GENERAL	SEEMA SAPRA	
		OTHER DETAILS OF ADVOCATES: SEEMA SAPRA(SEEMA.SAPRA@GMAIL.COM)(9582716748)(PETITIONER) DELHI HIGH COURT(RG.DHC@NIC.IN)()(RESPONDENT)		
27	W.P.(C)-9860/2024	SEEMA SAPRA V/s GENERAL ELECTRIC COMPANY NOW OPERATING AS GE AEROSPACE AND OTHERS	SEEMA SAPRA	
		OTHER DETAILS OF ADVOCATES: SEEMA SAPRA (SEEMA.SAPRA@GOOGLEMAIL.COM)(0)(PETITIONER) SEEMA SAPRA (SEEMA.SAPRA@GOOGLEMAIL.COM)(0)(PETITIONER) SEEMA SAPRA(SEEMA.SAPRA@GMAIL.COM)(9582716748)(PETITIONER) CULP(LAWRENCE.CULP@GE.COM)(0)(RESPONDENT) GGN(CP.GGN@HRY.NIC.IN)(0)(RESPONDENT) HM(HM@NIC.IN)(0)(RESPONDENT) RG DHC(RG.DHC@NIC.IN)(0)(RESPONDENT) DCP (DCP.SPLCELLSR@DELHIPOLICE.GOV.IN)(0)(RESPONDENT) DCP SOURTH WEST(DCP-SOUTHWEST-DL@NIC.IN)(0)(RESPONDENT) LGGC(LGGC.DELHI@NIC.IN)(0)(RESPONDENT) GENERAL ELECTRIC OMPANY()(0)(RESPONDENT) GENERAL ELECTRICAL COMPANY NOW OPERATING AS GE AEROSPACE AND OTHERS(LAWRENCE.CULP@GE.COM, CP.GGN@HRY.NIC.IN, HM@NIC.IN, RG.DHC@NIC.IN,)(0)(RESPONDENT) GENERAL ELECTRICAL COMPANY NOW OPERATING AS GE AEROSPACE AND OTHERS(LGGC.DELHI@NIC.IN, DCOP-SOUTHWEST-DL@NIC.IN, DCP.SPLCELLSR@DELHIPOLICE.GOV.IN)(0)(RESPONDENT)		
28	W.P.(C)-11164/2024	SEEMA SAPRA V/s USHA RANGNANI IPS AGMUT 2011 AND OTHERS	SEEMA SAPRA	
		OTHER DETAILS OF ADVOCATES:		
29	W.P.(C)-11165/2024	SEEMA SAPRA V/s ALPHABET INC AND OTHERS	SEEMA SAPRA	
		OTHER DETAILS OF ADVOCATES:		
30	W.P.(C)-13927/2024	SEEMA SAPRA V/s DELHI HIGH COURT THROUGHTHE REGISTRAR GENERAL	IN PERSON	
		OTHER DETAILS OF ADVOCATES: SEEMA SAPRA(SEEMA.SAPRA@GMAIL.COM)(9582716748)(PETITIONER) REGISTRAR GENERAL OF DELHI HIGH		

		COURT(RG.DHC@NIC.IN)(0)(RESPONDENT)		
31	W.P.(C)-14397/2024	SEEMA SAPRA V/s GENERAL ELECTRIC COMPANY NOW OPERATING AS GE AEROSPACE AND ORS	PETITIONER IN PERSON	
		OTHER DETAILS OF ADVOCATES: SEEMA SAPRA(SEEMA.SAPRA@GMAIL.COM)(9582716748)(PETITIONER) GENERAL ELECTRIC COMPANY NOW OPERATING AS GE AEROSPACE AND ORS(RG.DHC@NIC.IN, CP.SANJAYARORA@DELHIPOLICE.GOV.IN, DCP-SOUTHWEST-DL@NIC.IN)(0)(RESPONDENT)		
32	W.P.(C)-14578/2024	SEEMA SAPRA V/s CENTRAL BUREAU OF INVESTIGATION AND ORS	PETITIONER IN PERSON	
		OTHER DETAILS OF ADVOCATES: SEEMA SAPRA(SEEMA.SAPRA@GMAIL.COM)(9582716748)(PETITIONER) CENTRAL BUREAU OF INVESTIGATION AND ORS(CP.SANJAYARORA@DELHIPOLICE.GOV.IN, RG.DHC@NIC.IN, LARRY.CULP@GE.COM)(0)(RESPONDENT) .(LGGC.DELHI@NIC.IN, BARCOUNCILDELHI@REDIFFMAIL.COM, ICCHQDELHI@CBI.GOV.IN)(0)(RESPONDENT) .(JSCPG-MHA@NIC.IN, BCIINFO21@GMAIL.COM, MANNAKUMARMISHRA@GMAIL.COM)(0)(RESPONDENT) .(UOIDHC@GMAIL.COM, INFO@DHCBA.ORG, SECLG@NIC.IN, PSTOLG.DELHI@NIC.IN)(0)(RESPONDENT) .(DELHILAWYER1002GMAIL.COM)(0)(RESPONDENT)		
33	W.P.(C)-16010/2024	SEEMA SAPRA V/s DCP SURENDRA CHAUDHARY IPS 2013 AGMUT AND OTHERS	SEEMA SAPRA	
		OTHER DETAILS OF ADVOCATES: SEEMA SAPRA (SEEMA.SAPRA@GMAIL.COM)(9582716748)(PETITIONER) .(LGGC.DELHI@NIC.IN, , MANANKUMARMISHRA@GMAIL.COM, KHATRI.SURYAA@GMAIL.COM)(0)(RESPONDENT) .(MOHD.MUQEEM@GOV.IN)(0)(RESPONDENT) MOHD.MUQEEM(MOHD.MUQEEM@GOV.IN)(0)(RESPONDENT) CP.SANJAY (CP.SANJAYARORA@DELHIPOLICE.GOV.IN)(0)(RESPONDENT) DLACBIDHC(DLACBIDHC@GMAIL.COM)(0)(RESPONDENT) REGISTRAR GENERAL(RG.DHC@NIC.IN)(0)(RESPONDENT) LGGC(LGGC.DELHI@NIC.IN)(0)(RESPONDENT) MANAN MISHRA (MANANKUMARMISHRA@GMAIL.COM)(0)(RESPONDENT) DCP SURENDRA CHAUDHARY IPS 2013 AGMUT AND OTHERS(CP.SANJAYARORA@DELHIPOLICE.GOV.IN, DLACBIDHC@GMAIL.COM, HM@NIC.IN, RG.DHC@NIC.IN)(0)(RESPONDENT) SURYA PRAKASH (KHATRI.SURYAA@GMAIL.COM)(0)(RESPONDENT)		

COURT NO. 34
HON'BLE MR.JUSTICE SUBRAMONIUM PRASAD

NOTE: IN CASE LEARNED COUNSELS FOR THE PARTIES WISH TO RELY UPON SOME PLEADINGS/DOCUMENTS/SUBMISSIONS/JUDGMENTS, THEY ARE DIRECTED TO FILE THE SAME DURING THE COURT WORKING HOURS ATLEAST A DAY PRIOR TO THE DATE OF LISTING OF SUCH MATTERS. ANY PLEADINGS/DOCUMENTS/SUBMISSIONS/JUDGEMENTS FILED BEYOND THE AFORESAID PRESCRIBED PERIOD SHALL NEITHER BE FORWARDED TO THE COURT NOR BE ENTERTAINED.

NOTE: COUNSEL APPEARING THROUGH VIDEO CONFERENCING ARE REQUESTED TO GIVE THEIR APPERANCES IN THE CHAT BOX ALONGWITH THEIR MOBILE NUMBERS.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
1	CRL.M.A. 28429/2024 In CRL.M.C.-932/2022(Disposed off case)	HABIBBUR RAHMAN V/s STATE OF NCT OF DELHI	SURUCHI MITTAL, JAYENDRA SEVADA, JAYENDRA SEVADA, KNISHKA BHATT	
		OTHER DETAILS OF ADVOCATES: SURUCHI MITTAL(SURUCHI.M142GAMIL.COM)(9711357001)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) JAYENDRA SEVADA(JAYENDRASEVADA@GMAIL.COM)(9717011717)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) JAYENDRA SEVADA(JAYENDRASEVADA@GMAIL.COM)(9717011717)(PETITIONER) JAYENDRA SEVADA(JAYENDRASEVADA@GMAIL.COM)(9717011717)(PETITIONER) KNISHKA BHATT(ADVKNISHKABHATT@GMAIL.COM)(9520501077)(PETITIONER)		P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-132/2021)
2	CRL.M.C.-4891/2024 CRL.M.A. 38226/2024	VIKASH KUMAR V/s STATE NCT OF DELHI	RACHIT KHANDELWAL, AMAN USMAN	
		OTHER DETAILS OF ADVOCATES: CHANDER VARDHAN ()(9810098137)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) AMAN USMAN ()(9891097624)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(BINDAPUR-591/2023)
AFTER NOTICE MISC. MATTERS				
3	CRL.M.A. 25762/2024 In CRL.M.C.-1786/2022(Disposed off case)	SANJAY KUMAR V/s STATE & ANR.	AAROHI MIKKILINENI	
		OTHER DETAILS OF ADVOCATES: CHANDAN BHATIA (CICERO@CICEROFIRM.IN)(7065970666)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		

COURT NO. 46
HON'BLE MS.JUSTICE JYOTI SINGH

NOTE:"SUPPLEMENTARY PASS-OVER SHALL BE TAKEN UP IMMEDIATELY AFTER COMPLETION OF SUPPLEMENTARY LIST."

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
PART-HEARD MATTERS				
1	W.P.(C)-19243/2006 WITH W.P.(C) 8974/2011	DR.D.K.MODI V/s MCD & ORS.	LUTHRA & LUTHRA, ANIL GROVER, VIJAY GUPTA, AKSHAY CHANDRA, NILESH KUMAR, RAHUL MALHOTRA, ARTI BANSAL	
		OTHER DETAILS OF ADVOCATES: NILESH KUMAR(NILESHCLC@GMAIL.COM)(9310101214)(PETITIONER) RAHUL MALHOTRA(RAHULMALHOTRA8@GMAIL.COM)(9871133184)(RESPONDENT) ARTI BANSAL(ARTIBANSAL07@YAHOO.COM,COOL.NEERAJ@YAHOO.COM)(9999442349)(RESPONDENT)		
2	W.P.(C)-8974/2011	DK MODI V/s MUNICIPAL CORPORATION OF DELHI & ORS	ANIL GROVER, DEV. P.BHARDWAJ, ALSHAY CHANDRA, NILESH KUMAR, ARTI BANSAL	
		OTHER DETAILS OF ADVOCATES: NILESH KUMAR(NILESHCLC@GMAIL.COM)(9310101214)(PETITIONER) ARTI BANSAL(ARTIBANSAL07@YAHOO.COM,COOL.NEERAJ@YAHOO.COM)(9999442349)(RESPONDENT)		

COURT NO. 43
HON'BLE MR. JUSTICE PRATEEK JALAN

NOTE: "THE COUNSEL AND LITIGANTS ARE REQUESTED TO KEEP THE PDF PAGE NUMBERS OF THEIR RESPECTIVE CASES IN ACCORDANCE WITH THE COURT FILE READY WITH THEM DURING THE HEARING/ARGUMENTS OF THEIR CASES FOR THE CONVENIENCE OF THE HON'BLE COURT AND SMOOTH FUNCTIONING OF THE COURT PROCEEDINGS.

NOTE: "COUNSEL AND LITIGANTS WHO ARE APPEARING THROUGH VIDEO CONFERENCING MODE ARE REQUESTED TO ADHERE TO VIDEO CONFERENCING RULES 2021."

NOTE: "NO MENTIONING WILL BE ENTERTAINED UNLESS REPRESENTED EITHER BY ALL COUNSELS FOR THE PARTIES OR BY ALL THE LITIGANTS AT THE TIME OF MENTIONING."

NOTE: "PASSED-OVER MATTERS OF THE SUPPLEMENTARY LIST WILL BE TAKEN UP IMMEDIATELY AFTER THE SUPPLEMENTARY LIST, UNLESS SPECIFICALLY DIRECTED."

NOTE: IN THE ADVANCE LIST, MATTERS WILL BE TAKEN UP IN THE FOLLOWING ORDER:-

(a) "FRESH MATTERS AND APPLICATIONS;

(b) "FOR ADMISSION" MATTERS;

(c) MATTERS WHICH ARE MARKED AS "EXPEDITED MATTERS" OR " SPECIALLY DIRECTED MATTERS".

(d) " AFTER NOTICE MISCELLANEOUS MATTERS" WILL BE TAKEN UP CHRONOLOGICALLY.

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sanjoyojha73@gmail.com

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CASES INVOLVING DIFFERENTLY-ABLED PERSONS				
1	W.P.(C)-10017/2024 CM APPL. 40988/2024 WITH W.P.(C) 10284/2024 W.P.(C) 10312/2024 W.P.(C) 11456/2024	PREETI SHARMA V/s NATIONAL EDUCATION SOCIETY FOR TRIBAL STUDENTS	PRASHANT SINGH	Listing Remarks: FOR ADMISSION MATTER
		OTHER DETAILS OF ADVOCATES: PRATITI RUNGTA (PRASHANTSINGH721@GMAIL.COM)(9810170243)(PETITIONER) NATIONAL EDUCATION SOCIETY FOR TRIBAL STUDENTS(NESTS-TRIBAL@TRIBAL.GOV.IN)(0)(RESPONDENT)		
2	W.P.(C)-10284/2024 CM APPL. 42090/2024 WITH W.P.(C) 10312/2024	NANKU LAL AND ANR V/s NATIONAL EDUCATION SOCIETY FOR TRIBAL STUDENTS	PRASHANT SINGH	Listing Remarks: FOR ADMISSION MATTER
		OTHER DETAILS OF ADVOCATES: PRATITI RUNGTA (PRASHANTSINGH721@GMAIL.COM)(9810170243)(PETITIONER) NATIONAL EDUCATION SOCIETY FOR TRIBAL STUDENTS(NESTS-TRIBAL@TRIBAL.GOV.IN)(0)(RESPONDENT)		
3	W.P.(C)-10312/2024 CM APPL. 42244/2024	SAIRA SHABNAM AND ORS V/s NATIONAL EDUCATION SOCIETY FOR TRIBAL STUDENTS	PRASHANT SINGH	Listing Remarks: FOR ADMISSION MATTER
		OTHER DETAILS OF ADVOCATES: PRATITI RUNGTA, SUMIT PARGAL, PRASHANT SINGH, DEEPTI GUPTA(PRASHANTSINGH721@GMAIL.COM)(9810170243)(PETITIONER) NATIONAL EDUCATION SOCIETY FOR TRIBAL STUDENT(NESTS-TRIBAL@TRIBAL.GOV.IN)(0)(RESPONDENT)		

4	W.P.(C)-11456/2024 CM APPL. 47537/2024 WITH W.P.(C) 11574/2024 W.P.(C) 11919/2024	DEEPU SINGH CHAUHAN V/s NATIONAL EDUCATION SOCIETY FOR TRIBAL STUDENTS	PRASHANT SINGH	Listing Remarks: FOR ADMISSION MATTER
		OTHER DETAILS OF ADVOCATES: PRATITI RUNGTA (PRASHANTSINGH721@GMAIL.COM)(9810170243)(PETITIONER) NATIONAL EDUCATION SOCIETY FOR TRIBAL STUDENTS(NESTS-TRIBAL@TRIBAL.GOV.IN)(0)(RESPONDENT)		
FOR ADMISSION				
5	W.P.(C)-9300/2023	DELHI STATE COOPERATIVE BANK V/s GOVERNMENT OF NCT OF DELHI	RAJESH SRIVASTAVA	
		OTHER DETAILS OF ADVOCATES: RAJESH SRIVASTAVA(RSADVOCATESFIRM@GMAIL.COM)(9810119890)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
6	CM APPL. 18335/2025 In W.P.(C)-5753/2024	MAJOR DEEPAK VAISHNAV (RETIRED), V/s RESERVE BANK OF INDIA AND ANR.	MAHESH KUMAR BHARDWAJ, LEXORBIS	
		OTHER DETAILS OF ADVOCATES: M K BHARDWAJ(MAHESHKB75@GMAIL.COM)(9213781975)(PETITIONER) H S PARIHAR(HAMELPARIHAR@REDIFFMAIL.COM)()(RESPONDENT) RESERVE BANK OF INDIA(EDNN@RBI.ORG.IN, RDNEWDELHI@RBI.ORG.IN, MAIL@LEXORBIS.COM)()(RESPONDENT) M K BHARDWAJ(MAHESHKB75@GMAIL.COM)(9213781997)(PETITIONER) MANISHA(MANISHA@LEXORBIS.COM)(0)(RESPONDENT) ()()(RESPONDENT)		
7	W.P.(C)-1253/2025	MEENA DUA V/s DIRECTORATE OF EDUCATION & ANR.	HRIDAY GANDHI, DIPESH DWIVEDI	
		OTHER DETAILS OF ADVOCATES: SIDHARTH CHOPRA & NAVNEET(LAWOFFICESSIDHARTHCHOPRA@GMAIL.COM)(9953066560)(PETITIONER) SANTOSH KUMAR TRIPATHI, DIRECTORATE OF EDUCATION, SK PUBLIC(STANDINGCOUNSELGNCTD@GMAIL.COM, DIREDU@NIC.IN, SKR_PUBLIC60@YAHOO.CO.IN)(9868250806)(RESPONDENT) GNCTD(SCSERVICESGNCTD@GMAIL.COM)(0)(RESPONDENT) DIPESH DWIVEDI(DIPESHDWIVEDI@GMAIL.COM)(9968413057)(PETITIONER)		
8	W.P.(C)-2541/2025 CM APPL. 11992/2025 WITH W.P.(C) 2546/2025	NARENDRA KUMAR KUMAWAT V/s UNION OF INDIA AND ORS	SOURABH AHUJA, AMARTYA ASHISH SHARAN	
		OTHER DETAILS OF ADVOCATES: SOURABH AHUJA(LEGALWORK510@GMAIL.COM)(0)(PETITIONER) NEST, NIYAZI, UNION OF INDIA(NESTS-TRIBAL@TRIBAL.GOV.IN, NIYAZI786@GMAIL.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) AMARTYA ASHISH SHARAN(SHARAN.AMARTYA@GMAIL.COM)(9654659775)(RESPONDENT)		
9	W.P.(C)-2546/2025 CM APPL. 12044/2025	RAHUL KUMAR YADAV AND ORS V/s UNION OF INDIA AND ORS	SOURABH AHUJA, AMARTYA ASHISH SHARAN	
		OTHER DETAILS OF ADVOCATES: SOURABH AHUJA(LEGALWORK510@GMAIL.COM)(9810714492)(PETITIONER) NESTS, UNION OF INDIA, NIYAZI(NESTS-TRIBAL@TRIBAL.GOV.IN, UOIDHC@GMAIL.COM, NIYAZI786@GMAIL.COM)(1123384193)(RESPONDENT) AMARTYA ASHISH SHARAN(SHARAN.AMARTYA@GMAIL.COM)(9654659775)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
10	W.P.(C)-1464/2016	DR. A.K.S. THAKUR V/s UNION OF INDIA & ORS	VIVYA NAGPAL, MADHUMET KAPOOR, RAJESH GOGNA	
		OTHER DETAILS OF ADVOCATES:		
11	W.P.(C)-6262/2017	VIRENDER KUMAR V/s UNION OF INDIA & ANR	U. SRIVASTAVA	
		OTHER DETAILS OF ADVOCATES:		
12	W.P.(C)-6475/2017	AJAY KUMAR SHARMA & ORS V/s GOVT. OF NCT OF DELHI & ORS	PAWAN K BHAL	
		OTHER DETAILS OF ADVOCATES:		
13	W.P.(C)-8614/2017	PUNEET V/s DSSSB AND ORS	SRIPARNA CHATTERJEE, PRABHSAHAY KAUR	
		OTHER DETAILS OF ADVOCATES:		
14	W.P.(C)-11582/2017	SH. RUBAL KHANNA V/s PUNJAB NATIONAL BANK (HEAD OFFICE) AND ANR.	ANUJ AGGARWAL, ABHISHEK VIKAS	

		OTHER DETAILS OF ADVOCATES:		
15	**W.P.(C)-8922/2018** **CM APPL. 34316/2018** **WITH W.P.(C) 7195/2021**	**RAKESH BATRA AND ORS.** **V/s UNION OF INDIA AND ORS.**	**L K SINGH, RAJESH GOGNA, ANIL SONI**	**Listing Remarks:** **FINAL HEARING**
		OTHER DETAILS OF ADVOCATES: **L K SINGH()(9910902824)(PETITIONER)** **ANIL SONI(ANILSONI.CGSC@GMAIL.COM)(9312224805)(RESPONDENT)**		
16	**W.P.(C)-7195/2021** **CM APPL. 22690/2021**	**VINODI KUMAR** **V/s UNION OF INDIA & ANR.**	**LUV, ANIL SONI**	**Listing Remarks:** **FINAL HEARING**
		OTHER DETAILS OF ADVOCATES: **L K SINGH(LUVSINGH1964@GMAIL.COM)(9910902824)(PETITIONER)** **SANGEET NATAK AKADEMI(SECRETARY@SANGEETNATAK.GOV.IN)()(PETITIONER)** **SANGEET NATAK AKADEMI(SECRETARY@SANGEETNATAK.GOV.IN)()(PETITIONER)** **SANGEET NATAK AKADEMI(SECRETARY@SANGEETNATAK.GOV.IN)()(PETITIONER)** **MOHAMMAD** **MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)** **ANIL SONI(ANILSONI.CGSC@GMAIL.COM)(9312224805)(RESPONDENT)**		
17	**W.P.(C)-9109/2018**	**MOUNT ABU PUBLIC SCHOOL AND ANR.** **V/s SH. MANGE RAM**	**PRAMOD GUPTA, SHALU KUMARI**	
		OTHER DETAILS OF ADVOCATES: **PRAMOD GUPTA()(9810083370)(PETITIONER)** **SHALU KUMARI(JANGRASHALU01@GMAIL.COM)(9354508112)(RESPONDENT)**		
18	**W.P.(C)-13788/2018** **CM APPL. 34413/2019** **CM APPL. 35008/2022** **CM APPL. 10260/2023**	**ANIL VERMA** **V/s UNION OF INDIA & ANR**	**ASHA JAIN MADAN, UTKARSH SHARMA,** **DHAWAL UNIYAL, GAURAV SHARMA,** **ANUBHA DHULIA**	
		OTHER DETAILS OF ADVOCATES: **ASHA JAIN MADAN()(9810041102)(PETITIONER)** **UTKARSH SHARMA(UTHKARSH.SHARMA7@GMAIL.COM)(9312061203)(PETITIONER)** **UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT)** **KUMAR ONKARESHWAR(ASHAJMADAN56@GMAIL.COM,** **KUMARONKARESHWAR@GMAIL.COM)()(RESPONDENT)** **DEV P BHARDWAJ(DEVPBHARDWAJCGSC@GMAIL.COM)()(RESPONDENT)** **MRS. ASHA JAIN MOADAN(ASHAJMADAN56@GMAIL.COM)(9810041102)(PETITIONER)** **DIR DELHI NIELIT(DIR-DELHI@NIELIT.GOV.IN, ALOK@NIELIT.GOV.IN)()(RESPONDENT)** **UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT)** **DHAWAL UNIYAL(DHAWALUNIYAL99@GMAIL.COM)(9268880111)(PETITIONER)** **DHAWAL UNIYAL(DHAWALUNIYAL99@GMAIL.COM)(9268880111)(PETITIONER)** **DHAWAL UNIYAL(DHAWALUNIYAL99@GMAIL.COM)(9268880111)(PETITIONER)** **GAURAV SHARMA(GAURAV1402@GMAIL.COM)(9818304902)(PETITIONER)** **GAURAV SHARMA(GAURAV1402@GMAIL.COM)(9818304902)(PETITIONER)** **ANUBHA DHULIA(ANUBHADHULIA@GMAIL.COM)(7032442135)(RESPONDENT)**		
19	**W.P.(C)-439/2019** **CM APPL. 2002/2019**	**NARESH KUMAR** **V/s STATE OF JHARKHAND**	**JASBIR SINGH MALIK**	
		OTHER DETAILS OF ADVOCATES: **JASBIR SINGH MALIK()(9312283201)(PETITIONER)**		
20	**W.P.(C)-8977/2019** **CM APPL. 37024/2019**	**SHAILESH JAIN** **V/s UNION OF INDIA & ANR**	**PRASHANT KUMAR UMRAO**	
		OTHER DETAILS OF ADVOCATES: **PRASHANT KUMAR UMRAO()(9958724670)(PETITIONER)**		
21	**W.P.(C)-614/2020**	**DR. G. CHAUDHURI** **V/s INDIRA GANDHI NATIONAL OPEN** **UNIVERSITY AND ANR.**	**PIYUSH SHARMA, ANUJ KUMAR CHAUHAN**	
		OTHER DETAILS OF ADVOCATES: **PIYUSH SHARMA()(9810613750)(PETITIONER)** **ANUJ KUMAR** **CHAUHAN(OFFICEADVANUJCHAUHAN@GMAIL.COM)(9711287420)(PETITIONER)**		
22	**CM APPL. 55434/2022** **In W.P.(C)-2543/2020(Disposed off case)**	**SURJEET SINGH** **V/s UNION OF INDIA AND ORS.**	**I S DHAIYA, INDER SINGH DAHIYA**	
		OTHER DETAILS OF ADVOCATES: **I.S. DAHIYA(ISDAHIYA.ATTORNEY@GMAIL.COM)(9810925303)(PETITIONER)** **DDA(DDACHAMBERHC@YAHOO.COM)(8950510963)(RESPONDENT)** **YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)(9811394417)(RESPONDENT)** **UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)** **DHANESH RELAN(DHANESHRELAN@GMAIL.COM)(9910247777)(RESPONDENT)**		
23	**W.P.(C)-10762/2021**	**SANDEEP GAUTAM** **V/s MANGALORE REFINERY AND** **PETROCHEMICALS LTD.**	**CHETAN LOKUR, KHAITAN & CO.**	
		OTHER DETAILS OF ADVOCATES: **CHETAN** **LOKUR(CHETANLOKURANDASSOCIATES@GMAIL.COM)(9999744848)(PETITIONER)** **MD MRPL(MD@MRPL.CO.IN)()(RESPONDENT)** **KHAITAN & CO. (COURTCLERK.DEL@KHAITANCO.COM)(9811182853)(RESPONDENT)**		

24	W.P.(C)-4109/2022	K RAMAKRISHNAN V/s THE HANDICRAFTS AND HANDLOOM CORPORATION OF INDIA LIMITED AND ANR	BHAVYA SETHI	
		OTHER DETAILS OF ADVOCATES: BHAVYA SETHI(SETHIBHAVYA@GMAIL.COM)(9811389644)(PETITIONER) UNION OF INDIA (UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) HHECND(HHECND@HHECWORLD.IN)()(RESPONDENT)		
25	W.P.(C)-5835/2022 CM APPL. 17510/2022	SUSHIL KUMAR VARSHNEY & ANR. V/s BSES YAMUNA POWER LIMITED & ANR.	TAHIR ASHRAF SIDDIQUI, VIKAS MEHTA	
		OTHER DETAILS OF ADVOCATES: TAHIR ASHRAF SIDDIQUI(TAHIR@TAHIRSIDDIQUI.COM)(9582393423)(PETITIONER) MANSRI(MANSRI25@GMAIL.COM, SURESHAGARWAL@RELIANCEADA.COM)(9871102052)(RESPONDENT) ANIL SONI(ANILSONI.AICTE@GMAIL.COM, ANILSONI42@GMAIL.COM)()(RESPONDENT) VIKAS MEHTA(VIKASMEHTA.VAKIL@GMAIL.COM)(9810311911)(RESPONDENT) VIKAS MEHTA(VIKASMEHTA.VAKIL@GMAIL.COM)(9810311911)(PETITIONER) VIKAS MEHTA(VIKASMEHTA.VAKIL@GMAIL.COM)(9810311911)(RESPONDENT)		
26	W.P.(C)-14134/2022 CM APPL. 43172/2022 CM APPL. 46369/2022 CM APPL. 52846/2023 CM APPL. 54632/2024	M/S AKN DEVELOPERS PVT LTD V/s GOVT OF NCT OF DELHI & ANR.	ADARSH CHAMOLI	Listing Remarks: FOR HEARING
		OTHER DETAILS OF ADVOCATES: NARESH GUPTA(ADARSHCHAMOLI93@GMAIL.COM)(8375955697)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) NARESH GUPTA , ADARSH CHAMOLI(ADARSHCHAMOLI93@GMAIL.COM)(8375955697)(PETITIONER) ADARSH CHAMOLI(ADARSHCHAMOLI93@GMAIL.COM)(8375955697)(PETITIONER) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) DC SOUTH(DCSOUTH@NIC.IN)()(RESPONDENT) DC SOUTH(DCSOUTH@NIC.IN)()(RESPONDENT) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) NARESH GUPTA(ADARSHCAMOLI93@GMAIL.COM)(8375955697)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
27	W.P.(C)-973/2023 CM APPL. 3832/2023 CM APPL. 13443/2023 CM APPL. 51794/2024	BHAGWAN & ORS. V/s TEHSILDAR NAJAFGARH & ORS.	VATSALA CHAUHAN, ABHISHEK VARMA	
		OTHER DETAILS OF ADVOCATES: SUNIL CHAUHAN(ADVOCATESUNIL12@YAHOO.COM)(9810213040)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SUNIL(ADVOCATESUNIL12@YAHOO.COM)()(PETITIONER) ABHISHEK VARMA(ADVOCATE.ABHISHEKVERMA@GMAIL.COM)(9789131231)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SVA LAW ASSOCIATES LLP(SUNILCHAUHAN@SVALEGAL.CO.IN)(9810213040)(PETITIONER) SVA LEGAL(VATSALACHAUHAN@SVALEGAL.CO.IN)(0)(RESPONDENT)		
28	W.P.(C)-10745/2023 CM APPL. 41636/2023	RAJEEV JAIN V/s GOVERNMENT OF NCT OF DELHI AND OTHERS	ANUROOP P.S	
		OTHER DETAILS OF ADVOCATES: S S RANA(ADVSSR007@GMAIL.COM)(9212234976)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
29	W.P.(C)-115/2024	SAJID ALI AND ANR V/s GOVT OF NCT OF DELHI AND ORS	VISHAL MAAN	
		OTHER DETAILS OF ADVOCATES: VISHAL MAAN(VISHALMAAN72@GMAIL.COM)(9899934315)(PETITIONER) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
30	W.P.(C)-1639/2024 CM APPL. 6775/2024	SH R K AGGARWAL & ORS. V/s GOVT OF NCT OF DELHI & ORS.	PUNEET SHARMA	
		OTHER DETAILS OF ADVOCATES: ITI SHARMA(ITI023@GMAIL.COM)(9810550018)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
31	W.P.(C)-3006/2024 CM APPL. 12412/2024	SANJEEV KUMAR V/s INDRAPRASTHA POWER GENERATION CO. LTD. AND ANR.	PRAMOD KANT SAXENA, SAMARTH KASHYAP, INSAAF DUGGAL	

		OTHER DETAILS OF ADVOCATES: **P K SAXENA AND ASSOCIATES(SAXENA.PRAMODE@GMAIL.COM)(9810015178)(PETITIONER)** **SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)** **SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)** **RABINARAYAN(RABINARAYANPANI@REDIFFMAIL.COM)()(RESPONDENT)** **SAMARTH KASHYAP(SKASHYAP@KPLEGAL.CO.IN)(9999927972)(RESPONDENT)** **INSAAF DUGGAL(LAWYERDUGGAL@GMAIL.COM)(9999234877)(PETITIONER)**		
32	**W.P.(C)-3618/2024** **CM APPL. 14950/2024**	**DR. (MRS.) KUSUM NEHRA** **V/s DR. B.R. AMBEDKAR COLLEGE & ORS.**	**ABHISHEK SWARUP, ABHISHEK SWARUP**	
		OTHER DETAILS OF ADVOCATES: **ABHISHEK SWARUP AND MS. SUNDRI RAWAT(SWARUP.ABHISHEK@GMAIL.COM)(9899523666)(PETITIONER)** **DR BRAMBEDKAR COLLEGE(INFO@DRBRAMBEDKARCOLLEGE.AC.IN, JPANKAJTYAGI@CIC.DU.AC.IN)()(RESPONDENT)** **RUPAL MOHINDER (RUPALMOHINDER@GMAIL.COM)()(RESPONDENT)** **ABHISHEK SWARUP(SWARUP.ABHISHEK@GMAIL.COM)(9899523666)(PETITIONER)**		
33	**W.P.(C)-5815/2024**	**SHRI DHARMENDER KUMAR** **V/s OFFICE OF PRINCIPAL DISTRICT AND SESSIONS JUDGE, HEADQUARTERS**	**ALOK KUMAR**	
		OTHER DETAILS OF ADVOCATES: **N S DALAL AND ALOK KUMAR AND RACHANA DALAL(CHAMBEROFNSDALAL@GMAIL.COM)(9811155424)(PETITIONER)** **SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)** **GNCTD(SCSERVICESGNCTD@GMAIL.COM)()(RESPONDENT)** **AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)()(RESPONDENT)**		
34	**W.P.(C)-10064/2024** **CM APPL. 41199/2024**	**NEHA** **V/s UNION OF INDIA & ORS.**	**SAAHILA LAMBA, GIRINDRA KUMAR PATHAK**	
		OTHER DETAILS OF ADVOCATES: **SAAHILA KAUR LAMBA(SAAHILALAMBA@GMAIL.COM)(9818153010)(PETITIONER)** **UNION OF INDIA AND ORS(UOIDHC@GMAIL.COM, NESTS-TRIBAL@TRIBAL.GOV.IN, RUPALMOHINDER@GMAIL.COM)(0)(RESPONDENT)** **GIRINDRA KUMAR PATHAK(GKPATHAKADVOCATE1@GMAIL.COM)(9891175568)(PETITIONER)**		
35	**CM APPL. 59338/2024** **In W.P.(C)-11128/2024(Disposed off case)**	**SHOBHAN SINGH & ORS.** **V/s THE PRINCIPAL DISTRICT AND SESSION JUDGE (HQ) DELHI**	**HARPREET SINGH, NITESH KUMAR SINGH**	
		OTHER DETAILS OF ADVOCATES: **HARPREET SINGH(HARPREETARORAADV@GMAIL.COM)(9811253531)(PETITIONER)** **AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)(0)(RESPONDENT)** **HARPREET ARORA(HARPREETARORAADV@GMAIL.COM)(0)(PETITIONER)** **AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)(9313964463)(RESPONDENT)**		
36	**W.P.(C)-16385/2024** **CM APPL. 69077/2024**	**MATA GUJRI EDUCATIONAL SCHOOL THROUGH ITS GENERAL SECRETARY** **V/s HARNEET KAUR CHHABRA & ORS.**	**SHYAMAL KUMAR MOHD**	
		OTHER DETAILS OF ADVOCATES: **SHYAMAL KUMAR & ASSOCIATES(SHYAMAL_11M@REDIFFMAIL.COM)(9899885638)(PETITIONER)** **HARNEET KAUR, SANTOSH KUMAR TRIPATHI(KHARNEET359@GMAIL.COM, STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)**		
CONNECTED MATTERS (ANMM)				
37	**W.P.(C)-5579/2023** **WITH W.P.(C) 16451/2023** **W.P.(C) 6197/2023** **W.P.(C) 7091/2023** **W.P.(C) 6223/2023** **W.P.(C) 7347/2023**	**RINKU** **V/s UNION OF INDIA & ANR.**	**NITIN KUMAR GUPTA, OM PRAKASH, ASHUTOSH BHARDWAJ**	
		OTHER DETAILS OF ADVOCATES: **NITIN K. GUPTA(ADVNITINKGUPTA@GMAIL.COM)(9711184111)(PETITIONER)** **OM PRAKASH(ADV.OMPRAKASH392@GMAIL.COM)()(RESPONDENT)** **UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT)** **OM PRAKASH(OM_PRKASHMV@YAHOO.CO.IN)(9810794902)(PETITIONER)** **ASHUTOSH BHARDWAJ(ASHU28BHARDWAJ@GMAIL.COM)(9873388834)(PETITIONER)**		
38	**W.P.(C)-16451/2023**	**SONIA** **V/s FOOD CORPORATION OF INDIA**	**NITIN KUMAR GUPTA, OM PRAKASH**	
		OTHER DETAILS OF ADVOCATES: **NITIN K GUPTA(ADVNITINKGUPTA@GMAIL.COM)(9711184111)(PETITIONER)** **FOOD CORPORATION OF INDIA(ADV.OMPRAKASH392@GMAIL.COM, OM_PRKASHMV@YAHOO.CO.IN)()(RESPONDENT)** **OM PRAKASH(ADV.OMPRAKASH392@GMAIL.COM, OM_PRKASHMV@YAHOO.CO.IN)(9810794902)(RESPONDENT)**		

		OM PRAKASH(OM_PRKASHMV@YAHOO.CO.IN)(9810794902)(PETITIONER)		
39	W.P.(C)-6197/2023	AJAY MALIK V/s UNION OF INDIA & ANR.	NITIN KUMAR GUPTA, OM PRAKASH, ASHUTOSH BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: NITIN K GUPTA(ADVNITINKGUPTA@GMAIL.COM)(9711184111)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM, ADV.OMPRAKASH392@GMAIL.COM)(9810794902)(RESPONDENT) OM PRAKASH(OM_PRKASHMV@YAHOO.CO.IN)(9810794902)(PETITIONER) ASHUTOSH BHARDWAJ(ASHU28BHARDWAJ@GMAIL.COM)(9873388834)(PETITIONER)		
40	W.P.(C)-6223/2023	NEERAJ KUMAR V/s UNION OF INDIA & ANR.	NITIN KUMAR GUPTA, OM PRAKASH	
		OTHER DETAILS OF ADVOCATES: NITIN KR GUPTA(ADVNITINKGUPTA@GMAIL.COM)(9711184111)(PETITIONER) OM PRAKASH(ADV.OMPRAKASH392@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) OM PRAKASH(OM_PRKASHMV@YAHOO.CO.IN)(9810794902)(PETITIONER)		
41	W.P.(C)-7091/2023	AJAY KUMAR V/s FOOD CORPORATION OF INDIA	NITIN KUMAR GUPTA, OM PRAKASH, ASHUTOSH BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: NITIN K GUPTA(ADVNITINKGUPTA@GMAIL.COM)(9711184111)(PETITIONER) OM PRAKASH(ADV.OMPRAKASH392@GMAIL.COM, OM_PRKASHMV@YAHOO.CO.IN)()(RESPONDENT) OM PRAKASH(OM_PRKASHMV@YAHOO.CO.IN)(9810794902)(PETITIONER) ASHUTOSH BHARDWAJ(ASHU28BHARDWAJ@GMAIL.COM)(9873388834)(PETITIONER)		
42	W.P.(C)-7347/2023 CM APPL. 28545/2023 CM APPL. 28546/2023	AMIT KUMAR V/s FOOD CORPORATION OFINDIA	NITIN KUMAR GUPTA, OM PRAKASH	
		OTHER DETAILS OF ADVOCATES: NITIN K GUPTA(ADVNITINKGUPTA@GMAIL.COM)(9711184111)(PETITIONER) OM PRAKASH(ADV.OMPRAKASH392@GMAIL.COM, OM_PRKASHMV@YAHOO.CO.IN)()(RESPONDENT) OM PRAKASH(OM_PRKASHMV@YAHOO.CO.IN)(9810794902)(RESPONDENT)		
43	W.P.(C)-7734/2023	VIJAY V/s FOOD CORPORATION OF INDIA	NITIN KUMAR GUPTA, OM PRAKASH, ASHUTOSH BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: NITIN K. GUPTA(ADVNITINKGUPTA@GMAIL.COM)(9711184111)(PETITIONER) OM PRAKASH(ADV.OMPRAKSH392@GMAIL.COM)()(RESPONDENT) OM PRAKASH(OM_PRKASHMV@YAHOO.CO.IN)(9810794902)(PETITIONER) ASHUTOSH BHARDWAJ(ASHU28BHARDWAJ@GMAIL.COM)(9873388834)(PETITIONER)		
44	W.P.(C)-7779/2023	KARTIK V/s FOOD CORPORATION OF INDIA	NITIN KUMAR GUPTA, OM PRAKASH, ASHUTOSH BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: NITIN K GUPTA(ADVNITINKGUPTA@GMAIL.COM)(9711184111)(PETITIONER) OM PRAKASH(ADV.OMPRAKASH392@GMAIL.COM, OM_PRKASHMV@YAHOO.CO.IN)()(RESPONDENT) OM PRAKASH(OM_PRKASHMV@YAHOO.CO.IN)(9810794902)(RESPONDENT) ASHUTOSH BHARDWAJ(ASHU28BHARDWAJ@GMAIL.COM)(9873388834)(PETITIONER)		
45	W.P.(C)-7780/2023	RAVINDER V/s FOOD CORPORATION OF INDIA	NITIN KUMAR GUPTA, OM PRAKASH	
		OTHER DETAILS OF ADVOCATES: NITIN K GUPTA(ADVNITINKGUPTA@GMAIL.COM)(9711184111)(PETITIONER) OM PRAKASH(ADV.OMPRAKASH392@GMAIL.COM, OM_PRKASHMV@YAHOO.CO.IN)()(RESPONDENT) OM PRAKASH(OM_PRKASHMV@YAHOO.CO.IN)(9810794902)(RESPONDENT)		
46	W.P.(C)-7960/2023	POOJA KUMARI V/s FOOD CORPORATION OF INDIA (FCI)	NITIN KUMAR GUPTA, OM PRAKASH	
		OTHER DETAILS OF ADVOCATES: NITIN K. GUPTA(ADVNITINKGUPTA@GMAIL.COM)(9711184111)(PETITIONER) NITIN K. GUPTA(ADVNITINKGUPTA@GMAIL.COM)(9711184111)(PETITIONER) OM PRAKASH(ADV.OMPRAKASH392@GMAIL.COM)()(RESPONDENT) OM PRAKASH(ADV.OMPRAKASHH392@GMAIL.COM)()(RESPONDENT) OM PRAKASH(OM_PRKASHMV@YAHOO.CO.IN)(9810794902)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) OM PRAKASH(OM_PRKASHMV@YAHOO.CO.IN)(9810794902)(PETITIONER)		
47	W.P.(C)-8242/2023 CM APPL. 31610/2023 CM APPL. 31611/2023 WITH W.P.(C) 7960/2023	SUSHIL KUMAR V/s FOOD CORPORATION OF INDIA	NITIN KUMAR GUPTA, OM PRAKASH	
		OTHER DETAILS OF ADVOCATES: NITIN K GUPTA(ADVNITINKGUPTA@GMAIL.COM)(9711184111)(PETITIONER) OM PRAKASH(ADV.OMPRAKASH392@GMAIL.COM,		

		OM_PRKASHMV@YAHOO.CO.IN)()(RESPONDENT) OM PRAKASH(OM_PRKASHMV@YAHOO.CO.IN)(9810794902)(RESPONDENT)		
48	W.P.(C)-11049/2023 CM APPL. 42860/2023 CM APPL. 42861/2023	SACHIN KHATRI V/s FOOD CORPORATION OF INDIA	NITIN KUMAR GUPTA, OM PRAKASH	
		OTHER DETAILS OF ADVOCATES: NITIN K. GUPTA(ADVNITINKGUPTA@GMAIL.COM)(9711184111)(PETITIONER) OM PRAKASH(ADV.OMPRAKASH392@GMAIL.COM)()(RESPONDENT) OM PRAKASH(OM_PRKASHMV@YAHOO.CO.IN)(9810794902)(PETITIONER)		
49	W.P.(C)-11954/2023 CM APPL. 46836/2023 CM APPL. 46837/2023	PRAVESH V/s FOOD CORPORATION OF INDIA	NITIN KUMAR GUPTA, OM PRAKASH	
		OTHER DETAILS OF ADVOCATES: NITIN K GUPTA(ADVNITINKGUPTA@GMAIL.COM)(9711184111)(PETITIONER) OM PRAKASH(ADV.OMPRAKASH392@GMAIL.COM, ADVRAHULSINHA5@GMAIL.COM)()(RESPONDENT) OM PRAKASH(OM_PRKASHMV@YAHOO.CO.IN)(9810794902)(RESPONDENT)		

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HON'BLE MR.JUSTICE ANUP JAIRAM BHAMBHANI

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
1	CM APPL. 18952/2025 In RSA-214/2017	BHARAT LAL V/s SURENDER & ORS.	DR N K KHETRAPAL, DEEPAK KHADARIA	
		OTHER DETAILS OF ADVOCATES: DEEPAK KHADARIA (DEEPAKKHADARIA31@GMAIL.COM)(9811057358)(PETITIONER) SANJAY SEHGAL(SSCLAWFIRM@GMAIL.COM)()(RESPONDENT) DEEPAK KHADARIA(DEEPAKKHADARIA31@GMAIL.COM)(9811057358)(PETITIONER) DEEPAK KHADARIA(DEEPAKKHADARIA31@GMAIL.COM)(9811057358)(PETITIONER)		
FOR ADMISSION				
2	RC.REV.-126/2017 CM APPL. 523/2019 CM APPL. 42347/2023	NEERAJ KUMAR JOLLY V/s RAGHU NATHRAKHEJA	SHASHANK RAI & ASSO, DR. RAMINDER SINGH SASAN, P C SHARMA	
		OTHER DETAILS OF ADVOCATES: SHASHANK RAI & ASSO()(995312721)(PETITIONER) SASAN & SASAN(RAMINDERS_SASAN@YAHOO.CO.IN)(9250922672)(PETITIONER) K SHARMA ADVOCATE(SHARMAKADVOCATE@GMAIL.COM)()(RESPONDENT) DR. RAMINDER SINGH SASAN(RAMINDERS_SASAN@YAHOO.CO.IN)(9250922672)(PETITIONER)		
3	RC.REV.-165/2024 CM APPL. 34416/2024 CM APPL. 34417/2024 CM APPL. 18260/2025 CM APPL. 18261/2025	RAJENDER AGGARWAL V/s DHIR SINGH	MANU NAYAR, VAIBHAV KUSH, SACHIN KUMAR TOKAS	
		OTHER DETAILS OF ADVOCATES: SACHIN KUMAR TOKAS(SACHINKUMARTOKAS@GMAIL.COM)(7678235006)(RESPONDENT)		
4	CM APPL. 9185/2025 In RC.REV.-258/2024	SAVITRI DEVI V/s MANMOHAN SINGH	PRABHAT RANJAN, MANISH KUMAR	
		OTHER DETAILS OF ADVOCATES: PRABHAT RANJAN & ASSOCIATES(PRANJANADV@GMAIL.COM)(9711492022)(PETITIONER) JYOTI (JYOTIADVOCATE96@GMAIL.COM)(0)(RESPONDENT) PRABHAT RANJAN AND ASSOCIATES(PRANJANADV@GMAIL.COM)(9711492022)(PETITIONER) MANISH KUMAR(ADV.MANISHKUMAR@OUTLOOK.COM)(9868332260)(PETITIONER)		
5	RC.REV.-307/2024 CM APPL. 63995/2024	RAJENDER KUMAR V/s ASHOK KUMAR BAKSHI	PRAVEEN KUMAR	

		OTHER DETAILS OF ADVOCATES: PRAVEEN KUMAR GOEL()(9891571284)(PETITIONER) ANANT(ANANT9215@GMAIL.COM)(0)(RESPONDENT)		
6	RC.REV.-1/2025 CM APPL. 360/2025 CM APPL. 12501/2025 CM APPL. 13224/2025 CM APPL. 22201/2025	JAGDEEP KUMAR & ANR. V/s SULTAN AHMED	TUSHAR DATTA, NAZIM HAIDER	
		OTHER DETAILS OF ADVOCATES: TARUN SHARMA (MAXIMCORPORATE@GMAIL.COM)(9999981618)(PETITIONER) R K BHARDWAJ (ADVO.MEHDI@GMAIL.COM)(9810756193)(PETITIONER) SULTAN AHMED()(8076039829)(RESPONDENT) TARUN SHARMA(MAXIMCORPORATE@GMAIL.COM)(9999981618)(PETITIONER) MEHDI(ADVOMEHDI@GMAIL.COM)(0)(RESPONDENT) TARUN SHARMA, TUSHAR(MAXIMCORPORATE@GMAIL.COM)(9999816188)(PETITIONER) MUNTAZIR(ADVO.MEHDI@GMAIL.COM)(0)(RESPONDENT)		
7	RC.REV.-64/2025 CM APPL. 11523/2025 CM APPL. 11524/2025 WITH RC.REV. 65/2025 RC.REV. 66/2025 RC.REV. 68/2025	SH. RAKESH GULATI V/s SH KANWARJIT SINGH KOCHAR & ORS.	PRADEEP CHHINDRA	
		OTHER DETAILS OF ADVOCATES: PRADEEP CHHINDRA (PRADEEP.CHHINDRA@GMAIL.COM)(9310914012)(PETITIONER) AMAN(AMAN@CLSLEGAL.IN)(0)(RESPONDENT)		
8	RC.REV.-65/2025 CM APPL. 11525/2025 CM APPL. 11526/2025	SH ASHOK GULATI V/s SH. KANWARJIT SINGH KOCHAR & ORS.	PRADEEP CHHINDRA	
		OTHER DETAILS OF ADVOCATES: PRADEEP CHHINDRA (PRADEEP.CHHINDRA@GMAIL.COM)(9310914012)(PETITIONER) RUDRA KAHLON(RUDRAKAHLON@GMAIL.COM)(0)(RESPONDENT) AMAN(AMAN@CLSLEGAL.IN)(0)(RESPONDENT)		
9	RC.REV.-66/2025 CM APPL. 11528/2025 CM APPL. 11529/2025	SH. SURINDER DHAMIJA V/s SH. KANWARJIT SINGH KOCHHAR & ORS.	PRADEEP CHHINDRA	
		OTHER DETAILS OF ADVOCATES: PRADEEP CHHINDRA (PRADEEP.CHHINDRA@GMAIL.COM)(9310914012)(PETITIONER) AMAN(AMAN@CLSLEGAL.IN)(0)(RESPONDENT)		
10	RC.REV.-68/2025 CM APPL. 11589/2025 CM APPL. 11590/2025	SH VIPIN GUPTA V/s SH KANWARJIT SINGH KOCHAR & ORS.	PRADEEP CHHINDRA	
		OTHER DETAILS OF ADVOCATES:		
11	RFA-267/2024 CM APPL. 24147/2024 CM APPL. 24148/2024 CM APPL. 20373/2025	UNION OF INDIA V/s SANJANA DEVI AND ORS	OM PRAKASH, SUNIL DUTT BALONI	
		OTHER DETAILS OF ADVOCATES: S D BALONI(SUNILDUTTBALONI@GMAIL.COM)(9999729940)(PETITIONER) OP LAW(OPLAWASSOCIATES@GMAIL.COM)(0)(RESPONDENT) SUNIL DUTT BALONI(SUNILDUTTBALONI@GMAIL.COM)(9999729940)(PETITIONER)		
12	RFA-495/2024 CM APPL. 45196/2024	M/S VANSHIKA SHIPPING AND LOGISTICS PVT. LTD. V/s KAMAL SAXENA, PROPRIETOR OF M/S KAMAL ROADLINES	TARUN KUMAR TIWARI	
		OTHER DETAILS OF ADVOCATES:		
13	RSA-71/2020	AJAY NARAIN SHARMA V/s RAJ NARAIN SHARMA (DECEASED) THROUGH L.RS. & ORS.	R.S. KELA, SANDIP KUMAR, BHARAT MALHOTRA, AKUL MEHANDRU	
		OTHER DETAILS OF ADVOCATES: R S KELA(RSKELA@GMAIL.COM)(9810241752)(PETITIONER) R S KELA(RSKELA@GMAIL.COM)(9810241752)(PETITIONER) TARIQUE(TARIQUE379@GMAIL.COM)()(RESPONDENT) UMESH(UMESHHJI@GMAIL.COM)()(RESPONDENT) VIKAS(VIKAS_6687@YAHOO.CO.IN)()(RESPONDENT) VIKAS(VIKAS_6687@YAHOO.CO.IN)()(RESPONDENT) UMESH(UMESHHJI@GMAIL.COM)()(RESPONDENT) TARIQUE(TARIQUE379@GMAIL.COM)()(RESPONDENT) BHARAT MALHOTRA(BHARATMAL2@GMAIL.COM)(8447151507)(PETITIONER) AKUL MEHANDRU(AKUL.MEHANDRU@GMAIL.COM)(9873730409)(PETITIONER)		
14	RSA-161/2022 CM APPL. 54733/2022	SH. MAHENDER KUMAR V/s SH. SRI PAL (DECEASED) THROUGH LRS & ORS.	NIKHIL PALLI, RAJ BAHADUR SINGH, ANIL MITTAL	
		OTHER DETAILS OF ADVOCATES: R K PANDEY(CHOWDHRYSARVESH@GMAIL.COM)(9818778048)(PETITIONER) RAJ BAHADUR SINGH(RBSINGHADVOCATE1@GMAIL.COM)(9899736510)(RESPONDENT) ANIL MITTAL(KUMARMUNNA746@GMAIL.COM)(9810064432)(RESPONDENT)		

AFTER NOTICE MISC. MATTERS				
15	**CONT.CAS(C)-1097/2024 CM APPL. 40398/2024 WITH RFA 789/2023**	**SUNIL MANCHANDA V/s ANIL MANCHANDA**	**SANJAY KATYAL**	
		OTHER DETAILS OF ADVOCATES:		
16	**RFA-789/2023 CM APPL. 49604/2023**	**SUNIL MANCHANDA V/s ANIL MANCHANDA & ORS.**	**RAJIV RANJAN MISHRA, HEMANT GUPTA**	
		OTHER DETAILS OF ADVOCATES: S.S. KATYAL(WAKIL1981@GMAIL.COM)()(PETITIONER) ANIL MANCHANDA AND ORS.(LEGALTEAM.PLC@GMAIL.COM)()(RESPONDENT) HEMANT GUPTA(VAKILHRA@HOTMAIL.COM)(9811085066)(RESPONDENT)		
17	**RC.REV.-399/2017 CM APPL. 30991/2017**	**KAMAL V/s PARGAS KAUR**	**ADITYA AGARWAL, SAMIA MALIK, SARVESH SINGH**	
		OTHER DETAILS OF ADVOCATES:		
18	**RC.REV.-455/2018**	**PANKAJ GUPTA & ANR V/s MAGAN WATI & ORS**	**KANIKA AGNIHOTRI**	
		OTHER DETAILS OF ADVOCATES: KANIKA AGNIHOTRI()(9818397418)(PETITIONER)		
19	**RC.REV.-136/2023 WITH RC.REV. 138/2023**	**SHRI M. L. SETHI SINCE DECEASED THROUGH HIS LEGAL HEIRS AND REPRESENTATIVES V/s SHRI RAJESH NARULA**	**MADHUR GULSHAN SADRA, SANMATI BIR SINGH**	
		OTHER DETAILS OF ADVOCATES: MADHUR GULSHAN SAPRA(MADHURSAPRA@HOTMAIL.COM)(9810955755)(PETITIONER) RAJESH(NARULA.LAW@GMAIL.COM)(9899157488)(RESPONDENT) S S JAIN(SSJ4949@GMAIL.COM)(9891043078)(RESPONDENT) SANMATI BIR SINGH(SSJ4949@GMAIL.COM)(9891043078)(PETITIONER)		
20	**RC.REV.-138/2023 WITH RC.REV. 136/2023**	**SHRI NARINDER KUMAR KHULLAR V/s SHRI RAJESH NARULA, & ORS.**	**MADHUR GULSHAN SADRA**	
		OTHER DETAILS OF ADVOCATES: MADHUR GULSHAN SAPRA(MADHURSAPRA@HOTMAIL.COM)(9810955755)(PETITIONER) MADHUR GULSHAN SAPRA(MADHURSAPRA@HOTMAIL.COM)(9810955755)(PETITIONER) RAJESH NARULA(NARULA.LAW@GMAIL.COM)(9899157488)(RESPONDENT) RAJESSH(NARULA.LAW@GMAIL.COM)(9899157488)(RESPONDENT) S S JAIN(SSJ4949@GMAIL.COM)(9891043078)(RESPONDENT) S S JAIN(SSJ4949@GMAIL.COM)(9891043078)(RESPONDENT)		
21	**RC.REV.-184/2023 CM APPL. 34799/2023**	**LAXMI NARAIN DHINGRA V/s TANUJ SHARMA & ANR.**	**RAJAT ANEJA, GITA DHINGRA**	
		OTHER DETAILS OF ADVOCATES: ANEJA & ANEJA(ADMINE@ANEJAANDANEJA.COM)(9958687604)(PETITIONER) KK AGGARWAL(KKAGARWAL5679@GMAIL.COM)()(RESPONDENT) GITA DHINGRA(GEETAADVOCATE2006@YAHOO.CO.IN)(9810324978)(PETITIONER)		
22	**RC.REV.-219/2023 WITH RC.REV. 220/2023 RC.REV. 99/2021**	**AMIR KHAN & ORS. V/s MR. AZIZ UR REHMAN**	**ARUN KUMAR SHARMA**	
		OTHER DETAILS OF ADVOCATES:		
23	**RC.REV.-220/2023**	**SAJID KHAN & ORS. V/s INAM-UL-HAQ (DECEASED) THR LRS**	**ARUN KUMAR SHARMA**	
		OTHER DETAILS OF ADVOCATES:		
24	**CM APPL. 15930/2025 In RC.REV.-391/2024**	**RAJENDER KUMAR PAHUJA V/s ANUP NARAIN GAUR**	**ANKUR, VIMAL KHURANA**	
		OTHER DETAILS OF ADVOCATES: GAURAV SETH(NAVJOTKWATRA@GMAIL.COM)(9899689905)(PETITIONER) R()(9810405927)(RESPONDENT) KARTIKAY SHARMA(VINOD@FIRSTASSOCIATES.IN)(0)(PETITIONER) NAVJOT KWATRA(NAVJOTKWATRA@GMAIL.COM)(0)(RESPONDENT)		
25	**RFA-682/2022 CM APPL. 56307/2022 CM APPL. 56309/2022**	**M/S MAESTRO INFRA TECH PVT LTD V/s MAMTA RAWAT & ANR.**	**RASHID KHAN, RITESH OBEROI**	
		OTHER DETAILS OF ADVOCATES: RASHID KHAN(RASHIDKHANADV635@GMAIL.COM)(9810439127)(PETITIONER) RASHID KHAN(RASHIDKHANADV635@GMAIL.COM)(9810439127)(PETITIONER) RITESH OBEROI(RITESHOBEROI058@GMAIL.COM)()(RESPONDENT) RITESH OBEROI(RITESHOBEROI058@GMAIL.COM)()(RESPONDENT) RITESH OBEROI(RITESHOBEROI058@GMAIL.COM)(9818951058)(PETITIONER)		
26	**RFA-622/2023 CM APPL. 39961/2023 CM APPL. 39964/2023**	**MOHD AHMED SINCE DECEASED THROUGH LRS FEHMIDA BEGUM & ORS. V/s DURGAWATI JAISWAL & ORS.**	**M MOHSIN ISRAILY**	
		OTHER DETAILS OF ADVOCATES: M MOHSIN ISRAILY (IISRAILYLAWOFFICES@GMAIL.COM)(9711581097)(PETITIONER) ASHUTOSH (ASHUTOSH@JSECHAMBERS.COM)()(RESPONDENT)		

27	RFA-726/2023	AMIT KUMAR V/s JOGINDER DASS SINCE DECEASED THROUGH HIS LR & ORS.	ARUN YADAV, ARUN YADAV, ROOHEEN KALRA	
		OTHER DETAILS OF ADVOCATES: PRATAP SINGH AND ASSOCIATES(PRATAP.SINGYADAV@YAHOO.COM)(991199902)(PETITIONER) JOGINDER DASS()()(RESPONDENT) ARUN YADAV(ARUNYADAV8677@GMAIL.COM)(9587544449)(PETITIONER) ROOHEEN KALRA(LAWGUARDIAN2016@GMAIL.COM)(7982777985)(RESPONDENT)		
28	RFA-1008/2023 CM APPL. 67140/2023 CM APPL. 67141/2023 CM APPL. 67142/2023 CM APPL. 67143/2023	DESH ARORA @ DESH KALSI V/s LEELA KISHAN & ORS.	YOGESH BHARDWAJ, AMAN DURGA	
		OTHER DETAILS OF ADVOCATES: AMAN DURGA(AMAN.DURGA100@GMAIL.COM)(7982272154)(RESPONDENT)		
29	RFA-348/2024 CM APPL. 30788/2024 CM APPL. 32410/2024	SATISH KUMAR KAPUR V/s KRISHAN KUMAR KAPUR AND ANR	NAUSHAD AHMAD KHAN, JATIN DHAWAN	
		OTHER DETAILS OF ADVOCATES: JATIN DHAWAN (JATIN@ADVOCAREPARTNERS.IN)(9810299918)(RESPONDENT)		
30	RFA-371/2024 CM APPL. 33225/2024	ANIL KUMAR KATHURIA AND ORS V/s MOHAN LAL KATHURIA (SINCE DECEASED) THROUGH LRS. AND ANR.	ANIL KUMAR KATHURIA, RITESH KHATRI, UMANG TYAGI	
		OTHER DETAILS OF ADVOCATES: ANIL KUMAR(ANILKATHURIAADV@GMAIL.COM)(9811426851)(PETITIONER) MANYU(M98116@GMAIL.COM)()(RESPONDENT) RITESH KHATRI(RK@PETITJURIS.IN)(9899891989)(RESPONDENT) UMANG TYAGI(UMANGTYAGIOFFICE@GMAIL.COM)(9999178173)(PETITIONER)		
31	RFA-439/2024 CM APPL. 40089/2024	HARISH DHAWAN V/s SUKHRITA	SHAGUN MEHTA	
		OTHER DETAILS OF ADVOCATES:		
32	RFA-479/2024	SURESH SAINI V/s NCUBATE INDIA SERVICES	SAURABH DEV KARAN SINGH, AMULYA DHINGRA	
		OTHER DETAILS OF ADVOCATES: SAURABH D , KARAN, KANIKA(OFFICEOFSDEVKARAN@GMAIL.COM)(8527022200)(PETITIONER) SAR GROUP(LEGAL@SAR-GROUP.COM)(0)(RESPONDENT) AMULYA DHINGRA(AMULYA@EMPHASISLAW.COM)(9911400404)(RESPONDENT)		
33	RFA-494/2024 CM APPL. 45011/2024	NARESH ANTIL V/s PRAKASHI DEVI	JASPREET KAUR BHAMRA	
		OTHER DETAILS OF ADVOCATES:		
34	RSA-152/2016 CM APPL. 22261/2016	RAJNI DEVI V/s DWARIKA DEVI & ANR	ARJUN SANJAY, N K GOYAL	
		OTHER DETAILS OF ADVOCATES:		
35	RSA-136/2018 CM APPL. 38040/2018 CM APPL. 39302/2019 CM APPL. 46486/2023 CM APPL. 57484/2024 CM APPL. 57485/2024 CM APPL. 14243/2025	M/S SHYAM LAL & ORS V/s MITHLESH DEVI	JAI SAHAI ENDLAW, SACHIN MISHRA, AMAR NATH AGGARWAL, PANKAJ VIVEK, ABHISHEK GROVER, SANJANA ANTIL	
		OTHER DETAILS OF ADVOCATES: JAI SAHAI ENDLAW()(9811122114)(PETITIONER) SANJANA ANTIL(ADVSANJANAANTIL@GMAIL.COM)()(RESPONDENT) SACHIN MISHRA(SACHINMISHRA1982@GMAIL.COM)(9811966422)(RESPONDENT) SANJANA ANTIL(LOKESHKUMAR066@YAHOO.COM)(0)(PETITIONER) SANJANA ANTIL(LOKESHKUMAR066@YAHOO.COM)(0)(PETITIONER) GROVER LAW OFFICE(GROVERLAWOFFICES@GMAIL.COM)(0)(RESPONDENT) GROVER LAW(GROVERLAWOFFICES@GMAIL.COM)(0)(RESPONDENT) SACHIN MISHRA()(9811966422)(PETITIONER) PANKAJ VIVEK(PANKAJVIVEK@GMAIL.COM)(9811215778)(PETITIONER) ABHISHEK GROVER(ADV.AGROVER@GMAIL.COM)(9871804549)(PETITIONER) SANJANA ANTIL(ADVOCATESANJANAANTIL@GMAIL.COM)(9899270061)(PETITIONER) PANKAJ VIVEK (PANKAJVIVEK@GMAIL.COM,PVBALAYAN@GMAIL.COM)(9811215778)(PETITIONER)		
36	RSA-87/2019 CM APPL. 19242/2019	HARDEV SINGH (DECEASED) THR LRS & ANR V/s SURENDER PAL SINGH (DECEASED) THR LRS	SUNIL KHANNA, NITIN KHANNA, MD FARMAN & SALMAN KHAN	
		OTHER DETAILS OF ADVOCATES: SUNIL KHANNA , NITIN KHANNA()(7838580654)(PETITIONER)		
37	RSA-98/2022	RAVI SHARMA & ANR. V/s MANOHAR LAL SHARMA	RAJENDER YADAV, ABHIMANYU	
		OTHER DETAILS OF ADVOCATES:		

		AJAY GUPTA(AJAY557@YAHOO.COM)(9810226738)(PETITIONER) AJAY GUPTA (AJAYG557@YAHOO.COM)(9810226738)(PETITIONER) ABHIMANYU (ABHIMANYUANDASSOCIATES@GMAIL.COM)(9717960907)(PETITIONER)		
38	RSA-154/2022 CM APPL. 52896/2022 CM APPL. 52899/2022	SH. KRISHAN DEV BHARAL V/s SH. SATNAM SINGH AND ORS	SUSHANT KUMAR BHADURI, ALY MIRZA	
		OTHER DETAILS OF ADVOCATES: S.K. BHADURI AND PREM PRAKASH(PREMP8421@GMAIL.COM)(9810439195)(PETITIONER) RVA(RVATSA12@GMAIL.COM)()(RESPONDENT) ALY MIRZA(ALY_MIRZA@YAHOO.COM)(9899720944)(RESPONDENT)		
39	RSA-37/2023 CM APPL. 8295/2023	VIMLESH GUPTA V/s KULDEEP SINGH	FAIZ IMAM, SAKSHI	
		OTHER DETAILS OF ADVOCATES: FAIZ IMAM(FAIZIMAM01@GMAIL.COM)(9958097116)(PETITIONER) FAIZ IMAM(FAIZIMAM01@GMAIL.COM)(9958097116)(PETITIONER) S K DAYAL()(935497026)(RESPONDENT) S K DAYAL()(9354997026)(RESPONDENT) SAKSHI (SAKSHIVEERBHAN@GMAIL.COM)(8882913226)(PETITIONER)		
40	RSA-70/2023	BHUPINDER PAL SINGH V/s MAHINDER PAL SINGH AND ORS	ADITI GUPTA	
		OTHER DETAILS OF ADVOCATES: ADITI GUPTA (ADITIGUPTA29@GMAIL.COM)(9811046710)(PETITIONER)		
41	RSA-102/2023 WITH RSA 207/2023	MS RAVI BUILDERS V/s MUNICIPAL CORPORATION OF DELHI	MONI CINMOY	
		OTHER DETAILS OF ADVOCATES: CINMOY & ASSOCIATES(CINMOYASSOCIATED@GMAIL.COM)(9868088168)(PETITIONER) MCD(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) RJ RAWAT(RJNDR.RAWATF@GMAIL.COM)()(RESPONDENT)		
42	RSA-207/2023 WITH RSA 102/2023	M/S RAVI BUILDERS V/s MUNICIPAL CORPORATION OF DELHI	MONI CINMOY	
		OTHER DETAILS OF ADVOCATES: MONI CINMOY(CINMOYASSOCIATES@GMAIL.COM)(9868088168)(PETITIONER) MCD(CLOMCDHQ@GMAIL.COM)()(RESPONDENT)		
43	RSA-126/2023 CM APPL. 35797/2023 CM APPL. 35799/2023 CM APPL. 35800/2023	SHRI BHAGAT SINGH V/s SH RAMPHAL AND ORS	JITENDER TANWAR, PANKAJ VIVEK	
		OTHER DETAILS OF ADVOCATES: PANKAJ VIVEK (PANKAJVIVEK@GMAIL.COM,PVBALAYAN@GMAIL.COM)(9811215778)(RESPONDENT)		
44	RSA-185/2023 CM APPL. 49704/2023	Y. P. RANA V/s SHAKUNTLA DEVI	AKSHAY BEDI, AKSHAY BEDI	
		OTHER DETAILS OF ADVOCATES: MOHD ANAS & ASSOCIATES(MOHDANASADV@GMAIL.COM)(9818729629)(PETITIONER) AKSHAY BEDI(AKSHAY17BEDI@GMAIL.COM)(8826364726)(PETITIONER)		
45	RSA-105/2024 CM APPL. 36243/2024 CM APPL. 2177/2025	JASWANT KUMAR & ANR. V/s RAM KISHAN	SUSHIL KUMAR DUBEY, TRILOK CHAND	
		OTHER DETAILS OF ADVOCATES: TRILOK CHAND(TRILOKCHAND7@GMAIL.COM)(9871031937)(PETITIONER)		
46	RSA-145/2024 CM APPL. 45910/2024 CM APPL. 45913/2024	KOMAL MALIK V/s JAG PAL SINGH	AMIT RATHORE, PRADEEP KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: AMIT RATHORE (AMITRATHORE.ADV@GMAIL.COM)(9811475767)(PETITIONER) PRADEEP(PKADVOCATE64@GMAIL.COM)(0)(RESPONDENT) PRADEEP KUMAR SHARMA(PKADVOCATE64@GMAIL.COM)(9990148880)(PETITIONER)		
47	TR.P.(C.)-9/2025	SUMAN V/s SHAHISTA & ANR.	BRIJESH KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES:		
48	W.P.(C)-4651/2005	JAGDISH SINGH V/s VICE CHANCELLOR IGNOU	V.S.R.KRISHNA, MS.PRIYANKA, ALY MIRZA	
		OTHER DETAILS OF ADVOCATES:		
49	W.P.(C)-1992/2006	ASHWANI KUMAR MISHRA V/s INDIAN COUNCIL OF PHILOSOPHICA	MR.PAWAN BAHL, RAJEEV SHARMA, ANURAG CHOPRA, SHRUTI SHARMA	
		OTHER DETAILS OF ADVOCATES: SHRUTI SHARMA (SHRUTI.SHARMA26@HOTMAIL.COM)(9599314258)(RESPONDENT)		
50	W.P.(C)-3859/2007	DR.RAM KISHAN V/s I.G.N.O.U.	ARUN BIRBAL, ALY MIRZA	

		OTHER DETAILS OF ADVOCATES:		
51	W.P.(C)-4216/2007	MOHINDER PAL & ORS. V/s GOVT. OF N.C.T. OF DELHI & ORS	MR.R.K.SONKIYA, AVNISH AHLAWAT, AVNISH AHLAWAT	
		OTHER DETAILS OF ADVOCATES: AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)(9810134741)(PETITIONER)		
52	W.P.(C)-5578/2015 CM APPL. 45070/2019	T. SANKARALINGAM V/s UNION OF INDIA & ANR.	J C SETH CO., KAUSTUBH ANSHURAJ	
		OTHER DETAILS OF ADVOCATES: J C SETH CO.()(9810555855)(PETITIONER) KAUSTUBH ANSHURAJ(KAUSTUBH.ANSHURAJ@GMAIL.COM)(9811778452)(PETITIONER)		
53	W.P.(C)-5971/2015 CM APPL. 10826/2015 CM APPL. 45443/2019 CM APPL. 45444/2019 CM APPL. 22086/2025 WITH W.P.(C) 6411/2019	RADHA BHARDWAJ V/s ARYA GIRLS SR SECONDARY SCHOOL MANAGING COMMITTEE THR MANAGER & ORS	DR N PRADEEP SHARMA & ASSOCIATES, ANEJA AND ANEJA, RAJAT ANEJA, MANMOHAN SINGH SETHI	
		OTHER DETAILS OF ADVOCATES: ANEJA AND ANEJA()(9958687604)(PETITIONER) ANEJA AND ANEJA(ADMIN@ANEJAANDANEJA.COM)(0)(PETITIONER) SANTOSH KUMAR TIRPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
54	W.P.(C)-6411/2019 CM APPL. 27248/2019	RADHA BHARDWAJ V/s DIRECTORATE OF EDUCATION AND ORS	RAJAT ANEJA & VANDNA ANEJA	
		OTHER DETAILS OF ADVOCATES: RAJAT ANEJA & VANDNA ANEJA()(9958687604)(PETITIONER)		
FOR COMPLIANCE				
55	RC.REV.-59/2025(Disposed off case)	MOHD SHAHID V/s GIYARSI DEVI AND ANR	ASHOK GURNANI	
		OTHER DETAILS OF ADVOCATES: ASHOK GURNANI(ASHOKGURNANI1981@GMAIL.COM)(9810109039)(PETITIONER) AK GUPTA (AKGUPTA@LIVE.COM)(0)(RESPONDENT)		
PART-HEARD MATTERS				
56	W.P.(CRL)-1935/2017 CRL.M.A. 10778/2017	DEBAYAN ROY V/s STATE OF NCT OF DELHI & ANR	MRINAL BHARTI, KAMNA VOHRA, ZOHEB HOSSIAN, ANIRBAN SEN	
		OTHER DETAILS OF ADVOCATES: ANIRBAN SEN(ANIRBAN.SEN@AOL.IN)(9654126726)(RESPONDENT)		P.S.-FIR NO. :(CRIME AND RAILWAY-44/2017)
FOR ARGUMENT				
57	RC.REV.-248/2016	SATISH KUMAR GUPTA V/s KAMLA DEVI	C S SHARMA	
		OTHER DETAILS OF ADVOCATES:		
SPECIAL BENCH MATTERS				
58	CM APPL. 27977/2022 In W.P.(C)-1043/2016(Disposed off case)	SHRI KEHAR SINGH V/s GOVT. OF NCT OF DELHI & ANR	SUGRIVA DUBEY, PRABHSAHAY KAUR, ASHOK KR SHARMA, SATYAKAM, SARASWATI THAKUR, ANIL MITTAL, RAGHAVENDRA MOHAN BAJAJ	
		OTHER DETAILS OF ADVOCATES: PRABHASAHAY KAUR(SAHAYK@GMAIL.COM)(9810158581)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SUNIL FERNDES(SUNILF.ADV@GMAIL.COM)()(RESPONDENT) ANIL MITTAL(ANILMITTAL1@HOTMAIL.COM)()(RESPONDENT) RAGHAVENDRA MOHAN BAJAJ(RAGHAVENDRAMBAJAJ@GMAIL.COM)(9810248083)(PETITIONER)		
FOR FINAL HEARING				
59	RFA-515/2018 CM APPL. 26901/2018 CM APPL. 4113/2023 CM APPL. 4123/2023 WITH RFA 148/2023	NAND KISHORE MEHRA (DECEASED) THR LR V/s SURENDER MAHAJAN & ORS	SANDEEP PURI, AJAY TEJPAL, SHAILENDRA SINGH, NEELAM RATHORE, BHARAT ARORA, NITIN WADHWA	
		OTHER DETAILS OF ADVOCATES: SANDEEP PURI()(9810199060)(PETITIONER) RAJESH BHARDWAJ()(9810006861)(PETITIONER) NEEL RATHOR(NEELRATHORE@GMAIL.COM)()(RESPONDENT) SANDEEP (SANDEEPPURIADVOCATE@YAHOO.CO.IN)()(RESPONDENT) PEEYOSH(PEEYOSH.KALRA@GMAIL.COM)()(RESPONDENT) SHAILENDRA SINGH(SSNCOMPANY@GMAIL.COM)(9899027733)(PETITIONER) NEELAM RATHORE (NEELRATHORE@GMAIL.COM)(9811192246)(RESPONDENT) BHARAT ARORA(BHARAT_RYANS@YAHOO.CO.IN)(9811628929)(RESPONDENT) NITIN WADHWA(NITINWADHWA@WALAW.IN)(9899219933)(PETITIONER)		

60	RFA-148/2023 WITH RFA 515/2018	SURENDER MAHAJAN V/s AMOD MEHRA AND ORS	THROUGH COURT, NEELAM RATHORE, NITIN WADHWA	
		OTHER DETAILS OF ADVOCATES: NEELAM RATHORE (NEELRATHORE@GMAIL.COM)(9811192246)(RESPONDENT) NITIN WADHWA(NITINWADHWA@WALAW.IN)(9899219933)(RESPONDENT)		
61	RFA-259/2021	PARSVNATH DEVELOPERS LIMITED V/s RAJGARHIA LEASING AND FINANCIAL SERVICE PVT. LTD.	KNM & PARTNERS, LAW OFFICES	
		OTHER DETAILS OF ADVOCATES: PARSVNATH DEVELOPERS LIMITED(SECRETARIAL@PARSVNATH.COM)()(RESPONDENT) PARSVNATH DEVELOPERS LIMITED(SECRETARIAL@PARSVNATH.COM)()(RESPONDENT) PARSVNATH DEVELOPERS LIMITED(SECRETARIAL@PARSVNATH.COM)()(RESPONDENT) PARSVNATH DEVELOPERS LIMITED(SECRETARIAL@PARSVNATH.COM)()(RESPONDENT) KNM PARTNERS(DJAIN@KNM.IN)(9810445486)(PETITIONER) RAJGARHIA LEASING AND FINANCIAL SERVICE PVT. LTD.(APMINDUSTRIESLTD@GMAIL.COM)()(PETITIONER) RAJGARHIA LEASING AND FINANCIAL SERVICE PVT. LTD.(APMINDUSTRIESLTD@GMAIL.COM)()(PETITIONER) RAJGARHIA LEASING AND FINANCIAL SERVICE PVT. LTD.(APMINDUSTRIESLTD@GMAIL.COM)()(PETITIONER) RAJGARHIA LEASING AND FINANCIAL SERVICE PVT. LTD.(APMINDUSTRIESLTD@GMAIL.COM)()(PETITIONER) APM INDUSTRIES(APMINDUSTRIESLTD@GMAIL.COM)()(RESPONDENT)		
62	RFA-262/2023	REENA GUPTA V/s RAKESH KIRAR & ANR.	HIMANGI KAPOOR	
		OTHER DETAILS OF ADVOCATES: ADITYA VARDHAN SHARMA (NOTIFYADITYA@OUTLOOK.COM)()(PETITIONER)		
63	RFA-565/2023	JASWANT SINGH V/s SHYAM SUNDER	K. PRASANTH	
		OTHER DETAILS OF ADVOCATES: JP LAW FIRM(JPLAWFIRMDELHI@GMAIL.COM)(9818243696)(PETITIONER) SUNDER(SUNDER_SHYAM@GMAIL.COM)()(RESPONDENT)		
64	RFA-769/2023 CM APPL. 48558/2023	AKASH GUPTA & ANR. V/s INDER SAIN BANSAL & ANR.	HRISHIKESH BARUAH	
		OTHER DETAILS OF ADVOCATES: HARISHIKESH BARUAH(HRISHIKESH@HBARUAH.COM)(9810671087)(PETITIONER) D JAIN(DJIAN5857@GMAIL.COM)()(RESPONDENT) ARJUN DEWAN(ARJUN.DEWAN85@GMAIL.COM)()(RESPONDENT)		
65	RFA-557/2024 CM APPL. 49801/2024	MOHAN LAL KATHURIA (DECEASED) THROUGH LRS. V/s ANIL KUMAR KATHURIAAND ORS	RITESH KHATRI	
		OTHER DETAILS OF ADVOCATES: RITESH KHATRI(RK@PETITJURIS.IN)(9899891989)(PETITIONER) RITESH KHATRI(RK@PETITJURIS.IN)(9899891989)(PETITIONER) ANIL(ANILKATHURIAADV@GMAIL.COM)(0)(RESPONDENT) ANIL(ANILKATHURIAADV@GMAIL.COM)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
66	W.P.(C)-13724/2006	JAI KARAN SINGH V/s UOI THRU M/O FINANCE & ORS.	MR.SUSHEEL SHARMA, PRAMOD GUPTA, SOURABH AHUJA, INDUS LAW FIRM	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()()(RESPONDENT)		
END OF THE BOARD MATTERS				
67	RFA-682/2024 CM APPL. 1271/2025 CM APPL. 23129/2025	M/S. AGGARWAL GRANITES V/s MAHESH KUMAR PARWAL	UTKARSH MATHUR, GAURAV KUMAR, GAURAV KUMAR	
		OTHER DETAILS OF ADVOCATES: FIDES AND FIDUCIA LAW FIRM(GAURYSINGH@GMAIL.COM)(0)(RESPONDENT) UTKARSH MATHUR(UTKARSHMATHUR.LAWYER@GMAIL.COM)(9899858596)(PETITIONER) GAURAV(R.GAURAVSINGH@GMAIL.COM)(0)(RESPONDENT) GAURAV KUMAR(R.GAURAVSINGH@GMAIL.COM)(9999720412)(RESPONDENT)		
FINAL ARGUMENTS				
68	RC.REV.-104/2018 CM APPL. 10325/2018	BINA ROY V/s HANSA SONI & ORS	PAVAN DUGGAL, HIMANSHU VIJ, PAVAN DUGGAL	
		OTHER DETAILS OF ADVOCATES: PAVAN DUGGAL()(9810271805)(PETITIONER) HIMANSHU VIJ(HIMANSHUVIJ11@GMAIL.COM)(9910600266)(RESPONDENT) PAVAN DUGGAL(PAVANDUGGAL@YAHOO.COM,PAVANDUGGAL@GMAIL.COM)(9810271805)(PETITIONER)		
69	RC.REV.-267/2018 CM APPL. 24017/2018 WITH RC.REV. 272/2018	M/S PRABHDIT ASSOCIATES PVT LTD V/s BHARAT KUMAR	MOHIT BATRA, MEGHHA KATARI	

		OTHER DETAILS OF ADVOCATES: MOHIT BATRA()(9650838589)(PETITIONER) MEGHHA KATARI(MEGHHAKATARIASSOCIATES@GMAIL.COM)(9810799444)(RESPONDENT)		
70	RC.REV.-272/2018 CM APPL. 24155/2018	M/S PRABHDIT ASSOCIATES PVT LTD V/s M/S DHULL AUTOMOBILES/M/S ONALL AUTOMOBILES	MOHIT BATRA, MEGHHA KATARI	
		OTHER DETAILS OF ADVOCATES: MOHIT BATRA()(9650838589)(PETITIONER) MEGHHA KATARI(MEGHHAKATARIASSOCIATES@GMAIL.COM)(9810799444)(RESPONDENT)		
71	RC.REV.-149/2019 CM APPL. 11424/2019	ANIL KUMAR JAIN V/s M/S UNITED DAIRIES PVT LTD	VIKARM SINGH, NITIN SONI	
		OTHER DETAILS OF ADVOCATES: VIKARM SINGH()(9971326834)(PETITIONER)		
72	RFA-101/2021 CM APPL. 6499/2021	PRATEEK INFRA PROJECTS INDIA PVT. LTD V/s M/S SHASHVAT ADVERTISING PVT.LTD	SUDEEP SINGH	
		OTHER DETAILS OF ADVOCATES: PRATEEK INFRA PROJECTS INDIA PVT. LTD(SUDEEP.SINGH1983@GMAIL.COM)()(PETITIONER) PRATEEK INFRA PROJECTS INDIA PVT. LTD(SUDEEP.SINGH1983@GMAIL.COM)(9717216660)(PETITIONER) SUDEEP SINGH(SUDEEP.SINGH1983@GMAIL.COM)(9717216660)(PETITIONER) SUDEEP (SUDEEP.SINGH1983@GMAIL.COM)(9717216660)(PETITIONER) SHASHVATADVERTISINGPVT.LTD(SHASHVATOUTDOORS@GMAIL.COM)(9971233760)(PETITIONER) SHASHVATADVERTISINGPVT.LTD(SHASHVATOUTDOORS@GMAIL.COM)()(PETITIONER) SHASHVAT(SHASHVATOUTDOORS@GMAIL.COM)(9971233760)(RESPONDENT) SHASHVAT(SALES.SHASHVAT@GMAIL.COM)()(RESPONDENT)		
73	RFA-250/2024 CM APPL. 22316/2024	ASHOK KUMAR V/s SADHNA SINGH	KARTAR SINGH, AMAN SHARMA	
		OTHER DETAILS OF ADVOCATES: AMAN SHARMA(SHARMAMAN413@GMAIL.COM)(9013040196)(RESPONDENT)		
74	RFA-320/2024	PRAMOD KUMAR SINGH V/s YOGESH MOGHA & ANR.	PREM GARG	
		OTHER DETAILS OF ADVOCATES:		
END OF THE BOARD/FOR DISPOSAL MATTERS				
75	RSA-84/2017 CM APPL. 9876/2017 CM APPL. 5477/2018	ASHOK MADAN V/s NARENDRA SHARMA	AKSHAY BHATIA, V K SHARMA	
		OTHER DETAILS OF ADVOCATES: V K SHARMA()(9810101807)(PETITIONER)		
76	RSA-21/2024 CM APPL. 4298/2024	RENU SHARMA V/s VINEET PATHAK	RAGHAVENDRA MOHAN BAJAJ, ANIL SHARMA	
		OTHER DETAILS OF ADVOCATES: RENU()(9289561344)(PETITIONER) RAGHAVENDRA MOHAN BAJAJ(OFF.RMB@GMAIL.COM)(9810048083)(PETITIONER) RAGHAVENDRA MOHAN BAJAJ(OFF.RMB@GMAIL.COM)(9810048083)(PETITIONER) VINEET (MLSHARMA520@OUTLOOK.COM)(9810048083)(RESPONDENT) ANIL SHARMA(ANNISHARMA13@GMAIL.COM)(9811006742)(RESPONDENT)		
77	RSA-86/2024 CM APPL. 26680/2024	AJAY KUMAR AND ORS V/s SHO PS DWARKA AND ORS	GURPREET SINGH	
		OTHER DETAILS OF ADVOCATES: DHRUV CHAUDHARY & GURPREET(DHRUVCHAUDHRYADVOCATE@GMAIL.COM)(9818242625)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM,)()(RESPONDENT) MCD(CLOMCDHQ@GMAIL.COM)()(RESPONDENT)		
FOR DIRECTIONS(J)				
78	RSA-235/2017 CM APPL. 34944/2017 CM APPL. 34946/2017 CM APPL. 34947/2017 CM APPL. 6484/2018	RAM AVTAR TYAGI V/s V.K RAMAKRISHNA	B S CHOWDHARY	
		OTHER DETAILS OF ADVOCATES:		

COURT NO. 30
HON'BLE MR.JUSTICE SANJEEV NARULA

NOTE: "SUPPLEMENTARY PASSED OVER MATTERS WILL BE TAKEN UP JUST AFTER THE SUPPLEMENTARY LIST IS OVER."

[NOTE:1. IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED, PLEASE CONTACT, MR.NANDAN SINGH(9319815952),COURT MASTER TO HON'BLE MR. JUSTICE SANJEEV NARULA.

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NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

cmnandansingh.dhc@gov.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
INTERIM BAIL				
1	CRL.M.(BAIL) 842/2025 In BAIL APPLN.-522/2025(Disposed off case)	RAJKUMAR @ BULBUL V/s STATE GOVT. OF NCT OF DELHI	DOLLY SHARMA	
		OTHER DETAILS OF ADVOCATES: DOLLY SHARMA(DOLLYSH29@GMAIL.COM)(9953269424)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(NARELA INDUSTRIAL AREA-924/2024)
BAIL				
2	BAIL APPLN.-4003/2024	DEEPAK SINGH V/s STATE (GOVT. OF NCT OF DELHI)	GEETA CHOUDHARY	
		OTHER DETAILS OF ADVOCATES: KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(VIJAY VIHAR-434/2024)
3	BAIL APPLN.-482/2025	ANSHUL V/s THE STATE OF NCT OF DELHI THROUGH SHO PS GEETA COLONY	AVNEET KAUR	
		OTHER DETAILS OF ADVOCATES: M BEGUM()(9810946341)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(GEETA COLONY-166/2024)
4	BAIL APPLN.-835/2025 WITH BAIL APPLN. 836/2025	VARUN ARORA V/s STATE NCT OF DELHI	VIKAS WALIA	
		OTHER DETAILS OF ADVOCATES: VIKAS WALIA(VIKASWALIA.ADV@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(AMAR COLONY-103/2025) BAIL APPLN. 836/2025 FILED BY TARUN ARORA (D. OF HEARING : 2025-04-25) P.S.-FIR NO. :(AMAR COLONY-103/2025)
5	BAIL APPLN.-836/2025	TARUN ARORA V/s STATE GOVT. OF NCT OF DELHI	VIKAS WALIA	
		OTHER DETAILS OF ADVOCATES: VIKAS WALIA(VIKASWALIA.ADV@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(AMAR COLONY-103/2025) BAIL APPLN. 835/2025 FILED BY VARUN ARORA (D. OF HEARING : 2025-04-25) P.S.-FIR NO. :(AMAR COLONY-103/2025)
SUSPENSION OF SENTENCE				
6	CRL.A.-45/2025 CRL.M.(BAIL) 85/2025	KAPIL ALIAS KALI V/s THE STATE GOVT OF NCT DELHI	VISHESH WADHWA (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: VW CHAMBERS(VWLAWCHAMBERS@GMAIL.COM)(9891551234)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(RANHOLA-333/2018) BAIL APPLN. 2511/2021 FILED BY RAHUL ALIAS BHALU (DISPOSED ON : 2021-09-21)

				CRL.A. 92/2025 FILED BY RAHUL @ BHALU (D. OF HEARING : 2025-03-05) P.S.-FIR NO. :(RANHOLA-333/2018)
FOR ADMISSION				
7	CRL.M.C.-1154/2025 CRL.M.A. 5180/2025	STATE THROUGH OFFICE DIRECTOR GENERAL OF PRISONS V/s RAHUL ALIAS KALA AND ANR.	LAKSH KHANNA	
		OTHER DETAILS OF ADVOCATES: LAKSH KHANNA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9910900059)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MANGOLPURI-1683/2015) W.P.(CRL) 1122/2018 FILED BY SUNNY @ RAKESH (DISPOSED ON : 2018-07-24) BAIL APPLN. 26/2019 FILED BY RAHUL @ KALA (DISPOSED ON : 2019-01-10) BAIL APPLN. 1384/2020 FILED BY SUNNY @ RAKESH (DISPOSED ON : 2020-07-14) BAIL APPLN. 3467/2020 FILED BY NEERAJ SEHRAWAT (DISPOSED ON : 2020-11-18) BAIL APPLN. 83/2022 FILED BY NEERAJ SEHRAWAT @ BAWANIA (DISPOSED ON : 2022-01-20) BAIL APPLN. 658/2023 FILED BY SUNIL MAAN @ JAI SUNIL MAAN (DISPOSED ON : 2023-03-10) BAIL APPLN. 1203/2024 FILED BY NEERAJ SEHRAWAT @ NEERAJ BAWANIYA (DISPOSED ON : 2025-01-15) BAIL APPLN. 4112/2024 FILED BY SUNIL MAAN (DISPOSED ON : 2024-12-23) BAIL APPLN. 14/2025 FILED BY SH SUNIL MAAN (DISPOSED ON : 2025-01-07) P.S.-FIR NO. :(MANGOLPURI-1683/2015)
AFTER NOTICE MISC. MATTERS				
8	CRL.A.-1147/2017 WITH CRL.A. 33/2018 CRL.A. 10/2018	GURCHARAN SINGH @ SUNNY V/s STATE	SAJNI KACHWAHA (DHCLSC)	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(VIVEK VIHAR-106/2013) CRL.A. 10/2018 FILED BY SUKHVIR SINGH @ GOLU (D. OF HEARING : 2025-04-25) CRL.A. 33/2018 FILED BY NAVEEN UMAR @ KALU (D. OF HEARING : 2025-04-25) P.S.-FIR NO. :(VIVEK VIHAR-106/2013)
9	CRL.A.-10/2018	SUKHVIR SINGH @ GOLU V/s STATE	ARCAHIT UPADHAYAY (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: ARCAHIT UPADHAYAY (DHCLSC)()(9990708567)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(VIVEK VIHAR-106/2013) CRL.A. 1147/2017 FILED BY GURCHARAN SINGH @ SUNNY (D. OF HEARING : 2025-04-25) CRL.A. 33/2018 FILED BY NAVEEN UMAR @ KALU (D. OF HEARING : 2025-04-25) P.S.-FIR NO. :(VIVEK VIHAR-106/2013)
10	CRL.A.-33/2018	NAVEEN UMAR @ KALU V/s STATE	KUNAL MALHOTRA (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: KUNAL MALHOTRA (DHCLSC)()(9868242577)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(VIVEK VIHAR-106/2013) CRL.A. 10/2018 FILED BY SUKHVIR SINGH @ GOLU (D. OF HEARING : 2025-04-25) CRL.A. 1147/2017 FILED BY GURCHARAN SINGH @ SUNNY (D. OF HEARING : 2025-04-25) P.S.-FIR NO. :(VIVEK VIHAR-106/2013)
11	CRL.A.-401/2018	DHARMENDER @ KALE V/s THE STATE GOVT OF NCT OF DELHI	MOTISH KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: MOTISH KUMAR SINGH()(9899455842)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NANGLOI-217/2014) BAIL APPLN. 886/2015 FILED BY DHARMENDRA @ KALE (DISPOSED ON : 2015-08-03) BAIL APPLN. 215/2016 FILED BY DHARMENDRA

				@ KALE (DISPOSED ON : 2016-01-29) P.S.-FIR NO. :(NANGLOI-217/2014)
12	CRL.A.-373/2022	M/S GULATI ASSOCIATES V/s M/S KEERAT LEASE FINANCE LTD. & ORS	VISHWA BHUSHAN, ANJANA GOSAN	
		OTHER DETAILS OF ADVOCATES:		
13	CRL.L.P.-90/2020	MAMTA RANI V/s STATE & ANR.	ARVIND SINGH, SHASHI PRAKASHMANI TRIPATHI	
		OTHER DETAILS OF ADVOCATES: ARVIND SINGH()(9810049527)(PETITIONER) SHASHI PRAKASHMANI TRIPATHI(SPMTRIPATHI@GMAIL.COM)(8800344141)(RESPONDENT)		
14	CRL.L.P.-99/2020 CRL.M.A. 1699/2020	CUSTOMS V/s L.N BHARDWAJ & ORS	SATISH AGGARWALA	
		OTHER DETAILS OF ADVOCATES: SATISH AGGARWALA()(9899816666)(PETITIONER)		
15	CRL.M.C.-1422/2019	STATE OF NCT OF DELHI V/s DR. HARISH BHALLA	RAJESH MAHAJAN, PRASHANT MEHTA, SURENDER SINGH, KIRTI AGGARWAL	
		OTHER DETAILS OF ADVOCATES: RAJESH MAHAJAN()(8826804607)(PETITIONER) PRASHANT MEHTA(PRASHANTMOHANMEHTA@GMAIL.COM)(9999590003)(RESPONDENT) SURENDER SINGH(SURENDER2507@GMAIL.COM)(9868276033)(PETITIONER) KIRTI AGGARWAL(KIRTIAGGARWAL3001@GMAIL.COM)(9953119062)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(HAZARAT NIZAMMUDDIN-78/2017) CRL.M.C. 5645/2018 FILED BY DR. DEEPALI BHARDWAJ (DISPOSED ON : 2025-04-01) P.S.-FIR NO. :(HAZARAT NIZAMMUDDIN-78/2017)
16	CRL.M.C.-2854/2019	DEVENDRA GUPTA V/s STATION HOUSE OFFICER & ORS	ASEEM MEHROTRA, SINHA & ASSOCIATES, SIDDHARTH SATIJA	
		OTHER DETAILS OF ADVOCATES: ASEEM MEHROTRA()(9811062351)(PETITIONER)		
17	CRL.M.C.-4952/2019 CRL.M.A. 37130/2019	TNT INDIA PVT. LTD. V/s MUNICIPAL COPORATION OF DELHI	SURI AND COMPANY, ARUNIMA DWIVEDI	
		OTHER DETAILS OF ADVOCATES: SURI AND COMPANY()(9871692195)(PETITIONER)		
18	CRL.M.C.-6284/2019	HARISH KUMAR LUTHRA & ANR V/s STATE & ANR	PULKIT THAREJA, ROHIT KUMAR	
		OTHER DETAILS OF ADVOCATES: PULKIT THAREJA()(9999624542)(PETITIONER) ROHIT KUMAR(INFOHAQH@GMAIL.COM)(9870307630)(PETITIONER)		P.S.-FIR NO. :(SUBHASH PLACE-212/2019)
19	CRL.REV.P.-63/2021 CRL.M.A. 2038/2021	VIVEK SWAROOP V/s ROOPALI VERMA & ANR.	CHANDRA SHEKHAR YADAV	
		OTHER DETAILS OF ADVOCATES: VIVEK SWAROOP(LEGAL.SHEBANG@GMAIL.COM)(9811062291)(PETITIONER) VIVEK SWAROOP(LEGAL.SHEBANG@GMAIL.COM)(9811062291)(PETITIONER) VIVEK SWAROOP(LEGAL.SHEBANG@GMAIL.COM)(9811062291)(PETITIONER) VIVEK SWAROOP(LEGAL.SHEBANG@GMAIL.COM)(9811062291)(PETITIONER) CHANDRA SHEKHAR YADAV(LEGAL.SHEBANG@GMAIL.COM)(9810209981)(PETITIONER) CHANDRAYADAV(LEGAL.SHEBANG@GMAIL.COM)(9310143236)(PETITIONER) ROOPALI VERMA()(8178682252)(RESPONDENT)		
20	CRL.REV.P.-105/2021 CRL.M.A. 3245/2021 WITH CRL.REV.P. 257/2021	PAWAN SINGH V/s STATE OF NCT OF DELHI & ORS.	MAHENDER SINGH, RAJESH KUMAR, DEEPAK SHARMA, SHIVAM SINGH	
		OTHER DETAILS OF ADVOCATES: MAHENDER SINGH , AABHAS DAHIYA(MAHENDERSINGH2075@GMAIL.COM)(9810808725)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) RAJESH KUMAR (RKLAMBA65@GMAIL.COM)(9899328383)(RESPONDENT) DEEPAK SHARMA(LLBDEEPAKSHARMA@GMAIL.COM)(9810121416)(PETITIONER) SHIVAM SINGH(1SINGH2034@GMAIL.COM)(9958287734)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(INDERPURI-324/2019) CRL.REV.P. 257/2021 FILED BY STATE (D. OF HEARING : 2025-04-25) P.S.-FIR NO. :(INDERPURI-324/2019)
21	CRL.REV.P.-257/2021 CRL.M.A. 13173/2021	STATE V/s SHRINIVAS @ KALA & ANR.	SANJEEV SABHARWAL	
		OTHER DETAILS OF ADVOCATES: SANJEEV SABHARWAL()(9810031680)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(INDERPURI-324/2019) CRL.REV.P. 105/2021 FILED BY PAWAN SINGH (D. OF HEARING : 2025-04-25)

				P.S.-FIR NO. :(INDERPURI-324/2019)
22	**CRL.REV.P.-116/2021**	**KAMAL V/s STATE**	**DEEPAK ANAND**	
		OTHER DETAILS OF ADVOCATES: DEEPAK ANAND(DANANDADV@GMAIL.COM)(9910039942)(PETITIONER) DEEPAK ANAND(DANADADV@GMAIL.COM)(9910039942)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		**P.S.-FIR NO. :(BINDAPUR-000773/2017)**
23	**CRL.REV.P.(MAT.)-85/2025 CRL.M.A. 5501/2025 CRL.M.A. 5502/2025**	**DAMYANTI V/s SHYAM SUNDER SAINI**	**GANESH SINGH**	
		OTHER DETAILS OF ADVOCATES:		
24	**W.P.(CRL)-1021/2023**	**NIPUN PARASHAR V/s STATE NCT OF DELHI & ANR.**	**SAGAR ROY**	
		OTHER DETAILS OF ADVOCATES: SAGAR ROY (SAGAR.ROY06@GMAIL.COM)(9718617492)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
25	**W.P.(CRL)-1850/2023**	**ANUJ SINGH V/s STATE, GOVT (NCT OF DELHI) & ORS.**	**M/S KMNP LAW, TUSHARIKA MATTOO**	
		OTHER DETAILS OF ADVOCATES: KMNP LAW (OFFICE@KMNPLAW.COM)(9446037305)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) TUSHARIKA MATTOO(TUSHARIKA.MATTOO@GMAIL.COM)(9999685048)(RESPONDENT)		**OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DEFENCE COLONY-210/2021) BAIL APPLN. 712/2023 FILED BY ANUJ SINGH (DISPOSED ON : 2023-03-28) CRL.M.C. 4545/2023 FILED BY ANUJ SINGH (D. OF HEARING : 2025-07-21) P.S.-FIR NO. :(DEFENCE COLONY-210/2021)**
26	**W.P.(CRL)-2185/2023**	**SHRI HARISH @ HARISH CHANDRA @ HARISH CHANDER KAROGETI AND ORS V/s THE STATE GOVT OF NCT DELHI AND ANR**	**ARUN KUMAR VERMA, JYOTI GUPTA**	
		OTHER DETAILS OF ADVOCATES: ARUN KUMAR VERMA (ARUNVRM1985@GMAIL.COM)(9899538156)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) JYOTI GUPTA(JYOTI.GUPTA.LAWYER@GMAIL.COM)(9711166616)(RESPONDENT)		**P.S.-FIR NO. :(MEHRAULI-709/2022)**
27	**W.P.(CRL)-3333/2023 CRL.M.A. 30980/2023**	**NANDINI RAI V/s STATE OF NCT DELHI AND ORS.**	**MAMTA**	
		OTHER DETAILS OF ADVOCATES: MAMTA SHARMA(MAMTASHARMAADVSC@GMAIL.COM)(9971002686)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		**OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CYBER CELL DWARKA-102/2022) CRL.M.C. 2085/2024 FILED BY NANDINI RAI (DISPOSED ON : 2024-03-22) P.S.-FIR NO. :(CYBER CELL DWARKA-102/2022)**
FOR FINAL HEARING				
28	**CRL.M.C.-3849/2012 CRL.M.A. 18580/2012 CRL.M.A. 11465/2013 WITH CRL.M.C. 4536/2013**	**ANIL KUMAR DIDWANIA V/s THE STATE THROUGH C.B.I.**	**RAJIV K. GARG**	
		OTHER DETAILS OF ADVOCATES:		
29	**CRL.M.C.-4536/2013 CRL.M.A. 16266/2013**	**MANOJ KUMAR DIDWANIA V/s STATE THR. CBI**	**RAVJIV K.GARG**	
		OTHER DETAILS OF ADVOCATES:		**P.S.-FIR NO. :(CBI-1-A-98)**
PART-HEARD MATTERS				
30	**CRL.REV.P.-219/2021 WITH CRL.REV.P. 232/2021 CRL.REV.P. 223/2021**	**KHUSHWANT KAUR V/s SMT GAGANDEEP SIDHU**	**KAJAL CHANDRA**	**Listing Remarks: PART HEARD**
		OTHER DETAILS OF ADVOCATES: KAJAL CHANDRA(KAJAL.CHANDRA@YAHOO.COM)(9810133536)(PETITIONER) KAJAL CHANDRA(KAJAL.CHANDRA@YAHOO.COM)(9810133536)(PETITIONER)		
31	**CRL.REV.P.-223/2021 WITH CRL.REV.P. 232/2021**	**DALJIT SINGH & ANR. V/s SMT GAGANDEEP SIDHU**	**KAJAL CHANDRA**	
		OTHER DETAILS OF ADVOCATES: KAJAL CHANDRA(KAJAL.CHANDRA@YAHOO.COM)(9810133536)(PETITIONER) KANJAL CHANDRA(KAJAL.CHANDRA@YAHOO.COM)(9810133536)(PETITIONER)		

END OF THE BOARD MATTERS				
32	**CRL.A.-1119/2018** **CRL.M.A. 16442/2022** **WITH CRL.A. 1120/2018**	**ANIL KUMAR BALI** **V/s STATE (NCT)OF DELHI & ORS**	**HARSH PRABHAKAR, PRAMOD B. AGARWALA**	
		OTHER DETAILS OF ADVOCATES: **HARSH PRABHAKHAR(HARSHPRABHAKAHR.ADVOCATE@GMAIL.COM)()(PETITIONER)** **KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)**		**OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(BHARAT NAGAR-276/2014)** **BAIL APPLN. 2055/2014 FILED BY KOMAL ARORA (DISPOSED ON : 2014-12-10)** **BAIL APPLN. 1385/2014 FILED BY KOMAL ARORA (DISPOSED ON : 2014-07-07)** **CRL.REV.P. 87/2015 FILED BY KOMAL ARORA (DISPOSED ON : 2016-04-29)** **CRL.REV.P. 86/2015 FILED BY INDERJEET ARORA & ORS. (DISPOSED ON : 2016-04-29)** **CRL.A. 1120/2018 FILED BY STATE (GOVT OF NCT OF DELHI) (D. OF HEARING : 2025-04-25)** **P.S.-FIR NO. :(BHARAT NAGAR-276/2014)**
33	**CRL.A.-1120/2018** **WITH CRL.A. 1119/2018**	**STATE (GOVT OF NCT OF DELHI)** **V/s JATIN ARORA & ORS**	**AMIT AHLAWAT, RAJESH KUMAR PANDEY**	
		OTHER DETAILS OF ADVOCATES:		**OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(BHARAT NAGAR-276/2014)** **BAIL APPLN. 2055/2014 FILED BY KOMAL ARORA (DISPOSED ON : 2014-12-10)** **BAIL APPLN. 1385/2014 FILED BY KOMAL ARORA (DISPOSED ON : 2014-07-07)** **CRL.REV.P. 87/2015 FILED BY KOMAL ARORA (DISPOSED ON : 2016-04-29)** **CRL.REV.P. 86/2015 FILED BY INDERJEET ARORA & ORS. (DISPOSED ON : 2016-04-29)** **CRL.A. 1119/2018 FILED BY ANIL KUMAR BALI (D. OF HEARING : 2025-04-25)** **P.S.-FIR NO. :(BHARAT NAGAR-276/2014)**

25.04.2025 ADVANCE CAUSE LIST

COURT NO. 07
HON'BLE MR.JUSTICE MANOJ KUMAR OHRI

NOTE 1: All land acquisition appeals of village Bijwasan arising out of the award No. 2/2012 pertaining to notification under Section 4 dated 4th February, 2010 shall be listed on 25.4.2025.

NOTE 2: All land acquisition appeals of village Barwala arising out of the award No. 12/2005-06/DC/(NW) pertaining to notification under Section 4 dated 21st March, 2003 shall be listed on 1.5.2025.

NOTE 3 : All land acquisition appeals of village Mundka arising out of the award No. 2/DC(W)/2008-09 pertaining to notification under Section 4 dated 7th June, 2007 shall be listed on 8.5.2025.

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MEETING ID : 2528 229 8537

NOTE : ALL COUNSEL FOR THE PARTIES,LITIGANTS AND IO ARE REQUESTED TO KEEP THEIR MIC ON MUTE MODE TILL THEIR MATTER IS CALLED.

NOTE: PLEASE GIVE APPEARANCE IN THE CHAT BOX OF VC AS FOLLOWS
ITEM NO:-
CASE NO:-
NAME OF COUNSEL APPEARING FOR :-
MOB. NO:-

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO
cmpankajgoel.dhc@gov.in

lalit.684@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FOR ADMISSION				
1	CONT.CAS(C)-45/2021 CM APPL. 68814/2024 WITH W.P.(C) 10802/2020 W.P.(C) 11816/2016	MOHD.MAQBOOL V/s RAJPAL SINGH & ORS.	MALDEEP SIDHU	
		OTHER DETAILS OF ADVOCATES: MALDEEP SIDHU(MALDEEP_SIDHU@YAHOO.COM)(9810265785)(PETITIONER) MALDEEPSIDHU(MALDEEP_SIDHU@YAHOO.COM)(9810265785)(PETITIONER) NARENDER NAGAR(STANDINGCOUNSELGNCTD@GMAIL.COM)()(PETITIONER) MR. PANKAJ(DDACHAMBERHC@GMAIL.COM)()(PETITIONER) RAM NIWAS BHATI(STANDINGCOUNSELGNCTD@GMAIL.COM)()(PETITIONER) RAJPAL SINGH(DDACHAMBERHC@GMAIL.COM)()(PETITIONER) RAJPAL SINGH(DDACHAMBERHC@GMAIL.COM)()(PETITIONER) RAVINDER SINGH(DDACHAMBERHC@GMAIL.COM)()(PETITIONER) MR. PANKAJ(DDACHAMBERHC@GMAIL.COM)()(PETITIONER) RAM NIWAS BHATI(STANDINGCOUNSELGNCTD@GMAIL.COM)()(PETITIONER) NARENDER NAGAR(STANDINGCOUNSELGNCTD@GMAIL.COM)()(PETITIONER) RAVINDER SINGH(DDACHAMBERHC@GMAIL.COM)()(PETITIONER) DDA(DDACHAMBERHC@GMAIL.COM)(8950510963)(RESPONDENT) BHAWANA KATARIA (STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) MS. MALDEEP SIDHU(MALDEEP_SIDHU@YAHOO.COM)(981026578)(PETITIONER) SHOBHANA TAKIR(SHOBHANA_TAKIAR@YAHOO.CO.IN)(0)(RESPONDENT)	

2	W.P.(C)-11816/2016 CM APPL. 46611/2016 CM APPL. 2360/2017 WITH W.P.(C) 10802/2020	MOHD MAQBOOL V/s GOVT OF NCT OF DELHI AND ORS	MALDEEP SIDHU, JITIN TEWATHIA, ASHISH DOGRA, SAMEER AHMAD, RAJNEESH KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: SAMEER AHMAD(SAMEERAHMADADVOCATE@GMAIL.COM)(9289922922)(PETITIONER) RAJNEESH KUMAR SHARMA(RAJNEESHSHARMA09@GMAIL.COM)(9810613470)(RESPONDENT)		
3	W.P.(C)-10802/2020 CM APPL. 33863/2020 CM APPL. 51318/2022 WITH W.P.(C) 11816/2016	SHABAN KHAN & ORS. V/s GOVT OF NCT OF DELHI & ORS.	NEHA KAPOOR, NEHA KAPOOR, GULAB CHANDRA SHUKLA, MANIKA TRIPATHY PANDEY, SIDDHARTH PANDA	
		OTHER DETAILS OF ADVOCATES: NEHA KAPOOR, MOHIT BHADU(NEHAKAPOOR24@GMAIL.COM)(9958804676)(PETITIONER) REHANA()(9717286618)(RESPONDENT) DHANESH RELAN(DHANESHRELAN@YAHOO.CO.IN)(9910247777)(RESPONDENT) KALKASDM(KALKASDM@NIC.IN)()(RESPONDENT) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)(9811394417)(RESPONDENT) SHAFI MOHD.()(9868911546)(RESPONDENT) AZAD MOHD.()(8377880222)(RESPONDENT) SHEHZAD()(9927233610)(RESPONDENT) MOHD. MAQBOOL()(9213177024)(RESPONDENT) REHANA()(8130629711)(RESPONDENT) G C SHUKLA(ADVOCATECSHUKLA@GMAIL.COM)(9718312162)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) NEHA KAPOOR(NEHAKAPOOR24@GMAIL.COM, YEEDHUJAIN@YAHOO.CO.IN, KALKASDM@NIC.IN)()(RESPONDENT) MANIKA TRIPATHY(TRIPATHYMANIKA@GMAIL.COM)(9811831835)(RESPONDENT) SIDDHARTH PANDA(SIDDHARTHPANDAASSO@GMAIL.COM)(9891488088)(RESPONDENT)		
4	LA.APP.-502/2015	NANAK CHAND V/s UNION OF INDIA & ANR	PREM KUMAR SHARMA, AMIT SRIVASTAVA, D. S. MEHANDRU	
		OTHER DETAILS OF ADVOCATES: D. S. MEHANDRU(MEHANDRU.CO@GMAIL.COM)(9871614441)(RESPONDENT)		
5	CM APPL. 19364/2025(CM For Restoration) In LA.APP.-342/2017	UNION OF INDIA V/s SITAWANTI & ORS	SANJAY KUMAR PATHAK, RAM SHANKAR, LB RAI & D S LAKRA, ISHA KAPOOR, SHOURYA GARG, SUNIL DUTT DIXIT, YASH AGARWAL, GAURAV KUMAR SINGH, HARPREET SINGH UPPAL	
		OTHER DETAILS OF ADVOCATES: RAMA SHANKAR (RAMASHANKAR15@GMAIL.COM)(9811214465)(PETITIONER) HSUPPAL(HSUPPAL98@GMAIL.COM)()(RESPONDENT) LB RAI & D S LAKRA()(9810614546)(PETITIONER) SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)()(RESPONDENT) JAI SAINI(SAINIJAI43@GMAIL.COM)(8750320253)(RESPONDENT) JAI SAINI(SAINIJAI43@GMAIL.COM)(8750320253)(RESPONDENT) SANTOSH KUMAR TRIPATHI(PATHAKSANJAYKUMAR@GMAIL.COM)()(RESPONDENT) NAGENDER YADAV(YADAVNAGENDER1976@YAHOO.CO.IN)(9717391938)(RESPONDENT) SK PATHAK()(9910770311)(RESPONDENT) D S LAKRA()(9818233250)(RESPONDENT) RAMA SHANKAR (RAMASHANKAR15@GMAIL.COM)(9811214465)(PETITIONER) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT) GNCTD(GNCTD.SCLA.SKP@GMAIL.COM)()(RESPONDENT) HSUPPAL(HSUPPAL9@GMAIL.COM)()(RESPONDENT) HSUPPAL(HSUPPAL98@GMAIL.COM)()(RESPONDENT) SUNIL DUTT DIXIT(SDDOFFICE2@GMAIL.COM)(9312832910)(PETITIONER) GNCTD(GNCTD.SCLA.SKP@GMAIL.COM)(0)(RESPONDENT) UPPAL LAWYER(UPPALLAWYER@GMAIL.COM)(0)(RESPONDENT) SAI DARSHAN PATRA AND ASSOCIATES(ADV.SAIDARSHANPATRA@GMAIL.COM)(6370723991)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) GAURAV KUMAR SINGH(DELLAWS@GMAIL.COM)(9971413142)(RESPONDENT) RAM SHANKAR (RAMASHANKAR15@YAHOO.COM)(9811214465)(PETITIONER) HARPREET SINGH UPPAL(HSUPPAL9@GMAIL.COM)(9868312318)(RESPONDENT)		
6	CM APPL. 15896/2025 In LA.APP.-33/2023 WITH LA.APP. 197/2022	DELHI METRO RAIL CORPORATION LTD. V/s VINOD KUMAR GUPTA & ANR.	TARUN JOHRI, JYOTI KATARIA, JYOTI KATARIA	
		OTHER DETAILS OF ADVOCATES: TARUN JOHRI(JOHRI67@YAHOO.COM)(9810013352)(PETITIONER) DHAMIJA & ASSOCIATES(DHAMIJAASSOCIATES@YAHOO.COM)(9999229494)(RESPONDENT) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)(9811394417)(RESPONDENT) SURABHI GUHA(SURABHIGUHA15@GMAIL.COM)()(RESPONDENT) JYOTI KATARIA(ADVJYOTIKATARIA@GMAIL.COM)(9654041045)(RESPONDENT)		

7	CM APPL. 16897/2025 In LA.APP.-65/2023 WITH LA.APP. 197/2022	DELHI METRO RAIL CORPORATION V/s SH. BAL CHAND JAIN & ANR.	ADARSH TRIPATHI, JYOTI KATARIA, SANTOSH KUMAR ROUTA, JYOTI KATARIA	
		OTHER DETAILS OF ADVOCATES: ADARSH TRIPATHI(ADARSHT912003@GMAIL.COM)(9090416535)(PETITIONER) DHAMIJA & ASSOCIATES(DHAMIJAASSOCIATES@YAHOO.COM)()(RESPONDENT) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT) JOHRI ASSOCIATES(JOHARIASSOCIATES123@GMAIL.COM)(0)(PETITIONER) N S VASISHT (NSVASISHT117@GMAIL.COM)(9891105323)(RESPONDENT) SANTOSH KUMAR ROUTA(ROUTSANTOSHK@GMAIL.COM)(9971052474)(RESPONDENT) JYOTI KATARIA(ADVJYOTIKATARIA@GMAIL.COM)(9654041045)(RESPONDENT)		
8	W.P.(C)-2323/2010	MASTER AAKASH BISWAS V/s GOVT.OF NCT OF DELHI & ORS.	POOJA GOEL, ZUBEDA BEGUM, NATWAR RAI, PRAKASH CHANDR	
		OTHER DETAILS OF ADVOCATES:		
9	W.P.(C)-3600/2010 CM APPL. 7190/2010 WITH W.P.(C) 783/2019	LALITA SHARMA V/s CHAIRPERSON,KOISK,SCOOTER CAR AND CYCLE STAND PARKING COMMITTEE AND ORS	SD SINGH, AVANISH AHLAWAT, RUCHIR MISHRA	
		OTHER DETAILS OF ADVOCATES:		
10	W.P.(C)-783/2019 CM APPL. 3474/2019	LALITA SHARMA V/s CHAIRPERSON, (KIOSK, SCOOTER, CAR AND CYCLE STAND PARKING COMMITTEE), UNDER DISTRICT AND SESSIONS JUDGE, DELHI AND ORS.	RAJESH GUPTA	
		OTHER DETAILS OF ADVOCATES: RAJESH GUPTA()(9810087071)(PETITIONER)		
11	W.P.(C)-1440/2012	CMC LIMITED V/s GITA RAWAR AND ANR	UJJWAL K.JHA, SVARNITI LAW OFFICES, MANMEET SINGH GULATI	
		OTHER DETAILS OF ADVOCATES: ()()(PETITIONER) MANMEET SINGH GULATI(MANMEET.GULATI842@GMAIL.COM)(9899393909)(PETITIONER)		
12	W.P.(C)-6748/2012 CM APPL. 6360/2013 CM APPL. 6714/2013	ARVIND KISHORE AND ANR V/s PUNJAB NATIONAL BANK AND ANR	AMITABH NARAYAN, PAWANJIT S. BINDRA	
		OTHER DETAILS OF ADVOCATES:		
13	W.P.(C)-2229/2016 CM APPL. 6998/2019 CM APPL. 17895/2020 WITH W.P.(C) 3388/2016 W.P.(C) 12062/2016 W.P.(C) 371/2017 W.P.(C) 12117/2018 W.P.(C) 1520/2019 W.P.(C) 7684/2019	RENU SHARMA V/s GNCT OF DELHI AND ORS	KAMLESH KUMAR MISHRA, HARINI RAGHUPATHY, HARINI RAGHUPATHY, SATYAKAM, ANUJ KAPOOR	
		OTHER DETAILS OF ADVOCATES: HARINI RAGHUPATHY()(7667299847)(PETITIONER) HARINI RAGHUPATHY(RAGHUPATHYHARINI@GMAIL.COM)(7667299847)(PETITIONER) HARINIRAGHUPATHY(RAGHUPATHYHARINI@GMAIL.COM)(7667299847)(PETITIONER) BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) ANUJ KAPOOR(ANUJKAPOORCHAMBERS@GMAIL.COM)(8130324433)(PETITIONER) SATYAKAM (SATYAKAMADVOCATE@GMAIL.COM)(9868219633)(RESPONDENT) SATYAKAM (SATYAKAMADVOCATE@GMAIL.COM)(9868219633)(RESPONDENT)		
14	W.P.(C)-12062/2016	MOHINI V/s GOVT. OF NCT OF DELHI & ORS	SRISHTI SHARMA, ANUJ KAPOOR	
		OTHER DETAILS OF ADVOCATES: ANUJ KAPOOR(ANUJKAPOORCHAMBERS@GMAIL.COM)(8130324433)(PETITIONER)		
15	W.P.(C)-3388/2016 CM APPL. 14474/2016	AASHIYA V/s GOVERNMENT OF NCT OF DELHI & ORS.	KAMLESH KUMAR MISHRA & MEGHALI DAS, SATYAKAM, ANUJ KAPOOR	
		OTHER DETAILS OF ADVOCATES: ANUJ KAPOOR(ANUJKAPOORCHAMBERS@GMAIL.COM)(8130324433)(PETITIONER) ANUJ KAPOOR(ANUJKAPOORCHAMBERS@GMAIL.COM)(8130324433)(PETITIONER) SATYAKAM (SATYAKAMADVOCATE@GMAIL.COM)(9868219633)(RESPONDENT) SATYAKAM (SATYAKAMADVOCATE@GMAIL.COM)(9868219633)(RESPONDENT)		
16	W.P.(C)-371/2017	JUWAIRYAAH ATIQUE & ANR V/s GOVT. OF NCT OF DELHI & ORS	PALLAVI SHARMA, ANUJ KAPOOR	
		OTHER DETAILS OF ADVOCATES: ANUJ KAPOOR(ANUJKAPOORCHAMBERS@GMAIL.COM)(8130324433)(PETITIONER)		
17	W.P.(C)-12117/2018 CM APPL. 47035/2018	PREM NARAYAN V/s GOVT. OF NCT OF DELHI AND ORS.	MS. SIJA NAIR PAL, ANUJ KAPOOR	

		OTHER DETAILS OF ADVOCATES: **MS. SIJA NAIR PAL()(9821753728)(PETITIONER)** **ANUJ KAPOOR(ANUJKAPOORCHAMBERS@GMAIL.COM)(8130324433)(PETITIONER)**		
18	**W.P.(C)-1520/2019** **CM APPL. 7030/2019**	**ANNU MUKHERJEE** **V/s GOVERNMENT OF NCT OF DELHI AND ORS.**	**HARINI RAGHUPATHY, ANUJ KAPOOR, PIYUSH BERIWAL**	
		OTHER DETAILS OF ADVOCATES: **HARINI RAGHUPATHY()(7667299847)(PETITIONER)** **ANUJ KAPOOR(ANUJKAPOORCHAMBERS@GMAIL.COM)(8130324433)(PETITIONER)** **PIYUSH BERIWAL(BERIWAL.LAWYER@GMAIL.COM)(9910396352)(RESPONDENT)**		
19	**W.P.(C)-7684/2019**	**NEELAM SUMVATI** **V/s STATE OF NCT OF DELHI AND ORS.**	**MS. NABILA HASAN, SANJOY GHOSE, ANUJ KAPOOR**	
		OTHER DETAILS OF ADVOCATES: **MS. NABILA HASAN()(9911626645)(PETITIONER)** **ANUJ KAPOOR(ANUJKAPOORCHAMBERS@GMAIL.COM)(8130324433)(PETITIONER)**		
20	**W.P.(C)-11712/2016** **CM APPL. 46116/2016** **CM APPL. 6377/2017** **CM APPL. 32298/2024**	**MEENA KUMARI & ORS** **V/s DELHI COMMISSION FOR WOMEN & ORS.**	**AMITA SINGH KALKA, N SAI VINOD, ANURAG AHLUWALIA, K HARSHVARDHAN REDDY**	
		OTHER DETAILS OF ADVOCATES: **N. SAI VINOD(SAIVINOD@NSVLAW.IN)()(PETITIONER)** **ANURAG AHLUWALIA(ANURAGCGSC@GMAIL.COM)()(RESPONDENT)** **SANTOSH KUMAR TRIPATHI, ZEHRA, HARSH VARDHAN(STANDINGCOUNSELGNCTD@GMAIL.COM, ZEHRA@ZKCHAMBERS.COM, HARSHA@KHRCHAMBERS.COM)(9868250806)(RESPONDENT)** **N SAI VINOD(SAIVINOD@NSVLAW.IN)(8826561767)(PETITIONER)**		
21	**W.P.(C)-7983/2017**	**M/S CREDIBLE MANAGEMENT & CONSULTANTS PVT. LTD.** **V/s UNION OF INDIA & ORS**	**SUMIT K. BATRA & SHREY CHATHLY, RAVI PRAKASH, JASBIR BIDHURI**	
		OTHER DETAILS OF ADVOCATES: **JASBIR BIDHURI(SANJEEVKU2007@GMAIL.COM)(9871773187)(RESPONDENT)**		
22	**W.P.(C)-1606/2018** **CM APPL. 6566/2018**	**MANOJ GARG** **V/s DIRECTORATE OF ENFORCEMENT**	**AMIT AGGARWAL**	
		OTHER DETAILS OF ADVOCATES: **AMIT AGGARWAL()(9654654676)(PETITIONER)**		
23	**W.P.(C)-11861/2018** **CM APPL. 45948/2018**	**JAWAHARLAL NEHRU MEMORIAL FUND** **V/s DIRECTORATE OF ESTATES**	**PRIYANSHA INDRA SHARMA**	
		OTHER DETAILS OF ADVOCATES: **PRIYANSHA INDRA SHARMA()(9910792104)(PETITIONER)**		
24	**W.P.(C)-482/2019**	**PREM LATA** **V/s GOVERNMENT OF NCT OF DELHI & ORS**	**SIJA NAIR PAL, ANUJ KAPOOR**	
		OTHER DETAILS OF ADVOCATES: **SIJA NAIR PAL()(9821753728)(PETITIONER)** **ANUJ KAPOOR(ANUJKAPOORCHAMBERS@GMAIL.COM)(8130324433)(PETITIONER)**		
25	**W.P.(C)-5805/2019**	**KUKREJA CONSTRUCTION COMPANY** **V/s UNION OF INDIA & ORS**	**RISHI AGRAWAL**	
		OTHER DETAILS OF ADVOCATES: **RISHI AGRAWAL()(9810188705)(PETITIONER)**		
26	**W.P.(C)-10603/2019** **CM APPL. 43832/2019**	**TATA POWER DELHI DISTRIBUTION LIMITED** **V/s DELHI POLLUTION CONTROL COMMITTEE & ORS**	**J SAGAR ASSOCIATES**	
		OTHER DETAILS OF ADVOCATES: **J SAGAR ASSOCIATES()(9818644755)(PETITIONER)**		
27	**W.P.(C)-11801/2019**	**FVB TRADE HOUSE PRIVATE LIMITED** **V/s UNION OF INDIA AND ORS.**	**SANDEEP CHATTERJEE**	
		OTHER DETAILS OF ADVOCATES: **SANDEEP CHATTERJEE()(9911558224)(PETITIONER)**		
28	**W.P.(C)-12728/2019** **CM APPL. 52042/2019**	**M/S MALIK RAM RAMESH CHAND (REGD.) AND ORS.** **V/s LT. GOVERNOR GOVT. OF NCT OF DELHI AND ORS.**	**ANUP KUMAR DAS, AJAY BHATNAGAR**	
		OTHER DETAILS OF ADVOCATES: **ANUP KUMAR DAS()(9818412195)(PETITIONER)**		
29	**W.P.(C)-10259/2020** **WITH W.P.(C) 10716/2020** **W.P.(C) 10738/2020**	**M/S COMBITIC GLOBAL CAPLET PVT LTD** **V/s THE PHARMACEUTICALS EXPORT PROMOTION COUNCIL OF INDIA AND ANR.**	**NIDHI JAIN**	
		OTHER DETAILS OF ADVOCATES: **M/S COMBITIC GLOBAL CAPLET PVT**		

		LTD(LAWVIKAS99@GMAIL.COM)(9868558612)(PETITIONER) VIKAS DEE AND NIDHI JAIN(LAWVIKAS99@GMAIL.COM, LAWNIDHI99@GMAIL.COM)(9588100261)(PETITIONER) THE PHARMACEUTICALS EXPORT PROMOTION COUNCIL OF INDIA (CHAIRMAN@PHARMEXCIL.COM)()(PETITIONER) THE PHARMACEUTICALS EXPORT PROMOTION COUNCIL OF INDIA(RODELHI@PHARMEXCIL.COM)()(RESPONDENT) THE PHARMACEUTICALS EXPORT PROMOTION COUNCIL OF INDIA(CHAIRMAN@PHARMEXCIL.COM)()(RESPONDENT) UNION OF INDIA(WIO-COMMERCE@NIC.IN)()(RESPONDENT)		
30	W.P.(C)-10716/2020	M/S COMBITIC GLOBAL CAPLET PVT LTD V/s THE PHARMACEUTICALS EXPORT PROMOTION COUNCIL OF INDIA AND ANR.	NIDHI JAIN	
		OTHER DETAILS OF ADVOCATES: COMBITIC GLOBAL CAPLET PVT LTD(LAWVIKAS99@GMAIL.COM)(9868558612)(RESPONDENT) VIKAS DEEP , NIDHI JAIN(LAWVIKAS99@GMAIL.COM)(9588100261)(PETITIONER) NIDHIJAIN(LAWNIDHI99@GMAIL.COM)(7988059993)(PETITIONER) THE PHARMACEUTICALS EXPORT PROMOTION COUNCIL OF INDIA (CHAIRMAN@PHARMEXCIL.COM)()(PETITIONER) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) THE PHARMACEUTICALS EXPORT (CHAIRMAN@PHARMEXCIL.COM)()(RESPONDENT) VVIO(VVIO-COMMERCE@NIC.IN)()(RESPONDENT)		
31	W.P.(C)-10738/2020	M/S COMBITIC GLOBAL CAPLET PVT LTD V/s THE PHARMACEUTICALS EXPORT PROMOTION COUNCIL OF INDIA AND ANR.	NIDHI JAIN	
		OTHER DETAILS OF ADVOCATES: COMBITIC GLOBAL CAPLET PVT LTD(LAWVIKAS99@GMAIL.COM)(9868558612)(RESPONDENT) NIDHIJAIN(LAWNIDHI99@GMAIL.COM)(7988059993)(PETITIONER) VIKAS DEEP , NIDHI JAIN(LAWVIKAS99@GMAIL.COM)(9588100261)(PETITIONER) THE PHARMACEUTICALS EXPORT PROMOTION COUNCIL OF INDIA (CHAIRMAN@PHARMEXCIL.COM)()(PETITIONER) UNION OF INDIA(VVIO-COMMERCE@NIC.IN)()(RESPONDENT) MOHAMMED MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) THE PHARMACEUTICALS EXPORT (CHAIRMAN@PHARMEXCIL.COM)()(RESPONDENT)		
32	W.P.(C)-17343/2024	SRINIVASAN GANESH V/s MUNICIPAL CORPORATION OF DELHI	BHUPESH KUM AR PATHAK	
		OTHER DETAILS OF ADVOCATES: BHUPESH KUMAR PATHAK(BHUPESH.PATHAK1980@GMAIL.COM)(1123070891)(PETITIONER) MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT)		
VILLAGE BIJWASAN				
33	LA.APP.-728/2010 CM APPL. 20389/2025	UOI & ANR V/s DHARAM SINGH DECD THRU LRS	SS DALAL, SUKHDA DHAMIJA, SK ROUT, SUKHDA DHAMIJA	
		OTHER DETAILS OF ADVOCATES: SUKHDA DHAMIJA (SUKHDA.17@GMAIL.COM)(7827880795)(RESPONDENT)		
34	LA.APP.-206/2017	ASHOK KUMAR RANA V/s UNION OF INDIA & ANR	L S RANA & DEVINDER SINGH, PARVEEN KUMAR AGGARWAL	
		OTHER DETAILS OF ADVOCATES:		
35	LA.APP.-207/2017	SRI KRISHAN (DECEASED) THR LRS & ORS V/s UNION OF INDIA & ANR	L S RANA, DEVINDER SINGH, PARVEEN KUMAR AGGARWAL, TAJINDER VIRDI	
		OTHER DETAILS OF ADVOCATES: TAJINDER VIRDI(TAJVIRDI@GMAIL.COM)(9818834444)(RESPONDENT)		
36	LA.APP.-208/2017	ASHOK KUMAR RANA V/s UNION OF INDIA & ANR	L S RANA & DEVINDER SINGH, PARVEEN KUMAR AGGARWAL	
		OTHER DETAILS OF ADVOCATES:		
37	LA.APP.-209/2017	DEVINDER SINGH (DECEASED) THR LEGAL REPRESENTATIVES & ANR V/s UNION OF INDIA & ANR	L S RANA & DEVINDER SINGH, PARVEEN KUMAR AGGARWAL	
		OTHER DETAILS OF ADVOCATES:		
38	LA.APP.-210/2017 CM APPL. 43586/2019	RAMESHWAR DAYAL V/s UNION OF INDIA & ANR	L S RANA, DEVINDER SINGH, PARVEEN KUMAR AGGARWAL, TAJINDER VIRDI	
		OTHER DETAILS OF ADVOCATES: L S RANA, DEVINDER SINGH()(9811541405)(PETITIONER) TAJINDER VIRDI(TAJVIRDI@GMAIL.COM)(9818834444)(RESPONDENT)		
39	LA.APP.-247/2017 CM APPL. 28283/2017	KARAN SINGH V/s UNION OF INDIA & ANR	RAHUL SHARMA	

		OTHER DETAILS OF ADVOCATES:		
40	**LA.APP.-248/2017**	**RAMPHAL V/s UNION OF INDIA & ANR**	**RAHUL SHARMA, TAJINDER VIRDI**	
		OTHER DETAILS OF ADVOCATES: TAJINDER VIRDI(TAJVIRDI@GMAIL.COM)(9818834444)(RESPONDENT)		
41	**LA.APP.-292/2017**	**KAMLESH V/s UNION OF INDIA & ANR**	**N S DALAL & DEVESH PRATAP SINGH**	
		OTHER DETAILS OF ADVOCATES:		
42	**LA.APP.-295/2017**	**BHAGWAN SINGH V/s UNION OF INDIA & ANR**	**RAHUL SHARMA**	
		OTHER DETAILS OF ADVOCATES:		
43	**LA.APP.-317/2017 CM APPL. 39906/2017**	**KAMLESH V/s UNION OF INDIA & ANR**	**VIJENDER VATS**	
		OTHER DETAILS OF ADVOCATES:		
44	**LA.APP.-318/2017 CM APPL. 39956/2017**	**PREMLATA V/s UNION OF INDIA & ANR**	**VIJENDER VATS**	
		OTHER DETAILS OF ADVOCATES:		
45	**LA.APP.-366/2017**	**UNION OF INDIA V/s SAT PRAKASH & ORS**	**SIDDAHARTH PANDA, AMAN MEHROTRA, S K ROUT**	
		OTHER DETAILS OF ADVOCATES:		
46	**LA.APP.-14/2018 CM APPL. 15833/2019**	**UNION OF INDIA V/s PREM LATA & ANR**	**SIDHHARTH PANDA, ASHOK ANAND, VIJENDER VATS**	
		OTHER DETAILS OF ADVOCATES: SIDHHARTH PANDA()(9891488088)(PETITIONER) ASHOK ANAND()(9711174700)(PETITIONER)		
47	**LA.APP.-28/2018 CM APPL. 34279/2018 (CROSS OBJ.) WITH LA.APP. 29/2018**	**UNION OF INDIA V/s ANAND PARKASH & ANR**	**AKHIL MITTAL, S K SANGWAN**	
		OTHER DETAILS OF ADVOCATES: AKHIL MITTAL()(9891180590)(PETITIONER) S K SANGWAN()(9810699132)(PETITIONER)		
48	**LA.APP.-29/2018**	**UNION OF INDIA V/s SANTOSH DEVI & ANR**	**AKHIL MITTAL, L S RANA**	
		OTHER DETAILS OF ADVOCATES: AKHIL MITTAL()(9891180590)(PETITIONER)		
49	**LA.APP.-30/2018 CM APPL. 6100/2019**	**UNION OF INDIA V/s ASHOK KUMAR RANA & ANR**	**SIDDHARTH PANDA, L S RANA**	
		OTHER DETAILS OF ADVOCATES: SIDDHARTH PANDA()(9891488088)(PETITIONER) L S RANA()(9811541405)(PETITIONER)		
50	**LA.APP.-48/2018**	**OM PRAKASH & ORS V/s UNION OF INDIA & ANR**	**DHAMIJA, RAKESH KUMAR MITTAL**	
		OTHER DETAILS OF ADVOCATES: DHAMIJA()(9971052474)(PETITIONER) RAKESH KUMAR MITTAL(ADVRAKESHMITTAL@GMAIL.COM)(9999303080)(RESPONDENT)		
51	**LA.APP.-60/2018**	**UNION OF INDIA V/s MANGE RAM & ORS**	**SACHIN NAWANI, DHAMIJA & ASSOCIATES**	
		OTHER DETAILS OF ADVOCATES: SACHIN NAWANI()(9818083655)(PETITIONER)		
52	**LA.APP.-62/2018**	**UNION OF INDIA V/s HOSHIAR SINGH & ORS**	**SACHIN NAWANI, SURENDER KUMAR SHARMA, S K ROUL**	
		OTHER DETAILS OF ADVOCATES: SACHIN NAWANI()(9818083655)(PETITIONER)		
53	**LA.APP.-63/2018 CM APPL. 45673/2018 (CROSS OBJ.) CM APPL. 45674/2018 CM APPL. 25364/2019 CM APPL. 25365/2019**	**UNION OF INDIA V/s RAMESH RANA & ANR**	**SACHIN NAWANI, S K SANGWAN**	
		OTHER DETAILS OF ADVOCATES: SACHIN NAWANI()(9818083655)(PETITIONER) S K SANGWAN()(9810699132)(RESPONDENT) S K SANGWAN()(9810699132)(PETITIONER)		

54	LA.APP.-66/2018	UNION OF INDIA V/s KAMLESH & ANR	MANIKA TRIPATHY PANDEY	
		OTHER DETAILS OF ADVOCATES: MANIKA TRIPATHY PANDEY()(9811831835)(PETITIONER)		
55	LA.APP.-74/2018	UNION OF INDIA V/s JAGDISH SINGH & ORS	SACHIN NAWANI, S K ROUT, DINESH DAHIYA	
		OTHER DETAILS OF ADVOCATES: SACHIN NAWANI()(9818083655)(PETITIONER) DINESH DAHIYA(ADV.DINESHDAHIYA@GMAIL.COM)(9136212175)(RESPONDENT)		
56	LA.APP.-109/2018	UNION OF INDIA V/s GHASI RAM & ORS	SACHIN NAWANI, SUNIL KUMAR, S K SANGWAN, RAKESH KUMAR MITTAL	
		OTHER DETAILS OF ADVOCATES: SACHIN NAWANI()(9818083655)(PETITIONER) S.K. SANGWAN(ADVOCATESUNILSANGWAN@GMAIL.COM)(9810699132)(RESPONDENT) SIDDHU(SIDDHUPANDA@GMAIL.COM)()(RESPONDENT) RAKESH KUMAR MITTAL(ADVRAKESHMITTAL@GMAIL.COM)(9999303080)(RESPONDENT)		
57	LA.APP.-111/2018 CM APPL. 20489/2018 CM APPL. 20490/2018 CM APPL. 31206/2018 (CROSS OBJ.)	UNION OF INIDA V/s SOMVIR RANA & ANR	SACHIN NAWANI, S K SANGWAN, RAKESH KUMAR MITTAL	
		OTHER DETAILS OF ADVOCATES: SACHIN NAWANI()(9818083655)(PETITIONER) S K SANGWAN()(9810699132)(PETITIONER) RAKESH KUMAR MITTAL(ADVRAKESHMITTAL@GMAIL.COM)(9999303080)(RESPONDENT)		
58	LA.APP.-137/2018	UNION OF INDIA V/s SATISH KUMAR & ANR	SIDDHARTH PANDA	
		OTHER DETAILS OF ADVOCATES: SIDDHARTH PANDA()(9891488088)(PETITIONER)		
59	LA.APP.-154/2018	UNION OF INDIA V/s SHER SINGH RANA & ORS	SIDDHARTH PANDA	
		OTHER DETAILS OF ADVOCATES: SIDDHARTH PANDA()(9891488088)(PETITIONER)		
60	LA.APP.-224/2018 CM APPL. 49892/2018 CM APPL. 49893/2018 CM APPL. 49894/2018	UNION OF INDIA V/s KRISHNAN (DECEASED) THROUGH HIS LEGAL HEIRS AND ORS	RUCHIKA RATHI, L S RANA	
		OTHER DETAILS OF ADVOCATES: RUCHIKA RATHI()(9711154508)(PETITIONER)		
61	LA.APP.-75/2019 CM APPL. 21395/2019 CM APPL. 21397/2019	UNION OF INDIA V/s BHAGWAN SINGH & ANR	SACHIN NAWANI, RAHUL SHARMA, TAJINDER VIRDI	
		OTHER DETAILS OF ADVOCATES: SACHIN NAWANI()(9818083655)(PETITIONER) TAJINDER VIRDI(TAJVIRDI@GMAIL.COM)(9818834444)(RESPONDENT)		
62	LA.APP.-125/2019	RAJ KUMAR RANA & ANR V/s UNION OF INDIA & ANR	DHAMIJA & ASSOCIATES	
		OTHER DETAILS OF ADVOCATES: DHAMIJA & ASSOCIATES()(9971052474)(PETITIONER)		
63	LA.APP.-25/2021 CM APPL. 13861/2021 CM APPL. 13862/2021	UNION OF INDIA V/s LAXMI DEVI AND ORS	SANJAY KUMAR PATHAK	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(PETITIONER) CLO SDMC(CLOSDMC@GMAIL.COM)()(RESPONDENT)		
64	LA.APP.-116/2021 CM APPL. 44727/2021	BALO DEVI DECEASED THROUGH LRS V/s UNION OF INDIA AND ORS	SANTOSH KUMAR ROUTA, MANISH ROHILLA	
		OTHER DETAILS OF ADVOCATES: DHAMIJA & ASSOCIATES(SUKHDA.17@GMAIL.COM)(9971052474)(PETITIONER) UNION OF INDIA(YEESHUJAIN@YAHOO.CO.IN)(9811394417)(RESPONDENT) MANISH ROHILLA(SAIANDCOLAWFIRM@GMAIL.COM)(9541266150)(PETITIONER) MANISH ROHILLA(SAIANDCOLAWFIRM@GMAIL.COM)(9541266150)(PETITIONER) MANISH ROHILLA(SAIANDCOLAWFIRM@GMAIL.COM)(9541266150)(PETITIONER)		
65	LA.APP.-2/2022	DHANPATI V/s UNION OF INDIA & ANR.	SUNIL KUMAR	
		OTHER DETAILS OF ADVOCATES: S K SANGWAN(ADVOCATESUNILSANGWAN@GMAIL.COM)(9810699132)(PETITIONER)		

		SDMC(CLOSDMC@GMAIL.COM)(9717788732)(RESPONDENT) SDMC(CLOSDMC@GMAIL.COM)(9717788732)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		
66	LA.APP.-38/2022	SURESH KUMAR & ANR. V/s UNION OF INDIA & ANR.	SUNIL KUMAR	
		OTHER DETAILS OF ADVOCATES: S K SANGWAN(ADVOCATESUNILSANGWAN@GMAIL.COM)(9810699132)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) SDMC(CLOSDMC@GMAIL.COM)(9717788732)(RESPONDENT)		
67	LA.APP.-48/2022	OM PRAKASH V/s UNION OF INDIA & ORS.	SUNIL KUMAR, ROHIT LOCHAV	
		OTHER DETAILS OF ADVOCATES: S K SANGWAN(ADVOCATESUNILSAGWAN@GMAIL.COM)(9810699132)(PETITIONER) CLOSDMC(CLOSDMC@GMAIL.COM)()(RESPONDENT) ROHIT LOCHAV(ROHITLOCHAV96@GMAIL.COM)(8191863360)(RESPONDENT)		
68	LA.APP.-55/2022	SH. RAMPHAL V/s UNION OF INDIA & ANR.	BRAHM DUTT SHARMA	
		OTHER DETAILS OF ADVOCATES: B D SHARMA & ASSOCIATES(ADV.BDSHARMAA@GMAIL.COM)(9811105381)(PETITIONER) SOLICITOR(SOLICITOR6@GMAIL.COM)()(RESPONDENT) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)()(RESPONDENT)		
69	LA.APP.-60/2022	MATU RAM AND ORS V/s UNION OF INDIA AND ANR	SUKHDA DHAMIJA, TAJINDER VIRDI	
		OTHER DETAILS OF ADVOCATES: DHAMIJA & ASSOCIATES(DHAMIJAASSOCIATES@YAHOO.COM)(9971052474)(PETITIONER) SDMC(CLOSDMC@GMAIL.COM)(46665000)(RESPONDENT) UNION OF INDIA(YEESHUJAIN@YAHOO.CO.IN)(9811394417)(RESPONDENT) TAJINDER VIRDI(TAJVIRDI@GMAIL.COM)(9818834444)(RESPONDENT)		
70	LA.APP.-61/2022	SMT SUNITA AND ORS V/s UNION OF INDIA AND ANR	SUKHDA DHAMIJA	
		OTHER DETAILS OF ADVOCATES: DHAMIJA & ASSOCIATES(SUKHDA.17@GMAIL.COM)(9971052474)(PETITIONER) RAVIKANT UPADHYAY(RKANT251@GMAIL.COM)(251)(RESPONDENT) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)()(RESPONDENT)		
71	LA.APP.-62/2022	HARBIR SINGH V/s UNION OF INDIA & ANR.	SUNIL KUMAR	
		OTHER DETAILS OF ADVOCATES: S K SANGWAN(ADVOCATESUNILSANGWAN@GMAIL.COM)(9810699132)(PETITIONER) UNION OF INDIA(SWADM@NIC.IN)(250069485)(RESPONDENT) SDMC(CLOSDMC@GMAIL.COM)(9717788732)(RESPONDENT)		
72	LA.APP.-73/2022 WITH LA.APP. 74/2022 LA.APP. 75/2022	SH KARAN SINGH RANA V/s UNION OF INDIA AND ANR	OS SHEORAN, SANJAY KUMAR PATHAK, TAJINDER VIRDI	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(RESPONDENT) TAJINDER VIRDI(TAJVIRDI@GMAIL.COM)(9818834444)(RESPONDENT)		
73	LA.APP.-74/2022	SH RANBIR SINGH RANA V/s UNION OF INDIA AND ANR	OMBIR SINGH SORAN, SANJAY KUMAR PATHAK, TAJINDER VIRDI	
		OTHER DETAILS OF ADVOCATES: RAMBIR SINGH RANA()(9210347573)(PETITIONER) O S SHEORAN(OS.SORAN@GMAIL.COM)(9810565888)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) SDMC(CLOSDMC@GMAIL.COM)()(RESPONDENT) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)()(RESPONDENT) SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(RESPONDENT) TAJINDER VIRDI(TAJVIRDI@GMAIL.COM)(9818834444)(RESPONDENT)		
74	LA.APP.-75/2022	SMT SANTRA DEVI V/s UNION OF INDIA AND ANR	OMBIR SINGH SORAN, SANJAY KUMAR PATHAK, TAJINDER VIRDI	
		OTHER DETAILS OF ADVOCATES: O S SHEORAN(OS.SORAN@GMAIL.COM)(9810565888)(PETITIONER) SANTARA DEVI()(9868896009)(PETITIONER) SDMC(CLOSDMC@GMAIL.COM)()(RESPONDENT) SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(RESPONDENT) TAJINDER VIRDI(TAJVIRDI@GMAIL.COM)(9818834444)(RESPONDENT)		

75	LA.APP.-86/2022	ASHWANI KUMAR V/s UNION OF INDIA & ANR.	SUNIL KUMAR, SUNIL GOYAL	
		OTHER DETAILS OF ADVOCATES: SK SANGWAN(ADVOCATESUNILSANGWAN@GMAIL.COM)(9810699132)(PETITIONER) UNION OF INDIA(SWADM@NIC.IN)()(RESPONDENT) SDMC(CLOSDMC@GMAIL.COM)()(RESPONDENT) SUNIL GOYAL(GOYALANDCO86@GMAIL.COM)(9811056767)(PETITIONER)		
76	LA.APP.-146/2022 CM APPL. 27362/2022 CM APPL. 27363/2022 CM APPL. 27364/2022	UNION OF INDIATHROUGH LAND ACQUISITION COLLECTOR/ADM(SW) V/s SH. KARAN SINGH & ANR.	SANJAY KUMAR PATHAK, TAJINDER VIRDI	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(PETITIONER) SDMC(CLOSDMC@GMAIL.COM)()(RESPONDENT) TAJINDER VIRDI(TAJVIRDI@GMAIL.COM)(9818834444)(RESPONDENT)		
77	LA.APP.-162/2022 CM APPL. 29160/2022 CM APPL. 29161/2022 CM APPL. 29162/2022 CM APPL. 29163/2022	UNION OF INDIA THROUGH LAND ACQUISITION COLLECTOR/ADM (SW) V/s JAGBIR SINGH (D) THR. LRS. SMT. SUMITRA & ORS.	SANJAY KUMAR PATHAK	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910700311)(PETITIONER) SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(PETITIONER) SDMC(CLOSDMC@GMAIL.COM)()(RESPONDENT) SDMC(CLOSDMC@GMAIL.COM)()(RESPONDENT)		
78	LA.APP.-166/2022 WITH LA.APP. 48/2018 LA.APP. 168/2022 LA.APP. 169/2022 LA.APP. 170/2022 LA.APP. 171/2022	CHET SINGH RANA V/s UNION OF INDIA AND ANR	SUKHDA DHAMIJA	
		OTHER DETAILS OF ADVOCATES: DHAMIJA & ASSOCIATES(DHAMIJAASSOCIATES11@GMAIL.COM)(9971052474)(PETITIONER) YESSHU JAIN(YEESHUJAIN@YAHOO.CO.IN)()(RESPONDENT) MDC(CLOSDMC@GMAIL.COM)()(RESPONDENT)		
79	LA.APP.-169/2022 CM APPL. 29648/2022 WITH LA.APP. 48/2018	SMT SHARDA RANA@SHARDA DEVI V/s UNION OF INDIA AND ANR	SUKHDA DHAMIJA	
		OTHER DETAILS OF ADVOCATES: RAVIKANT(RKANT251@GMAIL.COM)()(PETITIONER) SDMC(CLOSDMC@GMAIL.COM)()(RESPONDENT) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)()(RESPONDENT)		
80	LA.APP.-171/2022 WITH LA.APP. 48/2018	BALWAN SINGH V/s UNION OF INDIA AND ANR	SUKHDA DHAMIJA	
		OTHER DETAILS OF ADVOCATES: DHAMIJA & ASSOCIATES(DHAMIJAASSOCIATES11@GMAIL.COM)(9971052474)(PETITIONER) SDMC(CLOSDMC@GMAIL.COM)(46665000)(RESPONDENT) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)(9811394417)(RESPONDENT)		
81	LA.APP.-191/2022	JAGE RAM RANA (SINCE DECEASED) THROUGH LRS V/s UNION OF INDIA & ORS.	JAGAN NATH KAUSHIK, AZAD BANSALA, TAJINDER VIRDI	
		OTHER DETAILS OF ADVOCATES: J.N. KAUSHIK(JNKAUSHIKADV@GMAIL.COM)(9953862490)(PETITIONER) DHC(DHCFILING@GMAIL.COM)()(RESPONDENT) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT) CLO(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) MANIRANA(MANIRAN1973@GMAIL.COM)()(RESPONDENT) DYN(DYANSCZ@MCD.ORG.IN)()(RESPONDENT) SWADM(SWADM@NIC.IN)()(RESPONDENT) AZAD BANSALA(AZADBANSALACLCDU@GMAIL.COM)(9997799519)(RESPONDENT) TAJINDER VIRDI(TAJVIRDI@GMAIL.COM)(9818834444)(RESPONDENT)		
82	LA.APP.-309/2022	UNION OF INDIA V/s SH. JAGDISH (DECEASED) THR. LRS SMT. GANGA DEVI & ORS.	SANJAY KUMAR PATHAK, TAJINDER VIRDI	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(PETITIONER) CLOM(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) ADVOCATE(ADVOCATESUNILSANGWAN@GMAIL.COM)()(RESPONDENT) TAJINDER VIRDI(TAJVIRDI@GMAIL.COM)(9818834444)(RESPONDENT)		
83	LA.APP.-311/2022	UNION OF INDIA V/s RAM KARAN & ORS.	SANJAY KUMAR PATHAK, TAJINDER VIRDI	

		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(PETITIONER) CLO MCD(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) NITESH LOCHAV(LOCHAVNITESH003@GMAIL.COM)(9899659649)(RESPONDENT) TAJINDER VIRDI(TAJVIRDI@GMAIL.COM)(9818834444)(RESPONDENT)		
84	LA.APP.-313/2022 WITH LA.APP. 314/2022	UNION OF INDIA V/s SH. LAKHI RAM @ LAKHI (DECD) THR. LRS.SH. RANBIR & ORS.	SANJAY KUMAR PATHAK, SUKHDA DHAMIJA, TAJINDER VIRDI	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(PETITIONER) SUKHDA(SUKHDA.17@GMAIL.COM)(9873407100)(RESPONDENT) CLOMCDHQ(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) SUKHDA DHAMIJA (SUKHDA.17@GMAIL.COM)(7827880795)(RESPONDENT) TAJINDER VIRDI(TAJVIRDI@GMAIL.COM)(9818834444)(RESPONDENT)		
85	LA.APP.-314/2022	UNION OF INDIA V/s SH. ASHWANI KUMAR & ANR.	SANJAY KUMAR PATHAK, TAJINDER VIRDI	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(PETITIONER) CLO MCD(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) SUNIL SANGWAN(ADVOCATESUNILSANGWAN@GMAIL.COM)(9810699132)(RESPONDENT) TAJINDER VIRDI(TAJVIRDI@GMAIL.COM)(9818834444)(RESPONDENT)		
86	LA.APP.-316/2022 CM APPL. 46307/2022	UNION OF INDIA V/s DILAWAR SINGH & ORS.	SANJAY KUMAR PATHAK, TAJINDER VIRDI	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(PETITIONER) SUNIL SANGWAN(ADVOCATESUNILSANGWAN@GMAIL.COM)(9810699132)(RESPONDENT) MCD(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) TAJINDER VIRDI(TAJVIRDI@GMAIL.COM)(9818834444)(RESPONDENT)		
87	LA.APP.-318/2022 CM APPL. 46349/2022	UNION OF INDIA V/s NIRMALA & ORS.	SANJAY KUMAR PATHAK, SUKHDA DHAMIJA	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(PETITIONER) RK SHARMA(RK.SHARMA.ADV1@GMAIL.COM)(9811541405)(RESPONDENT) CLO MCD(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) SUKHDA DHAMIJA (SUKHDA.17@GMAIL.COM)(7827880795)(RESPONDENT)		
88	LA.APP.-320/2022 WITH LA.APP. 299/2022	UNION OF INDIA V/s RAJ KUMAR & ANR.	SANJAY KUMAR PATHAK, TAJINDER VIRDI	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(PETITIONER) LOCHAN(LOCHAVNITESH003@GMAIL.COM)()(RESPONDENT) CLOM(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) TAJINDER VIRDI(TAJVIRDI@GMAIL.COM)(9818834444)(RESPONDENT)		
89	LA.APP.-321/2022 CM APPL. 36185/2024 WITH LA.APP. 299/2022	UNION OF INDIA V/s SMT DHANPATI & ANR.	SANJAY KUMAR PATHAK, TUSHAR SANNU DAHIYA, TAJINDER VIRDI	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(PETITIONER) SUNIL SANGWAN(ADVOCATESUNILSANGWAN@GMAIL.COM)(9810699132)(RESPONDENT) MCD(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) TAJINDER VIRDI(TAJVIRDI@GMAIL.COM)(9818834444)(PETITIONER)		
90	LA.APP.-323/2022	UNION OF INDIA V/s ZILE SINGH & ANR.	SANJAY KUMAR PATHAK, TAJINDER VIRDI	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(PETITIONER) LOCHAV(LOCHAVNITESH003@GMAIL.COM)()(RESPONDENT) CLOM(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) TAJINDER VIRDI(TAJVIRDI@GMAIL.COM)(9818834444)(RESPONDENT)		
91	LA.APP.-324/2022	UNION OF INDIA V/s GHASI RAM & ORS.	SANJAY KUMAR PATHAK, TAJINDER VIRDI	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR		

		PATHAK(PATAHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(PETITIONER) SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(PETITIONER) CLOM(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) SUK (SUKHDA.17@GMAIL.COM)()(RESPONDENT) SUKHDA(SUKHDA.17@GMAIL.COM)()(RESPONDENT) CLOM(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) TAJINDER VIRDI(TAJVIRDI@GMAIL.COM)(9818834444)(RESPONDENT)		
92	LA.APP.-328/2022 WITH LA.APP. 299/2022	UNION OF INDIA V/s SMT SHARDA RANA & ORS.	SANJAY KUMAR PATHAK, SUKHDA DHAMIJA, TAJINDER VIRDI	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(PETITIONER) SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(PETITIONER) MCD(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) SANTOSH(ROUTSANTOSHK@GMAIL.COM)()(RESPONDENT) SUKHDA(SUKHDA.17@GMAIL.COM)()(RESPONDENT) SUKHDA DHAMIJA (SUKHDA.17@GMAIL.COM)(7827880795)(RESPONDENT) TAJINDER VIRDI(TAJVIRDI@GMAIL.COM)(9818834444)(PETITIONER)		
93	LA.APP.-331/2022	UNION OF INDIA V/s HARDWARI LAL RANA DECD THR LRS VAIBHAV RANA & ORS.	SANJAY KUMAR PATHAK, RAKESH KUMAR SHARMA, TAJINDER VIRDI	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(PETITIONER) J N KAUSHIK(JNKAUSHIKADV@GMAIL.COM)()(RESPONDENT) CLO MCD(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) RAKESH KUMAR SHARMA(RK.SHARMA.ADV1@GMAIL.COM)(9810379033)(PETITIONER) TAJINDER VIRDI(TAJVIRDI@GMAIL.COM)(9818834444)(RESPONDENT)		
94	LA.APP.-332/2022	UNION OF INDIA V/s PRATAP SINGH RANA & ORS.	SANJAY KUMAR PATHAK, TAJINDER VIRDI	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(PETITIONER) SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(PETITIONER) SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(PETITIONER) NITESH LOCHAV (LOCHAVNITESH003@GMAIL.COM)(9899659649)(PETITIONER) CLO MCD(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) NITESH(LOCHAVNITESH003@GMAIL.COM)()(RESPONDENT) MCD(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) CLO MCD(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) NITESH LOCHAV(LOCHAVNITESH003@GMAIL.COM)()(RESPONDENT) TAJINDER VIRDI(TAJVIRDI@GMAIL.COM)(9818834444)(RESPONDENT)		
95	LA.APP.-333/2022	UNION OF INDIA V/s AZAD SINGH & ANR.	SANJAY KUMAR PATHAK, SUKHDA DHAMIJA, TAJINDER VIRDI	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(PETITIONER) SANTOSH K ROUTS(ROUTSANTOSHK@GMAIL.COM)()(RESPONDENT) SUKHDA(SUKHDA.17@GMAIL.COM)(9873407100)(RESPONDENT) CLO MCD(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) SUKHDA DHAMIJA (SUKHDA.17@GMAIL.COM)(7827880795)(RESPONDENT) TAJINDER VIRDI(TAJVIRDI@GMAIL.COM)(9818834444)(RESPONDENT)		
96	LA.APP.-334/2022	UNION OF INDIA V/s SH. KHAZAN SINGH (DECEASED) THROUGH LRS. SH. SURESH KUMAR & ORS.	SANJAY KUMAR PATHAK, SUKHDA DHAMIJA, TAJINDER VIRDI	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(PETITIONER) MCD(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) SUKHDA(SUKHDA.17@GMAIL.COM)(9873407100)(RESPONDENT) SUKHDA DHAMIJA (SUKHDA.17@GMAIL.COM)(7827880795)(RESPONDENT) TAJINDER VIRDI(TAJVIRDI@GMAIL.COM)(9818834444)(RESPONDENT)		
97	LA.APP.-335/2022 CM APPL. 36187/2024	UNION OF INDIA V/s BRAHAM PRAKASH RANA & ORS.	SANJAY KUMAR PATHAK, TUSHAR SANNU DAHIYA, SUKHDA DHAMIJA, TAJINDER VIRDI	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(PETITIONER) SUKHDA(SUKHDA.17@GMAIL.COM)(9873407100)(RESPONDENT) MCD(CLOMCDHQ@GMAIL.COM)()(RESPONDENT)		

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98	LA.APP.-336/2022 WITH LA.APP. 299/2022	UNION OF INDIA V/s RAMPHAL & ANR.	SANJAY KUMAR PATHAK, TAJINDER VIRDI	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(PETITIONER) B D SHARMA(BDSHARMAA@GMAIL.COM)(9811105381)(RESPONDENT) MCD(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) TAJINDER VIRDI(TAJVIRDI@GMAIL.COM)(9818834444)(RESPONDENT)		
99	LA.APP.-339/2022 CM APPL. 31446/2024 WITH LA.APP. 299/2022	UNION OF INDIA V/s DHARAMBIR & ORS.	SANJAY KUMAR PATHAK, TUSHAR SANNU DAHIYA, TAJINDER VIRDI	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(PETITIONER) CLO MCD HQ(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) SUNIL SANGWAN(ADVOCATESUNILSANGWAN@GMAIL.COM)(9810699132)(RESPONDENT) TUSHAR SANNU(ADV.TUSHARSANNU@GMAIL.COM)(9911991166)(PETITIONER) SUKHDA(SUKHDA.17@GMAIL.COM)()(RESPONDENT) MAIRAJ(MAIRAJUDDIN.INDIA@GMAIL.COM)()(RESPONDENT) RAJIV (RAJIVSONIDOLLY@GMAIL.COM)()(RESPONDENT) SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)()(RESPONDENT) SANJAY(SANJAYKUMARPATHAKASSOCIATES@GMAIL.COM)()(RESPONDENT) SANTOSH(ROUTSANTOSHK@GMAIL.COM)()(RESPONDENT) SUNIL(ADVOCATESUNILSANGWAN@GMAIL.COM)()(RESPONDENT) TAJINDER VIRDI(TAJVIRDI@GMAIL.COM)(9818834444)(RESPONDENT)		
100	LA.APP.-340/2022 CM APPL. 31443/2024 WITH LA.APP. 299/2022	UNION OF INDIA V/s MATU RAM & ORS.	SANJAY KUMAR PATHAK, TUSHAR SANNU DAHIYA, SUKHDA DHAMIJA, TAJINDER VIRDI	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(PETITIONER) R K SHARMA (RK.SHARMA.ADV1@GMAIL.COM)()(RESPONDENT) TUSHAR SANNU(ADV.TUSHARSANNU@GMAIL.COM)(9911991166)(PETITIONER) RAJIV(RAJIVSONIDOLLY@GMAIL.COM)()(RESPONDENT) PATHAK SANJAY KUMAR(PATHAKSANJAYKUMAR@GMAIL.COM)()(RESPONDENT) SUNIL(ADVOCATESUNILSANGWAN@GMAIL.COM)()(RESPONDENT) SANJAY(SANJAYKUMARPATHAKASSOCIATES@GMAIL.COM)()(RESPONDENT) SUKHDA(SUKHDA.17@GMAIL.COM)()(RESPONDENT) MAIRAJ(MAIRAJUDDIN.INDIA@GMAIL.COM)()(RESPONDENT) SANTOSH(ROUTSANTOSHK@GMAIL.COM)()(RESPONDENT) SUKHDA DHAMIJA (SUKHDA.17@GMAIL.COM)(7827880795)(PETITIONER) TAJINDER VIRDI(TAJVIRDI@GMAIL.COM)(9818834444)(RESPONDENT)		
101	LA.APP.-341/2022 WITH LA.APP. 299/2022	UNION OF INDIA V/s JAGE RAM RANA (DECD.) THR LRS SHRI ANIL RANA & ORS.	SANJAY KUMAR PATHAK, TAJINDER VIRDI	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(PETITIONER) JN KAUSHIK(JNKAUSHIKADV@GMAIL.COM)(9953862490)(RESPONDENT) CLO MCD(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) TAJINDER VIRDI(TAJVIRDI@GMAIL.COM)(9818834444)(RESPONDENT)		
102	LA.APP.-342/2022 WITH LA.APP. 299/2022	UNION OF INDIA V/s SUNITA & ORS.	SANJAY KUMAR PATHAK, SUKHDA DHAMIJA, TAJINDER VIRDI	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(PETITIONER) R K SHARMA (RK.SHARMA.ADV1@GMAIL.COM)(9811541405)(RESPONDENT) CLO MCD(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) SUKHDA DHAMIJA (SUKHDA.17@GMAIL.COM)(7827880795)(RESPONDENT) TAJINDER VIRDI(TAJVIRDI@GMAIL.COM)(9818834444)(RESPONDENT)		
103	LA.APP.-346/2022	UNION OF INDIA V/s SH. OM PARKASH (DECD) THR. LRS SH. RAMBIR & ORS.	SANJAY KUMAR PATHAK, TAJINDER VIRDI	
		OTHER DETAILS OF ADVOCATES: SUNIL SANGWAN(ADVOCATESUNILSANGWAN@GMAIL.COM)(9810699132)(PETITIONER) SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(PETITIONER) CLO MCD(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) TAJINDER VIRDI(TAJVIRDI@GMAIL.COM)(9818834444)(RESPONDENT)		
104	LA.APP.-347/2022 WITH LA.APP. 299/2022 LA.APP. 5/2023	UNION OF INDIA V/s OM PRAKASH & ORS.	SANJAY KUMAR PATHAK, TAJINDER VIRDI	

		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(PETITIONER) SUNIL SANGWAN(ADVOCATESUNILSANGWAN@GMAIL.COM)(9810699132)(RESPONDENT) CLO MCD(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) TAJINDER VIRDI(TAJVIRDI@GMAIL.COM)(9818834444)(RESPONDENT)		
105	LA.APP.-5/2023 CM APPL. 37050/2024	UNION OF INDIA V/s SH. KHAZAN SINGH (DECEASED) THROUGH LRS. SH. DARYAV SINGH & ANR	SANJAY KUMAR PATHAK, TUSHAR SANNU DAHIYA, SUKHDA DHAMIJA, TAJINDER VIRDI	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(PETITIONER) SUKHDA(SUKHDA.17@GMAIL.COM)()(RESPONDENT) SUKHDA DHAMIJA (SUKHDA.17@GMAIL.COM)(7827880795)(RESPONDENT) TAJINDER VIRDI(TAJVIRDI@GMAIL.COM)(9818834444)(RESPONDENT)		
106	LA.APP.-349/2022 WITH LA.APP. 299/2022	UNION OF INDIA V/s SH. SURESH KUMAR & ORS.	SANJAY KUMAR PATHAK, TAJINDER VIRDI	
		OTHER DETAILS OF ADVOCATES: MCD(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(RESPONDENT) SUNIL SANGWAN(ADVOCATESUNILSANGWAN@GMAIL.COM)(9810699132)(RESPONDENT) TAJINDER VIRDI(TAJVIRDI@GMAIL.COM)(9818834444)(RESPONDENT)		
107	LA.APP.-360/2022 CM APPL. 31447/2024	UNION OF INDIA V/s SMT LAXMI DEVI & ORS.	SANJAY KUMAR PATHAK, TUSHAR SANNU DAHIYA	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(PETITIONER) SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(PETITIONER) SUNIL SANGWAN(ADVOCATESUNILSANGWAN@GMAIL.COM)(9810699132)(RESPONDENT) CLO MCD(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) TUSHAR SANU(ADV.TUSHARSANNU@GMAIL.COM)(9911991166)(PETITIONER) RAJIV(RAJIVSONIDOLLY@GMAIL.COM)()(RESPONDENT) PATHAK SANJAY KUMAR(PATHAKSANJAYKUMAR@GMAIL.COM)()(RESPONDENT) SUKHDA(SUKHDA.17@GMAIL.COM)()(RESPONDENT) SANTOSH(ROUTSANTOSHK@GMAIL.COM)()(RESPONDENT) MIRAJ(MAIRAJUDDIN.INDIA@GMAIL.COM)()(RESPONDENT) SANJAY(SANJAYKUMARPATHAKASSOCIATES@GMAIL.COM)()(RESPONDENT) RAJIV (RAJIVSONIDOLLY@GMAIL.COM)()(RESPONDENT) SUNIL(ADVOCATESUNILSANGWAN@GMAIL.COM)()(RESPONDENT)		
108	LA.APP.-362/2022	UNION OF INDIA V/s VIRENDER SINGH & ORS.	SANJAY KUMAR PATHAK, SUKHDA DHAMIJA, TAJINDER VIRDI	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(PETITIONER) SKP(SKPATHAKSC@GMAIL.COM.)(9910770311)(PETITIONER) SUKHDA(SUKHDA.17@GMAIL.COM)()(RESPONDENT) CLOM(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) SUKHDA DHAMIJA (SUKHDA.17@GMAIL.COM)(7827880795)(RESPONDENT) TAJINDER VIRDI(TAJVIRDI@GMAIL.COM)(9818834444)(RESPONDENT)		
109	LA.APP.-363/2022	UNION OF INDIA V/s JOGINDER RANA & ORS.	SANJAY KUMAR PATHAK, TAJINDER VIRDI	
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110	LA.APP.-14/2023 WITH LA.APP. 3/2018	DILAWAR SINGH AND ANR V/s UNION OF INDIA AND ANR	SUNIL KUMAR	
		OTHER DETAILS OF ADVOCATES: S.K. SAGWAN(ADVOCATESUNILSANGWAN@GMAIL.COM)(9810699132)(PETITIONER) S K SAGWAN(ADVOCATESUNILSANGWAN@GMAIL.COM)(9810699132)(PETITIONER) LAC EW(LAC.SW@REDIFFMAIL.COM)()(RESPONDENT) CLOS(CLOSDMC@GMAIL.COM)(9717788732)(RESPONDENT) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)()(RESPONDENT) LAC(LAC.SW@REDIFFMAIL.COM)()(RESPONDENT) CLO SDMC(CLOSDMC@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(SWADM@NIC.IN)()(RESPONDENT) DHC(DHCFILING@GMAIL.COM)()(RESPONDENT) DHCFILLING(DHCFILING@GMAIL.COM)()(RESPONDENT) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)()(RESPONDENT)		

111	LA.APP.-18/2023 CM APPL. 6619/2023 WITH LA.APP. 3/2018	OM PARKASH RANA & ORS. V/s UNION OF INDIA & ANR.	SUNIL KUMAR	
		OTHER DETAILS OF ADVOCATES: S.K. SANGWAN(ADVOCATESUNILSANGWAN@GMAIL.COM)(9810699132)(PETITIONER) UNION OF INDIA(SWADM@NIC.IN)(25069485)(RESPONDENT) DELHI(CLOSDMC@GMAIL.COM)(9717788732)(RESPONDENT) SHAAN(SHAANRAWAT28@GMAIL.COM)()(RESPONDENT)		
112	LA.APP.-19/2023 CM APPL. 6627/2023 WITH LA.APP. 3/2018	LAXMI DEVI & ORS. V/s UNION OF INDIA & ANR.	SUNIL KUMAR	
		OTHER DETAILS OF ADVOCATES: S.K. (ADVOCATESUNILSANGWAN@GMAIL.COM)(9810699132)(PETITIONER) UNION OF INDIA(SWADM@NIC.IN)()(RESPONDENT) R(SHAANRAWAT28@GMAIL.COM)()(RESPONDENT) DELHI(CLOSDMC@GMAIL.COM)(9717788732)(RESPONDENT)		
113	LA.APP.-20/2023 CM APPL. 6676/2023 WITH LA.APP. 3/2018	JOGINDER SINGH RANA & ANR. V/s UNION OF INDIA & ANR.	SUNIL KUMAR	
		OTHER DETAILS OF ADVOCATES: S.K. SAGWAN(ADVOCATESUNILSANGWAN@GMAIL.COM)(9810699132)(PETITIONER) DELHI(CLOSDMC@GMAIL.COM)(9717788732)(RESPONDENT) UNION OF INDIA(SWADM@NIC.IN)()(RESPONDENT)		
114	LA.APP.-31/2023 WITH LA.APP. 3/2018	BHAWAN SINGH RANA & ANR. V/s UNION OF INDIA & ORS.	SUNIL KUMAR	
		OTHER DETAILS OF ADVOCATES: SHAAN RAWAL(SHAANRAWAL28@GMAIL.COM)()(RESPONDENT) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)()(RESPONDENT) CLO MCD(CLOMCDHQ@GMAIL.COM)()(RESPONDENT)		
115	LA.APP.-599/2023 CM APPL. 58630/2024	SHRI HARDWARI LAL RANA (DECEASED) THROUGH LEGAL REPRESENTATIVES & ORS. V/s UNION OF INDIA & ANR.	RAKESH KUMAR SHARMA, TAJINDER VIRDI	
		OTHER DETAILS OF ADVOCATES: R K SHARMA (RK.SHARMA.ADV1@GMAIL.COM)(9810379033)(PETITIONER) SANJAY PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(0)(RESPONDENT) TAJINDER VIRDI(TAJVIRDI@GMAIL.COM)(9818834444)(PETITIONER)		
116	LA.APP.-260/2024 CM APPL. 47017/2024 CM APPL. 8466/2025 WITH LA.APP. 261/2024 LA.APP. 260/2024	MUNICIPAL CORPORATION OF DELHI V/s SH BRAHM PRAKASH RANA & ORS.	TAJINDER VIRDI	
		OTHER DETAILS OF ADVOCATES: TAJINDER VIRDI(TAJVIRDI@GMAIL.COM, DYNASTYLAWFIRM@GMAIL.COM)(9818834444)(PETITIONER) DC(DCSW@NIC.IN)(0)(RESPONDENT) DHAMIJA(DHAMIJAASSOCIATES@YAHOO.COM)(0)(RESPONDENT) GNCTD(GNCTD.SCLA.SKP@GMAIL.COM,)(0)(RESPONDENT) TAJINDER VIRDI(TAJVIRDI@GMAIL.COM)(9818834444)(PETITIONER) SUKHDA(SUKHDA.17@GMAIL.COM)(0)(RESPONDENT)		
117	LA.APP.-261/2024 CM APPL. 47038/2024 CM APPL. 8464/2025	MUNICIPAL CORPORATION OF DELHI V/s AZAD SINGH & ANR.	TAJINDER VIRDI	
		OTHER DETAILS OF ADVOCATES: TAJINDER VIRDI(TAJVIRDI@GMAIL.COM, DYNASTYLAWFIRM@GMAIL.COM)(9818834444)(PETITIONER) UNION OF INDIA(DCSW@NIC.IN, SWADM@NIC.IN)(0)(RESPONDENT) GNCTD(GNCTD.SCLA.SKP@GMAIL.COM,)(0)(RESPONDENT) DHAMIJA(DHAMIJAASSOCIATES@YAHOO.COM)(0)(RESPONDENT) TAJINDER VIRDI(TAJVIRDI@GMAIL.COM)(9818834444)(PETITIONER) SUKHDA(SUKHDA.17@GMAIL.COM)(0)(RESPONDENT)		
118	LA.APP.-262/2024 CM APPL. 47088/2024 CM APPL. 47089/2024 CM APPL. 8468/2025	MUNICIPAL CORPORATION OF DELHI V/s SHARDA RANA & ORS.	TAJINDER VIRDI	
		OTHER DETAILS OF ADVOCATES: TAJINDER VIRDI(TAJVIRDI@GMAIL.COM, DYNASTYLAWFIRM@GMAIL.COM)(9818834444)(PETITIONER) UNION OF INDIA(DCSW@NIC.IN, SWADM@NIC.IN)(0)(RESPONDENT) DHAMIJA(DHAMIJAASSOCIATES@YAHOO.COM)(0)(RESPONDENT) GNCTD(GNCTD.SCLA.SKP@GMAIL.COM,)(0)(RESPONDENT) TAJINDER VIDI(TAJVIRDI@GMAIL.COM)(0)(PETITIONER)		
119	LA.APP.-263/2024 CM APPL. 47425/2024 CM APPL. 47426/2024 CM APPL. 8469/2025	MUNICIPAL CORPORATION OF DELHI V/s SH DHARAMBIR & ORS.	TAJINDER VIRDI	
		OTHER DETAILS OF ADVOCATES: TAJINDER VIRDI(TAJVIRDI@GMAIL.COM,		

		DYNASTYLAWFIRM@GMAIL.COM)(9818834444)(PETITIONER) UNION OF INDIA(DCSW@NIC.IN, SWADM@NIC.IN)(0)(RESPONDENT) GNCTD(GNCTD.SCLA.SKP@GMAIL.COM,)(0)(RESPONDENT) DHAMIJA(DHAMIJAASSOCIATES@YAHOO.COM)(0)(RESPONDENT) TAJINDER VIRDI(TAJVIRDI@GMAIL.COM)(9818834444)(PETITIONER) SUKHDA(SUKHDA.17@GMAIL.COM)(0)(RESPONDENT)		
120	LA.APP.-274/2024 CM APPL. 48053/2024 CM APPL. 48054/2024 CM APPL. 8467/2025	MUNICIPAL CORPORATION OF DELHI V/s SMT DHANPATI & ANR.	TAJINDER VIRDI	
		OTHER DETAILS OF ADVOCATES: TAJINDER VIRDI(TAJVIRDI@GMAIL.COM, DYNASTYLAWFIRM@GMAIL.COM)(9818834444)(PETITIONER) UNION OF INDIA(DCSW@NIC.IN, SWADM@NIC.IN)(0)(RESPONDENT) GNCTD(GNCTD.SCLA.SKP@GMAIL.COM,)(0)(RESPONDENT) DHAMIJA & ASSCOCIATES(DHAMIJAASSOCIATES@YAHOO.COM)(0)(RESPONDENT) TAJINDER VIRDI(TAJVIRDI@GMAIL.COM)(9818834444)(PETITIONER) SUKHDA(SUKHDA.17@GMAIL.COM)(0)(RESPONDENT)		
121	LA.APP.-8/2025 CM APPL. 3197/2025	MUNICIPAL CORPORATION OF DELHI V/s SH PRATAP SINGH RANA & ORS.	TAJINDER VIRDI	
		OTHER DETAILS OF ADVOCATES: TAJINDER VIRDI (TAJVIRDI@GMAIL.COM)(9818834444)(PETITIONER) GNCTD(GNCTD.SCLA.SKP@GMAIL.COM)(0)(RESPONDENT) SUKHDA (SUKHDA.17@GMAIL.COM)(0)(RESPONDENT)		
122	LA.APP.-9/2025 CM APPL. 3265/2025	MUNICIPAL CORPORATION OF DELHI V/s SH HARDWARI LAL RANA(DECEASED) THROUGH LRS & ORS.	TAJINDER VIRDI, RAKESH KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: TAJINDER VIRDI(TAJVIRDI@GMAIL.COM)(9818834444)(PETITIONER) GNCTD(GNCTD.SCLA.SKP@GMAIL.COM)(0)(RESPONDENT) SUKHDA(SUKHDA.17@GMAIL.COM)(0)(RESPONDENT) RAKESH KUMAR SHARMA(RK.SHARMA.ADV1@GMAIL.COM)(9810379033)(PETITIONER)		
123	LA.APP.-58/2025 CM APPL. 19096/2025 CM APPL. 19099/2025 CM APPL. 19202/2025	MUNICIPAL CORPORATION OFDELHI V/s SH. BHAGWAN SINGH (DECEASED) THROUGH LRS & ORS.	TAJINDER VIRDI	
		OTHER DETAILS OF ADVOCATES: TAJINDER VIRDI(TAJVIRDI@GMAIL.COM)(9818834444)(PETITIONER) SUKHDA(SUKHDA.17@GMAIL.COM)(0)(RESPONDENT) GNCTD(GNCTD.SCLA.SKP@GMAIL.COM)(0)(RESPONDENT) SANJAY PATHAK(PATHAKSANJAKUMAR@GMAIL.COM)(0)(RESPONDENT) CPWD(CPWD_DGW@NIC.IN)(0)(RESPONDENT)		
124	LA.APP.-59/2025 CM APPL. 19104/2025 CM APPL. 19105/2025 CM APPL. 19108/2025	MUNICIPAL CORPORATION OFDELHI V/s SH. JEET SINGH @ AJEET SINGH (DECEASED) THROUGH LRS & ORS.	TAJINDER VIRDI	
		OTHER DETAILS OF ADVOCATES: TAJINDER VIRDI(TAJVIRDI@GMAIL.COM)(9818834444)(PETITIONER) SUKHDA(SUKHDA.17@GMAIL.COM)(0)(RESPONDENT) GNCTD(GNCTD.SCLA.SKP@GMAIL.COM)(0)(RESPONDENT) SANJAY PATHAK(PATHAKSANJAKUMAR@GMAIL.COM)(0)(RESPONDENT) CPWD(CPWD_DGW@NIC.IN)(0)(RESPONDENT)		

COURT NO. 41

HON'BLE MR.JUSTICE JASMEET SINGH

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
1	CONT.CAS(C)-1149/2022 CM APPL. 26421/2023 CM APPL. 44853/2023 CM APPL. 6403/2024 CM APPL. 6406/2024 CM APPL. 7979/2024 CM APPL. 7980/2024 CM APPL. 22099/2024 CM APPL. 26203/2024 CM APPL. 29795/2024 CM APPL. 29796/2024 CM APPL. 32242/2024 CM APPL. 32897/2024 CM APPL. 32898/2024 CM APPL. 37645/2024 CM APPL. 44009/2024 CM APPL. 44143/2024 CM APPL. 45986/2024 CM APPL. 46221/2024 CM APPL. 47590/2024 CM APPL. 51019/2024 CM APPL. 51020/2024 CM APPL. 53808/2024 CM APPL. 53844/2024 CM APPL. 53949/2024 CM APPL. 57042/2024 CM APPL. 57162/2024 CM APPL. 57215/2024 CM APPL. 62212/2024 CM APPL. 63373/2024 CM APPL. 63375/2024 CM APPL. 65260/2024 CM APPL. 67188/2024 CM APPL. 67527/2024 CM APPL. 68217/2024 CM APPL. 69803/2024 CM APPL. 69804/2024 CM APPL. 2762/2025 CM APPL. 2763/2025 CM APPL. 2939/2025 CM APPL. 2940/2025 CM APPL. 4623/2025 CM APPL. 5956/2025 CM APPL. 6101/2025 CM APPL. 6618/2025 CM APPL. 8103/2025 CM APPL. 10839/2025 CM APPL. 19562/2025 CM APPL. 21944/2025 WITH W.P.(C) 14010/2024	BHAVREEN KANDHARI V/s SHRI C. D. SINGH AND ORS.	ADITYA NARAYAN PRASAD, AGIR GUPTA, TARUN JOHRI, PETAL CHANDHOK, RAJESH KATYAL, HARDIK RUPAL, ROOH-E-HINA DUA, HETU ARORA SETHI, MEHAK NAKRA, SIDDHANT NATH, AKSHAT GUPTA, FARMAN ALI, AVSHREYA PRATAP SINGH, ASHISH KUMAR, BALENDU SHEKHAR, KHUBAIB SHAKEEL BHAT, RASHMI MALHOTRA, ROHAN ANAND, V.S.R KRISHNA, MANU CHATURVEDI, GYANENDRA SINGH, SAMEER VASHISHT, NAVEEN KUMAR, LAKSHAY DHAMIJA, SANJAY KUMAR PATHAK, AAKASH SEHRAWAT, PRADEEP CHHINDRA	
		OTHER DETAILS OF ADVOCATES: ADITYA N PRASAD(CHAMBERSANP@GMAIL.COM)(9213155390)(PETITIONER) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) AGIR GUPTA(ADVOCATEAGIR@GMAIL.COM)(9810303979)(PETITIONER) SANTOSH KUMAR TRIPATHI , ANP CHAMBERS, ANUPAM(STANDINGCOUNSELGNCTD@GMAIL.COM, CHAMBERSANP@GMAIL.COM, ANUPAM@TCI-INDIA.NET)(9868250806)(RESPONDENT) DHAIRYA, ANUPAM, SAMEER(DHAIRYA@TCL-INDIA.NET, ANUPAM@TCL-INIDA.NET, SAMEER.VASHISHT@GMAIL.COM)()(RESPONDENT)	

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		MCD(COMMISSIONER@MCD.NIC.IN)(0)(RESPONDENT) GNCTD(PCCF-GNCTD@DELHI.GOV.IN)(0)(RESPONDENT) CLO MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT) UOI(UOIDHC@GMAIL.COM)(0)(RESPONDENT) SANGEETA BHARATI(SANGEETABHARTI@GMAIL.COM)(9811112863)(PETITIONER) CHAMBER SANP(CHAMBERSANP@GMAIL.COM)(0)(RESPONDENT) AMICUSCURIAE DHC(AMICUSCURIAEDELHIHIGHCOURT@GMAIL.COM)(0)(RESPONDENT) G NARAYAN(G.NARAYANOFFICE@GMAIL.COM)(0)(RESPONDENT) PRABH SAHAY(SAHAYK@GMAIL.COM)(0)(RESPONDENT) AMICUS(AMICUS.ANKITJAIN@GMAIL.COM)(0)(RESPONDENT) SANGEETA BHARTI(SANGEETABHARTI@GMAIL.COM)(981112863)(PETITIONER) CHAMBER SANP(CHAMBERSANP@GMAIL.COM)(0)(RESPONDENT) MEHAK NAKRA(ADVMEHAKNAKRA@GMAIL.COM)(9871144582)(PETITIONER) CHAMBER SNAP(CHAMBERSANP@GMAIL.COM, G.NARAYANOFFICE@GMAIL.COM, SAHAYAK@GMAIL.COM)(0)(RESPONDENT) MEHAK NAKRA(ADVMEHAKNAKRA@GMAIL.COM)(9871144582)(PETITIONER) CHAMBER(CHAMBERSANP@GMAIL.COM)(0)(PETITIONER) BALENDU SHEKHAR(OFFICEOFBALENDU@GMAIL.COM)(9999666769)(PETITIONER) G. NARAYAN (G.NARAYANOFFICE@GMAIL.COM)(0)(RESPONDENT) GUPTA AND ASSOCIATES()(9818402326)(PETITIONER) ROHAN ANAND(ROAHANAND@VERATRILEGAL.COM)(9968791199)(PETITIONER) G. NARAYAN (G.NARAYANOFFICE@GMAIL.COM, SAHAYK@GMAIL.COM)(0)(RESPONDENT) ROHAN ANAND()(9968791199)(PETITIONER) G. NARAYAN (G.NARAYANOFFICE@GMAIL.COM, SAHAYK@GMAIL.COM)(0)(RESPONDENT) V S R KRISHNA(VSRKRISHNA.ER402GMAIL.COM)(9891205519)(PETITIONER) G. NARAYAN (G.NARAYANOFFICE@GMAIL.COM)(0)(RESPONDENT) MEHAK NAKRA(ADVMEHAKNAKRA@GMAIL.COM)(9871144528)(PETITIONER) GAUTAM NARAYAN(G.NARAYANOFFICE@GMAIL.COM)(0)(RESPONDENT) GNCTD PCCF(PCCF-GNCTD@DELHI.GOV.IN)(0)(PETITIONER) MANU CHATURVEDI(MANUCHATURVEDI@GMAIL.COM)(9315827955)(RESPONDENT) DCF SOUTH(DCFSOUTH.DELHI@GOV.IN, DCFWESTGNCTD@GMAIL.COM, DDACHMBERHC@DDA.GOV.IN)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) V S R KRISHNA(VSRKRISHNA.ER40@GMAIL.COM)(9891205519)(PETITIONER) G NARAYAN(G.NARAYANOFFICE@GMAIL.COM)(0)(RESPONDENT) SATYAK(SATYAKAMASSOCIATES@GMAIL.COM)(0)(RESPONDENT) GYANENDRA SINGH(SRCGSC574@GMAIL.COM)(9899474865)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT) SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)(9818280821)(RESPONDENT) NAVEEN KUMAR(NAVEEN.DAHIYA100@GMAIL.COM)(9999220958)(PETITIONER) ADITYA NARAYAN PRASAD(CHAMBERSANP@GMAIL.COM)(9213155390)(PETITIONER) LAKSHAY DHAMIJA(LAKSHAYADV1608@GMAIL.COM)(9873627270)(RESPONDENT) SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(RESPONDENT) ADITYA NARAYAN PRASAD(CHAMBERSANP@GMAIL.COM)(9213155390)(PETITIONER) AAKASH SEHRAWAT(ADVAAKASHSEHRAWAT@GMAIL.COM)(8010505957)(RESPONDENT) PRADEEP CHHINDRA(PRADEEP.CHHINDRA@GMAIL.COM)(9310914012)(PETITIONER)	
SPECIAL BENCH MATTERS				
2	W.P.(C)-14010/2024 WITH CONT.CAS(C) 1149/2022	URBTECH FOOD AND HOSPITALITY PRIVATE LIMITED V/s GOVERNMENT OF NCT OF DELHI AND ORS.	JEETENDER GUPTA	
		OTHER DETAILS OF ADVOCATES: JEETENDER GUPTA(GUPTAJEETENDER@GMAIL.COM)(9810050748)(PETITIONER) SANTOSH KUMAR TRIPATHI, CS DELHI, DFAWL(STANDINGCOUNSELGNCTD@GMAIL.COM, CSDELHI@NIC.IN, TREECELHQ.DFAWL@DELHI.GOV.IN)(9868250806)(RESPONDENT) DC SOUTH(DCFSOUTH.DELHI@GOV.IN)(0)(RESPONDENT)		
3	CONT.CAS(C)-934/2023(Disposed off case)	ANJALI COLLEGE OF PHARMACY AND SCIENCE THROUGH ITS FOUNDER -CUM-CHAIRMAN DEVENDRA GUPTA V/s DR. MONTU M. PATEL PRESIDENT PHARMACY COUNCIL OF INDIA & ANR.	ASEEM MEHROTRA, SAMEER VASHISHT	
		OTHER DETAILS OF ADVOCATES: ASEEM MEHROTRA (MEHROTRA_ASEEM@YAHOO.CO.IN)(9811062351)(PETITIONER) ADV ANCE SERVICE(ADVANCESERVICEPCI@GMAIL.COM)()(RESPONDENT) SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)(9818280821)(RESPONDENT)		

4	CONT.CAS(C)-480/2024 CM APPL. 18314/2024	GEETHA RATHINAVEL V/s ANIL KUMAR SINGH & ANR.	ADITYA NARAYAN PRASAD	
		OTHER DETAILS OF ADVOCATES:		
5	CM APPL. 33362/2023 CM APPL. 63504/2023 CM APPL. 10196/2024 CM APPL. 33705/2024 In MAC.APP.-978/2018(Disposed off case)	NEW INDIA ASSURANCE CO LTD V/s HIMANSHU SHARMA & ORS	RAVINDER SINGH, ADITYA NARAYAN PRASAD, MRINALINI SEN GUPTA, GARUD M V, SAMEER VASHISHT, BEENASHAW NANDA SONI, RUPALI SHARMA	
		OTHER DETAILS OF ADVOCATES: ADITYA N PRASAD(CHAMBERSANP@GMAIL.COM)()(PETITIONER) PARASHAR CHAMBER(PARASHARCHAMBER@GMAIL.COM)()(RESPONDENT) JPN SHAHI(ADVJPNSHAHI@GMAIL.COM)()(RESPONDENT) MRINALINI SEN(MRINALINISGUPTA@GMAIL.COM)(9873367274)(PETITIONER) R(COURTCOMMISSIONERDHC@GMAIL.COM)()(RESPONDENT) ADITYA N PRASAD(CHAMBERSANP@GMAIL.COM)(9213155390)(PETITIONER) ASHIM SHRIDHAR(CHAMBERASHIMSHRIDHAR@GMAIL.COM)()(RESPONDENT) SAMEER VASHISHT(SAMEERVASHISHT.ASC@GMAIL.COM)()(RESPONDENT) ADITYA N PRASAD(CHAMBERSANP@GMAIL.COM)(9213155390)(PETITIONER) SAMEER VASHISHT(SAMEERVASHISHT.ASC@GMAIL.COM)()(RESPONDENT) SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)()(RESPONDENT) SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)(9818280821)(RESPONDENT) SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)(9818280821)(RESPONDENT) BEENASHAW NANDA SONI(BEENASHAW.LAWOFFICE@GMAIL.COM)(9811270125)(RESPONDENT) RUPALI SHARMA(RUPALISHARMA.LAWYER@GMAIL.COM)(9654773239)(RESPONDENT)		
6	W.P.(C)-4355/2020 CM APPL. 15685/2020 CM APPL. 16890/2024 WITH W.P.(C) 12271/2022 W.P.(C) 6976/2023	GEETHA RATHINAVEL V/s GOVT OF NCT OF DELHI AND ORS & ORS.	PIYUSH SHARMA, ADITYA NARAYAN PRASAD, SAMEER VASHISHT, KUNAL VAJANI	
		OTHER DETAILS OF ADVOCATES: GEETHA RATHINAVEL(PIYUSH.SHARMA@UNITYLEGAL.COM)()(RESPONDENT) PIYUSHSHARMA(PIYUSH.SHARMA@UNITYLEGAL.COM)(9810222509)(PETITIONER) UNITY LEGAL(PIYUSH.SHARMA@UNITYLEGAL.COM)(9810222509)(PETITIONER) DEPARTMENT OF FORESTS AND WILDLIFE(PCCFGNCTD@GMAIL.COM)()(PETITIONER) TREE OFFICER -WEST DIVISION(DCFWEST.GNCTD@GOV.IN)()(PETITIONER) DELHI POLICE(CP.SNSHRIVASTAVA@DELHIPOLICE.GOV.IN)()(PETITIONER) SOLICITORS(SOLICITORS6@GMAIL.COM)(9810031680)(RESPONDENT) BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) RICHA(RICHA1290@GMAIL.COM)(9999890553)(RESPONDENT) ADITYA N PRASAD(CHAMBERSANP@GMAIL.COM)(9213155390)(PETITIONER) PRANAV, FOX AND MANDAL(PRANAV.MALHOTRA@BLACKROBECHAMBERS.LAW, FILING.NEWDELHI@FOXANDMANDAL.CO.IN)()(RESPONDENT) SAMEER VASHISHT,RALEGAL(SAMEERVASHISHT.ASC@GMAIL.COM, INFO@RALEGAL.CO.IN, LEGAL@RAJLEGAL.CO.IN)()(RESPONDENT) SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)(9818280821)(RESPONDENT) SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)(9818280821)(RESPONDENT) ADITYA NARAYAN PRASAD(CHAMBERSANP@GMAIL.COM)(9213155390)(PETITIONER) KUNAL VAJANI(FILINGS.NEWDELHI@FOXANDMANDAL.CO.IN)(9871889444)(RESPONDENT)		
7	W.P.(C)-12271/2022 CM APPL. 33546/2023 CM APPL. 29115/2024	RAJIV DUTTA V/s GOVT OF NCT OF DELHI AND ORS	ADITYA NARAYAN PRASAD	
		OTHER DETAILS OF ADVOCATES: ADITYA N. PRASAD(CHAMBERSANP@GMAIL.COM)(9213155390)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) ADITYA N PRASAD(CHAMBERSANP@GMAIL.COM)(9711407765)(PETITIONER) AVISHKAR SINGHVI(CHAMBER.SINGHVI@GMAIL.COM)()(RESPONDENT) ADITYA N PRASAD(CHAMBERSANP@GMAIL.COM)(9213155390)(PETITIONER) SINGHVI(CHAMBER.SINGHVI@GMAIL.COM)()(RESPONDENT)		
8	W.P.(C)-6976/2023 CM APPL. 27165/2023 CM APPL. 37976/2024	BHAVREEN KANDHARI V/s UNION OF INDIA & ORS.	PIYUSH SHARMA, ADITYA NARAYAN PRASAD	
		OTHER DETAILS OF ADVOCATES: PIYUSH SHARMA(PIYUSH.SHARMA@UNITYLEGAL.COM)(9810222509)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT) ADITYA NARAYAN PRASAD(CHAMBERSANP@GMAIL.COM)(9213155390)(PETITIONER)		

9	W.P.(C)-13534/2024 CM APPL. 56618/2024	RAM KUMAR V/s DEPUTY CONSERVATOR OF FOREST (NORTH FOREST DIVISION), NEW DELHI & ORS.	RAHUL GOEL, AYUSH GUPTA	
		OTHER DETAILS OF ADVOCATES: ANU MONGA(ANU.MONGA@ANANTLAW.COM)(9811264474)(PETITIONER) DEPUTY CONSERVATOR OF FOREST(DCFNORTH.GNCTD@GOV.IN, COMMISSSIONER@MCD.NIC.IN, PCCF-GNCTD@DELHI.GOV.IN)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI, MCD(STANDINGCOUNSELGNCTD@GMAIL.COM, CLOMCDHQ@GMAIL.COM, MCDHQ@GMAIL.COM)(0)(RESPONDENT) AYUSH GUPTA(AYUSH107@GMAIL.COM)(9818402326)(PETITIONER)		

COURT NO. 26
HON'BLE MS.JUSTICE NEENA BANSAL KRISHNA

NOTE: IT IS CIRCULATED FOR INFORMATION OF THE LD. COUNSELS/ LITIGANTS THAT NO ADJOURMENT SHALL BE GRANTED IN ANY MATTER LISTED BEFORE HER LADYSHIP ON THE GROUND OF NON AVAILABLITY / ILLNESS UNLESS THERE IS AN ADJOURNMENT SLIP IN THE PRESCRIBED FORMAT CIRCULATED AS PER RULES.

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NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

cmpankaj.dhc@gov.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
BAIL				
1	BAIL APPLN.-305/2025	DILSHAD V/s STATE GNCT OF DELHI	BRAHM KUMAR PANDEY	
		OTHER DETAILS OF ADVOCATES: MOHD ZAHID()(9811750070)(PETITIONER) BRAHM PANDEY(BRAHM_P@YMAIL.COM)(9811750070)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(NANGLOI-689/2019)
PAROLE/FURLOUGH				
2	W.P.(CRL)-1039/2025	ROHIT @MONA V/s STATE OF NCT OF DELHI	SHANNU BAGHEL	
		OTHER DETAILS OF ADVOCATES: SHANNU BAGHEL (ADVSHANNUBAGHEL@GMAIL.COM)(9910389196)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MUKHERJEE NAGAR-293/2011) BAIL APPLN. 2084/2014 FILED BY ROHIT @ MONA (DISPOSED ON : 2014-11-24) CRL.A. 453/2016 FILED BY ROHIT @ MONA (DISPOSED ON : 2016-08-24) W.P.(CRL) 427/2017 FILED BY ROHIT @ MONA (DISPOSED ON : 2017-02-15) W.P.(CRL) 1525/2017 FILED BY ROHIT @ MONA (DISPOSED ON : 2017-10-31) W.P.(CRL) 3574/2023 FILED BY ROHIT @MONA (DISPOSED ON : 2023-12-18) W.P.(CRL) 805/2025 FILED BY ROHIT @ MONA (DISPOSED ON : 2025-03-10) W.P.(CRL) 980/2025 FILED BY ROHIT @ MONA (DISPOSED ON : 2025-03-27) P.S.-FIR NO. :(MUKHERJEE NAGAR-293/2011)

CRL.M.C. (CANCELLATION OF INTERIM BAIL/BAIL)				
3	**CRL.M.C.-2411/2021 WITH CRL.M.C. 2518/2021**	**DIRECTORATE GENERAL OF GST INTELLIGENCE V/s RAMESH WADHERA**	**SATISH AGGARWALA**	
		OTHER DETAILS OF ADVOCATES: SATISH AGGARWAL(SATISHAGGARWALA@GMAIL.COM)()(PETITIONER) NAVEEN MALHOTRA(NAVEENMALHOTRA470@GMAIL.COM)()(RESPONDENT)		
4	**CRL.M.C.-2518/2021**	**DIRECTORATE GENERAL OF GST INTELLIGENCE V/s DHRUV KISHAN MAGGU**	**SATISH AGGARWALA**	
		OTHER DETAILS OF ADVOCATES: SATISH AGGARWAL(SATISHAGGARWALA2GMAIL.COM)()(PETITIONER) SANJAY(SG378.SANJAY@GMAIL.COM)()(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
5	**CRL.A.-909/2012 WITH CRL.REV.P. 446/2013**	**DEEPAK @ DEEPU V/s STATE**	**GAURAV VASHISHTH, RADHEY SHYAM**	
		OTHER DETAILS OF ADVOCATES:		**OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(GEETA COLONY-212/2009) CRL.M.C. 62/2013 FILED BY SHOBHA (DISPOSED ON : 2013-07-09) CRL.REV.P. 446/2013 FILED BY SHOBHA (D. OF HEARING : 2025-04-25) P.S.-FIR NO. :(GEETA COLONY-212/2009)**
6	**CRL.REV.P.-446/2013 WITH CRL.A. 909/2012**	**SHOBHA V/s STATE & ORS.**	**HARISH DASAN & NEHA SARAOGI, GAURAV VASHISHTH**	
		OTHER DETAILS OF ADVOCATES:		**OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(GEETA COLONY-212/2009) CRL.A. 909/2012 FILED BY DEEPAK @ DEEPU (D. OF HEARING : 2025-04-25) CRL.M.C. 62/2013 FILED BY SHOBHA (DISPOSED ON : 2013-07-09) P.S.-FIR NO. :(GEETA COLONY-212/2009)**
7	**CRL.L.P.-303/2017 CRL.M.A. 8300/2017**	**M/S MULTI STAR CHIT FUND CO PVT LTD V/s PAWAN JOLLY**	**VIVEK SRIVASTAVA**	
		OTHER DETAILS OF ADVOCATES:		
8	**CRL.L.P.-593/2017**	**STATE V/s ARUN KUMAR & ORS**	**RICHA KAPOOR**	
		OTHER DETAILS OF ADVOCATES:		**P.S.-FIR NO. :(SUBHASH PLACE-355/2013)**
9	**CRL.L.P.-737/2017**	**BALWANT SINGH BISHT V/s THE STATE GOVT OF NCT OF DELHI & ANR**	**MOHIT CHAUDHARY**	
		OTHER DETAILS OF ADVOCATES:		
10	**CRL.L.P.-258/2019**	**CENTRAL BUREAU OF INVESTIGATION V/s ABHISHEK BHATIA**	**RIPU DAMAN BHARDWAJ, SUNIL DUTT DIXIT**	
		OTHER DETAILS OF ADVOCATES: RIPU DAMAN BHARDWAJ()(9818030700)(PETITIONER) SUNIL DUTT DIXIT(SUNILDIXIT2008@GMAIL.COM)(9312832910)(RESPONDENT)		**P.S.-FIR NO. :(CBI-220-2016-E-0013)**
11	**CRL.L.P.-112/2021**	**STATE V/s NADEEM & ANR.**	**AMIT GUPTA**	
		OTHER DETAILS OF ADVOCATES: KAPIL SHARMA(DHCPROSECUTIONDELHIPOLIC@GMAIL.COM)(9891919168)(RESPONDENT)		**OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(GAZI PUR-144/2018) CRL.A. 465/2020 FILED BY SHAHZAD (D. OF HEARING : 2021-02-10) CRL.A. 304/2020 FILED BY NADEEM (D. OF HEARING : 2030-01-26) P.S.-FIR NO. :(GAZI PUR-144/2018)**
12	**CRL.L.P.-91/2025 WITH CRL.L.P. 92/2025 CRL.L.P. 93/2025**	**SARVODAYA TEXSTYLE PVT LTD V/s SANGAR OVERSEAS & ORS.**	**NARENDER KUMAR VERMA**	
		OTHER DETAILS OF ADVOCATES: NARENDER KR VERMA (VERMA.NK76@GMAIL.COM)(9968237076)(PETITIONER)		
13	**CRL.L.P.-92/2025**	**SARVODAYA TEXSTYLE PVT LTD V/s SANGAR OVERSEAS & ORS.**	**NARENDER KUMAR VERMA**	

		OTHER DETAILS OF ADVOCATES: MARENDER (SHIVENDRASINGH065@GMAIL.COM)(0)(PETITIONER) PM (PM18289@GMAIL.COM)(0)(RESPONDENT)		
14	CRL.L.P.-93/2025	SARVODAYA TEXSTYLE PVT LTD V/s SANGAR OVERSEAS & ORS.	NARENDER KUMAR VERMA	
		OTHER DETAILS OF ADVOCATES: SHIVENDRA SINGH(SHIVENDRASINGH065@GMAIL.COM)(0)(PETITIONER) ASHISH UPADHAYAY (UPADHAYAYLAWCHAMBERS@GMAIL.COM)(0)(RESPONDENT)		
15	CRL.L.P.-99/2025	SARVODAYA TEXSTYLE PVT LTD V/s SANGAR OVERSEAS & ORS.	NARENDER KUMAR VERMA	
		OTHER DETAILS OF ADVOCATES: NARENDER KR. VERMA (VERMA.NK76@GMAIL.COM)(9968237076)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
16	CRL.M.C.-1774/2017	STATE V/s L R SHARMA & ORS	ASHISH DUTTA, SONI BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: SONI BHARDWAJ(SONIBHARDWAJ1987@GMAIL.COM)(9643753545)(RESPONDENT) SONI BHARDWAJ(SONIBHARDWAJ1987@GMAIL.COM)(9643753545)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(TIMAR PUR-64/2010) CRL.M.C. 2316/2015 FILED BY LAKHI RAM SHARMA & ORS (DISPOSED ON : 2015-05-26) P.S.-FIR NO. :(TIMAR PUR-64/2010)
17	CRL.M.C.-5240/2017 CRL.M.A. 20587/2017	RAJESH KUMAR V/s STATE OF DELHI & ANR	HARSH VARDHAN SHARMA, RANJIT KUMAR	
		OTHER DETAILS OF ADVOCATES: RANJIT KUMAR(ADVOCATERANJITKUMAR@YAHOO.COM)(9310937484)(PETITIONER)		
18	CRL.M.C.-3050/2018 CRL.M.A. 10735/2018 CRL.M.A. 8505/2019 WITH CRL.M.C. 3051/2018 CRL.M.C. 3066/2018	BRIG. SUNIL SABERWAL V/s STATE & ANR	SSK ADVOCATES & SOLIITORS, IN PERSON	
		OTHER DETAILS OF ADVOCATES: SSK ADVOCATES & SOLIITORS()(9871638609)(PETITIONER) IN PERSON()(9350829487)(PETITIONER)		
19	CRL.M.C.-3051/2018 CRL.M.A. 10746/2018 CRL.M.A. 8386/2019	LT. GENERAL SANJEEV CHOPRA V/s STATE & ANR.	SSK ADVOCATES & SOLICITORS, IN PERSON	
		OTHER DETAILS OF ADVOCATES: SSK ADVOCATES & SOLICITORS()(9871638609)(PETITIONER) IN PERSON()(9350829487)(PETITIONER)		
20	CRL.M.C.-3066/2018 CRL.M.A. 10795/2018 CRL.M.A. 8744/2019	SUB. MAJ. SURENDRA SINGH RAWAT V/s GOVT OF NCT OF DELHI & ANR.	SSK ADVOCATES & SOLICITORS, IN PERSON	
		OTHER DETAILS OF ADVOCATES: SSK ADVOCATES & SOLICITORS()(9871638609)(PETITIONER) IN PERSON()(9350829487)(PETITIONER)		
21	CRL.M.C.-4229/2018 CRL.M.A. 30431/2018 WITH CRL.M.C. 4232/2018	TV9 KARNATAKA PVT LTD & ORS V/s SHANTANU PRAKASH & ANR	RAHAT BANSAL	
		OTHER DETAILS OF ADVOCATES: RAHAT BANSAL()(9899057063)(PETITIONER)		
22	CRL.M.C.-4232/2018 CRL.M.A. 30446/2018	SYED ASHFAQ V/s SHANTANU PRAKASH & ANR	VARUN MUDGAL	
		OTHER DETAILS OF ADVOCATES: VARUN MUDGAL()(9999050203)(PETITIONER)		
23	CRL.M.C.-4231/2018 CRL.M.A. 2077/2019	ARUN KUMAR & ORS V/s STATE (NCT OF DELHI) & ORS	BHASKER, HEENA DAWAR	
		OTHER DETAILS OF ADVOCATES: BHASKER()(9873286804)(PETITIONER) BHASKER()(9873286804)(PETITIONER) HEENA DAWAR(HEENADAWAR@YMAIL.COM)(8860960514)(PETITIONER)		P.S.-FIR NO. :(CIVIL LINES-358/2000)
24	CRL.M.C.-4598/2018 CRL.M.A. 31811/2018 WITH CRL.M.C. 4599/2018 CRL.M.C. 4600/2018	ASHISH GUPTA V/s M/S ANDAZ MERCANTILA PVT LTD & ORS	SANJAY KUMAR SHARMA, R.N. YADAV	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR SHARMA()(9810767494)(PETITIONER)		
25	CRL.M.C.-4599/2018 CRL.M.A. 31813/2018	AMISH GUPTA V/s M/S ANDAZ MERCANTILE PVT LTD & ORS	SANJAY KUMAR SHARMA, R.N. YADAV	
		OTHER DETAILS OF ADVOCATES:		

		SANJAY KUMAR SHARMA()(9810767494)(PETITIONER)		
26	CRL.M.C.-4600/2018 CRL.M.A. 31815/2018	SESHADRI ADITYAPURAM BHARATHAN V/s M/S ANDAZ MERCANTILE PVT LTD & ORS	SANJAY KUMAR SHARMA, LCA LEGAL	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR SHARMA()(9810767494)(PETITIONER)		
27	CRL.M.C.-953/2021 CRL.M.A. 4819/2021 CRL.M.A. 6204/2022	SMT. APARNA SHARMA & ANR. V/s SIDHARTH SHARMA THR. ATTORNEY JAYANI PANWAR	ROHINI PRASAD, SOMESH CHANDRA JHA	
		OTHER DETAILS OF ADVOCATES: SMT. APARNA SHARMA(ROHINIPD@GMAIL.COM)()(PETITIONER) SMT. APARNA SHARMA(ROHINIPD@GMAIL.COM)()(PETITIONER) SMT. APARNA SHARMA(OHINIPD@GMAIL.COM)()(PETITIONER) ROHINI PRASAD(ROHINIPD@GAMI.COM)(9818065913)(PETITIONER) SIDHARTH SHARMA(SIDHARTHA100@GMAIL.COM)()(PETITIONER) SIDHARTH SHARMA(SIDHARTHAL00@GMAILCOM)()(PETITIONER) SIDHARTH SHARMA(SIDHARTHA100@GMAIL.COM)()(PETITIONER) SIDHARTH SHARMA(SIDHARTHAL100@GAMIL.COM)(9818065913)(RESPONDENT) SOMESH CHANDRA JHA(ADVOCATESCJHA@GMAIL.COM)(9999374946)(PETITIONER) ROHINI PD(ROHINIPD@GMAIL.COM)()(RESPONDENT)		
28	CRL.M.C.-2448/2021 CRL.M.A. 16092/2021 CRL.M.A. 30846/2023 WITH CRL.M.C. 3244/2021	LAKSHMI VILAS BANK NOW KNOWN AS DBS BANK V/s STATE OF NCT OF DELHI AND ANR	VIBHOR VERDHAN, ANIL PANWAR, VINAY PREET SINGH, ANIL PANWAR	
		OTHER DETAILS OF ADVOCATES: BERENDRA NEGI(BERENDRANEGI51@GMAIL.COM)(9870423671)(PETITIONER) LAKSHMI VILAS BANK(KALKAJI_BM@LVBANK.IN)()(PETITIONER) VIBHOR VERDHAN(VIBHOR_VERDHAN@YAHOO.COM)(9711961483)(PETITIONER) LAKSHYA NATH TALWAR(TAL@CSTINDIA.COM)(9810032000)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ANIL PANWAR(PANWARASSOCIATES@GMAIL.COM)(9818266633)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) VINAY PREET SINGH(VINAYPREET.SINGH@LIVE.CO.UK)(7050000028)(RESPONDENT) ANIL PANWAR(PANWARASSOCIATES@GMAIL.COM)(9818266633)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(OKHLA INDUSTRIAL AREA-465/2020) CRL.M.C. 3244/2021 FILED BY MANVI VERMA AND OTHERS (D. OF HEARING : 2025-04-25) P.S.-FIR NO. :(OKHLA INDUSTRIAL AREA-465/2020)
29	CRL.M.C.-3244/2021 CRL.M.A. 19954/2021 CRL.M.A. 30851/2023	MANVI VERMA AND OTHERS V/s STATE OF NCT OF DELHI AND ANR	VIBHOR VERDHAN, ANIL PANWAR, VINAY PREET SINGH, ANIL PANWAR	
		OTHER DETAILS OF ADVOCATES: BERENDRA NEGI(BERNDRANEGI51@GMAIL.COM)()(PETITIONER) RAMESHWARI DUTT MISHRA(KALKAJI_OPERATIONS_HEAD@1VBANK.IN)(9867129956)(PETITIONER) P.SAMBA MURTHY(SAMBAMURTHY.GANDHI@1VBANK.IN)(9490294010)(PETITIONER) VIBHOR VERDHAN(VIBHOR_VERDHAN@YAHOO.COM)(9711961483)(PETITIONER) VIBHOR VERDHAN(VIBHOR_VERDHAN@YAHOO.COM)(9711961483)(PETITIONER) MANVI VERMA(KALKAJI_BM@VBANK.IN)(9711289121)(PETITIONER) RAMINDER SINGH(RAMINDERSINGH@1VBANK.IN)(9810160659)(PETITIONER) PRADEEP SINGH(PRADEEPSINGH.SURANDRAPRATAP@VBANK.IN)(9987206286)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) LAKSHAY NATH TALWAR(TAL@CSTINDIA.COM)(9810032000)(RESPONDENT) LAKSHAY NATH TALWAR(TAL@CSTINDIA.COM)(9810032000)(RESPONDENT) DELHI POLICE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ANIL PANWAR(PANWARASSOCIATES2GMAIL.COM)(9818266633)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) VINAY PREET SINGH(VINAYPREET.SINGH@LIVE.CO.UK)(7050000028)(RESPONDENT) ANIL PANWAR(PANWARASSOCIATES@GMAIL.COM)(9818266633)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(OKHLA INDUSTRIAL AREA-465/2020) CRL.M.C. 2448/2021 FILED BY LAKSHMI VILAS BANK NOW KNOWN AS DBS BANK (D. OF HEARING : 2025-04-25) P.S.-FIR NO. :(OKHLA INDUSTRIAL AREA-465/2020)
30	CRL.M.C.-2618/2021 CRL.M.A. 16892/2021 CRL.M.A. 15952/2022 CRL.M.A. 15953/2022 WITH W.P.(CRL) 2858/2017 W.P.(CRL) 1961/2019	SUNITA BHARDWAJ V/s GOVT OF NCT OF DELHI	SUNITA BHARDWAJ, DHAN MOHAN MISHRA	
		OTHER DETAILS OF ADVOCATES: SUNITA BHARDWAJ(SUNITABHARDWAJADV@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) MATTA PHOTOSTAT(MATTAPHOTOSTAT@GMAIL.COM)()(PETITIONER) DHAN MOHAN MISHRA(DHANMOHANDHC@GMAIL.COM)(9811180987)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(BARAKHAMBA ROAD-82/2018) W.P.(CRL) 2486/2018 FILED BY SUNITA BHARDWAJ (DISPOSED ON : 2018-12-11) W.P.(CRL) 1961/2019 FILED BY SUNITA BHARDWAJ (D. OF HEARING : 2025-04-25) P.S.-FIR NO. :(BARAKHAMBA ROAD-82/2018)
31	W.P.(CRL)-2858/2017 CRL.M.A. 16517/2017 CRL.M.A. 7720/2018	SUNITA BHARDWAJ V/s STATE & ORS	MEHMOOD PRACHA, SUNITA BHARDWAJ, RICHA KAPOOR	

	CRL.M.A. 31478/2019 CRL.M.A. 31479/2019			
		OTHER DETAILS OF ADVOCATES: SUNITA BHARDWAJ()(9868535388)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(BARAKHAMBA ROAD-129/2017) CRL.M.C. 2590/2021 FILED BY SUNITA BHARDWAJ (DISPOSED ON : 2022-11-24) P.S.-FIR NO. :(BARAKHAMBA ROAD-129/2017)
32	W.P.(CRL)-1961/2019 CRL.M.A. 31486/2019 WITH CRL.M.C. 2618/2021	SUNITA BHARDWAJ V/s STATE & ORS.	PETITIONER IN-PERSON, SARTHAK MAGGON, DHAN MOHAN MISHRA	
		OTHER DETAILS OF ADVOCATES: PETITIONER IN-PERSON()(9868535388)(PETITIONER) DHAN MOHAN MISHRA(DHANMOHANDHC@GMAIL.COM)(9811180987)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(BARAKHAMBA ROAD-82/2018) W.P.(CRL) 2486/2018 FILED BY SUNITA BHARDWAJ (DISPOSED ON : 2018-12-11) CRL.M.C. 2618/2021 FILED BY SUNITA BHARDWAJ (D. OF HEARING : 2025-04-25) P.S.-FIR NO. :(BARAKHAMBA ROAD-82/2018)
33	CRL.M.A. 17703/2021 CRL.M.A. 17705/2021 In CRL.M.C.-2791/2021	BELL FINVEST INDIA LTD & ORS. V/s ECLEAR LEASING AND FINANCE PVT LTD	ADITYA MADAAN, SHUBHAM JAIN	
		OTHER DETAILS OF ADVOCATES: BHUPESH KUMAR(CHIRAG@BELLFINVEST.COM)()(PETITIONER) CHIRAG BHUPESH RATHOD(CHIRAG@BELLFINVEST.COM)()(PETITIONER) ADITYA MADAN(INFO@MADAANLAW.IN)(9899417991)(PETITIONER) BELL FINVEST(CONTACTUS@BELLFINVEST.COM)()(PETITIONER) MANOJ BANSAL(MANOJBANSAL@ECLEARLEASING.COM)()(RESPONDENT) M/S ECLEAR LEASING(INFO@ECLEARLEASING.COM)()(RESPONDENT) SHUBHAM JAIN(SHUBHAMJAIN0027@GMAIL.COM)(8750021607)(RESPONDENT)		
34	CRL.M.C.-3475/2021	SHOUKAT AND ORS. V/s STATE(GOVT. OF NCT)	KAMAL MEHTA	
		OTHER DETAILS OF ADVOCATES: MANISH VASISHT(ADVOCATEMANISH.VASISHT@GMAIL.COM)(9350016620)(PETITIONER) GAURAV TOMAR(GORAVTOMAR1000@GMAIL.COM)()(PETITIONER) PANKAJ JAIN(PANKAJ.ADVOCATE.JAIN@GMAIL.COM)(9868204201)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(RAJ PARK-258/2019)
35	CRL.M.C.-741/2025 CRL.M.A. 3505/2025	GURPREET SINGH V/s JASMINE KAUR	GURPREET SINGH	
		OTHER DETAILS OF ADVOCATES: GSGURPREETS(GSGURPREETS4@GMAIL.COM)(9958810159)(PETITIONER) KAURGEOUS JASMINE(KAURGEOUSJASMINE1997@GMAIL.COM)(0)(RESPONDENT)		
36	W.P.(CRL)-2200/2016 CRL.M.A. 11495/2016 WITH W.P.(CRL) 2201/2016	PRAVEEN PALIWAL V/s STATE, NCT OF DELHI & ANR	SAURABH MALHOTRA, HARISH KUMAR GARG	
		OTHER DETAILS OF ADVOCATES:		
37	W.P.(CRL)-2201/2016 CRL.M.A. 11505/2016	SIDHARATH SHRINATH CHATURVEDI V/s STATE (NCT OF DELHI) & ANR	SAURABH MALHOTRA, HARISH KUMAR GARG	
		OTHER DETAILS OF ADVOCATES:		
38	W.P.(CRL)-3501/2018 CRL.M.A. 47419/2018	ASIF HAMID KHAN V/s STATE & ORS	AMIT SHARMA, SUHAIL MALIK, MAYANK TRIPATHI	
		OTHER DETAILS OF ADVOCATES: AMIT SHARMA()(9873082898)(PETITIONER) MAYANK TRIPATHI(MAYANKTRIPATHIADV@GMAIL.COM)(9582504508)(PETITIONER)		P.S.-FIR NO. :(TUGLAQ ROAD-16/2015)
39	W.P.(CRL)-3894/2018 CRL.M.A. 50234/2018 CRL.M.A. 50236/2018	SMT. POONAM GAHLLOT V/s DIRECTORATE OF ENFORCEMENT	ARSHDEEP SINGH, MALAK M BHATT	
		OTHER DETAILS OF ADVOCATES: ARSHDEEP SINGH()(9971140092)(PETITIONER) MALAK M BHATT(MALAKBHATT@GMAIL.COM)(9650592002)(PETITIONER)		
FOR FINAL HEARING				
40	CRL.L.P.-247/2019	RAJINDER PRASAD PARASHAR V/s STATE (NCT OF DELHI) & ANR	VIKRAM AGGARWAL, VISHWA RANJAN KUMAR	
		OTHER DETAILS OF ADVOCATES: VIKRAM AGGARWAL()(7503473892)(PETITIONER) VISHWA RANJAN KUMAR (VISHWARANJAN71@YAHOO.COM)(9811136731)(RESPONDENT)		

COURT NO. 25
HON'BLE DR.JUSTICE SWARANA KANTA SHARMA

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
BAIL				
1	BAIL APPLN.-3239/2024 CRL.M.A. 29064/2024 WITH BAIL APPLN. 4483/2024 BAIL APPLN. 4484/2024	ABHAY KUMAR YADAV ALIAS PINTU V/s THE STATE NCT OF DELHI	NIKESH KUMAR CHATURVEDI	
		OTHER DETAILS OF ADVOCATES: NEHA SINGH(INFO@THESINGHANDPARTNERS.COM)(7011716746)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) NEHA SINGH ()(7011716746)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CHANKYA PURI-160/2022) BAIL APPLN. 198/2024 FILED BY KUZBAYEVA MARAL (DISPOSED ON : 2024-01-18) BAIL APPLN. 4355/2023 FILED BY UTKIRBEK KHALILOV ALIAS ALI (DISPOSED ON : 2024-03-01) BAIL APPLN. 1980/2024 FILED BY RAJBEER (DISPOSED ON : 2024-09-11) CRL.M.C. 3312/2024 FILED BY ZUBAIR A. HASHMI (D. OF HEARING : 2025-09-08) BAIL APPLN. 3328/2024 FILED BY ASHOK KUMAR YADAV (DISPOSED ON : 2024-09-18) BAIL APPLN. 3656/2024 FILED BY ASHOK KUMAR YADAV (DISPOSED ON : 2024-10-14) BAIL APPLN. 3998/2024 FILED BY ASHOK KUMAR YADAV (DISPOSED ON : 2024-11-04) BAIL APPLN. 4061/2024 FILED BY ASHOK KUMAR YADAV (DISPOSED ON : 2024-11-07) BAIL APPLN. 4483/2024 FILED BY ASHOK KUMAR YADAV (D. OF HEARING : 2025-04-25) BAIL APPLN. 4484/2024 FILED BY PANKAJ @ ROCKY (D. OF HEARING : 2025-04-25) P.S.-FIR NO. :(CHANKYA PURI-160/2022)
2	BAIL APPLN.-4483/2024 WITH BAIL APPLN. 4484/2024	ASHOK KUMAR YADAV V/s STATE (GOVT OF NCT OF DELHI) THROUGH SHO PS CHANAKYAPURI & ORS.	MOHIT SAINI	
		OTHER DETAILS OF ADVOCATES: MOHIT(ADV.MOHIT104@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CHANKYA PURI-160/2022) BAIL APPLN. 198/2024 FILED BY KUZBAYEVA MARAL (DISPOSED ON : 2024-01-18) BAIL APPLN. 4355/2023 FILED BY UTKIRBEK KHALILOV ALIAS ALI (DISPOSED ON : 2024-03-01) BAIL APPLN. 1980/2024 FILED BY RAJBEER (DISPOSED ON : 2024-09-11) CRL.M.C. 3312/2024 FILED BY ZUBAIR A. HASHMI (D. OF HEARING : 2025-09-08) BAIL APPLN. 3239/2024 FILED BY ABHAY KUMAR YADAV ALIAS PINTU (D. OF HEARING : 2025-04-25) BAIL APPLN. 3328/2024 FILED BY ASHOK KUMAR YADAV (DISPOSED ON : 2024-09-18) BAIL APPLN. 3656/2024 FILED BY ASHOK KUMAR YADAV (DISPOSED ON : 2024-10-14) BAIL APPLN. 3998/2024 FILED BY ASHOK KUMAR YADAV (DISPOSED ON : 2024-11-04) BAIL APPLN. 4061/2024 FILED BY ASHOK KUMAR YADAV (DISPOSED ON : 2024-11-07) BAIL APPLN. 4484/2024 FILED BY PANKAJ @ ROCKY (D. OF HEARING : 2025-04-25)

				P.S.-FIR NO. :(CHANKYA PURI-160/2022)
3	**BAIL APPLN.-4484/2024**	**PANKAJ @ ROCKY V/s STATE (GOVT OF NCT OF DELHI) THROUGH SHO PS CHANAKYAPURI & ORS.**	**MOHIT SAINI**	
		OTHER DETAILS OF ADVOCATES: LEX TRIDEVAM(LEXTRIDEVAM@GMAIL.COM)(9643633336)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		**OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CHANKYA PURI-160/2022) BAIL APPLN. 198/2024 FILED BY KUZBAYEVA MARAL (DISPOSED ON : 2024-01-18) BAIL APPLN. 4355/2023 FILED BY UTKIRBEK KHALILOV ALIAS ALI (DISPOSED ON : 2024-03-01) BAIL APPLN. 1980/2024 FILED BY RAJBEER (DISPOSED ON : 2024-09-11) CRL.M.C. 3312/2024 FILED BY ZUBAIR A. HASHMI (D. OF HEARING : 2025-09-08) BAIL APPLN. 3239/2024 FILED BY ABHAY KUMAR YADAV ALIAS PINTU (D. OF HEARING : 2025-04-25) BAIL APPLN. 3328/2024 FILED BY ASHOK KUMAR YADAV (DISPOSED ON : 2024-09-18) BAIL APPLN. 3656/2024 FILED BY ASHOK KUMAR YADAV (DISPOSED ON : 2024-10-14) BAIL APPLN. 3998/2024 FILED BY ASHOK KUMAR YADAV (DISPOSED ON : 2024-11-04) BAIL APPLN. 4061/2024 FILED BY ASHOK KUMAR YADAV (DISPOSED ON : 2024-11-07) BAIL APPLN. 4483/2024 FILED BY ASHOK KUMAR YADAV (D. OF HEARING : 2025-04-25) P.S.-FIR NO. :(CHANKYA PURI-160/2022)**
4	**BAIL APPLN.-339/2025**	**SUMIT ALIAS BONA V/s STATE NCT OF DELHI**	**PAWAN RELEY**	**Listing Remarks: PART-HEARD**
		OTHER DETAILS OF ADVOCATES: PAWAN RELEY (PAWANRELEYLAWCHAMBERS@GMAIL.COM)(8447343516)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		**P.S.-FIR NO. :(SEEMA PURI-858/2022)**
5	**BAIL APPLN.-658/2025**	**ABHISHEK TIWARI V/s THE STATE (GOVT. OF NCT) DELHI**	**CYRIL IGNATIOUS**	
		OTHER DETAILS OF ADVOCATES: RAMANUJ SHARMA (ADV.RAHUL4815@GMAIL.COM)(9413476777)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		**P.S.-FIR NO. :(ECONOMIC OFFENCE WING-61/2022)**
6	**BAIL APPLN.-774/2025**	**RAJKUMAR@BHOLA V/s STATE (GNCT OF DELHI) THROUGH SHO**	**VINEET JAIN**	
		OTHER DETAILS OF ADVOCATES: VINEET JAIN (ASSOCIATESVINEETJAIN@GMAIL.COM)(9891055897)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		**OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(I.P.ESTATE-208/2022) BAIL APPLN. 1984/2023 FILED BY SAMREEN (DISPOSED ON : 2023-09-19) CRL.REV.P. 862/2024 FILED BY SABIR (D. OF HEARING : 2025-08-04) BAIL APPLN. 3043/2024 FILED BY SAMREEN (DISPOSED ON : 2024-09-20) BAIL APPLN. 990/2025 FILED BY MUSTKEEN @ MOTA (D. OF HEARING : 2025-07-08) P.S.-FIR NO. :(I.P.ESTATE-208/2022)**
SUSPENSION OF SENTENCE				
7	**CRL.A.-584/2007 WITH CRL.A. 597/2007**	**YAD RAM V/s STATE**	**MR.SUDHIR NANDRAJOG, AMIT SHARMA, DURGESH GUPTA, SANJAY KUMAR**	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR(ADVSKRMISHRA@GMAIL.COM)(8595737212)(PETITIONER)		**OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KALKAJI-586/2000) CRL.A. 597/2007 FILED BY RAGHUNATH SINGH (D. OF HEARING : 2025-04-25) P.S.-FIR NO. :(KALKAJI-586/2000)**
8	**CRL.A.-597/2007 CRL.M.(BAIL) 1354/2007**	**RAGHUNATH SINGH V/s STATE NCT OF DELHI**	**D.S.KAUNTAE, AMIT SHARMA, NAVIN SHARMA, DURGESH GUPTA, RANJEET SINGH**	
		OTHER DETAILS OF ADVOCATES: RANJEET SINGH(RANJEETSINGH26378@GMAIL.COM)(9811863136)(PETITIONER)		**OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KALKAJI-586/2000) CRL.A. 584/2007 FILED BY YAD RAM (D. OF HEARING : 2025-04-25)**

				P.S.-FIR NO. :(KALKAJI-586/2000)
9	CRL.A.-70/2025 CRL.M.(BAIL) 129/2025	ALOK PAWAR V/s STATE (NCT OF DELHI)	SHIVEK TREHAN (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: ABHAS MISHRA(ABHAS.MISHRA@GMAIL.COM)(9811673672)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(S.P. BADLI-311/2017)
10	CRL.M.(BAIL) 301/2025 CRL.M.(BAIL) 544/2025 In CRL.A.-178/2025	RAM @ HIMANSHU (IN CUSTODY) THROUGH PARIOKAR MS. KUSHUM LATA V/s STATE NCT OF DELHI	MOJAHID KARIM KHAN, SIDDHARTH YADAV	
		OTHER DETAILS OF ADVOCATES: MOJAHID KARIM (MOJAHIDKARIMKHAN@GMAIL.COM)(8800123812)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) SIDDHARTH YADAV(SIDDHARTHYADAV21@GMAIL.COM)(9899284083)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(BADARPUR-417/2021) BAIL APPLN. 119/2023 FILED BY RAM @ HIMANSHU (DISPOSED ON : 2023-05-11) P.S.-FIR NO. :(BADARPUR-417/2021)
11	CRL.A.-365/2025 CRL.M.(BAIL) 638/2025	SANJAY KUMAR SAXENA V/s CENTRAL BUREAU OF INVESTIGATION	FAIZ IMAM	
		OTHER DETAILS OF ADVOCATES: FAIZ IMAM(FAIZIMAM01@GMAIL.COM)(9958097116)(PETITIONER) FAIZI IMAM (FAIZIMAM01@GMAIL.COM)(9958097116)(PETITIONER) CBI (DLACBIDHC@GMAIL.COM)(0)(RESPONDENT) CBI(DLACBIDHC@GMAIL.COM)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-1-E-2015) CRL.A. 326/2025 FILED BY BANWARI LAL MEENA (D. OF HEARING : 2025-03-20) P.S.-FIR NO. :(CBI-1-E-2015)
12	CRL.REV.P.-28/2024 CRL.M.(BAIL) 22/2024	DEEPAK GULIYANI V/s STATE GNCT OF DELHI & ANR.	VIVEK GAUR	
		OTHER DETAILS OF ADVOCATES: LAW OFFICE OF GBA(INFO@LAWGBA.IN)(9911040316)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
13	CRL.REV.P.(NI)-54/2024 CRL.M.(BAIL) 1920/2024 CRL.M.A. 34632/2024	HEMANT KUMAR V/s SACHIN KUMAR	ABHAY KUMAR	
		OTHER DETAILS OF ADVOCATES: MUKESH KUMAR ()(9811396921)(PETITIONER)		
CRL.M.C. (CANCELLATION OF INTERIM BAIL/BAIL)				
14	CRL.M.C.-6378/2022	XXX V/s STA TE OF NCT OF DELHI & ANR.	JAYANT TEWARI	
		OTHER DETAILS OF ADVOCATES: JAYANT TEWARI(TEWARI.JAYANT@GMAIL.COM)(9990788484)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) BABLOO(DDTRIPATHI15@GMAIL.COM)()(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(JANAKPURI-370/2022)
FRESH MATTERS & APPLICATIONS				
15	CRL.M.C.-1813/2025 CRL.M.A. 8229/2025	ZAHID ALI V/s THE STATE GOVT. OF NCT OF DELHI AND ANR.	SHIVDEEP	
		OTHER DETAILS OF ADVOCATES: FALAK MOHD. (SHIVDEEPTRIPATHI7ADV@GMAIL.COM)(0)(PETITIONER) SHIVDEEP TRIPATHIU(SHIVDEEPTRIPATHI7ADV@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
FOR ADMISSION				
16	CRL.REV.P.-557/2024	MEENAKSHI AND ORS V/s HIMANSHU CHAUHAN	KULDEEP RANA	
		OTHER DETAILS OF ADVOCATES: KULDEEP RANA(KULDEEP_RANA67@YAHOO.COM)(9899453467)(PETITIONER)		

17	CRL.REV.P.-1210/2024	N V/s STATE NCT OF DELHI , THROUGH SHO PANDAV NAGAR & ORS. & ORS.	PRAMOD KUMAR TRIPATHI	
		OTHER DETAILS OF ADVOCATES: GULAB SINGH (GPLEGALSOLUTION@GMAIL.COM)(9015842284)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(PANDAV NAGAR-4/2023)
18	CRL.REV.P.-1345/2024 CRL.M.A. 36775/2024	MANOJ KUMAR YADAV V/s GOVT OF NCT OF DELHI	LAL SINGH THAKUR	
		OTHER DETAILS OF ADVOCATES: LAL SINGH THAKUR(THAKURADVOCATES@YAHOO.CO.IN)(9212046428)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(MUNDKA-179/2018)
19	W.P.(CRL)-899/2025	CHANDAN V/s THE STATE GOVT. OF NCT OF DELHI AND ORS.	IRSHAD	
		OTHER DETAILS OF ADVOCATES: JAIVEER(KHATANAJAIVEER7@GMAIL.COM)(9355304966)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(MALVIYA NAGAR-601/2024)
AFTER NOTICE MISC. MATTERS				
20	CRL.A.-188/2025 CRL.M.A. 4775/2025 CRL.M.A. 4777/2025	XXX V/s STATE (GOVT. OF NCT OF DELHI) & ANR.	SAKESH KUMAR	
		OTHER DETAILS OF ADVOCATES: SAKESH KUMAR (SAKESHKUMAR@GMAIL.COM)(9810538327)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(MAYUR VIHAR-380/2023)
21	CRL.M.C.-1120/2022 CRL.M.A. 4856/2022	MR. ARSHAD SAIFI @ ARSHAD KHAN V/s THE STATE (GOVT. OF NCT OF DELHI)	MOHAMMAD HASIBUDDIN	
		OTHER DETAILS OF ADVOCATES: M.HASBUDDIN(M H N ASSOACIATES)(9810468429)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(JAIT PUR-201/2019)
22	CRL.M.C.-1274/2022 CRL.M.A. 5605/2022 CRL.M.A. 26152/2022	VIKAS V/s ABHILASHA SHARMA	VIPUL GOEL, APOORAV KUMAR SHARMA, PRASHANT SIVARAJAN	
		OTHER DETAILS OF ADVOCATES: VIPUL GOEL(VIPULGOEL_85@YAHOO.CO.IN)(9810095300)(PETITIONER) ABHILASHA SHARMA(ABHILASHASHARMA@GMAIL.COM)(9543480904)(PETITIONER) APOORAV KUMAR SHARMA(APOORAV.ADVOCATE@GMAIL.COM)(9810098915)(PETITIONER) VIPUL GOEL(VIPULGOEL_85@YAHOO.CO.IN)()(RESPONDENT) APOORAV KUMAR SHARMA(APOORAV.ADVOCATE@GMAIL.COM)(9810098915)(PETITIONER) PRASHANT SIVARAJAN(PRASHANT@LAWMENANDWHITE.COM)(9910173226)(PETITIONER)		
23	CRL.M.C.-2837/2022 CRL.M.A. 17061/2024	ISHAN SINGH V/s STATE OF NCT OF DELHI AND ORS	JYOTI TANEJA, NAMAN JOSHI, SHADMAN AHMED SIDDIQUI	
		OTHER DETAILS OF ADVOCATES: JYOTI TANEJA(JYOTI.TANEJA09@GMAIL.COM)(9999500069)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) GUNEET SINGH SIDHU(CHAMBERSOFGUNEETSIDHU@GMAIL.COM)(8283818896)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) SHADMAN AHMED SIDDIQUI(ADV.SHADMAN@GMAIL.COM)(8802612237)(PETITIONER)		
24	CRL.M.C.-3389/2022 CRL.M.A. 14225/2022 CRL.M.A. 29707/2023	SURESH PANDEY V/s STATE	ADARSH KUMAR TIWARI	
		OTHER DETAILS OF ADVOCATES: SURESH PANDEY(ADV14ADARSH@GMAIL.COM)(8512853939)(RESPONDENT) SURESH PANDEY(ADV14ADARSH@GMAIL.COM)(8512853939)(RESPONDENT) SURESH PANDEY(ADV14ADARSH@GMAIL.COM)(8512853939)(RESPONDENT) SURESH PANDEY(ADV14ADARSH@GMAIL.COM)(8512853939)(RESPONDENT)		

		MANDAMUS LEGIS(ASSOCIATES@MANDAMUSLEGIS.IN)(9811904640)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
25	CRL.M.C.-5051/2022 CRL.M.A. 20179/2022	RANA MUKERJEE & ANR. V/s SWAPNA MUKERJEE & ANR.	HARSHIT PRAKASH, AYUSHI SINGHAL	
		OTHER DETAILS OF ADVOCATES: HARSHIT PRAKASH(HRSHTPRAKASH@GMAIL.COM)(9523306113)(PETITIONER) PUJA JAKHAR(JAKHARPUJA@GMAIL.COM)(7903544563)(PETITIONER) SWAPNA MUKERJEE(SWAPNA.MUKERJEE14@GMAIL.COM)()(RESPONDENT) AYUSHI SINGHAL(AYUSHISINGHAL1512@GMAIL.COM)(8826178008)(PETITIONER)		
26	CRL.M.C.-5345/2022 CRL.M.A. 21227/2022	SEEMA & ORS. V/s STATE OF NCT OF DELHI AND ANR	KISLAYA MISHRA	
		OTHER DETAILS OF ADVOCATES: K K MISHRA(OFFICEOFADVKKMISHRA@GMAIL.COM)(9654968449)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SHIV KUMAR(MRSHIV@HOTMAIL.COM)(9810293948)(RESPONDENT)		P.S.-FIR NO. :(FARASH BAZAR-252/2022)
27	CRL.M.C.-5641/2022 CRL.M.A. 22275/2022	NEELAM KAPILA AND ANR. V/s STATE	VISHWENDRA VERMA	
		OTHER DETAILS OF ADVOCATES: VISHWENDRA VERMA(VERMA.VISHENDRA@YAHOO.CO.IN)(9871704611)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(SRINIWAS PURI-329/2006)
28	CRL.M.C.-6131/2022	VIJAY J JARPE V/s CENTRAL BUREAU OF INVESTIGATION	ROHIT KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: ROHIT KUMAR SINGH(RKSLEGAL2016@GMAIL.COM)(9818200649)(PETITIONER) CBI(DLACBIDHC@GMAIL.COM)()(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-220-2021-E-0008) CRL.M.C. 5662/2024 FILED BY UTTAM TAGARAY (DISPOSED ON : 2024-10-08) P.S.-FIR NO. :(CBI-220-2021-E-0008)
29	CRL.M.C.-6596/2022	BALESHWAR GAHLOT V/s STATE GOVT OF NCT OF DELHI & ANR.	RAJTILAK GUHA ROY, BALRAM SINGH	
		OTHER DETAILS OF ADVOCATES: BALRAM SINGH(ADVBALRAMBAINSLA@GMAIL.COM)(9873350272)(PETITIONER)		
30	CRL.M.C.-6683/2022	ANISH RAJPUT V/s STATE OF NCT OF DELHI & ANR.	VARUN SINGH	
		OTHER DETAILS OF ADVOCATES: V.K.SINGH(VKSINGH@ERUDITELEGAL.ASIA)(9958724670)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(AMAR COLONY-392/2021)
31	CRL.M.C.-6774/2022 CRL.M.A. 26313/2022	SUNITA BHARDWAJ V/s STATE OF NCT OF DELHI AND ORS	SUNITA BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: SUNITA BHARDWAJ(SUNITABHARDWAJADV@GMAIL.COM)(9868535388)(PETITIONER) MATTA PHOTOSTAT(MATTAPHOTOSTAT@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
32	CRL.M.C.-1419/2025	HARI RAM GUPTA & ORS. V/s STATE GOVT OF NCT OF DELHI & ANR.	RAUNAK SATPATHY	
		OTHER DETAILS OF ADVOCATES: RAUNAK SATPATHY (RAUNAK@PLATOSLAW.IN)(9717959373)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(ECONOMIC OFFENCE WING-264/2019)
33	CRL.REV.P.-593/2017	RAJESH RAJPAL V/s OM PRAKASH SWANI & ORS	HARSH JAIDKA, SANJIB DUTTA, PRAKASH, DHRUV CHAWLA	
		OTHER DETAILS OF ADVOCATES: DHRUV CHAWLA(DHRUVCHAWLA1@GMAIL.COM)(9971897143)(PETITIONER)		
34	CRL.REV.P.-39/2024 CRL.M.A. 769/2024 WITH CRL.REV.P. 102/2024 CRL.REV.P. 93/2024	MANJEET SINGH V/s STATE OF NCT OF DELHI & ANR.	ASHOK KUMAR ARYA, ABHISHEK SHARMA	

	CRL.REV.P. 98/2024			
		OTHER DETAILS OF ADVOCATES: **ASHOK KUMAR ARYA(ASHOKARYA981@GMAIL.COM)(9810989682)(PETITIONER)** **KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)** **ABHISHEK SHARMA(ABHISHEKSHARMA2061@GMAIL.COM)(9899821415)(RESPONDENT)**		**OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MODEL TOWN-152/2018)** **BAIL APPLN. 1299/2018 FILED BY MANJEET SINGH & ORS. (DISPOSED ON : 2018-11-15)** **BAIL APPLN. 104/2019 FILED BY RAJINDER SINGH (DISPOSED ON : 2019-02-06)** **BAIL APPLN. 2577/2018 FILED BY MANJEET SINGH (DISPOSED ON : 2018-11-13)** **CRL.REV.P. 102/2024 FILED BY SURINDER KAUR (D. OF HEARING : 2025-04-25)** **CRL.REV.P. 98/2024 FILED BY MANDEEP KAUR (D. OF HEARING : 2025-04-25)** **CRL.REV.P. 93/2024 FILED BY RAJINDER SINGH (D. OF HEARING : 2025-04-25)** **P.S.-FIR NO. :(MODEL TOWN-152/2018)**
35	**CRL.REV.P.-102/2024** **CRL.M.A. 2130/2024** **CRL.M.A. 2131/2024**	**SURINDER KAUR** **V/s STATE OF NCT OF DELHI & ANR.**	**ASHOK KUMAR ARYA, ABHISHEK SHARMA**	
	CRL.M.A. 2131/2024			
		OTHER DETAILS OF ADVOCATES: **ASHOK KUMAR ARYA (ASHOKARYA981@GMAIL.COM)(9810989682)(PETITIONER)** **KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)** **ABHISHEK SHARMA(ABHISHEKSHARMA2061@GMAIL.COM)(9899821415)(RESPONDENT)**		**OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MODEL TOWN-152/2018)** **BAIL APPLN. 1299/2018 FILED BY MANJEET SINGH & ORS. (DISPOSED ON : 2018-11-15)** **BAIL APPLN. 104/2019 FILED BY RAJINDER SINGH (DISPOSED ON : 2019-02-06)** **BAIL APPLN. 2577/2018 FILED BY MANJEET SINGH (DISPOSED ON : 2018-11-13)** **CRL.REV.P. 39/2024 FILED BY MANJEET SINGH (D. OF HEARING : 2025-04-25)** **CRL.REV.P. 98/2024 FILED BY MANDEEP KAUR (D. OF HEARING : 2025-04-25)** **CRL.REV.P. 93/2024 FILED BY RAJINDER SINGH (D. OF HEARING : 2025-04-25)** **P.S.-FIR NO. :(MODEL TOWN-152/2018)**
36	**CRL.REV.P.-93/2024** **CRL.M.A. 2059/2024** **CRL.M.A. 2060/2024**	**RAJINDER SINGH** **V/s STATE OF NCT OF DELHI & ANR.**	**ASHOK KUMAR ARYA, ABHISHEK SHARMA**	
		OTHER DETAILS OF ADVOCATES: **ASHOK KUMAR ARYA(ASHOKARYA981@GMAIL.COM)(9810989682)(PETITIONER)** **KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)** **ABHISHEK SHARMA(ABHISHEKSHARMA2061@GMAIL.COM)(9899821415)(RESPONDENT)**		**OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MODEL TOWN-152/2018)** **BAIL APPLN. 1299/2018 FILED BY MANJEET SINGH & ORS. (DISPOSED ON : 2018-11-15)** **BAIL APPLN. 104/2019 FILED BY RAJINDER SINGH (DISPOSED ON : 2019-02-06)** **BAIL APPLN. 2577/2018 FILED BY MANJEET SINGH (DISPOSED ON : 2018-11-13)** **CRL.REV.P. 102/2024 FILED BY SURINDER KAUR (D. OF HEARING : 2025-04-25)** **CRL.REV.P. 39/2024 FILED BY MANJEET SINGH (D. OF HEARING : 2025-04-25)** **CRL.REV.P. 98/2024 FILED BY MANDEEP KAUR (D. OF HEARING : 2025-04-25)** **P.S.-FIR NO. :(MODEL TOWN-152/2018)**
37	**CRL.REV.P.-98/2024** **CRL.M.A. 2106/2024** **CRL.M.A. 2107/2024** **WITH CRL.REV.P. 102/2024**	**MANDEEP KAUR** **V/s STATE OF NCT OF DELHI & ANR.**	**VIJAY DATT GAHTORI, ABHISHEK SHARMA**	
		OTHER DETAILS OF ADVOCATES: **ASHOK KUMAR ARYA (AHOKARYA981@GMAIL.COM)(9810989682)(PETITIONER)** **KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)** **ABHISHEK SHARMA(ABHISHEKSHARMA2061@GMAIL.COM)(9899821415)(RESPONDENT)**		**OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MODEL TOWN-152/2018)** **BAIL APPLN. 1299/2018 FILED BY MANJEET SINGH & ORS. (DISPOSED ON : 2018-11-15)** **BAIL APPLN. 104/2019 FILED BY RAJINDER SINGH (DISPOSED ON : 2019-02-06)** **BAIL APPLN. 2577/2018 FILED BY MANJEET SINGH (DISPOSED ON : 2018-11-13)** **CRL.REV.P. 102/2024 FILED BY SURINDER KAUR (D. OF HEARING : 2025-04-25)** **CRL.REV.P. 39/2024 FILED BY MANJEET SINGH (D. OF HEARING : 2025-04-25)** **CRL.REV.P. 93/2024 FILED BY RAJINDER SINGH (D. OF HEARING : 2025-04-25)** **P.S.-FIR NO. :(MODEL TOWN-152/2018)**
38	**CRL.REV.P.-124/2024** **CRL.M.A. 2482/2024**	**ROSY & ANR.** **V/s DINESH KUMAR**	**RAJESH RAINA**	

		OTHER DETAILS OF ADVOCATES: RAJESH RAINA(ADVOCATE.RAJESHRAINA@HOTMAIL.COM)(9810331966)(PETITIONER) REHMAT ALI(ALIREHMAT478@GMAIL.COM)()(PETITIONER) CPWIG(ADVCPWIG@GMAIL.COM)()(RESPONDENT)		
39	CRL.REV.P.-546/2024 CRL.M.A. 12207/2024	MAHESH CHAUHAN V/s SEEMA CHETIWAL	SARVESH SINGH	
		OTHER DETAILS OF ADVOCATES: SARVESH SINGH(SARVESHSINGH527@GMAIL.COM)()(PETITIONER)		
40	CRL.REV.P.-549/2024 CRL.M.A. 12363/2024	MANISH KUMAR V/s SHANAYA THROUGH HER MOTHER	VIMAL PUGGAL	
		OTHER DETAILS OF ADVOCATES: VIMAL PUGGAL(VIMAL_PUGGAL@YAHOO.COM)(9811085804)(PETITIONER)		
41	CRL.REV.P.-722/2024	JYOTI DUBEY V/s KANCHAN GUPTA	ASHOK KUMAR MISHRA, AMARTYA ASHISH SHARAN	
		OTHER DETAILS OF ADVOCATES: PRABHAKAR NARAIN (ADV.PRABHAKAR.NARAIN@GMAIL.COM)(8585991031)(PETITIONER) NARAIN LEX ALLY(ADV.PRABHAKAR.NARAIN@GMAIL.COM)(8585991031)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) AMARTYA ASHISH SHARAN(SHARAN.AMARTYA@GMAIL.COM)(9654659775)(RESPONDENT)		
42	CRL.REV.P.-777/2024 CRL.M.A. 17982/2024	SHOBHA KUMARI AND ORS V/s RAJESH RAUSHAN	SHOBHA KUMARI	
		OTHER DETAILS OF ADVOCATES: SHOBHA KUMARI(SK0708996@GMAIL.COM)(9870514692)(PETITIONER) SHOBHA KUMARI(SK0708996@GMAIL.COM)(9870514692)(PETITIONER)		
43	CRL.M.A. 11121/2025 In CRL.REV.P.-798/2024	SH. RAJPAL NAURANG YADAV & ANR. V/s M/S. MURLI PROJECTS PVT. LTD & ANR.	AMAN MALIK, PIYUSH SANGHI, S.K SHARMA	
		OTHER DETAILS OF ADVOCATES: PIYUSH SANGHI (SANGHI.PIYUSH@GMAIL.COM)(9899699242)(PETITIONER) SKSHARMA(SKSHAMRA@CANDIDLEX.COM)(0)(RESPONDENT) S.K SHARMA(SKSHARMA@CANDIDLEX.COM)(9871588055)(PETITIONER)		
44	CRL.REV.P.-945/2024	ARTI V/s STATE NCT OF DELHI AND ANR	HINU MAHAJAN	
		OTHER DETAILS OF ADVOCATES: ADITYA SHARMA(ADV.ADITYASHARMAHC@GMAIL.COM)(0)(PETITIONER) HINU MAHAJAN (ADV.ADITYASHARMAHC@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(CRIME AND RAILWAY-38/2019)
45	CRL.REV.P.-1216/2024 CRL.M.A. 30956/2024	SH YOGENDER KUMAR V/s SMT MONIKA	VIPIN GUPTA, JUHI ARORA	
		OTHER DETAILS OF ADVOCATES: VIPIN GUPTA ()(9818001386)(PETITIONER) JUHI ARORA(ADVJUHI.ARORA@GMAIL.COM)(9654652295)(PETITIONER) JUHI ARORA(ADVJUHI.ARORA@GMAIL.COM)(9654652295)(RESPONDENT)		
46	CRL.M.A. 9615/2025 CRL.M.A. 9616/2025 In CRL.REV.P.-1375/2024	MOHD. DANISH V/s STATE (NCT OF DELHI)	BILAL ANWAR KHAN	
		OTHER DETAILS OF ADVOCATES: BILAL A KHAN(ANSHU.KAPOOR097@GMAIL.COM)(9319577203)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) BILAL A. KHAN(CHAMBERS.BILAL@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
47	CRL.REV.P.-1376/2024 CRL.M.A. 38777/2024 CRL.M.A. 38778/2024	STATE (THROUGH DIRECTOR GENERAL PRISONS) V/s NAVEEN DABAS @ BALI & ANR.	LAKSH KHANNA	
		OTHER DETAILS OF ADVOCATES: LAKSH KHANNA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9910900059)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NIA-38/2022) CRL.A. 471/2025 FILED BY LAKHVEER SINGH (D. OF HEARING : 2025-04-22)

				P.S.-FIR NO. :(NIA-38/2022)
48	CRL.REV.P.(NI)-57/2024 CRL.M.A. 35357/2024	AJAY ARORA V/s STATE OF NCT OF DELHI & ANR.	INDRESH KUMAR	
		OTHER DETAILS OF ADVOCATES: INDRESH UPADHYAY(INDRESHUPDASSOCIATES@GMAIL.COM)(8010041010)(PETITIONER) INDRESH UPADHYAY (INDRESHUPDASSOCIATES@GMAIL.COM)(8010041010)(PETITIONER) INDRESH UPADHYAY (INDRESHUPDASSOCIATES@GMAIL.COM)(8010041010)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
49	W.P.(CRL)-342/2025 CRL.M.A. 2912/2025 CRL.M.A. 2914/2025	MAHENDER SINGH V/s THE STATE NCT OF DELHI AND ORS	VIKAS KAMAL	
		OTHER DETAILS OF ADVOCATES: D.K SHARMA (DKSHARMA1177@GMAIL.COM)(9811256468)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
50	W.P.(CRL)-676/2025 CRL.M.A. 6333/2025 CRL.M.A. 6371/2025	X V/s UNION OF INDIA & ORS.	MOHD RANU, HARSH CHUGH	
		OTHER DETAILS OF ADVOCATES: SIDDHARTH KR(SIDDHARTHAKUMAR@ARIUMUSLAW.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) HARSH CHUGH(HARSHCHUGH0004@GMAIL.COM)(9654839383)(RESPONDENT)		P.S.-FIR NO. :(GREATER KAILASH-372/2024)
FOR FINAL HEARING				
51	CRL.REV.P.-493/2024 CRL.M.A. 11156/2024	RAMAN KUMAR V/s BISHAMBER SINGH	SOURAV BAJAJ, UJJWAL JAIN	
		OTHER DETAILS OF ADVOCATES: NARESH KUMAR (YOURADVOCATENARESH@GMAIL.COM)(9312838384)(PETITIONER) UJJWAL JAIN(JAINUJJWAL271@GMAIL.COM)(9910301562)(RESPONDENT)		
FOR ARGUMENT				
52	CRL.REV.P.-63/2024 CRL.M.A. 1495/2024	ASHWANI SHARMA V/s STATE OF NCT OF DELHI	DENNIS JACOB, ASUTOSH LOHIA	
		OTHER DETAILS OF ADVOCATES: ANUJ SINGH(ANUJSING150@GMAIL.COM)(9911256202)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ASUTOSH LOHIA (ALOHIAADV@GMAIL.COM)(9810120000)(PETITIONER)		P.S.-FIR NO. :(KALKAJI-212/2001)
FOR FINAL DISPOSAL				
53	CRL.M.C.-4699/2022 CRL.M.A. 19017/2022 WITH CRL.M.C. 1438/2023	T ANANDRAJ & ANR. V/s ICICI BANK LTD & ANR.	AMBUJ TIWARI, SARTHAK ADVOCATES & SOLICITORS, ANURADHA DUTT	
		OTHER DETAILS OF ADVOCATES: KSHITIJ VAIBAV(KSHITIJ.VAIBHAV7@GMAIL.COM)(7909037585)(PETITIONER) ANAND RAJIT(ANANDRAJIT@GMAIL.COM)()(PETITIONER) PUNIT BHALLA(PUNITBHALLA@GMAIL.COM)()(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ()()(RESPONDENT) ANURADHA DUTT(ADMIN@DMD.LAW)(9910044138)(RESPONDENT)		
54	CRL.M.C.-1438/2023 CRL.M.A. 5503/2023	ASHWANI MALHOTRA V/s ICICI BANK LIMITED THROUGH ITS BRANCH MANAGER & ANR.	HARSHIT MAHALWAL, ANURADHA DUTT	
		OTHER DETAILS OF ADVOCATES: KSHITIJ VAIBHAV(KSHITIJ.VAIBHAV7@GMAIL.COM)(7909037585)(PETITIONER) AVJ DEVELOPERS PVT LTD(MANI.GUPTA@SARTHAKLAW.COM)()(RESPONDENT) ICIC BANK LTD(PUNITBHALLA@GMAIL.COM)()(RESPONDENT) ANURADHA DUTT(ADMIN@DMD.LAW)(9910044138)(RESPONDENT)		
55	CRL.REV.P.-553/2024 WITH CRL.REV.P. 638/2024	RAJU @VINAY V/s STATE (GOVT. OF NCT DELHI)	VIJAYLAKSHMI GAUTAM	
		OTHER DETAILS OF ADVOCATES: VIJAY LAKSHMI GAUTAM		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(GOKULPURI-273/2011)

		(VICTORIOUGAUTAM@GMAIL.COM)(9654859644)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		CRL.REV.P. 324/2024 FILED BY NEERAJ (D. OF HEARING : 2025-07-10) CRL.REV.P. 638/2024 FILED BY SH RAHUL @NAGENDER (D. OF HEARING : 2025-04-25) P.S.-FIR NO. :(GOKULPURI-273/2011)
56	CRL.REV.P.-638/2024	SH RAHUL @NAGENDER V/s THE STATE GOVT. OF NCT OF DELHI	SUBHASH CHANDRA LOCHAKIA	
		OTHER DETAILS OF ADVOCATES: RPS BHATTI (RPSBHATTI37@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(GOKULPURI-273/2011) CRL.REV.P. 324/2024 FILED BY NEERAJ (D. OF HEARING : 2025-07-10) CRL.REV.P. 553/2024 FILED BY RAJU @VINAY (D. OF HEARING : 2025-04-25) P.S.-FIR NO. :(GOKULPURI-273/2011)

COURT NO. 51

HON'BLE MS.JUSTICE TARA VITASTA GANJU

NOTE: "NO PASSOVER WILL BE GIVEN IN THE FIRST FIVE CASES IN SUPPLEMENTARY LIST"

NOTE: " PASSOVERS OF THE SUPPLEMENTARY LIST WILL BE TAKEN UP AT THE END OF SUPPLEMENTARY LIST."

NOTE:"ALL COUNSEL APPEARING THROUGH VC ARE REQUESTED TO MAINTAIN A PROPER DECORUM WHILE APPEARING THROUGH VIRTUAL MODE, I.E.,ENSURE THE VIDEO IS ON WHEN THE MATTER IS TAKEN UP, APPEAR IN COURT ATTIRE AND WITHOUT ANY BACKGROUND NOISE/ DISTURBANCE.

COUNSELS ARE ALSO REQUIRED TO PUT THE ITEM NUMBER BESIDES THEIR NAME.

COUNSEL SHALL ALSO REFRAIN FROM APPEARING WHILE IN A MOVING VEHICLE OR FROM A PUBLIC PLACE."

NOTE: "REGULAR MATTERS WILL BE TAKEN UP EVERY THURSDAY AT 03:30 P.M."

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FOR ADMISSION				
1	MAC.APP.-46/2016 CM APPL. 1882/2016	CHAMAN SINGH V/s SONU KUMAR & ORS (SHRI RAM GENERAL INSURANCE CO LTD)	SHEKHAR AGGARWAL AND SURESH KUMAR, SAMEER NANDWANI	
		OTHER DETAILS OF ADVOCATES: SAMEER NANDWANI(SAMEERNO2@HOTMAIL.COM)(9810528802)(PETITIONER)		
2	MAC.APP.-37/2017	NATIONAL INSURANCE CO. LTD. V/s KUSUM KUMARI & ORS.	HETU ARORA SETHI, AMAN SHANKAR, MANOHAR KUMAR & ASSOCIATES, ARUNA MEHTA	

		OTHER DETAILS OF ADVOCATES: ARUNA MEHTA(ASSOCIATESMEHTA5@GMAIL.COM)(9560557484)(PETITIONER)		
3	CM APPL. 34103/2018 In MAC.APP.-330/2017(Disposed off case)	IFFCO TOKIO GENERAL INSURANCE CO LTD V/s REKHA & ORS	BRIJESH BAGGA & ASSO, JATINDER KAMRA	
		OTHER DETAILS OF ADVOCATES: JATINDER KAMRA()(9810254409)(PETITIONER)		
4	MAC.APP.-699/2018	THE NEW INDIA ASSURNACE CO LTD V/s VIMLESH & ORS	J P N SHAHI	
		OTHER DETAILS OF ADVOCATES: J P N SHAHI()(9811148998)(PETITIONER)		
5	MAC.APP.-998/2018	AMIKA DEVI @ AMIKA V/s DEV KARAN & ORS(BHARTI AXA GENERAL INSURANCE CO LTD)	PANKAJ KUMAR DEVAL	
		OTHER DETAILS OF ADVOCATES: PANKAJ KUMAR DEVAL()(9871207191)(PETITIONER)		
6	MAC.APP.-1101/2018	MOHD NURUL V/s SUSHIL KUMAR BHATIA & ORS (IFFCO TOKIO GENERAL INSURANCE CO LTD)	PARTAP SINGH, ARUN YADAV	
		OTHER DETAILS OF ADVOCATES: PARTAP SINGH()(9911099902)(PETITIONER) ARUN YADAV(ARUNYADAV8677@GMAIL.COM)(9587544449)(PETITIONER)		
7	MAC.APP.-212/2019 CM APPL. 5898/2019	THE ORIENTAL INSURANCE CO LTD V/s MANJEET SINGH & ANR	PRADEEP GAUR & ASSOCIATES, S N PARASHAR	
		OTHER DETAILS OF ADVOCATES: PRADEEP GAUR & ASSOCIATES()(9871980203)(PETITIONER)		
8	MAC.APP.-598/2019 WITH MAC.APP. 599/2019	THE UNITED INDIA INSURANCE CO LTD V/s HARISH @ ROHIT & ORS	NAVDEEP, SHANKAR N SINHA	
		OTHER DETAILS OF ADVOCATES: NAVDEEP()(9891246248)(PETITIONER)		
9	MAC.APP.-599/2019	M/S THE UNITED INDIA INSURANCE CO LTD V/s LAXMAN DASS & ORS	NAVDEEP SINGH, SHANKAR N SINHA	
		OTHER DETAILS OF ADVOCATES: NAVDEEP SINGH()(9891246248)(PETITIONER)		
10	MAC.APP.-908/2019 CM APPL. 51564/2019 CM APPL. 51566/2019	LALIT KUMAR GUPTA V/s SEEMA & ORS (RELIANCE GENERAL INSURANCE CO LTD)	V D MISHRA, LALIT SHARMA	
		OTHER DETAILS OF ADVOCATES: V D MISHRA()(9313998697)(PETITIONER) LALIT SHARMA(ADV.LALITSHARMA09@GMAIL.COM)(9818772001)(PETITIONER)		
11	W.P.(C)-32/2019	THE DIVISIONAL RAILWAY MANAGER & ANR V/s THE DIVISIONAL SECRETARY	V S R KRISHNA, DEEPAK TYAGI	
		OTHER DETAILS OF ADVOCATES: V S R KRISHNA()(9891205519)(PETITIONER)		
12	W.P.(C)-3176/2019	SH. MANOJ BAJAJ V/s THE MANAGEMENT MHDC SARASWATI VIDHYA MANDIR SCHOOL	BHARAT BHUSHAN, PRIYANKA GARG	
		OTHER DETAILS OF ADVOCATES: BHARAT BHUSHAN()(8860798259)(PETITIONER) PRIYANKA GARG(GARG6PRIYANKA@GMAIL.COM)(9650636865)(PETITIONER)		
13	W.P.(C)-6708/2019	M/S S.S MOTA SINGH SENIOR SECONDARY MODEL SCHOOL V/s RAJU	KARANJAWALA & CO, ARANYA MOULICK	
		OTHER DETAILS OF ADVOCATES: KARANJAWALA & CO()(9717196388)(PETITIONER) ARANYA MOULICK(ARANYA.MOULICK@MOULICKLAWOFFICE.COM)(8826235642)(PETITIONER)		
14	W.P.(C)-8699/2019 CM APPL. 36012/2019 CM APPL. 37304/2019	NORTH DELHI MUNICIPAL CORPORATION V/s MCD EMPLOYEES UNION	NAMRATA MUKIM, RAJIV AGARWAL	
		OTHER DETAILS OF ADVOCATES: NAMRATA MUKIM()(9899106515)(PETITIONER) NAMRATA MUKIM()(9899106515)(PETITIONER) RAJIV AGARWAL(RAJIVAGGL@YAHOO.COM)(9811142757)(PETITIONER)		
15	W.P.(C)-9582/2019	JAGDEEP V/s SCHOLASTIC INDIA (PVT) LTD	AKARSH BHALLA	
		OTHER DETAILS OF ADVOCATES:		

		AKARSH BHALLA()(8587011401)(PETITIONER)		
16	W.P.(C)-10574/2019	RAM SAHAI TIWARI V/s M/S ARIHANT PHARMACEUTICALS	RAMA SHANKER	
		OTHER DETAILS OF ADVOCATES: RAMA SHANKER()(9811214465)(PETITIONER)		
17	W.P.(C)-12532/2019	ASHOK KUMAR V/s M/S CASIO INDIA CO. PVT LTD & ANR	RAJAT SHRAMA, VARUN GARG	
		OTHER DETAILS OF ADVOCATES: RAJAT SHRAMA()(9871701580)(PETITIONER) VARUN GARG(ADVOCATEVARUNGARG@GMAIL.COM)(9999829477)(PETITIONER)		
18	C.R.P.-67/2020 CM APPL. 25048/2020	YAD RAM & ANR. V/s NARENDRA SINGH	ABHISHEK KUMAR, INDER SINGH	
		OTHER DETAILS OF ADVOCATES: ABHISHEKKUMAR(ABHISHEK244@YAHOO.CO.IN)(9891138990)(PETITIONER) ABHISHEK KUMAR(ADVOCATE.ABHISHEKKUMAR@GMAIL.COM)(9891138990)(PETITIONER) RENDRA SINGH()(9868709865)(RESPONDENT) INDER SINGH (INDERSINGH.ADV@GMAIL.COM)(9891711075)(RESPONDENT)		
19	MAC.APP.-130/2020	NEERAJ NAGAR V/s MANOJ KUMAR & ORS (IFFCO TOKIO GENERAL INSURANCE CO LTD)	S N PARASHAR, BRIJESH BAGGA	
		OTHER DETAILS OF ADVOCATES: S N PARASHAR()(9811185863)(PETITIONER) BRIJESH BAGGA(BRIJESHBAGGA@GMAIL.COM)(9810278229)(RESPONDENT)		
20	MAC.APP.-39/2021 CM APPL. 2352/2021	UNITED INDIA INSURANCE CO. LTD V/s SH.LAKSHYA GUPTA AND ORS	SANKAR N SINHA	
		OTHER DETAILS OF ADVOCATES: UNITED INDIA IPVT LTDNSURAANCE CO.LTD.(SINHALAWLINE@YAHOO.CO.IN)(9899924253)(PETITIONER) UNITED INDIA IPVT LTDNSURAANCE CO.LTD.(SINHALAWLINE@YAHOO.CO.IN)(9899924253)(PETITIONER) UNITED INDIA IPVT LTDNSURAANCE CO.LTD.(SINHALAWLINE@YAHOO.CO.IN)(9899924253)(PETITIONER) SANKARSINHA(SINHALAWLINE@YAHOO.CO.IN)(9899924253)(PETITIONER) SANKAR N SINHA()(9899924253)(PETITIONER) SH.LAKSHYA GUPTA AND ORS (AVINASHAHLAWAT@YAHOO.COM)(9810134741)(PETITIONER) SH.LAKSHYA GUPTA AND ORS (AVINASHAHLAWAT@YAHOO.COM)(9810134741)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(9810134741)(RESPONDENT)		
21	MAC.APP.-228/2021 CM APPL. 24733/2021 WITH MAC.APP. 264/2021	IFFCO TOKIO GENERAL INSURANCE CO. LTD. V/s SMT SANDHYA	DHANANJAI RANA, DHANANJAI RANA, SOMNATH PARASHAR	
		OTHER DETAILS OF ADVOCATES: DHANANJAI RANA(DHANANJAIRANA79@GMAIL.COM)(9958516171)(PETITIONER) SOMNATH PARASHAR(SOMPARASHAR@YAHOO.COM)(9811185863)(RESPONDENT)		
22	MAC.APP.-264/2021	SMT SANDHYA & ANR. V/s SUBHAM GOYAL & ORS.	SOMNATH PARASHAR, DHANANJAI RANA	
		OTHER DETAILS OF ADVOCATES: SAMEER NANDWANI(APERXLAW@HOTMAIL.COM)(9810528802)(RESPONDENT) DHANANJAI RANA(DHANANJAI_RANA@REDIFFMAIL.COM)(9958516171)(PETITIONER)		
23	W.P.(C)-3194/2021 CM APPL. 7887/2023 WITH W.P.(C) 3313/2021	RAGHUVEER SINGH V/s THE MANAGEMENT OF M/S RYAN INTERNATIONAL SCHOOL & ANR.	SHASHI BHUSHAN SHAILY, VARUN MUDGAL, SHAKTI CHAND JAIDWAL	
		OTHER DETAILS OF ADVOCATES: RAGHUVEER SINGH(SHAILY.SB@GMAIL.COM)(9810126168)(RESPONDENT) SHASHISHAILY(SHAILY.SB@GMAIL.COM)(9810126168)(PETITIONER) S B SHAILY AND J G GOSWAMI(SHAILY.SB@GMAIL.COM)(9810126168)(PETITIONER) SECRETARY-CUM-COMMISSIONER (LABOUR)(STANDINGCOUNSELGNCTD@GMAIL.COM)()(PETITIONER) THE MANAGEMENT OF M/S RYAN INTERNATIONAL SCHOOL(RIS.S25ROHINI@RYANGROUP.ORG)()(PETITIONER) RIS S ROHINI(RIS.S25ROHINI@RYANGROUP.ORG)()(RESPONDENT) SUNIL SAHA(STANDINGCOUNSELGNCTD@GMAIL.COM)(9911999547)(RESPONDENT) ROMY CHACKO(ROMYCHACKO@REDIFFMAIL.COM)(9810125529)(PETITIONER) SHAILYSB(SHAILY.SB@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) ROMY CHACKO(ROMYCHACKO@REDIFFMAIL.COM)(9810125529)(RESPONDENT) SHAKTI CHAND JAIDWAL(SHAKTIJAIDWAL@YAHOO.CO.IN)(9873103881)(PETITIONER)		
24	W.P.(C)-3313/2021 CM APPL. 53530/2022	MUKESH KUMAR NEPALI V/s RYAN INTERNATIONAL SCHOOL & ANR.	SHASHI BHUSHAN SHAILY, VARUN MUDGAL, SHAKTI CHAND JAIDWAL	

		OTHER DETAILS OF ADVOCATES: **MUKESH KUMAR NEPALI(SHAILY.SB@GMAIL.COM)(9810126168)(RESPONDENT)** **MUKESH KUMAR NEPALI(SHAILY.SB@GMAIL.COM)(9810126168)(RESPONDENT)** **MUKESH KUMAR NEPALI(SHAILY.SB@GMAIL.COM)(9810126168)(RESPONDENT)** **S.B. SHAILY(SHAILY.SB@GMAIL.COM)(9810126168)(PETITIONER)** **SHASHISHAILY(SHAILY.SB@GMAIL.COM)(9810126168)(PETITIONER)** **RYAN INTERNATIONAL SCHOOL(RIS.S25ROHINI@RYANGROUP.ORG)()(PETITIONER)** **SECRETARY-CUM-COMMISSIONER** **(LABOUR)(STANDINGCOUNSELGNCTD@GMAIL.COM)()(PETITIONER)** **SECRETARY-CUM-COMMISSIONER** **(LABOUR)(STANDINGCOUNSELGNCTD@GMAIL.COM)()(PETITIONER)** **RYAN INTERNATIONAL SCHOOL(RIS.S25ROHINI@RYANGROUP.ORG)()(PETITIONER)** **RYAN INTERNATIONAL SCHOOL(RIS.S25ROHINI@RYANGROUP.ORG)()(PETITIONER)** **RIS ROHINI(RIS.S25ROHINI@RYANGROUP.ORG)()(RESPONDENT)** **SUNIL SAHA(STANDINGCOUNSELGNCTD@GMAIL.COM)(9911999547)(RESPONDENT)** **ROMY CHACKO(ROMYCHACKO@REDIFFMAIL.COM)(9810125529)(PETITIONER)** **SHAILY(SHAILY.SB@GMAIL.COM)()(RESPONDENT)** **SANTOSH KUMAR** **TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)** **ROMY CHACKO(ROMYCHACKO@REDIFFMAIL.COM)(9810125528)(RESPONDENT)** **SHAKTI CHAND JAIDWAL(SHAKTIJAIDWAL@YAHOO.CO.IN)(9873103881)(PETITIONER)**	
25	**W.P.(C)-7490/2021** **CM APPL. 23509/2021** **CM APPL. 23510/2021** **WITH W.P.(C) 7753/2021** **W.P.(C) 12994/2021**	**CENTRAL BOARD OF SECONDARY EDUCATION** **V/s DARSHAN SINGH AND OTHERS & ORS.**	**MONAZIR AHSAN NIYAZI, SUDHIR CHADHA**	
		OTHER DETAILS OF ADVOCATES: **CENTRAL BOARD OF SECONDARY** **EDUCATION(NIYAZI786@GMAIL.COM)(9810413706)(RESPONDENT)** **CENTRAL BOARD OF SECONDARY** **EDUCATION(NIYAZI786@GMAIL.COM)(9810413706)(RESPONDENT)** **CENTRAL BOARD OF SECONDARY** **EDUCATION(NIYAZI786@GMAIL.COM)(9810413706)(RESPONDENT)** **M.A. NIYAZI(NIYAZI786@GMAIL.COM)(9810413706)(PETITIONER)** **MONAZIRNIYAZI(NIYAZI786@GMAIL.COM)(9810413706)(PETITIONER)** **MANAGING DIRECTOR NEW GROW SOFTWARE SOLUTIONS PVT** **LTD(GROWSOFTWAREINDIA@YAHOO.CO.IN)(9990090779)(PETITIONER)** **DARSHAN SINGH AND** **OTHERS(PRASADBK737@GMAIL.COM)(9810005991)(PETITIONER)** **MANAGING DIRECTOR NEW GROW SOFTWARE SOLUTIONS PVT** **LTD(GROWSOFTWAREINDIA@YAHOO.CO.IN)(9990090779)(PETITIONER)** **MANAGING DIRECTOR NEHA AVIATION PVT** **LTD(NEHAAVIATION@GMAIL.COM)(9990090779)(PETITIONER)** **MANAGING DIRECTOR NEHA AVIATION PVT** **LTD(NEHAAVIATION@GMAIL.COM)(9990090779)(PETITIONER)** **MANAGING DIRECTOR NEW GROW SOFTWARE SOLUTIONS PVT** **LTD(GROWSOFTWAREINDIA@YAHOO.CO.IN)(9990090779)(PETITIONER)** **MANAGING DIRECTOR NEHA AVIATION PVT** **LTD(NEHAAVIATION@GMAIL.COM)(9990090779)(PETITIONER)** **DARSHAN SINGH AND** **OTHERS(PRASADBK737@GMAIL.COM)(9810005991)(PETITIONER)** **DARSHAN SINGH AND** **OTHERS(PRASADBK737@GMAIL.COM)(9810005991)(PETITIONER)** **NEHA(NEHAAVIATION@GMAIL.COM)()(RESPONDENT)** **THE MANAGING DIRECTOR(GROWSOFTWAREINDIA@YAHOO.CO.IN)()(RESPONDENT)** **PRASAD BK(PRASADBK737@GMAIL.COM)(9810005991)(RESPONDENT)** **SUDHIR CHADHA(CHADHASUDHIRVP@GMAIL.COM)(9910915009)(RESPONDENT)**		
26	**W.P.(C)-12994/2021** **CM APPL. 49677/2024** **WITH W.P.(C) 7490/2021**	**RAMESH CHAND THROUGH HIS LEGAL HEIRS AND ORS** **V/s CENTRAL BOARD OF SECONDARY EDUCATION & ANR.**	**KUMAR UTKARSH, MONAZIR AHSAN NIYAZI**	
		OTHER DETAILS OF ADVOCATES: **VARUN PRASAD(PRASADBK737@GMAIL.COM)(9810432893)(PETITIONER)** **CENTRAL BOARD OF SECONDARY** **EDUCATION(ATULKUMAR.ADV@GMAIL.COM)(9818683833)(RESPONDENT)** **NEW GROW SOFTWARE SOLUTIONS P** **LTD(GROWSOFTWAREINDIA@YAHOO.CO.IN)(47069845)(RESPONDENT)** **GROWSOFT WAREINDIA(GROWSOFTWAREINDIA@YAHOO.CO.IN)()(RESPONDENT)**		
27	**W.P.(C)-7753/2021** **CM APPL. 24206/2021** **CM APPL. 24207/2021**	**CHAIRMAN CENTRAL BOARD OF SECONDARY EDUCATION** **V/s RAMESH CHAND AND ORS**	**MONAZIR AHSAN NIYAZI, MONAZIR AHSAN NIYAZI**	
		OTHER DETAILS OF ADVOCATES: **CHAIRMAN CENTRAL BOARD OF SECONDARY EDUCATION** **(NIYAZI786@GMAIL.COM)(9810413706)(RESPONDENT)** **CHAIRMAN CENTRAL BOARD OF SECONDARY EDUCATION** **(NIYAZI786@GMAIL.COM)(9810413706)(RESPONDENT)** **MONAZIRNIYAZI(NIYAZI786@GMAIL.COM)(9810413706)(PETITIONER)** **M.A. NIYAZI(NIYAZI786@GMAIL.COM)(9810413706)(PETITIONER)** **M.A. NIYAZI(NIYAZI786@GMAIL.COM)(9810413706)(PETITIONER)**		

		NEW GROW SOFTWARE SOLUTIONS PVT LTD(GROWSOFTWAREINDIA@YAHOO.CO.IN)(9899900112)(PETITIONER) RAMESH CHAND AND OTHERS(PRASADBK737@GMAIL.COM)(9810005991)(PETITIONER) NEW GROW SOFTWARE SOLUTIONS PVT LTD(GROWSOFTWAREINDIA@YAHOO.CO.IN)(9899900112)(PETITIONER) RAMESH CHAND AND OTHERS(PRASADBK737@GMAIL.COM)(9810005991)(PETITIONER) PANKAJ NARANG(PANKAJ.HARBERT@GMAIL.COM)()(RESPONDENT) MANAGING DIRECTOR(GROWSOFTWAREINDIA@YAHOO.CO.IN)()(RESPONDENT) PANKAJ NARANG(PANKAJ.HARBERT@GMAIL.COM)()(RESPONDENT) B.K. PRASAD(PRASADBK737@GMAIL.COM)(9810005991)(RESPONDENT)		
28	W.P.(C)-11536/2021	SWAROOP SINGH & ORS. V/s M/S UNICA FREIGHT MOVERS	GURBIR SINGH CHARYA, GULSHAN KUMAR CHAWLA, ROHIT	
		OTHER DETAILS OF ADVOCATES: G S CHARYA(GURBIRCHARYA@GMAIL.COM)(9810083261)(PETITIONER) GULSHAN CHAWLA()(9899737099)(RESPONDENT) GULSHAN KUMAR CHAWLA(LEGISPERITUSGC@GMAIL.COM)(9899737099)(RESPONDENT) ROHIT (VIDHUDIBRAHAM68@GMAIL.COM)(9871546878)(PETITIONER)		
29	C.R.P.-139/2022 CM APPL. 40008/2022	DAINIK TRIBUNE V/s AMIT SUNEJA & ORS.	NEERAJ KUMAR GUPTA	
		OTHER DETAILS OF ADVOCATES: NEERAJ K.GUPTA(NEERAJATTORNEY@GMAIL.COM)(9818284346)(PETITIONER)		
30	MAC.APP.-112/2022 CM APPL. 17203/2022	ROYAL SUNDARAM GENERAL INSURANCE CO. LTD V/s HARSH RANA & ANR.	SUMAN BAGGA	
		OTHER DETAILS OF ADVOCATES: SUMAN BAGGA(BAGGASUMAN@GMAIL.COM)(9810167439)(PETITIONER)		
31	MAC.APP.-387/2022 CM APPL. 51902/2022	SH SUMIT JAJU V/s SH BINEET KUMAR & ORS.	AKHILESH KUMAR PANDEY, PARUL GOEL, SAMEER NANDWANI	
		OTHER DETAILS OF ADVOCATES: MANOJ KUMAR()(9810204312)(PETITIONER) PARUL GOEL(ADVPARULGOEL@GMAIL.COM)(9873416566)(PETITIONER) SAMEER NANDWANI(SAMEERNO2@HOTMAIL.COM)(9810528802)(PETITIONER)		
32	W.P.(C)-3743/2022	TATA COMMUNICATIONS LIMITED V/s UNION OF INDIA & ORS.	GAURAV SHARMA, MOHIT SETH	
		OTHER DETAILS OF ADVOCATES: JEEVAN BALLAV PANDA(JEEVAN.BALLAV@KHAITANCO.COM)(9830827233)(PETITIONER) DYCLCNDL(DYCLCNDL-MOLE@GOV.IN, SAKSHI.CHOGH@GOV.IN)()(RESPONDENT) UNION OF INDIA (UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) MOHIT SETH(MOHITS.SETH@GMAIL.COM)(8457902716)(RESPONDENT)		
33	W.P.(C)-16535/2022 WITH W.P.(C) 16537/2022 W.P.(C) 16549/2022	SH. RAJ BIHARI SINGH V/s M/S KIM AUTO PRODUCTS (INDIA)	SUMIT KUMAR	
		OTHER DETAILS OF ADVOCATES: SUMIT KUMAR()(9873885470)(PETITIONER) THE KIM AUTO PRODUCTS INDIA(KIMEXPORTSINC@GMAIL.COM)()(RESPONDENT)		
34	W.P.(C)-16537/2022	SHANKAR SINGH PANDEY V/s KIM AUTO PRODUCTS (INDIA)	SUMIT KUMAR	
		OTHER DETAILS OF ADVOCATES: SUMIT KUMAR(YADAVAMAR3523@GMAIL.COM)(9873885470)(PETITIONER) KIM AUTO PRODUCTS (INDIA)(KIMEXPORTSINC@GMAIL.COM)()(RESPONDENT)		
35	W.P.(C)-16549/2022	SUSHIL KUMAR V/s KIM AUTO PRODUCTS INDIA	SUMIT KUMAR	
		OTHER DETAILS OF ADVOCATES: SUMIT KUMAR(YADAVAMAR3523@GMAIL.COM)(9873885470)(PETITIONER) THE KIM AUTO PRODUCTS INDIA(KIMEXPORTSINC@GMAIL.COM)()(RESPONDENT)		
36	C.R.P.-354/2023 CM APPL. 62013/2023	M/S. CULTURE CLOTHING PVT. LTD. V/s PANKAJ GULATI	SUSHANT BALI, SHIVINDER CHOPRA	
		OTHER DETAILS OF ADVOCATES: SUSHANT BALI(SUSHANTBALI.ADVOCATE@GMAIL.COM)(8447242406)(PETITIONER) VIVEK ()(9811063031)(PETITIONER) PANKAJ GULATI(SHIVINDER@LEGALIMUS.COM)(9811479297)(RESPONDENT) SHIVINDER CHOPRA(SHIVINDER@LEGALIMUS.COM)(9811479297)(PETITIONER)		
37	MAC.APP.-5/2023 CM APPL. 298/2023 CM APPL. 37755/2023	IFFCO TOKIO GENERAL INSURANCE CO LTD V/s SMT RAJESH & ORS.	ASHWANI KUMAR SONI, ANJALI NEHRA	
		OTHER DETAILS OF ADVOCATES: A K SONI(ASHWANIKUMARSONI@GMAIL.COM)(9811404055)(PETITIONER)		

		MUNEESH KUMAR SHARMA(SMK698959@GMAIL.COM)(9810975810)(RESPONDENT) MUNISH KUMAR SHARMA()(9810975810)(RESPONDENT) ASHWANI KUMAR SONI(ASHWANIKUMARSONI@GMAIL.COM)()(RESPONDENT)		
38	MAC.APP.-29/2023	THE ORIENTAL INSURANCE COMPANY LTD V/s SMT SHYAM KALI AND ORS	JAI PRAKASH NARAYAN SHAHI	
		OTHER DETAILS OF ADVOCATES: JPN SINGH(ADVJPNSHAHI@GMAIL.COM)(9811148998)(PETITIONER) KRISHAN(KRRSHARMA.95@GMAIL.COM)()(RESPONDENT) JAI PRAKASH NARAYAN SHAHI(ADVJPNSHAHI@GMAIL.COM)(9811148998)(PETITIONER)		
39	MAC.APP.-98/2023	HEMLATA KUMAWAT & ORS. V/s SUBHASH CHAND SHARMA & ORS.	BHUPESH NARULA	
		OTHER DETAILS OF ADVOCATES:		
40	MAC.APP.-145/2023	SH JAMSHAID ALI V/s SH MOOHAMMAD & ORS.	SOMNATH PARASHAR, SUMAN BAGGA	
		OTHER DETAILS OF ADVOCATES: S N PARASHAR(PARASHARCHAMBER@GMAIL.COM)(9811185863)(PETITIONER) PANKAJ SETH(SETHPANKAJ74@GMAIL.COM)(9811213768)(RESPONDENT) SUMAN BAGGA (BAGGASUMAN@GMAIL.COM)(9810167439)(RESPONDENT)		
41	MAC.APP.-244/2023 CM APPL. 71197/2024	U.P. STATE ROAD TRANSPORT CORPORATION V/s MS. TASLEEMA & ORS.	SHADAB KHAN	
		OTHER DETAILS OF ADVOCATES: SHADAB KHAN (SHADABKHANK5@GMAIL.COM)(9999944851)(PETITIONER) JATIN KAMRA(JATINKAMRA@YAHOO.COM)()(RESPONDENT) RIHAN KHAN(RIHANKHAN9504@GMAIL.COM)(7503009508)(RESPONDENT) SHADAB KHAN(SHADABKHANK5@GMAIL.COM)(0)(PETITIONER) JATINDER KAMRA(JATINKAMRA@YAHOO.COM)(0)(RESPONDENT) RIHAN KHAN(RIHANKHAN9504@GMAIL.COM)(0)(RESPONDENT)		
42	MAC.APP.-245/2023	THE ORIENTAL INSURANCE CO LTD V/s HEMLATA KUMAWAT & ORS.	ASHWANI KUMAR SONI	
		OTHER DETAILS OF ADVOCATES: A K SONI(ASHWANIKUMARSONI@GMAIL.COM)(9811404055)(PETITIONER) A K SONI(ASHWANIKUMARSONI@GMAIL.COM)(9811404055)(PETITIONER) INFO@ICON OF HUMANITY(INFO@ICONOFHUMANITY.COM)()(RESPONDENT)		
43	MAC.APP.-261/2023	UNITED INDIA INSURANCE COMPANY LTD. V/s SH ANIL KUMAR LANGAN & ORS.	SONAL ANAND, VIJAY KINGER	
		OTHER DETAILS OF ADVOCATES: SONAL ANAND & AAYUSH SAI(SANAND@ASA-PARTNERS.COM)(9811101222)(PETITIONER) VIJAY KINGER(KINGER.KINGERLAWFIRM@GMAIL.COM)(9711504511)(RESPONDENT)		
44	MAC.APP.-296/2023	PARBIN BANO AND ORS V/s NATIONAL INSURANCE COMPANY LTD AND ORS	MANISH MAINI	
		OTHER DETAILS OF ADVOCATES: MANNIE & ASSOCIATES(MANNLEXCHAMBERS@GMAIL.COM)(9810524596)(PETITIONER) PANKAJ SETH(SETHPANKAJ74@GMAIL.COM)(9811213768)(RESPONDENT)		
45	MAC.APP.-302/2023	NATIONAL INSURANCE COMPANY LIMITED V/s SH. KANHAIYA LAL & ORS.	T&T LAW, SOMNATH PARASHAR	
		OTHER DETAILS OF ADVOCATES: VARUN TANDON, ZORWAR SINGH, JAYANT(JMLEGAL@JMLEGAL.CO.IN)(9891787719)(PETITIONER) SIMRAN(ADVOCATESIMRANWALIA@GMAIL.COM)()(RESPONDENT) SOMNATH PARASHAR(SOMPARASHAR@YAHOO.COM)(9811185863)(RESPONDENT)		
46	MAC.APP.-330/2023 CM APPL. 33093/2023 CM APPL. 33094/2023 CM APPL. 33095/2023	PAWAN KUMAR @ SONU V/s HARSH & ORS.	CHANDAN PRAJAPATI	
		OTHER DETAILS OF ADVOCATES: CHANDAN PRAJAPATI(ADV.PRAJAPATICHANDAN@GMAIL.COM)()(PETITIONER) SAMEER(SAMEERNO2@HOTMAIL.COM)()(RESPONDENT)		
47	MAC.APP.-360/2023 CM APPL. 37650/2023	SMT. PAVITRA SAINI V/s SH. SHANKAR RAI AND OTHERS	SONAL CHAUHAN	
		OTHER DETAILS OF ADVOCATES: SONAL CHAUHAN(SONAL.CHAUHAN.ADV@GMAIL.COM)(9871234645)(PETITIONER) WASIM ANSARI(WASIMANSARI@YAHOO.COM)()(RESPONDENT)		
48	MAC.APP.-564/2023 CM APPL. 66120/2023 CM APPL. 66121/2023	BASHEER AHMED OWNER V/s THE ORIENTAL INSURANCE CO. LTD. & ORS.	MD. MOBIN AKHTAR, ASHWANI KUMAR SONI	

		OTHER DETAILS OF ADVOCATES: MOBIN AKHTAR(MDMOBINAKHTAR@GMAIL.COM)(9810705871)(PETITIONER) SHAHID()(8882588585)(RESPONDENT) SHAKIR()(9718498031)(RESPONDENT) PRADEEP(PRADEEPGAUR1@REDIFFMAIL.COM)(9871980203)(RESPONDENT) ASHWANI KUMAR SONI(ASHWANIKUMARSONI@GMAIL.COM)(9811404055)(RESPONDENT)		
49	W.P.(C)-2772/2023	AMARJIT DEWAN V/s PUNJAB AND SIND BANK	GOVIND SWAROOP CHATURVEDI, RAJAT ARORA	
		OTHER DETAILS OF ADVOCATES: G.S.CHATURVEDI(GSC_DLF@YAHOO.CO.IN)(9811092221)(PETITIONER) SHRINKAR(C.SHRINKAR@GMAIL.COM, RAJAT132NOIDA@YAHOO.CO.IN)()(RESPONDENT) RAJAT ARORA(RAJAT132NOIDA@YAHOO.CO.IN)(9810176964)(RESPONDENT)		
50	W.P.(C)-5115/2023 CM APPL. 20018/2023 CM APPL. 20019/2023	MR. VIJAY SHEKHAR V/s BROADCAST INITIATIVES LIMITED.(LIVE INDIA) & ORS.	JANENDER KUMAR CHUMBAK, MAYANK MEHANDRU	
		OTHER DETAILS OF ADVOCATES: SRIHARSH N BUNDEJA()(9990474277)(PETITIONER) INFO LIVE INDIA(INFO@LIVEINIDA.TV, PROSPERITYUSER@GMAIL.COM, MAYANK@MANUVIDHISHALA.IN)()(RESPONDENT) MAYANK MEHANDRU(MAYANKMEHANDRU@GMAIL.COM)(9891949124)(RESPONDENT)		
51	W.P.(C)-15160/2023	DELHI DEVELOPMENT AUTHORITY V/s RAM KISHORE RANA	MANIKA TRIPATHY	
		OTHER DETAILS OF ADVOCATES: MANIKA TRIPATHY(MANIKTRIPATHY@YAHOO.COM)(9811831835)(PETITIONER) RAJIV AGARWAL(RAJIVAGGL@YAHOO.COM)()(RESPONDENT)		
52	W.P.(C)-16422/2023	KANWAR SINGH V/s DELHI TRANSPORT CORPORATION & ANR.	ANKIT BHADORIA	
		OTHER DETAILS OF ADVOCATES: KARISHMA & ANKIT (USBHADORIA@GMAIL.COM)(9871329898)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT)		
53	C.R.P.-235/2024	ADITYA DAVE & ORS. V/s TRANS ASIAN INDUSTRIES EXPOSITIONS PVT LTD & ORS.	UTSAV JAIN, TAMALI WAD, LAKSHAY DHAMIJA, VARYAM PANDEY	
		OTHER DETAILS OF ADVOCATES: SAURABH PRAKASH, UTSAV JAIN(JAINUTSAV21@GMAIL.COM)(8527214201)(PETITIONER) ADIT(ADITDAVE@GMAIL.COM)(9811013223)(PETITIONER) SONI(SONIDAVE@GMAIL.COM)(0)(PETITIONER) MYMIR(MYMIR4371@GMAIL.COM)(9891310454)(RESPONDENT) MCD(PRITISHSABHARWAL1@GMAIL.COM)(9871878690)(RESPONDENT) VIJAY(SACHDEVAASSOCIATES@GMAIL.COM)(9910006297)(RESPONDENT) R C TANEJA(RAMESHTANEJA@YAHOO.COM)(9810335553)(RESPONDENT) TAMALI WAD(TAMALI.WAD@GMAIL.COM)(9810025306)(RESPONDENT) LAKSHAY DHAMIJA(LAKSHAYADV1608@GMAIL.COM)(9873627270)(PETITIONER) VARYAM PANDEY(VARYAM.PANDEY@GMAIL.COM)(8860599006)(RESPONDENT)		
54	MAC.APP.-1/2024	ANITA SETHI & ORS. V/s ANIL KUMAR LANGAN & ANR.	ARUN YADAV, ARUN YADAV	
		OTHER DETAILS OF ADVOCATES: ARUN YADAV(ARUNYADAV8677@GMAIL.COM)(9587544449)(PETITIONER)		
55	MAC.APP.-291/2024	AZAD V/s RAHUL & ORS	BIJAY KUMAR	
		OTHER DETAILS OF ADVOCATES: BIJAY KUMAR(BIJAYKUMAR521@GMAIL.COM)(9868951697)(PETITIONER) PANKAJ SETH(SETHPANKAJ74@GMAIL.COM)()(RESPONDENT) RANUL(RANUL29@GMAIL.COM)()(RESPONDENT)		
56	MAC.APP.-507/2024 CM APPL. 55781/2024	RAM CHANDER V/s ICICI LOMBARD GENERAL INSURANCE CO. LTD. & ORS.	ANKIT SINGH	
		OTHER DETAILS OF ADVOCATES: ANKIT SINGH (ADVOCATE.ANKIT92@GMAIL.COM)(8989004412)(PETITIONER) SUMAN(BAGGASUMAN@GMAIL.COM)(9810167439)(RESPONDENT)		
57	MAC.APP.-597/2024 CM APPL. 68018/2024 CM APPL. 68019/2024 WITH MAC.APP. 598/2024	MANINDER KUMAR V/s NEERAJ KUMAR @ NEERAJ CHANDER	MANOJ KUMAR DUGGAL, YOGESH SWAROOP	
		OTHER DETAILS OF ADVOCATES: DUGGAL & CO(MANOJ.DUGGAL9@GMAIL.COM)(9810838787)(PETITIONER) YOGESH SWAROOP(YOGESHSWROOP@GMAIL.COM)(9810371649)(RESPONDENT)		

58	MAC.APP.-598/2024 CM APPL. 68039/2024 CM APPL. 68216/2024	MANINDER KUMAR V/s SARITA	MANOJ KUMAR DUGGAL, YOGESH SWAROOP	
		OTHER DETAILS OF ADVOCATES: YOGESH SWAROOP(YOGESHSWROOP@GMAIL.COM)(9810371649)(RESPONDENT)		
59	W.P.(C)-758/2024	KISHAN LAL V/s DELHI BUILDING AND OTHER CONSTRUCTION WORKERS WELFARE BOARD	CHIRAYU JAIN	
		OTHER DETAILS OF ADVOCATES: CHIRAYU JAIN(CHAMBERCHIRAYUJ@GMAIL.COM)(7406073670)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT)		
60	W.P.(C)-5817/2024 CM APPL. 24087/2024	SANDEEP KUMAR V/s CHIEF POST MASTER GENERAL AND ANR.	VIMAL KISHORE RASTOGI, M THEEPA	
		OTHER DETAILS OF ADVOCATES: VIMAL KISHORE RASTOGI(VIMALKISHORERASTOGI@GMAIL.COM)(9811757454)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) M THEEPA(570LAWCHAMBERS@GMAIL.COM)(9818636496)(RESPONDENT)		
61	W.P.(C)-7861/2024 CM APPL. 32570/2024	ANIL KUMAR KRISHANIYA & ANR. V/s UNION OF INDIA, THROUGH ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS & ANR.	VIPIN SINGH BANSAL	
		OTHER DETAILS OF ADVOCATES: VIPIN SINGH BANSAL(ADV.VIPINBANSAL@GMAIL.COM)(9958547022)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM, ROC.DELHI@MCA.GOV.IN)()(RESPONDENT)		
62	W.P.(C)-10581/2024 CM APPL. 43528/2024 CM APPL. 67835/2024	PUBLIC WORK DEPARTMENT GOVT OF NCT OF DELHI V/s SH VAZIR	AVNISH AHLAWAT, RAJIV AGARWAL	
		OTHER DETAILS OF ADVOCATES: AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)(9313964463)(PETITIONER) RAJIV AGARWAL(RAJIVAGGL@YAHOO.COM)(0)(RESPONDENT) RAJIV AGARWAL(RAJIVAGGL@YAHOO.COM)(9811142757)(RESPONDENT)		
63	W.P.(C)-10795/2024 CM APPL. 44387/2024	KAILASH & ANR. V/s GOVT OF NCT OF DELHI & ORS.	PRATEEK TANWAR	
		OTHER DETAILS OF ADVOCATES: PRATEEK TANWAR(ADVOCATEPRATEEKTANWAR@GMAIL.COM)(9810443443)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) MR. BABLU()(8882715394)(RESPONDENT)		
64	W.P.(C)-11113/2024 CM APPL. 45973/2024	KAILASH & ANR. V/s GOVT OF NCT OF DELHI & ORS.	PRATEEK TANWAR	
		OTHER DETAILS OF ADVOCATES: PRATEEK TANWAR(ADVOCATEPRATEEKTANWAR@GMAIL.COM)(9810443443)(PETITIONER) MR. ROHTASH()(7503927257)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) MR. A R SHARMA()(9899179429)(RESPONDENT)		
65	W.P.(C)-11447/2024 CM APPL. 47528/2024 CM APPL. 53457/2024	NATIONAL FEDERATION OF URBAN COOPERATIVE BANKS AND CREDIT SOCIETIES LTD V/s GURBACHAN SINGH	R GOWRISHANKAR	
		OTHER DETAILS OF ADVOCATES: S. RAJAPPA(ADVOCATERAJAPPA@GMAIL.COM)(9810063946)(PETITIONER) KADAM KHARB(KADAM.KHARB@GMAIL.COM)(0)(RESPONDENT) S. RAJAPPA(ADVOCATERAJAPPA@GMAIL.COM)(9810006394)(PETITIONER) KADAMKHARB(KADAM.KHARB@GMAIL.COM)(0)(RESPONDENT)		
66	W.P.(C)-11495/2024 CM APPL. 47700/2024 CM APPL. 16427/2025	M S ITD CEMENTATION INDIA LIMITED V/s RUPAL MURMU AND 22 ORS & ANR.	ABHIESUMAT GUPTA, RISHI BHARADWAJ, UTSAV JAIN	
		OTHER DETAILS OF ADVOCATES: RISHI BHARADWAJ(RISHI.BHARADWAJ.RB@GMAIL.COM)(9742077983)(PETITIONER) RISHI BHARADWAJ(RISHI.BHARDWAJ.RB@GMAIL.COM)(9742077983)(PETITIONER) PUSHAKR SOOD(PUSHKARSOOD03@GMAIL.COM)(0)(RESPONDENT) PUSHKAR SOOD(PUSHKARSOOD03@GMAIL.COM)(0)(RESPONDENT) RISH BHARDWAJ(RISHI.BHARDWAJ.RB@GMAIL.COM)(0)(PETITIONER) UTSAV JAIN(JAINUTSAV21@GMAIL.COM)(8527214201)(RESPONDENT)		

67	W.P.(C)-12929/2024 CM APPL. 53923/2024 CM APPL. 55249/2024 CM APPL. 71549/2024	GREEN FIELDS SCHOOL & ANR. V/s KISHORI SAHU & ORS.	KAMAL GUPTA, ANKIT DWIVEDI, ANKIT DWIVEDI	
		OTHER DETAILS OF ADVOCATES: KAMAL GUPTA & CO.(KAMALGUPTAANDCOMPANY@GMAIL.COM)(9810988094)(PETITIONER) KISHORI SAHU, PHOOLMANI DEVI, RAMESHWAR(KISHORISAHU9818@GMAIL.COM, BARAANJANA09@GMAIL.COM, POOJASINGH713737@GMAIL.COM)(9560364633)(RESPONDENT) KAMAL GUPTA AND CO(KAMALGUPTAANDCOMPANY@GMAIL.COM)(9810988094)(PETITIONER) KISHORI SAHU(KISHORISAHU9818@GMAIL.COM)(9560364633)(RESPONDENT) ANKIT DWIVEDI(ADVANKITDWIVEDI@GMAIL.COM)(0)(RESPONDENT) KAMAL GUPTA(KAMALGUPTAAND COMPANY@GMAIL.COM)(0)(RESPONDENT) KAMAL GUPTA(KAMALGUPTAANDCOMPANY@GMAIL.COM)(0)(RESPONDENT) ANKIT DWIVEDI(ADVANKITDWIVEDI@GMAIL.COM)(9871383435)(PETITIONER)		

COURT NO. 48
HON'BLE MS. JUSTICE MINI PUSHKARNA

NOTE: FOR MOVING 'ADJOURNMENT SLIP' PLEASE MAIL TO:

n.shubhankar@dhc.nic.in

MEETING LINK

https://virtualcourtdhc.webex.com/meet/virtualcourtdhc2

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FOR ADMISSION				
1	W.P.(C)-6927/2024	BASANT PROJECTS PRIVATE LIMITED V/s TATA POWER DELHI DISTRIBUTION LIMITED & ANR.	RAJIV RANJAN MISHRA	
		OTHER DETAILS OF ADVOCATES: RAJIV MISHRA AND ASSOCIATES(OFFICE.RAJIVMISHRA@GMAIL.COM)(9971149344)(PETITIONER) MANISH(MANSRI25@GMAIL.COM)()(RESPONDENT) TATA POWER DELHI DISTRIBUTION LIMITED(CEO.OFFICE@TATAPOWER-DDL.COM, SECYDERC@NIC.IN)()(RESPONDENT)		
2	W.P.(C)-4014/2025 CM APPL. 18625/2025	BHAVANA GARG V/s MUNICIPAL CORPORATION OF DELHI & ORS.	ARSH BHALLA	
		OTHER DETAILS OF ADVOCATES: ARSH BHALLA & KUNAL SHAHI(LEGALBHALLA@GMAIL.COM)(9711575152)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) DHC PROSECUTIONED, MCD(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM, CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) AKASH GUPTA()(9654474703)(RESPONDENT)		
3	W.P.(C)-4451/2025 CM APPL. 20566/2025	ASHOK KUMARA AGGARWAL AND ANR V/s UNION OF INDIA AND ORS	VISHWENDRA VERMA	
		OTHER DETAILS OF ADVOCATES: VISHWENDRA VERMA(VERMA.VISHWENDRA@YAHOO.CO.IN)(9871704611)(PETITIONER) DDA, MCD, UNION OF INDIA(DDACHAMBERHC@DDA.ORG.IN, CLOMCDHQ@GMAIL.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
4	RFA-110/2008	K.B.GUPTA & ANR. V/s HARBHAJAN SINGH &ORS.	MR.RAJIV ENDLAW, KAPOOR &CO., KAPOOR AND CO., R K NARANG, SANJEEV KUMAR TYAGI	
		OTHER DETAILS OF ADVOCATES:		
5	RFA-293/2008	RAJ SINGH V/s N.D.P.L.	MR.SUNIL DUTT DIXIT, SUDHIR NANDRAJOG, ASHISH VERMA, K.DUTTA	
		OTHER DETAILS OF ADVOCATES:		

6	RFA-514/2009	OM PRAKASH V/s KISHAN SINGH & ORS	ANISH SHRESHTHA	
		OTHER DETAILS OF ADVOCATES:		
7	RFA-356/2010	SOM NATH MEHTA & ORS V/s PUNJAB NATIONAL BANK	ALY MIRZA	
		OTHER DETAILS OF ADVOCATES:		
8	RFA-358/2010	PRAGATI PAPERS INDUSTRIES LTD V/s ESPEE TRADING CORPORATION & ANR	SAVITA MALHOTRA, KARANJAWALA & CO, BHARGAVI KANNAN	
		OTHER DETAILS OF ADVOCATES: BHARGAVI KANNAN(BHARGAVIKANNAN.ADV@GMAIL.COM)(9870108783)(RESPONDENT)		
9	RFA-364/2010 CM APPL. 11102/2011	TARSEM CHAND V/s VEENA ARORA	GARIMA SACHDEVA, PRIYA	
		OTHER DETAILS OF ADVOCATES: PRIYA (ADVPRIYAKAKRAN@GMAIL.COM)(8750209744)(RESPONDENT)		
10	RFA-376/2010	IMA SOUTH DELHI BRANCH V/s VK NARANG & ORS	THAKUR SUMIT, ATUL SHARMA	
		OTHER DETAILS OF ADVOCATES:		
11	RFA-385/2010	ATHALATIK MARKETING PVT LTD V/s BHUSHAN GROVER & ORS	MADHU TEWATIA, ANKIT TULI	
		OTHER DETAILS OF ADVOCATES:		
12	RFA-177/2011 CM APPL. 11076/2011 CM APPL. 320/2012 WITH RFA 247/2011	RAMA NAND V/s NAHAR SINGH	AP SINGH, VIBHA MAHAJAN SETH, SK TRIPATHI, VIBHA MAHAJAN, POOJA GUPTA	
		OTHER DETAILS OF ADVOCATES: POOJA GUPTA(POOJAGUPTA781996@GMAIL.COM)(9811270025)(RESPONDENT)		
13	RFA-247/2011 CM APPL. 8868/2011	NAHAR SINGH V/s RAMA NAND	MUNISH CHAUHAN, SATISH KUMAR TRIPATHI, POOJA GUPTA	
		OTHER DETAILS OF ADVOCATES: POOJA GUPTA(POOJAGUPTA781996@GMAIL.COM)(9811270025)(PETITIONER)		
14	RFA-114/2012	RAJ SINGH MATHUR V/s SANJEEV MATHUR DECD THR LRS	BS KHARAB, C.B. SINHA, CAV	
		OTHER DETAILS OF ADVOCATES:		
15	RFA-322/2012 WITH RFA 323/2012	SUMAN SHARMA & ORS V/s MUKESH SHARMA	MANOJ SHARMA, RAJIV CHAUHAN	
		OTHER DETAILS OF ADVOCATES:		
16	RFA-323/2012	SUMAN SHARMA & ORS V/s OP SHARMA & ORS	MANOJ SHARMA, RAJIV CHAUHAN	
		OTHER DETAILS OF ADVOCATES:		
17	RFA-361/2012	KAMLESH V/s CHANDERWATI & ORS	S C GAWRI	
		OTHER DETAILS OF ADVOCATES:		
18	RFA-474/2013 CM APPL. 10983/2022 CM APPL. 44079/2023 CM APPL. 39143/2024 CM APPL. 65771/2024 WITH RFA 475/2013	KALYAN DASS THROUGH LR'S V/s PRAVEEN CHAWLA	NARESH K DAKSH, NISHANT NAIN, SANYAM DIWAN, A P DUBEY, NISHANT NAIN	
		OTHER DETAILS OF ADVOCATES: CHARU SHARMA , NISHANT NAIN()(9599515369)(RESPONDENT) CHARU SHARMA()(9599515369)(RESPONDENT) NARESH (NARESHDAKSH_ADV@YAHOO.COM)(0)(PETITIONER) CHARU SHARMA(CHARUSHARMA3637@GMAIL.COM)(9599515369)(RESPONDENT) NARESH DAKSH(NARESHDAKSH_ADV@YAHOO.COM)(0)(PETITIONER) CHARU SHARMA(CHARUSHARMA3637@GMAIL.COM)(9599515369)(RESPONDENT) NISHANT NAIN(NAINNISHANT3748@GMAIL.COM)(9818366274)(RESPONDENT)		
19	RFA-475/2013 CM APPL. 60422/2023 CM APPL. 39140/2024 CM APPL. 65702/2024	KALYAN DASS THROUGH LR'S V/s PRAVEEN CHAWLA	NARESH K DAKSH, NISHANT NAIN, NISHANT NAIN	
		OTHER DETAILS OF ADVOCATES: NARESH K DAKSH(NARESHDAKSH_ADV@YAHOO.COM)(9810539912)(PETITIONER) CHARU SHARMA (CHARUSHARMA3637@GMAIL.COM)()(RESPONDENT) NARESH (NARESHDAKSH_ADV@YAHOO.COM)(0)(PETITIONER) CHARU SHARMA (CHARUSHARMA3637@GMAIL.COM)(9599515369)(RESPONDENT)		

		NARESH DAKSH(NARESHDAKSH_ADV@YAHOO.COM)(0)(PETITIONER) CHARU SHARMA (CHARUSHARMA3637@GMAIL.COM)(9599515369)(RESPONDENT) NISHANT NAIN(NAINNISHANT3748@GMAIL.COM)(9818366274)(RESPONDENT)		
20	CM APPL. 3732/2025 CM APPL. 20732/2025 In RFA-99/2014(Disposed off case)	M/S RAHUL ASSOCIATES & ANR V/s M/S BMS ENTERPRISES & ANR	RAJIV K TEWARI, VINAY CHADDA, SIDDHARTH MULLICK, SIDDHARTH MULLICK	
		OTHER DETAILS OF ADVOCATES: RAJESH SAXENA(RAJESH1SAXENA@LIVE.COM)(9810870075)(PETITIONER) BMS ENTERPRISES()(9953903010)(RESPONDENT) SIDDHARTH (SIDDHARTHMULLICK19@GMAIL.COM)(9953903010)(RESPONDENT) RAJESH(RAJESHSAXENA@LIVE.COM)(0)(RESPONDENT) VINAY(VINAYCHADDA@GMAIL.COM)(0)(RESPONDENT) SIDDHARTH MULLICK(SIDDHARTHMULLICK19@GMAIL.COM)(9953903010)(RESPONDENT)		
21	REVIEW PET. 352/2024 In W.P.(C)-2143/2012(Disposed off case)	S.C.SAPRA V/s PUNJAB NATIONAL LBANK AND ORS	MOHIT CHAUDHARY, RAJAT ARORA	
		OTHER DETAILS OF ADVOCATES: KUSHAL KUMAR(KUSHAL82KUMAR@GMAIL.COM)(0)(PETITIONER) JAGAT ARORA AND ASSOCIATES(RAJAT132NOIDA@YAHOO.CO.IN)(9810176964)(RESPONDENT)		
22	W.P.(C)-714/2014 CM APPL. 45260/2017	T.S. SAWHNEY & ANR V/s CENTRAL DELHI MUNICIPAL CORPORATION	T.S. SAWHNEY, ARUN MALIK, GAURANG KANTH, RAGHAV SABHARWAL	
		OTHER DETAILS OF ADVOCATES:		
23	W.P.(C)-6009/2018 CM APPL. 23425/2018	RESIDENT WELFARE ASSOCIATION (RWA), V/s STATE (NCT OF DELHI) AND ORS.	SANJAY SEHGAL	
		OTHER DETAILS OF ADVOCATES: SANJAY SEHGAL()(9873479585)(PETITIONER)		
24	W.P.(C)-5512/2019	RAJIV MEHRA & ANR V/s NEW DELHI MUNICIPAL COUNCIL & ANR	MOHIT KUMAR	
		OTHER DETAILS OF ADVOCATES: MOHIT KUMAR()(9818776375)(PETITIONER)		
25	W.P.(C)-6816/2019 CM APPL. 39923/2024 CM APPL. 46091/2024 WITH W.P.(C) 12673/2021 W.P.(C) 4612/2024 W.P.(C) 12689/2019	AJEET NAGAR & ANR V/s UNION OF INDIA & ORS	D K RUSTAGI & CO, SHOBHIT JAIN, D.K. RUSTAGI	
		OTHER DETAILS OF ADVOCATES: GANGR(GANGRAADVOCATE@GMAIL.COM, SUDHIR@NAAGAR.COM)()(PETITIONER) D K RUSTAGI & CO()(9210795248)(PETITIONER) SHOBHIT JAIN(SJLAWCHAMBERS.DELHI@GMAIL.COM)(9818668068)(PETITIONER) SHOBHIT JAIN(SJLAWCHAMBERS.DELHI@GMAIL.COM)(9818668068)(PETITIONER) SHOBHIT JAIN(SJLAWCHAMBERS.DELHI@GMAIL.COM)(9818668068)(PETITIONER) DK RUTAGI, UNION OF INDIA(ADMIN@DKRUSTAGI.COM, ADMIN@DKRUTAGI.COM, UOIDHC@GMAIL.COM)(0)(RESPONDENT) DK RUTAGI, UNION OF INDIA(ADMIN@DKRUSTAGI.COM, ADMIN@DKRUTAGI.COM, UOIDHC@GMAIL.COM)(0)(RESPONDENT) MAYANK RASTOGI(ADMIN@DKRUSTAGI.COM)(9717764718)(PETITIONER) SUDHIR NAGAR, ANIL SONI, RIPU DAMAN(SUDHIR@NAAGAR.COM, ANILSONI.CGSC@GMAIL.COM, RIPUDAMANBHARDWAJ@GMAIL.COM)(0)(RESPONDENT) VIVEK(VIVEKADV@HOTMAIL.COM)(0)(RESPONDENT)		
26	W.P.(C)-12689/2019(Disposed off case) CM APPL. 1382/2024 CM APPL. 46099/2024 WITH W.P.(C) 6816/2019 W.P.(C) 12673/2021	GULAB DAGDUJI RATHOD V/s UNION OF INDIA AND ORS.	KAPIL GULATI, SHOBHIT JAIN, D.K. RUSTAGI	
		OTHER DETAILS OF ADVOCATES: KAPIL GULATI()(9717764718)(PETITIONER) SHOBHIT JAIN(SJLAWCHAMBERS.DELHI@GMAIL.COM)(9818668068)(PETITIONER) DK RUTAGI(ADMIN@DKRUTAGI.COM)()(RESPONDENT) SUDHIR NAAGAR, UNION OF INDIA, RIPU DAMAN(SUDHIR@NAAGAR.COM, UOIDHC@GMAIL.COM, RIPUDAMAN.BHARDWAJ@GMAIL.COM)()(RESPONDENT) MAYANK RASTOGI(ADMIN@DKRUSTAGI.COM)(9717764718)(PETITIONER) RIPU DAMAN, SJ LAW CHAMBERS, SUDHIR NAAGAR(RIPUDAMAN.BHARDWAJ@GMAIL.COM, SJLAWCHAMBERS.DELHI@GMAIL.COM)(0)(RESPONDENT) SUDHIR(SUDHIR@NAAGAR.COM)(0)(RESPONDENT) SUDHIR(SUDHIR@NAAGAR.COM)(0)(RESPONDENT)		
27	W.P.(C)-12673/2021 CM APPL. 39766/2024 CM APPL. 46096/2024	UTTAM SINGH V/s UNION OF INDIA THROUGH SECRETARY & ORS.	D.K. RUSTAGI, SHOBHIT JAIN, PIYUSH BERIWAL	

	WITH W.P.(C) 6816/2019			
		OTHER DETAILS OF ADVOCATES: **D.K. RUSTAGI AND CO(ADMIN@DKRUSTAGI.COM)(9717764718)(PETITIONER)** **UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)** **INB(MINISTER.INB@GOV.IN)()(RESPONDENT)** **SHOBHIT JAIN(SJLAWCHAMBERS.DELHI@GMAIL.COM)(9818668068)(PETITIONER)** **DK RUTAGI, UNION OF INDIA(ADMIN@DKRUSTAGI.COM,** **ADMIN@DKRUTAGI.COM, UOIDHC@GMAIL.COM)(0)(RESPONDENT)** **MAYANK RUSTAGI(ADMIN@DKRUSTAGI.COM)(9717764718)(PETITIONER)** **SUDHIR NAAGAR, ANIL SONI, RIPU DAMAN(SUDHIR@NAAGAR.COM,** **ANILSONI.CGSC@GMAIL.COM,** **RIPUDAMANBHARDWAJ@GMAIL.COM)(0)(RESPONDENT)** **VIVEK(VIVEKADV@HOTMAIL.COM)(0)(RESPONDENT)** **PIYUSH BERIWAL(BERIWAL.LAWYER@GMAIL.COM)(9910396352)(RESPONDENT)**	
28	**W.P.(C)-4612/2024** **CM APPL. 18933/2024**	**SHYAMBIR** **V/s UNION OF INDIA THROUGH SECRETARY** **& ORS.**	**D.K. RUSTAGI, SUDHIR NAAGAR,** **PIYUSH BERIWAL**	
		OTHER DETAILS OF ADVOCATES: **D JK RUSTAGI(ADMIN@DKRUSTAGI.COM)(9717764718)(PETITIONER)** **UNION OF INDIA AND ORS(DRANILAGRAWAL.MPRS@SANSAD.NIC.IN,** **SBFI2015@GMAIL.COM)()(RESPONDENT)** **UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)** **SUDHIR NAAGAR(SUDHIR@NAAGAR.COM)(9811951070)(RESPONDENT)** **PIYUSH BERIWAL(BERIWAL.LAWYER@GMAIL.COM)(9910396352)(RESPONDENT)**		
29	**W.P.(C)-5651/2022** **CM APPL. 16832/2022** **WITH W.P.(C) 9365/2022**	**REEPAK KANSAL AND ORS.** **V/s NEW DELHI MUNICIPAL COUNCIL AND** **ORS.**	**YADUNANDAN BANSAL**	
		OTHER DETAILS OF ADVOCATES: **KULDEEP RAI(KULDEEPRAII.369@GMAIL.COM)(704213698)(PETITIONER)** **NEW DELHI MUNICIPAL** **COUNCIL(LAW.DEPTT.NDMC@GMAIL.COM)()(RESPONDENT)** **UNION OF INDIA (UOIDHC@GMAIL.COM)(23384193)(RESPONDENT)** **SANTOSH KUMAR** **TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)**		
30	**W.P.(C)-9365/2022** **CM APPL. 28077/2022**	**DELHI HIGH COURT BAR ASSOCIATION** **V/s NEW DELHI MUNICIPAL COUNCIL & ANR.**	**KAJAL CHANDRA, NITESH MEHRA,** **SAMEER VASHISHT**	
		OTHER DETAILS OF ADVOCATES: **AMIT SAXENA (FANISHKJAIN@GMAIL.COM)(9811143749)(PETITIONER)** **NEW DELHI MUNICIPAL COUNCIL** **(LAW.DEPTT.NDMC@GMAIL.COM)()(RESPONDENT)** **SANTOSH KUMAR** **TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)** **NITESH MEHRA(ADVNITESHMEHRA@GMAIL.COM)(9953652710)(PETITIONER)** **NITESH MEHRA(ADVNITESHMEHRA@GMAIL.COM)(9953652710)(PETITIONER)** **SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)(9818280821)(RESPONDENT)**		
31	**W.P.(C)-8645/2022** **CM APPL. 26023/2022**	**VARDHMAN GRAND PLAZA WELFARE** **ASSOCATION** **V/s NORTH DELHI MUNICIPAL CORPORATION** **AND ORS**	**CHANDRA SHEKHAR YADAV,** **SIDDHANT NATH**	
		OTHER DETAILS OF ADVOCATES: **GITANSHI ARORA(GITANSHI05@GMAIL.COM)(7982469284)(PETITIONER)** **NORTH DELHI MUNICIPAL CORPORATION(CLONDMC@GMAIL.COM,** **RAVINDERCLOMCD@GMAIL.COM)()(RESPONDENT)** **MR. SHOBIT SHARMA(SHOBITSHARMA8886@GMAIL.COM)()(RESPONDENT)** **SANTOSH KUMAR** **TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)** **SIDDHANT NATH(SIDDHANTADV.NATH@GMAIL.COM)(9910870397)(RESPONDENT)**		
32	**W.P.(C)-2568/2023** **CM APPL. 9816/2023**	**PARLE AGRO PRIVATE LIMITED OTHERS &** **ORS.** **V/s THE MUNICIPAL CORPORATION DELHI**	**RAJIV TYAGI, KUNAL VAJANI, AMIT** **MEHARIA**	
		OTHER DETAILS OF ADVOCATES: **RAJIV TYAGI(RAJIVTYAGIANDASSOCIATES@GMAIL.COM)(981293300)(PETITIONER)** **DHARMENDER YADAV(DHARMENDERYADAV623@GMAIL.COM)()(RESPONDENT)** **MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT)** **KUNAL** **VAJANI(FILINGS.NEWDELHI@FOXANDMANDAL.CO.IN)(9871889444)(RESPONDENT)** **AMIT MEHARIA(DELHI@MCOLEGALS.CO.IN)(9818270870)(PETITIONER)**		
33	**W.P.(C)-9991/2023** **CM APPL. 38528/2023**	**ASHOK KUMAR** **V/s MUNICIPAL CORPORATION OF DELHI &** **ANR.**	**R VATS, SACHIN MITTAL**	
		OTHER DETAILS OF ADVOCATES: **ROHIT VATS()(9990116161)(PETITIONER)** **MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT)** **SACHIN MITTAL(MAIL.SMALAWYERS@GMAIL.COM)(9810166992)(RESPONDENT)**		

34	W.P.(C)-12645/2023	CHHATRA RACHNATMAK SANG REGD AND ANOTHER V/s UNION OF INDIA AND ORS	BABU LAL GUPTA, NAVEEN KUMAR RAHEJA	
		OTHER DETAILS OF ADVOCATES: B.L. GUPTA(BLGUPTA282@GMAIL.COM)(9312049415)(PETITIONER) UNION OF INDIA AND ORS(UOIDHC@GMAIL.COM, DDACHAMBERHC@GMAIL.COM, CLOMCDHQ@GMAIL.COM,DELHISHELTER@GMAIL.)()(RESPONDENT) NAVEEN KUMAR RAHEJA(NAVEEN@DLRPARTNERS.COM)(9810129691)(RESPONDENT)		
35	W.P.(C)-14333/2023 CM APPL. 10581/2025	MG SHAHANI AND CO. DELHI PVT. LTD. V/s NEW DELHI MUNICIPAL COUNCIL	PARVEEN KUMAR AGGARWAL	
		OTHER DETAILS OF ADVOCATES: NEW DELHI MUNICIPAL COUNCIL (DIRECTOR.TAX@NDMC.GOV.IN)()(RESPONDENT) PRAVEEN KUMAR AGGARWAL AND ABHISHEK GROVER (AGGARWAL_PARVEENKUMAR@YAHOO.CO.IN)(9873935534)(RESPONDENT) NEW DELHI MUNICIPAL COUNCIL (LAW.DEPTT.NDMC@GMAIL.COM)()(RESPONDENT)		
36	W.P.(C)-3526/2024	HARJINDER SINGH SOKHI V/s UNION OF INDIA & ORS.	ANUBHAV SHARMA	
		OTHER DETAILS OF ADVOCATES: CHANDRATANAY CHAUBE(TANAYCHAUBE@GMAIL.COM)(7683058103)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) AMATEUR KABADDI FEDERATION OF INDIA(OFFADMNAKFI@GMAIL.COM, ASSISTANTSSECRETARYAKFI@GMAIL.COM, ITDIVISIONHQ-SAI@GOV.I)()(RESPONDENT) MAHARASHTRA STATE KABADDI ASSOCIATEION(MAHARASHTRAKABADDI@GMAIL.COM, MAULIAMT@GMAIL.COM)()(RESPONDENT)		
37	W.P.(C)-4775/2024 CM APPL. 19511/2024	THE PUNJAB WOOLEN AND TEXTILE MILLS V/s NEW DELHI MUNICIPAL COUNCIL	GAURAV GUPTA	
		OTHER DETAILS OF ADVOCATES: GAURAV GUPTA(GAURAV@GAURAVGUPTA.NET.IN)(9958444233)(PETITIONER) NDMC(LAW.DEPTT.NDMC@GMAIL.COM)()(RESPONDENT)		
38	W.P.(C)-11208/2024	RAVI KUMAR V/s DELHI TRANSPORT CORPORATION & ORS.	MADAN LAL SHARMA	
		OTHER DETAILS OF ADVOCATES: MADAN LAL SHARMA ANV VIDHI KUMAR(MADANLAL.ML@GMAIL.COM)(9810693008)(PETITIONER) AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
39	W.P.(C)-15655/2024	SH DEEPAK GANDHI V/s NEW DELHI MUNICIPAL COUNCIL	KNM & PARTNERS, LAW OFFICES	
		OTHER DETAILS OF ADVOCATES: KNM & PARTNERS LAW OFFICES(SMANSARI@KNM.IN)(7503232925)(PETITIONER) NDMC(LAW.DEPTT.NDMC@GMAIL.COM)(0)(RESPONDENT)		
40	W.P.(C)-1313/2025 CM APPL. 6500/2025	MS ARCHNA AGGRAWAL V/s DELHI JAL BOARD THROUGH ITS CHAIRMAN AND ANR	VISHWENDRA VERMA	
		OTHER DETAILS OF ADVOCATES: SHIVALI & ARCHIT VERMA, ADITI TAYAL(SINGHSHIVALI7@GMAIL.COM)(9871704611)(PETITIONER) ZONAL REVENUE(ZROASHOKVIHAR@GMAIL.COM)(9968226555)(RESPONDENT) DELHI JAL BOARD(SANGEETABHARTI@GMAIL.COM, VC-DJB@DELHI.GOV.IN)(9811112863)(RESPONDENT) NANDITA RAO(KNANDITARAO@GMAIL.COM)(9999031918)(RESPONDENT)		
41	W.P.(C)-2667/2025 CM APPL. 12740/2025	TATA POWER DELHI DISTRIBUTION LIMITED V/s MS. SONIYA	MANISH KUMAR SRIVASTAVA	
		OTHER DETAILS OF ADVOCATES: MANISH KUMAR SRIVASTAVA(MANISH@KDATTA.IN)(9871102052)(PETITIONER) SWAROOP MISHRA(SWARMISHRA95@GMAIL.COM)(0)(RESPONDENT)		
42	W.P.(C)-2806/2025 CM APPL. 13337/2025 CM APPL. 15076/2025	SHOBHIT SHARMA V/s MUNCIPAL CORPORATION OF DELHI & ORS.	ARUN KUMAR BATTA	
		OTHER DETAILS OF ADVOCATES: ARUN BATTA/ INDIRA MARLA/ ROHAN SHARMA(ARUNBATTA@GMAIL.COM, ABDUL.VAHID704@GMAIL.COM)(9810064103)(PETITIONER)		

		SANTOSH KUMAR TRIPATHI, PUSHKAR SOOD, MCD(STANDINGCOUNSELGNCTD@GMAIL.COM, PUSHKARSOOD03@GMAIL.COM, CLOMCDHQ@GMAIL.COM)(9868250806)(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT)		
FOR HEARING				
43	W.P.(C)-450/2018	INDIAN HOTELS CO. LTD V/s NEW DELHI MUNICIPAL COUNCIL AND ANR.	KARANJAWALA, PURNIMA JAIN, CHAND CHOPRA	
		OTHER DETAILS OF ADVOCATES: PURNIMA JAIN(ADVPURNIMAJAIN@GMAIL.COM)(9873211671)(PETITIONER) CHAND CHOPRA(CHAND@CHANDCHOPRA.COM)(9915907494)(RESPONDENT)		
44	W.P.(C)-11893/2019 CM APPL. 33469/2020 CM APPL. 4990/2022 CM APPL. 35765/2023 CM APPL. 36084/2023	JINENDER KUMAR V/s NORTH DELHI MUNICIPAL CORPORATION THROUGH ITS COMMISSIONER & ORS	AMIT PUNJ, MUKESH SHARMA, MUKESH SHARMA, MANIKA TRIPATHY PANDEY	
		OTHER DETAILS OF ADVOCATES: AMIT PUNJ()(9810524966)(PETITIONER) MUKESHSHARMA(SHARMA.MUKESH101@GMAIL.COM)(9910092122)(PETITIONER) AMIT PUNJ()(9810524966)(PETITIONER) NDMC(COL-NDMC@MCD.GOV.IN)()(RESPONDENT) VIRENDER(VIRENDER.K47@DDA.GOV.IN)()(RESPONDENT) AMIT PUNJ(AMIT.PUNJ@YAHOO.COM)(9810524966)(PETITIONER) NORTH DELHI MUNICIPAL CORPORATION(CLOSDMC@GMAIL.COM)()(RESPONDENT) RAKESH (CP.RAKESHASTHANA@DELHIPOLICE.GOV.IN)()(RESPONDENT) DR. RAHUL CHHOKAR(DDACHAMBERHC@YAHOO.COM)(8950510963)(RESPONDENT) AMIT PUNJ(AMIT.PUNJ@YAHOO.COM)(9810524966)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) NORTH DELHI MUNICIPAL CORPORATION AND ANR(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) AMIT PUNJ(AMIT.PUNJ@YAHOO.COM)(9810524966)(PETITIONER) AMIT PUNJ(AMIT.PUNJ@YAHOO.COM)(9810524966)(PETITIONER) SANJEEV SABHARWAL(SOLICITOR6@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)(23382163)(RESPONDENT) MUKUND(CMUKUND@MUKUNDCHERUKURI.COM)()(RESPONDENT) STATE(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) STATE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)()(RESPONDENT) MCD(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) MANIKA TRIPATHY(TRIPATHYMANIKA@GMAIL.COM)(9811831835)(RESPONDENT)		
END OF THE BOARD MATTERS				
45	RFA-309/1980 CM APPL. 13033/2004 CM APPL. 16595/2012 CM APPL. 14158/2015 CM APPL. 21482/2015 CM APPL. 21483/2015 CM APPL. 21485/2015 CM APPL. 8903/2016 CM APPL. 14690/2016 CM APPL. 43396/2019 CM APPL. 43573/2019 CM APPL. 49104/2019 CM APPL. 49105/2019 CM APPL. 49119/2019 WITH RFA 310/1980	AMARJIT SINGH KALRA(DECD.)THR.LRS V/s PRAMOD GUPTA(DECD.) LRS.& ORS.	S.S.TRIPATHY, MALDEEP SIDHU, SHOBHANA TAKIAR & ASSOCIATES, MALDEEP SIDHU, SS PANWAR, VIVEK B. SAHARYA, P. CHAUHAN, PEEYOSH KALRA, L.R. GUPTA, RAJESH TYAGI, V.B.SAHARYA, MANISH VASISHT, D. MISHRA, WORTHING KASAR, SUGRIV DUBEY, RAVI GUPTA, BD SHARMA, SUNIL CHAUHAN, SARBJIT SHARMA, RK SHARMA, RAKESH K SHARMA, WASIM, S S PANWAR & ASSOCIATES, S K ROUT, VEDANSH VASHISHT	
		OTHER DETAILS OF ADVOCATES: MALDEEP SIDHU()(9810265785)(PETITIONER) MALDEEP SIDHU()(9810265785)(PETITIONER) MALDEEP SIDHU()(9810265785)(PETITIONER) MALDEEP SIDHU()(9810265785)(PETITIONER) MALDEEP SIDHU()(9810265785)(PETITIONER) MALDEEP SIDHU(MALDEEP_SIDHU@YAHOO.COM)(9810265785)(PETITIONER) VEDANSH VASHISHT(VEDANSH.VASHISHT@OUTLOOK.COM)(9811175170)(RESPONDENT)		
46	RFA-310/1980 CM APPL. 688/2007 CM APPL. 4225/2012 CM APPL. 16594/2012 CM APPL. 14074/2015 CM APPL. 14163/2015 CM APPL. 21478/2015 CM APPL. 21481/2015 CM APPL. 8902/2016 CM APPL. 14691/2016 CM APPL. 49142/2019	AMARJEET SINGH KALRA & ORS V/s PRAMOD GUPTA & ORS	MR.MALDEEP SIDHU, MALDEEP SIDHU, SHOBHANA TAKIAR & ASSOCIATES, SS PANWAR, MR.MANISH VASHISHT, MR. PEEYOSH KALRA, RAJESH TYAGI, MANISH VASHISHT, MR. MADAN BHATIA, MR.RAJIV GUPTA, BD SHARMA, RAKESH K SHARMA, WASIM, RAKESH KUMAR SHARMA, S S PANWAR & ASSOCIATES, MALDEEP SIDHU, VEDANSH	

			VASHISHT	
		OTHER DETAILS OF ADVOCATES: MR.MALDEEP SIDHU,()(9810265785)(PETITIONER) MALDEEP SIDHU(MALDEEP_SIDHU@YAHOO.COM)(9810265785)(PETITIONER) VEDANSH VASHISHT(VEDANSH.VASHISHT@OUTLOOK.COM)(9811175170)(RESPONDENT)		
FOR CONSIDERATION				
47	W.P.(C)-9706/2018	SOUTH DELHI MUNICIPAL CORPORATION V/s GOVT. OF NCT OF DELHI AND ANR.	GARIMA PRASHAD, SATYAKAM	
		OTHER DETAILS OF ADVOCATES: GARIMA PRASHAD()(9871278644)(PETITIONER)		
48	W.P.(C)-12492/2022 CM APPL. 37716/2022	RAM SAGAR GUPTA V/s THE COMMISSIONER, MUNICIPAL CORPORATION OF DELHI	ASHISH DIXIT	
		OTHER DETAILS OF ADVOCATES: ASHISH DIXIT(ASHISH@ASHISHDIXIT.COM)(9999900412)(PETITIONER) CLOMCDHQ(CLOMCDHQ@GMAIL.COM)()(RESPONDENT)		

COURT NO. 21
HON'BLE MR.JUSTICE VIKAS MAHAJAN

NOTE: SUPPLEMENTARY PASS OVER SHALL BE TAKEN UP IMMEDIATELY AFTER THE SUPPLEMENTARY LIST IS OVER.

NOTE: PARTIES SHOULD BE READY WITH SHORT SYNOPSIS IN THE FINAL HEARING/DISPOSAL MATTERS.

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dhcanilkumar@gmail.com

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
TOP OF THE BOARD				
1	CONT.CAS(C)-594/2019 CM APPL. 9825/2020 CM APPL. 9826/2020 WITH CONT.CAS(C) 627/2019	NEENA SHARMA V/s RAJIV GAUBA & ORS	ANKUR CHHIBBER, RIPU DAMAN SINGH BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER()(9810082847)(PETITIONER) RIPU DAMAN SINGH BHARDWAJ()(8826255617)(PETITIONER)		
2	CONT.CAS(C)-627/2019 CM APPL. 10049/2020 WITH CONT.CAS(C) 594/2019	NAYAN NANDI V/s RAJIV GAUBA & ORS	ANKUR CHHIBBER, RIPU DAMAN SINGH	
		OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER()(9810082847)(PETITIONER) RIPU DAMAN SINGH()(8826255617)(PETITIONER)		
3	CONT.CAS(C)-384/2021 CM APPL. 44127/2021 CM APPL. 13482/2022 CM APPL. 23287/2022 WITH CONT.CAS(C) 433/2021 CONT.CAS(C) 427/2021	SIMA NAG V/s SHRI AJAY KUMAR BHALLA AND ORS.	ANKUR CHHIBBER, ANJANA GOSAIN	
		OTHER DETAILS OF ADVOCATES: ANKURCHHIBBER(ANKURCHHIBBER@GMAIL.COM)(9810082847)(PETITIONER) ANKUR CHHIBBER(ANKURCHHIBBER@GMAIL.COM)(9810082847)(PETITIONER) MOHD. MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) ANJANA GOSAIN (ANJANAGOSAINCHAMBERS@GMAIL.COM)(9711018982)(PETITIONER) ANKUR CHHIBBER (ANKURCHHIBBER@GMAIL.COM)()(PETITIONER) ANJANA GOSAIN (ANJANAGOSAINCHAMBERS@GMAIL.COM)(9711018982)(RESPONDENT) ANJANA GOSAIN(ANJANAGOSAINCHAMBERS@GMAIL.COM)(9810100674)(PETITIONER) ANKUR CHHIBBER(ANKURCHHIBBER@GMAIL.COM)()(RESPONDENT) ANJANA GOSAIN()(9711018982)(PETITIONER) ANKUR(ANKURCHHIBBER@GMAIL.COM)()(RESPONDENT)		
4	CONT.CAS(C)-427/2021 WITH CONT.CAS(C) 433/2021	RISHU SHRIKANT PALANDE V/s AJAY KUMAR BHALLA AND ORS	ANKUR CHHIBBER	
		OTHER DETAILS OF ADVOCATES: ANKURCHHIBBER(ANKURCHHIBBER@GMAIL.COM)(9810082847)(PETITIONER) ANKUR CHHIBBER (ANKURCHHIBBER@GMAIL.COM)(981082847)(PETITIONER) MOHD MUQEEM (MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)		
5	CONT.CAS(C)-433/2021	RICHA MISHRA AND ANR V/s AJAY KUMAR BHALLA AND ORS	ANKUR CHHIBBER, RAJESH KUMAR	Listing Remarks:
		OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER (ANKURCHHIBBER@GMAIL.COM)(9810082847)(PETITIONER) ANKURCHHIBBER(ANKURCHHIBBER@GMAIL.COM)(9810082847)(PETITIONER) MOHD MUQEEM (MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) RAJESH KUMAR(RAJESH.LAWS@GMAIL.COM)(9891235156)(RESPONDENT)		
6	W.P.(C)-3983/2008	RAM NARAIN SHARMA V/s D.D.A. & ORS.	MR.SANJAY S.CHHABRA, VIRENDER SINGH, AJAY VERMA, MR. PANT, MANIKA TRIPATHY PANDEY	
		OTHER DETAILS OF ADVOCATES:		

		MANIKA TRIPATHY(TRIPATHYMANIKA@GMAIL.COM)(9811831835)(RESPONDENT)		
7	W.P.(C)-11354/2019 CM APPL. 46808/2019 WITH W.P.(C) 11671/2019 W.P.(C) 11673/2019 W.P.(C) 11681/2019 W.P.(C) 11683/2019 W.P.(C) 11685/2019 W.P.(C) 11686/2019 W.P.(C) 11687/2019 W.P.(C) 11690/2019	MAMTA SHARMA V/s DELHI DEVELOPMENT AUTHORITY	R RAMACHANDRAN	
		OTHER DETAILS OF ADVOCATES: R RAMACHANDRAN()(9868211477)(PETITIONER)		
8	W.P.(C)-11671/2019	M/S HARBANS LAL JATIN KUMAR V/s DELHI DEVELOPM ENT AUTHORITY	R. RAMACHANDRAN	
		OTHER DETAILS OF ADVOCATES: R. RAMACHANDRAN()(9868211477)(PETITIONER)		
9	W.P.(C)-11673/2019 WITH W.P.(C) 11681/2019 W.P.(C) 11683/2019 W.P.(C) 11685/2019 W.P.(C) 11686/2019 W.P.(C) 11687/2019 W.P.(C) 11690/2019	SMT. MADHU JAIN V/s DELHI DEVELOPMENT AUTHORITY	R. RAMACHANDRAN	
		OTHER DETAILS OF ADVOCATES: R. RAMACHANDRAN()(9868211477)(PETITIONER)		
10	W.P.(C)-11681/2019	ASHOK JAIN V/s DELHI DEVELOPMENT AUTHORITY	R. RAMACHANDRAN	
		OTHER DETAILS OF ADVOCATES: R. RAMACHANDRAN()(9868211477)(PETITIONER)		
11	W.P.(C)-11683/2019	KANIKA JAIN V/s DELHI DEVELOPMENT AUTHORITY	R. RAMACHANDRAN, SHEEL PATHAK, ANJUMAN TRIPATHY	
		OTHER DETAILS OF ADVOCATES: R. RAMACHANDRAN()(9868211477)(PETITIONER) SHEEL PATHAK(SHEEL.PATHAK2403@GMAIL.COM)(9871667395)(PETITIONER) ANJUMAN TRIPATHY(ANJUMANTRIPATHY09@GMAIL.COM)(7008604782)(PETITIONER)		
12	W.P.(C)-11685/2019	PAWAN KUMAR V/s DELHI DEVELOPMENT AUTHORITY	R. RAMACHANDRAN	
		OTHER DETAILS OF ADVOCATES: R. RAMACHANDRAN()(9868211477)(PETITIONER)		
13	W.P.(C)-11686/2019	RACHNA V/s DELHI DEVELOPMENT AUTHORITY	R. RAMACHANDRAN	
		OTHER DETAILS OF ADVOCATES: R. RAMACHANDRAN()(9868211477)(PETITIONER)		
14	W.P.(C)-11687/2019	BALDEV RAJ TANEJA V/s DELHI DEVELOPMENT AUTHORITY	R. RAMACHANDRAN	
		OTHER DETAILS OF ADVOCATES: R. RAMACHANDRAN()(9868211477)(PETITIONER)		
15	W.P.(C)-11690/2019	YASH JAIN V/s DELHI DEVELOPMENT AUTHORITY	R. RAMACHANDRAN, SHEEL PATHAK	
		OTHER DETAILS OF ADVOCATES: R. RAMACHANDRAN()(9868211477)(PETITIONER) SHEEL PATHAK(SHEEL.PATHAK2403@GMAIL.COM)(9871667395)(PETITIONER)		
FRESH MATTERS & APPLICATIONS				
16	CM APPL. 22297/2025 In W.P.(C)-15479/2024	SHUBHANSHU SHARMA AND ORS V/s NATIONAL COMMISSION FOR INDIAN SYSTEM OF MEDICINE AND OTHERS	SHUBHANKAR SENGUPTA	
		OTHER DETAILS OF ADVOCATES: SHUBHAANKAR A SENGUPTA, SANCHIT GAWRI, AARUSH BHATIA(GAWRISANCHIT@GMAIL.COM)(9899875487)(PETITIONER) ARCHANA PATHAK DAVE, SS EDU, RAU JODHPUR(ARCHANA.P.DAVE@GMAIL.COM, SS_EDU041@REDIFFMAIL.COM, RAU_JODHPUR@YAHOO.CO.IN)(0)(RESPONDENT) SS COLLEGE OF EDUCATION, DSRRAU, UNION OF INDIA(SSCOLLEGEOFEDUCATION041@GMAIL.COM, VC.DSRRAU@GMAIL.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) AYURVED, DIR AYU(SECRETARY.AYURVED@RAJASTHAN.GOV.IN, DIR.AYU@RAJASTHAN.GOV.IN)(0)(RESPONDENT) SHUBHAANKAR A SENGUPTA(GAW3RISANCHIT@GMAIL.COM)(9636359055)(PETITIONER) ARCHANA PATHAK DAVE(ARCHANA.P.DAVE@GMAIL.COM)(0)(RESPONDENT) SHFUBHAANKAR A SENGUPTA(GAWRISANCHIT@GMAIL.COM)(9636359055)(PETITIONER) SHUBHAANKAR A SENGUPTA()(9636359055)(PETITIONER)		

		PRASHANT KUMAR(KUMAR.PRASHANT@KPNJLEGAL.COM, JIVESH1872@GMAIL.COM)(0)(RESPONDENT) PRASHANT KUMAR(KUMAR.PRASHANT@KPNJLEGAL.COM)(0)(RESPONDENT)		
17	W.P.(C)-3969/2025	ANSARI ABDULLAH & ORS. V/s AIIMS NEW DELHI & ANR.	ADITYA NEMA, M A ARUNESHE	
		OTHER DETAILS OF ADVOCATES: TANVI DUBEY(TANVIDUBEYADVOCATE@GMAIL.COM)(8989438227)(PETITIONER) VSR KRISHNA, AIIMS, UNION OF INDIA(VSRKRISHNA.ER40@GMAIL.COM, DIRECTOR@AIIMS.GOV.IN, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) M A ARUNESHE(MAARUNESHE@GMAIL.COM)(9871853989)(RESPONDENT)		
FOR ADMISSION				
18	CM APPL. 17722/2025 In W.P.(C)-12305/2019	NAYA SAMAJ PARENTS ASSOCIATION THROUGH ITS PRESIDENT V/s APEEJAY SCHOOL SHEIKH SARAI AND ANR.	KHAGESH B. JHA, SHIKHA SHARMA, RAVI KANT YADAV	Listing Remarks: AT 4:00PM
		OTHER DETAILS OF ADVOCATES: KHAGESH B. JHA()(8826456565)(PETITIONER) RAVI KANT YADAV(ADVOCATERAVIKANTYADAV@GMAIL.COM)(9873472620)(RESPONDENT)		
19	W.P.(C)-4515/2024 CM APPL. 18432/2024	RAVI VASHISHT AND ANR V/s DELHI DEVELOPMENT AUTHORITY (THROUGH ITS VICE CHAIRMAN) AND ORS	DEEPAK VASHISHT	
		OTHER DETAILS OF ADVOCATES: DEEPAK VASHISHT AND RAVI VASHISHT()(9319701246)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250602)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) KAYCEEDEVELOPERS(KAYCEEDEVELOPERS333@GMAIL.COM)()(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT)		
20	W.P.(C)-12018/2024 CM APPL. 49931/2024	MRS. PRIYANKA ARORA AND ANOTHER V/s DELHI DEVELOPMENT AUTHORITY	MOHIT GUPTA	
		OTHER DETAILS OF ADVOCATES: MOHIT GUPTA(MOHITADV@YAHOO.COM)(9654681238)(PETITIONER) DELHI DEVELOPMENT AUTHORITY(VCDDA@DDA.ORG.IN, DDACHAMBERHC@DDA.ORG.IN, DDACHAMBERHC@YAHOO.COM)(0)(RESPONDENT) DDA(DDACHAMBERHC@GMAIL.COM)(0)(RESPONDENT)		
21	W.P.(C)-13115/2024 CM APPL. 54783/2024	RAJNEE SINDHU ALIAS RAJNI SINDHU V/s UNION OF INDIA & ORS.	ATUL KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: ATUL KUMAR SINGH(OFFICEKSLAW@GMAIL.COM)(9555526556)(PETITIONER) M/S IMPLEX INFRASTRUCTURE(COMPLIANCES@DAMONTGROUP.COM)(0)(RESPONDENT) UNION OF INDIA, HAMEL PARIHAR, RERATHE GOLF(UOIDHC@GMAIL.COM, HAMELPARIHAR@REDIFFMAIL.COM, RERATHEGOLF@GMAIL.COM)(1123384193)(RESPONDENT) VARUN VEDI(ADVOCATEVARUNBEDI@GMAIL.COM)(0)(RESPONDENT)		
22	W.P.(C)-4419/2025 CM APPL. 20331/2025	ST. K.C. MEMORIAL ENGLISH SCHOOL V/s CENTRAL BOARD OF SECONDARY EDUCATION	RAVI KANT	
		OTHER DETAILS OF ADVOCATES: MAYANK MANISH & RAVI KANT(MAYANKRAVILEGALOFFICE@GMAIL.COM)(9871522124)(PETITIONER) NIYAZI(NIYAZI786@GMAIL.COM)(0)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
23	CONT.CAS(C)-16/2016 CM APPL. 39550/2024	COURT ON ITS OWN MOTION V/s DELHI ADMINISTRATION THR BDO	AS DIRECTED, R. K. SAINI, NARESH GUPTA, ANKIT JAIN, R.K. SAINI	
		OTHER DETAILS OF ADVOCATES: R K SAINI(RKSAINI6458@GMAIL.COM)(9310225162)(PETITIONER) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT)		
24	CM APPL. 4172/2019 CM APPL. 37919/2019 CM APPL. 29574/2022 CM APPL. 66989/2024 In CONT.CAS(C)-488/2016(Disposed off case)	KULDEEP SOBTI V/s KAILASH VASUDEVA & ORS	DUTT AND BHARADWAJ LAW OFFICES, JAYANT TRIPATHI, GAURAV BHARDWAJ, NIKHIL BENIWAL, BIGUUL NANDA, DAVIENDER HORA, RISHI MANCHANDA, DINESH DAHIYA, MANISHA	
		OTHER DETAILS OF ADVOCATES: JAYANT TRIPATHI(TRIPATHI.JAYANT@GMAIL.COM)(9891871186)(PETITIONER) GAURAV BHARDWAJ()(9871343205)(PETITIONER) GAURAV BHARDWAJ()(9871343205)(PETITIONER) NIKHIL BENIWAL(NIKHILBENWAL.COUNSEL@GMAIL.COM)(9990095979)(PETITIONER) MANISHA (MANISHASAROHA08@GMAIL.COM)(9911042377)(PETITIONER)		

25	CONT.CAS(C)-429/2017	DHARAMVIR SINGH V/s KIRTI DEVI	LALIT KUMAR, JITENDER KUMAR DHAIYA	
		OTHER DETAILS OF ADVOCATES:		
26	CONT.CAS(C)-547/2017 CM APPL. 28051/2017	VIJAY GUPTA V/s GAGNINDER KR GANDHI & ANR	SANJEEV RAJPAL	
		OTHER DETAILS OF ADVOCATES:		
27	CONT.CAS(C)-779/2017	SHAKUNTALA V/s HARVINDER SINGH & ORS	JANENDER MAHAJAN	
		OTHER DETAILS OF ADVOCATES:		
28	CONT.CAS(C)-251/2018	AMAN JAMAL & ANR V/s MOHD SHAMIM	HARISH NARANG, VINEET JAIN, VINOD TYAGI	
		OTHER DETAILS OF ADVOCATES: HARISH NARANG()(9871234550)(PETITIONER) VINOD TYAGI(VINODTYAGI.ADV@GMAIL.COM)(9871744946)(PETITIONER)		
29	CONT.CAS(C)-709/2018 CM APPL. 54471/2024	DHARMENDER VERMA V/s POOJA VERMA	YASHASWI S K CHOCKSEY, DALJEET DHIMAN, V K UPADHYAY	
		OTHER DETAILS OF ADVOCATES: YASHASWI S K CHOCKSEY()(9999674312)(PETITIONER) DALJEET DHIMAN (DALJEET_DHIMAN@YAHOO.COM)(9811640373)(PETITIONER) POOJA VERMA (POOJA.VERMA36@GMAIL.COM)(0)(RESPONDENT)		
30	CONT.CAS(C)-750/2018 CM APPL. 23079/2022 CM APPL. 8841/2023	S V SHARMA V/s SAUMYA GUPTA & ORS	SHIKHA SAPRA, SUNIL SINGH PARIHAR, SHIKHA SAPRA	
		OTHER DETAILS OF ADVOCATES: SHIKHA SAPRA()(988055059)(PETITIONER) SHIKHA SAPRA(SHIKHASAPRA@GMAIL.COM)(981805509)(PETITIONER) VIBH(VIBHSMJ@YAHOO.COM)()(RESPONDENT) PARIHAR SUNIL(PARIHARSUNILSINGHE@GMAIL.COM)()(RESPONDENT) P(CHAMBER254@GMAIL.COM)()(PETITIONER) SHIKHAR SAREEN , SUNIL SINGH PARIHAR(PARIHARSUNILSINGHE@GMAIL.COM)(9999667994)(RESPONDENT) SUNIL SINGH (PARIHARSUNILSINGHE@GMAIL.COM)()(RESPONDENT) SHIKHA SAPRA(SHIKHASAPRA@GMAIL.COM)(9818055059)(PETITIONER)		
31	CONT.CAS(C)-757/2018	RAM PRAKASH MITTAL V/s SHYAM PRAKASH	V P RANA	
		OTHER DETAILS OF ADVOCATES: V P RANA()(9811165700)(PETITIONER)		
32	CONT.CAS(C)-393/2019 CM APPL. 56856/2023 CM APPL. 56857/2023	DWARKA PUNARWAS COLONY (REGD) V/s COMMISSIONER , MUNICIPAL CORPORATION OF DELHI THROUGH DR PUNEET GOEL , IAS	M K SINHA, JASPREET SINGH RAI	
		OTHER DETAILS OF ADVOCATES: M K SINHA()(9810138385)(PETITIONER) JASPREET SINGH(ADVJASPREETRAI@GMAIL.COM)(9810725372)(PETITIONER) CLO SDMC(CLOSDMC@GMAIL.COM)()(RESPONDENT) LE JURIST(LE_JURIST@YAHOO.CO.IN)()(RESPONDENT) CLO MCD(CLOMCDHQ@GMAIL.COM)()(RESPONDENT)		
33	CONT.CAS(C)-816/2019 CM APPL. 1652/2025	JITENDER JAIN V/s UMESH CHAND JAIN & ORS	PAWAN KUMAR SINGH, PARAS JAIN	
		OTHER DETAILS OF ADVOCATES: PAWAN KUMAR SINGH()(9810589178)(PETITIONER) PAWAN KUMAR SINGH(PARASH_JAIN07@GMAIL.COM)(0)(PETITIONER) PARAS JAIN(PARAS_JAIN07@GMAIL.COM)(0)(PETITIONER) PARAS JAIN(JAIN.PARAS52@GMAIL.COM)(9899907794)(PETITIONER)		
34	CONT.CAS(C)-978/2019	VEENA BASSI & ORS V/s ANSHU PRAKASH , CHIEF SECRETARY GOVT OF NCT OF DELHI & ORS	ASHOK KUMAR ARYA, GARIMA PRASHAD	
		OTHER DETAILS OF ADVOCATES: ASHOK KUMAR ARYA()(9810989682)(PETITIONER) GARIMA PRASHAD(WPC.LAWFIRM@GMAIL.COM)(9810717325)(RESPONDENT)		
35	CM APPL. 7834/2021 CM APPL. 33521/2023 In CONT.CAS(C)-517/2020(Disposed off case)	M/S NYSB VENTURES PRIVATE LIMITED & ORS. V/s M/S KWALS CATERING PRIVATE LIMITED & ORS.	ARJUN DEWAN, ARJUN DEWAN, SHAILENDRA SINGH, NARENDRA SINGH BISHT, SHAILENDRA SINGH	
		OTHER DETAILS OF ADVOCATES: OM TOURIST VILLAGE LLP(SAHILBAWEJA@GMAIL.COM)()(PETITIONER) M/S NYSB VENTURES PRIVATE LIMITED(SAHILBAWEJA@GMAIL.COM)()(PETITIONER) MR. SAHIL BAWEJA (SAHILBAWEJA@GMAIL.COM)()(PETITIONER) OM TOURIST VILLAGE LLP(SAHILBAWEJA@GMAIL.COM)()(PETITIONER)		

		OM TOURIST VILLAGE LLP, A COMPANY REGISTERED UNDER THE COMPANIES ACT, 2013 THROUGH ITS AUTHORISED REPRESENTATIVE MR. SAHIL BAWEJA (SAHILBAWEJA@GMAIL.COM)()(PETITIONER) MR. SAHIL BAWEJA (SAHILBAWEJA@GMAIL.COM)()(PETITIONER) M/S NYSB VENTURES PRIVATE LIMITED, A COMPANY REGISTERED UNDER THE COMPANIES ACT, 2013, THROUGH ITS AUTHORISED REPRESENTATIVE, MR. SAHIL BAWEJA(SAHILBAWEJA@GMAIL.COM)()(PETITIONER) OM TOURIST VILLAGE LLP, A COMPANY REGISTERED UNDER THE COMPANIES ACT, 2013 THROUGH ITS AUTHORISED REPRESENTATIVE MR. SAHIL BAWEJA (SAHILBAWEJA@GMAIL.COM)()(PETITIONER) M/S NYSB VENTURES PRIVATE LIMITED, A COMPANY REGISTERED UNDER THE COMPANIES ACT, 2013, THROUGH ITS AUTHORISED REPRESENTATIVE, MR. SAHIL BAWEJA(SAHILBAWEJA@GMAIL.COM)()(PETITIONER) M/S NYSB VENTURES PRIVATE LIMITED(SAHILBAWEJA@GMAIL.COM)()(PETITIONER) MR. SAHIL BAWEJA (SAHILBAWEJA@GMAIL.COM)()(PETITIONER) MR. SAHIL BAWEJA (SAHILBAWEJA@GMAIL.COM)()(PETITIONER) ARJUNDEWAN(ARJUN@ADEWAN.IN)(9810700027)(PETITIONER) AKASH ARORA(AKASHARORA.3107@GMAIL.COM)(9953303007)(PETITIONER) MR. SAMEER LAMBA (SAMEERLAMBA@GMAIL.COM)()(PETITIONER) M/S KWALS CATERING PRIVATE LIMITED, A COMPANY REGISTERED UNDER THE COMPANIES ACT, THROUGH ITS AUTHORISED REPRESENTATIVE MR. SAMEER LAMBA(SAMEERLAMBA@GMAIL.COM)()(PETITIONER) M/S KWALS CATERING PRIVATE LIMITED(SAMEERLAMBA@GMAIL.COM)()(PETITIONER) MR. ROHIT JAIN(JAIN.ROHIT56@GMAIL.COM)()(PETITIONER) M/S KWALS CATERING PRIVATE LIMITED(SAMEERLAMBA@GMAIL.COM)()(PETITIONER) MR. ROHIT JAIN(JAIN.ROHIT56@GMAIL.COM)()(PETITIONER) MR. SAMEER LAMBA (SAMEERLAMBA@GMAIL.COM)()(PETITIONER) MR. ROHIT JAIN(JAIN.ROHIT56@GMAIL.COM)()(PETITIONER) M/S KWALS CATERING PRIVATE LIMITED, A COMPANY REGISTERED UNDER THE COMPANIES ACT, THROUGH ITS AUTHORISED REPRESENTATIVE MR. SAMEER LAMBA(SAMEERLAMBA@GMAIL.COM)()(PETITIONER) MR. ROHIT JAIN(JAIN.ROHIT56@GMAIL.COM)()(PETITIONER) MR. SAMEER LAMBA (SAMEERLAMBA@GMAIL.COM)()(PETITIONER) MR. SAMEER LAMBA (SAMEERLAMBA@GMAIL.COM)()(PETITIONER) ARJUN DEWAN(ARUN@ADEWAN.IN)(9810700027)(RESPONDENT) SAMEER LAMBA(SAMEERLAMBA@GMAIL.COM)(9815288888)(RESPONDENT) KWALS CATERING PVT ()(9815288888)(RESPONDENT) M/S NYSB VENTURES PRIVATE LIMITED(SAHILBAWEJA@GMAIL.COM)(9811550844)(RESPONDENT) ARJUNDEWAN(ARJUN@ADEWAN.IN)(9810700027)(PETITIONER) ARJUN DEWAN , AKASH ARORA(ARJUN@ADEWAN.IN)(9810700027)(PETITIONER) SAMEER(SAMEERLAMBA@GMAIL.COM)()(RESPONDENT) ARJUN DEWAN(ARJUN.DEWAN85@GMAIL.COM)()(PETITIONER) SAHIL BAWEJA(SAHILBAWEJA@GMAIL.COM)()(PETITIONER) AKASH ARORA(AKASHARORA.3107@GMAIL.COM)()(PETITIONER) SHAILENDRA SINGH(SSNCOMPANY@GMAIL.COM)(9899027733)(RESPONDENT) NARENDRA SINGH BISHT(NARINDRASINGHBISHT@GMAIL.COM)(9811630129)(PETITIONER) NARENDRA SINGH BISHT(NARINDRASINGHBISHT@GMAIL.COM)(9811630129)(PETITIONER) SHAILENDRA SINGH(SSNCOMPANY@GMAIL.COM)(9899027733)(PETITIONER)		
36	CONT.CAS(C)-607/2021	S K DHAWAN V/s RAJ KIRAN RAI & ANR.	JASPREET SINGH RAI	
		OTHER DETAILS OF ADVOCATES: JASPREET SINGH RAI (ADVJASPREETRAI@GMAIL.COM)(9958228325)(PETITIONER) O P GAGGAR(OPGAGGAR@GMAIL.COM)(9810185751)(RESPONDENT)		
37	W.P.(C)-4283/2014	PURAN CHAND SHARMA V/s DELHI DEVELOPMENT AUTHORITY & ORS.	ARVIND SINGH & VIPIN KUMAR RAGHAV	
		OTHER DETAILS OF ADVOCATES:		
38	W.P.(C)-38/2015	SHYAM GUPTA V/s DELHI DEVELOPMENT AUTHORITY	LOKESH KUMAR SHARMA, MANIKA TRIPATHY PANDEY	
		OTHER DETAILS OF ADVOCATES: MANIKA TRIPATHY(TRIPATHYMANIKA@GMAIL.COM)(9811831835)(RESPONDENT)		
39	W.P.(C)-361/2018	KALGIDHAR KHALSA SCHOOL SOCIETY V/s GOVT NCT OF DELHI & ORS	SIDDARTHA NANWAL, SAMEER VASHISHT	
		OTHER DETAILS OF ADVOCATES: SIDDARTHA NANWAL()(9599138139)(PETITIONER) SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)(9818280821)(RESPONDENT)		
40	W.P.(C)-4192/2020 CM APPL. 15065/2020 CM APPL. 51797/2023	DAV MODEL SCHOOL V/s DIRECTORATE OF EDUCATION	VIVEK KUMAR, PARVINDER CHAUHAN	
		OTHER DETAILS OF ADVOCATES: ANURAG LAKHOTIA(ANURAGLAKHOTIA@GMAIL.COM)(9910081392)(PETITIONER) BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT)		

41	W.P.(C)-2109/2022 CM APPL. 6067/2022	CITY CONVENT SCHOOL & ANR. V/s COUNCIL FOR THE INDIAN SCHOOL CERTIFICATE EXAMINATIONS	MAHESH SRIVASTAVA, SHANTANU KRISHNA	
		OTHER DETAILS OF ADVOCATES: MAHESH SRIVASTAVA(MAHESHVIBHA1984@GMAIL.COM)(9810071610)(PETITIONER) CISCE(COUNCIL@CISCE.ORG)()(RESPONDENT) SHANTANU KRISHNA(SHANTANUKRISHNA.ADV@GMAIL.COM)(9953324628)(PETITIONER)		
42	W.P.(C)-12582/2022 CM APPL. 38087/2022	C L CHOUKSEY HOMEOPATHY MEDICAL COLLEGE AND HOSPITAL V/s UNION OF INDIA & ORS.	ANIMESH KUMAR	
		OTHER DETAILS OF ADVOCATES: ANIMESH KUMAR(DESK@FIDUCIALEGAL.IN)(9999703460)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) SUNIL(SUNILNAROOLA@GMAIL.COM)()(RESPONDENT) CGAYUSH(CGAYUSH@GMAIL.COM)()(RESPONDENT) HEALTH UNIVERSITY(HEALTHUNIVERSITYCG@YAHOO.COM)()(RESPONDENT)		
43	W.P.(C)-15855/2022	SANJEEV MAURYA THROUGH HIS MOTHER ASHA MAURYA V/s UNION OF INDIA & ORS.	UDHAV SHANKER MAURYA	
		OTHER DETAILS OF ADVOCATES: MR. U S MAURAYA(USMAURYA1967@GMAIL.COM)(9968545925)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT)		
44	W.P.(C)-1570/2023 CM APPL. 61971/2024 CM APPL. 4588/2025	MURARI MOHAN V/s UNIVERSITY OF DELHI FACULTY OF LAW THROUGH ITS REGISTRAR & ORS.	NISHANT KUMAR, SANTOSH KUMAR KUMAR, PARMANAND GAUR	
		OTHER DETAILS OF ADVOCATES: ANSHUMAN KISHORE(N4NISHANT32@GMAIL.COM)(9953150430)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) RUPAL MOHINDER(RUPALMOHINDER@GMAIL.COM)()(RESPONDENT) A KURUP(OFFICE@AKURUP.COM)(0)(PETITIONER) SANTOSH KUMAR(ADVSKOFFICE@GMAIL.COM)(9818309301)(RESPONDENT) SANTOSH KUMAR (ADVSKOFFICE@GMAIL.COM)(9818309301)(PETITIONER) A KURUP(OFFICE@AKURUP.COM)(0)(RESPONDENT) PARMANAND GAUR(PARMANANDGAUR@GMAIL.COM)(9312242835)(RESPONDENT)		
45	W.P.(C)-15609/2023 CM APPL. 62560/2023 WITH W.P.(C) 15610/2023	YASHU GOEL HUF V/s PUNJAB NATIONAL BANK AND ANR.	NITIN KANWAR, SANTOSH KUMAR ROUT	
		OTHER DETAILS OF ADVOCATES: NITIN KANWR (NITINKANWAR@GLOBLACA.IN)(9810387163)(PETITIONER) NITIN KANWAR(NITINKANWAR@GLOBLACA.IN)(810387163)(PETITIONER) SKR LAW FIRMS(SKRLAWFIRMS@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR ROUT(ADVSKROUT@YAHOO.COM)(9990432878)(PETITIONER) SANTOSH KUMAR ROUT(ADVSKROUT@YAHOO.COM)(9990432878)(PETITIONER)		
46	W.P.(C)-15610/2023 CM APPL. 62562/2023	SH. N.K. GOEL (HUF) V/s PUNJAB NATIONAL BANK & ANR.	NITIN KANWAR, SANTOSH KUMAR ROUT	
		OTHER DETAILS OF ADVOCATES: NITIN KANWAR()(9810387163)(PETITIONER) NITIN KANWAR(NITINKANWAR@GLOBALCA.IN)(9810387163)(PETITIONER) SKR LAW FIRMS AND S K ROUT(SKRLAWFIRMS@GMAIL.COM, ADVSKROUT@YAHOO.COM)()(RESPONDENT) SKR LAW FIRMS(SKRLAWFIRMS@GMAIL.COM, ADVSKROUT@YAHOO.COM)()(RESPONDENT) SANTOSH KUMAR ROUT(ADVSKROUT@YAHOO.COM)(9990432878)(PETITIONER) SANTOSH KUMAR ROUT(ADVSKROUT@YAHOO.COM)(9990432878)(PETITIONER)		
47	W.P.(C)-6682/2024	RELIGARE FINVEST LIMITED V/s CENTRAL BANK OF INDIA AND ORS.	SANDEEP DEVASHISH DAS, ALJO K JOSEPH, RAHUL DUBEY, M B RAMA SUBBA RAJU, SHANKH SENGUPTA	
		OTHER DETAILS OF ADVOCATES: SANDEEP DAS AND VIPIN TYAGI(SANDEEP.DAS@PRISMLAW.IN)(9717798958)(PETITIONER) UCO BANK(NDFLCC2UCOBANK.CO.IN, VINEETHPP@FEDERALBANK.CO.IN, BANVIK.SHASTRI@IDBI.CO.IN)()(RESPONDENT) BANK OF INDIA(LARGECORPORATEBR.NEWDELHI@BANKOFINDIA.CO.IN, SNV.SIDBI.IN, CB19208@CANARABANK.CO)()(RESPONDENT) AXIS BANK(CIRCLENODALOFFICER.DLEHI1@AXISBANK.COM)()(RESPONDENT) KARNATAKA BANK LIMITED(SANTOSH.KUMAR@KTBANK.COM, SANJAYSINGH@KVBMAIL.COM, GIRISHKRISHNAN@BIB.CO.IN)()(RESPONDENT) CENTRAL BANK OF INDIA(SAMDELHI@CENTRALBANK.CO.IN, ARMDEL@BANKOFBARODA.COM, SAMVERTICAL@PSB.CO.IN)()(RESPONDENT) ALJO K JOSEPH(ALJO202@GMAIL.COM)(9873538980)(PETITIONER) RAHUL DUBEY(RAHULDUBEY.17@GMAIL.COM)(9717760551)(PETITIONER) M B RAMA SUBBA RAJU(SUDEERASSOCIATES@GMAIL.COM)(8700864783)(RESPONDENT) SHANKH SENGUPTA(MANISH.KAMTI@TRILEGAL.COM)(9650014197)(PETITIONER)		
48	W.P.(C)-11512/2024 CM APPL. 47785/2024	AADARSH KUMAR THROUGH HIS NEXT FRIEND AND NATURAL FATHER MR. DILIP KUMAR & ANR. V/s THE SOVERIGN SCHOOL & ANR.	KUMAR UTKARSH	

		OTHER DETAILS OF ADVOCATES: **ASHOK AGARWAL AND KUMAR UTKARSH(JURISTASHOK@GMAIL.COM, KUMARUTKARSHJI@GMAIL.COM)(9811101923)(PETITIONER)** **THE SOVERIGNSCHOOL(THESOVEREIGNSCHOOL@GMAIL.COM, DIREDU@NIC.IN)(0)(RESPONDENT)**		
49	**W.P.(C)-3116/2025**	**EKLAVYA DENTAL COLLEGE AND HOSPITAL V/s ALL INDIA COUNCIL FOR TECHNICAL EDUCATION**	**ACHARYA SIDDHARTH PRAVEEN**	
		OTHER DETAILS OF ADVOCATES: **SIDDHARTH PRAVEEN ACHARYA & ASSOCIATION(ADVSIDDHARTHACHARYA@GMAIL.COM)(8080989023)(PETITIONER)** **ANIL SONI, RUSHRAJ(ANILSONI42@GMAIL.COM, REGISTRAR@RUSHRAJ.ORG)(0)(RESPONDENT)**		
50	**W.P.(C)-3155/2025** **CM APPL. 14858/2025**	**NIRMAN HIGH SCHOOL V/s CENTRAL BOARD OF SECONDARY EDUCATION**	**DARPAN KM**	
		OTHER DETAILS OF ADVOCATES: **AMRITA SHARMA, DARPAN KM, RAJAT JONATHAN,DURGHA PRAKASH, EASHA CHANDHOK(AMRITASHARMA.ADVOCATE@GMAIL.COM)(9899094937)(PETITIONER)** **NIYAZI, CBSE(NIYAZI786@GMAIL.COM, CBSE.AFF@NIC.IN)(0)(RESPONDENT)**		
51	**W.P.(C)-3540/2025** **CM APPL. 16574/2025**	**UNIVERSAL HOSPITAL AL AIN LLC V/s RESERVE BANK OF INDIA AND OTHERS**	**DSNR LEGAL ADVOCATES & SOLICITORS, LEXORBIS, VIKASH KUMAR**	
		OTHER DETAILS OF ADVOCATES: **DSNR LEGAL (INFO@DSNRLEGAL.COM)(9711767111)(PETITIONER)** **HAMEL PARIHAR, UNION OF INDIA, YES BANK(HAMELPARIHAR@REDIFFMAIL.COM, UOIDHC@GMAIL.COM, COMMUNICATIONS@YESBANK.IN)(1123384193)(RESPONDENT)** **()()(RESPONDENT)** **VIKASH KUMAR(VIKASH@SAIKRISHNAASSOCIATES.COM)(7677423737)(PETITIONER)**		
52	**W.P.(C)-3544/2025**	**ADITYA RAJ SUBHAM V/s UNION OF INDIA & ORS.**	**MD MUDDASSIR**	
		OTHER DETAILS OF ADVOCATES: **ADITYA RAJ SUBHAM(RUDARAJ054@GMAIL.COM)(0)(PETITIONER)** **DADRI, MANISH, UNION OF INDIA(SHO-DADRI.GB@UP.GOV.IN, MANISH2586@HOTMAIL.COM, UOIDHC@GMAIL.COM)(0)(RESPONDENT)** **INDUSIND(NODAL.OFFICER@INDUSIND.COM)(0)(RESPONDENT)**		
53	**W.P.(C)-4459/2025** **CM APPL. 20610/2025**	**RADHEY SHAYAM V/s DELHI DEVELOPMENT AUTHORITY**	**AAYUSH AGARWALA**	
		OTHER DETAILS OF ADVOCATES: **AAYUSH AGARWALA(AAYUSH.AGARWALA@GMAIL.COM)(9999105064)(PETITIONER)** **DDA(DDACHAMBERHC@DDA.ORG.IN, DDACHAMBERHC@YAHOO.COM)(0)(RESPONDENT)**		
54	**W.P.(C)-4461/2025** **CM APPL. 20616/2025** **WITH W.P.(C) 4486/2025**	**DALIP KUMAR V/s DELHI DEVELOPMENT AUTHORITY**	**AAYUSH AGARWALA**	
		OTHER DETAILS OF ADVOCATES: **AAYUSH AGARWALA(AAYUSH.AGARWALA@GMAIL.COM)(9999105064)(PETITIONER)** **DDA(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT)** **DDA(DDACHAMBERHC@YAHOO.COM)(0)(RESPONDENT)**		
55	**W.P.(C)-4486/2025** **CM APPL. 20749/2025**	**BADLU SINGH V/s DELHI DEVELOPMENT AUTHORITY**	**AAYUSH AGARWALA**	
		OTHER DETAILS OF ADVOCATES: **AAYUSH AGARWALA(AAYUSH.AGARWALA@GMAIL.COM)(9999105064)(PETITIONER)** **DDA(DDACHAMBERHC@DDA.ORG.IN, DDACHAMBERHC@YAHOO.COM)(0)(RESPONDENT)**		
FOR FINAL HEARING				
56	**CONT.CAS(C)-697/2020** **CM APPL. 9464/2021** **WITH CONT.CAS(C) 844/2020**	**SMT. JAGJIT KAUR & ORS. V/s S. JASBIR SINGH & ORS.**	**RAJIV BAHL, RAHUL SHUKLA, RAJIV BAHL**	
		OTHER DETAILS OF ADVOCATES: **RAJIVBAHL(BAHLRAJIV@YAHOO.COM)(9899000888)(PETITIONER)** **RAJIV BAHL()(9818973490)(PETITIONER)** **JOGINDER KAUR()(9810061270)(RESPONDENT)** **JASBIR SINGH()(9810061270)(RESPONDENT)** **S HARPREET SINGH()(9810061270)(RESPONDENT)** **RAHULSHUKLA(RAHUL.LEGAL@GMAIL.COM)(9871735724)(PETITIONER)** **RAJIV BAHL(BAHLRAJIV@YAHOO.COM)(9899000888)(PETITIONER)** **RAHUL SHUKLA & AKSHIT SACHDEVA(AKSHIT.NOV18@GMAIL.COM)(9911927538)(RESPONDENT)** **RAJIV BAHL(BAHLRAJIV@YAHOO.COM)(9899000888)(PETITIONER)**		
57	**CONT.CAS(C)-844/2020** **CM APPL. 33064/2020** **CM APPL. 9721/2021**	**SMT. JAGJIT KAUR & ORS. V/s S. JASBIR SINGH & ORS.**	**RAJIV BAHL, RAJIV BAHL, RAHUL SHUKLA**	
		OTHER DETAILS OF ADVOCATES: **RAJIV BAHL(BAHLRAJIV@YAHOO.COM)(9899000888)(PETITIONER)**		

		RAJIVBAHL(BAHLRAJIV@YAHOO.COM)(9899000888)(PETITIONER) RAHULSHUKLA(RAHUL.LEGAL@GMAIL.COM)(9871735724)(PETITIONER) RAJIV BAHL(BAHLRAJIV@YAHOO.COM)()(PETITIONER) RAHUL SHUKLA & AKSHIT SACHDEVA(AKSHIT.NOV18@GMAIL.COM)(9911927538)(RESPONDENT)		
FOR ARGUMENT				
58	**W.P.(C)-5971/2013** **CM APPL. 54075/2018**	**S N PANJABI** **V/s DELHI DEVELOPMENT AUTHORITY**	**SUBHIKSH VASUDEV, INDERJEET SIDHU**	**Listing Remarks:** **AT 03:30 PM**
		OTHER DETAILS OF ADVOCATES: **INDERJEET SIDHU()(9810587998)(PETITIONER)**		
FOR FINAL DISPOSAL				
59	**W.P.(C)-8226/2014** **CM APPL. 34773/2021**	**RAJESH KUMAR GULATI** **V/s THE DELHI DEVELOPMENT AUTHORITY**	**M. DUTTA, MRIGANGA DUTTA, KUNAL SHARMA, NIKHIL PALLI, AMIT GUPTA**	
		OTHER DETAILS OF ADVOCATES: **M. DUTTA(MRIG_DUTTA@REDIFFMAIL.COM, MRIGANGADUTTA3356@GMAIL.COM)(9810062932)(PETITIONER)** **KSA LEGAL(KSALEGAL16@GMAIL.COM, PALLILAWFIRM@GMAIL.COM)()(RESPONDENT)** **AMIT GUPTA(INFO@AMITGUPTAADVOCATE.COM)(9810180343)(RESPONDENT)**		
FOR COMPLIANCE				
60	**CONT.CAS(C)-197/2016** **CM APPL. 11812/2019** **CM APPL. 12971/2019** **CM APPL. 12972/2019**	**BALDEV RAJ** **V/s INSP ANAND LAKRA & ANR**	**DR L S CHAUDHARY, RAJAN TYAGI**	
		OTHER DETAILS OF ADVOCATES: **DR L S CHAUDHARY()(9810365565)(PETITIONER)** **DR L S CHAUDHARY()(9810365565)(PETITIONER)**		

COURT NO. 03
HON'BLE MR.JUSTICE TUSHAR RAO GEDELA

NOTE: APPEARANCE OF ONLY THOSE LEARNED COUNSELS WILL BE MARKED, WHO APPEARED WHEN THE MATTER IS CALLED OUT.

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
AFTER NOTICE MISC. MATTERS				
1	W.P.(C)-8717/2007 CM APPL. 10906/2025	DR. AZRA ABIDI V/s JAMIA MILIA ISLAMIA & ORS	MD. SAFDER IMAM, NUJHAT NASEEM, AMITESH KUMAR, JAYA GOYAL, JAVED AHMED, KIRTIMAN SINGH, APURB LAL, ZEBA KHAIR, FUZAIL AHMAD AYYUBI, MANOJ RANJAN SINHA, KISLAYA MISHRA	
		OTHER DETAILS OF ADVOCATES: MEHMOOD PRACHA(MP@LEGALAXIS.NET)(7217710552)(PETITIONER) MANOJ RANJAN SINGH(MANOJRSINHA@GMAIL.COM)(0)(RESPONDENT) MANOJ RANJAN SINHA(MANOJRSINHA@GMAIL.COM)(9811067271)(RESPONDENT) KISLAYA MISHRA(OFFICEOFADVKKMISHRA@GMAIL.COM)(9654968449)(RESPONDENT) KISLAYA MISHRA(OFFICEOFADVKKMISHRA@GMAIL.COM)(9654968449)(RESPONDENT)		
2	CM APPL. 23179/2024 CM APPL. 61170/2024 CM APPL. 61171/2024 CM APPL. 61172/2024 REVIEW PET. 391/2024 In W.P.(C)-8231/2011(Disposed off case)	SANTOSH KUMAR V/s DIRECTOR OF EDUCATION AND ANR	RANJIT SHARMA, PRAMOD GUPTA, SHIKHA SHARMA, PRATEEK GUPTA, SHIKHA SHARMA	
		OTHER DETAILS OF ADVOCATES: YEESHU (YEESHUJAINASSOCIATES@GMAIL.COM)()(RESPONDENT) ABHIMANTRAN LEGAL(ABHIMANTRANLEGAL@GMAIL.COM)()(RESPONDENT) PRAMOD GUPTA (INDUSLAW77@GMAIL.COM)(9810083370)(RESPONDENT) ABHIMANTRAN LEGALLLP(ABHIMANTRANLEGAL@GMAIL.COM)(8826456565)(PETITIONER) GNCTD (SCSERVICESGNCTD@GMAIL.COM)(0)(RESPONDENT) SHIKHA SHARMA(SHIKHA.BAGGA131.SB@GMAIL.COM)(9999191196)(PETITIONER)		
3	W.P.(C)-4413/2012	RAJ RANI V/s NCT OF DELHI & ORS	SHIV CHARAN GARG, REKHA AGGARWAL, NAUSHAD AHMED KHAN, JS NARULA, ANUJ AGGARWAL	
		OTHER DETAILS OF ADVOCATES:		
4	W.P.(C)-6375/2019 CM APPL. 31343/2020 CM APPL. 22448/2024	ANWAR ALAM V/s JAMIA MILIA ISLAMIA AND ORS.	SHADAN FARASAT, SHADAN FARASAT, FUZAIL AHMAD AYYUBI, AMAN NAQVI	
		OTHER DETAILS OF ADVOCATES: SHADAN FARASAT()(9818009824)(PETITIONER) SHADAN FARASAT(INFO@FARASATLAW.COM)(9818009824)(PETITIONER) SHADANFARASAT(SHADANFARASAT@GMAIL.COM)(9818009824)(PETITIONER) FUZAIL AYYUBI(FUZAIL.AYYUBI@GMAIL.COM)(9811430201)(RESPONDENT) AMAN NAQVI (NAQVI.AMAN@HOTMAIL.COM)(7524814779)(PETITIONER)		
PART-HEARD MATTERS				
5	W.P.(CRL)-1695/2018 CRL.M.A. 14418/2024 CRL.M.A. 9480/2025	ANU DUGGAL V/s STATE & ORS.	SHILPI DEY & SHREYASHI CHAKRABARTY, ARPIT RAWAT, NITIN MEHTA	
		OTHER DETAILS OF ADVOCATES: SHILPI DEY & SHREYASHI CHAKRABARTY()(9873640095)(PETITIONER) NITIN MEHTA(NMLCHAMBERSS@GMAIL.COM)(9891091098)(PETITIONER) KAPIL		P.S.-FIR NO. :(CRIME AND RAILWAY-45/2018)

		SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) NITIN MEHTA(NMLAWCHAMBERSS@GMAIL.COM)(9891091098)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)	

COURT NO. 50
HON'BLE MS. JUSTICE MANMEET PRITAM SINGH ARORA

1.NOTE: AS DIRECTED BY THE HON'BLE JUDGE, ONE PROXY COUNSEL WILL ALSO JOIN THE COURT BESIDES THE ADJOURNMENT SLIP AND ADJOURMENT SLIP MUST ACCOMPANY THE "NO OBJECTION" OF OTHER SIDE AND BE SENT LATEST BY 6 P.M. ON THE LAST WORKING DAY ONLY BEFORE THE DATE FIXED.

2.NOTE: FILE THE RELEVENT DOCUMENTS IN THE REGISTRY ONLY. NO DOCUMENTS WILL BE ACCEPTED WHICH ARE SENT THROUGH E-MAIL/WHATSAPP.

TO JOIN V.C.: https://virtualcourtdhc.webex.com/meet/virtualcourtdhc5

Meeting number 25184205783

FOR ADJOURNMENT SLIP : courtmaster09@gmail.com

FOR SENDING APPEARANCE : https://forms.gle/vauowA4aiTxPqcBh9 from 10:00A.M.-4:30 P.M.

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FOR ADMISSION				
1	CRL.M.A. 9728/2025 In W.P.(CRL)-614/2024	GULSHAN BABBAR ADVOCATE V/s STATE OF NCT OF DELHI & ORS.	ABDUL WASIH, AASTHA SINGH, HARSH SRIVASTAVA, HARSH SRIVASTAVA	
		OTHER DETAILS OF ADVOCATES: ABDUL WASIH (MAIL@MSHLEGAL.IN)(9999188657)(PETITIONER) M QAYAM UD DIN (MAIL@MSHLEGAL.IN)(9999188657)(PETITIONER) M QAYAM UD DIN(MAIL@MSHLEGAL.IN)(9999188657)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9810188760)(RESPONDENT) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) AASTHA SINGH (AASTHA97SINGH@GMAIL.COM)(8010107508)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) TANNAVI SHARMA(TANNAVI@ARSHDEEPSHKHURANA.COM)(9212221807)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) HARSH SRIVASTAVA(ADV.HARSHS@GMAIL.COM)(8601878743)(RESPONDENT) HARSH SRIVASTAVA(ADV.HARSHS@GMAIL.COM)(8601878743)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
2	CRL.REV.P.-1087/2018 CRL.M.A. 36132/2019	STATE V/s CHANDGI RAM & ORS.	RADHIKA KOLLURU, PRATYUSH SHARMA	Listing Remarks: PART-HEARD
		OTHER DETAILS OF ADVOCATES: RADHIKA KOLLURU()(9818091747)(PETITIONER) PRATYUSH SHARMA()(9711744465)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(VASANT KUNJ SOUTH-204/2017) W.P.(CRL) 1747/2017 FILED BY SMT MUKESH (DISPOSED ON : 2017-12-20) CRL.REV.P. 878/2018 FILED BY SMT MUKESH DEVI (DISPOSED ON : 2024-08-02) P.S.-FIR NO. :(VASANT KUNJ SOUTH-204/2017)

COURT NO. 08
HON'BLE MR.JUSTICE SACHIN DATTA

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NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

sachin.sharma@dhc.nic.in

NOTE: ADMISSION MATTERS SHALL BE TAKEN UP IN THE PRE-LUNCH SESSION AND SUPPLEMENTARY MATTERS WILL BE TAKEN UP IN THE POST LUNCH SESSION (02:30 P.M. ONWARDS)

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
AFTER NOTICE MISC. MATTERS				
1	CONT.CAS(C)-294/2025	FORUM OF CORPORATE SURVEYORS AND LOSS ASSESSORS V/s INDIAN INSTITUTE OF INSURANCE SURVEYORS AND LOSS ASSESSORS AND ANR	SOUGAT MISHRA	
		OTHER DETAILS OF ADVOCATES:		
2	W.P.(C)-14072/2009	UNION OF INDIA V/s J.D.SAHAY	S.K.DUBEY, PRATIMA NAIN LAKRA, VIVEKANAND MISHRA	
		OTHER DETAILS OF ADVOCATES: PRATIMA NAIN LAKRA(OFFICEOFADVOCATEPRATIMA@GMAIL.COM)(9953061614)(PETITIONER) VIVEKANAND MISHRA(AD.VNMISHRA.OFFICIAL@GMAIL.COM)(9811429926)(PETITIONER)		
3	W.P.(C)-11621/2021 CM APPL. 35921/2021	CIPLA LIMITED V/s NATIONAL PHARMACEUTICAL PRICING AUTHORITY & ANR.	ARCHANA SAHADEVA, ARCHANA SAHADEVA	
		OTHER DETAILS OF ADVOCATES: ARCHANA SAHADEVA(ARCHANA@SAHADEVALAWCHAMBERS.COM)(9818758576)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT)		
4	W.P.(C)-1424/2022 CM APPL. 4117/2022	INDUSIND BANK LIMITED V/s CENTRAL INFORMATION COMMISSION AND ORS.	NEELAM RATHORE, ABHINAV SHARMA	
		OTHER DETAILS OF ADVOCATES: NEELAM RATHORE ASSOCIATES(NEELRATHORE@GMAIL.COM)(9811192246)(PETITIONER) H S PARIHAR(HAMELPARIHAR@REDIFFMAIL.COM)()(RESPONDENT) KANTH CORP(INFO@KANTHCORP.COM)()(RESPONDENT) ABHINAV SHARMA(ABHINAVSHARMA88@GMAIL.COM)(9818383574)(RESPONDENT)		
5	W.P.(C)-11103/2022 CM APPL. 32567/2022	RAJESH BASOYA V/s GOVERNMENT OF NCT OF DELHI & ORS.	RAJAT ANEJA, USHA PANDEY	
		OTHER DETAILS OF ADVOCATES: RAJAT ANEJA()(9958687604)(PETITIONER) ANEJA AND ANEJA()(9810727771)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) USHA PANDEY(ADVOCATE.USHA@YAHOO.COM)(9871000871)(RESPONDENT)		
6	W.P.(C)-10301/2023 CM APPL. 39851/2023	CENTRAL BANK OF INDIA V/s SH SOHAN KUMAR AND ANR.	SANJAY KAPUR, ANURAG MISHRA	
		OTHER DETAILS OF ADVOCATES: SANJAY RPK LAW(OFFICE@RPKLAW.COM)(9871789655)(PETITIONER) SANGRAM GAHLOT(GAHLOTS408@GMAIL.COM)()(RESPONDENT) PCIFIC(LEXPACIFIC03@GMAIL.COM)()(RESPONDENT) SINGH(ADVOCATESINGH@GMAIL.COM)()(RESPONDENT) ANURAG MISHRA(LEGAL.ANURAGMISHRA@GMAIL.COM)(8669137027)(PETITIONER)		

7	W.P.(C)-12285/2023	EZIEFULA SAMUEL UCHEGBU V/s FOREIGNERS REGIONAL REGISTRATION OFFICE (FRRO)	NEHA KAPOOR	
		OTHER DETAILS OF ADVOCATES: NEHA KAPOOR(NEHAKAPOORADV24@GMAIL.COM)(9958804676)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
8	W.P.(C)-14067/2023 CM APPL. 55597/2023	ALOK KHANNA V/s UNION OF INDIA MINISTRY OF HOME AFFAIRS & ANR.	AMOD KUMAR DALELA, VIJAYA SINGH, PIYUSH BERIWAL	
		OTHER DETAILS OF ADVOCATES: AMOD K. DALELA(AMOD.DALELA@GMAIL.COM)(9818045168)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) ARUN AGGARWAL(ADVSARURI36@GMAIL.COM)()(RESPONDENT) VIJAYA SINGH(VIJAYA@SANDALAWOFFICES.COM)(8860017902)(PETITIONER) PIYUSH BERIWAL(BERIWAL.LAWYER@GMAIL.COM)(9910396352)(RESPONDENT)		
9	W.P.(C)-15324/2023 CM APPL. 61484/2023	SHASHANK PODDAR V/s SHRI SUSHIL KUMAR SHARMA & ORS.	VIKAS KUMAR	
		OTHER DETAILS OF ADVOCATES: LEGAL PARTNERS(OFFICE@CIRPORATELEGALPATNERS.COM)()(PETITIONER) K K GAMBHIR(KAPILGAMBHIR@YAHOO.CO.IN, BAHLG77@GMAIL.COM, LALJIDRESSES1960@GMAIL.COM)()(RESPONDENT)		
10	W.P.(C)-481/2024 CM APPL. 2131/2024 CM APPL. 40889/2024	TOTAL TRANSPORTATION PRIVATE LIMITED & ANR. V/s UNION OF INDIA (THROUGH ITS SECRETARY, MINISTRY OF CIVIL AVIATION) & ANR.	ARJUN KRISHNAN	
		OTHER DETAILS OF ADVOCATES: ARJUN KRISHNAN(ARJUN@SAMVADPARTNERS.COM)(9695100202)(PETITIONER) D G OFFICE(DGOFFICE.DGCA@NIC.IN)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) ARJUN KRISHNAN(ARJUN@SAMVADPARTNERS.COM)(9818368288)(PETITIONER) UNION OF INDIA, DGCA, ANJANA GOSAIN CHAMBERS(UOIDHC@GMAIL.COM, DGOFFICE.DGCA@NIC.IN, ANJANAGOSAINCHAMBERS@GMAIL.COM)(0)(RESPONDENT)		
11	W.P.(C)-1259/2024	PASHUPATI AGENCIES SPIRITS PVT LTD V/s GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI & ORS.	RHEA LUTHRA	
		OTHER DETAILS OF ADVOCATES: RHEA LUTHRA(ADVRTALCHAMBERS@GMAIL.COM)(9917079999)(PETITIONER) GOVERNEMNT OF NCT OF DELHI(CSDELHI@NIC.IN, DCEXCISE@NIC.IN, CIRP.SAINOVSPIRITS@GMAIL.COM)(9871251616)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) R C SAGAR ENGINEERING WORK(PRANAVLEGAL@GMAIL.COM)(9999400498)(RESPONDENT)		
12	W.P.(C)-6216/2024 CM APPL. 48100/2024	SH. MADESH V/s SPL. C.P. TRAFFIC AND ORS	BIRENDER SINGH, RAJ SINGH	
		OTHER DETAILS OF ADVOCATES: BIRENDER SANGWAN, AAYUSHI JAIN(BIRENDER.SANGWAN@GMAIL.COM)(9811132018)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) AJAYA KUMAR(ADV.GIRISHKUMARSHARMA@GMAIL.COM, DDACHAMBERHC@YAHOO.COM)(9910068903)(PETITIONER) AJAYA KUMAR(ADV.GIRISHKUMARSHARMA@GMAIL.COM, DDACHAMBERHC@YAHOO.COM)(9910068903)(PETITIONER) AJAYA KUMAR(ADV.GIRISHKUMARSHARMA@GMAIL.COM)(9910068903)(PETITIONER) SANTOSH KUMAR TRIPATHI, SHIVINDER CHOPRA(STANDINGCOUNSELGNCTD@GMAIL.COM, SHIVINDER_CHOPRA@REDIFFMAIL.COM)(9868250806)(RESPONDENT) MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT)		
13	W.P.(C)-7456/2024	CHANDEEP SINGH SAWHNEY V/s GOVT. OF NCT OF DELHI & ORS.	SIDDHARTH NARANG, ABHISHEK SINGH	
		OTHER DETAILS OF ADVOCATES: DR. ALOK(ADVOCATELOK1975@GMAIL.COM)(9654554644)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) RAVINDER KUMAR AHUJA(RKA1944@YAHOO.COM)(9810074534)(RESPONDENT) ABHISHEK SINGH(ABHISHEK.LEXICONS@GMAIL.COM)(9910291290)(RESPONDENT)		

14	W.P.(C)-10478/2024 CM APPL. 43092/2024	VIPULA AWASTHY & ANR. V/s DLF HOMES DEVELOPERS LIMITED & ANR.	UJAS KUMAR	
		OTHER DETAILS OF ADVOCATES: UJAS KUMAR(UJASKR@GMAIL.COM)(9818685115)(PETITIONER) KARANJAWALA AND CO(KARANJAWALA@KARANJAWALA.IN, SEEMA.SUNDD@KARANJAWALA.IN)(0)(RESPONDENT)		
15	W.P.(C)-10708/2024	FORUM OF CORPORATE SURVEYORS AND LOSS ASSESSORS V/s INDIAN INSTITUTE OF INSURANCE SURVEYORS AND LOSS ASSESSORS AND ANR	SOUGAT MISHRA, RAVINDER AGARWAL	
		OTHER DETAILS OF ADVOCATES: SOUGAT MISHRA(SOUGAT@SMISHRALAW.IN)(9953932440)(PETITIONER) INDIAN INSTITUTE OF INSRANCE SURVEYORS (ADMIN@IIISLA.CO.IN, IRDA@IRDAI.GOV.IN)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) RAVINDER AGARWAL(RAVINDERAGAR@GMAIL.COM)(9810056263)(PETITIONER)		
16	W.P.(C)-16370/2024	NAVDEEP SARDANA V/s UNION OF INDIA & ORS.	CHARU SANGWAN	
		OTHER DETAILS OF ADVOCATES: CHARU SANGWAN(CHARUSANGWANLEGAL@GMAIL.COM)(9650048797)(PETITIONER) UNION OF INDIA, DIRECTOR OF ENFORCEMENT(UOIDHC@GMAIL.COM, DL.HC-ED@GOV.IN)(1123384193)(RESPONDENT)		
17	W.P.(C)-17864/2024	UJJAWAL GAUR V/s UNION OF INDIA AND ORS	UJJAWAL GAUR	
		OTHER DETAILS OF ADVOCATES: UJJAWAL GAUR(UJJWALKAUSHIK001@GMAIL.COM)(8171777154)(PETITIONER) UNION OF INDIA, INDIA POST(UOIDHC@GMAIL.COM, CPMG_KAR@INDIAPOST.GOV.IN, CPMG_DEL@INDIAPOST.GOV.IN)(1123384193)(RESPONDENT)		
18	W.P.(C)-1131/2025 CM APPL. 5586/2025	SH PRASHANT MUDGAL V/s GOVT OF NCT OF DELHI AND ORS	SUSHIL KUMAR	
		OTHER DETAILS OF ADVOCATES: SUSHIL KUMAR & PRASHANT SINGH(ADV.SUSHIL777@GMAIL.COM)(8527130065)(PETITIONER) DHC PROSECUTIONED, SANTOSH KUMAR TRIPATHI(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM, STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT)		
FOR FINAL HEARING				
19	W.P.(C)-4107/2023 CM APPL. 21771/2023 CM APPL. 33707/2023 CM APPL. 36393/2023	X V/s STATE OF NCT OF DELHI & ANR.	SUMEET SINGH SHOKEEN, SMRITI VARMA	
		OTHER DETAILS OF ADVOCATES: MANISH KUMAR(MKSHUBHAY@GMAIL.COM)(9312914670)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) MANISH KUMAR(MKSHUBHAY@GMAIL.COM)(9312914670)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM, NEELENDRA.SINGH@ADIDASGROUP.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM, NEELENDRA.SINGH@ADIDASGROUP.COM)()(RESPONDENT) LEX JURISTS(RAJINDERSINGH@LEXJURISTS.COM)(9654825944)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM, MKSHUBHAY@GMAIL.COM)(9868250806)(RESPONDENT) LEX JURISTS(RAJINDERSINGH@LEXJURISTS.COM)()(PETITIONER) MKSHUBHAY(MKSHUBHAY@GMAIL.COM, STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		

COURT NO. 31
HON'BLE MR.JUSTICE AMIT MAHAJAN

NOTE : ADVOCATES AND PARTIES IN PERSON ARE REQUESTED TO ADDRESS THE COURT AS 'SIR' AND AVOID ADDRESSING AS 'MY LORD', YOUR LORDSHIP' OR 'YOUR HONOUR'.

NOTE: "REQUEST SEEKING ADJOURNMENT DUE TO NON AVAILABILITY OF COUNSELS/LAWYERS WILL BE ENTERTAINED ONLY BETWEEN 10.15 AM TO 10.30 AM & 2.15 PM AND 2.30 PM (PRESENCE OF COUNSELS FOR BOTH SIDES IS NECESSARY)."

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

cmpooja.dhc@gov.in

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
BAIL				
1	BAIL APPLN.-4301/2024	VIKASH @ KALIA V/s STATE GNCT OF DELHI	VINEET JAIN	
		OTHER DETAILS OF ADVOCATES: VINEET JIAN(ASSOCIATESVINEETJAIN@GMAIL.COM)(9891055897)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(NABI KARIM-399/2024)
2	BAIL APPLN.-4789/2024 WITH BAIL APPLN. 311/2025	ASHISH @ CHEENU V/s THE STATE OF NCT OF DELHI	MIRZA MAAZ BAIG	
		OTHER DETAILS OF ADVOCATES: MIRZA()(8299346251)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(AMBEDKAR NAGAR-541/2024) BAIL APPLN. 311/2025 FILED BY SHIBBU KRISHANAN KANDASWAMI @ SIBBU (D. OF HEARING : 2025-04-25) P.S.-FIR NO. :(AMBEDKAR NAGAR-541/2024)
3	BAIL APPLN.-311/2025	SHIBBU KRISHANAN KANDASWAMI @ SIBBU V/s THE STATE OF NCT OF DELHI	MIRZA MAAZ BAIG	
		OTHER DETAILS OF ADVOCATES: MIRZA MAAZ()(8299346251)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(AMBEDKAR NAGAR-541/2024) BAIL APPLN. 4789/2024 FILED BY ASHISH @ CHEENU (D. OF HEARING : 2025-04-25) P.S.-FIR NO. :(AMBEDKAR NAGAR-541/2024)
4	BAIL APPLN.-487/2025	DEEPAK @ APPU V/s STATE OF DELHI	ISHWAR SINGH	
		OTHER DETAILS OF ADVOCATES: ISHWAR SINGH (ISHWARSINGH.DELHI@GMAIL.COM)(9212727374)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NARELA INDUSTRIAL AREA-500/2022) BAIL APPLN. 294/2023 FILED BY SHANU KHATUN (DISPOSED ON : 2023-04-06) BAIL APPLN. 1451/2023 FILED BY SEEMA (DISPOSED ON : 2023-07-18) BAIL APPLN. 2563/2024 FILED BY DEEPAK @ APPU (DISPOSED ON : 2024-07-24) BAIL APPLN. 3391/2024 FILED BY SEEMA (DISPOSED ON : 2025-01-17) P.S.-FIR NO. :(NARELA INDUSTRIAL AREA-500/2022)

5	BAIL APPLN.-890/2025 CRL.M.A. 6628/2025	DEVENDER V/s THE STATE OF NCT DELHI	RAVI DRALL	
		OTHER DETAILS OF ADVOCATES: RAVI DRALL (ADVOCATERAVIDRALL@GMAIL.COM)(9999500502)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PUNJABI BAGH-787/2020) BAIL APPLN. 1024/2021 FILED BY PIPASA DAS ALIAS MONA (DISPOSED ON : 2021-03-24) BAIL APPLN. 1529/2022 FILED BY SONU KUMAR (DISPOSED ON : 2022-12-08) BAIL APPLN. 3983/2021 FILED BY SONU KUMAR (DISPOSED ON : 2022-01-17) BAIL APPLN. 375/2022 FILED BY DEVENDER @ DEVA (DISPOSED ON : 2022-02-09) BAIL APPLN. 1164/2024 FILED BY DEVENDER (DISPOSED ON : 2024-05-22) BAIL APPLN. 2318/2024 FILED BY SONU CHAUHAN (DISPOSED ON : 2025-01-28) P.S.-FIR NO. :(PUNJABI BAGH-787/2020)
6	BAIL APPLN.-932/2025	PAPPU RAI V/s STATE NCT OF DELHI	KAJOL GARG	
		OTHER DETAILS OF ADVOCATES: ADITYA AGGARWAL (KJLGARG719@GMAIL.COM)(8368387547)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(RANHOLA-157/2023) BAIL APPLN. 3610/2023 FILED BY GEEGAL KUMAR (DISPOSED ON : 2024-03-19) BAIL APPLN. 1473/2024 FILED BY GEEGAL KUMAR (DISPOSED ON : 2025-02-21) BAIL APPLN. 3915/2024 FILED BY PAPPU RAI (DISPOSED ON : 2024-12-20) P.S.-FIR NO. :(RANHOLA-157/2023)
SUSPENSION OF SENTENCE				
7	CRL.A.-407/2023 CRL.M.(BAIL) 692/2023	SUNITA V/s STATE (NCT OF DELHI)	BISWAJIT KUMAR PATRA (DHCLSC)	Listing Remarks: AT 03:00 PM
		OTHER DETAILS OF ADVOCATES: DOLLY RAJ (PATRAANDCOMPANY@GMAIL.COM)()(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(HARI NAGAR-347/2014)
FOR ADMISSION				
8	CRL.M.C.-1809/2025 CRL.M.A. 8202/2025 CRL.M.A. 8203/2025	SUNIL KALRA V/s STATE (GOVT. OF NCT OF DELHI) & ANR.	SHOHIT CHAUDHRY	
		OTHER DETAILS OF ADVOCATES: SHOHIT CHAUDHRY (SHOHIT@SOHIT.COM)(9999091964)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CIVIL LINES-57/2020) W.P.(CRL) 28/2022 FILED BY RIDHI KUMAR NEE MS RIDHI KALRA (DISPOSED ON : 2024-04-16) BAIL APPLN. 1177/2024 FILED BY RAGHAV KALRA THROUGH PAIROKAR (DISPOSED ON : 2024-05-14) CRL.M.C. 3136/2024 FILED BY RIDHI KUMAR @ MS.RIDHI KALRA (DISPOSED ON : 2024-11-06) CRL.M.C. 6073/2024 FILED BY RIDHI KUMAR @ RIDHI KALRA (DISPOSED ON : 2024-09-19) P.S.-FIR NO. :(CIVIL LINES-57/2020)
9	CRL.M.C.-2205/2025	PUSHPENDER & ANR. V/s STATE OF NCT OF DELHI & ANR.	MANU GUPTA	
		OTHER DETAILS OF ADVOCATES: MANU GUPTA (MANU.GUPTA1983@GMAIL.COM)(9911219722)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ECONOMIC OFFENCE WING-158/2017) W.P.(CRL) 2579/2019 FILED BY M/S CAPITAL LAND BUILDERS PVT. LTD. (DISPOSED ON : 2020-01-27) W.P.(CRL) 2580/2019 FILED BY M/S CAPITAL LAND BUILDERS PVT. LTD (DISPOSED ON : 2020-01-27) P.S.-FIR NO. :(ECONOMIC OFFENCE WING-158/2017)
AFTER NOTICE MISC. MATTERS				
10	CRL.A.-325/2016	STATE (GOVT OF NCT OF DELHI) V/s RAMPAL		
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(KASHMERE GATE-29/2014)

11	CRL.M.A. 6886/2025 In CRL.A.-584/2016	JAI PRAKASH V/s CENTRAL BUREAU OF INVESTIGATION	RAVI BASSI, ARPIT BHARGAVA	
		OTHER DETAILS OF ADVOCATES: PANKAJ SEHARAWAT(PANKAJ.SEHARAWAT1997@GMAIL.COM)(9871316969)(PETITIONER) CBI(DLACBIDHC@GMAIL.COM)(0)(RESPONDENT)		P.S.-FIR NO. :(CBI-DAI-2015-A-0007)
12	CRL.A.-987/2016 WITH CRL.A. 1195/2016 CRL.A. 1026/2017	ISPREET SINGH@ HONNEY V/s STATE (NCT OF DELHI)	B S RANA	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(RANI BAGH-186/2013) CRL.A. 1195/2016 FILED BY ARYAN @ MAXI (D. OF HEARING : 2025-04-25) CRL.A. 1025/2017 FILED BY NEERAJ @ RAHUL (DISPOSED ON : 2023-07-18) CRL.A. 1026/2017 FILED BY VICKY @ VIKAS @ GANJA (D. OF HEARING : 2025-04-25) P.S.-FIR NO. :(RANI BAGH-186/2013)
13	CRL.A.-1195/2016	ARYAN @ MAXI V/s STATE	SUDHIR NAAGAR	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(RANI BAGH-186/2013) CRL.A. 987/2016 FILED BY ISPREET SINGH@ HONNEY (D. OF HEARING : 2025-04-25) CRL.A. 1025/2017 FILED BY NEERAJ @ RAHUL (DISPOSED ON : 2023-07-18) CRL.A. 1026/2017 FILED BY VICKY @ VIKAS @ GANJA (D. OF HEARING : 2025-04-25) P.S.-FIR NO. :(RANI BAGH-186/2013)
14	CRL.A.-1026/2017 CRL.M.(BAIL) 7905/2020	VICKY @ VIKAS @ GANJA V/s THE STATE GOVT OF NCT OF DELHI	ANIL DABAS, BHOOPENDRA SINGH, ASHISH DUTTA, RAVI DRALL	
		OTHER DETAILS OF ADVOCATES: B.S. CHODHARY(BSC.ADV26@GMAIL.COM)(9213115620)(PETITIONER) BHOOPENDRA(BSC.ADV26@GMAIL.COM)(9213115620)(PETITIONER) DELHI POLICE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) RAVI DRALL(ADVOCATERAVIDRALL@GMAIL.COM)(9999500503)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(RANI BAGH-186/2013) CRL.A. 987/2016 FILED BY ISPREET SINGH@ HONNEY (D. OF HEARING : 2025-04-25) CRL.A. 1195/2016 FILED BY ARYAN @ MAXI (D. OF HEARING : 2025-04-25) CRL.A. 1025/2017 FILED BY NEERAJ @ RAHUL (DISPOSED ON : 2023-07-18) P.S.-FIR NO. :(RANI BAGH-186/2013)
15	CRL.A.-44/2023	HARJEET SINGH SACHDEVA V/s DIDAR SINGH OBEROI	GAGANMEET SINGH SACHDEVA	
		OTHER DETAILS OF ADVOCATES:		
16	CRL.A.-176/2023 CRL.M.A. 938/2024	RAHUL V/s BSES RAJDHANI POWER LTD	SRI BHAGWAN SHARMA, RISHAB RAJ JAIN	
		OTHER DETAILS OF ADVOCATES: S.B. SHARMA(ADVOCATESBSHARMA@REDIFFMAIL.COM)(9313740656)(PETITIONER) BHAGWAN SHARMA(ADVOCATEBHAGWANSHARMA@REDIFFMAIL.COM)(9313740656)(PETITIONER) S.B SHARMA (ADVOCATESBSHARMA@REDIFFMAIL.COM)(9313740656)(PETITIONER) SUNIL (SUNILF.ADV@GMAIL.COM)()(RESPONDENT) RISHAB RAJ JAIN(RISHABRAJJAIN@GMAIL.COM)(9811079695)(RESPONDENT)		
17	CRL.A.-412/2023	SURYAVEER V/s STATE	SUDARSHAN RAJAN	
		OTHER DETAILS OF ADVOCATES: SUDARSHAN RAJAN(SITHYA@GMAIL.COM)(9650075050)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-252/2018) BAIL APPLN. 1487/2020 FILED BY DIGVIJAY SAROHA (DISPOSED ON : 2020-07-24) BAIL APPLN. 2089/2020 FILED BY PARVEEN BAZARD@ LARA (DISPOSED ON : 2021-07-26) BAIL APPLN. 1863/2023 FILED BY SURENDER MANN (DISPOSED ON : 2023-09-12) BAIL APPLN. 2685/2024 FILED BY MOHIT @ PANCHI (DISPOSED ON : 2024-07-31) P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-252/2018)

18	CRL.A.-610/2023	SMT LAJWANTI LAJJO ORS V/s STATE GOVT OFNCT DELHI	VIRENDER KUMAR, PRASHANT DIWAN	
		OTHER DETAILS OF ADVOCATES: V.K. VATS(VATSVIRENDER0102@GMAIL.COM)(9891787898)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) PRASHANT DIWAN(ADVDIWANPRASHANT@GMAIL.COM)(9811937371)(PETITIONER)		P.S.-FIR NO. :(SULTAN PURI-712/2013)
19	CRL.A.-991/2023	DALJEET SINGH BHARDWAJ V/s THE STATE & ANR.	SHALINI SHARMA	
		OTHER DETAILS OF ADVOCATES:		
20	CRL.L.P.-235/2018 CRL.M.A. 6800/2018	THE STATE GOVT OF NCT OF DELHI V/s SUBHASH	RADHIKA KOLLURU, KARTICKAY MATHUR (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: RADHIKA KOLLURU()(9818091747)(PETITIONER)		P.S.-FIR NO. :(JAFFARPUR KALAN-249/2014)
21	CRL.L.P.-298/2018 CRL.M.A. 22157/2023	KUMAR RAJESH SINGH V/s HARISH MALHOTRA	RANA RANJIT SINGH	
		OTHER DETAILS OF ADVOCATES: RANA RANJIT SINGH()(9810162881)(PETITIONER) RANA RANJIT SINGH(RANARANJITSINGH@GMAIL.COM)(9810162881)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
22	CRL.L.P.-556/2018	RAJ KUMAR DHINGRA V/s NARESH KUMAR GUPTA	JAI GUPTA	
		OTHER DETAILS OF ADVOCATES: JAI GUPTA()(9810158254)(PETITIONER)		
23	CRL.L.P.-689/2018 CRL.M.A. 34840/2018	TESON ELECTRONICS (INDIA) PVT. LTD. V/s SH. KHEMA NAND SHARMA	N.K. JHA, AMRESH KUMAR	
		OTHER DETAILS OF ADVOCATES: N.K. JHA()(9810720069)(PETITIONER)		
24	CRL.L.P.-99/2022 CRL.M.A. 4349/2022 WITH CRL.L.P. 100/2022	SH BIMAN MUKHERJEE V/s THE STATE OF NCT OF DELHI	AMIT PRABHAT	
		OTHER DETAILS OF ADVOCATES: AMIT PRASHAD DESHPHANDE(DESHPANDEANDCOMPANY@GMAIL.COM)(9810477630)(PETITIONER) THE STANDING COUNSEL(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) NARAYAN GIRI(NIRMALAJEWELLERS@GMAIL.COM)()(RESPONDENT)		
25	CRL.L.P.-100/2022 CRL.M.A. 4350/2022	SH BIMAN MUKHERJEE V/s THE STATE OF NCT OF DELHI & ANR.	AMIT PRABHAT	
		OTHER DETAILS OF ADVOCATES: AMIT PRABHAT DESPHANDE(DESHPANDEANDCOMPANY@GMAIL.COM)(9810477630)(PETITIONER) AMIT PRABHAT DESPHANDE(DESHPANDEANDCOMPANY@GMAIL.COM)(9810477630)(PETITIONER) NIRMALA JWELLERS(NIRMALAJEWELLERS@GMAIL.COM)()(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) NARAYAN GIRI(NIRMALAJEWELLERS@GMAIL.COM)()(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
26	CRL.L.P.-594/2022	JAGDISH CHANDER V/s KISHAN LAL	VIPIN BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: VIPIN BHARDWAJ(BHARDWAJ.VIPIN95@GMAIL.COM)(9999009950)(PETITIONER)		
27	CRL.M.A. 11336/2023(CM For Restoration) CRL.M.A. 11337/2023 In CRL.M.C.-171/2015(Disposed off case) WITH CRL.REV.P. 434/2014	CHAND KUMAR PRASAD V/s THE STATE (GOVT OF NCT OF DELHI)	JASKARAN SIBIA, SANDEEP JAGDISH PRASAD LAMBA	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-27/2010) CRL.REV.P. 550/2011 FILED BY STATE NCT OF DELHI (DISPOSED ON : 2013-03-12) BAIL APPLN. 2255/2013 FILED BY CHAND KUMAR PRASAD (DISPOSED ON : 2014-01-20) W.P.(CRL) 860/2014 FILED BY CHAND KUMAR PRASAD (DISPOSED ON : 2014-05-05)

				BAIL APPLN. 2374/2014 FILED BY CHAND KUMAR PRASAD (DISPOSED ON : 2014-12-12) CRL.REV.P. 434/2014 FILED BY CHAND KUMAR PRASAD (D. OF HEARING : 2025-04-25) P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-27/2010)
28	CRL.REV.P.-434/2014 WITH CRL.M.C. 171/2015	CHAND KUMAR PRASAD V/s STATE	INDERJEET SIDHU (DHCLSC)	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-27/2010) CRL.REV.P. 550/2011 FILED BY STATE NCT OF DELHI (DISPOSED ON : 2013-03-12) BAIL APPLN. 2255/2013 FILED BY CHAND KUMAR PRASAD (DISPOSED ON : 2014-01-20) W.P.(CRL) 860/2014 FILED BY CHAND KUMAR PRASAD (DISPOSED ON : 2014-05-05) BAIL APPLN. 2374/2014 FILED BY CHAND KUMAR PRASAD (DISPOSED ON : 2014-12-12) CRL.M.C. 171/2015 FILED BY CHAND KUMAR PRASAD (DISPOSED ON : 2023-02-09) P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-27/2010)
29	CRL.M.C.-204/2020 CRL.M.A. 890/2020	AAKASH DEEP CHOUHAN V/s CBI & ANR.	KUMAR VAIBHAW	
		OTHER DETAILS OF ADVOCATES: KUMAR VAIBHAW()(9891201050)(PETITIONER)		P.S.-FIR NO. :(CBI-AC1-2017-A-0008)
30	CRL.M.C.-299/2020 CRL.M.A. 1273/2020	ROBERT SURI V/s STATE	YOGESH SAXENA	
		OTHER DETAILS OF ADVOCATES: YOGESH SAXENA()(9810294248)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(TUGLAQ ROAD-189/2001) CRL.M.C. 3464/2001 FILED BY NEERAJ VADHERA (DISPOSED ON : 2001-10-11) W.P.(CRL) 1093/2001 FILED BY NEERAJ VADHREA (DISPOSED ON : 2001-10-09) CRL.M.C. 163/2003 FILED BY RAJESH BHALLA (IN J/C) (DISPOSED ON : 2003-11-05) CRL.M.C. 74/2002 FILED BY RAJESH BHALLA (DISPOSED ON : 2002-01-17) CRL.M.C. 2101/2002 FILED BY RAJESH BHALLA (DISPOSED ON : 2002-08-27) CRL.REV.P. 881/2002 FILED BY RAJESH BHALLA (DISPOSED ON : 2004-05-03) CRL.REV.P. 1092/2002 FILED BY NAQUIBULLA @ ALI (DISPOSED ON : 2004-05-03) CRL.M.C. 4293/2002 FILED BY NAQUIBULLAH @ ALI (DISPOSED ON : 2005-03-24) BAIL APPLN. 243/2005 FILED BY RAJESH BHALLA (DISPOSED ON : 2005-03-17) BAIL APPLN. 2131/2005 FILED BY RAJESH BHALLA (DISPOSED ON : 2005-10-06) CRL.REV.P. 378/2007 FILED BY HOTEL HANS PRIVATE LTD (DISPOSED ON : 2007-09-19) CRL.A. 450/2010 FILED BY RAJESH BHALLA (D. OF HEARING : 2016-07-22) P.S.-FIR NO. :(TUGLAQ ROAD-189/2001)
31	CRL.M.C.-955/2020 CRL.M.A. 3887/2020	SURENDER KUMAR V/s STATE & ANR	ATUL KUMAR, SATYAVAN	
		OTHER DETAILS OF ADVOCATES: ATUL KUMAR()(9999719592)(PETITIONER) SATYAVAN (ADVSATYAVANKUNDALWAL@GMAIL.COM)(9811580002)(RESPONDENT)		
32	CRL.REV.P.-608/2014 CRL.M.A. 15236/2014 WITH CRL.REV.P. 609/2014	VINAY KANODIA V/s SANDEEP THAPLIYAL & ORS	RAJESH ANAND, SATISH AGGARWALA	
		OTHER DETAILS OF ADVOCATES:		
33	CRL.REV.P.-609/2014 CRL.M.A. 15241/2014	VINAY KANODIA V/s DIRECORATE GENERAL OF CENTRAL EXCISE INTELLIGENCE	RAJESH ANAND, SATISH AGGRWALA	
		OTHER DETAILS OF ADVOCATES:		

34	W.P.(CRL)-1495/2022	RAMESH CHAND V/s CBI AND ORS	SOUMYASHREE MISRA	
		OTHER DETAILS OF ADVOCATES: ANIL KUMAR(ANILCO040@GMAIL.COM)()(PETITIONER) CBI(DLACBIDHC@GMAIL.COM)()(RESPONDENT) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT)		
35	W.P.(CRL)-1781/2022	N P MISHRA V/s CENTRAL BUREAU OF INVESTIGATION & ORS.	AMRENDRA KUMAR MEHTA, NISHANK TRIPATHI	
		OTHER DETAILS OF ADVOCATES: MEHTA(ADVMEHTA@GMAIL.COM)(9958822048)(PETITIONER) SANJAI KUMAR(SANJAIKUMAR@RAILTELINDIA.COM)(9717644101)(RESPONDENT) PUNEET CHAWLA(PUNEETCHAWLA@RAILTELINDIA)(9870424000)(RESPONDENT) CBI(DLACBIDHC@GMAIL.COM)()(RESPONDENT) ANAND KUMAR SHARMA(ANAND.KUMAR@RAILTELINDIA.COM)(9717644104)(RESPONDENT) SURESH KUMAR(SURESHKUMAR@RAILTELINDIA.COM)(9810801767)(RESPONDENT) PRADEEP KUMAR MASSON(PKMASSON@RAILTELINDIA.COM)(9717644104)(RESPONDENT) RAJIV AGGARWAL(RAHIV.AGGARWAL@PRIMATELINDIA.COM)()(RESPONDENT) SANJEEB KUMAR(SANJEEB.KUMAR@RVNL.ORG)(9810801767)(RESPONDENT) NISHANK TRIPATHI(NISHANK_NTLAW@YAHOO.COM)(8527757230)(PETITIONER)		
36	W.P.(CRL)-2372/2022 CRL.M.A. 20666/2022	ANIL KUMAR RAI V/s STATE OF DELHI AND ORS.	PRAVEEN SURI, ARBIND KUMAR	
		OTHER DETAILS OF ADVOCATES: PRAVEEN SURI(PRAVEENSURI73@GMAIL.COM)(9810928188)(PETITIONER) KATYAL(ADVKATYAL@GMAIL.COM)()(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ARBIND KUMAR(ARBIND.GARG@GMAIL.COM)(9654070037)(RESPONDENT)		P.S.-FIR NO. :(KOTWALI-527/2022)
37	W.P.(CRL)-2841/2022 CRL.M.A. 24766/2022 CRL.M.A. 29556/2024	NEERAJ GOEL AND ORS V/s STATE OF NCT OF DELHI & ANR.	HARSHEEN MADAN, KUNAL KHANNA, KUNAL KHANNA	
		OTHER DETAILS OF ADVOCATES: CHRITARTH PALLI(CHRITARTH04PALLI@GMAIL.COM)(9888277971)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SANJAY KUMAR AGARWAL(SANJAYICAIMEMBER@GMAIL.COM)(9643408971)(RESPONDENT) KUNAL KHANNA(IP.KUNALKHANNA@GMAIL.COM)(9999757185)(PETITIONER)		P.S.-FIR NO. :(ECONOMIC OFFENCE WING-74/2022)
38	W.P.(CRL)-2937/2022 CRL.M.A. 25741/2022	GAYATRI DUBE CHAUDARY & ORS. V/s STATE OF GNCT OF DELHI & ANR.	SHIV CHOPRA	
		OTHER DETAILS OF ADVOCATES: SHIV CHOPRA(ADVSHIVCHOPRA@GMAIL.COM)(9711298808)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(VASANT VIHAR-26/2021) BAIL APPLN. 2984/2021 FILED BY NANDIVARDHAN DUBE (DISPOSED ON : 2021-08-12) BAIL APPLN. 1009/2021 FILED BY REKHA DUBE (DISPOSED ON : 2021-07-19) BAIL APPLN. 1008/2021 FILED BY GAYATRI DUBE (DISPOSED ON : 2021-07-19) W.P.(CRL) 2758/2022 FILED BY GAYATRI DUBE (DISPOSED ON : 2022-11-21) P.S.-FIR NO. :(VASANT VIHAR-26/2021)
39	W.P.(CRL)-3030/2022 CRL.M.A. 26682/2022	MANISH GOEL V/s STATE OF NCT OF DELHI ORS	ARVIND KUMAR SHARMA, ROHINI KUMAR, ARCHNA MIDHA, ANITEJA SHARMA	
		OTHER DETAILS OF ADVOCATES: MANISH GOEL(MGOEL2006@GMAIL.COM)()(PETITIONER) ARVIND KUMAR SHARMA(AKOG1966@GMAIL.COM)(9810131448)(PETITIONER) BALJEET SINGH(DR.BALJITSINGHARORA@GMAIL.COM)()(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) GURBEEN MALHOTRA(DCEAST@NIC.IN)()(RESPONDENT) ROHINI KUMAR(ADVROHINIKUMAR@GMAIL.COM)(9873261318)(RESPONDENT) ARVIND KUMAR SHARMA(ARUIND2002@USNL.COM)(9810131448)(PETITIONER) ARCHNA MIDHA(ARMIDHA@GMAIL.COM)(8510988004)(RESPONDENT) ANITEJA SHARMA (ANITEJA1996@GMAIL.COM)(8826279878)(PETITIONER)		

COURT NO. 24
HON'BLE MR. JUSTICE ANISH DAYAL

1. **CASE MANAGEMENT/ MENTIONINGS SHALL BE FROM 10.30 A.M. TO 10.45 A.M. AND FROM 02.15 P.M. TO 02.30 P.M.**
2. **MENTIONINGS SHALL NOT BE ENTERTAINED AT ANY OTHER TIME.**
3. **PRESENCE OF COUNSELS FROM BOTH PARTIES IS NECESSARY FOR MENTIONING.**
4. **SUPPLEMENTARY PASSOVERS WILL BE TAKEN AT THE END OF SUPLEMENTARY LIST.**
5. **DATES AT JOINT REQUEST CAN BE TAKEN FROM THE COURT MASTER AT 02.15 P.M.**
6. **FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO cmatishgoel@gmail.com**
7. **COUNSELS APPEARING IN COURT ARE TO GIVE APPEARANCE IN WRITING TO COURT STAFF, OR THROUGH GOOGLE FORM WITH THE HELP OF QR CODE, OR THROUGH THIS LINK**

   https://docs.google.com/forms/d/1LT2a-F1Ya0wRtiLpk2n6md7Emm8QowmeXwoA0VRCtHY/edit?pli=1

   AND THOSE ON VC SHOULD WRITE IN THE CHAT BOX.
8. **CLICK HERE TO JOIN VC**
   https://virtualcourtdhc.webex.com/meet/virtualcourtdhc12

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
TOP OF THE BOARD				
1	CONT.CAS(C)-1267/2022 CM APPL. 50101/2022	ANANT NARAYAN RAI & ANR. V/s SIDDHARTH RAI & ORS.	GAGAN KATARIYA, KANTI TIWARI, PRASHANT SINGH, AKHAND PRATAP SINGH CHAUHAN, RAJAT SHARMA	
		OTHER DETAILS OF ADVOCATES: SANJEEV SAHAY AND JHUM JHUM SARKAR()(9971090884)(PETITIONER) ANANT NARAYAN RAI(JJSARKAR@GMAIL.COM)(9971090884)(PETITIONER) SIDDARTH RAI(BHARATMISHRA.ME@REDIFFMAIL.COM)(9891371422)(RESPONDENT) AKSHAY SAXENA(BHARATMISHRA.ME@REDIFFMAIL.COM)(9891371422)(RESPONDENT) KANTI TIWARI (ADVKANTITIWARI@GMAIL.COM)(9580232404)(PETITIONER) PRASHANT SINGH (PRASHANTSINGHLAW@GMAIL.COM)(9967000869)(PETITIONER) AKHAND PRATAP SINGH CHAUHAN(ADV.APSCHAUHAN@GMAIL.COM)(9555956929)(PETITIONER) KANTI TIWARI (ADVKANTITIWARI@GMAIL.COM)(9580232404)(PETITIONER) RAJAT SHARMA(4JUSTICE2RAJAT@GMAIL.COM)(9871701580)(RESPONDENT)		
2	CONT.CAS(C)-1686/2023(Disposed off case)	SAMI AHMAD V/s SHRI GYANESH BHARTI ,COMMISSIONER MUNICIPAL CORPORATION OF DELHI	PRAMIT SAXENA, MOHD. SAJID, SHASHA JAIN, VEERENDRA KUMAR SINHA	
		OTHER DETAILS OF ADVOCATES: MOHD. SAJID (MSAJIDADV@GMAIL.COM)(9810031360)(PETITIONER) SHASHA JAIN(ADV.SHASHA@GMAIL.COM)(8587859529)(PETITIONER) VEERENDRA KUMAR SINHA(VEERENDRAVNSLEGALPARTNERSIPR@GMAIL.COM)(9810264713)(PETITIONER)		
3	CONT.CAS(C)-1821/2023 CM APPL. 63427/2023	RITU SINGHAL V/s NEENA SINGH AND ORS	NIKHILESH KUMAR	
		OTHER DETAILS OF ADVOCATES: ATTORNEYS AT LAW(KINKHILESHK9@GMAIL.COM)(9891655677)(PETITIONER) NEENA(LIONS_PUBLIC_SCHOOLS@YAHOO.CO.IN)(8810428485)(RESPONDENT) S K MADHOK(MADHOKSK@GMAIL.COM)(9810025752)(RESPONDENT) MPS(MPS@CHADHASALES.COM)(9811048221)(RESPONDENT)		
4	CONT.CAS(C)-1496/2024 WITH CONT.CAS(C) 1513/2024 CONT.CAS(C) 1524/2024 CONT.CAS(C) 1525/2024	M/S VVA DEVELOPERS PVT LTD THROUGH ITS AUTHORISED REPRESENTATIVE V/s VINOD TYAGI	SUMITRA KUMARI CHOUDHARY	
		OTHER DETAILS OF ADVOCATES:		
5	CONT.CAS(C)-1513/2024	M/S VVA DEVELOPERS PVT LTD THROUGH ITS AUTHORISED REPRESENTATIVE V/s ADITI TYAGI	SUMITRA KUMARI CHOUDHARY	
		OTHER DETAILS OF ADVOCATES: SUMITRA CHOUDHARY(LAWYERSSKC@GMAIL.COM)(8800556098)(PETITIONER) VVA DEVELPERS PVT LTD(VVADEVELOPERS1@GMAIL.COM)(9810815353)(PETITIONER) ADITI TYAGI(DELHITYAGI@GMAIL.COM)(9711556566)(RESPONDENT)		

		SIDHARTH(DELHITYAGI@GMAIL.COM)(0)(RESPONDENT)		
6	CONT.CAS(C)-1524/2024	M/S VVA DEVELOPERS PVT LTD THROUGH ITS AUTHORISED REPRESENTATIVE V/s PARTH CHADHA	SUMITRA KUMARI CHOUDHARY	
		OTHER DETAILS OF ADVOCATES:		
7	CONT.CAS(C)-1525/2024	M/S VVA DEVELOPERS PVT LTD THROUGH ITS AUTHORISED REPRESENTATIVE V/s SIDHARTH TYAGI	SUMITRA KUMARI CHOUDHARY	
		OTHER DETAILS OF ADVOCATES:		
8	CONT.CAS(C)-2031/2024 CM APPL. 76024/2024	VVA DEVELOPERS PVT LTD V/s MONIKA TYAGI	SUMITRA KUMARI CHOUDHARY	
		OTHER DETAILS OF ADVOCATES:		
FOR ADMISSION				
9	CONT.CAS(C)-904/2024 CM APPL. 32780/2024	PROF EQBAL HUSSAIN V/s NASIM HAIDER AND ANR	SYED TAMJEED AHMAD	
		OTHER DETAILS OF ADVOCATES: SYED TAMJEED AHMAD(SYED.TAMJEEDLKO@GMAIL.COM)(9695516910)(PETITIONER) NASIM HAIDER(PRITISHSABHARWAL1@GMAIL.COM)()(RESPONDENT) MOHD SHAKEEL(MSHAKEEL@JMI.AC.IN)()(RESPONDENT)		
10	CONT.CAS(C)-1432/2024	SUNIL KUMAR CHAUDHARY V/s SATISH KUMAR & ORS.	TUSHAR RANJAN MOHANTY, SOUGAT MISHRA	
		OTHER DETAILS OF ADVOCATES: TUSHAR RANJAN MOHANTY(TRM2508@GMAIL.COM)(9810083003)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) SOUGAT MISHRA(SOUGAT.MISHRA@GMAIL.COM)(9953932440)(RESPONDENT)		
11	CONT.CAS(C)-1497/2024 CM APPL. 65127/2024	KISHOR KUMAR MAKWANA V/s BVR SUBRAHMANYAM	DR. SHIVA SHARMA	
		OTHER DETAILS OF ADVOCATES: SHIVA SHARMA(DRSHIVA30SHARMA@GMAIL.COM)(9560520062)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) DR SHIVA SHARMA (DRSHIVA30SHARMA@GMAIL.COM)(9560520062)(PETITIONER) GOKUL SHARMA (GOKULATRYA@GMAIL.COM)(0)(RESPONDENT) UOI(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
12	CONT.CAS(C)-1521/2024	FEDRATION OF SARITA VIHAR RESIDENT WELFARE ASSOCIATION V/s PUBLIC WORKS DEPARTMEN OF DELHI & ANR.	PAWAN KUMAR	
		OTHER DETAILS OF ADVOCATES: PAWAN KUMAR CHOUDHARY(PAWANCHOUDHARYASSOCIATES@GMAIL.COM)(9811804177)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) PUBLIC WORKS DEPARTMENT OF DELHI(EINC-PWD@DELHI.GOV.IN)(0)(RESPONDENT)		
13	CONT.CAS(C)-1576/2024 CM APPL. 58118/2024	COLLAGE GROUP INFRASTRUCTURE PVT. LTD V/s GCA GHAI INFRASTRUCTURE LTD. & ORS.	ABHAY KUMAR GUPTA	
		OTHER DETAILS OF ADVOCATES: SATISH RAI(CONTACT@SRADVOCATES.IN)(8368148214)(PETITIONER) SATISH RAI(CONTACT@SRADVOCATES.IN)(8368148214)(PETITIONER) VINEY AGGARWAL(VINEYAGGARWAL@GMAIL.COM)(0)(RESPONDENT) VINEYA(VINEYAGGARWAL@GMAIL.COM)(0)(RESPONDENT)		
14	CONT.CAS(C)-1804/2024 WITH CONT.CAS(C) 1805/2024	AMARDEEP SINGH BHATIA V/s DELHI DEVELOPMENT AUTHORITY AND ORS.	RAVIN RAO	
		OTHER DETAILS OF ADVOCATES:		
15	CONT.CAS(C)-1805/2024	KAPIL DEV V/s DELHI DEVELOPMENT AUTHORITY AND ORS.	RAVIN RAO	
		OTHER DETAILS OF ADVOCATES:		
16	CONT.CAS(C)-1949/2024	SH KSHITIZ SAXENA V/s MS. DEEPALI SAXENA	NEERAJ KUMAR GARG, FAISAL ZAFAR	
		OTHER DETAILS OF ADVOCATES: NEERAJ KUMAR GARG(NEERAJ.GARG@OURLEGALPARTNERS.COM)(9045086404)(PETITIONER) DEEPS SAXENA (DEEPSSAXENA1984@GMAIL.COM)(0)(RESPONDENT) FAISAL ZAFAR(FAISALZAFR@GMAIL.COM)(0)(RESPONDENT) FAISAL ZAFAR(FAISALZAFR@GMAIL.COM)(9810319145)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
17	CONT.CAS(C)-360/2022 CM APPL. 4893/2025	M S AGRO FAB V/s SHRI PADMAKAR RAM TRIPATHI ADM/LAC SOUTH EAST	AVIJIT MANI TRIPATHI	

		OTHER DETAILS OF ADVOCATES: REKHA BAKSHI(INDUSLAWASSOCIATES@GMAIL.COM)(8851116483)(PETITIONER) ADM SOUTH(ADMSOUTHEAST@GMAIL.COM)()(RESPONDENT) REKHA BAKSHI(INDUSLAWASSOCIATES@GMAIL.COM)(43582788)(PETITIONER) ADM SOUTH EAST(ADMSOUTHEAST@GMAIL.COM)(0)(RESPONDENT)		
18	CONT.CAS(C)-435/2022 CM APPL. 19731/2023 CM APPL. 37476/2023 CM APPL. 47491/2023 CM APPL. 47492/2023 CM APPL. 11644/2024	MONTAGE ENTERPRISES PVT. LTD V/s CHAMPION FINSEC LTD & ORS.	SUMIT SINHA, BHABNA DAS, ANKIT JAIN, SUBHODAY BANERJEE, GARIMA SACHDEVA, VIKAS WALIA, BHABNA DAS, SUMIT SINHA, SRIHARSHA PEECHARA	
		OTHER DETAILS OF ADVOCATES: ARUN K SINHA(ARUNKSINHAANDASSOCIATES@GMAIL.COM)(9810009590)(PETITIONER) CHAMPION FINSEC LTD(CHAMPIONFINSEC@GMAIL.COM)()(RESPONDENT) MEENAL PATWARDHAN(PATWARDHAN.MEENAL@GMAIL.COM)()(RESPONDENT) KAMLESH CHOTALIA(IAG.KMC@GMAIL.COM)()(RESPONDENT) BABLI THAKUR(THAKURSHEETAL100842@GMAIL.COM)()(RESPONDENT) SHIRISH MULSHANKER TRIVEDI(FIRD.SHI@GMAIL.COM)()(RESPONDENT) ERIC BRATCHER(EB@REDVIKINGGLOBAL.COM)()(RESPONDENT) PALLAV KESHUBHAI SHAH(BHPENDRA@CHAMPIONAGRO.COM)()(RESPONDENT) SACHIN CHAMPAKTAL(MONOTONA2007@GMAIL.COM)()(RESPONDENT) HARSHAVARDHAN AVINASH(HARSHPRADHAN@GMAIL.COM)()(RESPONDENT) BHUPENDRA KANJIBHAI BHADANI(B.BHADANI@GMAIL.COM)()(RESPONDENT) CHETAN BALUBHAI PATEL(CHETANPATEL.MWH@GMAIL.COM)()(RESPONDENT) MISHA ABDALLAH(MM@IAG.AG)()(RESPONDENT) ARUN K SINHA , SUMIT SINHA(ARUNKSINHAANDASSOCIATES@GMAIL.COM, ARUNKSINHA_ADV@YAHOO.CO.IN)(9810009590)(PETITIONER) SHIVAM()(9971358035)(RESPONDENT) ANKIT JAIN(ADVANKITJAIN@GMAIL.COM)(9810737362)(RESPONDENT) VIJAY(MSHARMA@KNM.IN)(9717591156)(RESPONDENT) SUBODAY BANJERJEE(SUBHODAY@JSECHAMBERS.COM)(8617802153)(RESPONDENT) JAI SAHAI ENDLAW(JAI@SECHAMBERS.COM)(9811122114)(RESPONDENT) VIKAS(SONESHSHUKA191@GMAIL.COM)(8800424159)(RESPONDENT) ARUN K SINHA , SUMIT SINHA (ARUNKSINHAANDASSOCIATES@GMAIL.COM)(9810009590)(PETITIONER) IAG(MM@IAG.AG)()(RESPONDENT) HARSH PRADHAN(HARSHPRADHAN@GMAIL.COM)()(RESPONDENT) MWH(CHETANPATEL.MWH@GMAIL.COM)()(RESPONDENT) SHEETAL THAKUR(THAKURSHEETAL100842@GMAIL.COM)()(RESPONDENT) BHADANI(B.BHADANI@GMAIL.COM)()(RESPONDENT) ANKIT JAIN(ADVANKITJAIN@GMAIL.COM)()(RESPONDENT) BHUPENDRA(BHUPENDRA@CHAMPIONAGRO.COM)()(RESPONDENT) KAMLESH CHOTALIA(IAG.KMC@GMAIL.COM)()(RESPONDENT) CHAMPION FINSEC(CHAMPIONFINSEC@GMAIL.COM)()(RESPONDENT) MONOTONA(MONOTONA2007@GMAIL.COM)()(RESPONDENT) BHABNADAS(OFFICE.BHABNADAS@GMAIL.COM)()(RESPONDENT) SUBHODAY(SUBHODAY@JSCHMBERS.COM)()(RESPONDENT) SHIRISH TRIVEDI(FIRD.SHI@GMAIL.COM)()(RESPONDENT) MEENAL PATWARDHAN(PATWARDHAN.MEENAL@GMAIL.COM)()(RESPONDENT) REDVIKING GLOBAL(EB@REDVIKINGGLOBAL.COM)()(RESPONDENT) M SHARMA(MSHARMA@KNM.IN)()(RESPONDENT) SONESH SHUKLA(SONESHSHUKA191@GMAIL.COM)()(RESPONDENT) GARIMA SACHDEVA(GARIMA2607@GMAIL.COM)()(RESPONDENT) BHABNA DAS (OFFICE.BHABNADAS@GMAIL.COM)(9560424577)(PETITIONER) ARUNKSINGH (ARUNKSINGHAANDASSOCIATES@GMAIL.COM)()(RESPONDENT) ARUN K SINHA , SUMIT SINHA (ARUNKSINHA_ADV@YAHOO.CO.IN)(9810009590)(PETITIONER) ARUN K SINHA , SUMIT SINHA (ARUNKSINHA_ADV@YAHOO.CO.IN)(9810009590)(PETITIONER) SACHIN CHAMPAKLAL VALANI(MONOTONA2007@GMAIL.COM)()(RESPONDENT) KAMLESH CHOTALIA(IAG.KMC@GMAIL.COM)()(RESPONDENT) FIRD SHI(FRID.SHI@GMAIL.COM)()(RESPONDENT) MEENAL (PATWARDHAN.MEENAL@GMAIL.COM)()(RESPONDENT) ERIC BRATCHER(EB@REDVIKINGGLOBAL.COM)()(RESPONDENT) CHAMPION FINSEC(CHAMPIONFINSEC@GMAIL.COM)()(RESPONDENT) BABLI THAKUR(THAKURSHEETAL100842@GMAIL.COM)()(RESPONDENT) MISHA ABDALLAH(MM@IAG.AG)()(RESPONDENT) B BHADANI(B.BHADANI@GMAIL.COM)()(RESPONDENT) PALLAV KESHUBHAI SHAH(BHUPENDRA@CHAMPIONAGRO.COM)()(RESPONDENT) CHETAN PATEL(CHETANPATEL.MWH@GMAIL.COM)()(RESPONDENT) ANKIT JAIN(ADVANKITJAIN@GMAIL.COM)(9810737362)(RESPONDENT) SUBHODAY BANERJEE(BANERJEE.SUBHODAY@GMAIL.COM)(8617802153)(RESPONDENT) GARIMA SACHDEVA(GARIMA2607@GMAIL.COM)(9910540343)(RESPONDENT) VIKAS WALIA(SONESHSHUKAL91@GMAIL.COM)(8800424159)(RESPONDENT) VIKAS WALIA(SONESHSHUKAL91@GMAIL.COM)(8800424159)(RESPONDENT) GARIMA SACHDEVA(GARIMA2607@GMAIL.COM)(9910540343)(RESPONDENT) GARIMA SACHDEVA(GARIMA2607@GMAIL.COM)(9910540343)(RESPONDENT) BHABNA DAS(BHABNADAS@GMAIL.COM)(9560424577)(PETITIONER) SUMIT SINHA(ADVOCATESSUMITSINHA@GMAIL.COM)(9971302302)(PETITIONER) BHABNA DAS(BHABNADAS@GMAIL.COM)(9560424577)(PETITIONER) SRIHARSHA PEECHARA(SHPEECHARA@GMAIL.COM)(9717466788)(RESPONDENT) SRIHARSHA PEECHARA(SHPEECHARA@GMAIL.COM)(9717466788)(RESPONDENT) BHABNA DAS(BHABNADAS@GMAIL.COM)(9560424577)(PETITIONER)	

19	CONT.CAS(C)-897/2022	SHRI BALRAJ SOLANKI & ORS. V/s SHRI DINESH KUMAR	INDER SINGH DAHIYA	
		OTHER DETAILS OF ADVOCATES: I.S. DAHIYA(ISDAHIYA.ATTORNEY@GMAIL.COM)(9810925303)(PETITIONER) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)()(RESPONDENT)		
20	CONT.CAS(C)-904/2022	MK JAIN V/s ANKITA MISHRA	VIPUL WADHWA	
		OTHER DETAILS OF ADVOCATES: VIPUL WADHWA(VIPULWADHWA187@GMAIL.COM)(9873779113)(PETITIONER) ANKITA MISHRA(SDMSAKET@NIC.IN)()(RESPONDENT)		
21	CONT.CAS(C)-1065/2022	SANJEEV KUMAR V/s AMIT KUMAR CHAUDHARY	AWNISH MAITHANI	
		OTHER DETAILS OF ADVOCATES: NAMIT SAXENA , AWNISH MAITHANI(NAMITSAXENAOFFICE@GMAIL.COM)(8527189238)(PETITIONER)		
22	CONT.CAS(C)-1254/2022	NAIN SINGH V/s UNION OF INDIA & ORS.	DEVASHISH BHADAURIA, RAJESH KUMAR GOGNA	
		OTHER DETAILS OF ADVOCATES: MANISHA SAROHA & PRATIBHA VARUN(MANISHASAROHA08@GMAIL.COM)(9871863446)(PETITIONER) RAJIV GAUBA(CABINET@NIC.IN)()(RESPONDENT) UNION OF INDIA (UOIDHC@GMAIL.COM)()(RESPONDENT) RAJESH KUMAR GOGNA(OFFICE@GOGNA.CO.IN)(8174843807)(RESPONDENT)		
23	CONT.CAS(C)-1286/2022 CM APPL. 50740/2022 WITH CONT.CAS(C) 915/2023 CONT.CAS(C) 1542/2023	MK JAIN & ORS. V/s JASMINE BUILDMART PVT. LTD. & ORS.	VIPUL WADHWA	
		OTHER DETAILS OF ADVOCATES: VIPUL WADHWA , CARINA ARORA(VIPULWADHWA@VSLEGAL.IN)(9873779113)(PETITIONER) KRRISHINFRA(KRRISHINFRA@YAHOO.COM)()(RESPONDENT)		
24	CONT.CAS(C)-1542/2023	MK JAIN & ORS. V/s JASMINE BUILD MART PRIVATE LIMITED & ORS.	VIPUL WADHWA	
		OTHER DETAILS OF ADVOCATES: MK JAIN(MKJAIN@CHELSEAMILLS.COM)()(PETITIONER) KALPATARU TRIPATHY, VIPUL (VIPUL@KTLAW.IN)(9873779113)(PETITIONER) JASMINE BUILD MART(KRRISHINFRA@YAHOO.IN)()(RESPONDENT) AMULYA KUMAR MISHRA(KRRISHINFRA@YAHOO.IN)()(RESPONDENT)		
25	CONT.CAS(C)-915/2023	M.K. JAIN & ORS. V/s JASMINE BUILDMART PRIVATE LIMITED & ORS.	VIPUL WADHWA	
		OTHER DETAILS OF ADVOCATES: KALPATARU TRIPATHY, VIPUL(VIPUL@KTLAW.IN)(9873779113)(PETITIONER) MK JAIN(MKJAIN@CHELSEAMILLS.COM)()(PETITIONER) RISHIN(KRRISHINFRA@YAHOO.COM)()(RESPONDENT)		
26	CONT.CAS(C)-1327/2022	VIKRANT ABROL V/s VIJAY ABROL & ORS.	BRIJESH SHARMA, SAURABH SHARMA	
		OTHER DETAILS OF ADVOCATES: BRIJESH SHAMRA(BSADVDELHI@YAHOO.COM)(9810115969)(PETITIONER) PKS(PKSAHNAN@YAHOO.COM)()(RESPONDENT) SAURABH SHARMA (SRBHSHARMA48@GMAIL.COM)(9953614717)(RESPONDENT)		
27	CONT.CAS(C)-148/2023	THE INDIAN HOTELS COMPANY LIMITED V/s DEEPAK JOSHI & ORS.	ACHUTHAN SREEKUMAR	
		OTHER DETAILS OF ADVOCATES: ARCHUTHAN SREEKUMAR (ARCHUTHAN@ANANDANDANAND.COM)(9999756265)(PETITIONER) CORBETT(CORBETT@GRANDVIVANTA.COM)()(RESPONDENT) CCOPMLIANCE(CCOMPLIANCE25@GMAIL.COM)()(RESPONDENT) GRANDVIVANTA(INFO@GRANDVIVANTA.COM)()(RESPONDENT) GRANDIVIANTA(CUSTOMERCARE@GRANDVIVANTA.COM)()(RESPONDENT)		
28	CONT.CAS(C)-773/2023 CM APPL. 30381/2023 CM APPL. 30382/2023	RAKESH VISHWAKARMA V/s HEMLATA	SACHIN MITTAL	
		OTHER DETAILS OF ADVOCATES: SACHIN MITTAL(MAIL.SMALAWYERS@GMAIL.COM)(9810166992)(PETITIONER) HEMLATA()(7678165115)(RESPONDENT)		
29	CONT.CAS(C)-1034/2023 CM APPL. 57799/2023	MONICA SACHDEVA V/s GYANESH BHARATI AND ORS	MADHUR DHINGRA, PRAKASH GAUTAM	
		OTHER DETAILS OF ADVOCATES:		

		AMS ASSOCIATES(MADHUR@AMSASSOCIATES.CO.IN)(9810640303)(PETITIONER) MCD(COMMISSIONER@MCD.NIC.IN)()(RESPONDENT) DCWEST ZONE(DCWESTZONE@GMAIL.COM)()(RESPONDENT) CLO MCD(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) CLO MCD(CLOMCDHQ@GMAIL.COM)()(PETITIONER) MCD(COMMISSIONER@MCD.NIC.IN)()(RESPONDENT) DCWEST ZONE(DCWESTZONE@GMAIL.COM)()(RESPONDENT) PRAKASH GAUTAM(CHAWLAMAN2@GMAIL.COM)()(RESPONDENT)		
30	CONT.CAS(C)-1441/2023	INDER PAL SINGH V/s SHWETA KUKREJA	OM PRAKASH AGARWAL, JYOTI RANI	
		OTHER DETAILS OF ADVOCATES: O P AGARWAL & SANSAR KUMAR(AGARWALOP2011@GMAIL.COM)(9810563917)(PETITIONER) QUEEN(QUEENSHWETA83@GMAIL.COM)()(RESPONDENT) JYOTI RANI(ADVOCATEJYOTIRAJPUT83@GMAIL.COM)(9958120481)(RESPONDENT)		
31	CONT.CAS(C)-1548/2023 CM APPL. 63289/2024	VIRENDRA NATH NAGAR V/s SWASTI NAGAR	KARANJAWALA & CO, ARJUN GARG, ARJUN GARG	
		OTHER DETAILS OF ADVOCATES: KARANJAWALA(SUDHIRSHARMALEGAL@GMAIL.COM)()(PETITIONER) VIRENDRA (NGRV001@GMAIL.COM)(9826607412)(PETITIONER) SWASTI NAGAR(SWASTI4NAGAR@GMAIL.COM)(9821344737)(RESPONDENT) ARJUN GARG(GARGARJUNA@GMAIL.COM)(9910922635)(PETITIONER) DKYATI(CHAMBERSOFDKYATI@GMAIL.COM)(0)(RESPONDENT) ARJUN GARG(GARGARJUNA@GMAIL.COM)(9910922635)(PETITIONER)		
32	CONT.CAS(C)-1569/2023	SACHIN SAHDEV V/s SMT. KAMLESH SAHDEV & ANR.	CHANDERMANI GROVER	
		OTHER DETAILS OF ADVOCATES: C M GROVER AND ASSOCIATES(MANIGROVER001@GMAIL.COM)(9654624323)(PETITIONER) SMT TANYA MILANI()(9998097876)(RESPONDENT) SMT KAMLESH SAHDEV()(8800794434)(RESPONDENT)		
33	CONT.CAS(C)-1696/2023 WITH CONT.CAS(C) 1949/2024	RAHUL GULATI V/s JYOTSNA ASHRA	MANASI BHUSHAN, MANASI BHUSHAN, VINOD FULARA	
		OTHER DETAILS OF ADVOCATES: RAHUL GULATI(RAHUL.PINNACLE@GMAIL.COM)(9873635357)(PETITIONER) MANASI BHUSHAN(CHAMBEROFMANASIBHUSHAN@GMAIL.COM)(9820518528)(PETITIONER) JYOTSNA GULATI(JYOTSNA4188@ICLOUD.COM)(9315246671)(RESPONDENT) MANASI BHUSHAN(MANASI.BHUSHANMB@GMAIL.COM)(9820518528)(PETITIONER) VINOD FULARA(VINODFULARA777@GMAIL.COM)(9354017198)(PETITIONER)		
34	CONT.CAS(C)-1762/2023	SUGANDHI AGGARWAL V/s COLONEL RAMNEESH PALSINGH	SUGANDHI AGGARWAL	
		OTHER DETAILS OF ADVOCATES: WAHID(ADVWAHID2309@GMAIL.COM)(9891445445)(PETITIONER) SUGANDHI AGGARWAL(SUGANDHGI09@GMAIL.COM)(9891445445)(PETITIONER) RAMNEESH(RAMNEESHPAL@GMAIL.COM)()(RESPONDENT)		
35	CONT.CAS(C)-1931/2023	ITD-ITD CEM JV V/s SHRI A. ANBARASU	VIRAG TIWARI	
		OTHER DETAILS OF ADVOCATES: RAJESH JAIN(VIRAGTIWARI@REDIFFMAIL.COM)(9810311575)(PETITIONER) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT)		
36	CONT.CAS(C)-1959/2023 CM APPL. 62481/2024	GALI BADLIYAN WELFARE ASSOCIATION V/s COMMISSIONER OF MCD AND ORS	MANOJ ANAND BAXLA, MOHD ARSHYAN	
		OTHER DETAILS OF ADVOCATES: M N KHAN(NADEEMKHAN9250@GMAIL.COM)(9210804751)(PETITIONER) CLO MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT)		
37	CONT.CAS(C)-61/2024	AMRIT GANDHI, V/s COMMISSIONER OF MUNICIPAL CORPORATION OF DELHI SHRI GYANESH BHARTI AND ANR	AKHIL JAITLY	
		OTHER DETAILS OF ADVOCATES: LEGAL INFINITUM SOLUTIONS(AKASHMEHTA.990@GMAIL.COM)(9910093569)(PETITIONER) CLO MCD(CLOMCDHQ@GMAIL.COM)()(RESPONDENT)		
38	CONT.CAS(C)-380/2024	MR. TEJ KISHAN GANJU V/s MS. PARIDHI SHARMA	SAYED AQUIB ALI	
		OTHER DETAILS OF ADVOCATES: TEJ KISHAN GANJU(GANJUTK@YAHOO.CO.IN)()(PETITIONER) AQUIB ALI , ANISH LAKHANPAL, AMREEN(CONTACTUS@RISELEGAL.IN)(41550331)(PETITIONER)		

		PARIDHI SHARMA(KASHYAPLAWOFFICE@GMAIL.COM)(9717558923)(RESPONDENT) PARIDHI SHARMA(KASHYAPLAWOFFICE@GMAIL.COM)(9717558923)(RESPONDENT)		
39	CONT.CAS(C)-440/2024 WITH CONT.CAS(C) 441/2024 CONT.CAS(C) 442/2024 CONT.CAS(C) 443/2024	MAM CHAND V/s NARENDER KUMAR @NEERAJ AND OTHERS	MAAM CHAND	
		OTHER DETAILS OF ADVOCATES: MAM CHAND()(9350147413)(PETITIONER) MAM CHAND ()(9350147413)(PETITIONER) PSTL(PSTLG.DELHI@NIC.IN)()(RESPONDENT) PANKAJ(PANKAJVIVEK@GMAIL.COM)(9811215778)(RESPONDENT)		
40	CONT.CAS(C)-441/2024	MAMCHAND V/s NARENDER KUMAR @ NEERAJ AND OTHERS	MAAM CHAND	
		OTHER DETAILS OF ADVOCATES: MAM CHAND(MAMCHANDLEGALADVISOR@GMAIL.COM)(9350147413)(PETITIONER) PANKAJ(PANKAJVIVEK@GMAIL.COM)(9811215778)(RESPONDENT) PSTLG(PSTLG.DELHI@NIC.IN)()(RESPONDENT)		
41	CONT.CAS(C)-442/2024	MAM CHAND V/s NARENDER KUMAR @NEERAJ AND OTHERS	MAAM CHAND	
		OTHER DETAILS OF ADVOCATES: MAM CHAND(MAMCHANDLEGALADVISOR@GMAIL.COM)(9350147413)(PETITIONER) PSTOLG(PSTOLG.DELHI@NIC.IN)()(RESPONDENT)		
42	CONT.CAS(C)-443/2024	MAM CHAND V/s NARENDER KUMAR @NEERAJ AND OTHERS	MAAM CHAND	
		OTHER DETAILS OF ADVOCATES: MAM CHAND()(9350147413)(PETITIONER) PSTLG(PSTLG.DELHI@NIC.IN)()(RESPONDENT) PANKAJ(PANKAJVIVEK@GMAIL.COM)(9811215778)(RESPONDENT)		
43	CONT.CAS(C)-673/2024 CM APPL. 54551/2024 CM APPL. 61758/2024	SMT. SHAISTA & ANR. V/s SH. MERAJ @ ANNU	ROHIT SINGH	
		OTHER DETAILS OF ADVOCATES: RKS CHAMBERS(ADVROHITSINGH@GMAIL.COM)(9999985408)(PETITIONER) PRITI(PRITI.GOYALA1986@GMAIL.COM)()(RESPONDENT) PRITI(PRITI.GOYALA1986@GMAIL.COM)()(RESPONDENT) RKS CHAMBERS(ADVROHITSINGH@GMAIL.COM)(9999985408)(PETITIONER) PRITI GOYALA(PRITI.GOYALA1986@GMAIL.COM)(0)(RESPONDENT) RKS CHAMBERS(ADVROHITSINGH@GMAIL.COM)(9999985408)(PETITIONER) PRITI(PRITI.GOYALA1986@GMAIL.COM)(0)(RESPONDENT)		
44	CONT.CAS(C)-836/2024	DHANUSH DHARI V/s NIDHI	PAWAN GUPTA, MEERA KAURA PATEL	
		OTHER DETAILS OF ADVOCATES: PAWAN GUPTA(CORPUSLAWASSOCIATES@GMAIL.COM)(8851160007)(PETITIONER) DHANUSH()(9711553355)(PETITIONER) NIDHI()(9311496654)(RESPONDENT) MEERA KAURA PATEL(MEERAKAURAPATEL@GMAIL.COM)(9910002111)(RESPONDENT)		
45	CONT.CAS(C)-883/2024	KAVITA LONGANI V/s AMIT KOHLI	VARUN MITTAL	
		OTHER DETAILS OF ADVOCATES: KAVITA()(9899696085)(PETITIONER) R S GOSWAMI & ASSOCIATES(RSGOSWAMIOFFICE@GMAIL.COM)(9999489807)(PETITIONER) G NAGGAR(GNAGGARWALCA@GMAIL.COM)()(RESPONDENT)		
46	CONT.CAS(C)-909/2024	SATPAL SINGHAL V/s SHRI GYANESH BHARTI, IAS & ORS.	AVADH BIHARI KAUSHIK	
		OTHER DETAILS OF ADVOCATES: AVADH BIHARI KAUSHIK(AVADHKAUSHIK@GMAIL.COM)(9811455431)(PETITIONER) MCD(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) MCD(COMMISSIONER@MCD.NIC.IN)()(RESPONDENT) VIKAS(EEBUILDINGSOUTHZONE@GMAIL.COM)()(RESPONDENT) DC SOUTH(DCSOUTHZONE@GMAIL.COM)()(RESPONDENT)		
47	CONT.CAS(C)-923/2024	UNNIKRISHNAN KL, EX SGT-740700-R V/s AIR CMDE S BALACHANDRAN, AIR CMDE AV, DIRECTORATE OF AIR VETERANS	PALLAVI AWASTHI	
		OTHER DETAILS OF ADVOCATES: PALLAVI AWASTHI(PALLAVI17AWASTHI@GMAIL.COM)(9717359636)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		
48	CONT.CAS(C)-1132/2024	THE GENERAL SECRETARY DELHI STATE KAMGAR UNION V/s DR M SRINIVAS	MAYANK YADAV	
		OTHER DETAILS OF ADVOCATES:		

		SUMITA HAZARIKA(SUMITA_H@REDIFFMAIL.COM)(0)(PETITIONER) VS(VSRKRISHNA.ER40@GMAIL.COM)(0)(RESPONDENT)		
49	CONT.CAS(C)-1201/2024	RISHAB GARG V/s LAVI GOYAL @ GARG	RAJAT KATYAL	
		OTHER DETAILS OF ADVOCATES: HARSH SINHA(HARSH@KATYALASSOCIATES.COM)(9871508289)(PETITIONER) ASHOK KUMAR()(8802292875)(PETITIONER) LAVI(CUTELAVI93@GMAIL.COM)(0)(RESPONDENT)		
50	CONT.CAS(C)-1263/2024 WITH CONT.CAS(C) 1325/2024	SANOJ KUMAR AND ORS V/s SHRI MANISH KUMAR GUPTA AND ORS	KAMLESH KUMAR MISHRA	
		OTHER DETAILS OF ADVOCATES:		
51	CONT.CAS(C)-1325/2024	ABHINAV GUPTA V/s SHRI MANISH KUMAR GUPTA AND ORS	KAMLESH KUMAR MISHRA	
		OTHER DETAILS OF ADVOCATES: KAMLESH KUMAR MISHRA AND SHIVANI(KAMLESH.LEGALAID@GMAIL.COM)(9582388509)(PETITIONER) MANISH(DELHISHELTER@GMAIL.COM)(0)(RESPONDENT) PARVINDER(PARVINDERCHAUHAN1973@GMAIL.COM)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) CLC(CLC-MOLE@NIC.IN)(0)(RESPONDENT) LAB(LABJLC@DELHI.NIC.IN)(0)(RESPONDENT) AMOD(KANTH_AMOD@REDIFFMAIL.COM)(0)(RESPONDENT)		
52	CONT.CAS(C)-1360/2024 WITH CONT.CAS(C) 1361/2024	MUNICIPAL CORPORATION OF DELHI V/s MS S K ASSOCIATES THROUGH ITS PROPRIETOR SANJEEV KUMAR	MANU CHATURVEDI	
		OTHER DETAILS OF ADVOCATES: MANU CHATURVEDI(MANUCHATURVEDI@GMAIL.COM)(9315827955)(PETITIONER) MCD(CLOMCDHQ@GMAIL.COM)(0)(PETITIONER) M/S S K ASSOCIATES(SANJEEVKK12071993@GMAIL.COM)(0)(RESPONDENT)		
53	CONT.CAS(C)-1361/2024	MUNICIPAL CORPORATION OF DELHI V/s MS S K ASSOCIATES THROUGH ITS PROPRIETOR SANJEEV KUMAR	MANU CHATURVEDI	
		OTHER DETAILS OF ADVOCATES: MCD(CLOMCDHQ@GMAIL.COM)(0)(PETITIONER) SANJEEV(SANJEEVKK12071993@GMAIL.COM)(0)(RESPONDENT)		
54	CONT.CAS(C)-1607/2024	M/S PRIME INFRA BUILD PVT LTD V/s AJAY CHOPRA	NAMITHA MARIANNE MATHEWS	
		OTHER DETAILS OF ADVOCATES: NAMITHA MARIANNE , POORVA PANT(NAMITHA.MATHEWS@ARGUS-P.COM)(9599786590)(PETITIONER) AJAY(AJAY.CHOPRA@HIGHLANDOLIVES.IN)(0)(RESPONDENT)		
55	CONT.CAS(C)-1679/2024	KSHITIZ SAXENA V/s MS DEEPALI SAXENA	NEERAJ KUMAR GARG, FAISAL ZAFAR	
		OTHER DETAILS OF ADVOCATES: NEERAJ KUMAR GARG(NEERAJ.GARG@OURLEGALPARTNERS.COM)(9045086404)(PETITIONER) DEEP SAXENA(DEEPSAXENA1984@GMAIL.COM)(0)(RESPONDENT) FAISAL ZAFAR(FAISALZAFR@GMAIL.COM)(0)(RESPONDENT) FAISAL ZAFAR(FAISALZAFR@GMAIL.COM)(9810319145)(RESPONDENT)		
56	CONT.CAS(C)-1735/2024	COURT ON ITS OWN MOTION V/s MUKUL KHANNA	AS DIRECTED	
		OTHER DETAILS OF ADVOCATES:		
57	CONT.CAS(C)-62/2025	PRABHAT DESWAL V/s ANKITA KHOKHAR DESWAL	ARVIND KUMAR GUPTA	
		OTHER DETAILS OF ADVOCATES: ARVIND KUMAR GUPTA (ARVINDGUTPAADV@YAHOO.CO.IN)(9811088800)(PETITIONER) DR ANKITA (DR.ANKITA28@YAHOO.CO.IN)(0)(RESPONDENT) DR KHOKHARANKITA(DRKHOKHARANKITA289@YAHOO.COM)(0)(RESPONDENT) ARVIND KUMAR GUPTA(ARVINDGUPTAADV@YAHOO.CO.IN)(9811088800)(PETITIONER)		
58	W.P.(C)-6892/2001 CM APPL. 52293/2018	MANAGEMENT OF M/S ASHOK HOTEL V/s GOVT. OF NCT DELHI & ORS.	ARVIND KUMAR, GEETA SHARMA, S JANANI, AK BAJPAI & CO., VK DIWAN, VANDANA MIGLANI, RINKU	
		OTHER DETAILS OF ADVOCATES: S JANANI()(9818210044)(RESPONDENT) WITHOUT GENERATE ()()(PETITIONER) WITHOUT GENERATE ()()(PETITIONER) RINKU (ADV.RINKUU92271@GMAIL.COM)(9899499121)(PETITIONER)		

59	W.P.(C)-2951/2008	MOOLCHAND KHAIRATI RAM HOSPITAL & AYURVEDIC RESEARCH INSTITUTE V/s GOVT. OF NCT OF DELHI & ANR	S.KJAIN, MR. M.Y. KHAN	
		OTHER DETAILS OF ADVOCATES:		
60	W.P.(C)-5658/2008 CM APPL. 11267/2021 CM APPL. 11396/2021 CM APPL. 45800/2022	THE MANAGEMENT OF ASHOK HOTEL ITDC V/s PERUMAL & ANR.	JASBIR BIDHURI, JASBIR BIDHURI, BK SINHA	
		OTHER DETAILS OF ADVOCATES: JASBIRBIDHURI(JASBIR.BIDHURI@HOTMAIL.COM)(9711224794)(PETITIONER) SIKRI AND COMPANY(SIKRICO@SIKRILAW.COM)(9311331810)(PETITIONER) SSUPADHYAY(SSUPADHUYAY@GMAIL.COM)()(RESPONDENT) JASBIRBIDHURI(JASBIR.BIDHURI@HOTMAIL.COM)(9711224794)(PETITIONER) SIKRI AND COMPANY(SIKRICO@SIKRILAW.COM)(9311331810)(PETITIONER) SSU PADHYAY(SSUPADHUYAY@GMAIL.COM)()(RESPONDENT) M/S SIKRI AND COMPANY(SIKRICO@SIKRILAW.COM)(9311331810)(PETITIONER) S S UPADHYAY(SSUPADHYAY@GMAIL.COM)()(RESPONDENT) JASBIR BIDHURI(SANJEEVKU2007@GMAIL.COM)(9871773187)(PETITIONER) JASBIR BIDHURI(SANJEEVKU2007@GMAIL.COM)(9871773187)(PETITIONER)		
61	W.P.(C)-2834/2011	RAJNISH GANDHI V/s JIVEA LAL & ANR	SATENDER VERMA	
		OTHER DETAILS OF ADVOCATES:		
62	W.P.(C)-1586/2014 CM APPL. 3309/2014 WITH W.P.(C) 1587/2014	M/S CAMPARI EXPORT PRIVATE LIMITED V/s MADINA BEGUM AND ANR	N.K. SHARMA, R.S. JENA	
		OTHER DETAILS OF ADVOCATES:		
63	W.P.(C)-1587/2014 CM APPL. 3310/2014	M/S CAMPARI EXPORT PRIVATE LIMITED V/s NAUSHAD ANSARI AND ANR	N.K. SHARMA	
		OTHER DETAILS OF ADVOCATES:		
64	W.P.(C)-6982/2014 CM APPL. 16406/2014 CM APPL. 16407/2014 CM APPL. 49506/2023	NORTH DELHI MUNICIPAL CORPORATION V/s SURESH CHAND	PRABHSAHAY KAUR, RAJIV AGARWAL	
		OTHER DETAILS OF ADVOCATES: SAHAYK(SAHAYK@GMAIL.COM)()(PETITIONER) RAJIV AGARWAL , MEGHNA DE(RAJIVAGGL@YAHOO.COM)(9811142757)(RESPONDENT)		
65	W.P.(C)-2771/2015	KENDRIYA VIDYALAYA SANGATHAN V/s VIMLA SINGH	S. RAJAPPA	
		OTHER DETAILS OF ADVOCATES:		
66	W.P.(C)-2619/2016 CM APPL. 11076/2016	VINOD KUMAR AGGARWAL V/s RAM KUMAR	BRIJESH KUMAR TAMBER, RAJAT SHARMA	
		OTHER DETAILS OF ADVOCATES:		
67	W.P.(C)-7990/2017 WITH W.P.(C) 10974/2017 W.P.(C) 10975/2017	DHARAM RAJ V/s M/S AHUJA PACKERS	FIDEL SEBASTIAN	
		OTHER DETAILS OF ADVOCATES:		
68	W.P.(C)-10974/2017	CHANDRAMA PANDEY V/s M/S. AHUJA PACKERS	FIDEL SEBASTIAN	
		OTHER DETAILS OF ADVOCATES:		
69	W.P.(C)-10975/2017	ARVIND KUMAR V/s M/S AHUJA PACKERS	FIDEL SEBASTIAN	
		OTHER DETAILS OF ADVOCATES:		
70	W.P.(C)-11510/2017 CM APPL. 24984/2018 CM APPL. 24985/2018	SYNDICATE BANK V/s THE PRESIDENT SYNDICATE BANK STAFF ASSOCIATION	RAJESH MAHINDRU, B S RANA	
		OTHER DETAILS OF ADVOCATES: B S RANA()(9871079321)(RESPONDENT)		
71	W.P.(C)-8391/2018 CM APPL. 27622/2019	M/S RACHNA ELECTRICAL PVT. LTD. V/s THE REGIONAL PROVIDENT FUND COMMISSIONER (NORTH)	M Y KHAN, MS RUMI CHANDA, SANDEEP VISHNU	
		OTHER DETAILS OF ADVOCATES: M Y KHAN()(9810761110)(PETITIONER) M Y KHAN()(9810761110)(PETITIONER) SANDEEP VISHNU(SANDEEPVISHNU2008@GMAIL.COM)(9810394594)(RESPONDENT)		
FOR CONSIDERATION				
72	CONT.CAS(C)-1920/2024	SANOJ KUMAR V/s SHRI MANISH KUMAR GUPTA AND ORS	KAMLESH KUMAR MISHRA	

		OTHER DETAILS OF ADVOCATES: **KAMLESH KUMAR MISHRA (KAMLESH.LEGALAID@GMAIL.COM)(9582388509)(PETITIONER)** **DELHI SHELTER(DELHISHELTER@GMAIL.COM)(0)(RESPONDENT)** **PARVINDER(PARVINDERCHAUHAN1973@GMAIL.COM)(0)(RESPONDENT)** **CS DELHI(CSDELHI@NIC.IN)(0)(RESPONDENT)** **PRAYAS(PRAYAS@PRAYASCHILDREN.ORG)(0)(RESPONDENT)** **GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT)**		
FOR HEARING				
73	**W.P.(C)-7648/2014**	**MOHD. RIYAZ** **V/s M/S. CANTABILL RETAIL INDIA LTD.**	**P.P. SINGH, SARFARAZ KHAN (DHCLSC)**	
		OTHER DETAILS OF ADVOCATES:		

COURT NO. 28
HON'BLE MR.JUSTICE AMIT SHARMA

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

mahendra.kadian@dhc.nic.in

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
BAIL				
1	**BAIL APPLN.-3561/2024**	**ADITYA @ SHRIKANT** **V/s STATE OF NCT OF DELHI**	**VINEET JAIN**	
		OTHER DETAILS OF ADVOCATES: **VINEET JAIN (ASSOCIATESVINEETJAIN@GMAIL.COM)(9891055897)(PETITIONER)** **KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)**		**P.S.-FIR NO. :(S.B.DAIRY-318/2024)**
2	**BAIL APPLN.-3582/2024**	**SANOWAR SHEIKH** **V/s THE STATE NCT OF DELHI**	**SUNIL KUMAR TIWARI, DEEPAK VOHRA**	
		OTHER DETAILS OF ADVOCATES: **SUNIL TIWARI(SUNILTIWARI_TIWARISUNIL@YAHOO.COM)(9899335023)(PETITIONER)** **SUNIL TIWARI (SUNILTIWARI_TIWARISUNIL@YAHOO.COM)(9899335023)(PETITIONER)** **KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)** **KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)** **DEEPAK VOHRA(ADVODEEPAK@GMAIL.COM)(9810538000)(PETITIONER)**		**OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CRIME AND RAILWAY-24/2024)** **BAIL APPLN. 2164/2024 FILED BY SMT. RENU BIBI (DISPOSED ON : 2024-07-18)** **P.S.-FIR NO. :(CRIME AND RAILWAY-24/2024)**
3	**BAIL APPLN.-4152/2024** **CRL.M.A. 34191/2024**	**SARAJUDDIN @ KACHORI** **V/s THE STATE(N.C.T. OF DELHI)**	**SURAJ PRAKASH SHARMA**	
		OTHER DETAILS OF ADVOCATES: **SURAJ PRAKASH SHARMA ()(9555767373)(PETITIONER)** **SURAJ PRAKASH SHARMA (SURAJPRAKASHADV1986@GMAIL.COM)(9555767373)(PETITIONER)** **KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)** **KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)**		**P.S.-FIR NO. :(NARELA INDUSTRIAL AREA-900/2023)**
4	**BAIL APPLN.-4265/2024**	**SUHAIL @ SAHIL** **V/s THE STATE NCT OF DELHI**	**OM PRAKASH AGARWAL, KARTIKEYE DANG**	
		OTHER DETAILS OF ADVOCATES: **O.P AGARWAL (AGARWALOP2011@GMAIL.COM)(9999093027)(PETITIONER)** **KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)** **KARTIKEYE DANG(KARTIKEYEDANG97@GMAIL.COM)(9999961466)(PETITIONER)**		**OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(AMBEDKAR NAGAR-383/2021)** **BAIL APPLN. 2675/2021 FILED BY NIKHIL NAGAR (DISPOSED ON : 2021-07-30)** **BAIL APPLN. 2451/2021 FILED BY SHIV KUMAR (DISPOSED ON : 2021-07-16)**

				BAIL APPLN. 1744/2024 FILED BY SUHAIL @ SAHIL (DISPOSED ON : 2024-07-29) BAIL APPLN. 2936/2024 FILED BY DEEPAK ALIAS GAURAV (DISPOSED ON : 2024-11-21) P.S.-FIR NO. :(AMBEDKAR NAGAR-383/2021)
5	BAIL APPLN.-423/2025	MR. NAEEM AHMAD V/s THE STATE (GOVT. OF NCT OF DELHI)	MOHAMMAD HASIBUDDIN	
		OTHER DETAILS OF ADVOCATES: M HASIBUDDIN (M.H.N.ASSOCIATES@GMAIL.COM)(9810468429)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(JAMIA NAGAR-262/2022) BAIL APPLN. 217/2023 FILED BY NAEEM AHMAD (DISPOSED ON : 2023-10-19) P.S.-FIR NO. :(JAMIA NAGAR-262/2022)
6	BAIL APPLN.-1140/2025	SHIVAM @ TINNI V/s STATE OF NCT OF DELHI	PRATYUSH PRASANNA	
		OTHER DETAILS OF ADVOCATES: PRATYUSH PRASANNA(PRATYUSH@PRASANNALAWCHAMBERS.IN)(9560071699)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(VASANT VIHAR-258/2023)
SUSPENSION OF SENTENCE				
7	CRL.A.-50/2024 CRL.M.(BAIL) 115/2024 WITH CRL.A. 387/2024 CRL.A. 490/2024	RAJESH V/s STATE AND AZNR.	ARUNDHATI KATJU (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: VIVEK PUNIA (VIVEK_27@HOTMAIL.COM)()(PETITIONER) VIVEK PUNIA(VIVEK_27@HOTMAIL.COM)()(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(BURARI-714/2017) BAIL APPLN. 1904/2019 FILED BY RAJESH (DISPOSED ON : 2019-10-10) CRL.A. 387/2024 FILED BY SATISH (D. OF HEARING : 2025-04-25) CRL.A. 490/2024 FILED BY SHYAMVEER (D. OF HEARING : 2025-04-25) P.S.-FIR NO. :(BURARI-714/2017)
8	CRL.A.-387/2024 CRL.M.(BAIL) 664/2024 CRL.M.(BAIL) 614/2025	SATISH V/s STATE NCT OF DELHI	BADRINATH B	
		OTHER DETAILS OF ADVOCATES: ANKUR CHAUDHARY (ADV.ANKURCHAUDHARY@GMAIL.COM)(9911044818)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) NISHANK TYAGI (ADVOCATENSIHANK@GMAIL.COM)(9899950072)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(BURARI-714/2017) BAIL APPLN. 1904/2019 FILED BY RAJESH (DISPOSED ON : 2019-10-10) CRL.A. 50/2024 FILED BY RAJESH (D. OF HEARING : 2025-04-25) CRL.A. 490/2024 FILED BY SHYAMVEER (D. OF HEARING : 2025-04-25) P.S.-FIR NO. :(BURARI-714/2017)
9	CRL.A.-490/2024 CRL.M.(BAIL) 882/2024	SHYAMVEER V/s STATE & ANR.	AMIT GUPTA (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: SCCHAMBERS(SCCHAMBER21@GMAIL.COM)(8826234806)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(BURARI-714/2017) BAIL APPLN. 1904/2019 FILED BY RAJESH (DISPOSED ON : 2019-10-10) CRL.A. 50/2024 FILED BY RAJESH (D. OF HEARING : 2025-04-25) CRL.A. 387/2024 FILED BY SATISH (D. OF HEARING : 2025-04-25) P.S.-FIR NO. :(BURARI-714/2017)
10	CRL.A.-207/2024 CRL.M.(BAIL) 732/2025	GAURAV SINGH @ SONI V/s STATE (NCT OF DELHI)	VRINDA BHANDARI (DHCLSC), VRINDA BHANDARI	
		OTHER DETAILS OF ADVOCATES: NISHANK TYAGI(ADVOCATENISHANK@GMAIL.COM)(9899950072)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) AMITEJ KUMAR NAGAR (AMITEJ91@GMAIL.COM)(7838662645)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(JYOTI NAGAR-448/2010)

11	CRL.M.(BAIL) 638/2024 In CRL.A.-372/2024	JAGAT V/s GOVT OF NCT OF DELHI AND ANR	KUNAL MALHOTRA (DHCLSC), ARCHIT UPADHAYAY	Listing Remarks: FOR FINAL HEARING
		OTHER DETAILS OF ADVOCATES: UDAY CHAUHAN (CHAUHANUDAY93@GMAIL.COM)(9212843448)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ARCHIT UPADHAYAY(AORARCHIT@GMAIL.COM)(9990323136)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NEB SARAI-117/2017) BAIL APPLN. 807/2018 FILED BY JAGAT (DISPOSED ON : 2018-04-13) BAIL APPLN. 4309/2021 FILED BY JAGAT (DISPOSED ON : 2023-01-16) P.S.-FIR NO. :(NEB SARAI-117/2017)
12	CRL.M.(BAIL) 901/2024 In CRL.A.-500/2024	MUKESH V/s STATE OF NCT OF DELHI & ANR.	GAUTAM KHAZANCHI	
		OTHER DETAILS OF ADVOCATES: UDAY CHAUHAN (CHAUHANUDAY93@GMAIL.COM)(9212848344)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(MANGOLPURI-1032/2016)
13	CRL.M.(BAIL) 1332/2024 In CRL.A.-716/2024	RAJ KISHORE @ KISHORE V/s STATE (NCT OF DELHI)	TUSHAR GUPTA(DHCLSC)	
		OTHER DETAILS OF ADVOCATES: PARINAY GUPTA(PARINAYGUPTA24@GMAIL.COM)(7042805393)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(BHARAT NAGAR-260/2016)
14	CRL.A.-986/2024 CRL.M.(BAIL) 1763/2024	P C IDENTITY REDACTED V/s STATE GOVT OF NCT OF DELHI	VRINDA BHANDARI(DHCLSC)	
		OTHER DETAILS OF ADVOCATES: AMIT KALA (WEAREKALAS@GMAIL.COM)(7838656399)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(MANDAWALI-503/2017)
15	CRL.M.(BAIL) 1882/2024 In CRL.A.-1055/2024	PAPPU @ APPU V/s STATE (NCT OF DELHI)	AMIT GUPTA (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: CHAMBER 21(SCHAMBER21@GMAIL.COM)(8826234806)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(DWARKA SOUTH-454/2019)
PAROLE/FURLOUGH				
16	W.P.(CRL)-504/2025	AJEET SINGH V/s STATE(NCT OF DELHI)	SHIV CHOPRA	
		OTHER DETAILS OF ADVOCATES: AMITEJ KUMAR NAGAR(AMITEJ91@GMAIL.COM)(7838662645)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KALYAN PURI-588/2015) CRL.A. 612/2023 FILED BY AJEET SINGH (DISPOSED ON : 2023-10-31) P.S.-FIR NO. :(KALYAN PURI-588/2015)
CRL.M.C. (CANCELLATION OF INTERIM BAIL/BAIL)				
17	CRL.M.C.-623/2023 CRL.M.A. 24398/2024	RAJESH SACHDEVA V/s THE STATE N.C.T. OF DELHI & ANR.	SHAILENDRA BABBAR, ABHAY KUMAR, JASPREET SINGH RAI	
		OTHER DETAILS OF ADVOCATES: BABBARS ASSOCIATES(BABBARSANDASSOCIATES@GMAIL.COM)()(PETITIONER) INDIAN ATTORENEYS LAW- FIRM(SHAILENDRABABBAR19@GMAIL.COM)(9810076766)(PETITIONER) STATE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SIMPLE SUSHIL(SIMPLESUSHIL@HOTMAIL.COM)()(RESPONDENT) STATE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SURAT SINGH & ASSOCIATES(ANILCO040@GMAIL.COM)(0)(PETITIONER) DHC(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9811173266)(RESPONDENT) JASPREET SINGH RAI(JASSRAIADV@GMAIL.COM)(9810725372)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MAURYA ENCLAVE-317/2020) BAIL APPLN. 3429/2020 FILED BY SUSHIL SINGH MAJITHIA (DISPOSED ON : 2021-01-05) BAIL APPLN. 185/2021 FILED BY SARVJEET SINGH (DISPOSED ON : 2021-03-12) P.S.-FIR NO. :(MAURYA ENCLAVE-317/2020)
18	CRL.M.C.-3694/2023	XXX V/s THE STATE OF NCT OF DELHI & ANR. & ORS.	SOMNATH CHAKRABORTY	
		OTHER DETAILS OF ADVOCATES: S.CHAKRABORTY (ADVCHAK@GMAIL.COM)(9810643431)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(JAIT PUR-301/2019) BAIL APPLN. 3171/2019 FILED BY MOHIT GUPTA @ MONU (DISPOSED ON : 2022-11-22) P.S.-FIR NO. :(JAIT PUR-301/2019)
19	CRL.M.C.-6245/2023	M V/s THE STATE OF NCT OF DELHI AND ANR.	VARUN KUMAR, MANISH KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO.

		ROHIT KISHORE (ADVROHITKISHORE@GMAIL.COM)(9871308311)(PETITIONER) ROHIT KISHORE(ADV.ROHITKISHORE@GMAIL.COM)(9871308311)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) MANISH KUMAR SINGH(ADVMANISH.SINGH@YAHOO.COM)(9717952264)(PETITIONER)		:(SARAI ROHILLA-604/2022) BAIL APPLN. 3235/2022 FILED BY HIMANSHU (DISPOSED ON : 2023-01-12) CRL.M.C. 3789/2023 FILED BY HIMANSHU @ CHINTU & ANR. (DISPOSED ON : 2024-09-02) P.S.-FIR NO. :(SARAI ROHILLA-604/2022)
20	CRL.M.C.-6954/2023	VINOD SHARMA V/s STATE GNCT OF DELHI & ANR. & ORS.	SITAB ALI CHAUDHARY	
		OTHER DETAILS OF ADVOCATES: SITAB ALI CHAUDHARY (SITAB.ADVOCATE@GMAIL.COM)(9810190786)(PETITIONER) SITAB ALI CHAUDHARY (SITAB.ADVOCATE@GMAIL.COM)(9810190786)(PETITIONER) SITAB ALI CHAUDHARY (SITAB.ADVOCATE@GMAIL.COM)(9810190786)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(NEW ASHOK NAGAR-680/2022)
FOR ADMISSION				
21	CRL.M.C.-2037/2023 CRL.M.A. 7743/2023 WITH CRL.M.C. 2038/2023	GULJIT KAUR ANAND & ORS. V/s STATE OF NCT OF DELHI & ORS.	ANJANI KUMAR RAI	
		OTHER DETAILS OF ADVOCATES: RAVI SHARMA(RAVI_SHARMA@LIVE.COM)(9650176161)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
22	CRL.M.C.-2038/2023 CRL.M.A. 7745/2023	RAMINDER KAUR ANAND & ANR. V/s STATE OF NCT OF DELHI & ORS.	ANJANI KUMAR RAI	
		OTHER DETAILS OF ADVOCATES: RAVI SHARMA(RAVI_SHARMA@LIVE.COM)(9650176161)(PETITIONER) RAVI SHARMA (RAVI-SHARMA@LIVE.COM)(9650176161)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
23	CRL.A.-581/2024	MOHD JALIL REHMAN V/s STATE NCT OF DELHI	NAZIM UDDIN AHMED	
		OTHER DETAILS OF ADVOCATES: SHAJHAN ISLAM (ANILGOP595@GMAIL.COM)(9718156319)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CHITTRANJAN PARK-128/2012) TR.P.(CRL.) 77/2023 FILED BY STATE (DISPOSED ON : 2023-07-12) CRL.A. 524/2024 FILED BY RAKESH SHEIKH (D. OF HEARING : 2024-08-07) P.S.-FIR NO. :(CHITTRANJAN PARK-128/2012)
24	CRL.M.(BAIL) 1266/2024 In CRL.A.-675/2024	SANTOSH V/s STATE THROUGH ITS SECRETARY AND ANR	MOHIT CHAURASIA(DHCLSC)	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(OKHLA INDUSTRIAL AREA-90/2014)
25	CRL.M.(BAIL) 2117/2024 In CRL.A.-1177/2024	SANDEEP V/s THE STATE (GOVT. OF NCT OF DELHI)	M. P.S. KASANA	
		OTHER DETAILS OF ADVOCATES: MPS KASANA(MPSKASANAAD@YAHOO.IN)(9810065932)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(BHAJAN PURA-1665/2014) BAIL APPLN. 263/2015 FILED BY JAGAT SINGH (DISPOSED ON : 2015-02-25) P.S.-FIR NO. :(BHAJAN PURA-1665/2014)
26	CRL.M.C.-5031/2018 CRL.M.A. 33388/2018 WITH CRL.M.C. 5830/2018 CRL.M.C. 3602/2023	MS. BIJU C CHERIAN V/s PLANETCAST MEDIA SERVICES LIMITED	ALAYA LEGAL, ANSHU MAHAJAN	Listing Remarks: AT 02:15 PM
		OTHER DETAILS OF ADVOCATES: ALAYA LEGAL()(9818979460)(PETITIONER)		
27	CRL.M.C.-5830/2018 CRL.M.A. 47631/2018 CRL.M.A. 49057/2018 CRL.M.A. 49058/2018	MATHEW GEORGE V/s STATE & ORS.	MANOJ V. GEORGE, ANSHU MAHAJAN	Listing Remarks: AT 02:15 PM
		OTHER DETAILS OF ADVOCATES: MANOJ V. GEORGE()(9811404903)(PETITIONER) MANOJ V. GEORGE()(9811404903)(PETITIONER)		

28	CRL.M.C.-3602/2023	MATHEW GEORGE V/s STATE NCT OF DELHI & ORS.	MANOJ VARGHESE GEORGE, ALAYA LEGAL	Listing Remarks: AT 02:15 PM
		OTHER DETAILS OF ADVOCATES: MANOJ V. GEORGE(LAWOFFICE.GEORGES@GMAIL.COM)(9811404903)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ()()(RESPONDENT)		
29	CRL.M.C.-237/2023	RAKESH KUMAR SUKHIJA V/s THE STATE (GOVT. OF NCT OF DELHI) AND ANR.	ANUJ AGGARWAL	
		OTHER DETAILS OF ADVOCATES: ANUJ AGGARWAL(ANUJAGGARWAL17111982@GMAIL.COM)(9319100883)(PETITIONER) MUSTAK KHAN MANSOORI(MANMUSTAK.SH@GMAIL.COM)(9582321503)(PETITIONER) BRAJ KUMAR(BRAJKUMAR092@GMAIL.COM)()(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ROHINI SOUTH-63/2017) CRL.M.C. 3401/2021 FILED BY SH. RAKESH SUKHIJA (DISPOSED ON : 2021-12-21) P.S.-FIR NO. :(ROHINI SOUTH-63/2017)
30	CRL.M.C.-888/2023 CRL.M.A. 3386/2023 CRL.M.A. 4840/2023	MONI YADAV @ MONI RAM YADAV V/s ARDH SAINIK CANTEEN	SOURABH SAINI, PAYAL ARYA	
		OTHER DETAILS OF ADVOCATES: SOURABH SINGH(ADVSOURABHSAINI@GMAIL.COM)(9660751994)(PETITIONER) ARDHA SAINIK CANTEEN UNDER THE AEGIS OF ARDH(CANTEEN@ARDHSAINIK.COM)(8800001240)(RESPONDENT) SOURBH SAINI(ADVSOURBHSAINI@GMAIL.COM)(9660751994)(PETITIONER) CANTEEN (CANTEEN@ARDHSAINIK.COM)()(RESPONDENT) PAYAL ARYA(LEGAL@ARDHSAINIK.COM)(8000700172)(PETITIONER)		
31	CRL.M.C.-1918/2023 CRL.M.A. 7297/2023	AARTI SHARMA V/s STATE	VISHESH WADHWA	
		OTHER DETAILS OF ADVOCATES: VISHESH WADWA LAW CHAMBERS(VWLAWCHAMBERS@GMAIL.COM)(9891551234)(PETITIONER) VISHESH WADHWA(VWLAWCHAMBERS@GMAIL.COM)(9891551234)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(TUGLAQ ROAD-51/2014)
32	CRL.M.C.-2477/2023	RUPANSHI SIDANA V/s STATE OF DELHI & ORS.	SHILPI DEY AUDITYA, MRINALINI SEN GUPTA, KISHAN CHAND JAIN	
		OTHER DETAILS OF ADVOCATES: SHILPI DEY AUDITYA(PRADEEPDEYSCHAMBER@GMAIL.COM)(9873670095)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) MRINALINI SEN GUPTA(MRINALINISGUPTA@GMAIL.COM)(9873367274)(RESPONDENT) MRINALINI SEN GUPTA(MRINALINISGUPTA@GMAIL.COM)(9873367274)(PETITIONER) KISHAN CHAND JAIN(KCJAIN180@GMAIL.COM)(9811072600)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KIRTI NAGAR-273/2022) CRL.M.C. 2507/2023 FILED BY RUPANSHI SIDANA (DISPOSED ON : 2024-04-30) P.S.-FIR NO. :(KIRTI NAGAR-273/2022)
33	CRL.M.C.-5367/2023	RANJEET & ANR. V/s STATE & ANR.	PARANJAY CHOPRA, ATUL YADAV	
		OTHER DETAILS OF ADVOCATES: PARANJAY CHOPRA(CHOPRA.PARANJAY@GMAIL.COM)(9818665555)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ATUL YADAV(AYJSNLEGAL@GMAIL.COM)(8882403889)(PETITIONER)		P.S.-FIR NO. :(MEHRAULI-157/2015)
34	CRL.M.C.-5455/2023 CRL.M.A. 20659/2023	MOHIT KUMAR RATRA V/s STATE(GOVT. OF N.C.T OF DELHI) THROUGH SHO OF PS KHAJURI KHAS & ANR.	PRIYARANJAN KUMAR	
		OTHER DETAILS OF ADVOCATES: PRIYARANJAN KUMAR(KANOONIRASTA@GMAIL.COM)(9582095160)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(KHAJOORI KHAS-494/2018)
35	CRL.M.C.-5653/2023 CRL.M.A. 21313/2023	DR. RAGHAV PANDEY V/s STATE OF NCT OF DELHI & ANR.	ANKIT YADAV	
		OTHER DETAILS OF ADVOCATES: ANKIT YADAV (AY830@NYU.EDU)(8574590040)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(MALVIYA NAGAR-295/2023)
36	CRL.M.C.-5799/2023 CRL.M.A. 21807/2023	MANOJ CHAUDHARY V/s STATE & ANR.	AAROHI MIKKILINENI	
		OTHER DETAILS OF ADVOCATES:		

		CHANDAN BHATIA (CICERO@CICEROFIRM.IN)(7065970666)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
37	CRL.M.C.-6613/2023	RAJAN AHUJA V/s STATE AND ANR	HARSHIT JAIN (DHCLSC), ROHIT RATTU	
		OTHER DETAILS OF ADVOCATES: ABHINAV SHARMA (ADVASOFFICE@GMAIL.COM)(9953264242)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ROHIT RATTU(ADV.ROHITRATTU@GMAIL.COM)(9650875817)(RESPONDENT)		P.S.-FIR NO. :(KISHAN GARH-402/2022)
38	CRL.M.C.-6936/2023 CRL.M.A. 25919/2023	PINKI SHARMA & ORS. V/s GOVT OF NCT OF DELHI & ANR.	MUDIT SHARMA	
		OTHER DETAILS OF ADVOCATES: YASHIKA KATYAL(YASHIKA@MINTADVISE.COM)(7999712915)(PETITIONER) PINIKI SHARMA(PINKY.SHARMA7547@GMAIL.COM)(9711147627)(PETITIONER) ANOOP MITHAS(ANOPMITHAS@GMAIL.COM)(9899150156)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(TILAK NAGAR-140/2023)
39	CRL.M.C.-6938/2023	SH ARSHDEEP SINGH SETHI V/s STATE NCT OF DELHI & ORS.	SONAL ANAND	
		OTHER DETAILS OF ADVOCATES: SONAL ANAND (SANAND@ASA-PARTNERS.COM)(9811101222)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
40	CRL.M.C.-7225/2023	SH. LEKH RAJ & ORS. V/s STATE & ANR.	RINKU KUMAR GARG	
		OTHER DETAILS OF ADVOCATES: RINKU GARG (LAWYER.RKGARG@GMAIL.COM)(9818900589)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
41	CRL.M.C.-7933/2023 CRL.M.A. 29574/2023 CRL.M.A. 194/2024 CRL.M.A. 36678/2024	SMT. NEERAJ RATHI @ JYOTI V/s VIRENDRA RATHI	SANOBAR ALI, NEERAJ KUMAR	
		OTHER DETAILS OF ADVOCATES: SANOBAR (SANOBARALIQURESHI@GMAIL.COM)(9810945320)(PETITIONER) VIRENDER RATHI (SWIMMINGINDIA3@GMAIL.COM)()(RESPONDENT) SANOBAR ALI(SANOBARALIQURESHI@GMAIL.COM)(9810945320)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
42	CRL.M.C.-8051/2023	VINOD V/s STATE NCT OF DELHI	KULDEEP VERMA	
		OTHER DETAILS OF ADVOCATES: R V LAW (VANDYVB.16DEC@GMAIL.COM)(9560905884)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(AZAD PUR METRO STATION-27/2022)
43	CRL.M.C.-8637/2023 CRL.M.A. 33109/2019 CRL.M.A. 33110/2019	PANKAJ DAYAL V/s STATE OF NCT OF DELHI & ORS	AMIT KHANNA	
		OTHER DETAILS OF ADVOCATES:		
44	CRL.M.C.-8944/2023	SUDEP V/s STATE GOVT.OF N.C.T.DELHI & ANR.	ALOK KUMAR RAI	
		OTHER DETAILS OF ADVOCATES: ALOK KUMAR (JAIPALGOYAL7777@GMAIL.COM)(9868438241)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(DELHI CANTT.-336/2016)
45	CRL.M.C.-1031/2025	SH BIRPAL SINGH @ VEERPAL AND ORS V/s STATE NCT OF DELHI AND ANR	VIKAS KAMAL, SUHAIL KHANNA	
		OTHER DETAILS OF ADVOCATES: RAJ KUMAR(RAJK16516@GMAIL.COM)(9540521935)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) SUHAIL KHANNA(LAWSPECTIVE.J4J@GMAIL.COM)(8800420426)(RESPONDENT)		P.S.-FIR NO. :(NAND NAGRI-569/2018)
46	CRL.REV.P.-616/2015 CRL.M.A. 14240/2015 WITH CRL.REV.P. 325/2024	ANWISHA MALLIK V/s STATE (GOVT OF NCT OF DELHI)	UMESH SHARMA, MANOJ D TANEJA, AVIJIT ROY, AKANKSHA MEHRA	
		OTHER DETAILS OF ADVOCATES: AKANKSHA MEHRA(AKANKSHAMEHRA09@GMAIL.COM)(9582385965)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(HAUZ KHAS-947/2014) CRL.REV.P. 325/2024 FILED BY MANOJ KUMAR (D. OF HEARING : 2025-04-25)

				P.S.-FIR NO. :(HAUZ KHAS-947/2014)
47	CRL.REV.P.-325/2024 CRL.M.A. 7469/2024	MANOJ KUMAR V/s STATE NCT OF DELHI AND ANR.	MANOJ D TANEJA, AKANKSHA MEHRA	
		OTHER DETAILS OF ADVOCATES: MANOJ D. TANEJA(TANEJA_MANOJADV@YAHOO.CO.IN)(9811059123)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SURYA PRATAP DEVA AND VIJAY PRATAP SINGH(SURYASPD466@GMAIL.COM)(9560947077)(PETITIONER) AKANKSHA MEHRA(AKANKSHAMEHRA09@GMAIL.COM)(9582385965)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(HAUZ KHAS-947/2014) CRL.REV.P. 616/2015 FILED BY ANWISHA MALLIK (D. OF HEARING : 2025-04-25) P.S.-FIR NO. :(HAUZ KHAS-947/2014)
48	CRL.REV.P.-826/2015 CRL.M.A. 18484/2015 CRL.M.A. 18485/2015	STATE (GOVT OF NCT OF DELHI) V/s LAGAN SHARMA @ MONI	VARUN GOSWAMI, ASHWANI KR SHARMA, ASHWANI KR. SHARMA	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(CHHAWLA-536/2014)
49	CRL.REV.P.(MAT.)-103/2025 CRL.M.A. 6858/2025 CRL.M.A. 6859/2025	SONU DAHIYA V/s MS MUNESH & ORS. & ORS.	ROHIT RATTU	
		OTHER DETAILS OF ADVOCATES: G.D SHARMA (GDSHARMA98@GMAIL.COM)(8178109123)(PETITIONER) G.D. SHARMA(GDSHARMA98@GMAIL.COM)(8178109123)(PETITIONER)		
50	W.P.(CRL)-87/2025	TRAPTI YADAV & ANR. V/s STATE (NCT OFDELHI) & ORS.	RAVI JOSHI	
		OTHER DETAILS OF ADVOCATES: JHA (PCJHAADVOCATES@GMAIL.COM)(9810654743)(PETITIONER) P.C JHA (PCJHAADVOCATES@GMAIL.COM)(9810654743)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
FOR FINAL DISPOSAL				
51	CRL.M.C.-1722/2023 CRL.M.A. 6635/2023	ASHA RANI GUPTA V/s RUDRESH PRATAP SINGH	PAWAN KUMAR BAHL	
		OTHER DETAILS OF ADVOCATES: PAWAN BAHL(PAWANBAHL@GMAIL.COM)(9810045051)(PETITIONER)		
52	CRL.M.C.-2989/2023 CRL.M.A. 11218/2023 CRL.M.A. 9514/2024	MR. ALOK AGARWAL V/s STATE & ANR.	VAIBHAV SETHI, AKSHAY CHANDRA	
		OTHER DETAILS OF ADVOCATES: VAIBHAV SETHI(SANDLAWOFFICES@GMAIL.COM)(9999198933)(PETITIONER) VAIBHAV SETHI (SANDPLAWOFFICES@GMAIL.COM)(9999198933)(PETITIONER) VAIBHAV SETHI(SANDPLAWOFFICES@GMAIL.COM)(9999198933)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) AKSHAY CHANDRA (ADVOCATEAKSHAYCHANDRA@GMAIL.COM)(9910401230)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(DEFENCE COLONY-35/2023)
FINAL ARGUMENTS				
53	CRL.A.-1159/2024	STATE V/s SUBHASH RASTOGI & ANR.	HIREIN SHARMA, PRAMOD KUMAR	
		OTHER DETAILS OF ADVOCATES: PRAMOD KUMAR(PC.ADVO@GMAIL.COM)(9810154103)(PETITIONER)		P.S.-FIR NO. :(HAUZ QAZI-149/1999)

COURT NO. 32
HON'BLE MR.JUSTICE GIRISH KATHPALIA

NOTE 1 : ALL COUNSEL APPEARING THOURGH VC ARE REQUESTED TO MAINTAIN A PROPER DECORUM WHILE APPEARING THROUGH VIRTUAL MODE, I.E., ENSURE THE VIDEO IS ON WHEN THE MATTER IS TAKEN UP, APPEAR IN COURT ATTIRE AND WITHOUT ANY BACKGROUND NOISE/DISTURBANCE.

NOTE 2 : COUNSELS ARE ALSO REQUIRED TO PUT THE ITEM NUMBER BESIDES THEIR NAME.

NOTE 3 : COUNSEL SHALL ALSO REFRAIN FROM APPEARING WHILE IN A MOVING VEHICLE OR FROM A PUBLIC PLACE.

NOTE 4 : COUNSELS JOINING VC SHOULD WRITE THEIR APPEARANCE IN CHATBOX AND UNMUTE THEMSELVES ONLY WHEN THEIR MATTER IS CALLED UP, SO THAT THE COURT PROCEEDINGS IN PROGRESS ARE NOT DISRUPTED.

NOTE 5 : COUNSELS JOINING VC THROUGH MOBILE PHONES ARE REQUESTED TO TAKE SUFFICIENT MEASURES SO AS NOT TO CAUSE ANY DISTURBANCE WHILE JOINING OR OTHERWISE IN THE WORKING OF COURT PROCEEDINGS.

NOTE 6: THE BAIL APPLICATION CASES LISTED IN ADVANCE LIST SHALL BE TAKEN UP FIRST FOLLOWED BY SUPPLEMENTARY LIST.

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

manish.prasad@dhc.nic.in

CLICK HERE TO JOIN VC

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
TOP OF THE BOARD				
1	CRL.M.A. 9088/2025 In CRL.A.-535/2019	MUKESH GUPTA @ MUKESH KUMAR GUPTA V/s CENTRAL BUREAU OF INVESTIGATION	VIKAS ARORA, RADHIKA ARORA	Listing Remarks: 10 MATTER
		OTHER DETAILS OF ADVOCATES: VIKAS ARORA()(9811414440)(PETITIONER) VIKAS ARORA(VIKASVICKY@GMAIL.COM)(0)(PETITIONER) CBI(DLACBIDHC@GMAIL.COM)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-AC1-2001-A-0001) CRL.M.C. 77/2019 FILED BY S.P.S. RAJ KUMAR (DISPOSED ON : 2019-01-10) CRL.A. 559/2019 FILED BY NAVEEN KUMAR JAIN (D. OF HEARING : 2019-11-07) CRL.L.P. 733/2019 FILED BY CENTRAL BUREAU OF INVESTIGATION (D. OF HEARING : 2025-05-02) P.S.-FIR NO. :(CBI-AC1-2001-A-0001)
INTERIM BAIL				
2	BAIL APPLN.-725/2025	BARKAT ALI V/s THE STATE NCT OF DELHI	TUSHAR LAMBA	
		OTHER DETAILS OF ADVOCATES: SAKSHI SACHDEVA(SAKSHISACHDEVA125957@GMAIL.COM)(9711269531)(PETITIONER) SAKSHI SACDEVA(SAKSHISACHDEVA125957@GMAIL.COM)(9711269531)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(SWAROOP NAGAR-348/2021)
BAIL				
3	BAIL APPLN.-281/2025 CRL.M.A. 2023/2025 CRL.M.A. 6891/2025 WITH BAIL APPLN. 330/2025	BHASKAR YADAV V/s DIRECTORATE OF ENFORCEMENT	SAMARTH KRISHAN LUTHRA, ANURAG JAIN	
		OTHER DETAILS OF ADVOCATES: SAMARTH KRISHAN LUTHRA(SKLUTHRA1995@GMAIL.COM)(9910849026)(PETITIONER) DIRECTORATE OF ENDORCEMENT(DL.HC-ED@GOV.IN)(0)(RESPONDENT) DIRECTORATE OF ENDORCEMENT(DL.HC-ED@GOV.IN)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 7/2024) BAIL APPLN. 330/2025 FILED BY ASHOK KUMAR SHARMA (D. OF HEARING : 2025-04-25)

				P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 7/2024)
4	BAIL APPLN.-330/2025 CRL.M.A. 2409/2025 CRL.M.A. 7482/2025	ASHOK KUMAR SHARMA V/s DIRECTORATE OF ENFORCEMENT	DEBAYAN GANGOPADHYAY, VIVEK GURNANI	
		OTHER DETAILS OF ADVOCATES: ABHIR DATT (DEBAYAN.GY@GMAIL.COM)(9742690374)(PETITIONER) DIRECTORATE OF ENFORCEMENT (DL.HC-ED@GOV.IN)(0)(RESPONDENT) VIVEK GURNANI (VIVEK.GURNANI14@GMAIL.COM)(9999711099)(PETITIONER) DEBAYAN (DEBAYAN.GY@GMAIL.COM)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 7/2024) BAIL APPLN. 281/2025 FILED BY BHASKAR YADAV (D. OF HEARING : 2025-04-25) P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 7/2024)
5	BAIL APPLN.-493/2025 CRL.M.(BAIL) 245/2025 CRL.M.A. 3540/2025	JYOTI GUPTA V/s STATE OF NCT OF DELHI & ANR.	MOHIT CHAURASIA	
		OTHER DETAILS OF ADVOCATES: MOHIT CHAURASIA(ADVMOHITCHAURASIA@GMAIL.COM)(9910085299)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(SUBHASH PLACE-508/2024)
6	BAIL APPLN.-1313/2025 CRL.M.A. 10269/2025	DEEPAK TYAGI V/s STATE NCT OF DELHI & ANR.	VIMAL TYAGI	
		OTHER DETAILS OF ADVOCATES: VIMAL TYAGI(VIMALTYAGI1995@GMAIL.COM)(9999006387)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DARYA GANJ-585/2023) BAIL APPLN. 4747/2024 FILED BY DEEPAK TYAGI (DISPOSED ON : 2025-01-24) BAIL APPLN. 826/2025 FILED BY ASIF KHAN (DISPOSED ON : 2025-03-27) P.S.-FIR NO. :(DARYA GANJ-585/2023)
SUSPENSION OF SENTENCE				
7	W.P.(CRL)-179/2025 CRL.M.(BAIL) 114/2025	ANIL KUMAR V/s STATE GNCT OF DELHI	CHETAN BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: CHETAN BHARDWAJ(ADVCHETANBHARDWAJ@GMAIL.COM)(9717555186)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MANSAROVER PARK-69/2007) BAIL APPLN. 757/2012 FILED BY ANIL KUMAR (DISPOSED ON : 2012-10-04) CRL.A. 393/2014 FILED BY ANJU @ SONIA @ BABY (DISPOSED ON : 2014-12-03) CRL.A. 199/2014 FILED BY PREM PAL (DISPOSED ON : 2014-12-03) CRL.A. 456/2014 FILED BY ANIL KUMAR (DISPOSED ON : 2014-12-03) W.P.(CRL) 959/2015 FILED BY ANIL (DISPOSED ON : 2015-07-21) W.P.(CRL) 628/2015 FILED BY SONIA @ ANJU @ BOBBY (DISPOSED ON : 2015-05-14) W.P.(CRL) 1780/2016 FILED BY ANJU @ SONIA @ BABY (DISPOSED ON : 2016-06-01) W.P.(CRL) 3079/2018 FILED BY ANJU @ SONIA @ BABY (DISPOSED ON : 2018-10-08) W.P.(CRL) 2644/2019 FILED BY ANJU@SONIA@BABY (DISPOSED ON : 2019-09-26) W.P.(CRL) 870/2022 FILED BY ANJU @ SONIA ALIAS BABY (DISPOSED ON : 2022-05-24) W.P.(CRL) 3035/2022 FILED BY ANJU@SONIA@BABY (DISPOSED ON : 2023-01-31) W.P.(CRL) 695/2023 FILED BY ANJU@SONIA@BABY (DISPOSED ON : 2023-03-13) W.P.(CRL) 2251/2023 FILED BY ANJU @SONIA @BABY (DISPOSED ON : 2023-09-14) W.P.(CRL) 766/2024 FILED BY ANJU ALIAS SONIA ALIAS BABY (DISPOSED ON : 2024-03-05) W.P.(CRL) 2184/2024 FILED BY ANJU @ SONIA @ BABY (DISPOSED ON : 2024-08-02) W.P.(CRL) 3659/2024 FILED BY ANJU @ SONIA @ BABY (DISPOSED ON : 2025-01-28) W.P.(CRL) 594/2025 FILED BY ANJU @ SONIA @ BABY (DISPOSED ON : 2025-02-19) P.S.-FIR NO. :(MANSAROVER PARK-69/2007)

PAROLE/FURLOUGH				
8	**W.P.(CRL)-1603/2024**	**KISHORI V/s THE GOVERNMENT OF NCT OF DELHI & ANR.**	**RAJNEESH BHASKAR(DHCLSC)**	
		OTHER DETAILS OF ADVOCATES: ANKUR CHAUDHARY (ADV.ANKURCHAUDHARY@GMAIL.COM)(9911044818)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		**OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KALYAN PURI-426/1984) CRL.REV.P. 163/2001 FILED BY DARSHAN KAUR (DISPOSED ON : 2004-04-19) W.P.(CRL) 1848/2004 FILED BY MAHESH GROVER (DISPOSED ON : 2004-11-02) W.P.(CRL) 620/2005 FILED BY KISHORI LAL (DISPOSED ON : 2005-05-04) CRL.A. 197/1996 FILED BY KISHORI (DISPOSED ON : 2001-05-10) CRL.A. 455/1997 FILED BY DR.BUDH PRAKASH KASHYAP (DISPOSED ON :) CRL.A. 9/1997 FILED BY KARAMAT (DISPOSED ON : 2009-07-23) CRL.A. 26/1997 FILED BY KAUSHALYA @ TILLA (DISPOSED ON : 2009-12-07) CRL.A. 52/1997 FILED BY JAGDISH (DISPOSED ON : 2009-07-23) W.P.(CRL) 1894/2006 FILED BY JAGDISH (DISPOSED ON : 2006-09-19) CRL.A. 291/1996 FILED BY OM PRAKASH & ANR. (DISPOSED ON : 2009-12-07) CRL.A. 193/1996 FILED BY VED PRAKASH (DISPOSED ON :) CRL.A. 287/1996 FILED BY DULI CHAND & ANR (DISPOSED ON :) CRL.A. 62/1997 FILED BY NOHD. ABBAS (DISPOSED ON :) CRL.A. 222/1996 FILED BY JAGDISH (DISPOSED ON : 1997-11-25) CRL.A. 236/1996 FILED BY KISHORI (DISPOSED ON :) CRL.A. 238/1996 FILED BY KISHORI (DISPOSED ON :) CRL.A. 272/1996 FILED BY BHUPINDER (DISPOSED ON :) CRL.A. 219/1996 FILED BY ABDUL RASHID (DISPOSED ON : 2010-01-29) CRL.A. 229/1996 FILED BY DULI CHAND (DISPOSED ON : 2009-12-08) W.P.(CRL) 1014/2007 FILED BY KISHORI (DISPOSED ON : 2008-02-11) CRL.A. 159/1996 FILED BY RAM NATH (DISPOSED ON : 2018-11-28) CRL.A. 160/1996 FILED BY JEET SINGH & ORS (DISPOSED ON : 2018-11-28) CRL.A. 152/1996 FILED BY SHAMBIR & ORS (DISPOSED ON : 2018-11-28) CRL.A. 158/1996 FILED BY UDAY PAL SINGH (DISPOSED ON : 2018-11-28) CRL.A. 162/1996 FILED BY RAM NARESH & ORS (DISPOSED ON : 2018-11-28) W.P.(CRL) 912/2013 FILED BY KISHORI LAL (DISPOSED ON : 2013-09-18) W.P.(CRL) 1268/2013 FILED BY KISHORI LAL (DISPOSED ON : 2013-09-18) W.P.(CRL) 338/2014 FILED BY SHABNAM @ MUKRI @ ABDUL QAYUM (DISPOSED ON : 2014-03-25) CRL.M.C. 4524/2014 FILED BY BIHARI LAL (DISPOSED ON : 2015-09-08) W.P.(CRL) 1751/2015 FILED BY SHABNAM @ MUKRI @ ABDUL QAYUM (DISPOSED ON : 2015-09-04) W.P.(CRL) 1424/2017 FILED BY VED PRAKASH (DISPOSED ON : 2017-08-02) W.P.(CRL) 2270/2017 FILED BY SHABNAM @ MUKRI @ ABDUL QAYUM (DISPOSED ON : 2018-01-23) W.P.(CRL) 1411/2017 FILED BY OM PRAKASH (DISPOSED ON : 2017-07-12) W.P.(CRL) 1039/2018 FILED BY VED PRAKASH (DISPOSED ON : 2018-04-11) W.P.(CRL) 2721/2018 FILED BY VED PRAKESH (DISPOSED ON : 2018-09-19) W.P.(CRL) 399/2019 FILED BY LAL JI & ORS (DISPOSED ON : 2019-02-07) W.P.(CRL) 607/2019 FILED BY LALJI (DISPOSED ON : 2019-05-02)**

				W.P.(CRL) 3543/2023 FILED BY KISHORI (DISPOSED ON : 2023-12-04) W.P.(CRL) 1815/2024 FILED BY VED PRAKASH (DISPOSED ON : 2024-07-04) W.P.(CRL) 3605/2024 FILED BY VED PRAKASH (DISPOSED ON : 2024-12-16) P.S.-FIR NO. :(KALYAN PURI-426/1984)
9	W.P.(CRL)-2739/2024 CRL.M.A. 26897/2024	GIRDHARI LAL V/s CBI	ARCHIT UPADHAYAY	
		OTHER DETAILS OF ADVOCATES: ARCHIT ARORA(AORARCHIT@GMAIL.COM)(9990323136)(PETITIONER) ARORA ARCHIT (ARORAARCHIT@GMAIL.COM)(0)(PETITIONER) ARCHIT ARORA(AORARCHIT@GMAIL.COM)(9990323136)(PETITIONER) ARCHIT ARORA(AORARCHIT@GMAIL.COM)(9990323136)(PETITIONER) CBI(DLACBIDHC@GMAIL.COM)(0)(RESPONDENT) CBI(DLACBIDHC@GMAIL.COM)(0)(RESPONDENT) ANUSHKAA ARORA (DLACBIDHC@GMAIL.COM)(0)(RESPONDENT) CBI(DLACBIDHC@GMAIL.COM)(0)(RESPONDENT) CBI (DLACBIDHC@GMAIL.COM)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-1-S-2005) CRL.A. 584/2013 FILED BY RAVINDER RANA (DISPOSED ON : 2014-08-19) W.P.(CRL) 2203/2014 FILED BY RAVINDER RANA (DISPOSED ON : 2014-12-03) W.P.(CRL) 414/2015 FILED BY RAVINDER RANA (DISPOSED ON : 2015-03-04) W.P.(CRL) 704/2015 FILED BY RAVINDER RANA (DISPOSED ON : 2015-04-10) W.P.(CRL) 1168/2016 FILED BY RAVINDER RANA (DISPOSED ON : 2016-04-19) W.P.(CRL) 324/2017 FILED BY RAVINDER RANA (DISPOSED ON : 2017-03-16) W.P.(CRL) 889/2018 FILED BY RAVINDER RANA (DISPOSED ON : 2018-04-02) W.P.(CRL) 485/2018 FILED BY RAVINDER RANA (DISPOSED ON : 2018-02-15) W.P.(CRL) 2571/2018 FILED BY RAVINDER RANA (DISPOSED ON : 2019-12-03) P.S.-FIR NO. :(CBI-1-S-2005)
10	W.P.(CRL)-3418/2024	SUNIL V/s THE STATE (GOVT. OF NCT OF DELHI)	AMAN PANWAR (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: VIVEK PUNIA(VIVEK_27@HOTMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NABI KARIM-177/2006) BAIL APPLN. 146/2010 FILED BY JAGISH PRASAD (DISPOSED ON : 2010-09-20) CRL.A. 471/2012 FILED BY SACHIN & ANR (DISPOSED ON : 2015-05-22) CRL.A. 469/2012 FILED BY MUKESH KUMAR (DISPOSED ON : 2015-05-22) W.P.(CRL) 2356/2015 FILED BY SACHIN @ SUNNY (DISPOSED ON : 2016-02-16) W.P.(CRL) 2771/2015 FILED BY MUKESH (DISPOSED ON : 2016-02-01) W.P.(CRL) 250/2017 FILED BY SACHIN @ SUNNY (DISPOSED ON : 2017-01-30) W.P.(CRL) 1130/2018 FILED BY SUNIL (DISPOSED ON : 2018-08-02) W.P.(CRL) 2873/2018 FILED BY SACHIN @ SUNNY (DISPOSED ON : 2018-10-15) W.P.(CRL) 1723/2019 FILED BY SUNIL (DISPOSED ON : 2019-07-02) W.P.(CRL) 900/2020 FILED BY SUNIL (DISPOSED ON : 2020-06-10) W.P.(CRL) 1541/2021 FILED BY SUNIL (DISPOSED ON : 2021-08-18) W.P.(CRL) 2550/2021 FILED BY SUNIL (DISPOSED ON : 2022-03-15) W.P.(CRL) 2393/2022 FILED BY SUNIL (DISPOSED ON : 2022-11-10) W.P.(CRL) 232/2023 FILED BY SUNIL (DISPOSED ON : 2024-02-28) W.P.(CRL) 1396/2023 FILED BY SUNIL (DISPOSED ON : 2023-06-02) P.S.-FIR NO. :(NABI KARIM-177/2006)
FOR ADMISSION				
11	CRL.REV.P.-583/2023	SH KAREEM KHAN V/s THE STATE NCT OF DELHI	KAMLESH KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(LODHI COLONY-98/2013)
12	W.P.(CRL)-2084/2024	DEEPK NAGAR V/s STATE (GOVT OF NCT OF DELHI) & ORS.	VISHAL K PANWAR	

		OTHER DETAILS OF ADVOCATES: VISHAL K PANWAR (LEGALUNICORNOFFICIAL@GMAIL.COM)(9899195770)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KHYALA-354/2023) BAIL APPLN. 811/2024 FILED BY SUNIL CHANDELA (DISPOSED ON : 2024-05-07) P.S.-FIR NO. :(KHYALA-354/2023)
13	W.P.(CRL)-3486/2024	MOHAMMAD ISRAIL (SENIOR CITIZEN) V/s THE STATE (GOVT. OF NCT OF DELHI) & ORS.	MOHAMMAD HASIBUDDIN, AMAR PAL	
		OTHER DETAILS OF ADVOCATES: M.HASIBUDDIN (M.H.N.ASSOCIATES@GMAIL.COM)(9810468429)(PETITIONER) MOHD HASIBUDDIN(M.H.N.ASSOCIATES@GMAIL.COM)(9810468429)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) AMAR PAL(AMAR.10.PAL@GMAIL.COM)(9910639598)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
14	CRL.A.-758/2001	RAM SANJEEVAN & ORS. V/s STATE	THR. JAIL NO. 4, RAJESH, MAHAJAN, KB ANDLEY & CO., SUNIL KAPOOR	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()()(RESPONDENT) WITHOUT GENERATE ()()(RESPONDENT) WITHOUT GENERATE ()()(RESPONDENT) WITHOUT GENERATE ()()(RESPONDENT) WITHOUT GENERATE ()()(RESPONDENT)		P.S.-FIR NO. :(CHITTRANJAN PARK-145/1989)
15	CRL.A.-601/2002	RAJ BIR & ORS. V/s THE STATE (GOVT. OF NCT DELHI)	JITENDRA KUMAR, ML YADAV, VK MALIK, KRISHAN KUMAR	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()()(RESPONDENT) KRISHAN KUMAR(KUMARKRISHAN1972@GMAIL.COM)(9810068578)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SANGAM VIHAR-46/1999) CRL.REV.P. 646/2001 FILED BY SHER SINGH & ORS. (DISPOSED ON : 2001-12-04) CRL.REV.P. 464/2001 FILED BY KEWAL KRISHAN GUPTA (D. OF HEARING :) P.S.-FIR NO. :(SANGAM VIHAR-46/1999)
16	CRL.M.C.-914/2018 CRL.M.A. 3385/2018 WITH CRL.REV.P. 599/2018 CRL.M.C. 1088/2018 CRL.M.C. 1076/2018	RAJESH PACHISIA V/s CENTRAL BUREAU OF INVESTIGATION	MANISH TIWARI	
		OTHER DETAILS OF ADVOCATES: MANISH TIWARI()(9810425486)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-5-A-2013) CRL.M.C. 1088/2018 FILED BY DINESH CHAND GUPTA (D. OF HEARING : 2025-04-25) CRL.M.C. 1076/2018 FILED BY RAJESH CHANDER KARNATAK (D. OF HEARING : 2025-04-25) CRL.REV.P. 599/2018 FILED BY CENTRAL BUREAU OF INVESTIGATION (D. OF HEARING : 2025-04-25) CRL.REV.P. 110/2022 FILED BY CENTRAL BUREAU OF INVESTIGATION (D. OF HEARING : 2025-08-11) P.S.-FIR NO. :(CBI-5-A-2013)
17	CRL.M.C.-1076/2018 CRL.M.A. 3891/2018	RAJESH CHANDER KARNATAK V/s CBI	JAGDEEP KR SHARMA	
		OTHER DETAILS OF ADVOCATES: JAGDEEP KR SHARMA()(8860178816)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-5-A-2013) CRL.M.C. 1088/2018 FILED BY DINESH CHAND GUPTA (D. OF HEARING : 2025-04-25) CRL.M.C. 914/2018 FILED BY RAJESH PACHISIA (D. OF HEARING : 2025-04-25) CRL.REV.P. 599/2018 FILED BY CENTRAL BUREAU OF INVESTIGATION (D. OF HEARING : 2025-04-25) CRL.REV.P. 110/2022 FILED BY CENTRAL BUREAU OF INVESTIGATION (D. OF HEARING : 2025-08-11) P.S.-FIR NO. :(CBI-5-A-2013)
18	CRL.M.C.-1088/2018 CRL.M.A. 3917/2018	DINESH CHAND GUPTA V/s CENTRAL BUREAU OF INVESTIGATION	JAGDEEP KR SHARMA	
		OTHER DETAILS OF ADVOCATES: JAGDEEP KR SHARMA()(8860178816)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-5-A-2013) CRL.M.C. 1076/2018 FILED BY RAJESH CHANDER

				KARNATAK (D. OF HEARING : 2025-04-25) CRL.M.C. 914/2018 FILED BY RAJESH PACHISIA (D. OF HEARING : 2025-04-25) CRL.REV.P. 599/2018 FILED BY CENTRAL BUREAU OF INVESTIGATION (D. OF HEARING : 2025-04-25) CRL.REV.P. 110/2022 FILED BY CENTRAL BUREAU OF INVESTIGATION (D. OF HEARING : 2025-08-11) P.S.-FIR NO. :(CBI-5-A-2013)
19	CRL.REV.P.-599/2018 CRL.M.A. 28098/2018 CRL.M.A. 28101/2018	CENTRAL BUREAU OF INVESTIGATION V/s VIVEK DUTT & ANR	NIKHIL GOEL, PRASHANT MENDIRATTA	
		OTHER DETAILS OF ADVOCATES: NIKHIL GOEL()(9560776795)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-5-A-2013) CRL.M.C. 1088/2018 FILED BY DINESH CHAND GUPTA (D. OF HEARING : 2025-04-25) CRL.M.C. 1076/2018 FILED BY RAJESH CHANDER KARNATAK (D. OF HEARING : 2025-04-25) CRL.M.C. 914/2018 FILED BY RAJESH PACHISIA (D. OF HEARING : 2025-04-25) CRL.REV.P. 110/2022 FILED BY CENTRAL BUREAU OF INVESTIGATION (D. OF HEARING : 2025-08-11) P.S.-FIR NO. :(CBI-5-A-2013)
20	CRL.M.C.-1699/2022 CRL.M.A. 7249/2022 CRL.M.A. 1212/2023 WITH W.P.(CRL) 356/2024	DR. SUNIL SAREEN V/s STATE OF NCT OF DELHI & ANR.	RASHI BANSAL, PRASHANT VAXISH, PRASHANT VAXISH	
		OTHER DETAILS OF ADVOCATES: RASHI BANSAL(RASHI.BANSAL@RBLAW.IN)(9811229212)(PETITIONER) DR. SUNIL SAREEN(DRSAREEN@YAHOO.CO.IN)(9868510690)(PETITIONER) RASHI BANSAL(RASHI.BANSAL@RBLAW.IN)(9811229212)(PETITIONER) ASSOCIATE RB LAW(ASSOCIATE@RBLAW.IN)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SUFIYAN FIROZ(PPLC.SUFIYAN@GMAIL.COM)()(PETITIONER) PRASHANT VAXISH(PRASHANTBACHCHAS@GMAIL.COM)(8130250698)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(RANJEET NAGAR-328/2017) W.P.(CRL) 1647/2022 FILED BY PRAMOD KUMAR CHAUDHARY (DISPOSED ON : 2022-07-27) W.P.(CRL) 356/2024 FILED BY PRAMOD KUMAR CHOUDHARY (D. OF HEARING : 2025-04-25) P.S.-FIR NO. :(RANJEET NAGAR-328/2017)
21	W.P.(CRL)-356/2024 CRL.M.A. 3333/2024	PRAMOD KUMAR CHOUDHARY V/s STATE & ORS.	PRASHANT VAXISH, RASHI BANSAL	
		OTHER DETAILS OF ADVOCATES: PRASHANT VAXISH (OFFICE.PPLC@GMAIL.COM)(8920804878)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) RASHI BANSAL(RASHI.BANSAL.86@GMAIL.COM)(9811229212)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(RANJEET NAGAR-328/2017) W.P.(CRL) 1647/2022 FILED BY PRAMOD KUMAR CHAUDHARY (DISPOSED ON : 2022-07-27) CRL.M.C. 1699/2022 FILED BY DR. SUNIL SAREEN (D. OF HEARING : 2025-04-25) P.S.-FIR NO. :(RANJEET NAGAR-328/2017)
22	CRL.REV.P.-95/2022 CRL.M.A. 26249/2023	HIRA LAL V/s LAXMI & ORS.	NAVDEEP KUMAR, GAURAV MALHOTRA, LALIT MOHAN GROVER	
		OTHER DETAILS OF ADVOCATES: NAVDEEP KUMAR (GRV.MALHOTRA54@GMAIL.COM)()(PETITIONER) L.M GROVER (LALIT.G.LAW@GMAIL.COM)()(RESPONDENT) LALIT MOHAN GROVER(LALIT.G.LAW@GMAIL.COM)(9810113968)(RESPONDENT)		
23	CRL.REV.P.-342/2022	MS TXXX V/s THE STATE AND ANR	YUGAL KISHOR PRASAD	
		OTHER DETAILS OF ADVOCATES: XXX(ADV.YKPRSAD@GMAIL.COM)()(PETITIONER) YUGAL KISHORE(ADV.YKPRSAD@GMAIL.COM)(9818858747)(PETITIONER) SACHIN KUMAR(SHKRDHC491@GMAIL.COM)()(PETITIONER) THE STATE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(KAROL BAGH-593/2021)
24	CRL.REV.P.-537/2022 CRL.M.A. 16377/2022	ASHWANI V/s SMT MANPREET KAUR	MISHIKA SINGH	
		OTHER DETAILS OF ADVOCATES: MISHIKA SINGH(ADVMISHIKASINGH@GMAIL.COM)(9810187140)(PETITIONER) MISHIKA SINGH(ADVMISHIKASINGH@GMAIL.COM)(9810187140)(PETITIONER) MISHIKA SINGH(ADV.MISHIKASINGH@GMAIL.COM)(9810187140)(PETITIONER)		

25	CRL.REV.P.-269/2023	VIMLA JAISWAL V/s STATE OF NCT OF DELHI AND ANR.	AVINASH KUMAR LAKHANPAL, DEEPAK SINGH	
		OTHER DETAILS OF ADVOCATES: AVINASH LAKHANPAL(AVINASHLAKANPAL@GMAIL.COM)(9811038369)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) DEEPAK SINGH(KOMALVERMAA476@GMAIL.COM)(9773773504)(RESPONDENT) DEEPAK SINGH(KOMALVERMAA476@GMAIL.COM)(9773773504)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ANTI-CORRUPTION BRANCH-1/2011) W.P.(CRL) 414/2011 FILED BY SHASHI KANT GAUR (DISPOSED ON : 2012-09-26) W.P.(CRL) 1052/2018 FILED BY ANIL KUMAR JAISWAL (DISPOSED ON : 2024-05-27) W.P.(CRL) 2262/2019 FILED BY SHASHI KANT GAUR (DISPOSED ON : 2020-09-03) P.S.-FIR NO. :(ANTI-CORRUPTION BRANCH-1/2011)
26	CRL.REV.P.-343/2023 CRL.M.A. 8417/2023	ABHISHEK JAIN & ORS. V/s STATE AND ANR.	VISHESH WADHWA	
		OTHER DETAILS OF ADVOCATES: VISHESH WADHWA(VWLAWCHAMBERS@GMAIL.COM)(9891551234)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(HAUZ QAZI-287/2021) BAIL APPLN. 4455/2021 FILED BY ABHISHEK JAIN (DISPOSED ON : 2021-12-23) P.S.-FIR NO. :(HAUZ QAZI-287/2021)
27	CRL.REV.P.-731/2023 CRL.M.A. 17951/2023	SH. RAJESH KUMAR PRAJAPATI V/s THE STATE OF NCT DELHI AND ANR	ARVIND KUMAR MISHRA	
		OTHER DETAILS OF ADVOCATES: A.K MISHRA (ARVIND8447951171@GMAIL.COM)(8447951171)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
28	CRL.REV.P.-893/2023	SHYAMBIR V/s STATE THROUGH SHO AND ANR.	SMITA KUMARI RAJGARHIA	
		OTHER DETAILS OF ADVOCATES: NARENDRA SHARMA (NARENDRA71574455@GMAIL.COM)(9212545556)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
29	CRL.REV.P.-1137/2023 CRL.M.A. 29172/2023 WITH CRL.REV.P. 1186/2023	NISAR AHMAD V/s CBI	SHAHID ALI	
		OTHER DETAILS OF ADVOCATES: SHAHID ALI (SHAHIDALI.DHC@GMAIL.COM)(9810467730)(PETITIONER) CBI (DLACBIDHC@GMAIL.COM)()(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-DAI-2022-A-0009) CRL.REV.P. 1186/2023 FILED BY SUNIL KUMAR (D. OF HEARING : 2025-04-25) P.S.-FIR NO. :(CBI-DAI-2022-A-0009)
30	CRL.REV.P.-1186/2023 CRL.M.A. 30247/2023 CRL.M.A. 12544/2024	SUNIL KUMAR V/s CENTRAL BUREAU OF INVESTIGATION	ARJUN DEWAN	
		OTHER DETAILS OF ADVOCATES: ARJUN DEWAN(ARJUN.DEWAN85@GMAIL.COM)(9810700027)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) CBI(DLACBIDHC@GMAIL.COM)()(RESPONDENT) ARJUN DEWAN (ARJUN.DEWAN85@GMAIL.COM)(9810700027)(PETITIONER) CBI (DLACBIDHC@GMAIL.COM)()(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-DAI-2022-A-0009) CRL.REV.P. 1137/2023 FILED BY NISAR AHMAD (D. OF HEARING : 2025-04-25) P.S.-FIR NO. :(CBI-DAI-2022-A-0009)
31	CRL.REV.P.-1188/2023 CRL.M.A. 30297/2023 WITH CRL.REV.P. 1365/2023 CRL.REV.P. 1371/2023	DHARMENDER VERMA & ORS. V/s THE STATE GOVT OF NCT OF DELHI & ANR.	DALJEET DHIMAN	
		OTHER DETAILS OF ADVOCATES: DALJEET DHIMAN(DALJEET_DHIMAN@YAHOO.COM)(9811640373)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ANAND VIHAR-74/2019) CRL.REV.P. 1371/2023 FILED BY JITENDER VERMA (D. OF HEARING : 2025-04-25) CRL.REV.P. 1365/2023 FILED BY SHIKHAR SAXENA (D. OF HEARING : 2025-04-25) P.S.-FIR NO. :(ANAND VIHAR-74/2019)
32	CRL.REV.P.-1365/2023 CRL.M.A. 35476/2023	SHIKHAR SAXENA V/s THE STATE GOVT OF NCT OF DELHI & ANR.	DALJEET DHIMAN	
		OTHER DETAILS OF ADVOCATES: DALJEET DHIMAN (DALJEET_DHIMAN@YAHOO.COM)(9811640373)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ANAND VIHAR-74/2019) CRL.REV.P. 1188/2023 FILED BY DHARMENDER VERMA & ORS. (D. OF HEARING : 2025-04-25) CRL.REV.P. 1371/2023 FILED BY JITENDER VERMA

				(D. OF HEARING : 2025-04-25) P.S.-FIR NO. :(ANAND VIHAR-74/2019)
33	CRL.REV.P.-1371/2023 CRL.M.A. 35609/2023	JITENDER VERMA V/s THE STATE GOVT OF NCT OF DELHI & ANR.	DALJEET DHIMAN	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ANAND VIHAR-74/2019) CRL.REV.P. 1188/2023 FILED BY DHARMENDER VERMA & ORS. (D. OF HEARING : 2025-04-25) CRL.REV.P. 1365/2023 FILED BY SHIKHAR SAXENA (D. OF HEARING : 2025-04-25) P.S.-FIR NO. :(ANAND VIHAR-74/2019)
34	CRL.REV.P.-1236/2023 CRL.M.A. 31357/2023	BHUWAN SHARMA AND OTHERS V/s STATE	HARSHIT JAIN	
		OTHER DETAILS OF ADVOCATES: HARSHIT JIAN(CONTACT@HARSHITJAIN.CO.IN)(9899113806)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(RAJOURI GARDEN-614/2021) BAIL APPLN. 165/2023 FILED BY SUNITA SHARMA (DISPOSED ON : 2023-03-16) BAIL APPLN. 171/2023 FILED BY DINESH SHARMA (DISPOSED ON : 2023-03-16) BAIL APPLN. 98/2023 FILED BY RICHA BALUJA (DISPOSED ON : 2023-03-16) BAIL APPLN. 110/2023 FILED BY AMAN BALUJA (DISPOSED ON : 2023-03-16) BAIL APPLN. 1479/2023 FILED BY BHUWAN SHARMA (DISPOSED ON : 2023-09-01) P.S.-FIR NO. :(RAJOURI GARDEN-614/2021)
35	W.P.(CRL)-83/2024 CRL.M.A. 697/2024	RAM DASS V/s STATE OF NCT OF DELHI	SARTHAK MAGGON	
		OTHER DETAILS OF ADVOCATES: SARTHAK MAGGON(WWW.SMLAWOFFICES.IN)(7045654395)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NANGLOI-387/2006) BAIL APPLN. 1820/2008 FILED BY RAM DASS (DISPOSED ON : 2008-12-05) BAIL APPLN. 1517/2009 FILED BY RAM DAS (DISPOSED ON : 2009-11-06) BAIL APPLN. 286/2010 FILED BY RAM DASS (DISPOSED ON : 2010-04-05) CRL.A. 75/2011 FILED BY RAM DASS (DISPOSED ON : 2013-04-08) W.P.(CRL) 1819/2013 FILED BY RAM DASS (DISPOSED ON : 2013-11-20) W.P.(CRL) 648/2015 FILED BY RAM DASS (DISPOSED ON : 2015-04-06) W.P.(CRL) 1762/2015 FILED BY RAM DASS (DISPOSED ON : 2015-10-09) W.P.(CRL) 2462/2017 FILED BY RAM DASS (DISPOSED ON : 2017-11-16) W.P.(CRL) 1066/2019 FILED BY RAM DASS (DISPOSED ON : 2019-04-16) W.P.(CRL) 12/2024 FILED BY SHYAM NARAIN & ORS. (DISPOSED ON : 2024-01-04) P.S.-FIR NO. :(NANGLOI-387/2006)
36	W.P.(CRL)-242/2024	MOHINDER SINGH V/s STATE OF NECT OF DELHI & ORS.	A.K. MISHRA, UJWAL GHAI	
		OTHER DETAILS OF ADVOCATES: A.K MISHRA (ADVOCATE_AKMISHRA@YAHOO.COM)(9650732474)(PETITIONER) UJWAL GHAI(UJWALGHAI@GMAIL.COM)(8860151818)(PETITIONER)		P.S.-FIR NO. :(AMAR COLONY-36/2016)
37	W.P.(CRL)-280/2024 CRL.M.A. 2546/2024	MR. MIRZA IBRAHIM BAIG (SENIOR CITIZEN) & ORS. V/s THE STATE (GOVT. OF NCT OF DELHI) & ANR.	MOHAMMAD HASIBUDDIN	
		OTHER DETAILS OF ADVOCATES: MOHAMMAD HASIBUDDIN(M.H.N.ASSOCIATES@GMAIL.COM)(9810468429)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(SHAHEEN BAGH-401/2023)
38	W.P.(CRL)-326/2024	MOHD ARIF V/s GOVT NCT OF DELHI AND ANR.	MOHAMMAD KAUSAR PERWEZ	

		OTHER DETAILS OF ADVOCATES: TANVIR KHAN(KTANVIR94@YAHOO.IN)(9810755422)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(WELCOME COLONY-632/2022)
39	W.P.(CRL)-1020/2024 CRL.M.A. 9660/2024	HIRENDRA NAGAR @ HARENDER NAGAR & ORS. V/s STATE OF NCT OF DELHI & ORS.	MANISHA SURI	
		OTHER DETAILS OF ADVOCATES: CHAUDHARY LAW OFFICES(CHAUDHARYLAWOFFICES@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(DWARKA SECTOR TWENTY THREE-393/2022)
40	W.P.(CRL)-1113/2024	VIKAS SAWKAR V/s STATE OF NCT OF DELHI & ORS.	AKSHAY KUMAR	
		OTHER DETAILS OF ADVOCATES: AKSHAY KUMAR (ADVBRAJESHYADAV@GMAIL.COM)(9205866123)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(VIVEK VIHAR-238/2022)
41	W.P.(CRL)-1333/2024	SAPNA GUPTA V/s STATE GNCTD ORS	NAVEEN KUMAR KOHAR	
		OTHER DETAILS OF ADVOCATES: NAVEEN KOHAR (NAVEEN4530@GMAIL.COM)(8800826566)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
42	W.P.(CRL)-1464/2024	JITENDER SINGH V/s THE STATE (GOVT. OF NCT) OF DELHI & ANR.	ROHAN JOACHIM ALVA	
		OTHER DETAILS OF ADVOCATES: ROHAN ALVA(ROHANALVA5@GMAIL.COM)()(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SULTAN PURI-735/1997) CRL.A. 464/1999 FILED BY JITENDER SINGH (DISPOSED ON : 2014-04-02) W.P.(CRL) 1506/2014 FILED BY JITENDER SINGH (DISPOSED ON : 2014-07-30) W.P.(CRL) 1598/2015 FILED BY JITENDER SINGH (DISPOSED ON : 2015-08-03) W.P.(CRL) 827/2016 FILED BY JITENDER SINGH (DISPOSED ON : 2016-03-14) W.P.(CRL) 695/2019 FILED BY JITENDER SINGH (DISPOSED ON : 2019-03-08) W.P.(CRL) 2329/2024 FILED BY JITENDER SINGH (DISPOSED ON : 2024-08-02) P.S.-FIR NO. :(SULTAN PURI-735/1997)
43	W.P.(CRL)-1675/2024 CRL.M.A. 16310/2024	RAVINDER SINGH & ORS. V/s GOVERMENT OF NCT OF DELHI & ANR.	DHRUV SEHRAWAT, RAJAL RAI DUA	Listing Remarks: AT 4:00PM
		OTHER DETAILS OF ADVOCATES: DHRUV SEHRAWAT (DHRUVSEHRAWAT1@GMAIL.COM)(9873142688)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) RAJAL RAI DUA(DUA.RAJAL@GMAIL.COM)(9891914800)(RESPONDENT) RAJAL RAI DUA(DUA.RAJAL@GMAIL.COM)(9891914800)(PETITIONER)		P.S.-FIR NO. :(SHALIMAR BAGH-531/2023)
44	W.P.(CRL)-1794/2024	VINITA CHAUHAN V/s STATE OF NCT OF DELHI	RAGHAV NARAYAN	
		OTHER DETAILS OF ADVOCATES: RAGHAV NARAYAN(RAGHAVNARAYAN1993@GMAIL.COM)(8979035572)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MAYUR VIHAR-245/2022) W.P.(CRL) 1181/2023 FILED BY VINITA CHAUHAN (DISPOSED ON : 2023-07-24) P.S.-FIR NO. :(MAYUR VIHAR-245/2022)
45	W.P.(CRL)-1952/2024 CRL.M.A. 18970/2024	HUMA SAAD V/s STATE OF NCT OF DELHI AND ORS	ARPIT BHARGAVA	
		OTHER DETAILS OF ADVOCATES: JOBY P VARGHESE (LAWJPV@GMAIL.COM)(9899855689)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(SUBZI MANDI-266/2017)
46	W.P.(CRL)-2912/2024 CRL.M.A. 28492/2024	ANIKET DEY V/s STATE NCT OF DELHI & ANR.	SHIKHAR GARG, SATYENDRA KUMAR LAL	
		OTHER DETAILS OF ADVOCATES: SHIKHAR GARG(SHIKHARGARG299@GMAIL.COM)(8800213827)(PETITIONER)		P.S.-FIR NO. :(KALKAJI-237/2024)

		KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) SATYENDRA KUMAR LAL(SKLAL70@GMAIL.COM)(9810229473)(RESPONDENT)		
47	W.P.(CRL)-3252/2024	RAABIA AND ANR. V/s STATE OF DELHI ORS	FOZIA RAHMAN	
		OTHER DETAILS OF ADVOCATES: FOZIARAHMAN (ADV.FOZIARAHMAN@GMAIL.COM)(9810989707)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
48	W.P.(CRL)-3572/2024 CRL.M.A. 34174/2024	TARUN KUMAR & ORS. V/s THE STATE GOVT. OF NCT OF DELHI AND ANR.	SACHIN AGGARWAL, RAJESH YADAV	
		OTHER DETAILS OF ADVOCATES: SACHIN AGGARWAL(SACHINAGGARWALADV@GMAIL.COM)(9811071022)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) RAJESH YADAV(ADV.RAJESHSSYADAV@GMAIL.COM)(9971480425)(RESPONDENT)		P.S.-FIR NO. :(NANAK PURA-75/2023)
49	W.P.(CRL)-3612/2024	FARROZ AHMED @ FIROZ @ FAROOQ S/O GULAM NABI @ GULAM NABI BHAT V/s THE STATE (GOVT. OF NCT) DELHI	GUNJAN SINHA JAIN (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: VIKAS KUMAR(VIKASKUMAR968@GMAIL.COM)(9871921898)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-70/2003) CRL.A. 299/2011 FILED BY NOOR MOHD TANTRAY @ PEER BABA @ GULZAR AHMED BHAT @ UWAIS (DISPOSED ON : 2013-05-03) CRL.A. 308/2011 FILED BY FAROOZ AHMED @ FAROOQ AHMED & ANR. (DISPOSED ON : 2013-05-03) CRL.A. 166/2011 FILED BY RAEES UZ ZAMA & ANR. (DISPOSED ON : 2013-05-03) W.P.(CRL) 1877/2014 FILED BY NOOR MOHD TANTRAY (DISPOSED ON : 2014-10-30) W.P.(CRL) 2284/2018 FILED BY PARVEZ AHMED MIR (DISPOSED ON : 2018-09-18) W.P.(CRL) 2470/2019 FILED BY PARVEZ AHMED MIR (DISPOSED ON : 2019-12-09) W.P.(CRL) 694/2020 FILED BY FEROZ AHMAD BHAT (D. OF HEARING : 2025-08-07) W.P.(CRL) 692/2020 FILED BY PARVEZ AHMAD MIR (D. OF HEARING : 2025-08-07) W.P.(CRL) 2427/2021 FILED BY PARVEZ AHMAD MIR (DISPOSED ON : 2022-04-05) W.P.(CRL) 1707/2021 FILED BY PARVEZ AHMED MIR (DISPOSED ON : 2021-09-08) W.P.(CRL) 2176/2023 FILED BY FEROZ AHMED BHAT (DISPOSED ON : 2023-08-02) W.P.(CRL) 3535/2023 FILED BY FEROZ AHMED BHATT (DISPOSED ON : 2024-05-02) W.P.(CRL) 2726/2024 FILED BY FARROZ AHMED @ FIROZ @ FAROOQ (D. OF HEARING : 2025-07-17) W.P.(CRL) 1072/2025 FILED BY PARVEZ AHMAD MIR (D. OF HEARING : 2025-08-01) P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-70/2003)
50	W.P.(CRL)-3956/2024 CRL.M.A. 38233/2024 CRL.M.A. 38235/2024	SUNCITY HI- TECH INFRASTRUCTURES PRIVATE LIMITED THROUGH ITS AR RITESH CHAUHAN V/s DIRECTORATE OF ENFORCEMENT THROUGH ITS DIRECTOR MINISTRY OF FINANCE & ANR.	VEDA SINGH	
		OTHER DETAILS OF ADVOCATES: JOY BANERJEE (OFFICE@GRSCHAMBERS.ORG)(9899436986)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 9/2019) W.P.(CRL) 562/2023 FILED BY RAJINDER SINGH CHADHA (DISPOSED ON : 2023-11-24) W.P.(CRL) 2694/2024 FILED BY SRIPAD DESHPANDE (DISPOSED ON : 2024-09-03) P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 9/2019)
51	CRL.REV.P.-36/2025 CRL.M.A. 2819/2025 CRL.M.A. 2820/2025 CRL.M.A. 2821/2025	ROHIT RAM V/s THE STATE GOVT. OF NCT OF DELHI AND ORS.	ANSH SINGH LUTHRA	
		OTHER DETAILS OF ADVOCATES: ANSH SINGH (CHAMBERS@ANSHSINGHLUTHRA.COM)(9999068681)(PETITIONER)		

		KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ANSH SINGH LUTHRA(ANSHSINGHLUTHRA@GMAIL.COM)(9999068681)(PETITIONER)		
52	CRL.REV.P.(NI)-54/2025 CRL.M.(BAIL) 380/2025 CRL.M.A. 5735/2025	ASHIM KUMAR SEN GUPTA V/s STATE GOVT. OF NCT OF DELHI AND ANR.	PIYUSH CHHABRA	
		OTHER DETAILS OF ADVOCATES: LOKESH KUMAR(ADVLOKESHKUMAR1510@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
53	W.P.(CRL)-794/2025 CRL.M.A. 7363/2025 CRL.M.A. 8828/2025	SMFG INDIA HOME FINANCE COMPANY LTD V/s STATE OF NCT OF DELHI & ANR.	VIMAL KHURANA	
		OTHER DETAILS OF ADVOCATES: SOURABH(SOURABH@FIRSTASSOCIATES.IN)(9990241436)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(MOHAN GARDEN-63/2025)
FOR FINAL HEARING				
54	CRL.REV.P.-585/2022 CRL.M.A. 18182/2022	VRINDA CHAUHAN & ANR. V/s ANIRUDH PRATAP	JAITEGAN SINGH, TARUN SHARMA	
		OTHER DETAILS OF ADVOCATES: JAITEGAN SINGH KHURANA(JAITEGAN.LAW@GMAILO.COM)(9991168994)(PETITIONER) JAGAT RANA(JAITEGAN.LAW@GMAILO.COM)(9991168994)(PETITIONER) TARUN SHARMA (TARUNSHARMALAWOFFICE@YAHOO.CO.IN)(9811027856)(RESPONDENT)		
55	W.P.(CRL)-984/2024 CRL.M.A. 10796/2024 CRL.M.A. 10797/2024	HARVINDER SINGH SIKKA V/s STATE	ADITYA PAROLIA, ANSHUL SEHGAL, SIDDHARTH JOSHI	
		OTHER DETAILS OF ADVOCATES: PSP LEGAL (INFO@PSPLEGAL.ORG)(981150686)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ANSHUL SEHGAL(ANSHUL.SEHGAL09@GMAIL.COM)(9971160562)(RESPONDENT) ANSHUL SEHGAL(ANSHUL.SEHGAL09@GMAIL.COM)(9971160562)(RESPONDENT) SIDDHARTH JOSHI(ADVOCATESIDDHARTHJOSHI@GMAIL.COM)(9999930467)(PETITIONER)		
56	W.P.(CRL)-2470/2024	ABDUL LATIF LEGAL HEIR OF LATE NAIM AHAMAD@ NADEEM AHAMAD V/s GOVT OF NCT OF DELHI & ANR.	MAYANK AHUJA	
		OTHER DETAILS OF ADVOCATES: MUKESH GUPTA ()(9810144127)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(HARI NAGAR-185/2012)

COURT NO. 22
HON'BLE MR. JUSTICE MANOJ JAIN

Meeting link

https://virtualcourtdhc.webex.com/meet/virtualcourtdhc015

Meeting number

2513 856 5993

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO:

mjcourtmaster@gmail.com

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
TOP OF THE BOARD				
1	CM(M)-3804/2024 CM APPL. 65905/2024	NATIONAL INSURANCE COMPANY LIMITED V/s M/S SAFETY CARRIERS INDIA	KISLAYA MISHRA	
		OTHER DETAILS OF ADVOCATES: ABHINAV MUKHI(ABHINAVMUKHI@GMAIL.COM)(9873409419)(PETITIONER) NATIONAL INSURANCE CO LTD(DEEPTI.MATTA@NIC.CO.IN)(9968307134)(PETITIONER) SAFETY(ACCOUNTS@AFETYCARRIERS.COM)(9540178610)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
2	CM(M)-805/2018 CM APPL. 28357/2018 CM APPL. 22832/2022 CM APPL. 31928/2024	DSIIDC V/s KIRAN SINGH & ANR	FIRDOUSE QUTB WANI, ABHISHEK KAGRA, ABHIMANYU, ANKIT PANWAR	
		OTHER DETAILS OF ADVOCATES: FIRDOUSE QUTB WANI()(9718043116)(PETITIONER) FIRDOUSE WANI(FIRDOUSEWANI.LAWZ@GMAIL.COM)()(PETITIONER) ABHISHEK SINGH(ABHIMANYUANDASSOCIATES@GMAIL.COM)(9999177063)(RESPONDENT) ABHIMANYU & ABHISHEK SINGH(ABHIMANYUANDASSOCIATES@GMAIL.COM)(9717960907)(RESPONDENT) FIRDOUSE(FIRDOUSEWANI.LAW@GMAIL.COM)()(RESPONDENT)		
3	CM(M)-110/2019 CM APPL. 3386/2019 CM APPL. 3387/2019 WITH CONT.CAS(C) 878/2019	JAINENDER KUMAR JAIN (DECEASED) THR LRS V/s HARI NATH RASTOGI (DECEASED) THR LRS	V SHUKLA, AZAD BANSALA	
		OTHER DETAILS OF ADVOCATES: V SHUKLA()(9971414562)(PETITIONER) AZAD BANSALA(AZADBANSALACLCDU@GMAIL.COM)(9997799519)(PETITIONER)		
4	CONT.CAS(C)-878/2019 CM APPL. 50415/2024 WITH CM(M) 110/2019	JAINENDER KUMAR JAIN (SINCE DECEASED) THR LRS V/s HARI NATH RASTOGI (SINCE DECEASED) THR LRS	V SHUKLA, AZAD BANSALA, AZAD BANSALA	
		OTHER DETAILS OF ADVOCATES: V SHUKLA()(9971414562)(PETITIONER) P()(9971414562)(PETITIONER) AZAD BANSALA(AZADBANSALACLCDU@GMAIL.COM)(9997799519)(RESPONDENT) AZAD BANSALA(AZADBANSALACLCDU@GMAIL.COM)(9997799519)(RESPONDENT)		
5	CM(M)-634/2022 CM APPL. 29875/2022	SAB PROPERTIES PVT LTD V/s DEVINDER SAIN CHOPRA & ORS.	SUNIL DUTT DIXIT, SIDDHARTH AGGARWAL	
		OTHER DETAILS OF ADVOCATES: SUNIL DUTT DIXIT(SUNILDIXIT2008@GMAIL.COM)(9312832910)(PETITIONER) SA(SA9870@GMAIL.COM)()(RESPONDENT) SIDDHARTH AGGARWAL(SA9870@GMAIL.COM)(9871588350)(RESPONDENT)		
6	CM(M)-736/2022	M/S WINSTROL PETROCHEMICALS PVT. LTD. V/s SH. RAJBIR PROP. M/S PRL SHIV (JV)	RAJESH RAI, PANKAJ SINHA	

		CONSTRUCTIONS CO.		
		OTHER DETAILS OF ADVOCATES: RAJESH RAI(INFO@RRLEGAL.IN)(9810573041)(PETITIONER) CONST(DTW.CONST@GMAIL.COM)()(RESPONDENT) PANKAJ SINHA(PANKAJSINHA81@GMAIL.COM)(9910247816)(RESPONDENT) PANKAJ SINHA(PANKAJSINHA81@GMAIL.COM)(9910247816)(PETITIONER)		
7	CM(M)-840/2022 CM APPL. 36572/2022	SH SHISHPAL V/s SH SUJAN SINGH	RAHUL KUMAR SINGH, AKANKSHA MEHRA	
		OTHER DETAILS OF ADVOCATES: DALIP KUMAR SANTOSHI()(9350260711)(PETITIONER) SUJAN SINGH()(9599230842)(RESPONDENT) AKANKSHA MEHRA(AKANKSHAMEHRA09@GMAIL.COM)(9582385965)(RESPONDENT)		
8	CM(M)-48/2023 CM APPL. 1537/2023	SHRI AJAY KUMAR SHARMA V/s MEENAKSHI YADAV ORS	SATISH SAHAI MATHUR	
		OTHER DETAILS OF ADVOCATES: R()(9810891543)(RESPONDENT) R()(9811607614)(RESPONDENT)		
9	CM(M)-823/2023 CM APPL. 25694/2023 WITH CM(M) 1337/2023	PARAMJEET SINGH V/s SMT. NEELAM BHUSHAN & ANR.	PRAMOD AHUJA	
		OTHER DETAILS OF ADVOCATES: PRAMOD KUMAR AHUJA(PRAMODAHUJA.ADV4@GMAIL.COM)(9810083660)(PETITIONER) PRAMOD KUMAR AHUJA(PRAMODAHUJA.ADV4@GMAIL.COM)(9810083660)(PETITIONER) R()(9999338884)(RESPONDENT)		
10	CM(M)-1337/2023 CM APPL. 42841/2023 WITH CM(M) 823/2023	SMT NEELAM BHUSHAN & ANR. V/s SHRI PARAMJEET SINGH THROUGH ATTORNEY GAVINDER SINGH	PULKIT AGGARWAL	
		OTHER DETAILS OF ADVOCATES: UMA AGGARWAL & PULKIT AGGARWAL(PULKIT.LAWOFFICE@GMAIL.COM)(9999801409)(PETITIONER) PRAMOD AHUJA(PRAMODAHUJA.ADV4@GMAIL.COM)()(RESPONDENT)		
11	CM(M)-1074/2023(Disposed off case) WITH CM(M) 1157/2023 CM(M) 1159/2023 CM(M) 1160/2023	GURVINDER SINGH V/s HANISH SAWHNEY	ASHISH VERMA, PREM PRAKASH	
		OTHER DETAILS OF ADVOCATES: GURVINDER SINGH(VATS.HITEN@GMAIL.COM)(9871134313)(PETITIONER) ASHISH VERMA(ADMIN@SAARASSOCIATES.IN)(9871603434)(PETITIONER) HANISH SAWHNEY(HANISHSAWHNNEY1612@GMAIL.COM)(9711147777)(RESPONDENT) PREM PRAKASH(PRE_PRAKASH1@REDIFFMAIL.COM)(9811258790)(PETITIONER)		
12	CM(M)-1157/2023(Disposed off case)	GURVINDER SINGH V/s J P SAWHNEY	ASHISH VERMA, PREM PRAKASH	
		OTHER DETAILS OF ADVOCATES: ASHISH VERMA (ADMIN@SAARASSOCIATES.IN)(9871603434)(PETITIONER) HANISH SAWHNEY(HANISHSAWHNNEY1612@GMAIL.COM)()(RESPONDENT) PREM PRAKASH(PRE_PRAKASH1@REDIFFMAIL.COM)(9811258790)(PETITIONER)		
13	CM(M)-1159/2023(Disposed off case)	GURVINDER SINGH V/s J P SAWHNEY	ASHISH VERMA, PREM PRAKASH	
		OTHER DETAILS OF ADVOCATES: GURVINDER SINGH(VATS.HITEN@GMAIL.COM)(9871134313)(PETITIONER) ASHISH VERMA(ADMIN@SAARASSOCIATES.IN)(9871603434)(PETITIONER) J P SAWHNEY()(9868111112)(RESPONDENT) HANISH(HANISHSAWHNNEY1612@GMAIL.COM)()(RESPONDENT) PREM PRAKASH(PRE_PRAKASH1@REDIFFMAIL.COM)(9811258790)(PETITIONER)		
14	CM(M)-1160/2023(Disposed off case)	GURVINDER SINGH V/s HANISH SAWHNEY	ASHISH VERMA, PREM PRAKASH	
		OTHER DETAILS OF ADVOCATES: ASHISH VERMA(ADMIN@SAARASSOCIATES.IN)(9871603434)(PETITIONER) GURVINDER SINGH(VATS.HITEN@GMAIL.COM)(9871134313)(PETITIONER) HANISH SAWHNEY(HANISHSAWHNNEY1612@GMAIL.COM)(9711147777)(RESPONDENT) PREM PRAKASH(PRE_PRAKASH1@REDIFFMAIL.COM)(9811258790)(PETITIONER)		
15	CM(M)-1325/2023 CM APPL. 42635/2023 WITH CM(M) 1745/2023	SIR SOBHA SINGH AND SONS P LTD V/s SHRI ALI HASAN SINCE DECEASED, THROUGH LR	DHRUV SHARMA, MUGHEES AHMED KHAN	
		OTHER DETAILS OF ADVOCATES: ASHOK AGARWAL , DHRUV SHARMA		

		(ASHOKAGRWAAL@GMAIL.COM)(9810919935)(PETITIONER) MUGHEES AHMED KHAN(LEGALREMEDIES2K@GMAIL.COM)(9312610477)(RESPONDENT)		
16	CM(M)-1745/2023 CM APPL. 55503/2023 WITH CM(M) 1325/2023	SIR SOBHA SINGH AND SONS (P) LTD V/s SHRI IKRAMUDDIN	DHRUV SHARMA, MUGHEES AHMED KHAN	
		OTHER DETAILS OF ADVOCATES: ASHOK AGRWAL , DHRUV SHARMA(DHRUVCLC@GMAIL.COM)(7668295070)(PETITIONER) SIR SOBHA SINGH (SIRSOBHASINGH@GMAIL.COM)()(PETITIONER) IKRAMUDDIN()(9999079551)(RESPONDENT) MUGHEES AHMED KHAN(LEGALREMEDIES2K@GMAIL.COM)(9312610477)(RESPONDENT)		
17	CM(M)-1479/2023	MR ATIKUR RAHMAN V/s SHRI JAMIL UR RAHMAN & ANR.	AMIT KUMAR RANAUT	
		OTHER DETAILS OF ADVOCATES: ATIKUR RAHMAN()(8750994402)(PETITIONER) AMIT KUMAR RANAUT(RANAUT.AMIT11@GMAIL.COM)(9911882880)(PETITIONER) JAMIL UR RAHMAN()(9582991788)(RESPONDENT) RAISHA BEGUM()(9968821316)(RESPONDENT)		
18	CM(M)-1485/2023 CM APPL. 47149/2023	AMARJEET SINGH V/s GOENKA ENGENEERING INDUSTRIAL PVT LTD	KARAN PRAKASH	
		OTHER DETAILS OF ADVOCATES: MANOJ LOOMBA(ADVMLOOMBA.DHC@GMAIL.COM)(9811958663)(PETITIONER) M/S GOENK ENGEENERING (GOENKAENG@GOENKAENG.COM)(9810437381)(RESPONDENT)		
19	CM(M)-1560/2023 CM APPL. 49200/2023 CM APPL. 64684/2024	DIVYA V/s RENU AHLAWAT & ORS.	PREETI SINGH	
		OTHER DETAILS OF ADVOCATES: PREETI SINGH(PREETISINGH1324@GMAIL.COM)(9312411311)(PETITIONER) SAHIL AHLAWAT(SAHILAHLAWAT599@GMAIL.COM)(0)(RESPONDENT) HADSOME DEVIL(HANDSOME_DEVIL11@YAHOO.COM)(0)(RESPONDENT)		
20	CM(M)-1593/2023 CM APPL. 50312/2023 WITH CM(M) 1766/2023	SONIA MURADIA V/s DHARAM PRAKASH KAPOOR AND ANR	RAKESH KUMAR, DAHIYA SUKHBIR SINGH	
		OTHER DETAILS OF ADVOCATES: DSN LEGAL(INFOD@DSNLEGAL.COM)(9310707170)(PETITIONER) DHARAM PRAKASH()(9582256400)(RESPONDENT) DAHIYA SUKHBIR SINGH(SUKHBIRSINGHDAHIYA@YAHOO.CO.IN)(9811543702)(PETITIONER)		
21	CM(M)-1766/2023 CM APPL. 56032/2023 CM APPL. 56033/2023	SONIA MURADIA V/s DHARAM PRAKASH KAPOOR AND ANR	RAKESH KUMAR	
		OTHER DETAILS OF ADVOCATES:		
22	CM(M)-2109/2023 CM APPL. 66184/2023	M/S. GUPTA ELECTRICALS AND ELECTRONICS V/s SURESH TALWAR	SHARVAN DEV	
		OTHER DETAILS OF ADVOCATES: SHARAVAN DEV, SHUBHAM(SDEV.9213295609@GMAIL.COM)(7703894232)(PETITIONER) IT TALWAR(IT.TALWAR@YAHOO.CO.IN)()(RESPONDENT)		
23	CM(M)-2117/2023 CM APPL. 66260/2023	SMT KUSUM PODDAR V/s SMT USHA GOYAL	SHIV CHARAN GARG	
		OTHER DETAILS OF ADVOCATES: SHIV CHARAN GARG & ASSOCIATES(SHIVCHARANGARG@GMAIL.COM)(9811061563)(PETITIONER) USHA GOYAL()(9953329399)(RESPONDENT)		
24	CM(M)-140/2024 CM APPL. 4320/2024 CM APPL. 4321/2024 CM APPL. 14688/2024 CM APPL. 36021/2024	ANITA V/s MUNICIPAL CORPORATION OF DELHI	RAJIV BAJAJ	
		OTHER DETAILS OF ADVOCATES: RAJIV BAJAJ & VIDUR(RAJIVBAJAJLAW@GMAIL.COM)(9810806329)(PETITIONER) RAVINDER(RAVINDERCLOMCD@GMAIL.COM)()(RESPONDENT) DHANESH(DHANESHRELAN@GMAIL.COM)()(RESPONDENT) RAJIV BAJAJ(RAJIVBAJAJLAW@GMAIL.COM)(9810806329)(PETITIONER) CLO MCD(CLOMCDHQ@GMAIL.COM)()(RESPONDENT)		
25	CM(M)-215/2024 CM APPL. 6739/2024	PIYUSH GUPTA V/s BALRAM TYAGI	PRAFUL JINDAL	

		OTHER DETAILS OF ADVOCATES: HARKIRAT SAWHNEY, RATI COSHIC, PRAFUL(HARKIRATS@HOTMAIL.COM)()(PETITIONER) BALRAM TYAGI(DAVIENDER@HOTMAIL.COM)()(RESPONDENT)		
26	CM(M)-1889/2024 CM APPL. 9432/2024	RAMESH KUMAR (SINCE DECEASED) THROUGH HIS LR. AND ANR. V/s RAIS UI ARFIN	HARPREET SINGH NAGPAL, VARUN SINGH AHUJA	
		OTHER DETAILS OF ADVOCATES: HARPREET S NAGPAL(HARPREETNAGPAL@GMAIL.COM)(9818883969)(PETITIONER) VARUN SINGH AHUJA(ALO@AHUJALAWOFFICES.COM)(9971673660)(PETITIONER)		
27	CM(M)-1893/2024 CM APPL. 9463/2024	MOHIT ARORA V/s NAIMA NAAZ	HARPREET SINGH NAGPAL, VARUN SINGH AHUJA	
		OTHER DETAILS OF ADVOCATES: VARUN SINGH AHUJA(ALO@AHUJALAWOFFICES.COM)(9971673660)(RESPONDENT)		
28	CM(M)-2059/2024	M/S TDI INFRASTRUCTURE LTD. V/s SURESH KUMAR BANSAL	KANIKA AGNIHOTRI	
		OTHER DETAILS OF ADVOCATES: KANIKA AGNIHOTRI(ADMIN@SKVASSOCIATES.COM)(7669700081)(PETITIONER)		
29	CM(M)-2064/2024 CM APPL. 14551/2024	M/S COSMIC ORANGE INFRAVENTURES PVT. LTD. V/s L. SUBRAMAINAM & ANR.	SAMEER NANDWANI, SAMEER NANDWANI	
		OTHER DETAILS OF ADVOCATES: SAMEER NANDWANI(APEXLAW@HOTMAIL.COM)(9810528802)(PETITIONER) SAMEER NANDWANI(SAMEERNO2@HOTMAIL.COM)(9810528802)(PETITIONER)		
30	CM(M)-2117/2024 CM APPL. 15946/2024 CM APPL. 65893/2024 CM APPL. 65894/2024	DINESH SHARMA AND ORS V/s DAL CHAND ALIAS DAYALU AND ORS	ARPIT BHARGAVA, GAURAV KUMAR, GAURAV KUMAR	
		OTHER DETAILS OF ADVOCATES: D K SHARMA, ARPIT(ABANDPARTNERSOFFICE@GMAIL.COM)(9871316969)(PETITIONER) ASHOK KR SHARMA (AKS14755@GMAIL.COM)(9811774901)(PETITIONER) MK BHARDWAJ(OFFICEOFMKBHARDWAJ@GMAIL.COM)(0)(RESPONDENT) GAURAV KUMAR (GORAVTOMAR1000@GMAIL.COM)(9540159438)(RESPONDENT)		
31	CM(M)-2147/2024 CM APPL. 16691/2024	ARN INFRASTRUCTURE INDIA PVT LTD AND ANR V/s TUHINA BHARGAVA AND ANR	VIVEK SINGH, AMIT KHEMKA	
		OTHER DETAILS OF ADVOCATES: VIVEK SINGH(LEXALLIANCE.VIVEK@GMAIL.COM)(981082555)(PETITIONER) AMIT KHEMKA(KHEMKALAWOFFICES@GMAIL.COM)(9720747323)(RESPONDENT)		
32	CM(M)-2385/2024 CM APPL. 23345/2024	PREETI KHANDELWAL AND ORS V/s ANIL SHARMA AND ORS	GHANSHYAM THAKUR, AJAY KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: AJAY KUMAR SINGH(ADVOCATEASDELHI@GMAIL.COM)(9015304423)(RESPONDENT)		
33	CM(M)-2549/2024 CM APPL. 28172/2024	SHALIMAR CITY SAMAJIK KALYAN SAMITI V/s M/S M.R. PROVIEW REALTECH PRIVATE LIMITED	GITESH CHOPRA, MAHESH KUMAR KATYAYEN	
		OTHER DETAILS OF ADVOCATES: GITESH CHOPRA(ADV.GITESHCHOPRA@GMAIL.COM)(8802129061)(PETITIONER) MR(INFO@MRPROVIEWGROUP.COM)()(RESPONDENT) TRIDENT LAW(TRIDENTLAW@HOTMAIL.COM)()(RESPONDENT) MAHESH KUMAR KATYAYEN(TRIDENTLAW@HOTMAIL.COM)(9810133604)(RESPONDENT)		
34	CM(M)-2740/2024 CM APPL. 33833/2024 CM APPL. 33834/2024 CM APPL. 49219/2024	AJAY SHARMA V/s VIMLA SHARMA & ORS.	AJAI KUMAR TRIPATHI	
		OTHER DETAILS OF ADVOCATES: A K TRIAPATHI(ADVOCATEAKTRIPATHI100@GMAIL.COM)(9810154341)(PETITIONER) MCD(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)()(RESPONDENT) A K TRIPATHI(ADVOCATEAKTRIPATHI100@GMAIL.COM)(9810154341)(PETITIONER) CLO MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT)		

35	CM(M)-2891/2024 CM APPL. 38382/2024	NUZHAT NASREEN V/s ANJU CHHABRA	DEVIKA GAUR, LEX INDIS	
		OTHER DETAILS OF ADVOCATES: ANANT MISRA(INFO@AMLEGAL.IN)(9555761997)(PETITIONER) ANUJ()(9810122555)(RESPONDENT) ()()(RESPONDENT)		
36	C.R.P.-63/2022	SHILPA SINGH V/s VIKAS KHANNA	PREETI SINGH	
		OTHER DETAILS OF ADVOCATES: SHILPA SINGH(SHILPA.SINGH@BMW.IN)(8800156200)(PETITIONER) PREETI SINGH & SUNKLAN PORWAL(PREETISINGH1324@GMAIL.COM)(931241131)(PETITIONER) VIKAS KHANNA(VIK.KHANNA@GMAIL.COM)(9654371900)(RESPONDENT)		
37	EX.F.A.-35/2019	MUKESH AGGARWAL V/s SUNITA SAINI & ANR	P NAGESH	
		OTHER DETAILS OF ADVOCATES: P NAGESH()(9871433339)(PETITIONER)		
END OF THE BOARD/FOR DISPOSAL MATTERS				
38	EX.F.A.-12/2023 CM APPL. 21910/2023 CM APPL. 21911/2023	SUSHIL KUMARI V/s KAMLESH DIXIT & ANR.	DHARAM DEV, AFESH KUMAR, PRANESH	
		OTHER DETAILS OF ADVOCATES: DEV LAW ASSOCIATES(DLADEVLAWASSOCIATES)(9810072439)(PETITIONER) SANJAY GOEL(SANJAYGOEL.COM@GMAIL.COM)()(RESPONDENT) BABLOO(BABLOO2216@GMAIL.COM)()(RESPONDENT) AFESH KUMAR(KKRAFESH@GMAIL.COM)(9873377359)(RESPONDENT) PRANESH (PRANESH723@GMAIL.COM)(9213389446)(PETITIONER)		

COURT NO. 16
HON'BLE MR.JUSTICE DHARMESH SHARMA

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO:

faisal.zaki@dhc.nic.in

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MEETING NUMBER: 25127330441

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FOR ADMISSION				
1	FAO-192/2023 CM APPL. 39579/2023	M/S. A. MUKHERJEE AND CO. PVT. LTD. V/s NATIONAL COUNCIL OF EDUCATION RESEARCH AND TRAINING THROUGH ITS SECRETARY	NILOY DASGUPTA	
		OTHER DETAILS OF ADVOCATES: NILOY DASGUPTA(NILOYDASGUPTA@GMAIL.COM)(9810477627)(PETITIONER) PURNIMA MAHESHWARI(ADVPURNIMA111@GMAIL.COM)()(RESPONDENT)		
2	FAO-57/2024 CM APPL. 10305/2024	JOGINDER KUMAR & ORS. V/s SURESH & ANR.	NAMITA ROY, AKIL RATAEEYA	
		OTHER DETAILS OF ADVOCATES: HIMANSHU ANAND(ANAND.HIMANSHU2322@GMAIL.COM)(9810748178)(PETITIONER) SURESH(SURESHSINGH1976@GMAIL.COM)()(RESPONDENT)		

		CARE(ICARE@INDUSTOWER.COM)()(RESPONDENT) AKIL RATAEEYA(AKILADV2004@GMAIL.COM)(9810728784)(PETITIONER)		
3	CM APPL. 6591/2025 CM APPL. 14433/2025 CM APPL. 14434/2025 CM APPL. 14435/2025 CM APPL. 14436/2025 In RFA-262/2016(Disposed off case)	ATUL SHARMA V/s RAVINDER KAUR	M B SINGH, MORESHWER PRASAD, RAHUL KHANNA	
		OTHER DETAILS OF ADVOCATES: M P CHAUDHARY(MPCVHAUDHARY07@GMAIL.COM)(8588826768)(RESPONDENT) RAHUL KHANNA()(8860004840)(PETITIONER) M P CHAUDHRY(MPCHAUDHRY07@GMAIL.COM)(0)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
4	FAO-366/2008 CM APPL. 15718/2008	RAJNI KAPOOR V/s DR.ARUN SEIGELL & ANR.	MANJIT SINGH AHLUWALIA, SUDHANSHU BATRA, NEERU KHURANA, MUKESH VATSA, S NANDA KUMAR, ANKIT SHAH, SANDEEP MITTAL, SANJOY GHOSE, BHUVAN GUGNANI, TANUJ KHURANA	Listing Remarks: AT 3:00PM
		OTHER DETAILS OF ADVOCATES:		
5	FAO-496/2018 CM APPL. 40625/2021 CM APPL. 15902/2023	JAGMOHAN CHOPRA & ANR V/s SOUTH DELHI MUNICIPAL CORPORATION & ORS	ANIL KUMAR MISHRA, ABHISHEK PRATAP SINGH, AMISH TANDON	
		OTHER DETAILS OF ADVOCATES: ANIL KUMAR MISHRA()(9811312972)(PETITIONER) ANIL KUMAR MISHRA (ANIL.MISHRA.ADV@GMAIL.COM)(9811312972)(PETITIONER) ANKITA(ANKITA@INNOVATUSLAW.IN)()(RESPONDENT) AYUSH(AYUSH@INNOVATUSLAW.IN)()(RESPONDENT) ARTI BANSAL(ARTIBANSAL07@YAHOO.COM)()(RESPONDENT) AMISH(AMISH@INNOVATUSLAW.IN)(9560829919)(RESPONDENT) ANIL MISHRA (ANIL.MISHRA.ADV@GMAIL.COM)()(PETITIONER) NACHIKETA SURI(NACHIKETASURI.ADVOCATE@GMAIL.COM)(9999748620)(RESPONDENT) AMISH TANDON(AMISHTANDON@GMAIL.COM)(9899977720)(RESPONDENT) ABHISHEK PRATAP SINGH(ABHIPRATAP786@GMAIL.COM)(9718626286)(PETITIONER)		
6	FAO-47/2021 CM APPL. 4161/2021 CM APPL. 40674/2022	KISHWAR JAHAN (SINCE DECEASED) THROUGH LRS V/s PUSHPA DEVI	SUNIL KUMAR KALRA, ANUJ KUMAR GARG	
		OTHER DETAILS OF ADVOCATES: SUNIL K KALRA(ADVSUNILKALRA@GMAIL.COM)(9810396959)(PETITIONER) SUNIL KALRA (ADVSUNILKALRA@GMAIL.COM)(9810396959)(PETITIONER) SUNIL K KALRA(ADVSUNILKALRA@GMAIL.COM)(9810396959)(PETITIONER) PUSHPA DEVI(ANUJ1ADVOCATE@GMAIL.COM)()(PETITIONER) PUSHPA DEVI(ANUJ1ADVOCATE@GMAIL.COM)()(PETITIONER) PUSHPA DEVI(ANUJ1ADVOCATE@GMAIL.COM)()(PETITIONER) ANUJ KUMAR (ANUJ1ADVOCATE@GMAIL.COM)(9999310742)(RESPONDENT) ANUJ KUMAR GARG(ANUJ1ADVOCATE@GMAIL.COM)(9999310742)(RESPONDENT) ANUJ KUMAR GARG(ANUJ1ADVOCATE@GMAIL.COM)(9999310742)(PETITIONER)		
7	FAO-273/2021 CM APPL. 45057/2021	MERU MOBILITY TECH PRIVATE LIMITED V/s MS RUPA RANA AND ORS	SIDDHARTH CHAUDHARY	
		OTHER DETAILS OF ADVOCATES: SIDDHARTH CHAUDHARY & MANSI BATRA(ADVOCATESIDDHARTHCHAUDHARY@GMAIL.COM)(9999778262)(PETITIONER) RUPA RANA()(9968507844)(RESPONDENT) BAJAJ ALLIANZ GENERAL INSURANCE CO LTD(TAMEEZA@LAWSSOCIATES.IN)()(RESPONDENT)		
8	FAO-41/2022	SMT. NEERAJ V/s M/S NIRMAL PLASTIC	MAHESH RANJAN	
		OTHER DETAILS OF ADVOCATES: MAHESH RANJAN & NARENDER SINGH(MAHESH.RANJA77@GMAIL.COM)(9873996886)(PETITIONER) M/S MANSI PLASTIC(ADVOCATESURENDRA52@GMAIL.COM)(9810400250)(RESPONDENT)		
9	FAO-211/2023 CM APPL. 43366/2023	SUNIL NAGAR & ANR. V/s SURENDER	SHAKEEL AHMAD	
		OTHER DETAILS OF ADVOCATES: SHAKEEL AHMED SAIFI & ASSOCIATES(SHAKEELADVOCATE74@GMAIL.COM)(9871519304)(PETITIONER) SURENDER()(9213400584)(RESPONDENT)		
10	FAO-145/2024 CM APPL. 25056/2024 CM APPL. 25057/2024	SHYAM SINGH V/s UNION OF INDIA	RAJAN SOOD	
		OTHER DETAILS OF ADVOCATES: SOOD & SOOD LAW ASSOCIATES(RAJAN-SOOD@HOTMAIL.COM,		

		ASHIMA.SOOD@HOTMAIL.COM)(9971987890)(PETITIONER) PORCT(PORCTDLI2022@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		
11	RFA-73/2016 CM APPL. 5262/2016 CM APPL. 44533/2019	M/S DOLLAR INDUSTRIES LTD V/s UMESH KUMAR DUA	MEHTA & SINGHVI	
		OTHER DETAILS OF ADVOCATES: MEHTA & SINGHVI()(9811463632)(PETITIONER)		
12	CM APPL. 47804/2021 In RFA-1/2017	DELHI DEVELOPMENT AUTHORITY V/s ASESH KUMAR MAITRA & ORS	SANJEEV SAGAR, SUSHANT KUMAR BHADURI, S K BHADURI, SHASHI PRATAP SINGH	
		OTHER DETAILS OF ADVOCATES: S K BHADURI(SUSHANT.BHADURI@GMAIL.COM)(9810439195)(PETITIONER) SANJIV(SANJIVSAGAR@GMAIL.COM)()(PETITIONER) SHASHI PRATAP SINGH(SHASHIPRATAPADV@GMAIL.COM)(9560536975)(PETITIONER)		
13	CM APPL. 15717/2025 In RFA-938/2017	ASHOK KUMAR V/s SATISH GUPTA	MOHD ELAHI & MS DIMPAL, PANKAJ JAIN, AJAY MALVIA, ARUN KUMAR SHARMA, PANKAJ JAIN	
		OTHER DETAILS OF ADVOCATES: PANKAJ JAIN(PANKAJ.JAINADVOCATE@REDIFFMAIL.COM)(9873235288)(PETITIONER) AJAY (AJAYMALVIYALAW@YAHOO.COM)(0)(RESPONDENT) ARUN KUMAR SHARMA(ARUNASMA23@GMAIL.COM)(9891685368)(PETITIONER) PANKAJ JAIN(PANKAJ.JAINADVOCATE@REDIFFMAIL.COM)(9873235288)(PETITIONER)		
14	RFA-16/2018 CM APPL. 17451/2018 CM APPL. 53132/2018	KANODIA SALT SUPPLY COMPANY V/s SHAKTI BHOG FOOD LTD	RICHA KAPOOR	
		OTHER DETAILS OF ADVOCATES: RICHA KAPOOR()(9810400407)(PETITIONER) RICHA KAPOOR()(9810400407)(PETITIONER) RICHA KAPOOR()(9958485686)(PETITIONER)		
15	CM APPL. 3418/2025 In RFA-886/2018	NIWAS GUPTA @ CHEENI V/s ARVIND KUMAR AGGARWAL	B S RANDHAWA, BAKSHISH SINGH RANDHAWA, N V JHA, ABHISHEK PANDEY	
		OTHER DETAILS OF ADVOCATES: B S RANDHAWA()(9810851643)(PETITIONER) B S RANDHAWA(RANDHAWA983ADV@GMAIL.COM)(9810851643)(PETITIONER) B S RANDHAWA(RANDHAWA983ADV@GMAIL.COM)(9810851643)(PETITIONER) ARVIND KUMAR()(9810720069)(RESPONDENT) ABHISHEK PANDEY(ABHISHEKPANDEY1038@GMAIL.COM)(8447701038)(PETITIONER)		
16	RFA-25/2019 CM APPL. 1466/2019 CM APPL. 1468/2019 CM APPL. 1470/2019 CM APPL. 1471/2019 CM APPL. 29254/2022 CM APPL. 51948/2022 CM APPL. 51949/2022 CM APPL. 51950/2022 CM APPL. 51951/2022 CM APPL. 51952/2022 CM APPL. 51953/2022	VIDYA DEVI (DECASED) THR LRS V/s RAM KISHORE (DECEASED) THR LRS & ORS	UMESH KUMAR, ADITYA GOEL, SACHIN GUPTA, JINENDER KUMAR JAIN	
		OTHER DETAILS OF ADVOCATES: UMESH KUMAR()(9654909310)(PETITIONER) ANIL GOEL(INTERNATIONALLEGALWORK@GMAIL.COM)(9999904433)(PETITIONER) JINTENDER(JINENDERJAIN@GMAIL.COM)()(RESPONDENT) SACHIN GUPTA(INFO@SGASSOCIATES.COM)()(RESPONDENT) INFO(INFO@LITLEGAL.IN)()(PETITIONER) ANIL GOEL(INTERNATIONALLEGALNETWORK@GMAIL.COM)()(RESPONDENT)		
17	CM APPL. 20185/2025 In RFA-73/2019	BRIJESHWAR SWAROOP VOHURA (DECEASED) THR LRS V/s ASHOK SETH & ORS	AJAY VERMA, NEHA KAPOOR, MOHIT NANDWANI, KARTIKEYA DURRANI	
		OTHER DETAILS OF ADVOCATES: AJAY VERMA()(9811032001)(PETITIONER) MEHTA ASSOCIATES(ADVOCATESPM@GMAIL.COM)(9811103675)(PETITIONER) VVKAND(VVKANDCOMPANY@GMAIL.COM)(0)(RESPONDENT) DDA(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) MOHIT NANDWANI(ADVMOHITNANDWANI@GMAIL.COM)(9899937993)(RESPONDENT) KARTIKEYA DURRANI(KARTIKEYADURRANI@GMAIL.COM)(8088239187)(RESPONDENT)		
18	CM APPL. 46824/2024 CM APPL. 19570/2025 In RFA-142/2019	ANWAR ALI SADDIQUI V/s SURENDER SINGH & ANR	S H KHAN, ANIL SHARMA, MOHOMMAD MORRIS ANSARI, SHOBHNA SHARMA	
		OTHER DETAILS OF ADVOCATES: S H KHAN()(9810816918)(PETITIONER) M M ANSARI(MORRISANSARI@GMAIL.COM)(9868149878)(PETITIONER) ANNI SHARMA(ANNISHARMA13@GMAIL.COM)(0)(RESPONDENT) SHOBHNA SHARMA(SHOBHNAS19@GMAIL.COM)(9971140780)(PETITIONER)		

19	RFA-189/2019 CM APPL. 10691/2019 CM APPL. 69497/2024 CM APPL. 69574/2024	SANJAY V/s HARISH DABAS	DR SURAT SINGH, ASEEM ATWAL	
		OTHER DETAILS OF ADVOCATES: DR SURAT SINGH()(8377848506)(PETITIONER) ASEEM ATWAL(ASEEMATWALD.ADV@GMAIL.COM)(8447206383)(PETITIONER) DR. SURAT SINGH(DRSURATSINGH972@GMAIL.COM)(0)(RESPONDENT)		
20	RFA-758/2019 CM APPL. 37719/2019	SUDESH CHHABRA V/s SUDERSHAN CHHABRA & ORS	SALII PAUL, SALIL PAUL	
		OTHER DETAILS OF ADVOCATES: SALII PAUL()(9810449118)(PETITIONER) SALIL PAUL(SKPAUL2006@YAHOO.CO.IN)(9810449118)(PETITIONER)		
21	RFA-822/2019 CM APPL. 40886/2019	PANASONIC CONSUMER INDIA PVT LTD V/s HARMAN ELECTRONICS PVT LTD	KAPIL KHER	
		OTHER DETAILS OF ADVOCATES: KAPIL KHER()(9891072729)(PETITIONER)		
FOR DIRECTIONS				
22	RFA-174/2018	STANDARD CHARTERED BANK V/s SEEMA OVERSEAS	SNG & PARTNERS	
		OTHER DETAILS OF ADVOCATES: SNG & PARTNERS()(882673452)(PETITIONER)		
FOR FINAL HEARING				
23	CONT.CAS(C)-298/2021 CM APPL. 11981/2021 CM APPL. 20358/2022 CM APPL. 20725/2022 CM APPL. 40165/2022 WITH CONT.CAS(C) 802/2021	RENAISSANCE BUILDCON COMPANY PVT. LTD. & ORS. V/s BALDEV CHAND BANSAL & ORS.	RAJIV BAJAJ, RAJIV BAJAJ, SHIV CHOPRA	
		OTHER DETAILS OF ADVOCATES: KARAN GAMBHIR(KG@DDCORP.IN)(9811634548)(PETITIONER) KARAN GAMBHIR(KG@DDCORP.IN)(9811634548)(PETITIONER) KANISH RAAJ GAMBHIR(KRG@DDCORP.IN)(9873172226)(PETITIONER) RENAISSANCE BUILDCON COMPANY PVT. LTD.(RENAISSANCEBUILDCONCOMPANY@GMAIL.COM)(9873172222)(PETITIONER) RENAISSANCE BUILDCON COMPANY PVT. LTD.(RENAISSANCEBUILDCONCOMPANY@GMAIL.COM)(9873172222)(PETITIONER) KANISH RAAJ GAMBHIR(KRG@DDCORP.IN)(9873172226)(PETITIONER) SANJAY GAMBHIR(SG@DDCORP.IN)(9873172226)(PETITIONER) RENAISSANCE BUILDCON COMPANY PVT. LTD.(RENAISSANCEBUILDCONCOMPANY@GMAIL.COM)(9873172222)(PETITIONER) SANJAY GAMBHIR(SG@DDCORP.IN)(9873172226)(PETITIONER) KARAN GAMBHIR(KG@DDCORP.IN)(9811634548)(PETITIONER) KANISH RAAJ GAMBHIR(KRG@DDCORP.IN)(9873172226)(PETITIONER) SANJAY GAMBHIR(SG@DDCORP.IN)(9873172226)(PETITIONER) RAJIV BAJAJ(RAJIVBAJAJLAW@GMAIL.COM)(9810806329)(PETITIONER) M/S PAISALO DIGITAL LTD.(CS@PAISALO.IN)()(PETITIONER) M/S DD GLOBAL CAPITAL PVT. LTD.(DDGLOBALCAPITALPVTLTD@GMAIL.COM)()(PETITIONER) SANJEEV GARG(GARG_CA@HOTMAIL.COM)(9417200368)(PETITIONER) M/S PAISALO DIGITAL LTD.(CS@PAISALO.IN)()(PETITIONER) M/S CAPITAL AUTOWORLD PVT. LTD.(CAPITALAUTOWORLD@DDAUTO.IN)()(PETITIONER) M/S DD GLOBAL CAPITAL PVT. LTD.(DDGLOBALCAPITALPVTLTD@GMAIL.COM)()(PETITIONER) SANJEEV GARG(GARG_CA@HOTMAIL.COM)(9417200368)(PETITIONER) M/S CAPITAL AUTOWORLD PVT. LTD.(CAPITALAUTOWORLD@DDAUTO.IN)()(PETITIONER) M/S DD GLOBAL CAPITAL PVT. LTD.(DDGLOBALCAPITALPVTLTD@GMAIL.COM)()(PETITIONER) SANJEEV GARG(GARG_CA@HOTMAIL.COM)(9417200368)(PETITIONER) M/S CAPITAL AUTOWORLD PVT. LTD.(CAPITALAUTOWORLD@DDAUTO.IN)()(PETITIONER) DD GLOBAL (DDGLOBALCAPITALPVTLTD@GMAIL.COM)()(RESPONDENT) CA GARG(GARG_CA@HOTMAIL.COM)(9891919168)(RESPONDENT) CAPITAL AUTOWORLD(ACPITALAUTOWORLD@DDAUTO.IN)()(RESPONDENT) PAISALO(CS@PAISALO.IN)()(RESPONDENT) ABHISHEK (ABHISHEK@INDOLEGALSERVICES.IN)()(RESPONDENT) RAJIV BAJAJ(RAJIVBAJAJLAW@GMAIL.COM)(9810806329)(PETITIONER) ASHUTOSH(ASHUTOSH@INDOLEGALSERVICES.IN)()(RESPONDENT) RAJIV BAJAJ & KARAN PRAKASH(RAJIVBAJAJLAW@GMAIL.COM)(9810806329)(PETITIONER) ASHUTOSH(ASHUTOSH@INDOLEGALSERVICES.IN)()(RESPONDENT) RAJIV BAJAJ(RAJIV BAJAJ@GMAIL.COM)(9810806329)(PETITIONER) ASHUTOSH(ASHUTOSH@INDOLEGALSERVICES.COM)()(RESPONDENT) SHIV CHOPRA(ADVSHIVCHOPRA@GMAIL.COM)(9711298808)(PETITIONER)		

24	CONT.CAS(C)-802/2021 CM APPL. 38927/2021 CM APPL. 51855/2022	RENAISSANCE BUILDCON COMPANY PVT. LTD. & ORS. V/s TARJINDER KUMAR BANSAL & ORS.	RAJIV BAJAJ, RAJIV BAJAJ, ASHUTOSH GUPTA, SHIV CHOPRA	
		OTHER DETAILS OF ADVOCATES: RAJIV BAJAJ & KARAN PRAKASH(RAJIVBJAJLAW@GMAIL.COM)(9810806329)(PETITIONER) RAJIV BAJAJ & KARAN PRAKASH(RAJIVBAJAJLAW@GMAIL.COM)(9810806329)(PETITIONER) RAJEEV KUMAR()(9814958863)(RESPONDENT) BDR BUILDERS AND DEVELOPERS PVT LTD(RAJESH393@GMAIL.COM)(9810031551)(RESPONDENT) DD GLOBAL CAPITAL PVT LTD(DDGLOBALCAPITALPVTLTD@GMAIL.COM)(9873172226)(RESPONDENT) ABHISHEK AGGARWAL(ABHISHEK@INDOLEGALSERVICE.IN)(8800229707)(RESPONDENT) ASHUTOSH GUPTA , GAURAV RANA(ASHUTOSH@INDOLEGALSERVICES.COM)(9871433339)(PETITIONER) CA GARG(GARG_CA@HOTAMIL.COM)()(RESPONDENT) RENAISSANCEBUILDCON CONPANY(RENAISSANCEBUILDCONCOPMAY@GMAIL.COM)()(RESPONDENT) DDCORP(KG@DDCORP.IN)()(RESPONDENT) DDGLOBAL CAPITAL(DDGLOBALCAPITALPVTLTD@GMAIL.COM)()(RESPONDENT) RAJESH(RAJESH393@GMAIL.COM)()(RESPONDENT) RAJIV BAJAJ (RAJIVBAJAJLAW@GMAIL.COM)()(RESPONDENT) SHIV CHOPRA(ADVSHIVCHOPRA@GMAIL.COM)(9711298808)(PETITIONER)		
25	RFA-961/2018	JAI BHAGWAN BHARDWAJ(SINCE DECEASED THRO LRS)& ANR V/s NDPL & ORS	PRABHAT KIRAN, ADITYA SINGLA, ASHOK CHHAPARIA	
		OTHER DETAILS OF ADVOCATES: PRABHAT KIRAN()(9868060124)(PETITIONER) ASHOK CHHAPARIA(ASHOKCHHAPARIA@GMAIL.COM)(9312209463)(RESPONDENT)		
FOR HEARING				
26	RFA-34/2019	SUMIT KAMAL KAPUR V/s SAPAN DHAWAN & ORS	ARENESS ATTORNEYS, SHANTANU AGARWAL, ABHEY NARULA	
		OTHER DETAILS OF ADVOCATES: ARENESS ATTORNEYS()(9891797999)(PETITIONER) SHANTANU AGARWAL(OFFICE@LEXSTERLAW.COM)(8130660702)(PETITIONER) ABHEY NARULA(NARULAABHEY@GMAIL.COM)(9999821737)(RESPONDENT)		
FOR CONSIDERATION				
27	CM APPL. 34550/2021 CM APPL. 48805/2024 In RFA-441/2017	MOHD MAJID V/s ZARIFA SHABNAM & ANR	ASHOK MAHAJAN & SUNDER LAL, SHAHID ALI, RAJESH PANDIT	
		OTHER DETAILS OF ADVOCATES: SHAHID ALI, MOHD SADIQ, ANWAR KHALIL, SAMEER TAYYEB(SHAHIDALI.DHC@GMAIL.COM)(9810467730)(RESPONDENT) RAJESH PANDIT ARYA (RAJESHARYAADV@GMAIL.COM)(9871977559)(PETITIONER) SAQUIB ARBAB(SAQUIBARBAB@GMAIL.COM)(0)(RESPONDENT) SHAHIDALI(SHAHIDALI.DHC@GMAIL.COM)(0)(RESPONDENT) RAJESH PANDIT (RAJESHARYAADV@GMAIL.COM)(9871977559)(PETITIONER)		

COURT NO. 29
HON'BLE MS.JUSTICE SHALINDER KAUR

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO:

akhil.saxena@dhc.nic.in

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
BAIL				
1	BAIL APPLN.-2592/2024	SARVESH V/s STATE NCT OF DELHI	MAMTA SARNA	
		OTHER DETAILS OF ADVOCATES: SUMIT SARNA(SUMITSARNA@GMAIL.COM)(9650941688)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(VIKAS PURI-363/2019) BAIL APPLN. 2341/2020 FILED BY REKHA @ RIYA (DISPOSED ON : 2020-08-26) BAIL APPLN. 1678/2023 FILED BY SARVESH (DISPOSED ON : 2023-05-19) P.S.-FIR NO. :(VIKAS PURI-363/2019)
2	BAIL APPLN.-3227/2024	ASHISH V/s THE STATE GOVT OF NCT OF DELHI & ANR.	HARSHIT SHISHODIA, SUNITA ARORA	
		OTHER DETAILS OF ADVOCATES: HARSHIT SHISHODIA (HARSHITSHISHODIA247@GMAIL.COM)(7983280955)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SUNITA ARORA(SUNITA_KUMAR1@YAHOO.COM)(9871791271)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SHAKARPUR-341/2022) BAIL APPLN. 235/2023 FILED BY ASHISH (DISPOSED ON : 2023-03-01) P.S.-FIR NO. :(SHAKARPUR-341/2022)
3	BAIL APPLN.-3771/2024 CRL.M.(BAIL) 1719/2024	KAPIL SHARMA V/s STATE GOVT. OF NCT OF DELHI	AKSHYA	
		OTHER DETAILS OF ADVOCATES: AKSHYA (CHAMBERSOFADV.AKSHYA@GMAIL.COM)(8882160620)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(DABRI-128/2017)
4	BAIL APPLN.-4185/2024	ABHISHEK DUBEY V/s STATE GOVT. OF NCT OF DELHI	PRABJYOTI KAUR CHADHA, R. H. A. SIKANDER	
		OTHER DETAILS OF ADVOCATES: D.S CHADHA (PELICANC@YAHOO.CO.IN)(9958148182)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) R. H. A. SIKANDER(SIKANDER@RHASIKANDER.COM)(9810471891)(RESPONDENT)		P.S.-FIR NO. :(DARYA GANJ-323/2024)
5	BAIL APPLN.-4725/2024	EMMA ODOGWU EMEAFU @ JOSHUA @EMMANUEL CHIKE EMEAFU V/s NARCOTIC CONTROL BUREAU	VIKAS GAUTAM	
		OTHER DETAILS OF ADVOCATES: VIKAS GUATAM(VIKASGAUTAM20123@GMAIL.COM)(9868375074)(PETITIONER) NARCOTICS CONTROL BUREAU(OFFICEOFUTSAVSINGHBAINS@GMAIL.COM)(0)(RESPONDENT)		P.S.-FIR NO. :(N.C.B. R.K.PURAM-SC 230/2024)
6	BAIL APPLN.-264/2025	ASHWANI KHATRI V/s STATE GOVT. OF NCT OF DELHI	PARDEEP KHATRI	
		OTHER DETAILS OF ADVOCATES: PARDEEP KHATRI(PARDEEPKHATRIANDASSOCIATES@GMAIL.COM)(9811981111)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(HARI NAGAR-269/2022) BAIL APPLN. 3762/2022 FILED BY RAHUL FOGAT (DISPOSED ON : 2023-03-17) BAIL APPLN. 101/2023 FILED BY RAKESH @TINKU (DISPOSED ON : 2023-01-16) BAIL APPLN. 419/2023 FILED BY RAKESH @TINKU (DISPOSED ON : 2023-02-14) BAIL APPLN. 2554/2023 FILED BY ASHWANI KHATRI (DISPOSED ON : 2023-08-02) BAIL APPLN. 1448/2023 FILED BY RAHUL FOGAT (IN JC) (DISPOSED ON : 2023-09-25) BAIL APPLN. 2463/2023 FILED BY RAHUL (DISPOSED ON : 2023-11-02) BAIL APPLN. 1444/2023 FILED BY RAHUL FOGAT

				(IN JC) (DISPOSED ON : 2023-09-25) BAIL APPLN. 4199/2023 FILED BY RAHUL FOGAT (IN JC) (DISPOSED ON : 2023-12-14) BAIL APPLN. 720/2024 FILED BY RAHUL (DISPOSED ON : 2024-07-01) BAIL APPLN. 144/2024 FILED BY RAKESH @ TINKU (DISPOSED ON : 2024-01-15) BAIL APPLN. 1247/2024 FILED BY RAKESH @TINKU (DISPOSED ON : 2024-04-16) CRL.REV.P. 191/2024 FILED BY ASHWANI KHATRI (DISPOSED ON : 2024-02-19) BAIL APPLN. 2401/2024 FILED BY RAHUL FOGAT (IN JC) (DISPOSED ON : 2024-07-25) BAIL APPLN. 2609/2024 FILED BY ASHWANI KHATRI (DISPOSED ON : 2024-08-02) BAIL APPLN. 2902/2024 FILED BY ASHWANI KHATRI (DISPOSED ON : 2024-08-16) BAIL APPLN. 3117/2024 FILED BY ASHWANI KHATRI (DISPOSED ON : 2024-08-30) BAIL APPLN. 270/2025 FILED BY RAKESH @ RAKA (D. OF HEARING : 2025-05-23) BAIL APPLN. 480/2025 FILED BY ASHWANI KHATRI (DISPOSED ON : 2025-02-27) BAIL APPLN. 1127/2025 FILED BY RAKESH @ TINKU (DISPOSED ON : 2025-04-15) P.S.-FIR NO. :(HARI NAGAR-269/2022)
7	BAIL APPLN.-490/2025	ROHIT@MOHIT@SNIPER (IN JC) V/s THE STATE(NCT OF DELHI) THROUGH SHO	PRATEEK LAKRA	
		OTHER DETAILS OF ADVOCATES: CLERGYWISEMEN(INFO@CLERGYWISEMEN.COM)(9971266872)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(JAHANGIR PURI-3/2024) BAIL APPLN. 1988/2024 FILED BY SH. SANJU (DISPOSED ON : 2024-06-25) BAIL APPLN. 2472/2024 FILED BY ROHIT@MOHIT@SNIPER (DISPOSED ON : 2024-07-18) BAIL APPLN. 543/2025 FILED BY BHUVNESH @ KANNA (IN JC) (D. OF HEARING : 2025-07-10) P.S.-FIR NO. :(JAHANGIR PURI-3/2024)
8	BAIL APPLN.-566/2025	MUKESH V/s STATE GOVT. OF NCT OF DELHI	SANJAY	
		OTHER DETAILS OF ADVOCATES: SANJAY CHAUHAN(SANJAY278CHAUHAN@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(NAND NAGRI-7/2020)
9	BAIL APPLN.-686/2025	NARESH V/s STATE NCT OF DELHI	KANHAIYA SINGHAL	
		OTHER DETAILS OF ADVOCATES: KANHAIYA SINGHAL (ADV.SINGHAL@GMAIL.COM)(921242476)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SANGAM VIHAR-402/2019) BAIL APPLN. 2833/2020 FILED BY NARESH (DISPOSED ON : 2021-01-11) BAIL APPLN. 364/2021 FILED BY NARESH (DISPOSED ON : 2021-07-05) BAIL APPLN. 4083/2023 FILED BY NARESH (DISPOSED ON : 2023-12-12) BAIL APPLN. 2284/2024 FILED BY NARESH (DISPOSED ON : 2024-07-10) P.S.-FIR NO. :(SANGAM VIHAR-402/2019)
10	BAIL APPLN.-747/2025	NITIN CHAWLA V/s STATE OF NCT OF DELHI	DHRUV SHARMA	
		OTHER DETAILS OF ADVOCATES: DHRUV SHARMA(DHRUVSH66@GMAIL.COM)(9318395318)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(CHANKYA PURI-129/2024)
11	BAIL APPLN.-867/2025	AKASH @ AKANSHA V/s STATE GOV.T OFNCT OF DELHI AND ANR.	PRATYUSH PRASANNA	
		OTHER DETAILS OF ADVOCATES: PRATYUSH PRASANNA(PRATYUSH@PRASANNALAWCHAMBERS.IN)(9560071699)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(WAZIRABAD-359/2020)

12	BAIL APPLN.-882/2025	BALJINDER SINGH V/s STATE NCT OF DELHI	KRISHNA MOHAN CHANDEL	
		OTHER DETAILS OF ADVOCATES: AKHAND PRATAP SINGH(AKHANDTCLO@GMAIL.COM)(9968703824)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(CYBER POLICE STATION ROHINI-4/2025)
13	BAIL APPLN.-965/2025	ANIL KUMAR V/s STATE OF NCT OF DELHI	MALVIKA KULKARNI	
		OTHER DETAILS OF ADVOCATES: OFFICE PLC(OFFICE@PRASANNALAWCHAMBERS.IN)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(OKHLA INDUSTRIAL AREA-172/2017) BAIL APPLN. 2271/2020 FILED BY ANIL KUMAR (DISPOSED ON : 2020-10-12) P.S.-FIR NO. :(OKHLA INDUSTRIAL AREA-172/2017)
14	BAIL APPLN.-1170/2025	CHAND V/s STATE NCT OF DELHI	SANJAY	
		OTHER DETAILS OF ADVOCATES: RAHUL SHARMA (NKUMAR8032@GMAIL.COM)(8882032918)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CRIME AND RAILWAY-206/2023) BAIL APPLN. 1832/2024 FILED BY MOHD FARUKH ANSARI (DISPOSED ON : 2025-01-22) BAIL APPLN. 3527/2024 FILED BY SHAHJADA HUSSAIN @ BIRJU (DISPOSED ON : 2025-03-24) BAIL APPLN. 390/2025 FILED BY SONU (DISPOSED ON : 2025-04-15) P.S.-FIR NO. :(CRIME AND RAILWAY-206/2023)
FOR ADMISSION				
15	W.P.(CRL)-1007/2025	RINKEE CHOPRA V/s THE STATE GOVT. OF NCT OF DELHI	GAURAV KUMAR	
		OTHER DETAILS OF ADVOCATES: KAPIL CHAUDHARY(ADVKAPILCHAUHDARY@GMAIL.COM)(9999571187)(PETITIONER) KAPIL CHAUDHARY (ADVKAPILCHAUDHARY@GMAIL.COM)(9999571187)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(NEW ASHOK NAGAR-348/2024)
AFTER NOTICE MISC. MATTERS				
16	CRL.A.-501/2013	RAKESH KUMAR JAIN @ R K JAIN V/s C B I	AJAY BURMAN, KRIPA SHANKAR PRASAD, AJIT K SINGH	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-5-E-2010) CRL.A. 443/2013 FILED BY KISHORE JAIN (D. OF HEARING : 2013-04-18) CRL.REV.P. 264/2013 FILED BY MUKESH KUMAR JAIN (D. OF HEARING : 2016-07-07) P.S.-FIR NO. :(CBI-5-E-2010)
17	CRL.L.P.-197/2023	M/S GUPTA BUILDING MATERIAL STORE V/s THE STATE OF NCT OF DELHI AND ORS	DINESH KUMAR, VISHWENDRA VERMA	
		OTHER DETAILS OF ADVOCATES: RISHIKANT SINGH(RISHIKANTSINGHDOS@GMAIL.COM)(9810186857)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) VISHWENDRA VERMA(VERMA.VISHWENDRA@YAHOO.CO.IN)(9871704611)(RESPONDENT)		
18	CRL.L.P.-235/2023 CRL.M.A. 11982/2023	BHARAT SATIJA V/s SUNIL GULATI	VIPIN KUMAR SAINI	
		OTHER DETAILS OF ADVOCATES: VIPIN KUMAR SAINI(VIPINSAINIADVOCATE@GMAIL.COM)(9312401257)(PETITIONER)		
19	CRL.L.P.-420/2023	SH PIRTHI PAL SINGH V/s SH MANOJ KUMAR	AAYUSH KHETARPAL	
		OTHER DETAILS OF ADVOCATES: AAYUSH KHETARPAL (AAYUSH.ADV17@GMAIL.COM)(8178399521)(PETITIONER)		
20	CRL.L.P.-489/2023 CRL.M.A. 26240/2023	KRISHNA KUMARI V/s THE STATE & ORS.	SANJEEV	
		OTHER DETAILS OF ADVOCATES:		

		SANJEEV KUMAR (SANJEEV.KUMAR@KNOWLEX.IN)(9868738523)(PETITIONER) SANJEEV KUMAR (SANJEEV.KUMAR@KNOWLEX.IN)(986878523)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
21	CRL.L.P.-521/2023 CRL.M.A. 28254/2023	RAVI RANJAN KUMAR V/s PRATEEK	BACHCHA PRASAD SHUKLA	
		OTHER DETAILS OF ADVOCATES: B.P. SHUKLA(BPSHUKLA.ADV@GMAIL.COM)(9810495101)(PETITIONER)		
22	CRL.L.P.-620/2023	M/S GLOBAL DART LOGISTICS V/s M/S NAMISH ADVERTISING	BALDEV SINGH, PREM CHHETRI	
		OTHER DETAILS OF ADVOCATES: NAVEEN ARYA(NAVEEN.ARYA1@REDIFFMAIL.COM)(9899919222)(PETITIONER) S.S BHATIA (NAVEEN.ARYA1@REDIFFMAIL.COM)(9899919222)(PETITIONER) PREM CHHETRI (ADVPREMCHHETRI@GMAIL.COM)(9910817646)(RESPONDENT) PREM CHHETRI (ADVPREMCHHETRI@GMAIL.COM)(9910817646)(RESPONDENT)		
23	CRL.L.P.-2/2024 CRL.M.A. 45/2024	STATE V/s ANUJ SAINI	MEENAKSHI DAHIYA, AHMAD FUAD FAIZI	
		OTHER DETAILS OF ADVOCATES: MEENAKAHI DAHIYA (ADVMEENAKSHIDAHIYA@GMAIL.COM)(9953765076)(PETITIONER) R.C. PATHAK(ADVRAVISHPATHAK@GMAIL.COM)(9818982524)(PETITIONER) RTI(RTI.ACAD@GMAIL.COM, VSRKRISHNA.ER40@@GMAIL.COM)()(RESPONDENT) AHMAD FUAD FAIZI(AHMADFFAIZI@GMAIL.COM)(8802476391)(RESPONDENT)		P.S.-FIR NO. :(DWARKA SECTOR TWENTY THREE-11/2012)
24	CRL.L.P.-5/2024	SH. GAURAV GUPTA V/s CHILLTECH SYSTEM & ANR.	VIKAS SHARMA	
		OTHER DETAILS OF ADVOCATES: VIKAS NAGWAN (JURISLAW@OUTLOOK.COM)(9999368137)(PETITIONER) CHILLTECHSYSTEMS(CHILLTECHSYSTEMS@GMAIL.COM)()(RESPONDENT)		
25	CRL.L.P.-164/2024 CRL.M.A. 9480/2024	NAHAR SINGH V/s VIPUL KUMAR	VIPIN SEHRAWAT	
		OTHER DETAILS OF ADVOCATES: VIPIN SEHRAWAT (ADV.VIPINSEHRAWAT@GMAIL.COM)(8383930283)(PETITIONER)		
26	CRL.L.P.-177/2024 CRL.M.A. 37917/2024	THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA THROUGH ITS SECRETARY V/s THE ASSOCIATION OF CHARTERED CERTIFIED ACCOUNTANTS THROUGH MR. MICHAEL SLEIGH & ORS.	POOJA MEHRA SAIGAL, ABHIMANYU CHOPRA, MANNAT KAHAI SINGH, ABHIMANYU CHOPRA	
		OTHER DETAILS OF ADVOCATES: POOJA M. SAIGAL(OFFICE.POOJA.SAIGAL@GMAIL.COM)(9650822552)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ABHIMANYU CHOPRA(ABHIMANYU.CHOPRA@AZBPARTNERS.COM)(9891434361)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) MANNAT KAHAI SINGH(MANNATKAHAISINGH@GMAIL.COM)(9599248485)(RESPONDENT) MANNAT KAHAI SINGH(MANNATKAHAISINGH@GMAIL.COM)(9599248485)(RESPONDENT) MANNAT KAHAI SINGH(MANNATKAHAISINGH@GMAIL.COM)(9599248485)(RESPONDENT) ABHIMANYU CHOPRA(ABHIMANYU.CHOPRA@HOTMAIL.COM)(9891434361)(RESPONDENT)		
27	CRL.L.P.-229/2024 CRL.M.A. 13635/2024	CHANDRA MOHAN KHANDELWAL V/s H K WADHWA	RAJEEV KUMAR	
		OTHER DETAILS OF ADVOCATES: RAJEEV KUMAR(RAJEEVADVOCATE05@GMAIL.COM)(9868592272)(PETITIONER)		
28	CRL.L.P.-307/2024 CRL.M.A. 19314/2024	ISHANT KASHIWAL V/s STATE NCT OF DELHI AND ORS.	SANJAY GUPTA, SANJAY GUPTA	
		OTHER DETAILS OF ADVOCATES: SANJAY GUPTA(SANJAYGUPTA_ADVOCATE@YAHOO.CO.IN)(9811271968)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) SANJAY GUPTA(SANJAYGUPTA_ADVOCATE@YAHOO.CO.IN)(9811271968)(PETITIONER)		
29	CRL.L.P.-323/2024	CENTRAL BUREAU OF INVESTIGATION V/s NARAYAN DIWAKAR & ORS.	ANJANI KUMAR RAI, GAURAV AGGARWAL	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO.

		RAVI SHARMA (RAVI-SHARMA@LIVE.COM)(9650176161)(PETITIONER) GAURAV AGGARWAL(IGAURAV99@GMAIL.COM)(9999846566)(PETITIONER)		:(CBI-BD1-2005-E-0015) CRL.REV.P. 403/2011 FILED BY AK JOHRI (DISPOSED ON : 2011-09-14) W.P.(CRL) 771/2013 FILED BY DEVENDER MANN (DISPOSED ON : 2019-11-29) P.S.-FIR NO. :(CBI-BD1-2005-E-0015)
30	CRL.L.P.-419/2024	M/S TPV TECHNOLOGY INDIA PVT LTD PREVIOUSLY KNOWN AS MS TOP VICTORY INVESTMENTS LTD V/s STATE N C T OF DELHI & ANR.	AMISH TANDON, BASAB SENGUPTA	
		OTHER DETAILS OF ADVOCATES: AMISH TANDON (CONTACT@INNOVATUSLAW.IN)(9899977720)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) BASAB SENGUPTA(SUMITASENGUPTA0102@YAHOO.IN)(9990686255)(RESPONDENT)		
31	CRL.L.P.-449/2024 WITH CRL.L.P. 450/2024 CRL.L.P. 454/2024	ARUN BANSAL V/s SANJAY KUMAR	KULDEEP RANA, SUJEET KUMAR	
		OTHER DETAILS OF ADVOCATES: RITU AGGARWAL (DRROHTASHKUMARGARG@GMAIL.COM)(9250308096)(PETITIONER) SUJEET KUMAR(SUIT.KUMAR@GMAIL.COM)(9210070726)(PETITIONER)		
32	CRL.L.P.-450/2024	ARUN BANSAL V/s SANJAY KUMAR	KULDEEP RANA, SUJEET KUMAR	
		OTHER DETAILS OF ADVOCATES: RITU AGGARWAL (DRROHTASHKUMARGARG@GMAIL.COM)(9250308096)(PETITIONER) BHAGAT (ADVOCATEBHAGAT38@GMAIL.COM)(0)(RESPONDENT) SUJEET KUMAR(SUIT.KUMAR@GMAIL.COM)(9210070726)(PETITIONER)		
33	CRL.L.P.-454/2024	ARUN BANSAL V/s SANJAY KUMAR	KULDEEP RANA, SUJEET KUMAR	
		OTHER DETAILS OF ADVOCATES: RITU AGGARWAL(DRROHTASHKUMARGARG@GMAIL.COM)(9250308096)(PETITIONER) RITU AGGARWAL(DRROHITASHKUMARGARG@GMAIL.COM)(9250308096)(PETITIONER) SUJEET KUMAR(SUIT.KUMAR@GMAIL.COM)(9210070726)(PETITIONER)		
34	CRL.M.C.-4129/2014 CRL.M.A. 14172/2014	MASARAT PARVEEN ARA V/s STATE OF JAMMU & KASHMIR	ANSHUMAN SINHA, SHASHI JUNEJA	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(CRIME BRANCH SRINAGAR JAMMU AND KASHMIR-27/2001)
35	CRL.M.C.-4988/2014 CRL.M.A. 17095/2014 WITH CRL.M.C. 4992/2014 CRL.M.C. 4993/2014	THE STATE TRADING CORPORATION OF INDIA LTD V/s STATE (GOVT OF NCT OF DELHI) & ORS	ROHIT JAIN, RAJANI, S JALAN, UDAY, PREM KUMAR SINGH, SHIVANI LAL, MADHU SUDAN BHAYANA	
		OTHER DETAILS OF ADVOCATES: PREM KUMAR SINGH(PSINGH250@GMAIL.COM)(9811843388)(PETITIONER) SHIVANI LAL(ADV.SHIVANI@GMAIL.COM)(9811141955)(PETITIONER) MADHU SUDAN BHAYANA(MADHUSUDANBHAYANA@GMAIL.COM)(9891617861)(PETITIONER)		
36	CRL.M.C.-4992/2014 CRL.M.A. 17106/2014	THE STATE TRADING CORPORATION OF INDIA LTD V/s STATE (GOVT OF NCT OF DELHI) & ORS	ROHIT JAIN, RAJNI, UDAY, SIDHANT KRISHAN SINGH, PREM KUMAR SINGH, SHIVANI LAL, MADHU SUDAN BHAYANA	
		OTHER DETAILS OF ADVOCATES: PREM KUMAR SINGH(PSINGH250@GMAIL.COM)(9811843388)(PETITIONER) SHIVANI LAL(ADV.SHIVANI@GMAIL.COM)(9811141955)(PETITIONER) MADHU SUDAN BHAYANA(MADHUSUDANBHAYANA@GMAIL.COM)(9891617861)(PETITIONER)		
37	CRL.M.C.-4993/2014	THE STATE TRADING CORPORATION OF INDIA LTD V/s STATE (GOVT OF NCT OF DELHI) & ORS	ROHIT JAIN, RAJNI, S JALAN, UDAY, PREM KUMAR SINGH, SHIVANI LAL, MADHU SUDAN BHAYANA	
		OTHER DETAILS OF ADVOCATES: PREM KUMAR SINGH(PSINGH250@GMAIL.COM)(9811843388)(RESPONDENT) SHIVANI LAL(ADV.SHIVANI@GMAIL.COM)(9811141955)(PETITIONER) MADHU SUDAN BHAYANA(MADHUSUDANBHAYANA@GMAIL.COM)(9891617861)(PETITIONER)		
38	CRL.M.C.-1599/2025	DR REEMA KUMAR BHATT V/s STATE OF NCT DELHI & ANR.	ARVIND KUMAR	
		OTHER DETAILS OF ADVOCATES: ARVIND KUMAR ()(9401038576)(PETITIONER)		P.S.-FIR NO. :(DELHI CANTT.-12/2021)

		ARVIND KUMAR ()(9401038576)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
39	CRL.REV.P.-110/2020	SHRI RAKESH TOKAS V/s SMT. JYOTI & ANR.	JAVED ALVI	
		OTHER DETAILS OF ADVOCATES: JAVED ALVI()(9810197524)(PETITIONER)		
40	CRL.M.A. 6064/2025 In W.P.(CRL)-493/2025(Disposed off case)	NEELAM RAWAT V/s THE STATE OF NCT	KAILASH PANDEY	
		OTHER DETAILS OF ADVOCATES: KAILASH PANDEY (KAILASHASSOCIATES@GMAIL.COM)(9811107711)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAILASH PANDEY (KAILASHASSOCIATES@GMAIL.COM)(9811107711)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
41	W.P.(CRL)-814/2025	VINOD KUMAR V/s STATE(GOVT. OF NCT OF DELHI)	ANURAG JAIN	
		OTHER DETAILS OF ADVOCATES: ANURAG JAIN(ANURAGLAWYER2000@GMAIL.COM)(9811235881)(PETITIONER) ANURAG JIAN(ANURAGLAWYER2000@GMAIL.COM)(9811235881)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(VASANT VIHAR-235/2001) CRL.M.C. 1440/2003 FILED BY VIJAY PAL (DISPOSED ON : 2003-04-09) CRL.M.C. 40/2004 FILED BY VIJAY PAL (DISPOSED ON : 2004-01-12) CRL.M.C. 1311/2004 FILED BY NEPAL SINGH (DISPOSED ON : 2004-05-06) CRL.M.C. 3632/2002 FILED BY VINOD (DISPOSED ON : 2003-01-29) BAIL APPLN. 3183/2005 FILED BY VIJAY PAL (DISPOSED ON : 2006-02-28) CRL.M.C. 3620/2003 FILED BY VINOD (DISPOSED ON : 2003-11-14) CRL.M.C. 3136/2003 FILED BY VINOD ALIAS RAJU (DISPOSED ON : 2003-10-13) BAIL APPLN. 3581/2006 FILED BY VIJAY PAL (DISPOSED ON : 2006-11-27) BAIL APPLN. 2827/2006 FILED BY VINOD KUMAR (DISPOSED ON : 2006-09-04) BAIL APPLN. 189/2007 FILED BY VINOD @ RAJU (DISPOSED ON : 2007-04-03) BAIL APPLN. 569/2004 FILED BY VIJAY PAL (DISPOSED ON : 2004-03-23) CRL.A. 561/2008 FILED BY VINOD KUMAR (DISPOSED ON : 2009-03-16) W.P.(CRL) 1476/2009 FILED BY VIJAY PAL (DISPOSED ON : 2009-11-18) CRL.A. 624/2008 FILED BY VIJAY PAL (DISPOSED ON : 2009-03-16) W.P.(CRL) 968/2009 FILED BY VIJAY PAL (DISPOSED ON : 2009-08-21) W.P.(CRL) 1310/2009 FILED BY VIJAY PAL (DISPOSED ON : 2009-09-24) W.P.(CRL) 796/2010 FILED BY VIJAY PAL (DISPOSED ON : 2010-06-07) W.P.(CRL) 442/2009 FILED BY VINOD KUMAR (DISPOSED ON : 2010-05-21) W.P.(CRL) 730/2011 FILED BY VIJAY PAL (DISPOSED ON : 2011-05-23) W.P.(CRL) 983/2010 FILED BY VIJAY PAL (DISPOSED ON : 2010-07-06) W.P.(CRL) 188/2012 FILED BY VINOD KUMAR (DISPOSED ON : 2012-03-30) W.P.(CRL) 1449/2013 FILED BY VINOD KUMAR (DISPOSED ON : 2013-11-13) W.P.(CRL) 590/2013 FILED BY VINOD KUMAR (DISPOSED ON : 2013-05-10) W.P.(CRL) 2098/2013 FILED BY VINOD KUMAR (DISPOSED ON : 2013-12-20) W.P.(CRL) 1279/2014 FILED BY VINOD KUMAR (DISPOSED ON : 2014-09-10) W.P.(CRL) 433/2014 FILED BY VIJAY PAL (DISPOSED ON : 2014-02-28) W.P.(CRL) 263/2014 FILED BY VINOD KUMAR (DISPOSED ON : 2014-02-11) W.P.(CRL) 2263/2014 FILED BY VIJAY PAL (DISPOSED ON : 2014-11-27) W.P.(CRL) 237/2015 FILED BY VINOD (DISPOSED ON : 2015-03-19)

				W.P.(CRL) 479/2015 FILED BY VIJAY PAL (DISPOSED ON : 2015-04-29) W.P.(CRL) 2021/2015 FILED BY VIJAY PAL (DISPOSED ON : 2015-09-15) W.P.(CRL) 1776/2015 FILED BY VINOD KUMAR (DISPOSED ON : 2015-08-19) W.P.(CRL) 1792/2015 FILED BY VIJAY PAL (DISPOSED ON : 2015-08-20) W.P.(CRL) 2647/2016 FILED BY VINOD KUMAR (DISPOSED ON : 2016-09-09) W.P.(CRL) 481/2017 FILED BY VINOD KUMAR (DISPOSED ON : 2017-05-09) W.P.(CRL) 273/2018 FILED BY VINOD KUMAR (DISPOSED ON : 2018-02-07) W.P.(CRL) 3670/2018 FILED BY VINOD KUMAR (DISPOSED ON : 2018-12-03) W.P.(CRL) 776/2019 FILED BY VINOD KUMAR (DISPOSED ON : 2019-08-05) W.P.(CRL) 625/2019 FILED BY VINOD KUMAR (DISPOSED ON : 2019-02-27) W.P.(CRL) 2474/2019 FILED BY VINOD KUMAR (DISPOSED ON : 2019-09-16) W.P.(CRL) 454/2020 FILED BY VINOD KUMAR (DISPOSED ON : 2020-03-03) W.P.(CRL) 1098/2021 FILED BY VINOD KUMAR (DISPOSED ON : 2021-07-27) W.P.(CRL) 48/2024 FILED BY VINOD KUMAR (DISPOSED ON : 2024-01-24) W.P.(CRL) 206/2025 FILED BY VINOD KUMAR (DISPOSED ON : 2025-02-11) **P.S.-FIR NO. :(VASANT VIHAR-235/2001)**
42	**W.P.(CRL)-950/2025**	**SMT. KIRAN DEVI (SENIOR CITIZEN) & ANR. V/s THE STATE (GOVT. OF NCT OF DELHI) & ORS.**	**MOHAMMAD HASIBUDDIN**	
		OTHER DETAILS OF ADVOCATES: M HASIBUDDIN (M.H.N.ASSOCIATES@GMAIL.COM)(9810468429)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
SPECIAL BENCH MATTERS(AS DIRECTED BY HON'BLE THE CHIEF JUSTICE)				
43	**CRL.A.-455/2003**	**BHIM SINGH LAKARA V/s C.B.I.**	**HARSH K.SHARMA, GULAB SINGH**	
		OTHER DETAILS OF ADVOCATES:		**P.S.-FIR NO. :(CBI-RC-47/1986)**

25.04.2025 ADVANCE CAUSE LIST

COURT NO. 27
HON'BLE MR.JUSTICE RAVINDER DUDEJA

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cmnegi93@gmail.com

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
TOP OF THE BOARD				
1	CRL.M.C.-497/2025 CRL.M.A. 2346/2025 CRL.M.A. 2347/2025	M/S INSA DEVELOPERS & ANR. V/s MRS MEENU GHOSH	BHARAT ARORA, HONEY	
		OTHER DETAILS OF ADVOCATES: BHARAT ARORA (BHARAT_RYANS@YAHOO.CO.IN)(9811628929)(PETITIONER) SHELDONLAWFIRM(CONTACT@SHELDONLAWFIRM.COM)(0)(RESPONDENT) HONEY (ADVHONEY99@GMAIL.COM)(7827040192)(RESPONDENT)		
2	CRL.M.C.-1485/2025 CRL.M.A. 6635/2025	SYMPOH MARKETING PVT. LTD. V/s THE STATE & ANR.	YATHARTH ROHILA	Listing Remarks: 10 MATTER
		OTHER DETAILS OF ADVOCATES: YATHARTH ROHILA (YATHARTH.ROHILA@GMAIL.COM)(9999666038)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
BAIL				
3	BAIL APPLN.-171/2025	ANIL MITHAS V/s STATE(NCT OF DELHI)	MANOJ KUMAR SINGH, MOHD FARIS	
		OTHER DETAILS OF ADVOCATES: MAOJ SINGH(MANOJ.1968SINGH@GMAIL.COM)(9811778574)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) MOHD FARIS(FARIS@AHMEDCO.IN)(9654541882)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ECONOMIC OFFENCE WING-94/2020) CRL.M.C. 4156/2024 FILED BY SHASHANK PATHAK (D. OF HEARING : 2025-04-25) CRL.M.C. 8321/2024 FILED BY ANOOP MITHAS (D. OF HEARING : 2025-04-25) P.S.-FIR NO. :(ECONOMIC OFFENCE WING-94/2020)
CRL.M.C. (CANCELLATION OF INTERIM BAIL/BAIL)				
4	CRL.M.C.-1024/2024	M V/s STATE OF NCT OF DELHI & ORS.	LAL SINGH THAKUR	
		OTHER DETAILS OF ADVOCATES: LAL SINGH THAKUR(THAKURADVOCATE@YAHOO.CO.IN)(9212046428)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(TILAK NAGAR-676/2023)
5	W.P.(CRL)-525/2025	XXXXXXX V/s STATE OF NCT OF DELHI	NANCY THAPAR	
		OTHER DETAILS OF ADVOCATES: NS LEGAL PARTNERS(NSLEGALPARTNERS@GMAIL.COM)(9873434944)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(S.P. BADLI-106/2025)
FRESH MATTERS & APPLICATIONS				
6	CRL.M.C.-2614/2025 CRL.M.A. 11737/2025	OMA SALAM V/s NATIONAL INVESTIGATION AGENCY	ABDUL SHUKOOR MUNDAMBRA	
		OTHER DETAILS OF ADVOCATES: ABDUL SHUKOOR (ADVOCATESHUKOOR@GMAIL.COM)(9995231768)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NIA-14/2022) W.P.(CRL) 2333/2022 FILED BY MOHAMMAD YUSUFF (DISPOSED ON : 2022-11-11) BAIL APPLN. 3057/2022 FILED BY ABUBACKER E THROUGH HIS SON AMAL THAHSEEN (DISPOSED ON : 2022-10-13) CRL.A. 605/2022 FILED BY ABOOBACKER E. (DISPOSED ON : 2023-04-06)

			W.P.(CRL) 789/2023 FILED BY ADVOCATE MOHAMMAD YOUSUF IN JC (DISPOSED ON : 2023-09-13) **CRL.A. 278/2023 FILED BY IBRAIM PUTHANATHANI @ IBRAHIM MK (DISPOSED ON : 2023-04-24)** **CRL.A. 18/2023 FILED BY ADVOCATE MOHAMMAD YOUSUF & ORS. (DISPOSED ON : 2024-01-25)** **CRL.A. 140/2023 FILED BY ADVOCATE MOHAMMAD YOUSUF A11 & ORS. (DISPOSED ON : 2024-01-25)** **CRL.M.C. 3130/2023 FILED BY IBRAHIM PUTHANATHANI @ IBRAHIM MK (D. OF HEARING : 2025-04-29)** **W.P.(CRL) 505/2023 FILED BY OMA SALAM (DISPOSED ON : 2025-03-04)** **CRL.A. 623/2023 FILED BY ABUBACKER E (DISPOSED ON : 2024-05-28)** **CRL.A. 486/2023 FILED BY IBRAHIM PUTHANATHANI @ IBRAHIM MK (DISPOSED ON : 2023-06-14)** **W.P.(CRL) 3786/2023 FILED BY ABDUL WAHID SAIT. (DISPOSED ON : 2024-09-19)** **CRL.A. 184/2024 FILED BY ABDUL WAHID SAIT (DISPOSED ON : 2024-04-02)** **CRL.A. 564/2024 FILED BY O.M.A. SALAM (DISPOSED ON : 2024-08-30)** **CRL.A. 849/2024 FILED BY ABDUL WAHID SAIT @ NAVEED (D. OF HEARING : 2025-07-10)** **CRL.A. 873/2024 FILED BY A. S. ISMAIL (DISPOSED ON : 2024-10-16)** **CRL.A. 922/2024 FILED BY MOHAMED ALI JINNAH (D. OF HEARING : 2025-07-10)** **CRL.A. 950/2024 FILED BY IBRAHIM PUTHANATHANI (D. OF HEARING : 2025-07-10)** **CRL.A. 947/2024 FILED BY JASEER K P @ BABU (D. OF HEARING : 2025-07-10)** **CRL.A. 960/2024 FILED BY SHAHID NASIR (D. OF HEARING : 2025-07-10)** **CRL.A. 963/2024 FILED BY MOHAMMED FAROOQ REHMAN (D. OF HEARING : 2025-07-10)** **CRL.A. 1011/2024 FILED BY AQUIL AHMED (D. OF HEARING : 2025-07-24)** **CRL.A. 1144/2024 FILED BY ANIS AHMED (D. OF HEARING : 2025-07-10)** **CRL.A. 1164/2024 FILED BY WASEEM AHMAD @ BABLU (D. OF HEARING : 2025-07-10)** **CRL.A. 1195/2024 FILED BY SHAFEER K.P. (D. OF HEARING : 2025-07-10)** **CRL.A. 1197/2024 FILED BY YASIR HASAN @ YASIR ARAFAT @ YASIR (D. OF HEARING : 2025-07-10)** **CRL.M.C. 10165/2024 FILED BY ANIS AHMED & ANR. (D. OF HEARING : 2025-04-25)** **W.P.(CRL) 5/2025 FILED BY SHAHID NASIR (D. OF HEARING : 2025-05-20)** **CRL.A. 32/2025 FILED BY E M ABDUL RAHIMAN (D. OF HEARING : 2025-07-10)** **CRL.A. 100/2025 FILED BY A. S. ISMAIL (D. OF HEARING : 2025-04-24)** **CRL.A. 147/2025 FILED BY MOHAMMED SHAKIF (DISPOSED ON : 2025-02-27)** **W.P.(CRL) 448/2025 FILED BY ANIS AHMED & ANR. (D. OF HEARING : 2025-04-25)** **CRL.A. 253/2025 FILED BY AFSAR PASHA (D. OF HEARING : 2025-05-06)** **CRL.A. 287/2025 FILED BY O.M.A. SALAM (D. OF HEARING : 2025-05-06)** **CRL.M.C. 1749/2025 FILED BY P KOYA (DISPOSED ON : 2025-04-03)** **CRL.A. 304/2025 FILED BY A.S. ISMAIL (D. OF HEARING : 2025-05-09)** **CRL.A. 318/2025 FILED BY MOHAMMED SHAKIF (D. OF HEARING : 2025-05-06)** **CRL.A. 354/2025 FILED BY P KOYA (D. OF HEARING : 2025-05-06)** **CRL.A. 397/2025 FILED BY SHAHID NASIR (DISPOSED ON : 2025-04-02)** **CRL.A. 398/2025 FILED BY MOHAMED YUSUFF (D. OF HEARING : 2025-05-22)**

				P.S.-FIR NO. :(NIA-14/2022)
FOR ADMISSION				
7	CRL.M.C.-8281/2024 CRL.M.A. 31667/2024	ABCXXXXX... V/s STATE (NCT OF DELHI) & ANR.	SHRUTI SINGH	
		OTHER DETAILS OF ADVOCATES: SHIVAM KUMAR(ADV.SHIVAM.KR@GMAIL.COM)(7258010113)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SAKET-507/2023) CRL.M.C. 3573/2024 FILED BY GAUTAM KUMAR (DISPOSED ON : 2025-01-22) CRL.M.C. 4160/2024 FILED BY ABHISHEK (D. OF HEARING : 2025-08-04) P.S.-FIR NO. :(SAKET-507/2023)
8	CRL.M.C.-8628/2024 CRL.M.A. 32995/2024 CRL.M.A. 32996/2024 CRL.M.A. 32997/2024	WASIM & ANR. V/s STATE NCT OF DELHI & ANR.	ANSHU PRIYANKA	
		OTHER DETAILS OF ADVOCATES: ANSHU PRIYANKA()(9313832982)(PETITIONER) ANSHU PRIYANKA ()(9313832982)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ANAND PARBAT-520/2014) CRL.M.C. 5657/2014 FILED BY IRFAN ALI & ORS (DISPOSED ON : 2015-03-03) CRL.M.C. 439/2017 FILED BY WASIM & ORS. (DISPOSED ON : 2017-02-21) P.S.-FIR NO. :(ANAND PARBAT-520/2014)
9	CRL.M.C.-384/2025 CRL.M.A. 1889/2025	RAJESH V/s STATE OF NCT OF DELHI & ORS.	KULDEEP KUMAR	
		OTHER DETAILS OF ADVOCATES: ALI CHAUDHARY (ANILCO040@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NARAINA-611/2015) CRL.M.C. 9770/2024 FILED BY NAVRATAN AAZAD & ORS. (D. OF HEARING : 2025-08-21) P.S.-FIR NO. :(NARAINA-611/2015)
10	CRL.M.C.-1326/2025 CRL.M.A. 5870/2025	M/S BEST BUILDWELL PVT. LTD. & ORS. V/s M/S R.D. SALES	BHUVAN MISHRA	
		OTHER DETAILS OF ADVOCATES: BHUVAN MISHRA(BHUVAN.MISHRA@GMAIL.COM)(9871756227)(PETITIONER) R.D SALES(RDSALES.AB@GMAIL.COM)(0)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
11	CRL.M.C.-3352/2023 WITH CRL.M.C. 3467/2024 CRL.M.C. 4697/2024	CENTRAL BUREAU OF INVESTIGATION V/s SANJAY JAIN	RIPUDAMAN SINGH BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: RIPUDAMAN BHARDWAJ (RIPUDAMAN.BHARDWAJ@GMAIL.COM)(9818030700)(PETITIONER) ASHULAGARWAL (ASHULAGARWAL7@GMAIL.COM)()(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-BD1-2017-E-0006) CRL.M.C. 6714/2022 FILED BY SANJAY JAIN (DISPOSED ON : 2023-08-02) P.S.-FIR NO. :(CBI-BD1-2017-E-0006)
12	CRL.M.C.-3467/2024 CRL.M.A. 13328/2024	SANJAY JAIN V/s CENTRAL BUREAU OF INVESTIGATION & ANR.	PANKUSH GOYAL	
		OTHER DETAILS OF ADVOCATES: HARDIK SHARMA (ADVOCATEHARDIKSHARMA@GMAIL.COM)(9315386954)(PETITIONER) HARDIK SHARMA(ADVOCATEHARDIKSHARMA@GMAIL.COM)(9315386954)(PETITIONER) CBI (DLACBIDHC@GMAIL.COM)()(RESPONDENT) CBI(DLACBIDHC@GMAIL.COM)()(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-BSK-2014-E-0002) TR.P.(CRL.) 22/2021 FILED BY SANJAY JAIN (DISPOSED ON : 2021-03-01) CRL.M.C. 2194/2021 FILED BY SANJAY JAIN (DISPOSED ON : 2021-09-27) CRL.M.C. 4697/2024 FILED BY CENTRAL BUREAU OF INVESTIGATION (D. OF HEARING : 2025-04-25) P.S.-FIR NO. :(CBI-BSK-2014-E-0002)
13	CRL.M.C.-4697/2024 CRL.M.A. 17510/2024 CRL.M.A. 17511/2024	CENTRAL BUREAU OF INVESTIGATION V/s SANJAY JAIN	PRAKARSH AIRAN	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-BSK-2014-E-0002) TR.P.(CRL.) 22/2021 FILED BY SANJAY JAIN (DISPOSED ON : 2021-03-01) CRL.M.C. 2194/2021 FILED BY SANJAY JAIN (DISPOSED ON : 2021-09-27)

				CRL.M.C. 3467/2024 FILED BY SANJAY JAIN (D. OF HEARING : 2025-04-25) P.S.-FIR NO. :(CBI-BSK-2014-E-0002)
14	CRL.M.C.-674/2024 CRL.M.A. 2754/2024	V PHANI RAJASEKHAR V/s GOVT OF NCT OF DELHI & ANR.	NAKUL CHAUDHARY	
		OTHER DETAILS OF ADVOCATES: NAKUL CHOUDHARY(CONTYACT@THEPANLEGAL.COM)(8882005139)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
15	CRL.M.C.-711/2024 CRL.M.A. 2854/2024	UMESH H.VALECHA V/s THE STATE & ANR.	ALOK KUMAR PANDEY	
		OTHER DETAILS OF ADVOCATES: ALOK KUMAR PANDEY(OFFICE@AVANTAMLEGAL.IN)(9958495050)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
16	CRL.M.C.-1065/2024	NEERAJ BANSAL V/s STATE OF DELHI NCT AND ORS.	VARUN MITTAL	
		OTHER DETAILS OF ADVOCATES: VARUN MITTAL (VM@VKMLEGAL.COM)(9953062629)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(SUBZI MANDI-46/2020)
17	CRL.M.C.-1438/2024	ALNICHE LIFESCIENCES PVT LTD V/s DEEPIKA AND ANR	ARPIT BHARGAVA, DEVESH KUMAR MALAN	
		OTHER DETAILS OF ADVOCATES: DEVESH KUMAR MALAN(MALIYADEVESH@GMAIL.COM)(9758321008)(RESPONDENT)		
18	CRL.M.C.-1473/2024 CRL.M.A. 2217/2025 CRL.M.A. 2218/2025 WITH CRL.M.C. 1474/2024 CRL.M.C. 1476/2024 CRL.M.C. 1479/2024	DEPUTY COMMISSIONER OF INCOME TAX (INV.) UNIT-3(1), DELHI V/s GAUTAM KHAITAN	SANJAY KUMAR, BIRENDER BHATT	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR (ADVSKRMISHRA@GMAIL.COM)(9871645985)(PETITIONER) SANJAY KUMAR(ADVSKRMISHRA@GMAIL.COM)(9871645985)(PETITIONER) SANJAY KUMAR(ADVSKMISHRA@GMAIL.COM)(9871645985)(PETITIONER) GKHAITAN(GKHAITAN@OPKHAITAN.COM)()(RESPONDENT) GKHAITAN(GKHAITAN@OPKHAITAN.COM)()(RESPONDENT) ADITYA GHADGE(ADITYA@OPKHAITAN.COM)(9871085820)(PETITIONER) RAM ADITYA(RAMADITYA.TIWARI92@GMAIL.COM)(0)(RESPONDENT)		
19	CRL.M.C.-1474/2024 CRL.M.A. 2197/2025 CRL.M.A. 2198/2025	DEPUTY COMMISSIONER OF INCOME TAX (INV.) UNIT-3(1), DELHI V/s GAUTAM KHAITAN	SANJAY KUMAR, BIRENDER BHATT	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR (ADVSKRMISHRA@GMAIL.COM)(9871645985)(PETITIONER) GKHAITAN(GKHAITAN@OPKHAITAN.COM)()(RESPONDENT) ADITYA GHADGE(ADITYA@OPKHAITAN.COM)(9871085820)(PETITIONER) RAM ADITYA(RMAADITYA.TIWARI92@GMAIL.COM)(0)(RESPONDENT)		
20	CRL.M.C.-1476/2024 CRL.M.A. 2220/2025 CRL.M.A. 2221/2025	DEPUTY COMMISSIONER OF INCOME TAX (INV.) UNIT-3(1), DELHI V/s GAUTAM KHAITAN	SANJAY KUMAR, BIRENDER BHATT	
		OTHER DETAILS OF ADVOCATES: GKHAITAN(GKHAITAN@OPKHAITAN.COM)()(RESPONDENT) ADITYA GHADGE(ADITYA@OPKHAITAN.COM)(9871085820)(PETITIONER) GAUTAM KHAZANCHI(RAMADITYA.TIWARI92@GMAIL.COM)(0)(RESPONDENT)		
21	CRL.M.C.-1479/2024 CRL.M.A. 2215/2025 CRL.M.A. 2216/2025	DEPUTY COMMISSIONER OF INCOME TAX (INV.) UNIT-3(1), DELHI V/s GAUTAM KHAITAN	SANJAY KUMAR, BIRENDER BHATT	
		OTHER DETAILS OF ADVOCATES: ADITYA GHADGE(ADITYA@OPKHAITAN.COM)(9871085820)(PETITIONER) GAUTAM KHAITAN(RAMADITYA.TIWARI92@GMAIL.COM)(0)(RESPONDENT)		
22	CRL.M.C.-2019/2024	R V/s STATE OF NCT OF DELHI & ANR.	GAUTAM KHAZANCHI, RAJIV SINGH PILANIA	
		OTHER DETAILS OF ADVOCATES: GAUTAM KHAZANCHI (GAUTAM@GACHAMBERS.COM)(9891201050)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) RAJIV SINGH PILANIA(ADVOCATERAJIVSINGHPILANIA@GMAIL.COM)(9818599779)(RESPONDENT)		P.S.-FIR NO. :(JAGAT PURI-268/2021)

23	CRL.M.C.-2128/2024 CRL.M.A. 8263/2024 CRL.M.A. 10250/2024	MANISH LUTHRA & ORS. V/s STATE & ANR.	PRITISH SABHARWAL	
		OTHER DETAILS OF ADVOCATES: PRITISH SABHARWAL (PRITISHSABHARWAL1@GMAIL.COM)(9871878690)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) PRITISH SABHARWAL (PRITISHSABHARWAL1@GMAIL.COM)(9871878690)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
24	CRL.M.C.-2193/2024 CRL.M.A. 8516/2024	LAKHAN CHAWLA V/s M/S MONEYPLUS FINANCIAL SERVICES PVT LTD	NR SWETABH	
		OTHER DETAILS OF ADVOCATES: AMIT KUMAR DUBEY(ADVSWETABHOFFICIAL@GMAIL.COM)()(PETITIONER) AMIT KR. PANDEY(ADVSWETABHOFFICIAL@GMAIL.COM)(9643564576)(PETITIONER)		
25	CRL.M.C.-2286/2024 CRL.M.A. 8829/2024	MRS MEHAR WADHWA V/s MR AMIT BAJAJ	RAVI RANJAN	
		OTHER DETAILS OF ADVOCATES: FIDES & FIDUCIAL LAW FIRM(RAVIRANJANLLB@GMAIL.COM)(9971495605)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
26	CRL.M.C.-2905/2024	NAME NOT TO BE DISCLOSED V/s THE STATE GOVT OF NCT OF DELHI	BANKEY BIHARI	
		OTHER DETAILS OF ADVOCATES: PABITRA MAITY(MAITYPABITRA89@GMAIL.COM)(9643712734)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(KALYAN PURI-36/2024)
27	CRL.M.C.-2988/2024	LALIT V/s STATE GOVT. OF NCT OF DELHI & ANR.	RAKESH SHERAWAT	
		OTHER DETAILS OF ADVOCATES: RAKESH SHERAWAT(RAKESHSHERWATADV@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(SOUTH CAMPUS-262/2023)
28	CRL.M.C.-3384/2024 CRL.M.A. 13008/2024 CRL.M.A. 13010/2024	PRASHANT CHIPPA V/s THE STATE THROUGH SHO IGI AIRPORT	GURMAN CHAHAL	
		OTHER DETAILS OF ADVOCATES: GURMAN CHAHAL(GURMANCHCHAL@YAHOO.CO.IN)(9716148925)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(I.G.I.AIRPORT-272/2019)
29	CRL.M.C.-3554/2024	AJAY ROHILLA AND ORS. V/s STATE OF NCT OF DELHI AND ANR.	MONIKA SHARMA	
		OTHER DETAILS OF ADVOCATES: MONIKA SHARMA MISHRA(MONIKASHARMAADVOCATE@GMAIL.COM)(9911393913)(PETITIONER) YUKTI CHAUHAN(YUKTICHAUHAN75@GMAIL.COM)()(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PRASHANT VIHAR-93/2009) CRL.REV.P. 373/2011 FILED BY AJAY KUMAR ROHILLA (DISPOSED ON : 2011-08-25) P.S.-FIR NO. :(PRASHANT VIHAR-93/2009)
30	CRL.M.C.-3651/2024 CRL.M.A. 13989/2024	SUNNY V/s KANWARJEET CHAHAL	DAVENDER KUMAR	
		OTHER DETAILS OF ADVOCATES: DAVENDER KUMAR(KUMARDAVENDER@YAHOO.COM)(9213401533)(PETITIONER) RAVI BHOLA(BHOLARAVI99@GMAIL.COM)()(PETITIONER) MANTU SINGH(MANTUKUMAR119@GMAIL.COM)()(RESPONDENT)		
31	CRL.M.C.-3931/2024 CRL.M.A. 14996/2024	VIDYAWATI PATHAK AND ANR. V/s STATE OF NCT OF DELHI AND ANR.	BIBEK TRIPATHI	
		OTHER DETAILS OF ADVOCATES: BIBEK TRIPATHI(SCLEGALADVICE2011@GMAIL.COM)(9560252487)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SAGAR PUR-264/2013) CRL.M.C. 6471/2023 FILED BY VIDYAWATI PATHAK (DISPOSED ON : 2023-09-06) P.S.-FIR NO. :(SAGAR PUR-264/2013)
32	CRL.M.C.-4156/2024 CRL.M.A. 15767/2024 WITH CRL.M.C. 8321/2024	SHASHANK PATHAK V/s GOVT OF NCT OF DELHI AND & ORS.	MUDIT SHARMA, SAIVI KUMARI	
		OTHER DETAILS OF ADVOCATES: PARVEZ KHAN(PARVEZ@MINTADVISE.COM)(9582382576)(PETITIONER) KAPIL		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ECONOMIC OFFENCE WING-94/2020) CRL.M.C. 8321/2024 FILED BY ANOOP MITHAS

		SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) SAIVI KUMARI(SAIVIKUMARI01@GMAIL.COM)(8130912202)(PETITIONER) SAIVI KUMARI(SAIVIKUMARI01@GMAIL.COM)(8130912202)(PETITIONER)		(D. OF HEARING : 2025-04-25) BAIL APPLN. 171/2025 FILED BY ANIL MITHAS (D. OF HEARING : 2025-04-25) P.S.-FIR NO. :(ECONOMIC OFFENCE WING-94/2020)
33	CRL.M.C.-8321/2024 CRL.M.A. 31772/2024	ANOOP MITHAS V/s STATE (GOVT OF NCT OF DELHI) & ORS.	MANOJ KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: MANOJ SINGH (MANOJ.1968SINGH@GMAIL.COM)(9811078574)(PETITIONER) MANOJ SINGH(MANOJ.1968SINGH@GMAIL.COM)(9811078574)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ECONOMIC OFFENCE WING-94/2020) CRL.M.C. 4156/2024 FILED BY SHASHANK PATHAK (D. OF HEARING : 2025-04-25) BAIL APPLN. 171/2025 FILED BY ANIL MITHAS (D. OF HEARING : 2025-04-25) P.S.-FIR NO. :(ECONOMIC OFFENCE WING-94/2020)
34	CRL.M.C.-4462/2024 CRL.M.A. 16890/2024	HARI SHANKAR RATHORE ALIAS HARI SHANKAR RATHOR V/s STATE OF NCT OF DELHI AND ANR	PRIYANSHU UPADHYAY	
		OTHER DETAILS OF ADVOCATES: PRIYANSHU UPADHYAY ()(9667668919)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(LAXMI NAGAR-496/2022) CRL.M.C. 6185/2022 FILED BY P (DISPOSED ON : 2024-02-28) P.S.-FIR NO. :(LAXMI NAGAR-496/2022)
35	CRL.M.C.-4830/2024	MANISH KUMAR V/s THE STATE NCT OF DELHI & ANR.	SURYA SINGH	
		OTHER DETAILS OF ADVOCATES: SURYA SINGH(ADVOCATESURYASINGH@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(SONIA VIHAR-525/2022)
36	CRL.M.C.-5509/2024 CRL.M.A. 21024/2024	ANIL MITTAL & ORS. V/s BUREAU OF INDIAN STANDARDS	RAGHAVENDRA MOHAN BAJAJ, KISHORE KUMAR	
		OTHER DETAILS OF ADVOCATES: RAGHAVENDRA MOHAN BAJAJ(OFFRMB@GMAIL.COM)(9810048083)(PETITIONER) KISHORE KUMAR(KISHOREKUMARF@GMAIL.COM)(9810227273)(RESPONDENT)		
37	CRL.M.C.-5895/2024	SH. CHAMAN KUMAR GUPTA AND ANR. V/s THE STATE OF NCT OF DELHI AND ANR.	MANNU SINGH, VARUN KUMAR	
		OTHER DETAILS OF ADVOCATES: MANNU SINGH(MANNUSINGH.INTERNATIONAL.JURISTS@GMAIL.COM)(9899946669)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) VARUN KUMAR(ADV.VARUNKUMAR94@GMAIL.COM)(7985928661)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SHALIMAR BAGH-107/2024) BAIL APPLN. 2873/2024 FILED BY SH. CHAMAN KUMAR GUPTA (DISPOSED ON : 2024-09-02) P.S.-FIR NO. :(SHALIMAR BAGH-107/2024)
38	CRL.M.C.-5907/2024	ARCHANA GOINDI KHANDELWAL V/s SUMIT KHANDELWAL	ASHWANI BHARADWAJ	
		OTHER DETAILS OF ADVOCATES: AKHIL SHARMA(ADVAKHIL10441@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
39	CRL.M.C.-6470/2024 CRL.M.A. 24729/2024	GIRDHARI LAL VERMA V/s STATE OF NCT OF DELHI & ANR.	MOHD SHAHZEB KHAN	
		OTHER DETAILS OF ADVOCATES: SHAHID ANWAR(SHAHIDANWARADVOCATE@GMAIL.COM)(9811898482)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(PANDAV NAGAR-118/2023)
40	CRL.M.C.-7428/2024 CRL.M.A. 28381/2024	BHANU PRAKASH TIWARI V/s STATE (GOVT. OF NCT OF DELHI) & ANR.	PUSHPINDER SINGH	
		OTHER DETAILS OF ADVOCATES: PUSHPINDER SINGH(OFFICEOFPSNANDA@GMAIL.COM)(9510760666)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(MOTI NAGAR-116/2024)
41	CRL.M.C.-7515/2024 CRL.M.A. 28685/2024 WITH CRL.M.C. 7523/2024	SAMIT BHARGAVA V/s BHARGAVA FINANCE AND LEASING CO & ORS.	VARUN SINGH AHUJA	
		OTHER DETAILS OF ADVOCATES:		

		ABHUJA LAW OFFICES(ALO@ABHUJALAWOFFICES.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
42	CRL.M.C.-7523/2024 CRL.M.A. 28724/2024	SAMIT BHARGAVA V/s BHARGAVA FIANNCE AND LEASING CO & ORS.	VARUN SINGH AHUJA	
		OTHER DETAILS OF ADVOCATES: HIMANSHU SHARMA(HIMANSHUSHARMADBS@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
43	CRL.M.C.-8135/2024 CRL.M.A. 31179/2024	M/S SRISHTI AUTOMOBILES THROUGH ITS PROPRIETOR AMIT BHATIA & ORS. V/s STATE OF NCT OF DELHI & ANR.	SHREY SHARAWAT	
		OTHER DETAILS OF ADVOCATES: SHREY SHARAWAT ()(8375039186)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(PANDAV NAGAR-390/2024)
44	CRL.M.C.-8315/2024 CRL.M.A. 31757/2024	GAURAV JAIN V/s CHANDINI JAIN	KARANJAWALA & CO, PUNEET RELAN	
		OTHER DETAILS OF ADVOCATES: RYTIM VOHRA AHUJA (RYTIM.VOHRA@KARANJAWALA.IN)(9665946597)(PETITIONER) PUNEET RELAN(PUNEET.RELAN@GMAIL.COM)(9773930067)(PETITIONER)		
45	CRL.M.C.-8323/2024	MANOJ AND ORS. V/s STATE OF NCT OF DELHI AND ANR	PURU ARORA	
		OTHER DETAILS OF ADVOCATES: ANSHUL GUPTA (ANSHGUPTA318@GMAIL.COM)(9953854546)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(K.N.KATJU MARG-1049/2014)
46	CRL.M.C.-8514/2024 CRL.M.A. 32460/2024 CRL.M.A. 33806/2024 CRL.M.A. 33807/2024 CRL.M.A. 33808/2024 WITH CRL.M.C. 8515/2024	SYMPOH MARKETING PVT. LTD. V/s THE STATE GOVT. OF NCT OF DELHI AND ANR.	YATHARTH ROHILA	
		OTHER DETAILS OF ADVOCATES: YATHARTH ROHILA (YATHARTH.ROHILA@GMAIL.COM)(9999666038)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
47	CRL.M.C.-8515/2024 CRL.M.A. 32468/2024 CRL.M.A. 32536/2024 CRL.M.A. 34024/2024	SYMPOH MARKETING PVT. LTD V/s THE STATE NCT OF DELHI & ANR.	YATHARTH ROHILA	
		OTHER DETAILS OF ADVOCATES: YATHARTH ROHILA(YATHARTH.ROHILA@GMAIL.COM)(9999666038)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) YATHARTH ROHILA(YATHARTH.ROHILA@GMAIL.COM)(9999666038)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
48	CRL.M.C.-8758/2024	ARNAV DHANKAR V/s NARCOTICS CONTROL BUREAU	VIKRAM HEGDE	
		OTHER DETAILS OF ADVOCATES: VIKRAM HEGDE(VIKRAM@VHLAWCHAMBERS.IN)(9599927812)(PETITIONER) NARCOTICS CONTROL BUREAU(LEGDZU-NCB@GOV.IN)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(N.C.B. R.K.PURAM-SC 385/2023) CRL.M.C. 8974/2023 FILED BY VAIBHAV YADAV (DISPOSED ON : 2023-12-08) BAIL APPLN. 1863/2024 FILED BY PRITESH AGARWAL (D. OF HEARING : 2025-01-14) BAIL APPLN. 3353/2024 FILED BY NISHANT RAWAT (D. OF HEARING : 2025-02-03) BAIL APPLN. 4831/2024 FILED BY AVTAR SINGH (D. OF HEARING : 2025-02-03) P.S.-FIR NO. :(N.C.B. R.K.PURAM-SC 385/2023)
49	CRL.M.C.-8769/2024 CRL.M.A. 33551/2024 WITH CRL.M.C. 8952/2024 CRL.M.C. 9025/2024 CRL.M.C. 9325/2024 CRL.REV.P. 1274/2024	RAKESH KUMAR KULDEEP SINGH WADHAWAN V/s STATE OF NCT OF DELHI	VIJAY KARI SINGH	
		OTHER DETAILS OF ADVOCATES: VIJAY KARI (VIJAYKARISINGH@GMAIL.COM)(9899090515)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ECONOMIC OFFENCE WING-166/2015) CRL.M.C. 3997/2016 FILED BY S K SHUKLA & ORS. (DISPOSED ON : 2018-07-24) TR.P.(CRL.) 5/2021 FILED BY RUDRA BUILDWELL

				REALTY PVT. LTD. (DISPOSED ON : 2021-01-21) TR.P.(CRL.) 4/2021 FILED BY GAUTAM MEHRA (DISPOSED ON : 2021-01-21) TR.P.(CRL.) 53/2023 FILED BY GAUTAM MEHRA (DISPOSED ON : 2023-04-21) TR.P.(CRL.) 54/2023 FILED BY SANDEEP KUMAR RAWAT AND ORS. (DISPOSED ON : 2023-04-21) TR.P.(CRL.) 55/2023 FILED BY RUDRA BUILDWELL REALTY PVT. LTD (DISPOSED ON : 2023-04-21) CRL.REV.P. 1274/2024 FILED BY ROMY PAWAN MEHRA (D. OF HEARING : 2025-04-25) CRL.M.C. 8952/2024 FILED BY GAUTAM GAMBHIR (D. OF HEARING : 2025-04-25) CRL.M.C. 9025/2024 FILED BY BABITA KHURANA & ORS. (D. OF HEARING : 2025-04-25) CRL.M.C. 9325/2024 FILED BY GAUTAM MEHRA (D. OF HEARING : 2025-04-25) P.S.-FIR NO. :(ECONOMIC OFFENCE WING-166/2015)
50	CRL.M.C.-8952/2024 CRL.M.A. 34273/2024	GAUTAM GAMBHIR V/s THE STATE OF NCT OF DELHI & ORS.	PARITOSH BUDHIRAJA	
		OTHER DETAILS OF ADVOCATES: PARITOSH (PARITOSHBUDHIRAJA248@MGAIL.COM)(9810100237)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ECONOMIC OFFENCE WING-166/2015) CRL.M.C. 3997/2016 FILED BY S K SHUKLA & ORS. (DISPOSED ON : 2018-07-24) TR.P.(CRL.) 5/2021 FILED BY RUDRA BUILDWELL REALTY PVT. LTD. (DISPOSED ON : 2021-01-21) TR.P.(CRL.) 4/2021 FILED BY GAUTAM MEHRA (DISPOSED ON : 2021-01-21) TR.P.(CRL.) 53/2023 FILED BY GAUTAM MEHRA (DISPOSED ON : 2023-04-21) TR.P.(CRL.) 54/2023 FILED BY SANDEEP KUMAR RAWAT AND ORS. (DISPOSED ON : 2023-04-21) TR.P.(CRL.) 55/2023 FILED BY RUDRA BUILDWELL REALTY PVT. LTD (DISPOSED ON : 2023-04-21) CRL.REV.P. 1274/2024 FILED BY ROMY PAWAN MEHRA (D. OF HEARING : 2025-04-25) CRL.M.C. 8769/2024 FILED BY RAKESH KUMAR KULDEEP SINGH WADHAWAN (D. OF HEARING : 2025-04-25) CRL.M.C. 9025/2024 FILED BY BABITA KHURANA & ORS. (D. OF HEARING : 2025-04-25) CRL.M.C. 9325/2024 FILED BY GAUTAM MEHRA (D. OF HEARING : 2025-04-25) P.S.-FIR NO. :(ECONOMIC OFFENCE WING-166/2015)
51	CRL.M.C.-9025/2024 CRL.M.A. 34531/2024	BABITA KHURANA & ORS. V/s STATE OF NCT OF DELHI & ANR.	AKSHAT GUPTA	
		OTHER DETAILS OF ADVOCATES: AKSHAT GUPTRA(AKSHAT@GJPARTNERS.IN)(9899917111)(PETITIONER) AKSHAT GUPTA (AKSHAT@GJPARTNERS.IN)(9899917111)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ECONOMIC OFFENCE WING-166/2015) CRL.M.C. 3997/2016 FILED BY S K SHUKLA & ORS. (DISPOSED ON : 2018-07-24) TR.P.(CRL.) 5/2021 FILED BY RUDRA BUILDWELL REALTY PVT. LTD. (DISPOSED ON : 2021-01-21) TR.P.(CRL.) 4/2021 FILED BY GAUTAM MEHRA (DISPOSED ON : 2021-01-21) TR.P.(CRL.) 53/2023 FILED BY GAUTAM MEHRA (DISPOSED ON : 2023-04-21) TR.P.(CRL.) 54/2023 FILED BY SANDEEP KUMAR RAWAT AND ORS. (DISPOSED ON : 2023-04-21) TR.P.(CRL.) 55/2023 FILED BY RUDRA BUILDWELL REALTY PVT. LTD (DISPOSED ON : 2023-04-21) CRL.REV.P. 1274/2024 FILED BY ROMY PAWAN MEHRA (D. OF HEARING : 2025-04-25) CRL.M.C. 8769/2024 FILED BY RAKESH KUMAR KULDEEP SINGH WADHAWAN (D. OF HEARING : 2025-04-25) CRL.M.C. 8952/2024 FILED BY GAUTAM GAMBHIR (D. OF HEARING : 2025-04-25) CRL.M.C. 9325/2024 FILED BY GAUTAM MEHRA (D. OF HEARING : 2025-04-25)

				P.S.-FIR NO. :(ECONOMIC OFFENCE WING-166/2015)
52	CRL.M.C.-9325/2024 CRL.M.A. 35727/2024	GAUTAM MEHRA V/s STATE OF NCT OF DELHI	MAYANK SHARMA	
		OTHER DETAILS OF ADVOCATES: JAYANT BHATIA(JAYANTIBHATIALAW@GMAIL.COM)(9717543879)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ECONOMIC OFFENCE WING-166/2015) CRL.M.C. 3997/2016 FILED BY S K SHUKLA & ORS. (DISPOSED ON : 2018-07-24) TR.P.(CRL.) 5/2021 FILED BY RUDRA BUILDWELL REALTY PVT. LTD. (DISPOSED ON : 2021-01-21) TR.P.(CRL.) 4/2021 FILED BY GAUTAM MEHRA (DISPOSED ON : 2021-01-21) TR.P.(CRL.) 53/2023 FILED BY GAUTAM MEHRA (DISPOSED ON : 2023-04-21) TR.P.(CRL.) 54/2023 FILED BY SANDEEP KUMAR RAWAT AND ORS. (DISPOSED ON : 2023-04-21) TR.P.(CRL.) 55/2023 FILED BY RUDRA BUILDWELL REALTY PVT. LTD (DISPOSED ON : 2023-04-21) CRL.REV.P. 1274/2024 FILED BY ROMY PAWAN MEHRA (D. OF HEARING : 2025-04-25) CRL.M.C. 8769/2024 FILED BY RAKESH KUMAR KULDEEP SINGH WADHAWAN (D. OF HEARING : 2025-04-25) CRL.M.C. 8952/2024 FILED BY GAUTAM GAMBHIR (D. OF HEARING : 2025-04-25) CRL.M.C. 9025/2024 FILED BY BABITA KHURANA & ORS. (D. OF HEARING : 2025-04-25) P.S.-FIR NO. :(ECONOMIC OFFENCE WING-166/2015)
53	CRL.REV.P.-1274/2024 CRL.M.A. 33549/2024	ROMY PAWAN MEHRA V/s STATE OF NCT OF DELHI & ORS.	MAYANK SHARMA	
		OTHER DETAILS OF ADVOCATES: R.K GOSSAIN (RKGOSAIN@YAHOO.CO.IN)(9811646752)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ECONOMIC OFFENCE WING-166/2015) CRL.M.C. 3997/2016 FILED BY S K SHUKLA & ORS. (DISPOSED ON : 2018-07-24) TR.P.(CRL.) 5/2021 FILED BY RUDRA BUILDWELL REALTY PVT. LTD. (DISPOSED ON : 2021-01-21) TR.P.(CRL.) 4/2021 FILED BY GAUTAM MEHRA (DISPOSED ON : 2021-01-21) TR.P.(CRL.) 53/2023 FILED BY GAUTAM MEHRA (DISPOSED ON : 2023-04-21) TR.P.(CRL.) 54/2023 FILED BY SANDEEP KUMAR RAWAT AND ORS. (DISPOSED ON : 2023-04-21) TR.P.(CRL.) 55/2023 FILED BY RUDRA BUILDWELL REALTY PVT. LTD (DISPOSED ON : 2023-04-21) CRL.M.C. 8769/2024 FILED BY RAKESH KUMAR KULDEEP SINGH WADHAWAN (D. OF HEARING : 2025-04-25) CRL.M.C. 8952/2024 FILED BY GAUTAM GAMBHIR (D. OF HEARING : 2025-04-25) CRL.M.C. 9025/2024 FILED BY BABITA KHURANA & ORS. (D. OF HEARING : 2025-04-25) CRL.M.C. 9325/2024 FILED BY GAUTAM MEHRA (D. OF HEARING : 2025-04-25) P.S.-FIR NO. :(ECONOMIC OFFENCE WING-166/2015)
54	CRL.M.C.-9103/2024 CRL.M.A. 34892/2024	JYOTI V/s STATE GOVT. OF NCT OF DELHI AND NAR.	BUTUL KHAN	
		OTHER DETAILS OF ADVOCATES: HILAL HAIDER()(8750647440)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
55	CRL.M.C.-9157/2024 CRL.M.A. 35081/2024 WITH CRL.M.C. 9159/2024	BRAJINDER SINGH BATRA V/s STATE NCT OF DELHI	SHADMAN AHMED SIDDIQUI	
		OTHER DETAILS OF ADVOCATES: SHADMAN (ADV.SHADMAN@GMAIL.COM)(9999841848)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ECONOMIC OFFENCE WING-75/2018) W.P.(CRL) 1163/2022 FILED BY ANKUR SHARMA AND ORS (DISPOSED ON : 2022-05-19) CRL.M.C. 2087/2023 FILED BY KAMALJIT KAUR

				BATRA & ANR. (DISPOSED ON : 2023-03-24) CRL.M.C. 3606/2024 FILED BY MR. BRAJINDER SINGH BATRA (DISPOSED ON : 2024-07-19) CRL.M.C. 3586/2024 FILED BY MR. HARPREET SINGH BATRA (DISPOSED ON : 2024-07-19) CRL.M.C. 9159/2024 FILED BY HARPREET SINGH BATRA (D. OF HEARING : 2025-04-25) P.S.-FIR NO. :(ECONOMIC OFFENCE WING-75/2018)
56	CRL.M.C.-9159/2024 CRL.M.A. 35084/2024	HARPREET SINGH BATRA V/s STATE GOVT OF NCT OF DELHI	SHADMAN AHMED SIDDIQUI	
		OTHER DETAILS OF ADVOCATES: SHADMAN (ADV.SHADMAN@GMAIL.COM)(9999841848)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ECONOMIC OFFENCE WING-75/2018) W.P.(CRL) 1163/2022 FILED BY ANKUR SHARMA AND ORS (DISPOSED ON : 2022-05-19) CRL.M.C. 2087/2023 FILED BY KAMALJIT KAUR BATRA & ANR. (DISPOSED ON : 2023-03-24) CRL.M.C. 3606/2024 FILED BY MR. BRAJINDER SINGH BATRA (DISPOSED ON : 2024-07-19) CRL.M.C. 3586/2024 FILED BY MR. HARPREET SINGH BATRA (DISPOSED ON : 2024-07-19) CRL.M.C. 9157/2024 FILED BY BRAJINDER SINGH BATRA (D. OF HEARING : 2025-04-25) P.S.-FIR NO. :(ECONOMIC OFFENCE WING-75/2018)
57	CRL.M.C.-9778/2024 CRL.M.A. 37496/2024	DIRECTORATE OF ENFOCEMENT V/s RAJESH KATYAL	ZOHEB HOSSAIN	
		OTHER DETAILS OF ADVOCATES: HOSSAIN CHAMBERS OF LAW(OFFICEZHOSSAIN@GMAIL.COM)(0)(PETITIONER) SHIVAANG GUPTA(SHIVAANG1407@GMAIL.COM)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 4/2023) CRL.M.C. 8371/2023 FILED BY SANJAY PRAKASH RAI (D. OF HEARING : 2025-05-09) W.P.(CRL) 3711/2023 FILED BY YASH SANJAY PRAKASH RAI (DISPOSED ON : 2023-12-15) W.P.(CRL) 3710/2023 FILED BY SANJAY PRAKASH RAI (DISPOSED ON : 2024-05-15) CRL.M.C. 4759/2024 FILED BY DIRECTORATE OF ENFORCEMENT (D. OF HEARING : 2025-05-09) W.P.(CRL) 3421/2024 FILED BY KRRISH REALTECH PVT. LTD. (D. OF HEARING : 2025-05-26) CRL.M.C. 8632/2024 FILED BY DIRECTORATE OF ENFOCEMENT (DISPOSED ON : 2024-11-28) CRL.M.C. 181/2025 FILED BY DIRECTORATE OF ENFOCEMENT (D. OF HEARING : 2025-04-25) P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 4/2023)
58	CRL.M.C.-10061/2024 CRL.M.A. 38578/2024	RAMESH CHAND RANA V/s ASHOK VERMA	PRADEEP SINGH RANA	
		OTHER DETAILS OF ADVOCATES: RAVINDER MALIK (RAVINDERAMALIK@GMAIL.COM)(8076040464)(PETITIONER)		
59	CRL.M.C.-10165/2024 CRL.M.A. 39003/2024 WITH W.P.(CRL) 448/2025	ANIS AHMED & ANR. V/s NATIONAL INVESTIGATION AGENCY	KARTIK VENU	
		OTHER DETAILS OF ADVOCATES: KARTIK VENU (OFFICE.KARTIKVENU@GMAIL.COM)(9650560472)(PETITIONER) NIA (INFO.NIA@GOV.IN)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NIA-14/2022) W.P.(CRL) 2333/2022 FILED BY MOHAMMAD YUSUFF (DISPOSED ON : 2022-11-11) BAIL APPLN. 3057/2022 FILED BY ABUBACKER E THROUGH HIS SON AMAL THAHSEEN (DISPOSED ON : 2022-10-13) CRL.A. 605/2022 FILED BY ABOOBACKER E. (DISPOSED ON : 2023-04-06) W.P.(CRL) 789/2023 FILED BY ADVOCATE MOHAMMAD YOUSUF IN JC (DISPOSED ON : 2023-09-13) CRL.A. 278/2023 FILED BY IBRAIM PUTHANATHANI @ IBRAHIM MK (DISPOSED ON : 2023-04-24) CRL.A. 18/2023 FILED BY ADVOCATE MOHAMMAD YOUSUF & ORS. (DISPOSED ON : 2024-01-25) CRL.A. 140/2023 FILED BY ADVOCATE MOHAMMAD YOUSUF A11 & ORS. (DISPOSED

				ON : 2024-01-25) CRL.M.C. 3130/2023 FILED BY IBRAHIM PUTHANATHANI @ IBRAHIM MK (D. OF HEARING : 2025-04-29) W.P.(CRL) 505/2023 FILED BY OMA SALAM (DISPOSED ON : 2025-03-04) CRL.A. 623/2023 FILED BY ABUBACKER E (DISPOSED ON : 2024-05-28) CRL.A. 486/2023 FILED BY IBRAHIM PUTHANATHANI @ IBRAHIM MK (DISPOSED ON : 2023-06-14) W.P.(CRL) 3786/2023 FILED BY ABDUL WAHID SAIT. (DISPOSED ON : 2024-09-19) CRL.A. 184/2024 FILED BY ABDUL WAHID SAIT (DISPOSED ON : 2024-04-02) CRL.A. 564/2024 FILED BY O.M.A. SALAM (DISPOSED ON : 2024-08-30) CRL.A. 849/2024 FILED BY ABDUL WAHID SAIT @ NAVEED (D. OF HEARING : 2025-07-10) CRL.A. 873/2024 FILED BY A. S. ISMAIL (DISPOSED ON : 2024-10-16) CRL.A. 922/2024 FILED BY MOHAMED ALI JINNAH (D. OF HEARING : 2025-07-10) CRL.A. 950/2024 FILED BY IBRAHIM PUTHANATHANI (D. OF HEARING : 2025-07-10) CRL.A. 947/2024 FILED BY JASEER K P @ BABU (D. OF HEARING : 2025-07-10) CRL.A. 960/2024 FILED BY SHAHID NASIR (D. OF HEARING : 2025-07-10) CRL.A. 963/2024 FILED BY MOHAMMED FAROOQ REHMAN (D. OF HEARING : 2025-07-10) CRL.A. 1011/2024 FILED BY AQUIL AHMED (D. OF HEARING : 2025-07-24) CRL.A. 1144/2024 FILED BY ANIS AHMED (D. OF HEARING : 2025-07-10) CRL.A. 1164/2024 FILED BY WASEEM AHMAD @ BABLU (D. OF HEARING : 2025-07-10) CRL.A. 1195/2024 FILED BY SHAFEER K.P. (D. OF HEARING : 2025-07-10) CRL.A. 1197/2024 FILED BY YASIR HASAN @ YASIR ARAFAT @ YASIR (D. OF HEARING : 2025-07-10) W.P.(CRL) 5/2025 FILED BY SHAHID NASIR (D. OF HEARING : 2025-05-20) CRL.A. 32/2025 FILED BY E M ABDUL RAHIMAN (D. OF HEARING : 2025-07-10) CRL.A. 100/2025 FILED BY A. S. ISMAIL (D. OF HEARING : 2025-04-24) CRL.A. 147/2025 FILED BY MOHAMMED SHAKIF (DISPOSED ON : 2025-02-27) W.P.(CRL) 448/2025 FILED BY ANIS AHMED & ANR. (D. OF HEARING : 2025-04-25) CRL.A. 253/2025 FILED BY AFSAR PASHA (D. OF HEARING : 2025-05-06) CRL.A. 287/2025 FILED BY O.M.A. SALAM (D. OF HEARING : 2025-05-06) CRL.M.C. 1749/2025 FILED BY P KOYA (DISPOSED ON : 2025-04-03) CRL.A. 304/2025 FILED BY A.S. ISMAIL (D. OF HEARING : 2025-05-09) CRL.A. 318/2025 FILED BY MOHAMMED SHAKIF (D. OF HEARING : 2025-05-06) CRL.A. 354/2025 FILED BY P KOYA (D. OF HEARING : 2025-05-06) CRL.A. 397/2025 FILED BY SHAHID NASIR (DISPOSED ON : 2025-04-02) CRL.A. 398/2025 FILED BY MOHAMED YUSUFF (D. OF HEARING : 2025-05-22) CRL.M.C. 2614/2025 FILED BY OMA SALAM (D. OF HEARING : 2025-04-25) P.S.-FIR NO. :(NIA-14/2022)
60	W.P.(CRL)-448/2025 CRL.M.A. 4021/2025 CRL.M.A. 4022/2025	ANIS AHMED & ANR. V/s UNION OF INDIA & ANR.	KARTIK VENU	
		OTHER DETAILS OF ADVOCATES: KARTIK VENU (OFFICE.KARTIKVENU@GMAIL.COM)(9650560472)(PETITIONER) UOI (UOIDHC@GMAIL.COM)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NIA-14/2022) W.P.(CRL) 2333/2022 FILED BY MOHAMMAD YUSUFF (DISPOSED ON : 2022-11-11) BAIL APPLN. 3057/2022 FILED BY ABUBACKER E THROUGH HIS SON AMAL THAHSEEN (DISPOSED ON : 2022-10-13)

			CRL.A. 605/2022 FILED BY ABOOBACKER E. (DISPOSED ON : 2023-04-06) **W.P.(CRL) 789/2023 FILED BY ADVOCATE MOHAMMAD YOUSUF IN JC (DISPOSED ON : 2023-09-13)** **CRL.A. 278/2023 FILED BY IBRAIM PUTHANATHANI @ IBRAHIM MK (DISPOSED ON : 2023-04-24)** **CRL.A. 18/2023 FILED BY ADVOCATE MOHAMMAD YOUSUF & ORS. (DISPOSED ON : 2024-01-25)** **CRL.A. 140/2023 FILED BY ADVOCATE MOHAMMAD YOUSUF A11 & ORS. (DISPOSED ON : 2024-01-25)** **CRL.M.C. 3130/2023 FILED BY IBRAHIM PUTHANATHANI @ IBRAHIM MK (D. OF HEARING : 2025-04-29)** **W.P.(CRL) 505/2023 FILED BY OMA SALAM (DISPOSED ON : 2025-03-04)** **CRL.A. 623/2023 FILED BY ABUBACKER E (DISPOSED ON : 2024-05-28)** **CRL.A. 486/2023 FILED BY IBRAHIM PUTHANATHANI @ IBRAHIM MK (DISPOSED ON : 2023-06-14)** **W.P.(CRL) 3786/2023 FILED BY ABDUL WAHID SAIT. (DISPOSED ON : 2024-09-19)** **CRL.A. 184/2024 FILED BY ABDUL WAHID SAIT (DISPOSED ON : 2024-04-02)** **CRL.A. 564/2024 FILED BY O.M.A. SALAM (DISPOSED ON : 2024-08-30)** **CRL.A. 849/2024 FILED BY ABDUL WAHID SAIT @ NAVEED (D. OF HEARING : 2025-07-10)** **CRL.A. 873/2024 FILED BY A. S. ISMAIL (DISPOSED ON : 2024-10-16)** **CRL.A. 922/2024 FILED BY MOHAMED ALI JINNAH (D. OF HEARING : 2025-07-10)** **CRL.A. 950/2024 FILED BY IBRAHIM PUTHANATHANI (D. OF HEARING : 2025-07-10)** **CRL.A. 947/2024 FILED BY JASEER K P @ BABU (D. OF HEARING : 2025-07-10)** **CRL.A. 960/2024 FILED BY SHAHID NASIR (D. OF HEARING : 2025-07-10)** **CRL.A. 963/2024 FILED BY MOHAMMED FAROOQ REHMAN (D. OF HEARING : 2025-07-10)** **CRL.A. 1011/2024 FILED BY AQUIL AHMED (D. OF HEARING : 2025-07-24)** **CRL.A. 1144/2024 FILED BY ANIS AHMED (D. OF HEARING : 2025-07-10)** **CRL.A. 1164/2024 FILED BY WASEEM AHMAD @ BABLU (D. OF HEARING : 2025-07-10)** **CRL.A. 1195/2024 FILED BY SHAFEER K.P. (D. OF HEARING : 2025-07-10)** **CRL.A. 1197/2024 FILED BY YASIR HASAN @ YASIR ARAFAT @ YASIR (D. OF HEARING : 2025-07-10)** **CRL.M.C. 10165/2024 FILED BY ANIS AHMED & ANR. (D. OF HEARING : 2025-04-25)** **W.P.(CRL) 5/2025 FILED BY SHAHID NASIR (D. OF HEARING : 2025-05-20)** **CRL.A. 32/2025 FILED BY E M ABDUL RAHIMAN (D. OF HEARING : 2025-07-10)** **CRL.A. 100/2025 FILED BY A. S. ISMAIL (D. OF HEARING : 2025-04-24)** **CRL.A. 147/2025 FILED BY MOHAMMED SHAKIF (DISPOSED ON : 2025-02-27)** **CRL.A. 253/2025 FILED BY AFSAR PASHA (D. OF HEARING : 2025-05-06)** **CRL.A. 287/2025 FILED BY O.M.A. SALAM (D. OF HEARING : 2025-05-06)** **CRL.M.C. 1749/2025 FILED BY P KOYA (DISPOSED ON : 2025-04-03)** **CRL.A. 304/2025 FILED BY A.S. ISMAIL (D. OF HEARING : 2025-05-09)** **CRL.A. 318/2025 FILED BY MOHAMMED SHAKIF (D. OF HEARING : 2025-05-06)** **CRL.A. 354/2025 FILED BY P KOYA (D. OF HEARING : 2025-05-06)** **CRL.A. 397/2025 FILED BY SHAHID NASIR (DISPOSED ON : 2025-04-02)** **CRL.A. 398/2025 FILED BY MOHAMED YUSUFF (D. OF HEARING : 2025-05-22)** **CRL.M.C. 2614/2025 FILED BY OMA SALAM (D. OF HEARING : 2025-04-25)**

				P.S.-FIR NO. :(NIA-14/2022)
61	**CRL.M.C.-10182/2024**	**ADITYA VIKRAM SINGH SETHI V/s STATE GOVT. OF NCT OF DELHI AND ANR.**	**PARMESH BALI**	
		OTHER DETAILS OF ADVOCATES: PRAMESH BALI(PARMESHBALI.ADVOCATE@GMAIL.COM)(9868111965)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		**P.S.-FIR NO. :(PUNJABI BAGH-482/2018)**
62	**CRL.M.C.-181/2025 CRL.M.A. 975/2025 CRL.M.A. 976/2025**	**DIRECTORATE OF ENFOCEMENT V/s AMIT KATYAL**	**ZOHEB HOSSAIN**	
		OTHER DETAILS OF ADVOCATES: ZOHEB HOSSAIN (OFFICEZHOSSAIN@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) DIRECTORATE OF ENDORCEMENT(DL.HC-ED@GOV.IN)(0)(RESPONDENT)		**OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 4/2023) CRL.M.C. 8371/2023 FILED BY SANJAY PRAKASH RAI (D. OF HEARING : 2025-05-09) W.P.(CRL) 3711/2023 FILED BY YASH SANJAY PRAKASH RAI (DISPOSED ON : 2023-12-15) W.P.(CRL) 3710/2023 FILED BY SANJAY PRAKASH RAI (DISPOSED ON : 2024-05-15) CRL.M.C. 4759/2024 FILED BY DIRECTORATE OF ENFORCEMENT (D. OF HEARING : 2025-05-09) W.P.(CRL) 3421/2024 FILED BY KRRISH REALTECH PVT. LTD. (D. OF HEARING : 2025-05-26) CRL.M.C. 8632/2024 FILED BY DIRECTORATE OF ENFOCEMENT (DISPOSED ON : 2024-11-28) CRL.M.C. 9778/2024 FILED BY DIRECTORATE OF ENFOCEMENT (D. OF HEARING : 2025-04-25) P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 4/2023)**
63	**CRL.REV.P.-171/2023**	**S.K.NAGARWAL V/s STATE THROUGH GOVT OF NCT OF DELHI & ORS.**	**SURESH KUMAR NAGARWAL**	
		OTHER DETAILS OF ADVOCATES: SURESH KUMAR(SKNAGARWAL@GMAIL.COM)(9461300667)(PETITIONER) SURESH NAGARWAL(SKNAGARWAL@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		

HIGH COURT OF DELHI **REGISTRAR(LISTING)**
22.04.2025.

COURT NO.51
HON'BLE MS.JUSTICE TARA VITASTA GANJU

NOTE: "NO PASSOVER WILL BE GIVEN IN THE FIRST FIVE CASES IN SUPPLEMENTARY LIST"

NOTE: "PASSOVERS WILL BE TAKEN UP IMMEDIATELY AFTER LUNCH"

NOTE: "ALL COUNSEL APPEARING THROUGH VC ARE REQUESTED TO MAINTAIN A PROPER DECORUM WHILE APPEARING THROUGH VIRTUAL MODE, I.E, ENSURE THE VIDEO IS ON WHEN THE MATTER IS TAKEN UP, APPEAR IN COURT ATTIRE AND BACKGROUND NOISE/DISTURBANCE.

COUNSELS ARE ALSO REQUIRED TO PUT THE ITEM NUMBER BESIDES THEIR NAME.

COUNSEL SHALL ALSO REFRAIN FROM APPEARING WHILE IN A MOVING VEHICLE OR FROM A PUBLIC PLACE.

NOTE: "REGULAR MATTERS WILL BE TAKEN UP EVERY THURSDAY AT 03:30 P.M"

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MEETING NO. 2512 822 186.

NOTE FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

Bhupesh.kumar@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
AFTER NOTICE COMPANY MATTERS				
1	CCP(CO.)-5/2006 WITH CO.PET. 265/1998	NORTHERN INDIA JVG INVESTORS & DEPOSITORS WELFARE ASSOCN. V/s VK SHARMA & ORS.	MR.VIKASH MAHAJAN, MR.UCHIT BHANDARI, MR.RR.BHANDARI, MR.S.MAHESHWARI, MR.ASHOK KUMAR, MR.SK LUTHRA, MR. MR SHAH, MR.PRAVEEN MAHAJAN, MR.PK MITTAL, MR.P.MAHAJAN, MR.T.LENSING, LAJWINDER SINGH, AMOL SINHA, GIRIRAJ SUBRAMANIUM, DHEERAJ GUPTA	
		OTHER DETAILS OF ADVOCATES: AMOL SINHA(AMOLSINHA.ASSOCIATES@GMAIL.COM)(9910847958)(PETITIONER) GIRIRAJ SUBRAMANIUM(OFFICEOFGRS@GMAIL.COM)(9654450719)(RESPONDENT) DHEERAJ GUPTA(PERITIAPRADEEP@GMAIL.COM)(7210670704)(PETITIONER)		
2	CO.A(SB)-13/2010(Disposed off case) CO.APPL. 686/2023 CO.APPL. 22/2024 CO.APPL. 223/2024 CO.APPL. 224/2024 CO.APPL. 360/2024 CO.APPL. 756/2024 CO.APPL. 757/2024 CO.APPL. 760/2024 CO.APPL. 24/2025 CO.APPL. 264/2025	NIRMAL JAIN & ORS V/s JAYNA TIMES INDUSTRIES LTD. & ORS.	BINA GUPTA, JAWAHAR RAJA, ABHISHEK BHARDWAJ, JRLISTING LISTING, BHAVYA BHARTI, C.S.GUPTA, MADHAVI, CHINMAY KANOJIA, CHANDRA SHEKHER DELHI, ABHISHEK BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: MADHAVI (MADHAVI.KHR@GMAIL.COM)(9643002872)(PETITIONER) CHINMAY KANOJIA(CHINMAY.K91@GMAIL.COM)(8800239826)(PETITIONER) CHANDRA SHEKHER GUPTA(CHANDRACSG1969@GMAIL.COM)(9871980107)(PETITIONER) ABHISHEK BHARDWAJ(BHARDWAJ.ABHISHEK1990@GMAIL.COM)(9968955329)		
3	CO.A(SB)-41/2013 CO.APPL. 1727/2013 CO.APPL. 2602/2014 CO.APPL. 2820/2014 CO.APPL. 1514/2015	V.L.S FINANCE LTD V/s SUNAIR HOTELS LTD & ORS	BINA GUPTA, TARUN CHANDIOK, BINA GUPTA, BAKUL JAIN, JATIN SETHI, ISHAN SANGHI, AMAANTA LEGAL	
		OTHER DETAILS OF ADVOCATES: BAKUL JAIN(AD.BAKULJAIN@GMAIL.COM)(8802409894)(PETITIONER) TARUN CHANDIOK(TARUN.CHANDIOK@GMAIL.COM)(8800161919)(RESPONDENT) JATIN SETHI(JATINSSETHI@GMAIL.COM)(8860070760)(RESPONDENT) ISHAN SANGHI(ISHANSANGHI@GMAIL.COM)(9999712309)(RESPONDENT)		

4	CO.A(SB)-27/2016 CO.APPL. 2436/2016	RAJESH MANCHANDA & ORS. V/s RIVIERA BAG MANUFACTURING LTD. & ORS.	NALINI, PRATEEK GUPTA	
		OTHER DETAILS OF ADVOCATES: PRATEEK GUPTA(ADV.PRATEEKG@GMAIL.COM)(8587831043)(RESPONDENT)		
5	CO.PET.-530/2012 OLR 5/2025 CO.APPL. 249/2025	M/S SA ASSOCIATES & CONTRACTS PVT LTD V/s FALCON TECHNOSYSTEMS LIMITED	MEENAKSHI ARORA, OFFICIAL LIQUIDATOR, KAPIL KHER, MOHIT D RAM	
		OTHER DETAILS OF ADVOCATES:		

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HIGH COURT OF DELHI AT NEW DELHI

No.: 123/Rules/DHC Dated: 03.10.2024

PRACTICE DIRECTIONS

In order to ascertain from each party whether he/she admits or denies the allegations of facts made in the plaint and to be able to explore the possibilities of settlement and disposal of the main matter at the initial stage itself, Hon'ble the Chief Justice, on the recommendations of the Hon'ble Judges of the Original Side has been pleased to issue following Practice Directions for information and compliance by all concerned:-

1. Advance copy of fresh Civil Suits {i.e.,CS(OS)andCC}, together with documents therewith, if any, shall be served upon each opposite party, as is also done for Arbitration petitions under the Delhi High Court (Original Side) Rules, 2018.
2. Plaintiff shall also intimate all opposite parties, in the matter, about the filing and likely date of listing of the said suit.
3. Plaint shall be accompanied by written proof of such intimation and their respective service, besides indicating name(s) of all opposite parties in the matter.
4. Earlier Practice Directions regarding the manner and mode of Service of Notice of Motion, advance copy, etc., will remain the same.

These Practice Directions shall come into force with immediate effect.

By Order
Sd/
(KANWAL JEET ARORA)
REGISTRAR GENERAL

HIGH COURT OF DELHI: NEW DELHI

CIRCULAR

No.:DHC(OS)-Filing
Date: 27.08.2024

It is circulated for information of all the concerned that the Hon'ble IT Committee has been pleased to direct that the impugned order should be made first Annexure with the Main Case. Hence, the impugned order/award shall be the first Annexure with the Main Case (wherever applicable) and the same shall reflect in the concerned part of the Main Case accordingly.

Sd/-
Registrar (Original)

CIRCULAR

PRIORITY HEARING OF CASES OF LITIGANTS/ADVOCATES WITH DISABILITY (UNDER THE RIGHTS OF PERSONS WITH DISABILITY ACT)

"All the Litigants/Advocates with disabilities and Advocates dealing with the cases pertaining to persons with Disabilities are impressed upon to apprise the office of Joint Registrar/ Deputy Registrar (Original) about their ongoing cases before the concerned Bench of this Court so that they can be identified and be listed categorically in the Cause List and disposed of on priority."

COURT NO.5
HON'BLE MR. JUSTICE C.HARI SHANKAR

NOTE : Learned Counsel are requested to provide electronic copies of compilations of judgments/written at least 24 hours in advance of the hearing, by way of email to the Court Master [cmpraveenkumar.dhc@gov.in]. The compilations should be indexed (alongwith relevant para numbers of judgments specifically mentioned), bookmarked and OCR compatible. They should not be marked or highlighted.

To join hearing please click the link given below:-
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NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO
cmpraveenkumar.dhc@gov.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	I.A. 16716/2022 I.A. 1022/2023 I.A. 13540/2023 REVIEW PET. 146/2021 In CS(OS)-226/2021	BOXING FEDERATION OF INDIA V/s INDIAN AMATEUR BOXING FEDERATION & ORS.	ABHIGYA, VISHNU SHARMA, PHALPHER, PARTH GOSWAMI, VISHNU SHARMA, PARTH GOSWAMI	
2	I.A. 4964/2025 In O.M.P.(MISC.)(COMM.)-673/2024 (Disposed off case)	DIMECO FORMERLY KNOWN AS DIMECO ALIPRESSE THROUGH INDIAN AGENT KRITI INTER TRADE V/s CENTRAL ORGANISATION FOR MODERNIZATION OF WORKSHOPS THROUGH CONTROLLER OF STORES & ANR.	NL GANAPATHI	

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COURT NO. 30
HON'BLE MR. JUSTICE SANJEEV NARULA

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
PART-HEARD MATTERS				
1	CS(COMM)-409/2018	MARS INCORPORATED V/s CADUBURY INDIA LTD.	CM OBEROI, SUREKHA RAMAN, PRATAP, V.P. SINGH, KRIPA PANDIT, PRAVIN ANAND	

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COURT NO. 26
HON'BLE MS.JUSTICE NEENA BANSAL KRISHNA

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PASSWORD: 1234
NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO cmpankaj.dhc@gov.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
PART-HEARD MATTERS				
1	O.M.P. (COMM)-348/2019 I.A. 11991/2019 I.A. 524/2025	AIRPORTS AUTHORITY OF INDIA V/s URC CONSTRUCTION (P) LTD.	VIKAS MEHTA, ANKIT A SHAH, DIGVIJAY RAI	AT 3.30 P.M

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COURT NO. 21
HON'BLE MR.JUSTICE VIKAS MAHAJAN

NOTE: SUPPLEMENTARY PASS OVER SHALL BE TAKEN UP IMMEDIATELY AFTER THE SUPPLEMENTARY LIST IS OVER.
NOTE: PARTIES SHOULD BE READY WITH SHORT SYNOPSIS IN THE FINAL HEARING/DISPOSAL MATTERS.
CLICK HERE TO JOIN VC
https://virtualcourtdhc.webex.com/meet/virtualcourtdhc3
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dhcanilkumar@gmail.com

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	I.A. 49057/2024 In CS(OS)-1578/1992	SH. ARUN BATRA V/s MS. BIMLA DEVI THRU LR'S AND ORS.	JP GUPTA, SS JAIN, K.DUTTA, TARUN JOHRI, D.P SHARMA, SANJIV GUPTA, PV KAPUR, KETAKI GOSWAMI, K.N. KATARIA, ARUN BHARDWAJ, MAHENDRA SINGH, SURESH GUPTA, NANDANI, RAHU L GUPTA, LALIT GUPTA, J P GUPTA, L.P.DHIR, MANISH VASHISHT, ANKIT SHARMA, SAMEER VASHISHT, LALIT GUPTA, AMIT GUPTA, NS BAJWA, VANSHAY KAUL, SAMEER VASISHT, MANISH KUMAR SRIVASTAVA	
2	I.A. 42406/2024 In CS(OS)-241/2021	SIRAJ UL HAQ PRACHA V/s NASIMUDDIN & ORS.	NAVNEET, AMAN BHALLA, AMIT VOHRA, SIDHARTH CHOPRA, NEHA JAIN, MOHD RAIS FAROOQUI, SAMIULLAH MIRZA, RAJESH TYAGI, NEERAJ KUMAR, AFSHAN PRACHA, SUNIL KUMAR, GAURAV SONI	
3	TEST.CAS.-43/2006	LT.COL.(RETD) GURVACHAN SINGH AND ANR V/s STATE	J.R. MIDHA, SIDDHARTHYADAV, RAMAN KAPUR	

PART-HEARD MATTERS				
4	CS(COMM)-376/2021 I.A. 10266/2021 I.A. 12891/2021 I.A. 12892/2021 I.A. 14526/2021 I.A. 14918/2021 I.A. 15910/2021 I.A. 1011/2022 I.A. 16862/2022 I.A. 16863/2022 WITH O.M.P. (T) (COMM.) 122/2022	ARMOR INDIA CODING AND IMAGING SUPPLIES PRIVATE LIMITED & ANR. V/s MR. S.C. BASRA & ORS.	YASHVARDHAN, SIDDHARTH SINGH, DEVANG GAUTAM, EKANSH GUPTA, EKANSH GUPTA, ASHISH KOTHARI, SAURABH KUMAR, SENU NIZAR	
5	O.M.P. (T) (COMM.)-122/2022 WITH CS(COMM) 376/2021	INTERCODE SOLUTIONS PVT. LTD. & ANR. V/s ARMOR INDIA CODING AND IMAGING SUPPLIES PRIVATE LIMITED	YASHVARDHAN	
6	CS(COMM)-491/2021 I.A. 13137/2021 I.A. 13139/2021	M/S LUBE INDUSTRIES SRL V/s M/S 21ST CENTURY	CHANDRA SHEKHAR, CHANDRA SHEKHAR	
7	I.A. 6507/2017 In CS(OS)-53/2017	PANKAJ OSWAL V/s ARUNA OSWAL & ORS	SONDHI NARULA DALAL, SANJIV KAKRA, AMAN JHA, AVIMUKT DAR, SANJIV KAKRA, BUTUL KHAN, ANOOP GEORGE, J SAGAR, AVIMUKT DAR	

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COURT NO. 8
HON'BLE MR.JUSTICE SACHIN DATTA

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	I.A. 4314/2025 In O.M.P. (COMM)-180/2024	PUBLIC WORKS DEPARTMENT EDUCATION WEST DIVISION N THROUGH EXECUTIVE ENGINEER V/s M/S SVK INFRASTRUCTURES FORMERLY M/S SATYA NARAIN THROUGH ITS DIRECTOR	AVINASH KUMAR TRIVEDI, LALLTAKSH JOSHI	
2	I.A. 4671/2025 I.A. 5361/2025 In O.M.P. (COMM)-183/2024	PUBLIC WORKS DEPARTMENT, EDUCATION WEST DIVISION N THROUGH EXECUTIVE ENGINEER V/s M/S SVK INFRASTRUCTURES FORMERLY M/S SATYA NARAIN THROUGH ITS DIRECTOR	AVINASH KUMAR TRIVEDI, LALLTAKSH JOSHI	
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES (TIME FIXED MATTERS)				
3	O.M.P. (COMM)-321/2020	INDIAN FARMERS FERTILISER V/s THE HASSAN DISTRICT COOPERATIVE CENTRAL BANK LTD	SHAILESH, SUDHANSHU PRAKASH, ANJUM JAVED, PRIYA KUMAR	AT 3.00 P.M.

PART-HEARD MATTERS				
4	O.M.P. (COMM)-221/2017 WITH OMP (ENF.) (COMM.) 61/2017	GOVT.OF NCT OF DELHI & ANR. V/s GAURAV ENTERPRISES	TARKESHWAR NATH, PEEYOOSH KALRA	
5	OMP (ENF.) (COMM.)-61/2017	GAURAV ENTERPRISES V/s GOVERNMENT OF NCT OF DELHI	TUSHAR SANNU DAHIYA, TARKESHWAR NATH	
6	O.M.P. (COMM)-425/2017 I.A. 4647/2019 I.A. 1610/2020 I.A. 762/2021	DELHI TRANSPORT CORPORATION V/s TATA MOTORS LIMITED	KARANJAWALA & CO, MANASHWY JHA, VIBHOR GARG, AVNISH AHLAWAT, AVNISH AHLAWAT	

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COURT NO. 46

HON'BLE MS.JUSTICE JYOTI SINGH

NOTE 1: ANY URGENT MENTIONING FOR LISTING THE APPLICATION IN THE MAIN SUIT/PETITION WHICH IS PENDING BEFORE THE CONCERNED COURT, THE SAME SHALL BE MENTIONED BEFORE THE BENCH CONCERNED. IN CASE THE APPROPRIATE BENCH IS NOT HOLDING THE COURT, THEN IT SHOULD BE MENTIONED BEFORE THE JUDGE-IN-CHARGE (ORIGINAL SIDE).

2. "SUPPLEMENTARY PASS-OVER SHALL BE TAKEN UP IMMEDIATELY AFTER COMPLETION OF SUPPLEMENTARY LIST."

3. IN CASE LEARNED COUNSELS FOR THE PARTIES WISH TO RELY UPON SOME PLEADINGS/DOCUMENTS/SUBMISSIONS/JUDGMENTS, THEY ARE DIRECTED TO FILE THE SAME DURING THE COURT WORKING HOURS ATLEAST A DAY PRIOR TO THE DATE OF LISTING OF SUCH MATTERS. ANY PLEADINGS/DOCUMENTS/SUBMISSIONS/JUDGEMENTS FILED BEYOND THE AFORESAID PRESCRIBED PERIOD SHALL NEITHER BE FORWARDED TO THE COURT NOR BE ENTERTAINED.

4. COUNSEL APPEARING THROUGH VIDEO CONFERENCING ARE REQUESTED TO GIVE THEIR APPERANCES IN THE CHAT BOX ALONGWITH THEIR MOBILE NUMBERS.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	ARB.P.-1746/2024	EXTRAMARKS EDUCATION INDIA PVT LTD V/s NARAYANA VIDYALAYAM & ORS.	SWAPNIL CHOUDHARY, ANKIT PARASHAR	
2	ARB.P.-2131/2024 I.A. 49491/2024	INDUS TOWERS LIMITED V/s MS TARUN GOYAL AND SONA HUF THR ITS KARTA MR TARUN GOYAL	SWETANK SHANTANU	

3	ARB.P.-540/2025 I.A. 7744/2025	M/S ANH TECHNOLOGIES PRIVATE LIMITED V/s CKOSMIC HEALTH CITY	TUSHAR SWAMI, RASHI ANAND	
4	ARB.P.-551/2025 I.A. 7879/2025	SUDHIR KUMAR GUPTA PARTNER OF MS TRILOK CHAND GUPTA AND COMPANY V/s NATIONAL HIGHWAYS AUTHORITY OF INDIA	ANURAG OJHA	
5	ARB.P.-552/2025 I.A. 7881/2025	SUDHIR KUMAR GUPTA PARTNER OF MS TRILOK CHAND GUPTA AND COMPANY V/s NATIONAL HIGHWAYS AUTHORITY OF INDIA	ANURAG OJHA	
6	ARB.P.-559/2025	JHANKAR BANQUETS THROUGH ITS PARTNER MR. MAHESH KAPOOR V/s DELHI DEVELOPMENT AUTHORITY	ADITYA VIKRAMSINGH CHAUHAN	
7	ARB.P.-560/2025	JHANKAR BANQUETS THROUGH ITS PARTNER MR. MAHESH KAPOOR V/s DELHI DEVELOPMENT AUTHORITY	ADITYA VIKRAMSINGH CHAUHAN	
8	ARB.P.-601/2025 I.A. 9020/2025	JPFL FILMS PRIVATE LIMITED V/s AVAADA ENERGY PRIVATE LIMITED & ANR.	KHAITAN & CO.	

9	ARB.P.-603/2025 I.A. 9023/2025	JPFL FILMS PRIVATE LIMITED V/s AVAADA ENERGY PRIVATE LIMITED & ANR.	KHAITAN & CO.	
10	ARB.P.-604/2025 I.A. 9025/2025	JPFL FILMS PRIVATE LIMITED V/s AVAADA ENERGY PRIVATE LIMITED & ANR.	KHAITAN & CO.	
11	O.M.P.(I) (COMM.)-206/2024 I.A. 31766/2024 I.A. 38775/2024	RISHI KAPOOR V/s RAKESH SINGH	MANISH PRATAP SINGH, NEERAJ MAURYA, DEVENDRA KUMAR YATI, IMRAN MOULAEY, NEERAJ MAURYA	
12	O.M.P.(I) (COMM.)-47/2025	M/S STANDARD BRANDS LIMITED V/s SH DEVENDER SINGH	ADITYA PAROLIA	
13	O.M.P.(I) (COMM.)-76/2025	ADITYA BIRLA FINANCE LIMITED V/s SWADESH GREEN INFRA LIMITED AND ORS	MAHIP DATTA PARASHAR	
14	O.M.P.(I) (COMM.)-122/2025 I.A. 9129/2025	SHINDE DEVELOPERS PRIVATE LIMITED V/s THE NATIONAL HIGHWAYS AUTHORITY OF INDIA	KRISHAN KUMAR	AT 2.30 P.M
15	I.A. 7310/2025 In O.M.P.(MISC.)(COMM.)-185/2023 (Disposed off case)	M/S DELHI HAAT CRAFT COTTAGE INDUSTRIES V/s M/S UNITED INDIA INSURANCE CO.LTD	ABHISHEK CHANDRA MISHRA, AALAM BIR SINGH NIJJAR	

16	O.M.P.(MISC.)(COMM.)-279/2025 I.A. 7981/2025	NATIONAL HIGHWAYS AUTHORITY OF INDIA V/s M/S ORIENTAL PATHWAYS (AGRA) PVT. LTD.	KRISHAN KUMAR	
17	ARB. A. (COMM.)-6/2025 I.A. 2130/2025 I.A. 2131/2025 WITH OMP (ENF.) (COMM.) 147/2024	LAVA INTERNATIONAL LIMITED V/s MINTELLECTUALS LLP	ABHAY RAJ VARMA	
18	EX.APPL.(OS) 148/2025 In OMP (ENF.) (COMM.)-147/2024	MINTELLECTUALS LLP V/s LAVA INTERNATIONAL LIMITED	HITAIN BAJAJ, ABHAY RAJ VARMA, PRANAV JAIN, SAMRAT NIGAM, PRANAV JAIN	
19	ARB. A. (COMM.)-20/2025 I.A. 8399/2025	NATIONAL HIGHWAYS AUTHORITY OF INDIA V/s MS ASHOKA BUILDCON LTD	SINGHANIA & PARTNERS LLP	
20	I.A. 9556/2025 In CS(COMM)-705/2017 WITH CS(COMM) 706/2017	VARIJA BAJAJ DHAREWA V/s ASSOTECH LIMITED & ANR	NEELAM RATHORE ASSOCIATES, KESHAV MOHAN, RISHI K AWASTHI, NEELAM RATHORE	
21	I.A. 9613/2025 In CS(COMM)-706/2017	ARVIND BAJAJ V/s ASSOTECH LIMITED & ANR	NEELAM RATHORE ASSOCIATES, KESHAV MOHAN, NEELAM RATHORE	
22	CS(COMM)-131/2024 I.A. 9175/2025	M/S CRYSTAL CROP PROTECTION LIMITED THROUGH AUTHORISED REPRESENTATIVE V/s SH. RAJENDRA G. KASHIKAR PROPRIETOR OF M/S ARUN SEEDS PESTICIDES	CHETAN RAI WAHI, GAURAV BARATHI	

23	CS(COMM)-353/2025 I.A. 9886/2025	M/S ROSEWOOD SERVICED SUITES LLP V/s M/S SKYTECH ESTATES PVT LTD AND ORS	UDAIBIR SINGH KOCHAR	
24	CS(OS)-5/2012 I.A. 10222/2017 I.A. 5686/2018 I.A. 12531/2018 I.A. 12532/2018 I.A. 379/2019 I.A. 11902/2019 I.A. 11903/2019 I.A. 11904/2019 I.A. 11907/2019 I.A. 12059/2019 I.A. 5819/2020 I.A. 1082/2021 I.A. 467/2022 I.A. 6164/2022 I.A. 6165/2022 I.A. 7332/2023 I.A. 25370/2023 I.A. 6811/2025 WITH CS(OS) 508/2012	YASHWANT SINGH V/s ASHUTOSH VERMA	YASHWANT SINGH (CAVEATOR), RAHUL SHARMA, R C PATHAK, UDYAN SRIVASTAVA, MURARI KUMAR, ARUN K SRIVASTAV, ANUSH RAAJAN V, MOHIT CHAUDHARY & A.DAS, MOHIT CHAUDHARY, ARUN K SRIVASTAVA, ANUP MISHRA, MOHIT CHAUDHARY, ARUN KUMAR SRIVASTVA	
25	CS(OS)-508/2012 I.A. 3903/2012 I.A. 921/2013 I.A. 922/2013 I.A. 12060/2019 I.A. 1437/2020 I.A. 1489/2020 I.A. 16166/2022 I.A. 2384/2023 I.A. 2386/2023	ASHUTOSH VERMA V/s YASHWANT SINGH AND OTHERS	R C PATHAK, UDYAN SRIVASTAVA, ARUN K SRIVASTAVA, JAYASHREE SHUKLA DASGUPTA, ANUSH RAAJAN V, VINEET SINHA, ARUN K SRIVASTVA, ARUN KUMAR SRIVASTVA, RAHUL KUMAR, MOHIT CHAUDHARY	

26	CS(OS)-1157/2012 I.A. 7714/2012 I.A. 7715/2012 I.A. 7716/2012 I.A. 15983/2012 I.A. 4872/2016 I.A. 6555/2018 I.A. 15814/2018 I.A. 24639/2023 I.A. 40043/2024 I.A. 40429/2024	SUBHASH ARORA V/s VIKAS CHANNA AND ANR	AKASH & ASSOCIATES, BRIJESH SHARMA, LAV DHAWAN, MOHIT CHAUDHARY & DHEERAJ GUPTA, MOHIT CHAUDHARY, LAV DHAWAN, LALIT TRAKRU, ADITYA NAYYAR	
27	CS(OS)-1129/2015 I.A. 8520/2015 I.A. 12539/2015 I.A. 13949/2015 I.A. 17568/2019 I.A. 17569/2019 I.A. 5114/2022 I.A. 6652/2022 I.A. 9706/2022 I.A. 9816/2022 I.A. 12533/2022 I.A. 21527/2022 I.A. 21528/2022 I.A. 22165/2022	HARMEET KAUR SINGH V/s KIMMI BRARA & ORS	SONDHI NARULA DALAL, ROHIT NAGPAL, SHRI VENKATESH, ROHIT CHOUDHRY, DHRUVA BHAGAT, ROHIT CHOUDHRY, SAMAR BANSAL, VIKAS MEHTA, VIVEK KUMAR TANDON, MAYANK YADAV, JITENDER VERMA	
28	CS(OS)-2699/2015 I.A. 18570/2015 I.A. 5596/2016	VIJAY LAXMI & ANR V/s SHRI AJIT SINGH & ANR	RAJ KUMAR SHERAWAT, BHARAT AHUJA, DINESH KUMAR, GIRISH CHANDRA JHA, N S DALAL & DEVESH PRATAP SINGH	
29	CS(OS)-218/2017 I.A. 6108/2017 I.A. 6461/2017 I.A. 5476/2018 I.A. 8462/2018 I.A. 3627/2019 I.A. 16522/2019 I.A. 8797/2021	BABA GOPAL DASS SAHIB (TALIB) TRUST V/s BABA GOPAL DASS SAHIB TALIB DARVESH ASTHAN SEWAK SABHA (REGD) & OTHERS	WITHOUT GENERATE, LEENA TUTEJA, VENANCIO D COSTA, SHAILENDRA BHARDWAJ, ROHIT JOLLY, ASTHA	

30	CS(OS)-382/2017 I.A. 17584/2019 I.A. 616/2020	DEEP SINGH V/s RAJIV CHHABRA & ORS	MANAV KUMAR, MOHIT CHAUDHARY, PAWAN KUMAR MITTAL, NAUSHAD ALAM (DHCLSC), NAUSHAD ALAM	
31	CS(OS)-578/2017 I.A. 12344/2017 CCP(O) 20/2020 I.A. 4944/2020 I.A. 4945/2020 I.A. 4946/2020 I.A. 9733/2020	BHOUM SINGH (SINCE DECEASED) THROUGH LR MANJEET SINGH V/s SMT. SANT KAUR & ORS	AJAY BANSAL, BHARAT GUPTA, MD. AZAM ANSARI, MD AZAM ANSARI	
32	CS(OS)-183/2019 I.A. 4764/2019	DEEPA AHUJA & ANR. V/s SMT. SONIA DHAWAN & ORS.	SUNIL MALHOTRA, LAL SINGH THAKUR, RAJIV BAKSHI	
33	I.A. 9338/2025 In CS(OS)-569/2019	LAJPAT RAI JAGGA & ORS. V/s KANCHAN SEHGAL & ORS.	AJAY KUMAR GUPTA, LOVEKESH AGGARWAL, RAHUL KUMAR, SHIV CHARAN GARG, SHAINI, AJAY GUPTA, SHAINI BHARDWAJ	
34	I.A. 45698/2024 In CS(OS)-651/2019	HARBIR SINGH YADAV V/s SUMAN & ORS.	ANIL SHARMA, ARUN BALI	
35	CS(OS)-668/2019 I.A. 18348/2019	AMITA PAL KAUR V/s JASBIR KAUR & ORS.	MUKESH VATSA, DEBARSHI BHADRA	AT 4:30 P.M.
36	I.A. 9952/2025 In CS(OS)-669/2024	HARPREET SINGH KOHLI AND ANR V/s CHETAN SINGH KOHLI AND ORS	AMIT KHEMKA, V. K. MALIK, AMIT KHEMKA	
37	CS(OS)-726/2024 I.A. 38872/2024 I.A. 47420/2024 I.A. 48169/2024 I.A. 49566/2024 I.A. 49678/2024 I.A. 3270/2025	YASH PAL OBERAI V/s RANJANA OBERAI AND ORS	BINOD KUMAR JHA, TANMAY GUPTA, RAJESH BAWEJA, TANMAY GUPTA	

38	CS(OS)-835/2024 I.A. 42500/2024 I.A. 42501/2024 I.A. 42502/2024	MR. KULWANT SINGH NARANG V/s MS. ANU NARANG & ANR.	GOVIND K RISHI, PRATHAM SHARMA, ANSHU DAVAR	
39	CS(OS)-1038/2024 I.A. 49726/2024	HEMANT TOKAS V/s SMT KAMLA & ORS.	KULDEEP SEHRAWAT	
40	EX.P.-381/2012 EX.APPL.(OS) 66/2017	SUNIL KUMAR V/s M/S STOCK GURU INDIA LTD & ANR	PSP LEGAL, KAWALJIT KAUR, ADITYA PAROLIA, GOVIND RISHI, PRASHANT SINGH	
41	O.M.P. (COMM)-157/2018 I.A. 5118/2018 I.A. 5119/2018	ASHIMA INFRASTRUCTURE PVT LTD. V/s DELHI METRO RAIL CORPORATION LIMITED (DMRC LTD)	TARUN JOHRI, HARPREET SINGH	
42	O.M.P. (COMM)-502/2018 I.A. 17025/2018 I.A. 5301/2021	UNION OF INDIA V/s RADHA CONSTRUCTION COMPANY	ANKIT GUPTA, RUCHIR MISHRA, DEBESH PANDA	
43	O.M.P. (COMM)-20/2023 I.A. 1116/2023 WITH OMP (ENF.) (COMM.) 50/2023	STEEL AUTHORITY OF INDIA LIMITED V/s BRITISH MARINE PLC	SIDHARTHA SHARMA	
44	OMP (ENF.) (COMM.)-50/2023 EX.APPL.(OS) 1790/2024	BRITISH MARINE PLC V/s STEEL AUTHORITY OF INDIA LTD	SUMIT KUMAR BATRA	
45	O.M.P. (COMM)-265/2023 I.A. 13719/2023	KRR INFRA PROJECTS PVT LTD V/s UNION OF INDIA	SOAYIB QURESHI	AT 2.30 PM

46	O.M.P. (COMM)-430/2024 I.A. 41242/2024 I.A. 41243/2024 I.A. 41244/2024 I.A. 41245/2024 I.A. 41246/2024 I.A. 43991/2024	NATIONAL HIGHWAYS AUTHORITY OF INDIA V/s SOMA ISOLUX KISHANGARH - BEAWAR TOLLWAY PVT LTD	GINNY JETLEY RAUTRAY, SANTOSH KUMAR KUMAR	
47	O.M.P. (COMM)-56/2025 I.A. 2728/2025 I.A. 2731/2025	MEP CHENNAI BYPASS TOLL ROAD PVT LTD. V/s NATIONAL HIGHWAYS AUTHORITY OF INDIA & ANR.	SOUMIK GHOSAL, ASHISH RANA, SUKANT VIKRAM	AT 2.30 P.M
48	O.M.P. (COMM)-57/2025 I.A. 2732/2025 I.A. 2735/2025	MEP CHENNAI BYPASS TOLL ROAD PVT LTD V/s NATIONAL HIGHWAYS AUTHORITY OF INDIA & ANR.	SOUMIK GHOSAL, ASHISH RANA, SUKANT VIKRAM	AT 2.30 P.M
49	EX.APPL.(OS) 231/2025 In OMP (ENF.) (COMM.)-80/2018 (Disposed off case)	FORBES FACILITY SERVICE PVT. LTD V/s G.B. PANT INSTITUTE OF POST GRADUATE	SUREKHA RAMAN	
50	EX.APPL.(OS) 579/2025 In OMP (ENF.) (COMM.)-55/2023	CHAKRADHARI SUREKA V/s PREMLATA SUREKA THROUGH S.P.A. & ORS.	PRATEEK ARORA, KUNAL KALRA	
51	OMP (ENF.) (COMM.)-67/2025 EX.APPL.(OS) 467/2025	MINTELLECTUALS LLP V/s LAVA INTERNATIONAL LIMITED	PRANAV JAIN	
52	O.M.P.(I)-4/2023 CCP(O) 79/2023 I.A. 25793/2023 I.A. 1013/2024	KULBIR SINGH UBEROI V/s JAGPAL SINGH OBEROI & ORS.	BHAGAT SINGH, VIJAY KASANA	

53	TEST.CAS.-92/2019 I.A. 33070/2024	UDAI SHER SINGH V/s STATE OF NCT OF DELHI & ANR.	SANJEEV ANAND, RAJESH KUMAR, ROHIT TRIPATHI, RAJESH KUMAR	
SHORT MATTERS(END)				
54	O.M.P.(I) (COMM.)-206/2016	DAIICHI SANKYO COMPANY LIMITED V/s MALVINDER MOHAN SINGH & ORS.	ANURADHA DUTT, ROHIT CHOUDHRY, SIDHARTH AGGARWAL, VARUN MISHRA, NIKHIL NAYYAR, ÀJAY KUMAR VALI, AMIT KUMAR MISHRA	
55	EX.APPL.(OS) 3650/2022 EX.APPL.(OS) 3763/2022 EX.APPL.(OS) 3764/2022 EX.APPL.(OS) 3850/2022 In O.M.P.(EFA)(COMM.)-6/2016 WITH O.M.P.(I) (COMM.) 206/2016	DAIICHI SANKYO COMPANY, LIMITED V/s MALVINDER MOHAN SINGH AND ORS.	ANURADHA DUTT, NIKHIL NAYYAR, SIDHARTH AGGARWAL, VARUN MISHRA, ROHIT CHOUDHRY, KARANJAWALA & CO, ANUJ BERRY, MANMEET ARORA, ÀJAY KUMAR VALI, ANANT GARG, DHIR AND DHIR ASSOCIATES, ANURADHA MUKHERJEE, KUNAL CHATTERJI, ADITYA DEWAN, AGARWAL LAW ASSOCIATES, SRIHARSHA PEECHARA, ARCHANA LAKHOTIA, SUJOY KUMAR, BINSY SUSAN BABY, ANANDH VENKATARAMANI, PURNIMA KRISHNA, NEHA NAGPAL, ANKIT AGARWAL, ANIRUDH DAS, ROHIT DAHIYA, ROHAN SWARUP, MANISH KHURANA, MD. JAHANNAWAZ ALAM, KUNAL YOGRAJ VERMA, SUMIT KUMAR BATRA, RITESH KHATRI, MEHUL	

			PARTI, GAURI PURI, SAMEER PRAVIN PAREKH, ANUPAM SRIVASTAVA, ATUL SHARMA, UDITA SINGH, RAJAT KATYAL, KAPIL SAPRA & ASSOCIATES, SANDHYA CHAWLA, SAHIBA SINGH, SANDEEP DEVASHISH DAS, PRADYUMAN KAISTHA, RAJEEV AGARWAL, SUMIT SAHNI, AMAN RAJ GANDHI, DEVINA SEHGAL, LAKSHMI KANT GIRI, ALOK KUMAR, AVNI SINGH, ADITI MOHAN, MOHIT SETH, ASHISH AGGARWAL, MANISH KAUSHIK, VINAY SINGH BIST, SANJEEV SHARMA, SIMARPAL SINGH SAWHNEY, J. SAGAR ASSOCIATES, SHALLY BHASIN, KHAITAN & CO., K ASHAR & CO., SACHIN SAINI, CHITRANSHUL A SINHA, VARUN GARG, R MAYA, SHIVEN VERMA, ANURAG ATULYA, SHANKH SENGUPTA, DEVINA SEHGAL, GURKAMAL HORA ARORA, HARSHEEN MADAN, KUNAL CHATTERJI, SANJEEV SHARMA, P&A LAW OFFICES, ATUL KUMAR, ROHIT DAHIYA, ASHISH AGGARWAL, GEETIKA KAPUR, MANISH	

			KAUSHIK, VIKAS BHADAURIA, ROOPALI SINGH, PEEUSH VIRENDRA SHARMA, PRANAV SARTHI, R MAYA, SAKET SIKRI	
PART-HEARD MATTERS				
56	C.O. (COMM.IPD-TM)-228/2023 I.A. 20277/2023	DABUR INDIA LIMITED V/s EMAMI LIMITED AND ANR	ROOH-E-HINA DUA, PRABHU TANDON	

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COURT NO. 41
HON'BLE MR. JUSTICE JASMEET SINGH

NOTE: ALL PASSOVER MATTERS WILL BE TAKEN UP POST LUNCH SESSION (AT 2:15 P.M).
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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	ARB.P.-1438/2024	VISHAL NIRMITI PRIVATE LIMITED V/s M/S KMC CONSTRUCTIONS LTD	PRADEEP SHUKLA	
2	ARB.P.-1593/2024	FIITJEE LTD V/s VARDAN VAISH AND ANR	MUKESH MOHAN	
3	ARB.P.-1594/2024	FIITJEE LTD V/s NEERAJ KUMAR AGARWAL AND ANR	MUKESH MOHAN	
4	ARB.P.-1911/2024	SIMPLEPAY FINANCE PRIVATE LIMITED V/s AKASH	ZAKIR HUSAIN	
5	ARB.P.-1912/2024	SIMPLEPAY FINANCE PRIVATE LIMITED V/s JASBIR SINGH WRAICH	ZAKIR HUSAIN	
6	ARB.P.-1913/2024	SIMPLEPAY FINANCE PRIVATE LIMITED V/s ABHIJIT DHAR	ZAKIR HUSAIN	

7	ARB.P.-1957/2024	MONEYWISE FINANCIAL SERVICES PVT LTD V/s TECHNO ELECTRONICS THROUGH ITS PROPRIETOR SH RAJESH RAMESHCHANDRA GANDHI AND ANR	MEHVISH KHAN	
8	ARB.P.-2152/2024	SIMPLEPAY FINANCE PRIVATE LIMITED V/s RAKESH PANWAR	ZAKIR HUSAIN	
9	ARB.P.-555/2025 I.A. 7944/2025	SUDHIR KUMAR GUPTA PARTNER OF MS TRILOK CHAND GUPTA AND COMPANY V/s NATIONAL HIGHWAYS AUTHORITY OF INDIA	ANURAG OJHA	
10	EX.P.-322/2008 EX.APPL.(OS) 3805/2022 EX.APPL.(OS) 3806/2022	BOMBAY MERCANTILE CO-OPERATIVE BANK LTD V/s M/S ARVIND DYE CHEM CORPORATION & ORS	S.N.TRIPATHI, KM LAW ASSO, MANISHA SURI, RAVINDER KUMAR GUPTA	
11	EX.P.-100/2014 EX.APPL.(OS) 230/2014 EX.APPL.(OS) 762/2014 EX.APPL.(OS) 878/2015 EX.APPL.(OS) 883/2015 EX.APPL.(OS) 947/2015 EX.APPL.(OS) 99/2018 EX.APPL.(OS) 554/2018 EX.APPL.(OS) 773/2019 EX.APPL.(OS) 2844/2022 EX.APPL.(OS) 417/2024 EX.APPL.(OS) 1049/2024	ASHOK KUMAR KHURANA V/s TILAK RAJ KHURANA & ORS	ATUL NIGAM, PALLAV SAXENA, GAURAV TYAGI, YOGENDRA PAL SINGH, MANJIT SINGH AHLUWALIA, ABHAY KUMAR, MANJIT, RAJAT ANEJA, RAJAT WADHWA, ATUL NIGAM	

	EX.APPL.(OS) 1657/2024 CRL.M.A. 7785/2024 EX.APPL.(OS) 539/2025			
12	O.M.P.-610/2011	RAM LABHAYA FARMAH & ORS V/s UMESH VERMA & ORS	ABHA SHARMA, M.K. MALHOTRA	
13	O.M.P. (COMM)-282/2016	NEW DELHI MUNICIPAL COUNCIL V/s RIVERIA COMMERCIAL DEVELOPERS	KARANJAWALA & CO., KARANJAWALA & CO, YOGINDER HANDOO, AKSHAY MAKHIJA	
14	O.M.P. (COMM)-404/2016 WITH O.M.P. (COMM) 405/2016	M/S. ORDYN TECHNOLOGIES PVT. LTD. & ORS. V/s TECHNOLOGY DEVELOPMENT BOARD & ORS.	ANSHUMAN ASHOK, GAUTAM KHAZANCHI, P S SINGH, ANITA ABRAHAM	
15	O.M.P. (COMM)-405/2016	SREERAJ S & ORS. V/s TECHNOLOGY DEVELOPMENT BOARD, & ORS.	RAJIV BAJAJ	
16	O.M.P. (COMM)-416/2016 I.A. 11463/2016 I.A. 13265/2023 WITH OMP (ENF.) (COMM.) 124/2018	UNION OF INDIA V/s MATHUR & KAPRE ASSOCIATES PVT. LIMITED	JASWINDER SINGH, BHUVAN GUGNANI	
17	OMP (ENF.) (COMM.)-124/2018	MATHUR & KAPRE ASSOCIATES PRIVATE LIMITED V/s UNION OF INDIA	BHUVAN GUGNANI	

18	O.M.P. (COMM)-173/2017	MULTIWAL PULP AND BOARD MILLS (P) LTD. V/s NATIONAL COUNCIL OF EDUCATIONAL RESEARCH & TRAINING	ALKA SHARMA, GARIMA JAIN	
19	O.M.P. (COMM)-397/2017	GARG BUILDERS THROUGH MOHINDER PAL GARG V/s FREYSSINET PRESTRESSED CONCRETE CO, LTD THROUGH MANAGING DIRECTOR	ABHAY RAJ VARMA, SANJAY BANSAL	
20	O.M.P. (COMM)-5/2020 I.A. 115/2020 I.A. 116/2020 WITH O.M.P. (COMM) 13/2020	MINISTRY OF ROAD, TRANSPORT AND HIGHWAYS V/s M/S PROGRESSIVE CONSTRUCTIONS LIMITED	LOKESH KUMAR SHARMA, GURVINDER KAUR SURI	
21	O.M.P. (COMM)-13/2020	PROGRESSIVE CONSTRUCTIONS LIMITED V/s MINISTRY OF ROAD TRANSPORT AND HIGHWAYS, GOVERNMENT OF INDIA	GURVINDER KAUR SURI, LOKESH KUMAR SHARMA, SWAROOP GEORGE	
22	O.M.P. (COMM)-76/2020 WITH O.M.P. (COMM) 78/2020	M/S BSC-RBM-PATI JOINT VENTURE V/s M/S NATIONAL HIGHWAYS AUHTORITY OF INDIA	NIRMAL PRASAD, AMIT GEORGE, PAREKH & CO	
23	O.M.P. (COMM)-78/2020	NATIONAL HIGHWAYS AUTHORITY OF INDIA V/s M/S BSC-RBM-PATI(JV)	NIRMAL PRASAD, AMIT GEORGE, M.V KINI & CO	

24	O.M.P. (COMM)-115/2020	KNORR BREMSE AG V/s EXCORTS LTD	SIMRAN MEHTA, TITUS	
25	O.M.P. (COMM)-338/2020 I.A. 1706/2020 I.A. 1707/2020 I.A. 7844/2022 I.A. 2145/2023	NHPC LIMITED V/s CHAIRMAN-CUM-MANAGING DIRECTOR, M/S PATEL-L&T CONSORTIUM-PARBATI HE PROJECT STAGE-III	ANANT GARG, TARKESHWAR NATH, ACM LEGAL	
26	O.M.P. (COMM)-462/2020 I.A. 7763/2020 I.A. 40262/2024	M/S KERALA STATE CONSTRUCTION CORPORATION LIMITED V/s M/S PROJECT & EQUIPMENT CORPORATION OF INDIA LTD.	RAM KRISHAN WATEL, LAKSHMI SREE. P	
27	O.M.P. (COMM)-264/2021 I.A. 11239/2021 WITH OMP (ENF.) (COMM.) 128/2021	SMS INDIA PVT LTD V/s MS RAJSHREE ENTERPRISES	DEEPAK BISWAS, DEEPAK BISWAS	
28	OMP (ENF.) (COMM.)-128/2021 EX.APPL.(OS) 870/2021 WITH O.M.P. (COMM) 264/2021	RAJSHREE ENTERPRISES V/s SMS INDIA PVT. LTD.	ARVIND SHARMA, ARVIND SHARMA	
29	O.M.P. (COMM)-377/2021 I.A. 17227/2021 I.A. 35308/2024	VARUN GUPTA V/s UNION OF INDIA	SURINDER GOEL	
30	O.M.P. (COMM)-71/2022 I.A. 1508/2022 I.A. 7622/2023	RAMANBHAI CHHAGANBHAI PATEL V/s RELIGARE FINVEST LTD.	YASHASVI VIRENDRA, DHARITA P MALKAN, YASHASVI VIRENDRA	
31	O.M.P. (COMM)-264/2022 I.A. 10139/2022 WITH O.M.P. (COMM) 280/2022	GAIL GAS LIMITED V/s MS GOKUL PROJECTS	ATANU SAIKIA, DEEPAYAN MANDAL	

32	O.M.P. (COMM)-280/2022 I.A. 10528/2022	GAIL GAS LIMITED V/s MS GOKUL PROJECTS	ATANU SAIKIA, DEEPAYAN MANDAL	
33	O.M.P. (COMM)-287/2022 I.A. 10780/2022 WITH OMP (ENF.) (COMM.) 28/2024	ABHAY GARG V/s M/S SURYA MAINTENANCE AGENCY PVT. LTD.	PANKAJ GUPTA, SANDEEP SHARMA	
34	OMP (ENF.) (COMM.)-28/2024 WITH O.M.P. (COMM) 287/2022	M/S. SURYA MAINTENANCE AGENCY PVT LTD V/s ABHAY GARG	AMIT CHOUDHARY, PANKAJ GUPTA	
35	O.M.P. (COMM)-484/2022 I.A. 20545/2022 WITH OMP (ENF.) (COMM.) 163/2019	UNION OF INDIA V/s ZAPDOR- UBC-ABN (JV)	ASHISH KR. BHAGAT, ASHOK SINGH	
36	OMP (ENF.) (COMM.)-163/2019 EX.APPL.(OS) 1076/2020 EX.APPL.(OS) 3544/2022 EX.APPL.(OS) 3802/2022	ZAPDOR-UBC-ABN(JV) V/s CENTRAL ORGNISATION OF RAILWAY ELECTRIFICATION (CORE)	ASHOK SINGH, ASHISH KR. BHAGAT, ASHOK SINGH	
37	O.M.P. (COMM)-46/2024 CAV 27/2024 I.A. 1594/2024 I.A. 1595/2024 I.A. 1596/2024 I.A. 45151/2024	EMPLOYEES STATE INSURANCE CORPORATION V/s M/S MUKESH ASSOCIATES	TAMIM QADRI, ANITTA & ADONA LLP, SHIVA SANTANAM SWAMINADHAN, TAMIM QADRI	
38	O.M.P. (COMM)-241/2024 I.A. 30425/2024 I.A. 30427/2024 WITH OMP (ENF.) (COMM.) 149/2024	KUSUM ARORA AND ANR. V/s M/S NBS CONSULTANTS LLP	PRASHANT KATARA, RISHABH BANSAL	

39	OMP (ENF.) (COMM.)-149/2024 CCP(O) 25/2025 EX.APPL.(OS) 442/2025 EX.APPL.(OS) 639/2025 WITH O.M.P. (COMM) 241/2024	NBS CONSULTANTS LLP V/s KUSUM ARORA & ANR.	PRASHANT KATARA, RISHABH BANSAL	
40	O.M.P. (COMM)-337/2024 I.A. 35745/2024	PWD,GOVT. OF NCT OF DELHI V/s SATISH BUILDERS	LALLTAKSH JOSHI	
41	O.M.P. (COMM)-366/2024 I.A. 37462/2024 I.A. 37463/2024 I.A. 37464/2024 I.A. 37465/2024	MINISTRY OF ROAD TRANSPORT AND HIGHWAYS THROUGH PUBLIC WORKS DEPARTMENT GOVT OF MAHARASHTRA V/s LARSEN AND TOUBRO LTD	NEETICA SHARMA	
42	O.M.P. (COMM)-403/2024 I.A. 39662/2024	M/S SATISH BUILDERS V/s PWD, GOVT OF NCT OF DELHI	ANSHUL MITTAL	
43	O.M.P. (COMM)-491/2024 I.A. 45557/2024	WEL GROW HOTEL CONCEPTS PVT LTD (KYLIN) V/s EVAM CONSTRUCTIONS PVT LTD	JENIS FRANICS	
44	O.M.P. (COMM)-96/2025 I.A. 4909/2025	GOVT OF NCT OF DELHI V/s M/S ROSHAN REAL ESTATES (P) LTD	LEX REGULA LLP	
45	O.M.P. (COMM)-108/2025 I.A. 5843/2025 I.A. 5844/2025 I.A. 5845/2025 I.A. 5846/2025	UNION OF INDIA V/s M/S NJR CONSTRUCTIONS PVT LTD	RAJ KUMAR	

46	O.M.P.(EFA)(COMM.)-3/2021 EX.APPL.(OS) 105/2021 EX.APPL.(OS) 406/2021	LLC FERROEXPORT V/s HEG LTD	KHAITAN & CO., AMIT KHEMKA, AMIT KHEMKA	
47	O.M.P.(EFA)(COMM.)-1/2025 EX.APPL.(OS) 276/2025 EX.APPL.(OS) 277/2025	EMAAR INDIA LIMITED FORMERLY KNOWN AS EMAAR MGF LAND LIMITED V/s MGF DEVELOPMENTS LIMITED & ORS.	SULABH REWARI, J. SAGAR ASSOCIATES	
48	EX.APPL.(OS) 1763/2024 In OMP (ENF.) (COMM.)-131/2017 (Disposed off case)	RADHEY EDUCATION PVT. LTD V/s INTERNATIONAL INSTITUTE OF PLANNING AND MANAGEMENT PVT. LTD	SULTAN SINGH KHATRI, SANJAY SEHGAL	
49	EX.APPL.(OS) 242/2025 EX.APPL.(OS) 243/2025 EX.APPL.(OS) 537/2025 In OMP (ENF.) (COMM.)-133/2018 (Disposed off case) WITH OMP (ENF.) (COMM.) 18/2019	SOUTH DELHI MUNICIPAL CORPORATION V/s SH. AMRIT PAL SINGH	SANDEEP GROVER, SUKRITI MAGO, BEENASHAW NANDA SONI, AGARWAL LAW ASSOCIATES, SANDEEP BAJAJ	
50	EX.APPL.(OS) 240/2025 EX.APPL.(OS) 241/2025 EX.APPL.(OS) 535/2025 In OMP (ENF.) (COMM.)-18/2019 (Disposed off case)	SOUTH DELHI MUNICIPAL CORPORATION V/s M/S. ADWEL ADVERTISING SERVICE & ANR.	SANDEEP BAJAJ, SANDEEP GROVER, BEENASHAW NANDA SONI, AGARWAL LAW ASSOCIATES, GAURANG KANTH	
51	OMP (ENF.) (COMM.)-17/2019 EX.APPL.(OS) 10/2020	HERO FINCORP LIMITED V/s VIGYAN CHEMICALS PRIVATE LIMITED & ANR.	SANJEEV SINGH, RADHIKA GOEL	

52	OMP (ENF.) (COMM.)-114/2022 EX.APPL.(OS) 3020/2022 EX.APPL.(OS) 3021/2022 EX.APPL.(OS) 3428/2022 EX.APPL.(OS) 760/2024	KELVIN BUILDCON PRIVATE LIMITED, THROUGH ITS AUTHORISED REPRESENTATIVE, V/s M/S KRRISH REALTECH PRIVATE LIMITED & ORS.	BINA GUPTA, ANANT NIGAM, SANYAT LODHA	
53	OMP (ENF.) (COMM.)-215/2022 EX.APPL.(OS) 1365/2023 EX.APPL.(OS) 385/2024 EX.APPL.(OS) 1456/2024	UNISON HOTELS PRIVATE LIMITED V/s DELHI DEVELOPMENT AUTHORITY	AGARWAL LAW ASSOCIATES, CHAND CHOPRA	
54	OMP (ENF.) (COMM.)-11/2025 EX.APPL.(OS) 438/2025 EX.APPL.(OS) 578/2025 WITH OMP (ENF.) (COMM.) 215/2022	DELHI DEVELOPMENT AUTHORITY V/s UNISON HOTELS PRIVATE LIMITED	CHAND CHOPRA, AGARWAL LAW ASSOCIATES	
55	OMP (ENF.) (COMM.)-68/2025	AMIT VADHERA AND ANR. V/s VARDHMAN INFRA BUILD PVT LTD	ANIL SHARMA	
56	I.A. 6901/2025 I.A. 6984/2025 In O.M.P.(I) (COMM.)-353/2024 (Disposed off case)	SMT INDRA GUPTA V/s MR NITIN GUPTA AND ANR	SARBJIT SHARMA, MOHIT GUPTA	
57	O.M.P.(I) (COMM.)-381/2024	M/S PROGRESSIVE CONSTRUCTIONS LIMITED V/s MINISTRY OF ROAD TRANSPORT AND HIGHWAYS & ANR.	SANTOSH KUMAR ROUT, AVINASH TRIPATHI	

58	O.M.P.(I) (COMM.)-64/2025 I.A. 5389/2025 I.A. 6411/2025	JAILAXMI ENTERPRISES PVT LTD V/s BRIGHT WESTECH SOLUTION PVT LTD & ORS.	VIJAY KUMAR GUPTA, SHUBHAM JAIN	
59	O.M.P.(I) (COMM.)-108/2025	OYO HOTELS AND HOMES PRIVATE LIMITED V/s RAHUL MALHOTRA	VISHALAKSHI GOEL, SAGAR KUMAR PRADHAN	
60	I.A. 32294/2024 In O.M.P.(MISC.)(COMM.)-471/2024 (Disposed off case)	UNION OF INDIA V/s PNEUMATIC ENGINEERS PVT. LTD	PRATIMA NAIN LAKRA, MANISH KUMAR	
61	O.M.P.(MISC.)(COMM.)-150/2025 I.A. 4459/2025	GENIEMODE GLOBAL PVT LTD V/s PRIYANKA IMPEX PRIVATE LIMITED & ANR.	RAKESH PANDEY	
62	O.M.P. (T) (COMM.)-66/2024 I.A. 34259/2024	SATYAVIR CHAUHAN V/s DEVINDER SAINI & ANR.	HITENDRA NATH RATH, SAHIL GARG	

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COURT NO. 45

HON'BLE MR. JUSTICE AMIT BANSAL

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO devender@dhc.nic.in

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NOTE: MENTIONING OF MATTERS BY THE COUNSELS PRESENT IN THE COURT SHALL BE ENTERTAINED FIRST AND COUNSELS PRESENT THROUGH VC MODE THEREAFTER.

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	C.A.(COMM.IPD-PAT)-131/2022	XIAOMI INC THROUGH VARUN SHARMA V/s CONTROLLER GENERAL OF PATENTS, DESIGNS &TRADEMARKS & ANR.	VARUN SHARMA	
2	C.A.(COMM.IPD-PAT)-17/2024 I.A. 8755/2024	EMD MILLIPORE CORPORATION V/s ASSISTANT CONTROLLER OF PATENTS AND DESIGNS	ROHIT RANGI	
3	C.O.(COMM.IPD-CR)-732/2022	QUADRANT SOFTTECH PRIVATE LIMITED V/s MANISH R WATKAR AND ANR	GAURAV CHAUDHRY, RAHUL KUMAR, MOHAMMAD BILAL	
4	C.O. (COMM.IPD-TM)-585/2022	NARESH KUMAR GUPTA V/s SHRI ISHWAR CHAND GUPTA & ANR	MANNU SINGH, EKTA NAYAR SAINI	

5	C.O. (COMM.IPD-TM)-153/2024 I.A. 34981/2024	SHRI VED PRAKASH GARG TRADING AS MS PARUL FOOD PRODUCT V/s MR SAGAR GARG & ANR.	AMIT MEHTA, VIRENDER KUMAR PURI	
6	CS(COMM)-1274/2016 I.A. 9660/2013 I.A. 12847/2019 I.A. 12848/2019 I.A. 21505/2022 I.A. 21532/2023	DELTON CABLES LTD V/s DELTON ELECTRIC SWITCHGEARS PVT LTD	VARUN NISCHAL, ANJU AGARWAL, N MAHABIR	
7	CS(COMM)-99/2019 I.A. 2780/2019 I.A. 11921/2019	JAYPEE BROTHERS MEDICAL PUBLISHERS PVT. LTD. V/s THE NEW CENTRAL BOOK AGENCY PVT. LTD. & ORS.	SHRUTI MUNJAL, AMIT MEHTA, JTOTI TANEJA, MANISH PALIWAL	
8	CS(COMM)-73/2020 I.A. 2216/2020 I.A. 15743/2022 I.A. 16002/2022	CHIQUITA BRANDS LLC V/s M/S. RAGHUNATH PACKERS & ORS.	MOHAN VIDHANI, SURINDER SINGH, KUNAL KHANNA, PRADEEP JAIN, SANJAY KUMAR VISEN	
9	CS(COMM)-363/2020 I.A. 7739/2020	BAWA MASALA COMPANY V/s DIMPLE PACKAGING (P) LTD.	MOHAN KRISHNA GHOSH, ARUN, AMIT MEHTA, KRATI TIWARI, RAHUL VIDHANI	
10	CS(COMM)-73/2022 I.A. 1593/2022 I.A. 6621/2022 I.A. 9414/2022 I.A. 9417/2022 I.A. 5383/2023 I.A. 25789/2023 I.A. 25790/2023 I.A. 25791/2023 I.A. 11272/2024 WITH CS(COMM) 271/2024	LIBERTY FOOTWEAR COMPANY & ANR. V/s LIBERTY RETAIL LIMITED & ANR.	SHASHI PRATAP OJHA, N PARVATI, KAPIL WADHWA, RANJAN NARULA	

11	CS(COMM)-271/2024 I.A. 7347/2024 I.A. 7350/2024	LIBERTY RETAIL LIMITED V/s LIBERTY FOOTWEAR COMPANY AND ANR	N PARVATI, KAPIL WADHWA, SHASHI PRATAP OJHA	
12	CS(COMM)-522/2022 I.A. 11988/2022 I.A. 34365/2024	HIMALAYA GLOBAL THROUGH ITS PARTNERS ASHISH JAISWAL SAMBHAV KHANDELWAL ANUJ JAISWAL V/s VISHAL AHUJA TRADING AS VISHAL LAMINATES & ORS.	NISHANT MAHTTA, SIDHANT GOEL, JUNAID ALAM	
13	CS(COMM)-863/2022 I.A. 20985/2022	ANURAG SAXENA T AS UNIQUE INTERNATIONAL V/s QAYSA CARE PRIVATE LIMITED	KANGAN RODA	
14	CS(COMM)-146/2023 I.A. 4978/2023 I.A. 4805/2024 I.A. 9703/2024 WITH CS(COMM) 124/2024	ITC LIMITED V/s GOLDSTEP TOBACCO PRIVATE LIMITED & ORS.	RAHUL KUKREJA, SHRUTANJAYA BHARDWAJ, VISHAL NAGPAL, RAHUL KUKREJA	
15	CS(COMM)-124/2024 I.A. 3054/2024 I.A. 30883/2024 I.A. 34374/2024 I.A. 35124/2024 I.A. 35135/2024	ITC LIMITED V/s GOLD STEP TOBACCO PRIVATE LIMITED & ORS.	SHRUTANJAYA BHARDWAJ, PARKHI RAI, NITI RICHHARIYA, SUHRITA MAJUMDAR, SHARAD BESOYA, SHRUTANJAYA BHARDWAJ, PARKHI RAI, NITI RICHHARIYA	

16	CS(COMM)-860/2023 I.A. 24106/2023 I.A. 8206/2025	J. B. CHEMICALS AND PHARMACEUTICALS LTD V/s VADDMAAN INNOVATION LLP AND ANR.	KUNAL KHANNA, PRITHVI SINGH	
17	CS(COMM)-927/2023 I.A. 25870/2023 I.A. 10749/2024	INCYTE HOLDINGS CORPORATION & ORS. V/s BDR PHARMACEUTICALS INTERNATIONALS PRIVATE LIMITED	SWAPNIL GAUR, MAMTA RANI, SWAPNIL GAUR	
18	CS(COMM)-939/2023 I.A. 26084/2023 I.A. 40539/2024 I.A. 43054/2024	NOVEX COMMUNICATIONS PRIVATE LIMITED V/s BEL CIBO HOSPITALITY PRIVATE LIMITED	YASHOAJ GUGLANI, KANIKA SHARMA, RAJPAL SINGH	
19	CS(COMM)-142/2024 I.A. 3627/2024 I.A. 5230/2024	AMAYSE AS V/s JOYDEB MUKHERJEE	SAMIK MUKHERJEE, BIHU SHARMA, ROHIL BANSAL, ACHUTHAN SREEKUMAR	
20	CS(COMM)-277/2024 I.A. 7447/2024 I.A. 9244/2025	REFLECT SCULPT PRIVATE LTD. & ANR. V/s DIPESH MAHESHWARI & ANR.	MANISH KUMAR, SIDDHARTH BAMBHA	
21	CS(COMM)-377/2024 I.A. 10550/2024 I.A. 10554/2024	RECKITT & COLMAN (OVERSEAS) HYGIENE HOME LIMITED & ANR. V/s BHATESHRA BECHARA HIRABHAI TRADING AS M/S ROYAL INDUSTRIES & ANR.	KAVYA M JHAWAR, NANCY ROY	

22	CS(COMM)-796/2024 I.A. 39533/2024	SUN PHARMACEUTICALS INDUSTRIES LIMITED V/s GODDRES PHARMACEUTICALS PRIVATE LIMITED & ANR.	BINDRA RANA, SHAURYA LAMBA, SACHIN GUPTA	
23	CS(COMM)-938/2024	USMS SAFFRON CO. INC. V/s J.S.V. PRODUCTS	SHRAVAN KUMAR BANSAL	
24	CS(COMM)-982/2024 I.A. 44246/2024	CATERPILLAR INC. V/s HYDROPOWER BANGALORE AND OTHERS	ARJUN NARAYAN, OBHAN & ASSOCIATES	
25	CS(COMM)-32/2025 I.A. 904/2025 I.A. 905/2025	THE COCA-COLA COMPANY V/s M/S CHHABEE NUTRICOS INDUSTRIES LLP	GHANSHYAM DAS B, RAHUL CHAUDHRY	
26	CS(COMM)-53/2025 I.A. 1736/2025	HILTON WORLDWIDE MANAGE LIMITED AND ANR V/s M/S HOTEL HILTON	ANNE MATHEW, JAYANT KUMAR	
27	CS(COMM)-173/2025 I.A. 5147/2025	NEERAJ SINGHAL TRADING AS PACE INTERNATIONAL V/s M B RUBBER PVT LTD	ABHIRAJ JAYANT	
28	CS(COMM)-342/2025 I.A. 9696/2025	HONASA CONSUMER LIMITED V/s HINDUSTAN UNILEVER LIMITED	SIDHANT GOEL	

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COURT NO. 47
HON'BLE MR. JUSTICE PURUSHAINDRA KUMAR KAURAV

NOTE: AS DIRECTED, ADVOCATES/LITIGANTS APPEARING THROUGH VIDEO CONFERENCING IN THE COURT OF HMJ PURUSHAINDRA KUMAR KAURAV ARE TO MENTION ITEM NUMBER BEFORE THEIR NAME & SHALL STRICTLY ADHERE TO VIDEO CONFERENCING RULES OF THE HIGH COURT OF DELHI, DATED 26.10.2021 & BAR COUNCIL OF DELHI CIRCULAR NO. 602/GEN/SF/2024 DATED: 12.11.2024 FAILING WHICH THE MATTER SHALL BE REFERRED TO THE BAR COUNCIL OF DELHI FOR APPROPRIATE ACTION.

NOTE: FOR MOVING ADJOURNMENT SLIP LATEST BY 6.00 P.M. PLEASE MAIL TO daya.nidhi@dhc.nic.in

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	CS(COMM)-109/2021 CC(COMM) 19/2021 I.A. 3530/2021 I.A. 3531/2021	HP INDIA SALES PRIVATE LTD V/s CREATIVE SYNDICATE CORPORATION & ORS.	ASHISH KUMAR GUPTA, ARJUN HARKAULI, ARJUN HARKAULI, ASHISH GUPTA TO BE NUMBERED VIDE ORDER DATED TWENTY NINE SEPTEMBER TWENTY ONE	
2	CS(COMM)-463/2024 I.A. 30937/2024 I.A. 39444/2024 I.A. 40938/2024 I.A. 1456/2025 I.A. 2264/2025	E U S P L V/s KHUSHWANT PAL SINGH ANAND AND ANR	SARIM NAVED, GAURAV DUDEJA, TANUJ GULATI, SARIM NAVED, GAURAV DUDEJA	

3	CS(OS)-549/2021 I.A. 13976/2021 I.A. 15279/2021 I.A. 15281/2021	PORTO EMPORIOS SHIPPING INC V/s INDIAN OIL CORPORATION LIMITEDR & ANR.	MANMEET ARORA, ARVIND KUMAR GUPTA, MANMEET ARORA	
4	EX.P.-62/2018 EX.APPL.(OS) 1075/2024	MAN MOHAN V/s NARESH KUMAR & ANR.	DINESH GARG, HARSH KUMAR, DINESH GARG	

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COURT NO. 50
HON'BLE MS.JUSTICE MANMEET PRITAM SINGH ARORA

1.NOTE: AS DIRECTED BY THE HON'BLE JUDGE, ONE PROXY COUNSEL WILL ALSO JOIN THE COURT BESIDES THE ADJOURNMENT SLIP AND ADJOURMENT SLIP MUST ACCOMPANY THE "NO OBJECTION" OF OTHER SIDE AND BE SENT LATEST BY 6 P.M. ON THE LAST WORKING DAY ONLY BEFORE THE DATE FIXED.

2.NOTE: FILE THE RELEVENT DOCUMENTS IN THE REGISTRY ONLY. NO DOCUMENTS WILL BE ACCEPTED WHICH ARE SENT THROUGH E-MAIL/WHATSAPP.

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FOR SENDING APPEARANCE : https://forms.gle/vauowA4aiTxPqcBh9 from 10:00A.M.-4:30 P.M.

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	ARB.P.-1855/2024 I.A. 46013/2024	ANITA CHANDRA PRAKASH PATHAK V/s UNION OF INDIA AND ORS	PAWAN PRAKASH PATHAK	
2	ARB.P.-1/2025	SH. RANJEET KUMAR CHOUDHARY V/s I AND FC DEPARTMENT GOVT OF NCT OF DELHI	AVINASH KUMAR TRIVEDI	
3	ARB.P.-152/2025	SPLISYS IT CONSULTING PVT LTD V/s SHAH ALAM	CHANDRA SHEKHAR YADAV	
4	ARB.P.-523/2025	M/S SUPER TRANSOLUTION V/s M/S YES BANK LTD.	AAYUSHMAN JAUHARI	

5	ARB.P.-546/2025	MASSIVE RESTAURANTS PRIVATE LIMITED V/s AV HOSPITALITY VENTURES LLP	PRATEEK KUMAR	
6	EX.P.-31/2022 EX.APPL.(OS) 3566/2022 CCP(O) 53/2024 EX.APPL.(OS) 1288/2024 EX.APPL.(OS) 1579/2024 EX.APPL.(OS) 1698/2024 EX.APPL.(OS) 1731/2024 EX.APPL.(OS) 1941/2024 EX.APPL.(OS) 204/2025 EX.APPL.(OS) 304/2025 EX.APPL.(OS) 305/2025 EX.APPL.(OS) 375/2025	ANIL KUMAR GUPTA V/s AJIT KUMAR	VIVEK AGGARWAL, ANMOL MEHTA, HEMLATA RAWAT, MANOJ KUMAR GAHLAUT, KARAN ARORA, ANMOL MEHTA, MUKUL BHIMANI, HEMLATA RAWAT	
7	EX.P.-75/2023 EX.APPL.(OS) 1442/2023	BIKANERVALA V/s SUBHASH CHAND AGGARWAL	ASHOK KUMAR MITTAL, RAHUL VIDHANI	
8	TEST.CAS.-7/2023 I.A. 8093/2024 I.A. 8094/2024	TARUNA VENKATESH AND ORS V/s STATE AND ORS	RAVI KAPOOR, UDAIBIR SINGH KOCHAR, SAMEER DAWAR	
9	TEST.CAS.-51/2024 I.A. 32535/2024 WITH CS(OS) 432/2023	RAJIV BHATIA V/s STATE OF NCT OF DELHI & ORS.	TUSHAR DATTA, MOHIT CHAUDHARY	

10	CS(OS)-432/2023 I.A. 13362/2023 I.A. 22202/2023	KAMLESH BHATIA V/s AMIT BHATIA & ORS.	TUSHAR DATTA, SAHIBA SINGH, DEEPAK VOHRA	
11	ARB.A.-2/2019 I.A. 14656/2019 I.A. 40874/2024	ABW TOWER CONDOMINIUM ASSOCIATION V/s EMCIPI ELECTRONICS PVT. LTD. & ORS.	BHEEM SAIN JAIN, RAHUL MALHOTRA, KARTIK YADAV, RAHUL MALHOTRA	
12	CS(COMM)-215/2022 I.A. 5339/2022	M/S SOUTH INDIA KRISHNA OIL AND FATS PRIVATE LIMITED V/s M/S SRI ANJANEYA SIRI LUCKY AGENCIES & ORS.	DINESH CHANDRA TRIPATHI, SUSHMITA CHAUDHARY, NISHANT KUMAR SRIVASTAVA	
13	CS(COMM)-817/2024 I.A. 39965/2024 I.A. 39967/2024 I.A. 39968/2024	GENESIS DREAM MERCHANTS PVT LTD V/s USHA BANSAL & ORS.	RAGHAV CHADHA, SAMBIT NANDA, SHUBHANSHU GUPTA	
14	CS(COMM)-951/2024 I.A. 43391/2024 I.A. 43394/2024	BHUPENDER KUMAR ARORA HUF AND ANR V/s TAURAS INTERNATIONAL PROJECTS PVT LTD AND ORS	RAGHUVEER KAPUR, VIDIT GUPTA	
15	CS(OS)-157/2022 I.A. 4212/2022 I.A. 6190/2022 I.A. 14809/2022 I.A. 14810/2022 I.A. 14811/2022 I.A. 10646/2024	SEEMA KOCHHAR & ANR. V/s PREM NATH & ORS.	PUJA KALRA, ANKIT JAIN, ANKUR, ADITYA VIKRAMSINGH CHAUHAN	
16	CS(OS)-181/2022 I.A. 5007/2022 I.A. 3059/2023 I.A. 3315/2023	MANISHA DAHIYA & ANR. V/s SHAKUNTLA DEVI & ORS.	SATYENDRA KUMAR, VED PAL RANA	

17	CS(OS)-542/2022 I.A. 21329/2023 O.A. 120/2024 I.A. 35009/2024	SADHANA GUPTA V/s AMRIT CHAND JAIN & ORS.	MANMOHAN GUPTA, SIDDHARTH AGGARWAL, SAHIL GARG	
18	I.A. 7816/2024 I.A. 7817/2024 In CS(OS)-622/2022	EISHA KHURANA V/s CHANDER PRAKASH ANAND AND ORS	AMRENDRA KUMAR MEHTA, KULJEET RAWAL, PARINAV GUPTA, IN COMPLIANCE OF ORDER DT 10.07.2023	
19	CS(OS)-742/2022 I.A. 19952/2022 I.A. 19953/2022 I.A. 19954/2022 I.A. 11198/2023 O.A. 23/2024	SH R.K. KAPOOR V/s MRS. SHASHI VOHRA AND ORS	KRISHAN KUMAR, ALOK SINGH, ARUN KUMAR SHUKLA, SANJAY SEHGAL, ALOK SINGH, AJIT SINGH	
20	CS(OS)-16/2023	MRS.USHA SATIJA & ANR. V/s MRS. NIHARIKA BISWAS & ORS.	RUPENDRA PRATAP SINGH, NIMISH CHIB	
21	CS(OS)-42/2023 I.A. 1239/2023 I.A. 5372/2023 I.A. 5374/2023 I.A. 5375/2023 I.A. 12666/2023 I.A. 7089/2024 CRL.M.A. 6657/2025 WITH CS(OS) 432/2023 TEST.CAS. 51/2024	SH AMIT BHATIA & ANR. V/s SH VIJAY BHATIA & ORS.	SAHIBA SINGH, DEEPAK VOHRA, TUSHAR DATTA, MOHIT CHAUDHARY, VANSHI PRUTHI, TUSHAR DATTA, SAHIBA SINGH	
22	CS(OS)-190/2023 I.A. 5480/2023 I.A. 10757/2023 I.A. 12140/2023 I.A. 9/2024	SHEETAL YADAV @ KOYAL V/s SWAPNIL YADAV @ SONU & ORS.	HARVINDER SINGH, SHRUTI SINGH, SHAILENDER SINGH DAHIYA, HARVINDER SINGH	

23	CS(OS)-224/2023 I.A. 6595/2023 I.A. 20014/2023 I.A. 20015/2023 I.A. 36077/2024 I.A. 37041/2024 I.A. 41316/2024	SH BARINDER KUMAR AGARWAL & ORS. V/s SH. AJIT KUMAR AGARWAL & ORS.	ALOK KOTHARI, NITIN NAYYAR, VIVEK GUPTA, MANISH KUMAR, APOORV KHATOR, VIVEK GUPTA	
24	CS(OS)-264/2023 I.A. 8403/2023 REVIEW PET. 55/2025	SURESH KUMAR & ORS. V/s ASHOK KUMAR AGGARWAL & ORS.	VISHNU SHARMA, YUGANSH MITTAL, VISHNU SHARMA	
25	CS(OS)-342/2023	AKSHAY KUMAR JAIN V/s SAROJ JAIN & 2 ORS.	SIDDHARTH MITTAL, RAJESHWER KUMAR GUPTA	
26	CS(OS)-510/2023 I.A. 16072/2023 I.A. 24259/2023 I.A. 5035/2024 I.A. 5438/2024 I.A. 5445/2024 I.A. 5446/2024 I.A. 33270/2024	MR RAJAN SOOD V/s REA INDIA PROPTIGER MARKETING SERVICES PRIVATE LIMITED & ORS.	AVIMUKT DAR, SHREYAN DAS, AVIMUKT DAR	
27	CS(OS)-673/2023 CC 28/2024	SANJEEV CHOPRA V/s SHOBHA GHAI	RITIKA CHOUBEY, SHIVAIN VAIDIALINGAM, IN COMPLIANCE OF ORDER DT 14.10.2024	
28	CS(OS)-765/2023 I.A. 23238/2023 I.A. 30530/2024 I.A. 31221/2024	HARPREET KAUR & ANR. V/s SMT. KULWANT KAUR BHOGAL & ANR.	SURYADEO KUSHWAHA, HITENDER KAPUR, DR. RAMINDER SINGH SASAN	
29	CS(OS)-868/2023 I.A. 26066/2023 I.A. 26067/2023 I.A. 49072/2024	GAURI SHANKAR & ORS. V/s KRISHAN KUMAR & ORS.	RAMESH CHAND PANDEY, MANISH KUMAR, KUNAL SHARMA, POOJA CHADHA, GIRISH CHAND TYAGI, KUNAL SHARMA	

30	CS(OS)-113/2024 I.A. 3346/2024 I.A. 3347/2024 I.A. 3348/2024 I.A. 42624/2024 I.A. 46209/2024	RINKY KARISHMA SAHDEV V/s SHIVAM MEHTA & ANR.	MANOJ RANJAN SINHA, VIVEK NARAYAN SHARMA, AESHWARYA SHARMA	
31	CS(OS)-285/2024 I.A. 7960/2024 I.A. 6665/2025	HARSH REKHA JAIN V/s SHRI NEERAJ JAIN	JATIN CHAUDHARY, ABHISHEK SINGH, SAMVEDNA VERMA	
32	CS(OS)-392/2024 I.A. 10889/2024 CRL.M.A. 36750/2024 I.A. 39504/2024 I.A. 43496/2024 I.A. 7590/2025	RAJAT DILWALI V/s ALOK RAJESHWARNATH BHARGAVA	MOHSIN SARWAR, AAYUSH SHUKLA, MOHSIN SARWAR	
33	CS(OS)-498/2024 I.A. 31776/2024 I.A. 45234/2024 I.A. 2201/2025	PRALEEN CHOPRA V/s SANJOY SEN HUF THROUGH ITS KARTA MR SANJOY SEN & ORS.	TANUJ GULATI, ROHIT PANDEY	
34	CS(OS)-869/2024 I.A. 43603/2024 I.A. 47011/2024	AJAY MALHOTRA V/s ANNY MALHOTRA & ANR.	VISHAL SHARMA, ARVIND KUMAR GUPTA	
35	CS(OS)-130/2025 I.A. 5256/2025 I.A. 6979/2025 I.A. 6980/2025	DHARAMPAL SATYAPAL LIMITED V/s MR SATINDER SINGH BHASIN AND OTHERS	MAMTA RANI, VARUN PATHAK, SWATI AGARWAL, HARSHIT AGARWAL, DSNR LEGAL ADVOCATES & SOLICITORS	
36	O.M.P. (COMM)-245/2019 I.A. 8801/2019 WITH O.M.P. (COMM) 247/2022	NATIONAL HIGHWAYS AUTHORITY OF INDIA V/s M/S MUMBAI NASIK EXPRESSWAY LTD.	JITENDRA KUMAR, GAURI RASGORTA, MANISH KUMAR BISHNOI	
37	O.M.P. (COMM)-247/2022 I.A. 8935/2022	MUMBAI NASIK EXPRESSWAY LTD. V/s NATIONAL HIGHWAYS AUTHORITY OF INDIA	ABHAY RAJ VARMA	

38	O.M.P. (COMM)-272/2019 I.A. 9645/2019 I.A. 6406/2020 I.A. 12480/2023 I.A. 23386/2023 WITH OMP (ENF.) (COMM.) 59/2020	INDIA TOURISM DEVELOPMENT CORPORATION LIMITED V/s GOOD TIMES RESTAURANT PRIVATE LIMITED	KRISHAN KUMAR, SUSHANT KUMAR, ANUSUYA SALWAN, ANUSUYA SALWAN, KRISHAN KUMAR	
39	OMP (ENF.) (COMM.)-59/2020	M/S GOOD TIMES RESTAURANT PVT. LTD. V/s INDIAN TOURISM DEVELOPMENT CORPN. LTD.	ANUSUYA SALWAN	
40	O.M.P. (COMM)-433/2019 I.A. 14339/2019	AIRPORTS AUTHORITY OF INDIA V/s BRITE -ARICON (CONSORTIUM)	VAIBHAV DANG, SONAL KUMAR SINGH	
41	O.M.P. (COMM)-526/2024	PARVIOM TECHNOLOGIES PRIVATE LIMITED & ANR. V/s DHANANJAY SINGH RATHORE & ANR.	HARSH VARDHAN	
42	O.M.P. (COMM)-97/2025 I.A. 4912/2025 I.A. 4914/2025 I.A. 4915/2025	UNION OF INDIA V/s M/S. KRISHNA CONSTRUCTION COMPANY	BHAGVAN SWARUP SHUKLA	
43	OMP (ENF.) (COMM.)-197/2023 EX.APPL.(OS) 1320/2023 EX.APPL.(OS) 1545/2024	HCL TECHNOLOGIES LTD V/s CITY LINE TRAVELS & ORS.	SAMEER JAIN	

SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES (TIME FIXED MATTERS)				
44	CS(OS)-468/2018 I.A. 4071/2019 I.A. 6140/2019 CRL.M.A. 7026/2019 I.A. 7657/2019 I.A. 14374/2019 I.A. 14375/2019 I.A. 14603/2019 I.A. 1307/2020 I.A. 7659/2022 I.A. 17847/2022 I.A. 23314/2023 O.A. 62/2025	GAURAV GOEL V/s SHIV SHANKAR SINGHAL	SOURABH GUPTA, MOHIT GUPTA, RISHI AGRAWALA, S.C. SINGHAL, AGARWAL LAW ASSOCIATES, SOURABH GUPTA	AT 3.30 P.M.
45	CS(OS)-77/2025 I.A. 3289/2025	KRISHNA DEVI V/s HEMRAJ & ORS.	MORDHWAJ, RAJESH KUMAR	AT 1.00 P.M.

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COURT NO. 44
HON'BLE MR.JUSTICE SAURABH BANERJEE

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	C.A.(COMM.IPD-PAT)-28/2021	GLAXOSMITHKLINE INTELLECTUAL PROPERTY DEVELOPMENT LIMITED V/s THE CONTROLLER OF PATENTS	DEBASHISH BANERJEE, DEBASHISH BANERJEE	
2	C.A.(COMM.IPD-PAT)-119/2022	TELEFONAKTIEBOLAGET LM ERICSSON (PUBL) V/s CONTROLLER GENERAL OF PATENTS, DESIGNS AND TRADEMARKS	LEXORBIS	
3	C.O. (COMM.IPD-TM)-208/2021 I.A. 44645/2024 WITH C.O. (COMM.IPD-TM) 222/2021 C.A.(COMM.IPD-TM) 228/2021	MARATHON ELECTRIC INDIA PVT LTD. V/s DINESH GARG AND ANR	ARUN KUMAR JHA, ACME COMPANY, MANISH BIALA	
4	C.O. (COMM.IPD-TM)-222/2021 I.A. 6525/2025	MARATHON ELECTRIC INDIA PRIVATE LIMITED V/s DINESH GARD AND ANR	ARUN KUMAR JHA, MANISH BIALA	

5	C.O. (COMM.IPD-TM)-228/2021 I.A. 6556/2025	MARATHON ELECTRIC INDIA PVT LTD. V/s DINESH GARG AND ANR	ARUN KUMAR JHA, ACME COMPANY, MANISH BIALA	
6	C.O. (COMM.IPD-TM)-279/2021 WITH C.O. (COMM.IPD-TM) 295/2021 C.O. (COMM.IPD-TM) 286/2021 CS(COMM) 1097/2018	RAJ JEWELLERS SK GROUP V/s ANIL VERMA TRADING AS CASH FOR GOLD AND ANR.	N MAHABIR, PUSHPAM JHA	
7	CS(COMM)-1097/2018 CCP(O) 26/2019 I.A. 1830/2020	ANIL VERMA V/s R.K. JEWELLERS SK GROUP & ORS.	K G BANSAL, ANAND AND ANAND, AKSHAY CHANDRA, ADITYA CHANDRA, MUNISH MEHRA, MANAV KUMAR, N MAHABIR, KUNAL SETH, K.K. SHARMA	
8	C.O. (COMM.IPD-TM)-286/2021	RAJ JEWELLERS SK GROUP V/s ANIL VERMA TRADING AS CASH FOR GOLD AND ANR	N MAHABIR, PUSHPAM JHA	
9	C.O. (COMM.IPD-TM)-295/2021	RAJ JEWELLERS SK GROUP V/s ANIL VERMA TRADING AS CASH FOR GOLD AND ANR.	N MAHABIR, PUSHPAM JHA	
10	CS(COMM)-363/2017 I.A. 23141/2012 I.A. 4052/2013 I.A. 10147/2016	PERFETTI VAN MELLE S.P.A & ANR V/s SURESH NANIK LILARAM HINGORANI & ORS	SUMEET LALL, SUSHANT SINGH, GOPAL, SUMEET LALL	

11	CS(COMM)-386/2018	KAMDHENU ISPAT LTD. V/s KAMDHENU WIRES	S.RAJAN, S.C.CHADHA, AJAY, MOHAN WAAHANI, AMITABH SHARMA, CHETAN KUMAR, TARIQ MUNEER, DAVESH VASHISHTHA, K.G.BANSAL	
12	CS(COMM)-1180/2018 I.A. 11463/2019 I.A. 3813/2021	STEELCASE INC. V/s MR. K.J. BHUTA AND ANR.	JASPREET SINGH KAPUR, SNEHIMA JAUHRI, RAHUL CHAUDHRY, RAHUL CHAUDHRY	
13	CS(COMM)-200/2023 I.A. 6552/2023 I.A. 10975/2023 I.A. 12891/2023 WITH CS(COMM) 201/2023	GLOW SHOES PRIVATE LIMITED V/s AMIT BANSAL TRADING AS AMIT FOOTWEARS	NISHANT MAHTTA, SHASHI PRATAP OJHA, DEEPAK DHYANI, NISHANT MAHTTA	
14	CS(COMM)-201/2023 I.A. 6556/2023 I.A. 10983/2023 I.A. 12830/2023	GLOW SHOES PRIVATE LIMITED V/s A.R.V. FOOTWEAR PRIVATE LIMITED	NISHANT MAHTTA, SHASHI PRATAP OJHA, DEEPAK DHYANI, NISHANT MAHTTA	
15	I.A. 3428/2025 REVIEW PET. 66/2025 In CS(COMM)-684/2023	SANDISK LLC V/s ASHU SINGH	MANISH, PRITHVI SINGH	
16	CS(COMM)-873/2023 I.A. 33066/2024 I.A. 34379/2024	DR. REDDYS LABORATORIES LIMITED V/s SGS PHARMACEUTICALS (P) LTD	MANOJ KUMAR GARG, SHASHI PRATAP OJHA, RANJAN NARULA	
17	CS(COMM)-944/2023 I.A. 26144/2023 I.A. 3878/2024	PARLE AGRO PRIVATE LIMITED V/s PEPSICO INDIA HOLDINGS PRIVATE LIMITED & ANR.	J. SAGAR ASSOCIATES, ANKUR SANGAL	

18	CS(COMM)-107/2024 I.A. 2661/2024	CROMPTON GREAVES CONSUMER ELECTRICAL LIMITED V/s HALONIX TECHNOLOGIES PRIVATE LIMITED	KHURANA & KHURANA, ADVOCATES & IP ATTORNEYS, HEMANT DASWANI	
19	I.A. 41335/2024 In CS(COMM)-190/2024 (Disposed off case)	TATA SONS PRIVATE LIMITED V/s TATABEAUTY COSMETICS LTD	BHAGWAT PRASAD, ROHIL BANSAL, ACHUTHAN SREEKUMAR	
20	CS(COMM)-334/2024 I.A. 9175/2024 I.A. 43070/2024	PLUTO TRAVELS INDIA PRIVATE LIMITED V/s PTW HOLIDAYS PRIVATE LIMITED	RISHUB KAPOOR, KAUSHIKESH KUMAR	
21	CS(COMM)-615/2024 I.A. 34487/2024	SCRUM ALLIANCE, INC. V/s M/S HENRY HARVIN INDIA EDUCATION INC. & ORS.	S K BANSAL, NAQEEB NAWAB	
22	CS(COMM)-1082/2024 I.A. 47208/2024	MS SK EDUCATIONS PVT LTD V/s RAINBOW EDUCATIONAL SOCIETY WEST RAKSHAPURAM & ORS.	AARZOO ANEJA	
23	CS(COMM)-1208/2024 I.A. 49867/2024 I.A. 49868/2024 CCP(O) 20/2025 I.A. 5180/2025 I.A. 7427/2025 I.A. 9840/2025	TWENTY FOUR SEVEN RETAIL STORE PRIVATE LIMITED & ANR. V/s GODFREY PHILIPS INDIA LIMITED	KATRAGADDA AMITA CHOUDARY, SIMRAN LAKHWINDER SINGH	
24	CS(COMM)-123/2025 I.A. 3808/2025	ANANDAM SWEETS PRIVATE LIMITED V/s HALDIRAM SNACKS PRIVATE LIMITED & ANR.	SHRAVAN KUMAR BANSAL	

25	FAO-IPD-46/2021 CM APPL. 46817/2018 CM APPL. 54484/2018	M/S FLIPKART INDIA PRIVATE LIMITED V/s M/S MARC ENTERPRISES PVT LTD	SAIKRISHNA, K G BANSAL	
26	RFA-IPD-1/2025 CM 12/2025	MS OXYGUN HEALTH PVT LTD & ORS. V/s PNEUMO CARE HEALTH PVT LTD & ANR.	ARPIT BHARGAVA, RAM BHADAURIA	
27	W.P.(C)-IPD-2/2025	SHREE RAJMOTI INDUSTRIES V/s THE REGISTRAR OF TRADE MARKS	SHRAVAN KUMAR BANSAL	
28	W.P.(C)-IPD-3/2025	SHREE RAJMOTI INDUSTRIES V/s THE REGISTRAR OF TRADE MARKS	SHRAVAN KUMAR BANSAL	
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES (TIME FIXED MATTERS)				
29	C.A.(COMM.IPD-TM)-31/2023 I.A. 20275/2023	JETHARAM NEMARAM GEHLOT V/s THE REGISTRAR OF TRADEMARKS & ANR.	ABHIMANYU JHAMBA, PIYUSH BERIWAL, JASPREET SINGH KAPUR	AT 2.30 P.M.
30	CS(COMM)-399/2018	CADBURY UK LTD. & ANR. V/s ITC LTD	C.M. LAL, DUSHYANT K. MAHANT, DEEPAK GOGIA, KAPIL WADHWA, LALL & SETHI	AT 3.30 P.M.

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R - 1, NEW COURTS BLOCK (GROUND FLOOR), (OS-C)
BEFORE DR. JAGMINDER SINGH, JOINT REGISTRAR (JUDICIAL)

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	CS(OS)-424/2006(Disposed off case)	ATUL GULATI V/s PANKAJ GULATI AND ORS. EC+	K.S. BIGIN, SUNIL DALAL, DEEPAK SHARMA, SHWINDER CHOPRA, SHIVINDER CHOPRA, SANJEEV NARULA	
2	CS(OS)-2137/2006 I.A. 5354/2025 WITH TEST.CAS. 78/2022	INDIRA WARMAN V/s KRISHAN VERMA & ORS.	DINESH KUMAR GUPTA, NIRAJ SINGH, RAJIV DEWAN, JAI BASU, LAKHMI CHAND, S.SIRISH KUMAR, ARUN BHARDWAJ, NIRAJ SINGH, C.S.BHANDARI, KIRTI UPPAL AND ASS, KIRTI, B.L.GARG, KAPIL KHER, RAVINDER SINGH, SHEETESH KHANNA, SUSHIL JASWAL, VIJAY K GUPTA, SHANTANU SINGH, NIRAJ JHA, MISBAH BIN, DURGESH K PANDEY, ANURAG BINDAL, PARTH	

			YADAV, ANJU BHATTACHARYA	
3	TEST.CAS.-78/2022	KRISHAN KUMAR VERMA AND ANR. V/s STATE AND ORS.	FILED IN COMPLIANCE OF ORDER DT. 23/05/2022 PASSED IN CS OS 2137/06, LCR NO. PC-121/12 RECEIVED FROM THE COURT OF SH. INDER JEET SINGH, ADJ-02, SOUTH SAKET	
4	CS(OS)-64/2023 CC 18/2024	VAIBHAV JALAN V/s NARENDER GUPTA AND ANR	ANUJ P AGARWALA, MANASI BHUSHAN, RAJEEV SAXENA, IN COMPLIANCE OF ORDER DT 22.07.2024	
5	CS(OS)-426/2023 I.A. 13191/2023 I.A. 38262/2024 I.A. 6248/2025	SMT. SHWEETA KAUR V/s SMT. SUDESH & ORS.	VIVEK GAUR, GAURAV BISHNOI, RAJEEV CHAUHAN, ANKUR CHAWLA, VIVEK GAUR, RAJEEV CHAUHAN	
6	CS(OS)-584/2023 I.A. 385/2025 I.A. 4850/2025	VINAYAK ENTERPRISES V/s ARVINDER SINGH	ASHISH SHEORAN, JAG BIHARI CHOUDHRY, ASHISH SHEORAN	
7	CS(OS)-723/2023 I.A. 11017/2024 I.A. 29494/2024	SHRI SURESH NANDA V/s INDO RAMA SYNTHETICS I LTD & ANR.	SURENDER KUMAR GUPTA, ADITYA MALHOTRA	
8	CS(OS)-805/2023 I.A. 24187/2023 I.A. 24189/2023 O.A. 213/2024 O.A. 214/2024	DR. RAJAT ARORA V/s M/S ROHIT PROFIN SECURTIES PVT LTD & ORS.	RAMIT MALHOTRA, SOURAV BAJAJ, VISHNU SHARMA, RAMIT MALHOTRA	

	I.A. 48088/2024 I.A. 48089/2024 I.A. 48090/2024 I.A. 48091/2024			
9	CS(OS)-871/2023 I.A. 26099/2023 I.A. 26100/2023	YUKTI NARANG V/s GULSHAN NARANG ORS	RAHUL GUPTA, UDAIBIR SINGH KOCHAR	
10	CS(OS)-201/2024 I.A. 42256/2024	DIGVIJAY TANWAR V/s SIDDHARTH TANWAR & ANR. & ORS.	UTKARSH BHARGAVA, RAJAT ANEJA, UTKARSH BHARGAVA	
ADMISSION DENIAL				
11	CS(OS)-314/2023 I.A. 9624/2023	VIKAS GUPTA V/s ANIL GUPTA	DEVESH TULI, ANUSHA NAGARAJAN IYER, SHIV CHARAN GARG, SAHIBA SINGH	
12	CS(OS)-540/2023	ASHA GUPTA & ORS. V/s SUNIL BUDHRAJA & ORS.	SIDDHARTH NARANG, ARUN KHATRI, KARAN PRAKASH	
13	CS(OS)-676/2023 I.A. 21030/2023 CC 5/2024	PINKY SHARMA V/s KAILASH CHAND SHARMA & ORS.	NIDHI JAIN, PRANAB PRAKASH, IN COMPLIANCE OF ORDER DT 24.01.2024	
FOR EVIDENCE				
14	CS(OS)-403/2023 I.A. 12014/2023	SANJEEV KUMAR V/s SH RAJIV CHITKARA & ORS.	SHAHBAZ AHMAD NAIK, HARJEET NARANG	
15	CS(OS)-162/2024 I.A. 4535/2024	SAURABH NANDA & ANR. V/s VIMAL ARORA	SHIVAM RAGHUWANSHI, RAHUL KUMAR	

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R - 9, NEW COURTS BLOCK (GROUND FLOOR),(OS-B)
BEFORE MS. TYAGITA SINGH, JOINT REGISTRAR (JUDICIAL)

(NOTE : IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT MR. BHASKAR CHANDER TIWARI, READER TO LD. PRESIDING OFFICER(9868053019)

NOTE : COUNSELS WHILE APPEARING IN MATTER THROUGH (VC) VIDEO CONERENCING ARE REQUESTED TO LEAVE THEIR APPEARANCE IN CHAT BOX ALONG WITH THEIR MOBILE NUMBER.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	CS(COMM)-1410/2016	DLA PIPER SINGAPORE PTE LTD V/s BEST FOODS LTD	ANJALI SHARMA, ABHIJEET SWAROOP	
2	CS(COMM)-5/2024 I.A. 169/2024 I.A. 2141/2025	CONTINENTAL CARRIERS PRIVATE LIMITED V/s AIT WORLDWIDE LOGISTICS INC	PRAVEEN MAHAJAN, AVSI MALIK	
3	CS(COMM)-561/2024 I.A. 32876/2024 I.A. 3622/2025	MRS. PUNITA CAPOOR V/s GAMMON INDIA LIMITED	SAURABH SUMAN SINHA, PRAVEEN KUMAR	
4	CS(COMM)-1084/2024 I.A. 47232/2024 I.A. 5129/2025 I.A. 7606/2025 I.A. 8672/2025	MS GOLDEN DREAMS HOSPITALITY LLP V/s THE GREAT GETSBY CLUB OF INDIA AND OTHERS	KNM & PARTNERS, LAW OFFICES, SANJEEV KUMAR TYAGI, PRABHSAHAY KAUR	

5	CS(OS)-376/2020 I.A. 11047/2020	SMT. SHAMPA GHOSH V/s SHRI ALOK KUMAR DEY & ORS.	DIBYADYUTI BANERJEE, ANSHU MAHAJAN, NISHANT RAI GOEL, GUNJAN MITTAL, SAURABH KUMAR SINGH, SARVENDRA MANI TRIPATHI	
6	CS(OS)-133/2024 I.A. 3996/2024 I.A. 3997/2024	MANINDER KAUR @ BABY RANI V/s MANJEET SINGH & ORS.	RAKESH KUMAR GUPTA, NARENDER BHANDARI, AMIT SATIJA	
7	CS(OS)-448/2024 I.A. 30568/2024 I.A. 40888/2024 I.A. 5682/2025 I.A. 5683/2025	M/S. PATRON PROPERTIES PVT. LTD. THROUGH ITS DIRECTOR VIJAY SHARMA V/s SHRI RAJ KUMAR CHADHA & ORS.	ASHISH KR. BHAGAT, RACHANA DALAL	
8	CS(OS)-508/2024 I.A. 31952/2024 I.A. 44445/2024	ARUN KUMAR RATHI V/s GURPREET SINGH & ORS.	NISHANT MITTAL, SUBHASH CHAWLA	
9	CS(OS)-754/2024 I.A. 39826/2024	BIJENDER KUMAR V/s SH. KRISHAN KUMAR	VISHAL MAAN	
10	CS(OS)-875/2024 I.A. 44043/2024	AMAN KUMAR V/s YOGESH KUMAR & ORS.	RAHUL MALHOTRA, PRADEEP SINGH RANA, MUKESH SHARMA	
11	O.M.P. (COMM)-488/2016 I.A. 21857/2023 I.A. 21858/2023	GEETA LOHIA V/s RELIGARE COMMODIITES LTD & ANR	SONAL CHAUHAN, DEVENDRA KUMAR SHARMA, D.K. SHARMA	
12	TEST.CAS.-20/2020 I.A. 17457/2022	J K JAIN & ANR. V/s STATE OF NCT OF DELHI & ORS.	AJAY SHEKHAR, CHANDAN GOSWAMI	

SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES (TIME FIXED MATTERS)				
13	CS(OS)-446/2020 I.A. 12522/2020 I.A. 4560/2022 I.A. 20906/2023 I.A. 20964/2023 I.A. 20965/2023 I.A. 20966/2023 I.A. 21778/2023 I.A. 6262/2024	VIPIN KUMAR MANAKTALA V/s SHRI VINOD KUMARSHRI VINOD KUMAR & ORS.	RAJENDER KUMAR AGGARWAL, ALOK PRAKASH, B K SOOD, RITESH KUMAR CHOWDHARY	AT 12:30 P.M.
ADMISSION DENIAL				
14	CS(COMM)-532/2020 I.A. 11349/2020	COMBITIC GLOBAL CAPLET PVT LTD V/s SH SAMPAT RAJ JERUP CHAND JAIN, PROPRIETOR M/S RAKESH JEWELLERS & OTHERS	ABHEY KUMAR GUPTA, NIDHI JAIN, NIDHI JAIN	
15	CS(OS)-367/2020 I.A. 10912/2020	MR. CHARANJIT SINGH & ORS. V/s MR. JASPAL SINGH & ORS.	WITHOUT GENERATE, NITYA SHARMA, GURPREET SINGH, GURPREET SINGH	
FOR EVIDENCE				
16	CS(COMM)-676/2016 I.A. 7559/2025 I.A. 7560/2025	M/S CHEMI TECH ENGINEERS PVT LTD V/s NATIONAL BUILDINGS CONSTRUCTION CORPORATION LIMITED & OTHERS	CHETAN RAI WAHI, M K GHOSH & TINA GARG, TINA GARG	AT 2:00 P.M.
17	CS(COMM)-677/2016 WITH CS(COMM) 678/2016 CS(COMM) 679/2016	SHRI VINAY KUMAR & ANR. V/s B.K. JEWELLERY HOUSE MARKETING LTD. & ORS.	SAHIJPAL & ASSOCIATES, PREM KUMAR AND ASSO., DEEPAK SHARMA, RAJNEESH CHOPRA, HARINDER SINGH,	

			RAHUL SAINI, LAW OFFICES OF GURINDER PAL SINGH	
18	CS(COMM)-678/2016	SHRI SAJID JABBAR V/s B.K . JEWELLERY HOUSE MARKETING LTD. & ORS	SAHIJPAL & ASSOCIATES, INDU BHUSHAN, RAJNEESH CHOPRA, LAW OFFICES OF GURINDER PAL SINGH	
19	CS(COMM)-679/2016	SHRI ANAND SHANKER V/s B.K. JEWELLERY HOUSE MARKETING LTD. & ORS	SAHIJPAL & ASSOCIATE, INDU BHUSHAN, C & C, GURINDER PAL SINGH	
20	CS(COMM)-1286/2016	M/S SHRI SHRI DWARKADIHISH CONSUMER PRODUCTS(P0 LTD V/s PLUTO CONBUILD PVT. LTD. AND ORS.	SHUBHANKAR, SHUBHANKAR SENGUPTA, B.S MAAN	
21	CS(COMM)-1291/2016	M/S PNP POLYMERS PVT LTD V/s M/S DAU POLYMERS & ANR	SWETANK	
22	TEST.CAS.-19/2020 I.A. 1454/2025	SHRI ANUPAM MULLICK V/s STATE & ANR.	NANDNI SAHNI, AMRIT KAUR OBEROI	

FOR ORDERS				
23	CS(OS)-36/2020 I.A. 13879/2022	CMDR. JAGDEEP SINGH MINHAS (RETD.) V/s BUREAU OF CIVIL AVIATION SECURITY THROUGH ITS DIRECTOR GENERAL & ANR.	NIDHI MOHAN PARASHAR, SHASHANK SHARMA	

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R - 2, NEW COURTS BLOCK (GROUND FLOOR), (OS-H)
BEFORE SH. AJAY GULATI, JOINT REGISTRAR (JUDICIAL)

(NOTE : IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT MS. MANSI ANEJA NAGPAL READER TO LD. PRESIDING OFFICER (9971595303)

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	C.O. (COMM.IPD-TM)-664/2022 I.A. 10088/2023 WITH C.O. (COMM.IPD-TM) 728/2022	KRBL LIMITED V/s SUNSTAR OVERSEAS LTD.	K.G. BANSAL, S K BANSAL	
2	C.O. (COMM.IPD-TM)-728/2022	M/S SUNSTAR OVERSEAS LIMITED V/s M/S KRBL LTD AND ANR	AMARJIT SINGH	
3	CS(COMM)-14/2023 I.A. 526/2023 I.A. 21529/2023	INTERCONTINENTAL GREAT BRANDS LLC & ANR. V/s KAMCO CHEW FOOD PVT. LTD.	SHAILEN BHATIA, NANCY ROY, SHAILEN BHATIA	
4	I.A. 7026/2025 In CS(COMM)-111/2023	ARCHIAN FOODS PRIVATE LIMITED V/s SWAMI FOODS & ORS.	AKSHAY BHATIA, SAGAR CHANDRA	
5	CS(COMM)-196/2023 I.A. 6461/2023	BULGARI SPA V/s SAMAIRA JEWELS PVT. LTD. AND ORS.	JITENDER KUMAR DHINGRA, ASHOK GOEL, NISHANT MAHTTA, NEEL ANJAN MASON, SIDHANT GOEL, S K BANSAL	

6	CS(COMM)-1170/2024 I.A. 49192/2024 I.A. 49193/2024	PERNOD RICARD INDIA PRIVATE LIMITED V/s OMSONS MARKETING PRIVATE LIMITED & ORS.	CHIRAG AHLUWALIA, MAMTA RANI	
7	CS(COMM)-15/2025 I.A. 505/2025 I.A. 506/2025	VERIZON TRADEMARK SERVICES LLC & ORS. V/s VERIZON CAREERS & ORS.	NEEL ANJAN MASON, SMARIKA SINGH, SAKSHAM OJHA, VAISHALI MITTAL	
8	I.A. 7921/2025 In CS(COMM)-65/2025	SUPER-MAX IPR HOLDINGS AG THROUGH ITS AUTHORIZED REPRESENTATIVE MR. CHIRAG HARESH SHAH V/s SURESH KUMAR GARG AND ORS	AKHIL KRISHAN MAGGU, DEEPAK BISWAS	
ADMISSION DENIAL				
9	CS(COMM)-516/2023 I.A. 3116/2024	ZYDUS HEALTHCARE LIMITED & ORS. V/s ALDER BIOCHEM PRIVATE LIMITED	LUV VIRMANI, ANKUR SANGAL, LUV VIRMANI, AADYA CHAWLA	
10	CS(COMM)-780/2023	THE HERSHEY COMPANY V/s ATUL JALAN TRADING AS AKSHAT ONLINE TRADERS	SARTHAK CHILLER, ABHISHEK RAM TRIPATHI, URFEE ROOMI	
FOR EVIDENCE				
11	CS(COMM)-1094/2016 I.A. 17908/2015	M/S SUPERFLO PVT LTD V/s M/S SANDHYAMANI ASSOCIATES(P) LTD & ANRS	NEETU JAIN, ABHISHEK PARUTI, PURI & PURI, SACHIN KUMAR, ALOK KUMAR, PRATEIK GOUR, DR VIKRANT NARAYAN, V K	

			PURI & NEETU JAIN	
12	CS(COMM)-700/2023	LOUIS VUITTON MALLETIER V/s ABDULKHALIQ ABDULKADER CHAMADIA, & ORS.	POOJA DODD	

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R - 3, NEW COURTS BLOCK (GROUND FLOOR),(OS-A)
BEFORE MS. SHUCHI LALER, JOINT REGISTRAR (JUDICIAL)

(NOTE : IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT MR. D. KUMAR, READER TO LD. PRESIDING OFFICER(9811041377)

NOTE : PLEASE GIVE APPEARANCE IN THE CHAT BOX WITH ITEM NUMBER AND MOBILE NUMBER.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	I.A. 9434/2025 In ARB.P.-1709/2024	AKASH INFRA PROJECTS LTD V/s ROADS AND BUILDING DEPARTMENT, GUJARAT AND ANR.	SHAMIK SHIRISHBHAI SANJANWALA	
2	CS(COMM)-1/2022	INDIA AHEAD NEWS PVT LTD REPRESENTED BY MR. ARVIND SINGH COMMERCIAL HEAD V/s DEON NETWORKS PVT LTD & ANR.	ANUJ MIRDHA, ANANGA BHATTACHARYYA	
3	CS(COMM)-385/2022	SMS-AAMW TOLLWAYS PRIVATE LIMITED V/s SOUTH DELHI MUNICIPAL CORPORATION	ABHISHEK GUPTA	
4	CS(OS)-1754/2009	MRS. MEENA KHANNA V/s M/S LOKE NATH & CO & OTHERS	RAJAT NAVET, JASMEET SINGH, MANMEET ARORA, SANAM TRIPATHI, BAKSHI BIKRAM SINGH	

5	CS(OS)-802/2014 I.A. 13397/2018	M/S VERSATILES COMMOTRADE PVT LTD V/s M/S ANGAD DEVELOPES PVT LTD	KAPIL GUPTA, SHANTNU AGGARWAL, NIKHILESH KRISHNAN, KAPIL GUPTA & ASSOCIATES	
6	I.A. 3757/2025 In CS(OS)-458/2022	PREM SHANKAR JHA & ANR. V/s DELHI GYMKHANA CLUB LTD & ORS.	KHAITAN & CO., SAGRIKA TANWAR	
7	I.A. 11213/2024 In CS(OS)-652/2022	VARUN SHARMA & ORS. V/s RITIKA SHARMA & ORS.	YUGANSH MITTAL, SHASHANK BAJPAI, SHWETA BAKSHI, MOHIT KAPOOR, SAUMAY KAPOOR, ARVIND KUMAR GUPTA, SAUMAY KAPOOR	
8	I.A. 8195/2025 In CS(OS)-762/2022	SMT. JANAK AJMANI V/s MS USHA AJMANI & ORS.	PRATEEK AGGARWAL, AJAY DABAS, CHIRAG JAMWAL, NAKUL AHUJA, AJAY DABAS, CHIRAG JAMWAL	
9	CS(OS)-775/2022 I.A. 20949/2022 I.A. 6582/2025	SUMIT CHHABRA V/s SMT PREETI CHHABRA & ORS.	MANU NAYAR, RAJNEESH SOOD, VISHAL SONI, AAYUSH DAWAR, VANSHI PRUTHI, RAJNEESH SOOD	
10	CS(OS)-832/2022 I.A. 763/2025	SH VIJAY PAL V/s SH JETENDER KUMAR AND ORS.	GAURAV KUMAR, HARI SHANKER	
11	EX.APPL.(OS) 435/2025 In EX.P.-22/2022	EMPIRE JEWELLERY LLC V/s ASHOK KUMAR & ANR.	MURARI TIWARI, SAURABH KUMAR, MURARI TIWARI	

12	I.P.A.-2/2022 I.A. 3601/2022 I.A. 18737/2023 I.A. 18738/2023 I.A. 21336/2023	NAIM AKHTAR V/s RAZIA BEE & ORS.	KUMAR VIKRAM, PRIYANK SHARMA, TANU SINGHAL, KAPIL KUMAR, RAHUL SINGH, TANU SINGHAL	
13	O.M.P. (COMM)-197/2024	ZILLION INFRAPROJECTS PVT. LTD THROUGH ITS AUTHORIZED SIGNATORY V/s M/S SAI CONSTRUCTION AND BUILDERS THROUGH IYS AUTHORIZED SIGNATORY	AAKASH BHATT, SUMIT KUMAR	
ADMISSION DENIAL				
14	CS(OS)-796/2014 I.A. 33971/2024	NAVIN VERMA V/s YOGESH TYAGI ORS	JITENDER TYAGI, RAMAN GANDHI, AMIT KHEMKA, MADHU SUDAN BHAYANA, RAJEEV SHARMA, AMIT KHEMKA	
15	CS(OS)-32/2022 I.A. 1120/2022	MR.PURAN CHAND SHARMA & ORS. V/s MR. JASBIR SINGH & ANR.	ANUJ AGGARWAL, MUSKAAN GARG	
16	CS(OS)-326/2022 I.A. 8890/2022 I.A. 3301/2025	DR. CHARU SHARMA V/s MANEESH KUMAR MOUDGIL & ORS.	BHARAT MALHOTRA, VINAY MOHAN SHARMA, RISHABH CHARANLAL SAHU, ARVIND PANDEY	
17	CS(OS)-357/2022 I.A. 9458/2022 I.A. 8041/2025	SMT CHARU GOYAL V/s SMT MADHU BANSAL	RACHIT SAHNEY, SHIV CHARAN GARG	

18	CS(OS)-431/2022 CC 16/2022 I.A. 11650/2022 I.A. 14734/2022 CRL.M.A. 20009/2022	FOOD CORPORATION OF INDIA V/s FCI. EXECUTIVE STAFF UNION & ANR.	AJIT PUDUSSERY, BAHAR U. BARQI, FILED IN COMPLIANCE OF HON'BLE COURT'S ORDER DT. 27.10.2022	
FOR EVIDENCE				
19	CS(COMM)-354/2022 I.A. 5807/2025	SH. RAKESH JAIN & ORS. V/s SH. VINAY JAIN	VAISHNAVI ARORA, RAJESH RAINA	
20	CS(OS)-416/2022	USHA GUPTA & ANR. V/s RAKESH KUMAR JAIN & ANR.	ABHILASH VASHISHT, SANTOSH KUMAR SAHU	
FOR ORDERS				
21	I.A. 6529/2023 In CS(OS)-104/2023	SMT HEENA ARORA & ANR. V/s SH. MANGAL SAIN MANOCHA & ORS.	SHANTNU AGGARWAL, GURMIT SINGH HANS, MALLIKA PARMAR, SEEMA DOLO, NEERAJ YADAV, HARISH MALIK, RAM AVTAR SHARMA, KEDAR YADAV, SAMEER KULSHRESHTHA, IN COMPLIANCE OF ORDER DT 04.09.2023, SHANTNU AGGARWAL	

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R - 4, NEW COURTS BLOCK (GROUND FLOOR),(OS-E&I)
BEFORE MR. SIDHARTH MATHUR,JOINT REGISTRAR (JUDICIAL)

(NOTE : IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT Mr. SUDHANSHU GUPTA, READER TO LD. PRESIDING OFFICER(9313414182)

NOTE : ALL COUNSEL/PARTIES, OTHER THAN THOSE WHOSE CASE IS BEING HEARD, PLEASE KEEP MIC & WEB CAM OFF AND WAIT FOR THEIR TURN.

NOTE : PLEASE GIVE APPEARANCE IN CHAT BOX/ MESSAGE WITH ITEM NUMBER, CASE NUMBER AND MOBILE NUMBER.

NOTE : LAWYERS APPEARING THROUGH VC SHALL SEND THEIR EXEMPTION TO THE COURT MASTER ALONGWITH PROPER REASON IN ADVANCE.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	C.O.(COMM.IPD-CR)-772/2022 WITH C.O.(COMM.IPD-CR) 784/2022 CS(COMM) 867/2018 CS(COMM) 345/2019 CS(COMM) 346/2019 C.O.(COMM.IPD-CR) 728/2022	KAVITA SANGHI V/s ROOP CHAND JAIN AND ORS	GAURAV MIGLANI, S K BANSAL, AANAND RAJ	
FOR EVIDENCE				
2	CS(COMM)-867/2018	M/S KNITPRO INTERNATIONAL	IN COMPLIANCE OF ORDER DT.	

	I.A. 15357/2019 I.A. 15358/2019 I.A. 15359/2019 I.A. 15360/2019 I.A. 15361/2019 I.A. 15362/2019 WITH CS(COMM) 345/2019 CS(COMM) 346/2019	V/s ANURAG SANGHI & ANR	08.05.2018, FILED AS PER ORDER DT. 17.09.2019	
3	CS(COMM)-345/2019 I.A. 13138/2019 I.A. 13139/2019 I.A. 13140/2019 I.A. 13141/2019 I.A. 13142/2019	KNITPRO INTERNATIONAL V/s ANURAG SANGHI & ANR.	GAURAV MIGLANI, FILED IN COMPLIANCE OF ORDER DATED 11.06.2019 L.C.R. (TM- 179/2017) RECEIVED FROM THE COURT OF SH. RAVINDER BEDI ADJ-04, PATIALA HOUSE COURTS, FILED IN COMPLIANCE OF ORDER DT. 17.09.2019	
4	CS(COMM)-346/2019 I.A. 13133/2019 I.A. 13134/2019 I.A. 13135/2019 I.A. 13136/2019 I.A. 13137/2019	KNITPRO INTERNATIONAL V/s ANURAG SANGHI & ANR.	GAURAV MIGLANI, FILED IN COMPLIANCE OF ORDER DT. 11.06.2019 BY THE HONBLE HIGH COURT LCR-178/2017 RECEIVED FROM THE COURT OF SH. RAVINDER BEDI, ADJ-04, PATIALA HOUSE COURTS, FILED IN COMPLIANCE OF ORDER DT. 17.09.2019	
5	C.O.(COMM.IPD-CR)-728/2022	KAVITA SANGHI V/s ROOP CHAND JAIN AND ORS	GAURAV MIGLANI, S K BANSAL, GAURAV MIGLANI	

SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
6	C.O.(COMM.IPD-CR)-784/2022	KAVITA SANGHI V/s ROOP CHAND JAIN AND ORS	GAURAV MIGLANI, S K BANSAL, AANAND RAJ	
7	C.O. (COMM.IPD-TM)-290/2022 I.A. 6860/2025	CHUNMUM STORES PRIVATE LTD V/s M/S NAVAL KNITEWEAR	VAIBHAV VUTTS, PRAKHAR SHARMA	
8	CS(COMM)-384/2021 I.A. 10462/2021 I.A. 16611/2023 I.A. 16612/2023 I.A. 42906/2024 I.A. 42907/2024	YONEX CO., LTD. & ORS. V/s SUMIT GIRDHAR & ANR.	MILIND SRIVASTAVA, MOHD WASIQ KHAN, HERINDER KAUR BRAR, SHUBHAM SAGAR DAYMA, ASHISH	
9	CS(COMM)-580/2022 I.A. 13423/2022 I.A. 13424/2022 I.A. 18516/2022 I.A. 21813/2022 WITH CS(COMM) 824/2024	JAYSON INDUSTRIES AND ANR. V/s CROWN CRAFT (INDIA) PVT. LTD.	MAHESH KUMAR MIGLANI, LCR RECEIVED FROM THE COURT OF SH. PAWAN KUMAR JAIN, DISTRICT JUDGE, (COMMERCIAL COURT - 03), CENTRAL TIS HAZARI COURTS, NEW DELHI VIDE ORDER DT. 12.08.2022, FILED IN COMPLIANCE OF HONBLE COURT ORDER DT. 09/09/2022, S K BANSAL	
10	CS(COMM)-824/2024 I.A. 40310/2024 I.A. 40311/2024 I.A. 40312/2024 I.A. 6859/2025	CROWN CRAFT (INDIA) PVT. LTD. V/s JAYSON INDUSTRIES, & ANR.	MAHESH KUMAR MIGLANI, S K BANSAL	

11	CS(COMM)-922/2022 I.A. 22398/2022 I.A. 22541/2023 I.A. 34393/2024	SONY INTERACTIVE ENTERTAINMENT INC V/s VIKASH KUMAR & ORS.	NEEL ANJAN MASON, R MAYA, LOVLEEN GOYAL, GAURAV SHARMA, CHANDRASHEKHAR A CHAKALABBI, ADITYA KUMAR SINHA, SUNIL AGARWAL, ANKITA, SHOBHIT AGRAWAL	
12	CS(COMM)-690/2024 I.A. 36509/2024	NEELA FILM PRODUCTIONS PRIVATE LIMITED V/s TAARAKMEHTAKAOOLTAHCHASHMAH.COM & ORS.	PRADEEP KUMAR AGARWAL, DHRUV ANAND	
13	CS(COMM)-705/2024 I.A. 36945/2024 I.A. 48103/2024 I.A. 123/2025 I.A. 4324/2025 I.A. 4325/2025 I.A. 6356/2025 I.A. 6357/2025	FASHION IDENTITY PRIVATE LIMITED V/s M/S. R.K. INTERNATIONAL & ORS.	ANKUR GUPTA, BIKASH VISHWAKARMA, RISHABH RAO, RAGHAV GOYAL, SUMIT KUMAR BATRA, ANKUR GUPTA, RISHABH RAO, BIKASH VISHWAKARMA, RAGHAV GOYAL	
14	CS(COMM)-868/2024 I.A. 7439/2025 I.A. 7440/2025	MR ANIRUDH SINGH & ANR. V/s VIVO MOBILE INDIA PRIVATE LIMITED	N PARVATI, PRAMOD KUMAR SINGH, UMANG TYAGI	
15	CS(COMM)-870/2024 I.A. 2829/2025 I.A. 7437/2025 I.A. 7438/2025	MR ANIRUDH SINGH & ANR. V/s SAMSUNG INDIA ELECTRONICS PRIVATE LIMITED	SIDDHANT CHAMOLA, PRAMOD KUMAR SINGH, UMANG TYAGI, VAISHALI MITTAL	
16	CS(COMM)-1022/2024 I.A. 45242/2024	GUJARAT COOPERATIVE MILK MARKETING FEDERATION LTD & ANR. V/s AMUL DEHYDRATION & ORS.	ASTHA NIGAM, ARJUN AGGARWAL, ABHISHEK KUMAR SINGH, RAHUL VIDHANI, NAMAN JOSHI, ABHISHEK SINGH	

17	I.A. 8826/2025 In CS(COMM)-1092/2024	AMRITSAR HAVELI CUISINES PRIVATE LIMITED V/s SURJEET KAUR & ANR.	HARISH KUMAR, ANSHUMAN UPADHYAY, HARISH KUMAR	
18	CS(COMM)-116/2025 I.A. 3649/2025 I.A. 3650/2025	HERO INVESTCORP PRIVATE LIMITED AND ANR. V/s NIKHIL MOTOR AGENCY THROUGH ITS PROPRIETOR MR. PAWAN GUPTA	GEETA RANI, KUNAL KHANNA	
19	CS(COMM)-163/2025 I.A. 4943/2025 I.A. 9491/2025	DR OETKER INDIA PVT LTD V/s PRAYAGH NUTRI PRODUCTS PRIVATE LIMITED & ORS.	JASPREET SINGH KAPUR, PARSHANT ARORA	
20	CS(COMM)-164/2025 I.A. 4947/2025	NEW BALANCE ATHLETICS, INC. V/s ANKIT GUPTA AND ANR.	URFEE ROOMI	
21	CS(COMM)-168/2025 I.A. 5055/2025 I.A. 5059/2025	RE/MAX LLC V/s SAVE MAX REAL ESTATE INC & ORS.	GAURAV MUKHERJEE	
ADMISSION DENIAL				
22	CS(COMM)-136/2019 I.A. 3823/2019	PATANJALI AYURVED LTD. V/s GODADDY. COM LLC & ORS.	AASISH SOMASI, ROHIT RAO. N, MOAZZAM KHAN, SHWETA SAHU, RAUSHAL KUMAR, SIMRANJEET SINGH	
23	CS(COMM)-492/2024 I.A. 31143/2024 I.A. 43494/2024 I.A. 45631/2024	MRS SHAKTI SAGAR V/s THE DELHI LAW HOUSE & ORS.	SANJAY VASHISHTHA, ARCHANA LAKHOTIA, GAURAV BAHL, SANJAY VASHISHTHA	
24	CS(COMM)-528/2024 I.A. 31788/2024 I.A. 33930/2024	WATERWAYS LEISURE TOURISM PRIVATE LIMITED V/s ASHOK KUMAR AND OTHERS	SHWETA SAHU, PRABHU TANDON	

25	CS(COMM)-677/2024 I.A. 36180/2024 I.A. 47454/2024	M/S DELUX SPORTS COMPANY V/s SH MANJEET SINGH AND ANR. SOLE PROPRIETOR OFM/S FEROC INTERNATIONAL	SANJEEV MAHAJAN, MANOJ KUMAR, DEEPAK SABHARWAL, MANOJ KUMAR	
26	CS(COMM)-937/2024 I.A. 43185/2024	ZEE ENTERTAINMENT ENTERPRISES LIMITED V/s BOLLYZONE.TV & ORS.	NEEL ANJAN MASON, GEETANJALI VISVANATHAN, RISHABH JAIN, ANGAD SINGH MAKKAR	
27	CS(COMM)-1138/2024 I.A. 48646/2024 I.A. 48647/2024 I.A. 48648/2024 I.A. 48649/2024 I.A. 48650/2024 I.A. 48651/2024 I.A. 48652/2024 I.A. 48653/2024 I.A. 48654/2024 I.A. 48655/2024 I.A. 538/2025 I.A. 8317/2025	NEW AGE TECHSCI RESEARCH PVT. LTD & ANR. V/s BEROE CONSULTING INDIA PVT. LTD. & ORS.	SIDHARTH JOSHI, RUDRA VIKRAM SINGH, TARSHITH BHARDWAJ, ANKIT KOTHARI	
FOR EVIDENCE				
28	CS(COMM)-593/2021 I.A. 36529/2024	FERRERO SPA & ORS. V/s M. B. ENTERPRISES	SOURADEEP MUKHOPADHYAY, SHIVANG SHARMA	

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R - 8, NEW COURTS BLOCK (GROUND FLOOR),(OS-F)
BEFORE MR.DEVENDER KUMAR GARG, JOINT REGISTRAR (JUDICIAL)

NOTE:- ADVOCATES ARE REQUESTED TO PLEASE GIVE THEIR APPEARANCE IN 'CHAT BOX' WITH THEM ITEM NUMBER, SUIT NUMBER AND ALSO FOR THE PARTY, THEY APPEARING FOR.

(NOTE : IN CASE of ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT MR. VED PRAKASH, READER TO LD. PRESIDING OFFICER (9220401146)

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	CS(COMM)-618/2024 I.A. 1841/2025 I.A. 2237/2025	JPFL FILMS PRIVATE LIMITED V/s IPG ASIA PRIVATE LIMITED	KRISHAN KUMAR, AMIT TYAGI, KRISHAN KUMAR	
2	I.A. 7661/2025 I.A. 7662/2025 In CS(COMM)-619/2024	M/S ACE SYNERGIES AND HOLDINGS PRIVATE LIMITED V/s M/S VDSNG & ORS.	AKANKSHA SISODIA, ALAYA LEGAL, AKANKSHA SISODIA	
3	CS(COMM)-653/2024 I.A. 35588/2024 I.A. 35589/2024 I.A. 43094/2024 I.A. 46897/2024 I.A. 1359/2025 I.A. 6839/2025 I.A. 6840/2025	SH KANWAL SINGH SOLANKI V/s SH RICHIE SHEKHER & ORS.	SANDEEP KHATRI, VISHAL CHHABRA, AVNI SINGH, SANDEEP KHATRI, AVNI SINGH, VISHAL CHHABRA	
4	CS(COMM)-795/2024	MS NIKUNJ WOODS P. LTD V/s M/S EVENTUALLY PRO LLP AND ORS	ANIRUDH GUPTA	

5	CS(COMM)-797/2024	RUCHIKA AGARWAL PROPRIETOR M S SANGEETA FURNITURE CONCEPTS THROUGH ITS POA MR GIRISH AGARWAL V/s MS EVENTUALLY PRO LLP AND ORS	ANIRUDH GUPTA	
6	CS(OS)-35/2019 I.A. 1028/2019 I.A. 9811/2019 I.A. 8697/2024 I.A. 8698/2024	SMT SUNITA KAUSHIK V/s SMT. SHIKSHA DEVI & ORS	RUPALI SHARMA, MAHESH CHAND, ANUJA SINHA, TUSHAR KWATRA, SUNIL KALRA, AJAY SHARMA, ANUJA SINHA	
7	CS(OS)-254/2019(Disposed off case)	LT. COL. BALVEEN SINGH DHINGRA (RETD.) V/s SHRI AMARLEEN SINGH DHINGRA & ANR.	H S SANDHU, WASEEM FIROZ, RAJESH PATHAK	
8	CS(OS)-309/2019 I.A. 2426/2020 I.A. 2427/2020 I.A. 2428/2020 I.A. 2429/2020 I.A. 3053/2022 I.A. 26190/2023	DEEPAK AGGARWAL V/s HARJEEV AGGARWAL & ANR.	RAHAT BANSAL, LOKESH CHOPRA, JUHI ARORA, PRAMOD KUMAR, LOKESH CHOPRA	
9	CS(OS)-321/2024 I.A. 9078/2024 I.A. 9083/2024 I.A. 10520/2024 I.A. 2430/2025	AGREEYA SOLUTIONS INDIA PRIVATE LIMITED V/s MR GAVISIDDAPPA YATNALLI & ANR.	ADITYA JAIN, PRIYAM MEHTA	
10	CS(OS)-539/2024 I.A. 33218/2024 I.A. 46716/2024	UMESH CHAND JAIN & ANR. V/s S.C. JAIN & ORS.	ARBAAZ HUSSAIN, PARTHO BHATTACHARYA, ABIN B KURIAN, ARBAAZ HUSSAIN	

11	I.A. 1980/2025 In TEST.CAS.-27/2019	MAHESH MONGA & ANR. V/s THE STATE & ORS.	ASHISH CHOUDHARY, AKASH TANDON, ASHISH CHOUDHURY, SHIVAM BAJAJ, PINKU SINGH, SHIVAM BAJAJ	
ADMISSION DENIAL				
12	CS(OS)-1581/2013 I.A. 12793/2013	RAJENDRA KUMAR SAINI V/s MAHENDRA KUMAR SAINI & ORS	DEEPAK Z MEHTA, RAKESH SAINI, N PRABHAKAR, RAM KISHAN, BHARAT DEEPAK	
13	CS(OS)-445/2019 I.A. 11934/2019	M/S EVOLVE INFOTRAIN INDIA PVT. LTD. V/s SH. ROHTASH SINGH & ORS.	KANWAR UDAI BHAN SINGH SEHRAWAT, N.S. DALAL	
FOR EVIDENCE				
14	CS(OS)-68/2019 I.A. 42908/2024	MRS. RUMA ROY V/s MR. KAUSHIK SARKAR	MONISHA HANDA, DIBYADYUTI BANERJEE, DIBYADYUTI BANJERJEE, MOHIT D RAM	
15	CS(OS)-260/2019 I.A. 7085/2019	SH. JAI PRAKASH BHARDWAJ V/s SH VEER SINGH AND OTHERS	VINAY KUMAR SHARMA, ABHISHEK VASHISHT, MUSTAFA ALAM, RAJIV YADAV	
16	CS(OS)-439/2019	SH. SHIV KUMAR & ORS V/s STANDARD CHARTERED BANK	D.P. GUPTA	
17	CS(OS)-499/2019 I.A. 8603/2024	RAKESH SHARMA V/s BHUVNESH KUMAR & ORS.	SANJEEV KAUSHIK, AMRITESH MISHRA, MUKESH SHARMA, DINESH KUMAR	

18	CS(OS)-501/2019	SHRI PANKAJ KHANNA V/s SHRI BHUPINDER KUMAR ABROL	VIVEK NARAYAN SHARMA, ANISH CHAWLA, RAJESH AGGARWAL	

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R - 7, NEW COURTS BLOCK (GROUND FLOOR),(OS-G)
BEFORE MR. MANISH SHARMA,JOINT REGISTRAR (JUDICIAL)

(NOTE : IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT MR. NARESH KUMAR, READER TO LD. PRESIDING OFFICER(9911776651)

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	CS(OS)-3103/2015 I.A. 21704/2015 I.A. 21706/2015 I.A. 75/2016 I.A. 958/2016 I.A. 4454/2016 I.A. 13466/2016 I.A. 3231/2020	SH VIJAY KUMAR GUPTA V/s MRS MALLIKA VERMA & ORS	ADITYA WADHWA, HASHMAT NABI, DHIR & DHIR ASSO, ALOKE KUMAR BHATTACHARYA, JITENDER CHAUDHARY, PARDEEP GUPTA, PARINAV GUPTA, MANSI AJMANI AND RANJIT SINGH, ALOK KUMAR, WADHWA LAW CHAMBERS, HEMANT SHARMA, MANSI GUPTA	
2	CS(OS)-21/2018 I.A. 896/2018 I.A. 3252/2020 I.A. 19613/2023 I.A. 19614/2023 I.A. 920/2024	SMT. CHAND GROVER & OTHERS V/s M/S MOD CHITS PVT LIMITED & OTHERS	VIBHA MAHAJAN SETH, BHARDWAJ & ASSO., B.K. BHARDWAJ, KAPIL KUMAR, UMA AGGARWAL, ANANT AGGARWAL, RADHIKA KHUSHALDAS	
3	CS(OS)-138/2018 I.A. 4452/2018 I.A. 10504/2018	SUSHMA RISHI V/s RAHUL VOHRA & ORS.	SRISHTI JUNEJA	

4	CS(OS)-236/2018 I.A. 6718/2018 I.A. 7693/2023	SH. JASPAL SINGH AHUJA & ANR V/s SH. HARCHARAN SINGH & ANR	SOMNATH GUPTA, S.N. GUPTA, SOMNATH GUPTA	
5	CS(OS)-459/2018 I.A. 8360/2022 I.A. 5875/2024 I.A. 6309/2024	MASTER RIDHIMAN AND ANR V/s SATISH KUMAR AND ORS	VIRENDRA SINGH, HASIJA LAW, O P SHARMA, MOHAMMAD KAUSAR PERWEZ, RAVINDER KUMAR YADAV, SANJAY RATHI, RAJAT MALHOTRA, SANJAY RATHI	
6	CS(OS)-512/2018 I.A. 14025/2018 I.A. 406/2019 I.A. 2374/2021 I.A. 1888/2024	SURESH KHANNA V/s SH. VIJAY NARAIN SETH & ORS.	N K JHA, N.K. JHA, AJAY VERMA, AATREYA SINGH, ARMAAN VERMA, CHIRAG MUDGAL, DEVENDER KUMAR DHIRYAN, AMIT RAO, GAURAV RATHOR, H.K. ASSOCIATES, HARI KISHAN, HARI KISHAN, GAURAV RATHOR	
7	CS(OS)-971/2024 I.A. 47234/2024 I.A. 47235/2024	SHRI ASHU ANAND V/s SH. VIVEK ANAND & ORS.	BIPNEET SINGH SOVI	
8	CS(OS)-67/2025 I.A. 2795/2025	SAMEER KHANDELWAL AND ANR V/s AJIT	VISHAL MAAN	
9	EL.PET.-6/2025	SMT. A. DHANWATI CHANDELA A V/s SHRI MANJINDER SINGH SIRSA	MAROOF AHMAD	

10	EX.P.-444/2015 EX.APPL.(OS) 835/2019 EX.APPL.(OS) 836/2019	NATIONAL AGRICULTURAL CO-OPERATIOVE MARKETING FEDERATION OF INDIA (NAFED) V/s EARTHTECH ENTERPRISES LTD. & ORS.	M DUTTA, DINESH SHARMA, SUMIT CHANDER, SAYED AQUIB ALI	
ADMISSION DENIAL				
11	CS(COMM)-663/2024	AHV INVESTMENTS PRIVATE LIMITED V/s M/S SWARN JAYANTI CONSTRUCTIONS PVT LTD & ORS.	ANANYA MOHAN	
12	CS(OS)-2321/2015	CHIRANJIV SINGH & ANR V/s S HARINDER SINGH	SHIVANI SHARMA, SUNIL NARULA	
13	CS(OS)-3410/2015 I.A. 24780/2015 I.A. 12847/2016 I.A. 4861/2022 I.A. 4863/2022 I.A. 4865/2022 I.A. 4867/2022	SH PREMNATH BAJAJ & ANOTHER V/s SMT RAJ RANI BAJAJ & OTHERS	R K KOHLI, RAVI BHARGAVA, SUNIL KUMAR KALRA, DEEPANK YADAV, S P PANDEY & ASSO	
14	CS(OS)-406/2024 I.A. 11158/2024 I.A. 33310/2024	SAKSHI KHARBANDA & ANR. V/s ALKA ARORA ALIAS RITA SETHI & ANR.	NIDHI MOHAN PARASHAR, MANIKYA KHANNA, JATIN CHAUDHARY, RAJAT ANEJA	
15	CS(OS)-514/2024 I.A. 32158/2024 I.A. 32159/2024	SMT KITABO THROUGH HER ATTORNEY & ANR. V/s SH SANJAY & ORS.	SUNIL KUMAR, SANDEEP KHATRI	

16	CS(OS)-533/2024 I.A. 32959/2024	PARMINDER PAL SINGH BRAR V/s SURINDER PAL SINGH BRAR	NAVED AZAM, HARDIK VASHISHT	
17	CS(OS)-562/2024 I.A. 2688/2025 I.A. 2689/2025	DEVENDER CHAUHAN & ORS. V/s KARAN SINGH & ORS.	ANUROOP P.S, AAKASH NAVAL, RAJ BAHADUR SINGH, ANUROOP P.S	
18	CS(OS)-695/2024 I.A. 37954/2024 I.A. 37955/2024 I.A. 9490/2025	RAIYA MOHAN ALIAS RAIYA TANYA MOHAN V/s HDFC BANK LIMITED & ORS.	SAMEER PRAVIN PAREKH, SANTOSH KUMAR ROUT, AMAN LEEKHA, SHAGUN SAPROO, ANMOL MEHTA, AMIT GUPTA	
19	CS(OS)-967/2024 I.A. 47174/2024	SARITA DEVI V/s SARASWATI DEVI & ORS.	MOHD SHARIQ, RISHAB RAJ JAIN, SHASHANK SHARMA	
20	CS(OS)-1044/2024 I.A. 49970/2024	SMT. SHOBHA RANI SINGH V/s SHRI RAKESH SHOKEEN AND ORS.	AKIL RATAEEYA, ROHAN YADAV	
21	CS(OS)-63/2025 I.A. 2392/2025	RANJU TRIPATHY V/s PARMEET SINGH CHAHAL AND ORS	MITHILESH KUMAR PANDEY	
FOR EVIDENCE				
22	CS(COMM)-1261/2018	ODEON BUILDERS PVT. LTD. V/s NBCC (INDIA) LIMITED FORMERLY KNOWN AS NATIONAL BUILDINGS CONSTRUCTION CORPORATION LTD.	KARUNESH TANDON	

23	CS(OS)-2021/2015	UMESH KUMAR AGARWAL V/s RAVINDER KUMAR AGARWAL & OTHERS	RAJIV K GARG, NAVEEN KUMAR, AMOL SINHA, SHUBHAM AGARWAL, P N BHARADWAJ & CO	
24	CS(OS)-3367/2015	SHRI SHISH PAL SINGH & OTHERS V/s SHRI BRIJ MOHAN @ BRIJ PAL & OTHERS	MANISH VATS, RAJESH GUPTA, I S DAHIYA & SUNIL DAHIYA	
25	CS(OS)-392/2018	VED PRAKASH GUPTA V/s AMBARNUJ FINANCE & INVESTMENT PVT. LTD. & ORS.	K J JOHN, DR. ANURAG KUMAR AGARWAL, MUKESH M GOEL	
26	CS(OS)-473/2018 I.A. 40432/2024	SH. ANOOP KUMAR AGGARWAL V/s ARUN KUMAR & ORS.	SANA ANSARI, S.D. ANSARI, NARENDER SINGH SHARMA	

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R - 6, NEW COURTS BLOCK (GROUND FLOOR),(OS-D)
BEFORE MS. PRIYA MAHENDRA,JOINT REGISTRAR (JUDICIAL)

(NOTE : IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT MR. SHAMSHER, READER (9999292525)

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	CS(OS)-112/2017(Disposed off case)	JAI HEALTHCARE PVT. LTD. V/s TATA POWER DELHI DISTRIBUTION LTD.	K DATTA, DINESH KUMAR GUPTA & VIDIT GUPTA	
2	CS(OS)-216/2017 I.A. 7477/2017 I.A. 7478/2017 I.A. 7479/2017 I.A. 7480/2017 I.A. 7481/2017 I.A. 7482/2017 I.A. 7483/2017 I.A. 7485/2017 I.A. 7486/2017 I.A. 7487/2017 I.A. 7488/2017 I.A. 1171/2018 I.A. 8717/2019	SANJAY YAMDAGNI V/s OMPRAKASH YAMDAGNI & ORS	AMAN MISHRA, ROHIT AGARWAL, RAJIV KUMAR GUPTA, RAKESH KUMAR JHA, VIVEK KUMAR TANDON, IN COMPLIANCE OF ORDER DATED 15/05/2017 CASE RECIEVED FROM DISTRICT & SESSIONS JUDGE (SOUTH) SAKET NEW DELHI., SANJAY YAMDAGNI, PLAINTIFF IN PERSON	
3	CS(OS)-441/2017 I.A. 10721/2017 I.A. 10722/2017 I.A. 21349/2023	SH. KARAM CHAND & ORS V/s SH. GANGA RAM & ORS	RAJINDER SINGH, NAZIM UDDIN AHMED, CHIRAG MADAN, ASHOK	

			GURNANI, SNEHAHSU TRIPATHY	
4	CS(OS)-442/2017 I.A. 10723/2017 I.A. 10724/2017 I.A. 21339/2023	SH. KARAMCHAND & ORS V/s SH. GANGA RAM & ORS	RAJINDER SINGH, PRAVEEN KUMAR AGGARWAL, SAKSHI SHAIRWAL, CHIRAG MADAN, ASHOK GURNANI, SNEHAHSU TRIPATHY	
5	CS(OS)-667/2017 I.A. 14753/2017 I.A. 30412/2024 I.A. 7612/2025	ASHOK KUMAR & ORS. V/s ANAND VARDHAN &ORS.	LALIT GUPTA, R M GUPTA & CO., DEEPAK BASHTA	
6	CS(OS)-22/2021 I.A. 408/2021 I.A. 9128/2021	NEELAM TULI & ORS. V/s ASHA DEVI TULI & ORS.	SHANKAR KUMAR JHA, ABHINAV GOYAL, SIDDHARTH BATRA, GAUTAM SWARUP, ALOK KOTHARI, ALOK KOTHARI	
7	CS(OS)-81/2021	SUMAN GARG & ORS. V/s KAMAL KUMAR GARG & ORS.	MANORANJAN MEHER, RAJEEV, RAJEEV SHARMA, MANUJ AGGARWAL, RAJAT ANEJA	
8	CS(OS)-191/2021 I.A. 4840/2021 I.A. 4841/2021 I.A. 6983/2023 I.A. 36364/2024 I.A. 44427/2024 I.A. 9663/2025	RANBIR SINGH V/s GURDEEP SINGH & ORS.	SEEMA SINGH, SUBHASH CHAND, SAURABH TEWARI, SAURABH TEWARI, SUBHASH CHAND, RAJAT ANEJA	
9	CS(OS)-441/2021 I.A. 40681/2024	SANJEEV SOIN V/s RAJESH SOIN & ORS.	RIYA THOMAS, SOUMYASHREE MISRA, SIDDHANT ASTHANA	

10	TEST.CAS.-60/2021 I.A. 8028/2025	STERRE SHARMA V/s STATE GOVT. OF NCT OF DELHI & ORS.	PRABHJIT JAUHAR, NISTHA GUPTA, AMULYA DHINGRA, AMULYA DHINGRA	
11	TEST.CAS.-103/2021 I.A. 15481/2021 I.A. 386/2023	PRADEEP RAMMOHAN CHAWLA THROUGH ITS CONSTITUTED POWER OF ATTORNEY HOLDER MR ASIF FARAZ V/s STATE NCT OF DELHI & ORS.	SATENDRA KUMAR, KARANJAWALA & CO, VINOD MALHOTRA, ABHISHEK MALHOTRA	
FOR EVIDENCE				
12	CS(COMM)-277/2021 I.A. 7334/2021 WITH CS(COMM) 280/2021	SALUJA CONSTRUCTION COMPANY LIMITED V/s MRS. ARTI TIWARI & ORS.	SARVAPRIYA MAKKAR, SARVAPRIYA MAKKAR	
13	CS(COMM)-280/2021 I.A. 7339/2021	M/S. SALUJA CONSTRUCTION COMPANY LIMITED V/s MRS. ARTI TIWARI & ORS.	SARVAPRIYA MAKKAR, SARVAPRIYA MAKKAR	
14	CS(OS)-387/2007 I.A. 2417/2007 I.A. 8752/2010 CRL.M.A. 17984/2012 I.A. 5643/2017 O.A. 43/2025 I.A. 6554/2025 I.A. 6555/2025	COL.(RETD) ANIL KUMAR BANSAL & ANOTHER V/s SHRI R.K. BANSAL & OTHERS	D.S. VOHRA, T.S. CHAUDHARY, K.B. SONI, INDERBEER SINGH, GAURANG KANTH, A.K. SHARMA, SUJATA, INA SHARMA, LUPANLU, DIVJEET SINGH VOHRA, A.K.SHARMA, S.C.RANA, SARABJIT SHARMA, S K GANDHI, S C	

			RANA, ASHOK BANSAL, FIROZ IQBAL KHAN, MANISH MAKHIJA, ANKUR GOEL, MITHILESH KUMAR PANDEY, RAJIV BAJAJ, MANMOHAN SINGH VOHRA, SR. SARBJIT SHARMA, DIVJEET	
15	CS(OS)-1590/2007 WITH CS(OS) 1713/2007	ANURADHA SHARMA AC+ V/s MCD	ANURAG SINGH, RAKESH MALHOTRA, ARJUN MITRA, AMIT PAUL, GEETIKA PANWAR, VISHAL GERA, SANJAY JAIN, NITIKA MANGLA, RAJ SINGH, A.S. CHANDHIOK, SARFARAZ AHMED, MADHU, RAJESH GUPTA, VATSAL KUMAR, B.L.WALI	
16	CS(OS)-1713/2007 WITH CS(OS) 1590/2007	M/S ASHIMA SECURITIES PRIVATE LIMITED V/s MUNICIPAL CORPORATION OF DELHI AC+	ARJUN MITRA, AMIT PAUL, GEETIKA PANWAR, VISHAL GERA, SANJAY JAIN, NITIKA MANGLA, RAKESH MALHOTRA, RAJ SINGH, RAJESH GUPTA, MADHU, VATSL KUMAR, B.L. WALI	

17	CS(OS)-146/2017	SMT. ARUNA SINGH V/s SH. DIGVIJAY SINGH & ORS	SUNIL CHAUHAN, ANIRUDDH SINGH, JASPREET S RAI	
18	CS(OS)-623/2017	MR. PREM NATH VASISHTA V/s PETROLEUM GEO SERVICES & ORS	NISHANT MENON, ROHIT GANDHI, SWETANK SHANTANU	

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Concluded
BY ORDER
REGISTRAR ORIGINAL

25.04.2025 **Advance List**

ROOM NO. 121, FIRST FLOOR, BLOCK-A
BEFORE SH. KANWAL JEET ARORA, REGISTRAR GENERAL

AT 11:30 A.M.

https://dhcdja.webex.com/meet/dja.dhc.vc4

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CASES LISTED BEFORE REGISTRARS				
1	RFA(COMM)-286/2024 CM APPL. 41927/2024 CM APPL. 63335/2024 CM APPL. 70570/2024 WITH RFA(COMM) 372/2024	COIRFOAM INDIA PRIVATE LIMITED V/s M/S HARSH INTERNATIONAL	PRATEEK GUPTA, ANKUR SINGHAL	
		OTHER DETAILS OF ADVOCATES: PRATEEK GUPTA(ADV.PRATEEKG@GMAIL.COM)(8587831043)(PETITIONER) HARSH(HARSH_INTERNATIONAL_DEL@YAHOO.COM)(8920042076)(RESPONDENT) ANKUR SINGH(ANKURSINGHALADVOCATE@GMAIL.COM)(0)(RESPONDENT) ANKUR SINGHAL(ANKURSINGHALADVOCATE@GMAIL.COM)(9811126091)(PETITIONER) COIRFOAMINFO(COIRFOAMINFO@GMAIL.COM)(0)(RESPONDENT) COIRFOAM (INFO@COIRFOAM.ORG)(0)(RESPONDENT) PRATEEKG(ADV.PRATEEKG@GMAIL.COM)(0)(RESPONDENT) RAGHAV TIWARI(ADV.RAGHAVTIWARI@YAHOO.COM)(0)(RESPONDENT)		
2	RFA(COMM)-372/2024 CM APPL. 52675/2024 CM APPL. 70569/2024	COZY TOUCH POLY FOAMS INDIA PRIVATE LIMITED V/s M/S HARSH INTERNATIONAL	PRATEEK GUPTA, ANKUR SINGHAL	
		OTHER DETAILS OF ADVOCATES: PRATEEK GUPTA(ADV.PRATEEKG@GMAIL.COM)(8587831043)(PETITIONER) PRATEEK GUPTA(ADV.PRATEEKG@GMAIL.COM)(8587831043)(PETITIONER) HARSH(HARSH_INTERNATIONAL_DEL@YAHOO.COM)(8920042076)(RESPONDENT) ANKUR(ANKURSINGHALADVOCATE@GMAIL.COM)(0)(RESPONDENT) HARSH(HARSH_INTERNATIONAL_DEL@YAHOO.COM)(8920042076)(RESPONDENT) ANKUR SINGHAL(ANKURSINGHALADVOCATE@GMAIL.COM)(9811126091)(RESPONDENT) ADV. PRATEEK (ADV.PRATEEKG@GMAIL.COM)(0)(RESPONDENT)		

25.04.2025 **Advance List**

ROOM NO. 101, FIRST FLOOR, BLOCK-A
BEFORE SH. PAWAN KUMAR KALRA, REGISTRAR
(PHYSICAL HEARING COURT)

AT 11:00 A.M.

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ALL COUNSEL/PARTIES, OTHER THAN THOSE WHOSE CASE IS BEING HEARD ARE REQUESTED TO KEEP THEIR MIC MUTE AND WEBCAM IN OFF MODE.

[NOTE:IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT, MR. AMIT PAUL (JUDL. TRANSLATOR) (PH:-9599060966) READER TO SHRI PAWAN KUMAR KALRA, REGISTRAR WRIT].

NOTE: PLEASE GIVE THE APPEARANCE IN CHAT BOX WITH ITEM NO. AND MOBILE NO.

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
END OF THE BOARD MATTERS				
1	CM APPL. 1910/2023 In W.P.(C)-7542/2007	ARVIND KUMAR SHARMA V/s UOI & ORS.	MR.D.N.SHARMA, AMIT SINGH CHAUHAN, RASHMI MALHOTRA	
		OTHER DETAILS OF ADVOCATES: ARS CHAUHAN AND CO(ARSCHUAH.CO@GMAIL.COM)()(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) AMIT SINGH CHAUHAN(ARSCHAUHAN.CO@GMAIL.COM)(9811578575)(PETITIONER)		
CASES LISTED BEFORE REGISTRARS				
2	W.P.(C)-23536/2005 CM APPL. 38420/2021 CM APPL. 38421/2021	BALRAJ PURI & ORS. V/s D.D.A.	SUMIT BANSAL, UDAIBIR SINGH KOCHAR, S.D.SALWAN, S.BHARGAVA, NEERAJ CHAUDHARY, DEEPAK KHADARIA	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()()(PETITIONER) WITHOUT GENERATE ()()(PETITIONER) WITHOUT GENERATE ()()(PETITIONER) WITHOUT GENERATE ()()(PETITIONER)		
3	W.P.(C)-12050/2015 WITH W.P.(C) 12051/2015	DELHI JAL BOARD V/s UNION OF INDIA AND ORS	K. KIRAN, VIRENDRA RAWAT, DALEEP DHYANI, VIRENDER RAWAT	
		OTHER DETAILS OF ADVOCATES:		
4	W.P.(C)-12051/2015	DELHI JAL BOARD V/s UNION OF INDIA & ORS	K. KIRAN, VIRENDRA RAWAT, DALEEP DHYANI, DALEEP DHAIYA	
		OTHER DETAILS OF ADVOCATES:		
5	W.P.(C)-4675/2018 CM APPL. 18001/2018 CM APPL. 40851/2018 CM APPL. 51247/2022	SIMON ANTHONY V/s UNION OF INDIA AND ANR.	ALAKH ALOK SRIVASTAVA, ASHIM SOOD, ROHIT SAROJ, DEEPAK SHARMA, RASHMI NANDAKUMAR	
		OTHER DETAILS OF ADVOCATES: RASHMI NANDA KUMAR(SHANKAR.NARAYANAN@CHAMBERSNM.CO.IN)(9810931343)(PETITIONER) RASHMI NANDA KUMAR(RASHMI.NANDAKUMAR@GMAIL.COM)(9810931343)(PETITIONER) ALAKH ALOK SRIVASTAVA()(9871414446)(PETITIONER) ASHIM SOOD()(9810255558)(PETITIONER)		

		SHANKAR NARAYANAN(SHANKAR.NARAYANAN@CHAMBERSNM.CO.IN)(965853323)(PETITIONER) ANURAG(ANURAGCGSC@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) ROHIT SAROJ(ADV.ROHITSAROJ@OUTLOOK.COM)(9654565703)(PETITIONER) ROHIT SAROJ(ADV.ROHITSAROJ@OUTLOOK.COM)(9654565703)(PETITIONER) DEEPAK SHARMA(LLBDEEPAKSHARMA@GMAIL.COM)(9810121416)(PETITIONER) DEEPAK SHARMA(LLBDEEPAKSHARMA@GMAIL.COM)(9810121416)(PETITIONER)		
6	W.P.(C)-5177/2018	SHAJEEDA BEGUM V/s UNION OF INDIA AND ORS.	M. A. KHAN AND M REHMAN, SAIYED REHMAN ALI, GAGANMEET SINGH SACHDEVA	
		OTHER DETAILS OF ADVOCATES: M. A. KHAN AND M REHMAN()(9560652845)(PETITIONER) SAIYED REHMAN ALI(SAIYEDREHMAN@GMAIL.COM)(9717958535)(PETITIONER) GAGANMEET SINGH SACHDEVA(GAGANMEET3@GMAIL.COM)(9582055425)(RESPONDENT)		
7	W.P.(C)-13156/2022 CM APPL. 23797/2023 CM APPL. 23844/2024 CM APPL. 29551/2024	KALAWATI V/s DDA & ORS.	PHOOL KUMAR, RAJEEV LOCHAN, SANJAY KUMAR PATHAK	
		OTHER DETAILS OF ADVOCATES: RAJEEV LOCHAN(RLOCHANASSOCIATES@GMAIL.COM)(9811486711)(PETITIONER) RAJEEV LOCHAN(RLOCHANASSOCIATES@GMAIL.COM)(9811486711)(PETITIONER) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)(9968630786)(RESPONDENT) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)()(RESPONDENT) DDA(DDACHAMBERHC@YAHOO.COM)(8950510963)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) DDA(DDACHAMBERHC@YAHOO.COM)(8950510963)(RESPONDENT) R.LOCHAN & ASSOCIATES(RLOCHANASSOCIATES@GMAIL.COM)(9811486711)(PETITIONER) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN, TRIPATHYMANIKA@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANJAY(PATHAKSANJAYKUMAR@GMAIL.COM, SKPATHAKSC@GMAIL.COM)()(RESPONDENT) R. LOCHAN (ADVOCATERAJEEVLOCHAN@GMAIL.COM)(9811486711)(PETITIONER) DDA AND ORS.(DDAHOUSINGSCHEME2021@GMAIL.COM, SDMMEHRAULI.DELHI@NIC.IN, SECY.LB@DELHI.GOV.IN)()(RESPONDENT) R. LOCHAN & ASSOCIATES(ADVOCATERAJEEVLOCHAN@GMAIL.COM)(9811486711)(PETITIONER) NIKITA BHUTANI, LATIKA, GNCTD(BHUTANI.NIKITA@GMAIL.COM, LATIKA.MALHOTRA10@GMAIL.COM, GNCTD.SCLA.SKP@GMAIL.COM)()(RESPONDENT) SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(RESPONDENT)		
8	W.P.(C)-13369/2022 WITH W.P.(C) 14004/2022 W.P.(C) 14113/2022	ALKA JAIN & ANR. V/s GREENFIELDS PUBLIC SCHOOL & ANR.	ANMOL PANWAR, KAMAL GUPTA	
		OTHER DETAILS OF ADVOCATES: ANMOL PANWAR(ANMOLPANWAR_11@YAHOO.COM)(9871717254)(PETITIONER) GREEN FIELD PUBLIC SCHOOL(INFO@GREENFIELDPUBLICSCHOOL.COM, MBARSALEYGPS@GMAIL.COM)()(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(9810134741)(RESPONDENT) KAMAL GUPTA(KAMALGUPTAANDCOMPANY@GMAIL.COM)(9810988094)(RESPONDENT)		
9	W.P.(C)-14004/2022 WITH W.P.(C) 14113/2022	SAROJ ARORA V/s GREENFIELDS PUBLIC SCHOOL & ANR.	ANMOL PANWAR, KAMAL GUPTA	
		OTHER DETAILS OF ADVOCATES: ANMOL PANWAR(ANMOLPANWAR_11@YAHOO.COM)(9871717254)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(9810134741)(RESPONDENT) MBARSALEYGPS(MBARSALEYGPS@GMAIL.COM)()(RESPONDENT) AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)()(RESPONDENT)		

		KAMAL GUPTA(KAMALGUPTAANDCOMPANY@GMAIL.COM)(9810988094)(RESPONDENT)		
10	W.P.(C)-14113/2022	SAROJ ARORA V/s GREENFIELDS PUBLIC SCHOOL & ANR.	ANMOL PANWAR, KAMAL GUPTA	
		OTHER DETAILS OF ADVOCATES: ANMOL PANWAR(ANMOLPANWAR_11@YAHOO.COM)(9871717254)(PETITIONER) GREEN FIELD PUBLIC SCHOOL(INFO@GREENFIELDPUBLICSCHOOL.COM, MBARSALEYGPS@GMAIL.COM)()(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(9810134741)(RESPONDENT) KAMAL GUPTA(KAMALGUPTAANDCOMPANY@GMAIL.COM)(9810988094)(RESPONDENT)		
11	W.P.(C)-16843/2022 CM APPL. 53345/2022	ANKUR PANCHAL V/s STATE NCT OF DELHI AND ANR.	SAROJ KUMAR JHA	
		OTHER DETAILS OF ADVOCATES: SAROJ KUMAR JHA(JHAANDASSOCIATESDHC@GMAIL.COM)(9818701001)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
12	W.P.(C)-4368/2023 CM APPL. 16843/2023	M/S B L AND COMPANY PVT LTD V/s RAM UDGAR YADAV	SACHIN DHAMIJA, HUKUM DEO PRASAD	
		OTHER DETAILS OF ADVOCATES: SACHIN DHAMIJA()(9971755433)(PETITIONER) HUKUM DEO PRASAD (HUKUMDEO@GMAIL.COM)(9810030495)(PETITIONER)		
13	W.P.(C)-11955/2023	MR. SANDEEP V/s DEEN DAYAL UPADHAYAY COLLEGE AND ORS	YOGESH KUMAR MEENA, BEENASHAW NANDA SONI	
		OTHER DETAILS OF ADVOCATES: YOGESH KUMAR MEENA(ADV.YOGESHMEENA@GMAIL.COM)(9811903779)(PETITIONER) P KRIPA(KRIPA_P_IN@YAHOO.CO.IN)()(RESPONDENT) RUPAL MOHINDER(RUPALMOHINDER@GMAIL.COM)()(RESPONDENT) YOGESH KUMAR MEENA(ADV.YOGESHMEENA@GMAIL.COM)(9811903779)(PETITIONER) BEENASHAW NANDA SONI(BEENASHAW.LAWOFFICE@GMAIL.COM)(9811270125)(RESPONDENT)		
14	W.P.(C)-12742/2023 CM APPL. 50235/2023	IQBAL SINGH V/s ADDITIONAL DISTRICT MAGISTRATE AND ORS	UDAIBIR SINGH KOCHAR, KARAN GUPTA, PRAVESH LAKRA, DECHEN ANGMO	
		OTHER DETAILS OF ADVOCATES: UDAIBIR SINGH KOCHAR(UDAIBIR.KOCHAR@SUMITLAW.COM)(9250611261)(PETITIONER) SANTOSH(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) KARAN GUPTA(KARAN.GUPTA1861@GMAIL.COM)(8802393633)(PETITIONER) PRAVESH LAKRA(LAKRAPRAVESH@GMAIL.COM)(9650933455)(PETITIONER) DECHEN ANGMO(DECHEN@RUDRALEGAL.COM)(8492904857)(PETITIONER)		
15	W.P.(C)-14456/2023	PHARMAX CORPORATION LIMITED V/s UNION OF INDIA & ORS.	ALOK KUMAR	
		OTHER DETAILS OF ADVOCATES: ALOK KUMAR(NJAIN91@REDIFFMAIL.COM)(8802003140)(PETITIONER) HARPREET SINGH(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		
16	W.P.(C)-2558/2024 CM APPL. 10479/2024	CHUDASAMA BHAVESH KUMAR BABUBHAI V/s UNION OF INDIA & ORS.	ABHAY KUMAR BHARGAVA	
		OTHER DETAILS OF ADVOCATES: MR. ABHAY KUMAR BHARGAVA (ABHAYBHARGAVA84@GMAIL.COM)(9015543437)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		

17	W.P.(C)-3211/2024	AKSHAY TYAGI V/s GOVERNMENT NCT OF DELHI & ANR.	VAIBHAV SINGH, RAJ KUMAR MITTAL	
		OTHER DETAILS OF ADVOCATES: VAIBHAV SINGH()(8932847574)(PETITIONER) GNCTD(SCSERVICESGNCTD@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) RAVINDRA PUBLIC SCHOOL(RAVINDRAPUBLICSCHOOL@REDIFFMAIL.COM)()(RESPONDENT) RAJ KUMAR MITTAL(RKMITTAL235@GMAIL.COM)(9810199805)(RESPONDENT)		
18	W.P.(C)-3249/2024	RAJAN V/s VIVEKANAND PUBLIC SCHOOL & ORS.	ANUJ AGGARWAL	
		OTHER DETAILS OF ADVOCATES: ANUJ AGGARWAL AND COMPANY(ANUJAGGARWALCOMPANY@GMAIL.COM, ANUJAGGARWAL1984@GMAIL.COM)(9891403206)(PETITIONER) VIVEKANAND PUBLIC SCHOOL (VIVEKANANDSCHOOL2008@GMAIL.COM , DIREDU@HUB.NIA.IN, DIREDU@NIC.IN)()(RESPONDENT) GNCTD(SCSERVICESGNCTD@GMAIL.COM)()(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(9810134741)(RESPONDENT)		
19	W.P.(C)-3297/2024	EKTA SHARMA V/s GOVERNMENT NCT OF DELHI & ANR.	VAIBHAV SINGH, RAJ KUMAR MITTAL	
		OTHER DETAILS OF ADVOCATES: VAIBHAV SINGH(VAIIBBHAVSINGH@GMAIL.COM)(8932847574)(PETITIONER) RAVINDER(RAVINDRAPUBLICSCHOOL@REDIFFMAIL.COM)()(RESPONDENT) GNCTD(DIREDU@NIC.IN)()(RESPONDENT) GNCTD(SCSERVICESGNCTD@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) RAJ KUMAR MITTAL(RKMITTAL235@GMAIL.COM)(9810199805)(RESPONDENT)		
20	W.P.(C)-3299/2024	ANJANA SHARMA V/s GOVERNMENT OF NCT OF DELHI & ANR.	VAIBHAV SINGH, RAJ KUMAR MITTAL	
		OTHER DETAILS OF ADVOCATES: VAIBHAV SINGH(VAIIBBAVSINGH@GMAIL.COM)(8932847574)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHI(SCSERVICESGNCTD@GMAIL.COM)()(RESPONDENT) DIREDU(DIREDU@NIC.IN)()(RESPONDENT) RAVINDER (RAVINDRAPUBLICSCHOOL@REDIFFMAIL.COM)()(RESPONDENT) RAJ KUMAR MITTAL(RKMITTAL235@GMAIL.COM)(9810199805)(RESPONDENT)		
21	W.P.(C)-3372/2024	SUNITA MALHOTRA V/s GOVERNMENT NCT OF DELHI & ANR.	VAIBHAV SINGH, RAJ KUMAR MITTAL	
		OTHER DETAILS OF ADVOCATES: VAIBHAV SINGH(VAIIBBHAVSINGH@GMAIL.COM)(8932847574)(PETITIONER) GNCTD(SCSERVICESGNCTD@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) RAJ KUMAR MITTAL(RKMITTAL235@GMAIL.COM)(9810199805)(RESPONDENT)		
22	W.P.(C)-3604/2024 CM APPL. 14808/2024	M/S AMBIKA ENGINEERING WORKS V/s INDERJEET CHAUDHARY & ANR.	DEEPIKA PARCHANDA MADAN, RAM SHANKAR	
		OTHER DETAILS OF ADVOCATES: DEEPIKA MADAN()(9212716016)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) RAM SHANKAR (RAMASHANKAR15@YAHOO.COM)(9811214465)(RESPONDENT)		
23	W.P.(C)-3995/2024 CM APPL. 16354/2024	AMBIKA ENGINEERING WORKS V/s INDERJEET CHAUDHARY	DEEPIKA PARCHANDA MADAN, RAM SHANKAR	
		OTHER DETAILS OF ADVOCATES: DEEPIKA MADAN AND SHAKTI SINGH()(9212716016)(PETITIONER)		

		RAM SHANKAR (RAMASHANKAR15@YAHOO.COM)(9811214465)(RESPONDENT)		
24	W.P.(C)-4382/2024 CM APPL. 17945/2024 CM APPL. 16237/2025 CM APPL. 16238/2025 CM APPL. 16771/2025	THE MANAGEMENT OF DELHI JAL BOARD V/s SH. ANIL KUMAR	ASHA GOPALAN NAIR, RAJIV AGARWAL, RAJIV AGARWAL	
		OTHER DETAILS OF ADVOCATES: ASHA GOPALAN NAIR(ASHANAIR253@GMAIL.COM)(9810348981)(PETITIONER) ASHANAIR(ASHANAIR253@GMAIL.COM)(0)(PETITIONER) RAJIV AGARWAL()(9811142757)(RESPONDENT) ASHANAIR(ASHANAIR253@GMAIL.COM)(0)(PETITIONER) RAJIV AGARWAL()(9811142757)(RESPONDENT) RAJIV AGARWAL(RAJIVAGGL@YAHOO.COM)(9811142757)(RESPONDENT)		
25	W.P.(C)-5482/2024 CM APPL. 22582/2024 CM APPL. 22586/2024 CM APPL. 34725/2024	RK JAIN AND SONS HOSPITALITY P LTD V/s DINESH KUMAR & ANR.	ABHINAV SHARMA	
		OTHER DETAILS OF ADVOCATES: ABHINAV SHARMA AND RAVI SINGH CHHIKARA AND SHREESH PATHAK(ADVASOFFICE@GMAIL.COM)(9953264242)(PETITIONER) DINESH KUMAR(DK378300@GMAIL.COM)(9873518040)(RESPONDENT) ABHINAV SHARMA(ADVASOFFICE@GMAIL.COM)(9953264242)(PETITIONER) SANTOSH KUMAR TRIPATHI, DK(STANDINGCOUNSELGNCTD@GMAIL.COM, DK378300@GMAIL.COM)(9868250860)(RESPONDENT)		
26	W.P.(C)-5528/2024 CM APPL. 22733/2024 CM APPL. 22738/2024 CM APPL. 34458/2024	RK JAIN AND SONS HOSPITALITY SERVICES P LTD V/s DINESH KUMAR & ANR.	ABHINAV SHARMA	
		OTHER DETAILS OF ADVOCATES: ABHINAV SHARMA AND RAVI SINGH CHHIKARA AND SHREESH PATHAK(ADVASOFFICE@GMAIL.COM)(9953264242)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) ABHINAV SHARMA(ADVASOFFICE@GMAIL.COM)(9953264242)(PETITIONER) SANTOSH KUMAR TRIPATHI, DK(STANDINGCOUNSELGNCTD@GMAIL.COM, DK378300@GMAIL.COM)(9868250860)(RESPONDENT)		
27	W.P.(C)-8526/2024 CM APPL. 34995/2024 CM APPL. 34997/2024 CM APPL. 1233/2025	M/S DERIVE N FILL (DEALER HIMDUSTAN PETROLEUM CORPORATION LTD) THROUGH MS. BHAVNA GOYAL V/s SHRI. GERMANI PRASAD	BANKA BIHARI PANDA, SANDEEP JOSHI, RAJ RISHI ANEJA	
		OTHER DETAILS OF ADVOCATES: BANKA BIHARI PANDA(ADVOCATEBBPANDA127@GMAIL.COM)(7982892966)(PETITIONER) SHRI GERMANI PRASAD()(9958118631)(RESPONDENT) DWIVEDI LABOUR()(9958118631)(RESPONDENT) BANKA BIHARI PANDA()(7982892966)(PETITIONER) SHR. GERMANI PRASAD()(9958118631)(RESPONDENT) RAJ RISHI ANEJA(RAJRISHI54@GMAIL.COM)(9810059253)(PETITIONER)		
28	W.P.(C)-13436/2024 CM APPL. 56150/2024	M/S ELECTRONIC REGIONAL TEST LABORATORY V/s SH YOGESH SHARMA	HANU BHASKAR	
		OTHER DETAILS OF ADVOCATES: HANU BHASKAR(HANUBHASKAR@GMAIL.COM)(9810174047)(PETITIONER) SHAAN RAWAT, SANGEETA(SHAANRAWAT28@GMAIL.COM, SANGEETAADVOCATE@GMAIL.COM)(0)(RESPONDENT)		
29	W.P.(C)-16786/2024 CM APPL. 71031/2024	OCEAN PLASTICS AND FIBERS PVT LTD V/s DELHI DEVELOPMENT AUTHORITY AND ANR.	VIKAS UPADHYAY	
		OTHER DETAILS OF ADVOCATES: VIKAS UPADHYAY(UPADHYAYVIKAS@GMAIL.COM)(9910368399)(PETITIONER) VIKAS UPADHYAY(UPADHYAYVIKAS@GMAIL.COM)(9910368399)(PETITIONER) DDA(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) DDA(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) DDA(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT)		

25.04.2025 **Advance List**

ROOM NO. 104, FIRST FLOOR, BLOCK-A
BEFORE MS. PANNA DUTTA, REGISTRAR
(PHYSICAL HEARING COURT)

AT 11:00 A.M.

https://jrdhc.webex.com/meet/jrdhc11

PLEASE PROVIDE YOUR APPEARANCE IN CHAT BOX WITH ITEM NO.
ALL COUNSEL/PARTIES, OTHER THAN THOSE WHOSE CASE IS BEING HEARD ARE REQUESTED TO KEEP THEIR MIC MUTE AND WEBCAM IN OFF MODE.
[NOTE:IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT, MR. VIJENDER KUMAR (PH:-9871782471) READER TO MS. PANNA DUTTA, REGISTRAR]

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CASES LISTED BEFORE REGISTRARS				
1	CMI-15/2024 CM APPL. 39506/2024 CM APPL. 39507/2024 CM APPL. 39508/2024 CM APPL. 39509/2024 CM APPL. 39510/2024 CM APPL. 39511/2024	BALBIR KAUR (SINCE DECEASED) THR LR V/s DEVENDER SONI & ANR.	GAURI SHANKAR SHARMA	
		OTHER DETAILS OF ADVOCATES: G S SHARMA(GAURISHANKAR302@GMAIL.COM)(7217864613)(PETITIONER) DEVENDER()(9212443000)(RESPONDENT)		
2	LA.APP.-221/2018 CM APPL. 49468/2018 WITH LA.APP. 222/2018	SARTI DEVI (SINCE DECEASED) THR LRS V/s ROOP CHAND (SINCE DECEASED) THR LRS	N S DALAL, ABHIMANYU SINGH KHATRI	
		OTHER DETAILS OF ADVOCATES: N S DALAL()(9999814755)(PETITIONER)		
3	LA.APP.-222/2018 CM APPL. 49531/2018	SARTI DEVI (SINCE DECEASED) THR LRS V/s ROOP CHAND (SINCE DECEASED) THR LRS	N S DALAL, ABHIMANYU SINGH KHATRI	
		OTHER DETAILS OF ADVOCATES: N S DALAL()(9999814755)(PETITIONER)		
4	LA.APP.-162/2022 CM APPL. 29160/2022 CM APPL. 29161/2022 CM APPL. 29162/2022 CM APPL. 29163/2022	UNION OF INDIA THROUGH LAND ACQUISITION COLLECTOR/ADM (SW) V/s JAGBIR SINGH (D) THR. LRS. SMT. SUMITRA & ORS.	SANJAY KUMAR PATHAK	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910700311)(PETITIONER) SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(PETITIONER) SDMC(CLOSDMC@GMAIL.COM)()(RESPONDENT) SDMC(CLOSDMC@GMAIL.COM)()(RESPONDENT)		
5	CM APPL. 16567/2024 In LA.APP.-292/2023 WITH LA.APP. 138/2018	UNION OF INDIA V/s SH. RAJINDER SINGH & ANR.	RAJNEESH KUMAR SHARMA, DEVIKA MOHAN	
		OTHER DETAILS OF ADVOCATES: RAJNEESH KUMAR SHARMA (RAJNEESHSHARMA09@GMAIL.COM)(9810613470)(PETITIONER) DDA(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) MC VERMA (MCVERMA74@GMAIL.COM)()(RESPONDENT)		

		RAJNEESH KUMAR SHARMA (RAJNEESHSHARMA09@GMAIL.COM)(9810613470)(PETITIONER) DDA(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) MC VERMA (MCVERMA74@GMAIL.COM)()(RESPONDENT) DEVIKA MOHAN(DEVVIKAMOHAN@GMAIL.COM)(9560044698)(RESPONDENT)		
6	LA.APP.-50/2025	UNION OF INDIA V/s DEVENDER KUMAR & ANR.	RAJNEESH KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: RAJNEESH KUMAR SHARMA (RAJNEESHSHARMA09@GMAIL.COM)(9810613470)(PETITIONER) M C VERMA (MCVERMA74@GMAIL.COM)(0)(RESPONDENT)		
7	LA.APP.-54/2025	MUNICIPAL CORPORATION OF DELHI V/s SANJEEV RAWAL & ANR.	SANJAY VASHISHTHA	
		OTHER DETAILS OF ADVOCATES: SANJAY VASHISHTHA(S.VASHISHTHA@OXFORDALUMNI.ORG)(9999753811)(PETITIONER) GNCTD(GNCTD.SCLA.SKP@GMAIL.COM,)(0)(RESPONDENT)		
8	LA.APP.-55/2025	MUNICIPAL CORPORATION OF DELHI V/s RAJEEV GOEL & ORS.	SANJAY VASHISHTHA	
		OTHER DETAILS OF ADVOCATES: SANJAY VASHISHTHA(S.VASHISHTHA@OXFORDALUMNI.ORG)(9999753811)(PETITIONER) DHAMIJA(DHAMIJAASSOCIATES@YAHOO.COM)(0)(RESPONDENT)		
9	CM APPL. 17966/2024 CM APPL. 17967/2024 In RFA-459/2011	SS GUPTA V/s BALRAJ SINGH BHALLA & ANR	ASHISH AGGARWAL, GURKAMAL HORA ARORA, N.N. ANAND	
		OTHER DETAILS OF ADVOCATES: ASHISH AGGARWAL()(8800562917)(PETITIONER) ASHISH AGGARWAL(GURKAMAL.HORA@INTELLECTLP.COM)(9810124535)(PETITIONER) MUKESH(MRMUKESH@YAHOO.COM)()(RESPONDENT)		
10	RFA-318/2016 CM APPL. 71194/2024	SUNIL KABRA V/s SUMAN KAPUR	OM PRAKASH	
		OTHER DETAILS OF ADVOCATES: OM PRAKASH(POMPRAKASH885@GMAIL.COM)(9899937365)(PETITIONER) KABRA(KABRA.GDM@GMAIL.COM)(0)(RESPONDENT)		
11	RFA-1013/2019 CM APPL. 50887/2019	M/S PLANMAN MEDIA PVT LTD V/s M/S CIRRUS GRAPHICS PVT LTD & ORS	SHIV B CHETRY, KIRTI SINGH	
		OTHER DETAILS OF ADVOCATES: SHIV B CHETRY()(9717136017)(PETITIONER) KIRTI SINGH(KIRTISINGH838@GMAIL.COM)(8077447419)(PETITIONER)		
12	RFA-31/2022 CM APPL. 5191/2022 CM APPL. 48810/2024 CM APPL. 48811/2024 CM APPL. 53228/2024	SMT. RAMA DEVI V/s SHRI MEHTAB SINGH (SINCE DECEASED) [THROUGH HIS LR'S] & ORS.	RUCHIRA VASISHT ARORA, ROHAN YADAV, JASPREET SINGH, LAXMI CHAND	
		OTHER DETAILS OF ADVOCATES: RUCHIRA ARORA(ROHANADV29@GMAIL.COM)(9811546760)(PETITIONER) RUCHIRA ARORA(ROHANADV29@GMAIL.COM)(9811546760)(PETITIONER) SANDEEP SHARMA(SANDEEPSHARMASHARMA@GMAIL.COM)(8178651044)(RESPONDENT) SANDEEP SHARMA(SANDEEPSHARMASHARMA@GMAIL.COM)()(RESPONDENT) ROHAN YADAV(ROHANADV29@GMAIL.COM)(9811546760)(PETITIONER) LAKHMI CHAND(LC.RAJPUT7@GMAIL.COM)(0)(RESPONDENT) JASPREET (JASPREET.LAW@GMAIL.COM)(0)(RESPONDENT) POONAM (POONAMSHOKEEN19920@GMAIL.COM)(0)(RESPONDENT) JASPREET SINGH(JSBASSOCIATES.OFFICE@GMAIL.COM)(9899641617)(PETITIONER) ROHAN (ROHANADV29@GMAIL.COM)(0)(RESPONDENT) LAXMI CHAND (LC.RAJPUT7@GMAIL.COM)(9313613021)(RESPONDENT)		
13	RFA-6/2023 CM APPL. 735/2023	BRAHM DUTT V/s M/S TIARA DEVELOPERS PVT LTD	D S PATIAL	

		OTHER DETAILS OF ADVOCATES: D S PATIAL(DSPATIAL24@GMAIL.COM)(9811255996)(PETITIONER) TDP(TDP129042@GMAIL.COM)()(RESPONDENT) DHC FILLING(DHCFILING@GMAIL.COM)()(RESPONDENT)		
14	RFA-298/2023 CM APPL. 18337/2023	SHRI RAM NARSEH V/s SHRI RAM BHAROSEY AND ANR	SANJAY YADAV	
		OTHER DETAILS OF ADVOCATES: SANJAY YADAV (SUNKANOON@GMAIL.COM)(9210007779)(PETITIONER)		
15	RFA-634/2023 CM APPL. 40693/2023 CM APPL. 40695/2023 CM APPL. 65489/2024	RAMESH CHAND V/s SMT. KALAWATI AND OTHERS	SARVESH CHOWDHRY, PANKAJ KUMAR	
		OTHER DETAILS OF ADVOCATES: SARVESH CHOWDHARY(CHOUDHARYSARVESH@GMAIL.COM)(9871207079)(PETITIONER) KALAWATI()(8527920293)(RESPONDENT) CLC CHAMBERS(CHOWDHARYSARVESH@GMAIL.COM)(9871207079)(PETITIONER) PANKAJ (PANKAJK.PUNDIR@GMAIL.COM)(0)(RESPONDENT) PANKAJ KUMAR(PANKAJK.PUNDIR@GMAIL.COM)(9873585368)(PETITIONER)		
16	RFA-710/2023 CM APPL. 45592/2023 CM APPL. 45593/2023 CM APPL. 45594/2023	MRS ANITA KAUSHIK V/s MRS KRISHNA & ORS.	BHARAT MALHOTRA	
		OTHER DETAILS OF ADVOCATES: TRITENT LEGAL(OFFICERAKESHMALHOTRA@GMAIL.COM)(9810239071)(PETITIONER) KRISHNA()()(RESPONDENT)		
17	RFA-772/2023 CM APPL. 48760/2023	ANITA KAUSHIK V/s KRISHNA & ORS.	BHARAT MALHOTRA	
		OTHER DETAILS OF ADVOCATES: RAKESH MALHOTRA(OFFICERAKESHMALHOTRA@GMAIL.COM)(9810239071)(PETITIONER) MRS. KRISHNA AND ORS()()(RESPONDENT)		
18	RFA-152/2024 CM APPL. 12391/2024 CM APPL. 12392/2024 CM APPL. 12393/2024 CM APPL. 32395/2024 CM APPL. 32396/2024 CM APPL. 18874/2025	SHRI SANJEEV KUMAR V/s SMT BIMLA ALIAS VIMAL & ORS.	SHAKEEL AHMED, PRATIBHA SINGH, NAVJOT KUMAR, KARAN KHANNA	
		OTHER DETAILS OF ADVOCATES: KARAN KHANNA(KARAN.ADV.DEL@GMAIL.COM)(9654464776)(PETITIONER) KARAN KHANNA(KARAN.ADV.DEL@GMAIL.COM)(9871184957)(PETITIONER) KARAN KHANNA(KARAN.ADV.DEL@GMAIL.COM)(9871184957)(RESPONDENT)		
19	CM APPL. 14355/2024 In RFA-171/2024	SUBHASH JAIN (SINCE DECEASED) THR LRS V/s SANJAY KHANDELWAL & ORS.	SUBRAT SINGH CHAUHAN, SANJEEV KUMAR RAGHAV	
		OTHER DETAILS OF ADVOCATES: SANJEEV KUMAR RAGHAV(SKRAGHAV@YAHOO.COM)(9310346485)(RESPONDENT)		
20	RFA-270/2024 CM APPL. 24422/2024 CM APPL. 22202/2025	NITESH KUMAR V/s PREM KUMAR	RISHAB RAJ JAIN, MANEESH KUMAR	
		OTHER DETAILS OF ADVOCATES: PREM KUMAR()(9540535859)(RESPONDENT) MANEESH (MANEESH30@GMAIL.COM)(9599022542)(RESPONDENT)		
21	RFA-355/2024 CM APPL. 31258/2024 CM APPL. 45701/2024	PRADEEP MAAN V/s AJIT SINGH	BHARAT, JITENDER VASHISHT	
		OTHER DETAILS OF ADVOCATES: BHARAT BAGGA ()(9899584189)(PETITIONER)		

		JITENDER VASHISHT(JVASHISHT@GMAIL.COM)(9811550817)(PETITIONER)		
22	RFA-627/2024 CM APPL. 55087/2024 CM APPL. 55088/2024	DEEPAK MONGIA AND ORS. V/s SAPNA TALWAR	SHAYUK KUMAR, PARUL DUREJA	
		OTHER DETAILS OF ADVOCATES: SHAYUK KUMAR(ASH.ASSOCIATES@OUTLOOK.COM)(8595615868)(PETITIONER) PARUL DUREJA(PARULDUREJA.CS@GMAIL.COM)(9953032067)(PETITIONER)		
23	RFA(COMM)-136/2023 CM APPL. 34678/2023 CM APPL. 37751/2023	FEDERAL BANK LTD V/s B M BAJAJ THROUGH LRS & ORS.	JOBY P VARGHESE	
		OTHER DETAILS OF ADVOCATES: JOBY P VARGHESE(LAWJPV@GMAIL.COM)(9899855689)(PETITIONER) JOBY P VARGHESE(9899855689)()(PETITIONER)		

J.R. COURT NO. 5, NEW COURTS BLOCK, GROUND FLOOR
BEFORE MS. BHAWANI SHARMA,(DHJS),JOINT REGISTRAR (JUDICIAL)
HYBRID MODE

AT 11:00 A.M.

https://jrdhc.webex.com/meet/jrdhc5

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CASES LISTED BEFORE REGISTRARS				
1	CONT.CAS(C)-765/2024(Disposed off case)	SURENDER PAL SINGH V/s MUNICIPAL CORPORATION OF DELHI AND ORS	SHEETESH KHANNA	
		OTHER DETAILS OF ADVOCATES: ANUJ JAIN(ANUJJAIN60@GMAIL.COM)(9310643421)(PETITIONER) MCD(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM,)(9868250806)(RESPONDENT)		
2	CRL.A.-1042/2019 WITH CRL.REV.P. 923/2019 CRL.A. 1109/2019	NARAYANI DEVI V/s STAT & ORS	VARUN DESWAL	
		OTHER DETAILS OF ADVOCATES: VARUN DESWAL()(7042718423)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(JAHANGIR PURI-274/2017) BAIL APPLN. 2617/2017 FILED BY MEENAKSHI YADAV (DISPOSED ON : 2018-02-06) BAIL APPLN. 1070/2018 FILED BY MEENAKSHI YADAV (DISPOSED ON : 2018-07-12) BAIL APPLN. 2015/2018 FILED BY MEENAKSHI

				YADAV (DISPOSED ON : 2018-08-29) CRL.REV.P. 923/2019 FILED BY ANOOP YADAV (D. OF HEARING : 2025-05-02) BAIL APPLN. 691/2019 FILED BY ABDUL MAJID (DISPOSED ON : 2019-03-18) CRL.A. 1109/2019 FILED BY STATE OF NCT OF DELHI (D. OF HEARING : 2025-05-02) P.S.-FIR NO. :(JAHANGIR PURI-274/2017)
3	CRL.A.-1109/2019 CRL.M.A. 32924/2023 WITH CRL.A. 1042/2019 CRL.REV.P. 923/2019	STATE OF NCT OF DELHI V/s ABDUL MAZID & ANR	AASHA TIWARI, TARUN KUMAR	
		OTHER DETAILS OF ADVOCATES: AASHA TIWARI()(9810128673)(PETITIONER) P.K DHAM (ADVTARUNARORA@GMAIL.COM)(9213324144)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(JAHANGIR PURI-274/2017) BAIL APPLN. 2617/2017 FILED BY MEENAKSHI YADAV (DISPOSED ON : 2018-02-06) BAIL APPLN. 1070/2018 FILED BY MEENAKSHI YADAV (DISPOSED ON : 2018-07-12) BAIL APPLN. 2015/2018 FILED BY MEENAKSHI YADAV (DISPOSED ON : 2018-08-29) CRL.REV.P. 923/2019 FILED BY ANOOP YADAV (D. OF HEARING : 2025-05-02) CRL.A. 1042/2019 FILED BY NARAYANI DEVI (D. OF HEARING : 2025-05-02)

				BAIL APPLN. 691/2019 FILED BY ABDUL MAJID (DISPOSED ON : 2019-03-18) P.S.-FIR NO. :(JAHANGIR PURI-274/2017)
4	CRL.REV.P.-923/2019	ANOOP YADAV V/s STATE & ORS.	VARUN DESWAL	
		OTHER DETAILS OF ADVOCATES: VARUN DESWAL()(7042718423)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(JAHANGIR PURI-274/2017) BAIL APPLN. 2617/2017 FILED BY MEENAKSHI YADAV (DISPOSED ON : 2018-02-06) BAIL APPLN. 1070/2018 FILED BY MEENAKSHI YADAV (DISPOSED ON : 2018-07-12) BAIL APPLN. 2015/2018 FILED BY MEENAKSHI YADAV (DISPOSED ON : 2018-08-29) CRL.A. 1042/2019 FILED BY NARAYANI DEVI (D. OF HEARING : 2025-05-02) BAIL APPLN. 691/2019 FILED BY ABDUL MAJID (DISPOSED ON : 2019-03-18) CRL.A. 1109/2019 FILED BY STATE OF NCT OF DELHI (D. OF HEARING : 2025-05-02) P.S.-FIR NO. :(JAHANGIR PURI-274/2017)
5	CRL.L.P.-634/2014	STATE(GOVT OF NCT OF DELHI) V/s ASHWANI KHATRI & ORS	VARUN GOSWAMI, SHAILENDER DAHIYA	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR

				NO. :(NARELA-182/2009) BAIL APPLN. 2459/2009 FILED BY SANJAY (DISPOSED ON : 2010-01-18) P.S.-FIR NO. :(NARELA-182/2009)
6	CRL.M.C.-265/2025 CRL.M.A. 1356/2025 CRL.M.A. 1357/2025	CHANCHAL AND ANR V/s THE STATE NCT OF DELHI AND ANR	KASIM KHAN	
		OTHER DETAILS OF ADVOCATES: MAROOF AHMAD(MAROOFADVOCATE46@GMAIL.COM)(9871921984)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(DESHBANDHU GUPTA ROAD-448/2024)
7	CRL.M.C.-267/2025 CRL.M.A. 1360/2025	SHOHRAB @ SOHRAB AND ORS V/s STATE OF NCT OF DELHI	MANISH KUMAR	
		OTHER DETAILS OF ADVOCATES: ROSHAN LAL ()(9873100053)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(SULTAN PURI-1195/2023)
8	CRL.M.C.-268/2025 CRL.M.A. 1361/2025	ADITYA RAO V/s STATE GOVT. OF NCT OF DELHI AND ANR.	DHARMENDRA	
		OTHER DETAILS OF ADVOCATES: KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(S.P. BADLI-824/2024)
9	CRL.M.C.-269/2025 CRL.M.A. 1364/2025	MOHD SAIF @ SAIF QURESHI & ORS. V/s THE STATE NCT OF DELHI & ANR.	ISHAN BEERY	
		OTHER DETAILS OF ADVOCATES: SANKET AGARWAL(SANKETAGARWAL2021@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(WELCOME COLONY-204/2022)
10	CRL.M.C.-826/2025	ANKIT KUMAR AND ORS. & ORS. V/s STATE OF NCT OF DELHI THROUGH SHO PS HARI NAGAR DELHI & ORS.	AKSHAY PANWAR	
		OTHER DETAILS OF ADVOCATES: AKSHAT PANWAR(AKSHAYPANWAR.ADV@GMAIL.COM)(8585996603)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(HARI NAGAR-418/2024) CRL.M.C. 887/2025 FILED BY GAGANDEEP SINGH BUMRA & ORS. (D. OF HEARING : 2025-04-25) P.S.-FIR NO. :(HARI NAGAR-418/2024)
11	CRL.M.C.-887/2025	GAGANDEEP SINGH BUMRA & ORS.	AKSHAY PANWAR, AKSHAY PANWAR	

		V/s STATE OF NCT OF DELHI THROUGH SHO PS HARI NAGAR DELHI & ORS.		
		OTHER DETAILS OF ADVOCATES: DHRUV SEHGAL(DHRUVSEHGALADV@GMAIL.COM)(7988792926)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) AKSHAY PANWAR(AKSHAYPANWAR.ADV@GMAIL.COM)(8585996603)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(HARI NAGAR-418/2024) CRL.M.C. 826/2025 FILED BY ANKIT KUMAR AND ORS. & ORS. (D. OF HEARING : 2025-04-25) P.S.-FIR NO. :(HARI NAGAR-418/2024)
12	CRL.M.C.-932/2025 CRL.M.A. 4276/2025	JASPREET SINGH & ORS. V/s GOVT. OF NCT OF DELHI & ANR.	CHARU BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: JATINDER MARWAH(JKMARWAH@GMAIL.COM)(9953525514)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(KALKAJI-100/2021)
13	CRL.M.C.-1650/2025 CRL.M.A. 7442/2025	ASHISH AMBAWATTA & ORS. V/s STATE GOVT. OF NCT OF DELHI AND ANR.	AVINASH KUMAR	
		OTHER DETAILS OF ADVOCATES: VIDHI VIGYA LAW OFFICES(VISHIVIGYA@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(FATEHPUR BERI-357/2021)
14	CRL.M.C.-2571/2025	ISHAN GOEL V/s STATE NCT OF DELHI & ANR.	MANBHAR MITTAL	
		OTHER DETAILS OF ADVOCATES: ANKIT GUPTA (ANKIT.GUPTA@GRAVITASLEGAL.CO.IN)(9718591657)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(BAWANA-301/2016)
15	CM APPL. 45198/2023 CM APPL. 45199/2023 In C.R.P.-239/2023	SURENDER SODHI V/s MS DOLPHIN MART LTD AND ANR.	BHAGWAN JHA, KUNAL MANAV	
		OTHER DETAILS OF ADVOCATES: BHAGWAN JHA(JHA4LAW@GMAIL.COM)(9953944840)(PETITIONER) YOGESH LAMBA(YOGESHLAMBA75@GMAIL.COM)()(RESPONDENT) KUNAL MANAV(KUNALMANAV2010@GMAIL.COM)(9953860121)(RESPONDENT)		
16	C.R.P.-293/2023 CM APPL. 53720/2023 CM APPL. 53721/2023 CM APPL. 57445/2023 CM APPL. 59141/2023	MANOJ KUMAR V/s HEM KUMAR SHARMA	R PRERNA	
		OTHER DETAILS OF ADVOCATES: RISHAB CHAUDHARY , NANCY CHOUDHARY(RISHABCHAUDHARY27@GMAIL.COM)(8920866899)(PETITIONER) RITU SHARMA(KIMMYSHARMA@GMAIL.COM)()(RESPONDENT) RISHAB CHAUDHARY , NANCY CHOUDHARY(RISHABCHAUDHARY27@GMAIL.COM)(8920866899)(PETITIONER) KIMMY SHARMA(KIMMYSHARMA@GMAIL.COM)()(RESPONDENT)		
17	C.R.P.-271/2024 CM APPL. 55145/2024	RANJANA DEVI V/s RAGHUNATH SINGH KEHAR SINGH & ORS.	ABHINAV HANSARIA	
		OTHER DETAILS OF ADVOCATES: OPTIMUS LEGAL()(9810349842)(PETITIONER)		

		SHERAWAT(SHERAWATRAAJ@GMAIL.COM)(0)(RESPONDENT)		
18	C.R.P.-272/2024 CM APPL. 55154/2024	ARPIT MINOCHA V/s M/S RAGHUNATH SINGH KEHAR SINGH & ORS.	ABHINAV HANSARIA	
		OTHER DETAILS OF ADVOCATES: OPTIMUS LEGAL()(9810349842)(PETITIONER) SHERAWAT(SHERAWATRAAJ@GMAIL.COM)(0)(RESPONDENT)		
19	CUSAA-1/2021 WITH CUSAA 49/2021 CUSAA 50/2021	M/S VISAKHA WIRE ROPES LTD V/s COMMISSIONER OF CUSTOMS ICD PATPARGANJ	VISHNU SWAROOP SHARMA	
		OTHER DETAILS OF ADVOCATES: MS VISAKHA WIRE ROPES LTD(ADV.VSSHARMA@GMAIL.COM)(8802200600)(RESPONDENT) MS VISAKHA WIRE ROPES LTD(ADV.VSSHARMA@GMAIL.COM)(8802200600)(RESPONDENT) MS VISAKHA WIRE ROPES LTD(ADV.VSSHARMA@GMAIL.COM)(8802200600)(RESPONDENT) MS VISAKHA WIRE ROPES LTD(ADV.VSSHARMA@GMAIL.COM)(8802200600)(RESPONDENT) MS VISAKHA WIRE ROPES LTD(ADV.VSSHARMA@GMAIL.COM)(8802200600)(RESPONDENT) V S SHARMA(ADV.VSSHARMA@GMAIL.COM)(8802200600)(PETITIONER) COMMISSIONER OF CUSTOMS ICD PATPARGANJ(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(9811253531)(PETITIONER) COMMISSIONER OF CUSTOMS ICD PATPARGANJ(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(9811253531)(PETITIONER) COMMISSIONER OF CUSTOMS ICD PATPARGANJ(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(9811253531)(PETITIONER) COMMISSIONER OF CUSTOMS ICD PATPARGANJ(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(9811253531)(PETITIONER) COMMISSIONER OF CUSTOMS ICD PATPARGANJ(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(9811253531)(PETITIONER) HARPREET SINGH(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(9811253531)(RESPONDENT)		
20	CUSAA-49/2021 CM APPL. 44927/2021 WITH CUSAA 50/2021 CUSAA 51/2021 CUSAA 52/2021	M/S MERCEDES-BENZ INDIA PRIVATE LIMITED V/s COMMISSIONER OF CUSTOMS (ICD) PATPARGANJ	KARAN SACHDEV	
		OTHER DETAILS OF ADVOCATES: M/S MERCEDES - BENZ INDIA(NITIN.KADAM@DAIMLER.COM)()(PETITIONER) V LAKSHMIKUMARAN, BL NARASIMHAN, L BADRI NARAYANAN, CHARANYA LAKSHMIKUMARAN, (NARASIMHAN.1@LAKSHMISRI.COM, KARAN.SACHDEV@LAKSHMISRI.COM)(9560712505)(PETITIONER) SATISH(SATISHLAW@YAHOO.COM)()(RESPONDENT)		
21	CUSAA-50/2021 CM APPL. 44934/2021	JAQUAR AND COMPANY PRIVATE LIMITED V/s COMMISSIONER OF CUSTOMS ACC (IMPORT) & ORS.	YOGENDRA ALDAK, ADITYA SINGLA	
		OTHER DETAILS OF ADVOCATES: V LAKSHIMI KUMARAN ,L BADARI NARAYANAN , CHARAHYA LAKSHMIKUMARAN (CHARANYA.L@LAKSHMISRI.COM)(9560712505)(PETITIONER) HARPREET SINGH(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(9811253531)(RESPONDENT) SATISH KUMAR (SATISHLAW@YAHOO.COM)(9810419742)(RESPONDENT) ADITYA SINGLA(ADITYA_SINGLA@HOTMAIL.COM)(9818601006)(RESPONDENT)		
22	CUSAA-51/2021 CM APPL. 45039/2021	M/S MERCEDES-BENZ INDIA PRIVATE LIMITED V/s COMMISSIONER OF CUSTOMS (ICD) PATPARGANJ	KARAN SACHDEV	
		OTHER DETAILS OF ADVOCATES: V LAKSHMIKUMARAN, BL NARASIMHAN, L BADRI NARAYANAN, CHARANYA LAKSHMIKUMARAN, (NARASIMHAN.1@LAKSHMISRI.COM, KARAN.SACHDEV@LAKSHMISRI.COM)(9560712505)(PETITIONER) M/S MERCEDES - BENZ INDIA(NITIN.KADAM@DAIMLER.COM)()(PETITIONER) SATISH(SATISHLAW@YAHOO.COM)()(RESPONDENT)		

23	CUSAA-52/2021 CM APPL. 45042/2021	M/S MERCEDES-BENZ INDIA PRIVATE LIMITED V/s COMMISSIONER OF CUSTOMS (ICD) PATPARGANJ	KARAN SACHDEV, ADITYA SINGLA	
		OTHER DETAILS OF ADVOCATES: V LAKSHMIKUMARAN, BL NARASIMHAN, L BADRI NARAYANAN, CHARANYA LAKSHMIKUMARAN, (NARASIMHAN.1@LAKSHMISRI.COM, KARAN.SACHDEV@LAKSHMISRI.COM)(9560712505)(PETITIONER) SATISH(SATISHLAW@YAHOO.COM)(9810419742)(RESPONDENT) ADITYA SINGLA(ADITYA_SINGLA@HOTMAIL.COM)(9818601006)(RESPONDENT)		
24	CUSAA-14/2022 CM APPL. 14363/2022	PASUPATI ACRYLON LTD. V/s ADDITIONAL DIRECTOR GENERAL (ADJUDICATION)	PIYUSH KUMAR	
		OTHER DETAILS OF ADVOCATES: PIYUSH KUMAR AND REENA RAWAT(PKADVOCATE@GMAIL.COM)(965440862)(PETITIONER) ADDITIONAL DIRECTOR GENERAL(DRIADJUDICATIONDELHI@GMAIL.COM)()(RESPONDENT)		
25	CUSAA-15/2022 CM APPL. 15440/2022	O. A. ASSOCIATES V/s ADDITIONAL DIRECTOR GENERAL (ADJUDICATION)	PIYUSH KUMAR	
		OTHER DETAILS OF ADVOCATES: PIYUSH KUMAR AND REENA RAWAT(PKADVOCATE@GMAIL.COM)(9654400862)(PETITIONER) O A ASSOCIATES(TARUN4321@HOTMAIL.COM)(9999786942)(PETITIONER) ADDITIONAL DIRECTOR GENERAL(DRIADJUDICATIONDELHI@GMAIL.COM)(25656266)(RESPONDENT)		
26	CUSAA-16/2022 CM APPL. 16770/2022 WITH CUSAA 51/2021 CUSAA 52/2021 CUSAA 14/2022 CUSAA 15/2022 CUSAA 49/2021 CUSAA 50/2021	KJV ALLOYS CONDUCTORS PVT LTD V/s COMMISSIONER OF CUSTOMS	PRASHANT RAMDAS DAHAT	
		OTHER DETAILS OF ADVOCATES: PRASHANT DAHAT(PRASHANTDAHAL@GMAIL.COM)(9599230780)(PETITIONER) HARPREET SINGH(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(9811253531)(RESPONDENT) SATISH KUMAR(SATISHLAW@YAHOO.COM)(9810419742)(RESPONDENT)		
27	CUSAA-13/2023 CM APPL. 12576/2023	SHRI SHAMMI CHANANA V/s COMMISSIONER OF CUSTOMS	VAKUL VARDHAN GAUTAM	
		OTHER DETAILS OF ADVOCATES: V V GAUTAM()(9999535245)(PETITIONER) V V GAUTAM()(9999535245)(PETITIONER) HARPREET SINGH(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)()(RESPONDENT) HARPREET(HARPREETARORAADV@GMAIL.COM)()(RESPONDENT) HARPREET(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)()(RESPONDENT)		
28	CUSTOM A.-1/2020 WITH CUSTOM A. 2/2020 CUSAA 1/2021 CUSAA 49/2021	MS RAMNIKLAL S GOSALIA AND CO. V/s COMMISSIONER OF CUSTOMS PATPARGANJ	ARJUN RAGHAVENDRA M	
		OTHER DETAILS OF ADVOCATES: MS RAMNIKLAL S GOSALIA AND CO.(ARJUNRAGHAVENDRA.M@GMAIL.COM)()(RESPONDENT) ARJUN RAGHAVENDRA M(ARJUNRAGHAVENDRA.M@GMAIL.COM)(8080471361)(PETITIONER) COMMISSIONER OF CUSTOMS PATPARGANJ(COMMRICDPPG-CUSDEL@NIC.IN)()(PETITIONER) MANISH (MANISH.SAXENA@ICEGATE.GOV.IN)()(RESPONDENT) ABHISHEK GUPTA(ABHISHEKGUPTA@ICEGATE.GOV.IN)()(RESPONDENT) HARSH(HARSH.VARDHAN@ICEGATE.GOV.IN)()(RESPONDENT)		
29	CUSTOM A.-2/2020	M/S RAMNIKLAL S GOSALIA AND CO. V/s COMMISSIONER OF CUSTOMS PATPARGANJ	ARJUN RAGHAVENDRA M	

		OTHER DETAILS OF ADVOCATES: M/S RAMNIKLAL S GOSALIA AND CO.(ARJUNRAGHAVENDRA.M@GMAIL.COM)()(RESPONDENT) ARJUN RAGHAVENDRA M(ARJUNRAGHAVENDRA.M@GMAIL.COM)(8080471361)(PETITIONER) COMMISSIONER OF CUSTOMS PATPARGANJ(COMMRICDPPG- CUSDEL@NIC.IN)()(PETITIONER) MANISH (MANISH.SAXENA@ICEGATE.GOV.IN)()(RESPONDENT) HARSH(HARSH.VARDHAN@ICEGATE.GOV.IN)()(RESPONDENT) ABHISHEK GUPTA(ABHISHEKGUPTA@ICEGATE.GOV.IN)()(RESPONDENT)		
30	MAC.APP.-214/2021 CM APPL. 21983/2021	NATIONAL INSURANCE COMPANY LTD. V/s OMNATH & ORS.	ADITYA SINGH, ADITYA SINGH	
		OTHER DETAILS OF ADVOCATES: ADITYA SINGH(LEX.ADITYA@GMAIL.COM)(9958748585)(PETITIONER) DALEL SINGH()(8053061801)(RESPONDENT) PRAVEEN KUMAR()(8053061801)(RESPONDENT) OMNATH()(9555382225)(RESPONDENT)		
31	MAC.APP.-219/2021 CM APPL. 23406/2021	NATIONAL INSURANCE COMPANY LTD V/s PARMOD KUMAR & ORS.	ADITYA SINGH, ADITYA SINGH	
		OTHER DETAILS OF ADVOCATES: ADITYA SINGH(LEX.ADITYA@GMAIL.COM)(9958748585)(PETITIONER) R()(9555181866)(RESPONDENT) R2()(8053061801)(RESPONDENT) R3()(8053061801)(RESPONDENT)		
32	MAC.APP.-8/2023	HARIPRIYA GANGULY V/s CHHOTAN & ORS.	SHEKHAR AGGARWAL	
		OTHER DETAILS OF ADVOCATES: SHEKHAR AGGARWAL, AMARNATH(SHEKHAR.AGGARWAL@YAHOO.CO.IN)(9999745011)(PETITIONER) PANKAJ(ADV.PANKAJ1@GMAIL.COM)()(RESPONDENT)		
33	MAC.APP.-511/2023 CM APPL. 59305/2023 CM APPL. 59306/2023	SHRIRAM GENERAL INSURANCE CO. LTD. V/s SH. PARDEEP KUMAR & ORS.	MEENAKSHI MIDHA	
		OTHER DETAILS OF ADVOCATES:		
34	MAC.APP.-118/2024 CM APPL. 11250/2024	SMT ANITA V/s ORIENTAL INSURANCE COMPANY LIMITED AND ORS.	MANISH MAINI, RAJESH KUMAR TRIPATHI	
		OTHER DETAILS OF ADVOCATES: MANNIE & ASSOCIATES(MANNLEXCHAMBERS@GMAIL.COM)(9810522996)(PETITIONER) PRADEEP(PRADEEPGAUR1@REDIFFMAIL.COM)()(RESPONDENT) RAJESH KUMAR TRIPATHI(RKRTRIPATHI72@GMAIL.COM)(9811602923)(RESPONDENT)		
35	MAC.APP.-129/2024 CM APPL. 12302/2024	BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD. V/s VINOD SINGH & ORS.	ASHWANI KUMAR SONI	
		OTHER DETAILS OF ADVOCATES: A K SONI(ASHWANIKUMARSONI@GMAIL.COM)(9811404055)(PETITIONER) VIJAY KUMAR(VIJAYKUMAR2676@GMAIL.COM)()(RESPONDENT)		
36	MAC.APP.-589/2024	SH KARAN MALHOTRA V/s SH NEERAJ KUMAR & ORS.	SOMNATH PARASHAR	
		OTHER DETAILS OF ADVOCATES: S N PARASHAR(PARASHARCHAMBER@GMAIL.COM)(9811185863)(PETITIONER) S N PARASHAR(PARASHARCHAMBER@GMAIL.COM)(9811185863)(PETITIONER) ASHWANI(ASHWANIKUMARSONI@GMAIL.COM)(9711596026)(RESPONDENT) ASHWANI ASHWANI(ASHWANIKUMARSONI@GMAIL.COM)(0)(RESPONDENT)		
37	MAC.APP.-592/2024	SMT RAJESHWARI JOSHI & ANR. V/s SH NEERAJ KUMAR & ORS. & ORS.	SOMNATH PARASHAR	
		OTHER DETAILS OF ADVOCATES: S N PARASHAR(PARASHARCHAMBER@GMAIL.COM)(9811185863)(PETITIONER) S N PARASHAR(PARASHARCHAMBER@GMAIL.COM)(9811185863)(PETITIONER)		

		ASHWANI(ASHWANIKUMARSONI@GMAIL.COM)(9711596026)(RESPONDENT)		
38	MAC.APP.-593/2024 CM APPL. 67056/2024	NAVEEN KUMAR GHANGHAS V/s SUKHDEV SINGH & ORS.	BHAJAN LAL KHURANA, MANJEET SINGH, ANKUR	
		OTHER DETAILS OF ADVOCATES: B L KHURANA , MAYANK KHURANA (BHAJANLALKHURANA149@GMAIL.COM)(9818037468)(PETITIONER) MANJEET SINGH(MANJEETSINGHMET@GMAIL.COM)(8527111869)(PETITIONER) ANKUR (ANKURSINGHAL983@GMAIL.COM)(8882688911)(PETITIONER)		
39	MAC.APP.-604/2024 CM APPL. 69264/2024	UNITED INDIA INSURANCE CO. LTD V/s BRIJ MOHAN SARASWAT AND ORS.	P.K. SETH	
		OTHER DETAILS OF ADVOCATES: PANKAJ SETH (SETHPANKAJ74@GMAIL.COM)(9811213768)(PETITIONER)		
40	MAC.APP.-611/2024 CM APPL. 69833/2024	NATIONAL INSURANCE CO LTD V/s NAVEEN KUMAR GHANGHAS & ORS.	ATTIN SHANKAR RASTOGI, MANJEET SINGH	
		OTHER DETAILS OF ADVOCATES: ATTIN SHANKAR RASTOGI()(9877118900)(PETITIONER) MANJEET SINGH(MANJEETSINGHMET@GMAIL.COM)(8527111869)(RESPONDENT)		
41	RC.REV.-119/2016 CM APPL. 6382/2016 CM APPL. 6384/2016 CM APPL. 16014/2016 CM APPL. 2625/2018 CM APPL. 17538/2024	M/S SHYAM SUNDAR KOHLI V/s VINAY KUMAR MAHAJAN	PRASHANT MEHTA, SIDDHARTH YADAV, SHEKHAR NANAVATY, R P SHARMA, SHEKHAR NANAVATY	
		OTHER DETAILS OF ADVOCATES: SIDDHARTH YADAV()(9811134102)(PETITIONER) SY(CHAMBERS.SY@GMAIL.COM)()(PETITIONER) SHEKHAR NANAVATY(SHEKHARNANAVATY@GMAIL.COM)(8860166368)(RESPONDENT) SIDDHARTH(SIDDHARTHYADAV@AIRTELMAIL.IN)()(RESPONDENT) SHEKHAR NANAVATY(SHEKHARNANAVATY@GMAIL.COM)(8851287157)(PETITIONER)		
42	CM APPL. 55913/2024 CM APPL. 55914/2024 In RSA-22/2019	MOHINI V/s ASHOK KUMAR	RAVI VARMA, MILIND SRIVASTAVA, B SHANKAR BANERJEE, NAVEEN K SHARMA, MILIND SRIVASTAVA	
		OTHER DETAILS OF ADVOCATES: RAVI VARMA()(9312230588)(PETITIONER) JURAL SOLUTIONS(THEJURALSOLUTIONS@GMAIL.COM)(9210107303)(PETITIONER) JK (JK502RC@GMAIL.COM)(0)(RESPONDENT) MILIND SRIVASTAVA(THEJURALSOLUTIONS@GMAIL.COM)(8750391412)(PETITIONER)		

25.04.2025 **Advance List**

R-111, GROUND FLOOR LC -II,
SHRI SUMEET ANAND, Joint Registrar (Judicial)

AT 11:00 A.M.

https://jrdhc.webex.com/meet/jrdhc10

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CASES LISTED BEFORE REGISTRARS				
1	CRL.M.C.-444/2025 CRL.M.A. 2131/2025	RAJAT PILLAI & ANR. V/s GOVT. OF NCT OF DELHI & ANR.	ABHISHEK KAUSHIK	
		OTHER DETAILS OF ADVOCATES: ABHISHEK KAUSHIK(AKROY.LAWYER@GMAIL.COM)(987316599)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(DWARKA NORTH-152/2020)
2	CRL.M.C.-877/2025 CRL.M.A. 4097/2025	ANIL KUMAR AGGARWAL AND ORS. V/s THE STATE OF NCT DELHI AND ANR	ANUBHAV KUMAR, ANUBHAV KUMAR	
		OTHER DETAILS OF ADVOCATES: ANUBHAV DUBEY ()(9810799985)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ANUBHAV KUMAR(ADVOANUBHAV@GMAIL.COM)(9810799985)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CHANKYA PURI-132/2013) CRL.M.C. 1521/2016 FILED BY ANIL KUMAR AGGARWAL & ORS (DISPOSED ON : 2016-09-08) CRL.M.C. 1530/2016 FILED BY KISHORE AGGARWAL & ANR (DISPOSED ON : 2016-09-08) P.S.-FIR NO. :(CHANKYA PURI-132/2013)
3	CRL.M.C.-1061/2025 CRL.M.A. 4839/2025	KAPIL WADHWA V/s STATE GOVT. OF NCT OF DELHI & ANR.	SACHIN VATS, SHEFALI SHARMA	
		OTHER DETAILS OF ADVOCATES: SACHIN VATS(SACHINADVOCATEVATS@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) SHEFALI SHARMA(SHEFALILEGALSOLUTION@GMAIL.COM)(9711113385)(RESPONDENT)		P.S.-FIR NO. :(MAURYA ENCLAVE-24/2022)
4	CRL.M.C.-1093/2025 CRL.M.A. 5025/2025	SMT SWARAN KAUR AND ANR V/s THE STATE NCT OF DELHI AND ANR	ARBIND KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: ANURAG SINGH(ANURAGSINGH221999@GMAIL.COM)(9873532857)(PETITIONER)		P.S.-FIR NO. :(JAIT PUR-

		KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		274/2019)
5	CRL.M.C.-1176/2025 CRL.M.A. 5222/2025	ATUL SINGH AND ORS V/s STATE GOVT. OF NCT OF DELHI AND ANR.	SANJAY	
		OTHER DETAILS OF ADVOCATES: SANJAY CHAUHAN(SANJAY278CHAUHAN@GMAIL.COM)(0)(PETITIONER) SNEH LATA (SNEHGUPTA15@GMAIL.COM)(7015143020)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SANJAY (SANJAYADV1988@GMAIL.COM)(7838723072)(RESPONDENT)		P.S.-FIR NO. :(KHAJOORI KHAS-56/2016)
6	CRL.M.C.-1398/2025 CRL.M.A. 6211/2025	AMIT SINGH V/s STATE GOVT. OF NCT OF DELHI AND ANR.	SANDEEP SINGH NAINWAL	
		OTHER DETAILS OF ADVOCATES: YOGESH KUMAR (YOGESH00006@YAHOO.COM)(7838600066)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SANDEEP SINGH NAINWAL(SNAINWAL@MYYAHOO.COM)(8010172204)(RESPONDENT) SANDEEP SINGH NAINWAL(SNAINWAL@MYYAHOO.COM)(8010172204)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NARAINA-386/2019) CRL.M.C. 2141/2025 FILED BY SACHIN RAJPUT (D. OF HEARING : 2025-04-25) P.S.-FIR NO. :(NARAINA-386/2019)
7	CRL.M.C.-1503/2025 CRL.M.A. 6817/2025	SUMIT DAGAR & ANR. V/s STATE NCT OF DELHI & ANR.	GAURAV SHARMA	
		OTHER DETAILS OF ADVOCATES: GAURAV SHARMA(ADVGAURAVSHARMA2020@GMAIL.COM)(9971326834)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(VASANT KUNJ SOUTH-104/2022)
8	CRL.M.C.-1558/2025 CRL.M.A. 6967/2025	SREEJITH P.V. V/s THE STATE GOVT OF NCT OF DELHI & ANR.	HARPREET SINGH	
		OTHER DETAILS OF ADVOCATES: HARPREET SINGH ()(9718291184)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(SAGAR PUR-561/2022)
9	CRL.M.C.-1613/2025 CRL.M.A. 7299/2025	AJAY V/s STATE (NCT OF DELHI) AND ANR.	SURAJ PRAKASH SHARMA, VINEET YADAV	
		OTHER DETAILS OF ADVOCATES: SURAJ PRAKASH SHARMA(SURAJPRAKASHADV1986@GMAIL.COM)(9555767373)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) VINEET YADAV(VINEETYADAVONLINE@GMAIL.COM)(9555551948)(RESPONDENT)		P.S.-FIR NO. :(BHALSWA DAIRY-3/2025)
10	CRL.M.C.-1690/2025 CRL.M.A. 7582/2025 CRL.M.A. 7583/2025	RAKESH GUPTA & ANR. V/s STATE OF NCT OF DELHI & ANR.	NAGENDER KUMAR YADAV	
		OTHER DETAILS OF ADVOCATES: NAGENDER (COUNSELNAGENDER@GMAIL.COM)(9717274731)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(KESHAV PURAM-

				403/2019)
11	CRL.M.C.-1940/2025	CHARVI JAIN & ANR. V/s STATE NCT OF DELHI AND ANR	ANIKET PAWAR	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NEW ASHOK NAGAR-591/2024) BAIL APPLN. 4795/2024 FILED BY BHAVYA JAIN (DISPOSED ON : 2025-03-11) BAIL APPLN. 574/2025 FILED BY CHARVI JAIN (DISPOSED ON : 2025-03-11) P.S.-FIR NO. :(NEW ASHOK NAGAR-591/2024)
12	CRL.M.C.-2050/2025 CRL.M.A. 9204/2025	SOURAV PAL & ORS. V/s THE STATE GOVT OF NCT OF DELHI & ANR.	ASHOK KUMAR SONI	
		OTHER DETAILS OF ADVOCATES: ASHOK KUMAR SONI (AKSLAWYER.AS@GMAIL.COM)(9999103404)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(MANSAROVER PARK-516/2021)
13	CRL.M.C.-2141/2025 CRL.M.A. 9583/2025	SACHIN RAJPUT V/s STATE AND ANR	SANDEEP SINGH NAINWAL	
		OTHER DETAILS OF ADVOCATES: YOGESH KUMAR(YOGESH00006@GMAIL.COM)(7838600066)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NARAINA-386/2019) CRL.M.C. 1398/2025 FILED BY AMIT SINGH (D. OF HEARING : 2025-04-25) P.S.-FIR NO. :(NARAINA-386/2019)
14	CRL.M.C.-2174/2025 CRL.M.A. 9815/2025	JAI PRAKASH V/s STATE NCT OF DELHI AND ANR	SANDEEP SINGH NAINWAL	
		OTHER DETAILS OF ADVOCATES: YOGESH KUMAR (YOGESH00006@YAHOO.COM)(7838600066)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(NARAINA-250/2013)
15	CRL.M.C.-2305/2025	CHARVI JAIN & ANR. V/s STATE NCT OF DELHI AND ANR	AKARSHAN BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: GARVIT SHARMA (YULEXLITIGATION@GMAIL.COM)(9717617387)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(NEW ASHOK NAGAR-

				386/2024)
16	W.P.(CRL)-145/2025 CRL.M.A. 1205/2025	DARAB AKHTER @ DARAB AKHTAR & ORS. V/s THE STATE (NCT OF DELHI) & ANR.	ASIF ALI	
		OTHER DETAILS OF ADVOCATES: DILSHD ALI (ADV.ASIF01@REDIFFMAIL.COM)(9910772746)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(JAMIA NAGAR-266/2020)
17	W.P.(CRL)-477/2025 CRL.M.A. 4274/2025	KARAN KUMAR SONI V/s STATE OF NCT OF DELHI & ANR.	GITESH ANEJA	
		OTHER DETAILS OF ADVOCATES: AK LAW (CONNECTAKLAWOFFICES@GMAIL.COM)(9560395392)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(DAYAL PUR-89/2025)
18	W.P.(CRL)-577/2025 CRL.M.A. 5224/2025	LOKESH MAAN & ANR. V/s THE STATE (NCT OF DELHI) & ANR.	KULDIP SINGH	
		OTHER DETAILS OF ADVOCATES: NEERAJ RANA(NIRAJRANA84@GMAIL.COM)(9810310944)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(KANJHAWALA-630/2021)
19	W.P.(CRL)-711/2025 CRL.M.A. 6550/2025	SANJEEV KUMAR V/s STATE GOVT OF NCT OF DELHI & ANR.	RAHUL DABAS	
		OTHER DETAILS OF ADVOCATES: ASHISH JAIN(ADVOCATE.RAHULDABAS@GMAIL.COM)(9811963100)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(AMAN VIHAR-258/2020)
20	W.P.(CRL)-1010/2025 CRL.M.A. 9587/2025	MONU V/s STATE NCT OF DELHI & ANR.	CHANDERMANI GROVER, CHANDERMANI GROVER	
		OTHER DETAILS OF ADVOCATES: CM GROVER(ADV.PAYALBUDHIRAJA@GMAIL.COM)(9034389880)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) CHANDERMANI GROVER(MANIGROVER001@GMAIL.COM)(9654624323)(PETITIONER) CHANDERMANI GROVER(MANIGROVER001@GMAIL.COM)(9654624323)(PETITIONER)		P.S.-FIR NO. :(VIVEK VIHAR-50/2024)

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